**BEFORE THE NATIONAL GREEN TRIBUNAL,**
**PRINCIPAL BENCH AT NEW DELHI**

**ORIGINAL APPLICATION NO. 744 OF 2022**

**IN THE MATTER OF:**

**MOHARRAM ALI** **.... APPLICANT**

**VERSUS**

**STATE OF U.P.** **....RESPONDENTS**

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NEW DELHI
DATED: 17.12.2024

**(PRADEEP MISRA & DALEEP DHYANI)**
Counsel for U.P. Pollution Control Board,
138, New Lawyers Chamber,
Supreme Court of India,
New Delhi-110001
(M.) 9810252518
Email: pradeepmisra@yahoo.com

NOTARIAL NOTARIAL

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 744 OF 2022**

IN THE MATTER OF :

MOHARRAM ALI ..... Applicant

Versus

STATE OF UTTAR PRADESH ..... Respondent

**WITH**

**ORIGINAL APPLICATION NO. 277 OF 2022**

IN THE MATTER OF :

LIYAKAT ALI & ORS. ..... Applicant

Versus

STATE OF UTTAR PRADESH ..... Respondent

**AFFIDAVIT ON BEHALF OF REGIONAL OFFICER, U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR, 251001 UTTAR PRADESH, INDIA IN COMPLIANCE TO THE ORDER DATED 10.09.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI IN ORIGINAL APPLICATION NO. 744 OF 2022 IN THE MATTER**

16 DEC 2024

PRERNA TYAGI
NOTARY
MUZAFFARNAGAR

NOTARY

**OF MOHARRAM ALI VS STATE OF UTTAR PRADESH WITH ORIGINAL APPLICATION NO. 277 OF 2022 IN THE MATTER OF LIYAKAT ALI & ORS. VS STATE OF UTTAR PRADESH.**

NOTARY

I, Ankit Singh S/o Shri Ajit Singh, aged about 38 years, presently posted as Regional Officer, UPPCB, Muzaffarnagar do hereby solemnly affirm and state on oath as under : NOTARY

1. That the deponent is working on the above mentioned post and being authorized officer in the captioned matter and well conversant with the facts and circumstances of the case and as such I am well conversant to swear this affidavit. NOTARY

2. That this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter referred as Hon'ble Tribunal) vide its order dated 10.09.2024 in Original Application No. 744 of 2022 in the matter of Moharram Ali Vs State of Uttar Pradesh with Original Application No. 277 of 2022 in the matter of Liyakat Ali & Ors. Vs State of Uttar Pradesh instructed the following :- NOTARY

NOTARY PRERNA TYAGI NOTARY MUZAFFARNAGAR Reg. No. 7866 GOVT. OF INDIA

***".....1. UPPCB has filed affidavit dated 09.09.2024 in compliance of the order dated 22.05.2024. On 22.05.2024 the Tribunal had directed UPPCB to submit a report duly considering the compliance of the parameters prescribed in Entry 53 of Schedule 1 of the Environment Protection Rules 1986 relating to large Pulp & Paper Industries News Print, Rayon Grade Plants of capacity of above 24000 MT per Annum.***

NOTARY

16 DEC 2024

PRERNA TYAGI NOTARY MUZAFFARNAGAR

NOTARY

***2. The present affidavit states that the survey report by Central Pulp and Paper Research Institute, Saharanpur with respect to each industry is still awaited. Hence, there is a prayer on behalf of the UPPCB for an extension of time for filing the final report. ....."***

NOTARY

**Response-**

1. For complying of direction passed by Hon'ble NGT in this matter, the response is attached herewith as **Annexure-A**.

NOTARY

2. Therefore, the above response on behalf UPPCB is submitted before this Hon'ble Tribunal for perusal and kind consideration.

NOTARY

NOTARY
PRERNA TYAGI
NOTARY
MUZAFFARNAGAR
Reg. No. 7866
GOVT OF INDIA

**Deponent**

## VERIFICATION

NOTARY

I, the deponent named above, do hereby verify that the content of all paras of this affidavit is true to my knowledge and true on the basis of records and as per legal advice. No part of it is false and nothing material has been concealed. So help me GOD.

NOTARY

Verified at Muzaffarnagar on .....day of December, 2024.

Ankit Singh

Sworn before me at.....
The deponent.....
s/are identified by Sh.....
have satisfied myself by examining the
deponent who understanding the contents
of affidavit which has been read out and
explained by me to the deponent Fee....
Charged Rs.....
NOTARY DISTT. MUZAFFARNAGAR

16 DEC 2024

PRERNA TYAGI
NOTARY
MUZAFFARNAGAR

**Deponent**

**Identified by**

**Annexure-A**

**Compliance Report of UPPCB in reference to order dated 10.09.2024 passed by Hon'ble National Green Tribunal in OA No 744/2022 Moharram Ali versus State of Uttar Pradesh along with O.A. No. 277/2022 Liyakat Ali and Others Vs State of U.P.**

**1.0 Background:**

In reference to the grievance aroused by Mohd. Liyakat Ali and other residents of Village Dhandhera, Muzaffarnagar, complaining regarding the pulp and paper mills discharging highly polluted chemical mixed water in the land abutting their land. Hon'ble Tribunal in its order dated 22.03.2023 had constituted a joint committee of CPCB, UPPCB and District Administration for carrying out inspections of the concerned industries and there after submit the report to the Tribunal. Report of the Joint committee, after survey, was submitted to Hon'ble Tribunal on 11.01.2024. Further, as per the directions of Hon'ble Tribunal, UPPCB also submitted a report on 07.03.2024. Hon'ble Tribunal on 12.03.2024 considered both reports dated 11.01.2024 and 07.03.2024 and thereafter observed that some of the industrial units were violating the norms, hence passed directions to UPPCB on 12.03.2024 that the UPPCB shall examine the extent and period of violation and take appropriate steps against the industries found under violation, for imposition of environmental compensation. Further UPPCB was directed to take the sample at the inlet of the ETP and outlet of industrial discharge to ensure that it is not diluted and submit the sample analysis report. UPPCB inspected all concerned industries as per the directions of Hon'ble Tribunal and submitted report on 17.05.2024 to Hon'ble Tribunal. After consideration of report, Hon'ble National Green Tribunal issued directions on 22.05.2024 to submit report related to adequacy/efficiency of ETP. As per the report of the joint committee dated 11.01.2024, 10 industries were found having questionable and very low values of BOD and COD with respect to raw and treated effluent parameters showing dilution. Hence, all 10 concerned industries were issued directions u/s 33A of Water (Prevention & Control) of Pollution 1974 as amended for submission of efficiency/ adequacy report of ETP from CPPRI Saharanpur. UPPCB conducted inspections of all concerned industries and collected the samples of treated effluent for analysis on dated 03.09.2024. All concerned units were found complying with the discharge norms of treated effluent. UPPCB filed affidavit dated 09.09.2024 in compliance of the order dated 22.05.2024 wherein all industries were inspected by UPPCB , collected treated effluent sampled and submitted report duly considering compliance for parameters prescribed in Entry 53 of Schedule 1 of the Environment Protection Rules 1986 for Pulp and Paper Industries. The affidavit also stated that the survey report by Central Pulp and Paper Research Institute, Saharanpur with respect

to each industry is still awaited. Hence, Hon'ble Tribunal granted time for submission of ETP adequacy Reports by CPPRI.

**Order dated 10.09.2024 passed by Hon'ble Tribunal**

Hon'ble Tribunal, after consideration of affidavit submitted by UPPCB, passed directions on 10.09.2024 effective part of which is as below :-

*"……1. UPPCB has filed affidavit dated 09.09.2024 in compliance of the order dated 22.05.2024. On 22.05.2024 the Tribunal had directed UPPCB to submit a report duly considering the compliance of the parameters prescribed in Entry 53 of Schedule 1 of the Environment Protection Rules 1986 relating to large Pulp & Paper Industries News Print, Rayon Grade Plants of capacity of above 24000 MT per Annum.*

*2. The present affidavit states that the survey report by Central Pulp and Paper Research Institute, Saharanpur with respect to each industry is still awaited. Hence, there is a prayer on behalf of the UPPCB for an extension of time for filing the final report. ……."*

*in compliance to the directions given by Tribunal, UPPCB directed to all concerned industries to submit the adequacy report of ETP from CPPRI vide letter no. 728/OA No. 744/Moharram Ali/2024 dated 20.09.2024* ***(Annexure-1)****. In compliance, the concerned pulp and paper units submitted their adequacy report of all ETP separately. Adequacy Report of CPPRI (10 Units) is annexed as* ***Annexure-2.*** *CPPRI has recommended few steps/modifications in ETPs for each pulp and paper units separately. Following recommendations has been given by CPPRI :-*

**1. SILVERTON PULP & PAPER PRIVATE LIMITED (UNIT-1), BHOPA ROAD, MUZAFFARNAGAR**

- Based on the studies/analysis of effluent samples conducted by CPPRI, the performance of the existing ETP (Fig.-3) comprising of Equalization Tank. Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier and MGF appears to be satisfactory in context of reduction in pollution load and compliance to consent/charter norms.
- The performance of the existing ETP has been evaluated based on the composite effluent samples collected by CPPRI on 11.10.2024 from various units of ETP. The total production, raw material furnish, fresh water consumption, waste water generated and discharged on day of sampling are indicated Annexure-VIII.
- The performance of ETP may vary depending upon the grades of waste paper used, grade of paper produced, total paper production, ETP operating conditions including adequate aeration. MLSS Level, retention provided in each unit, regular ETP monitoring etc.
- The mill is advised to install high rate fibre recovery / DAF system before primary clarifier to further reduce inlet pollution load.

- The installation of bio methanation plant is under progress at the time of visit. The commissioning of anaerobic bioreactor is expected to further help in reducing the pollution load and improve overall performance of existing ETP.
- The anaerobic treatment as pretreatment is expected to reduce energy and chemical consumption in the subsequent activated sludge process.
- As per mill the biogas generated will be used in boiler which will help in reducing the consumption of conventional fuel.
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP:
  - ✓ Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
  - ✓ Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
  - ✓ Ensure proper addition of nutrients in the aeration tank (BOD. N:P-100:5:1).
  - ✓ Maintain required level of MLSS concentration (2000-3000 mg/l ) in aeration tank by ensuring proper microbial growth.
  - ✓ Maintain desired level of DO in the aeration tank (1-2 mg/l).
  - ✓ Ensure periodic & timely withdrawal of sludge from the clarifiers.
  - ✓ Proper maintenance of electric motors and pumps etc.

**2. <u>SILVERTON PULP & PAPER PRIVATE LIMITED (UNIT-2), BHOPA ROAD, MUZAFFARNAGAR</u>**

- Based on the studies/analysis of effluent samples conducted by CPPRI, the performance of the existing ETP (Fig.-3) comprising of Equalization Tank. Sedicell, Primary Clarifier, Aeration Tank-1, Secondary Clarifier-1, Aeration Tank-2, Secondary Clarifier-2, MGF and ACF appears to be satisfactory in context of reduction in pollution load and compliance to consent/charter norms.
- The performance of the existing ETP has been evaluated based on the composite effluent samples collected by CPPRI on 11.10.2024 from various units of ETP. The total production, raw material furnish, fresh water consumption, waste water generated and discharged on day of sampling are indicated in Annexure-IX.
- The performance of ETP may vary depending upon the grades of waste paper used, grade of paper produced, total paper production, ETP operating conditions including adequate aeration. MLSS Level, retention provided in each unit, regular ETP monitoring etc.
- The mill is advised to install high rate fibre recovery / DAF system before primary clarifier to further reduce inlet pollution load.
- The mills is advised to install micro filter at paper machine backwater for reduction in TSS level so as to increase backwater recycling in paper machine shower.

- The installation of bio methanation plant is under progress at the time of visit. The commissioning of anerobic bioreactor is expected to further help in reducing the pollution load and improve overall performance of existing ETP.
- The anaerobic treatment as pretreatment is expected to reduce energy and chemical consumption in the subsequent activated sludge process.
- As per mill the biogas generated will be used in boiler which will help in reducing the consumption of conventional fuel.

**3. GARG DUPLEX AND PAPER MILLS PVT. LTD., BHOPA ROAD, MUZAFFARNAGAR**

- Based on the studies/analysis of effluent samples conducted by CPPRI, the performance of the existing ETP comprising of Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank 1 (with diffused aeration) Secondary Clarifier I Aeration Tank II (with diffused aeration), Secondary Clarifier II, Tube Settler, Multi Grade Filter and Activated Carbon Filter appears to be satisfactory in context of reduction in pollution load and compliance to consent/charter norms
- The performance of the existing ETP has been evaluated based on the effluent samples collected by CPPRI on 8.10.2024 at various stages of ETP. The total production, raw material furnish, fresh water consumption, waste water discharged and recycled on day of sampling are indicated in Annexure XIII.
- The performance of ETP may vary depending upon the raw material used, grade of paper produced, total paper production, ETP operating conditions (including adequate aeration, MLSS Level retention provided in each unit regular ETP monitoring) etc
- The mill is advised to install high rate fibre recovery / DAF system before primary clarifier to further reduce inlet pollution load.
- The mill plans to pre-treat its effluent anaerobically through bio methanation plant being installed by nearby unit i.e. Silverton Pulp & Papers Ltd. After commissioning the anerobic bioreactor is expected to further help in reducing the pollution load and improve overall performance of existing ETP.
- The anaerobic treatment as pretreatment is expected to reduce energy and chemical consumption in the subsequent activated sludge process.
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures the mill should adopt for proper and optimum operation of ETP.
  - ✓ Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
  - ✓ Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
  - ✓ Ensure proper addition of nutrients In the aeration tank (BOD NP 100:5:1)

- ✓ Maintain required level of MLSS concentration (2000-2500 mg/l) in aeration lank by ensuring proper microbial growth.
- ✓ Maintain desired level of DO in the aeration tank (1-2 mg/l).
- ✓ Ensure periodic & timely withdrawal of sludge from the clarifiers
- ✓ Proper maintenance of electric motors and pumps etc.

- The mill is advised to explore possibility of incorporating systems like floatation/DAF at paper machine for improved fiber recovery and increased reuse / recycling of back water.
- The mill should ensure annual calibration of borewell flowmeter, recycling line flowmeter, final discharge flowmeter and OCEMS and maintain its record.

**4. SHREE SIDHBALI PAPER MILLS PVT. LTD., BHOPA ROAD, MUZAFFARNAGAR**

- Based on the studies/ analysis of effluent samples conducted by CPPRI, the performance of the existing ETP comprising of Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank (with diffused aeration), Secondary Clarifier, Tube Settler, Dual Media Filter and Activated Carbon Filter appears to be satisfactory in context of reduction in pollution load and compliance to consent/charter norms.
- The performance of the existing ETP has been evaluated based on the effluent samples collected by CPPRI on 14.10.2024 at various stages of ETP. The total production, raw material furnish, fresh water consumption, waste water generated, discharged and recycled on day of sampling are indicated in Annexure XII.
- The performance of ETP may vary depending upon the raw material used, grade of paper produced, total paper production, ETP operating conditions (including adequate aeration, MLSS Level, retention provided in each unit, regular ETP monitoring) etc.
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP.
  - ✓ Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
  - ✓ Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
  - ✓ Ensure proper addition of nutrients In the aeration tank (BOD: N : P 100:5:1)
  - ✓ Maintain required level of MLSS concentration (2000-2500 mg/l) in aeration tank by ensuring proper microbial growth.
  - ✓ Maintain desired level of DO in the aeration tank (1-2 mg/l)
  - ✓ Ensure periodic & timely withdrawal of sludge from the clarifiers.
  - ✓ Proper maintenance of electric motors and pumps etc.
- The mill is advised to install appropriate flow meter at ETP inlet.
- The mill should ensure annual calibration of bore well flow meter, recycling line flow meter , final discharge flow meter and OCEMS and maintain its record.

- The mill is advised to change/ replenish the filter media in tertiary treatment system periodically and also ensure timely back wash of the filter media.
- The mill should color its fresh water, waste water, recycled water, recycled sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit.

**5. <u>MEENU PAPER MILLS PVT. LTD., BHOPA ROAD, MUZAFFARNAGAR</u>**

- Based on the studies/ analysis of effluent samples conducted by CPPRI, the performance of the existing ETP comprising of Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank (with diffused aeration), Secondary Clarifier, Tertiary treatment (Dual Media Filter) appears to be satisfactory in context of reduction in pollution load and compliance to consent/charter norms.
- The performance of the existing ETP has been evaluated based on the effluent samples collected by CPPRI on 21.11.2024 at various stages of ETP. The total production, raw material furnish, fresh water consumption, waste water generated, discharged and recycled on day of sampling are indicated in Annexure IX.
- The performance of ETP may vary depending upon the raw material used, grade of paper produced, total paper production, ETP operating conditions (including adequate aeration, MLSS Level, retention provided in each unit, regular ETP monitoring) etc.
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP.
  - ✓ Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
  - ✓ Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
  - ✓ Ensure proper addition of nutrients In the aeration tank (BOD: N : P 100:5:1)
  - ✓ Maintain required level of MLSS concentration (2000-2500 mg/l) in aeration tank by ensuring proper microbial growth.
  - ✓ Maintain desired level of DO in the aeration tank (1-2 mg/l)
  - ✓ Ensure periodic & timely withdrawal of sludge from the clarifiers.
  - ✓ Proper maintenance of electric motors and pumps etc.
- The mill is advised to install a hill screen before equalization tank.
- The mill advised to install an additional Multi grade filter as stand by as Activated Carbon Filter.
- The mill should ensure annual calibration of bore well flow meter, recycling line flow meter, final discharge flow meter and OCEMS and maintain its record.
- The mill should improve the ETP infrastructure like coloring of its fresh water, waste water, recycled water, recycled sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit.

**6. TEHRI PULP AND PAPER LIMITED (UNIT-1), BHOPA ROAD, MUZAFFARNAGAR**

- Based on the studies/ analysis of effluent samples conducted by CPPRI, the performance of the existing ETP (Fig.-3) comprising of Equalization Tank, Hill screen, Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier, and MGF appears to be satisfactory in context of reduction in pollution load and compliance to consent/charter norms.
- The performance of the existing ETP has been evaluated based on the composite effluent samples collected by CPPRI on 08.10.2024 from various units of ETP. The total production, raw material furnish, fresh water consumption, waste water generated, discharged and recycled on day of sampling are indicated in Annexure IX.
- The performance of ETP may vary depending upon the grades of waste paper used, grade of paper produced, total paper production, ETP operating conditions (including adequate aeration, MLSS Level, retention provided in each unit, regular ETP monitoring) etc.
- The mill is advise to install spray filter or other suitable device after primary clarifier for further improving quality of recycling back water into process.
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP.
  - ✓ Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
  - ✓ Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
  - ✓ Ensure proper addition of nutrients In the aeration tank (BOD: N : P 100:5:1)
  - ✓ Maintain required level of MLSS concentration (2000-3000 mg/l) in aeration tank by ensuring proper microbial growth.
  - ✓ Maintain desired level of DO in the aeration tank (1-2 mg/l).
  - ✓ Ensure periodic & timely withdrawal of sludge from the clarifiers.
  - ✓ Proper maintenance of electric motors and pumps etc.

**7. TEHRI PULP AND PAPER LIMITED (UNIT-2), BHOPA ROAD, MUZAFFARNAGAR**

- Based on the studies/ analysis of effluent samples conducted by CPPRI, the performance of the existing ETP (Fig.-3) comprising of Equalization Tank, Hill screen, Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier, and MGF appears to be satisfactory in context of reduction in pollution load and compliance to consent/charter norms.
- The performance of the existing ETP has been evaluated based on the composite effluent samples collected by CPPRI on 08.10.2024 from various units of ETP. The total

production, raw material furnish, fresh water consumption, waste water generated, discharged and recycled on day of sampling are indicated in Annexure IX.

- The performance of ETP may vary depending upon the grades of waste paper used, grade of paper produced, total paper production, ETP operating conditions (including adequate aeration, MLSS Level, retention provided in each unit, regular ETP monitoring) etc.
- The mill is advise to install spray filter or other suitable device after primary clarifier for further improving quality of recycling back water into process.
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP.
  - ✓ Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
  - ✓ Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
  - ✓ Ensure proper addition of nutrients In the aeration tank (BOD: N : P 100:5:1)
  - ✓ Maintain required level of MLSS concentration (2000-3000 mg/l) in aeration tank by ensuring proper microbial growth.
  - ✓ Maintain desired level of DO in the aeration tank (1-2 mg/l).
  - ✓ Ensure periodic & timely withdrawal of sludge from the clarifiers.
  - ✓ Proper maintenance of electric motors and pumps etc.

**8. <u>BINDALS PAPERS MILLS LTD., BHOPA ROAD, MUZAFFARNAGAR</u>**

- Based on the studies/ analysis of effluent samples conducted by CPPRI, the performance of the existing ETP comprising of Equalization Tank, Mixing Tank, Settling Tank, DAF, Aeration Tank, Secondary Clarifier, DAF, Multi Media Filter appears to be satisfactory in context of reduction in pollution load and compliance to consent/charter norms.
- The mill is advised to install a bio methanation plant for treatment of wet washings.
- The performance of the existing ETP has been evaluated based on the effluent samples collected by CPPRI on 04.10.2024 at various stages of ETP. The total production, raw material furnish, fresh water consumption, waste water generated, discharged and recycled on day of sampling are indicated in Annexure XI.
- The performance of ETP may vary depending upon the raw material used, grade of paper produced, total paper production, ETP operating conditions (including adequate aeration, MLSS Level, retention provided in each unit, regular ETP monitoring) etc.
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP.

- ✓ Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
- ✓ Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
- ✓ Ensure proper addition of nutrients In the aeration tank (BOD: N : P 100:5:1)
- ✓ Maintain required level of MLSS concentration (2000-2500 mg/l) in aeration tank by ensuring proper microbial growth.
- ✓ Maintain desired level of DO in the aeration tank (1-2 mg/l).
- ✓ Ensure periodic & timely withdrawal of sludge from the clarifiers.
- ✓ Proper maintenance of electric motors and pumps etc.

- The mill is advised to install appropriate flow meter at ETP inlet.
- The mill should ensure annual calibration of bore well flow meter, recycling line flow meter, final discharge flow meter and OCEMS and maintain its record.
- The mill should color its fresh water, waste water, recycled water, recycled sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit.

**9. SHREE BHAGESHWARI PAPERS PVT. LTD. (UNIT-2), BHOPA ROAD, MUZAFFARNAGAR**

- Based on the studies/ analysis of effluent samples conducted by CPPRI, the performance of the existing ETP comprising of Equalization Tank, Primary Clarifier, Aeration Tank, Secondary Clarifier and Tube settler appears to be satisfactory in context of reduction in pollution load and compliance to consent/charter norms.
- The performance of the existing ETP has been evaluated based on the effluent samples collected by CPPRI on 04.10.2024 at various stages of ETP. The total production, raw material furnish, fresh water consumption, waste water generated, discharged and recycled on day of sampling are indicated in Annexure XI.
- The performance of ETP may vary depending upon the grade of waste water used, grade of paper used, total paper production, ETP operating conditions (including adequate aeration, MLSS Level, retention provided in each unit, regular ETP monitoring) etc.
- The mill should ensure annual calibration of bore well flow meter, recycling line flow meter, final discharge flow meter and OCEMS and maintain its record.
- The mill should color its fresh water, waste water, recycled water, recycled sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit.
- Since the pollution load in the final discharge of Unit-2 is very low the mill look into the possibility of reuse/recycling is back into Unit-1 which manufactures kraft paper.
- The mill is advise to improve housekeeping by regular cleaning of roads and within production house.

- The mills is advised to develop an Environment Monitoring Cell and implement the suggestions received for reducing water consumption, improving energy efficient and maintaining good housekeeping.
- The mills is advised to install appropriate Flow Meter at ETP inlet.
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP.
  - ✓ Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
  - ✓ Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
  - ✓ Ensure proper addition of nutrients In the aeration tank (BOD: N : P 100:5:1)
  - ✓ Maintain required level of MLSS concentration (2000-2500 mg/l) in aeration tank by ensuring proper microbial growth.
  - ✓ Maintain desired level of DO in the aeration tank (1-2 mg/l).
  - ✓ Ensure periodic & timely withdrawal of sludge from the clarifiers.
  - ✓ Proper maintenance of electric motors and pumps etc.

**10. <u>TIRUPATI BALAJI FIBRES PRIVATE LIMITED, BHOPA ROAD, MUZAFFARNAGAR</u>**

- Based on the studies/ analysis of effluent samples conducted by CPPRI, the performance of the existing ETP (Fig.-3) comprising of Equalization Tank, Hill Screen, Primary Clarifier, Aeration Tank, Secondary Clarifier and DMF appears to be satisfactory in context of reduction in pollution load and compliance to consent/charter norms.
- The performance of the existing ETP has been evaluated based on the composite effluent samples collected by CPPRI on 17.11.2024 at various unit of ETP. The total production, raw material furnish, fresh water consumption, waste water generated, discharged on day of sampling are indicated in Annexure XII.
- The performance of ETP may vary depending upon the grade of waste paper used, grade of paper produced, total paper production, ETP operating conditions (including adequate aeration, MLSS Level, retention provided in each unit, regular ETP monitoring) etc.
- The mills is advised to install a Sedicell or other suitable system based on Dissolved Air Floating (DAF) at ETP before Primary Clarifier for enhancement of fibre recovery and reduction in pollution load.
- The mill is advised to install an additional tertiary treatment system (Multi Grade Filter) as standby.
- The mill is advised to install digital flow meter at backwater reuse line instead of existing running hour meter only and maintain logbook accordingly.

- The mill should ensure annual calibration of bore well flow meter, final discharge flow meter and OCEMS.
- The mill should improve the ETP infrastructure like coloring of fresh water, waste water, recycled back water, return sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit.
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP.
  - ✓ Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
  - ✓ Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
  - ✓ Ensure proper addition of nutrients In the aeration tank (BOD: N : P 100:5:1)
  - ✓ Maintain required level of MLSS concentration (2000-3000 mg/l) in aeration tank by ensuring proper microbial growth.
  - ✓ Maintain desired level of DO in the aeration tank (1-2 mg/l).
  - ✓ Ensure periodic & timely withdrawal of sludge from the clarifiers.
  - ✓ Proper maintenance of electric motors and pumps etc.

Further, UPPCB issued directions to all the concerned industries to submit their action plan along with specific timelines for modification of ETPs as recommended by CPPRI within 15 days vide letter no. 1137/OA No. 744/Moharram Ali/2024 dated 11.12.2024 **(Annexure-3)**.

The above report is put up for perusal and necessary action please.

**(Ankit Singh)**
Regional Officer
UPPCB, Muzaffarnagar

Email : romuzaffarnagar@uppcb.in

2180

Annexure-1

दूरभाष : 0131–2436493

क्षेत्रीय कार्यालय

# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर

## U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR

6–बी, नई मण्डी, मुजफ्फरनगर–251001 (उ०प्र०)

संदर्भ सं० 728/OANO.744/MoharamAli/2024 दिनांक 20.9.2024
Ref. No. Dated

1. M/s Silverton Pulp & Papers Pvt.Ltd.(Unit-1), Bhopa Road, Muzaffarnagar
2. M/s Silverton Pulp & Papers Pvt.Ltd.(Unit-2), Bhopa Road, Muzaffarnagar
3. M/s Garg Duplex and Paper Mills Pvt. Ltd., Bhopa Road, Muzaffarnagar
4. M/s Shree Sidhbali Paper Mills Ltd., Bhopa Road, Muzaffarnagar
5. M/s Meenu Paper Mills Pvt.Ltd., Bhopa Road, Muzaffarnagar
6. M/s Tehri Pulp & Paper Ltd.(Unit-1), Bhopa Road, Muzaffarnagar
7. M/s Tehri Pulp & Paper Ltd.(Unit-2), Bhopa Road, Muzaffarnagar
8. M/s Tirupati Baalaji FibresPvt Ltd., Bhopa Road, Muzaffarnagar
9. M/s Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar
10. M/s Shree Bhageshwari Papers Pvt. Ltd.(Unit-2), Bhopa Road, Muzaffarnagar

**विषयः–मा० एन०जी०टी० में योजित ओ०ए० संख्या 744/2022 मोहर्रम अली बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स विद ओ०ए० संख्या 277/2022 लियाकत अली बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 10.09.2024 के अनुपालन के सम्बन्ध में।**

उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। आप अवगत ही हैं कि मा० एन०जी०टी० में योजित ओ०ए० संख्या 744/2022 मोहर्रम अली बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स विद ओ०ए० संख्या 277/2022 लियाकत अली बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 10.09.2024 निम्नवत् आदेशित किया गया है :–

.....2. The present affidavit states that the survey report by Central Pulp and Paper Research Institute, Saharanpur with respect to each industry is still awaited. Hence, there is a prayer on behalf of the UPPCB for an extension of time for filing the final report.

3. The prayer is allowed. Let the final report be filed within four weeks and objection thereto be filed within two weeks thereafter.....

मा० एन०जी०टी० द्वारा पारित उक्त आदेशों के अनुपालन में आपको निर्देशित किया जाता है कि राज्य बोर्ड के पत्र दिनांक 06.03.2024 द्वारा उद्योग को जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 यथासंशोधित की धारा 33ए के अन्तर्गत जारी निर्देशों का अनुपालन सुनिश्चित करते हुए उद्योग में स्थापित ई०टी०पी० की यूनिटवार Composite Sampling कराकर प्रत्येक यूनिट की Efficiency, Total ETP Efficiency की Adequacy Report तथा Raw Effluent की Characteristic Study प्रमुख प्रदूषित प्रचालकों के सापेक्ष मान्यता प्राप्त संस्थान यथा CPPRI से कराकर इस कार्यालय को दिनांक 07.10.2024 से पूर्व प्रेषित करना सुनिश्चित करें। प्रकरण में सुनवाई हेतु अग्रिम तिथि 18.12.2024 नियत है एवं मा० एन०जी०टी० द्वारा मात्र 04 सप्ताह के अन्दर अन्तिम आख्या प्रस्तुत किये जाने हेतु आदेशित किया गया है।

भवदीय,

(अंकित सिंह)
क्षेत्रीय अधिकारी

**प्रतिलिपि**– मुख्य पर्यावरण अधिकारी (वृत्त–3), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

D/Neeraj Mittal/Letter 2024 (1)

04-12-24

# SILVERTON PULP & PAPERS PVT. LTD.

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**Annexure-2**

Date -4-12-2024

TO

THE REGIONAL OFFICER

U.P POLLUTION CONTROL BOARD

MUZAFFARNAGAR (U.P)

SUB: Technical Report On Performance Evaluation Of Existing ETP

DEAR SIR

We are Submitting our ETP Technical Report On Performance Evaluation . Which is prepared by Central Pulp & Paper Research Institute ( CPPRI ).

This is for your kind information .

Thanks &Regards

Silverton Pulp And Papers Pvt. Ltd. 9th.Km. Bhopa Road Muzaffarnagar

Silverton Pulp & Papers Private Limited (Unit-1 )

Head Office & Works :
9th Km., Bhopa Road,
Muzaffarnagar-251 001 (U.P.)
8941095985 - 88

silvertonpulp@gmail.com / info@silvertonpulp.com / wpp@silvertonpulp.com / kraft@silvertonpulp.com
www.silvertonpulp.com

CIN/FCRN : U21093UP1995PTC018048 | GSTIN : 09AABCS3407P1Z1

केन्द्रीय लुग्दी एवं कागज़ अनुसंधान संस्थान
Central Pulp & Paper Research Institute
भारत सरकार के वाणिज्य एवं उद्योग मंत्रालय के प्रशासनिक नियंत्रण के अंतर्गत
An Autonomous Organisation under the Administrative Control of Ministry of Commerce & Industry, Govt. of India
(सोसायटी अधिनियम के अंतर्गत पंजीकृत / Registered under Societies Act)
BSCIC NABCB QM 070 ISO 9001 REGISTERED

सीपीपीआरआई/ईएमडी/पीसी 1/रिपोर्ट / 2024

29.11.2024

सेवा में
सिल्वरटन पल्प एंड पेपर्स प्राइवेट लिमिटेड- यूनिट- 1
भोपा रोड
मुजफ्फरनगर , उत्तर प्रदेश

विषय : **Technical Report on Performance Evaluation of Existing Effluent Treatment Plant at Silverton Pulp & Papers Private Limited, (Unit-1) Muzaffarnagar (U.P.)**

महोदय,

यह उपरोक्त विषय के संबंध में आपके पत्रांक दिनांक 27.09.2024 के संदर्भ में है।

इस संबंध में आपके द्वारा प्रदान की गयीसूचना एवं डाटा तथा सीपीपीआरआई द्वारा एकत्रित किये गये जल नमूनों के विश्लेषण के आधार पर बनाई गयी रिपोर्ट - **Technical Report on Performance Evaluation of Existing Effluent Treatment Plant at Silverton Pulp & Papers Private Limited,(Unit- 1) Muzaffarnagar (U.P.)**इस पत्र के साथ संलग्न है।

धन्यवाद,

भवदीय

(डॉ नितिन के. एण्डले)
विभागाध्यक्ष
पर्यावरण प्रबंधन विभाग

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुग्दी एवं कागज़ अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर-247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

# Technical Report

on

## Performance Evaluation of Existing ETP

At

**SILVERTON PULP AND PAPERS PRIVATE LIMITED, UNIT-1**
**9th KM Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh**

Prepared by

**Central Pulp and Paper Research Institute,**
**Saharanpur- 247001(U.P)**

November 2024

## About Central Pulp & Paper Research Institute (CPPRI)

*CPPRI is a premier research institute and an autonomous organization under Department for Promotion of Industry & Internal Trade, Ministry of Commerce and Industry, Government of India. The institute is dedicated to the services of Pulp & Paper Industry. Located at Saharanpur , Uttar Pradesh , the institute has state of art laboratories and facilities with trained , dedicated and highly experienced scientists to carry out quality research work and render technical and consultancy services in various areas of paper making including Environmental Management.*

## About Environmental Management Division , CPPRI

*The Environmental Management Division of CPPRI is NABL accreditated for analysis of water and wasie water, ambient air monitoring and stack emissions monitoring. The division is recognized by various regulatory authorities, pulp, paper and allied industries as a centre of expertise in context of environmental monitoring and addressing various environmental issues related to Pulp & Paper Industry. The division has world class facilities and expertise to carry out R& D as well as render technical and consultancy services related to ETP performance evaluation and adequacy assessment, ETP upgradation / trouble shooting , Environmental Audit, Water Audit , Air monitoring etc .The division serves as a nodal agency to assist Central Pollution Control Board (CPCB) in reviewing and revision of environmental discharge and emission norms for Indian Pulp and Paper Industry. Generation of data base on pollution load generated by Indian pulp and paper industry and various issues related to environmental sustainability of Indian Pulp & Paper Industry. The Environmental Management Div has also assisted CPCB in preparation and successful implementation of "Charter on Water Recycling & Pollution Prevention in Pulp & Paper Industry of Ganga River Basin in Pulp & Paper Mill of Uttar Pradesh and Uttarakhand" . Presently the division is assisting CPCB as third party in monitoring of Grossly Polluting Industries in the River Ganga & Yamuna Basin since last 6 years*

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| | Annexure-I Consent under Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981 | |
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| | Annexure-VII: Photograph of ETP Units | |
| | Annexure-VIII : Mill data on date of sampling | |

## 1. BACKGROUND OF THE MILL

Silverton Pulp and Papers Private Limited, Unit-1 is situated at 9th km Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh with geographical coordinates: **Latitude 29.280136° N and Longitude 77.471168° E.** Established in 2004, the facility operates as a waste paper/recycled fiber-based paper mill specializing in the production of kraft paper. The mill's consented production capacity is 300 TPD (metric tonnes per day) of kraft paper from waste paper. The facility holds valid consent to operate under the provisions of:

- Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 (Annexure I)
- Section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 (Annexure I)
- Authorization under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 (Annexure II)

## 2. OBJECTIVE OF THE REPORT

The main objective of the report is to evaluate the performance of existing effluent treatment plant in context of compliance with stipulated discharge norms. To carry out the study CPPRI team of scientists visited the mill on 11.10.2024 for collection of relevant data and information as well as composite sampling of effluent from various units of ETP .

## 3. MANUFACTURING PROCESS

The mill uses indigenous and imported waste paper for production of packaging kraft paper of different quality as per market requirement. The waste paper is processed in hydra pulper for pulp production. The pulp is cleaned and screened through poir, high density cleaner, turbo separator, centricleaners and pressure screen followed by refining to attain the required °SR for production of paper. Most of the unit operation except washing of wire & felt and sizing chemical (starch) preparation is completed

with back water generated from various sections. The flow sheet of manufacturing process is indicated in **Fig.-1.**

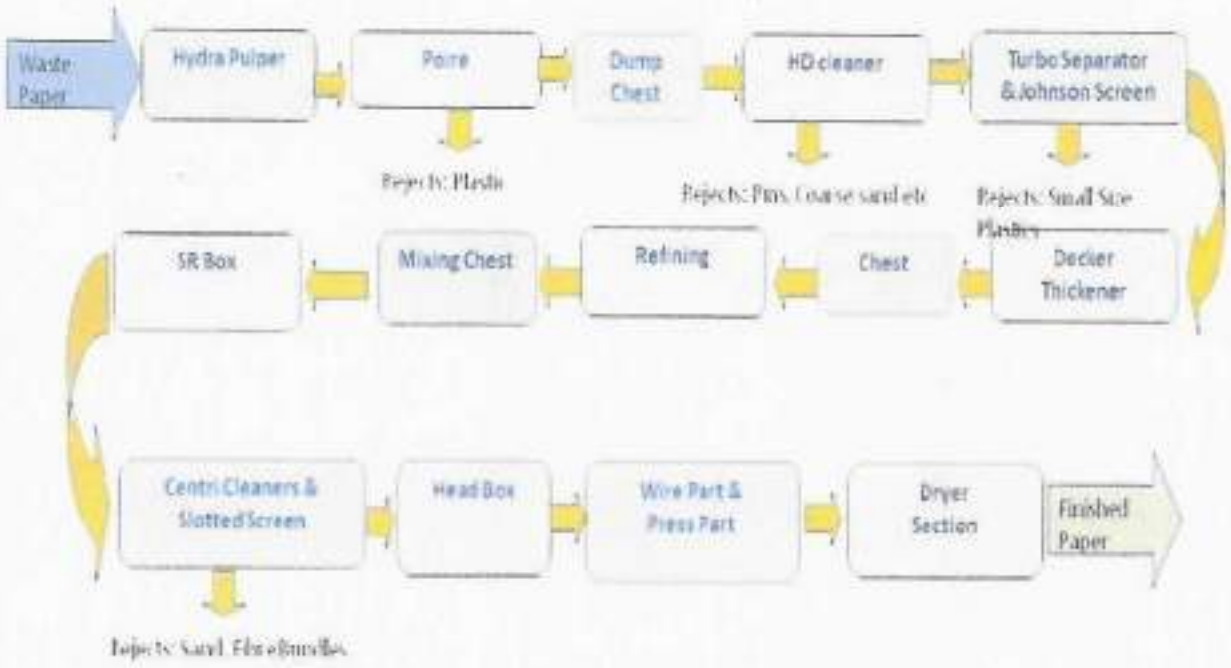


***Fig.-1: Process Flow sheet of Silverton Pulp and Papers Private Limited, Unit-I***

## 4. FRESH WATER CONSUPMTION

The mill's fresh water supply system comprises a single submersible borewell instrumented with an electromagnetic flow meter **(Fig. 2)** and operates in compliance with regulatory requirements as evidenced by a valid Ground Water NOC **(Annexure-III).** The authorized groundwater extraction rate is 1080 m³/day ensuring sustainable resource management.

***Fig.- 2: Borewell Flow Meter at Silverton Pulp and Papers Private Limited, Unit-1***

Most of the process operations involved are completed with back water after treatment through Sedicell and Primary Clarifier. The fresh water is used only in paper machine showers, cogeneration power plant including cooling tower, sizing chemical (starch) preparation etc. The mill maintains logbook for daily fresh water consumption and last 3 months fresh water consumption logbook is annexed as Annexure-**IV**

29/11/2024

Based on the information given by mill the tentative section wise fresh water consumption at **Silverton Pulp and Papers Private Limited, Unit-I** is indicated in **Table-1**

**Table-1: Fresh Water Consumption in Silverton Pulp and Papers Private Limited, Unit-I**

| S. No. | Particulars | Water consumption $m^3/d$* |
|---|---|---|
| 1. | Pulp Mill | 475 |
| 2. | Paper Machine | 500 |
| 3. | Sizing chemical preparation | 65 |
| 4. | Cogeneration Power Plant including Cooling Tower | Power & steam is sourced from sister unit i.e. Silverton Pulp & Papers Limited P, Unit-II |
| 5. | Domestic use | 10 |
| **Average Fresh Water Consumption, $m^3$/day** | | **1050** |
| **Specific Fresh Water Consumption, $m^3/t_{paper}$** ***Basis: Average reported paper production in last 3 months= 208.8 TPD*** | | **5.02** |

**Data provided by the mill*

## 5. WASTE WATER GENERATION & ITS CHARACTERISTICS

The mill's wastewater generation primarily stems from paper machine backwater, pulp screening and cleaning operations, with approximately 90% of freshwater consumption being converted into wastewater. The mill maintains logbooks of daily wastewater generation, wastewater discharge volume and backwater recycling from Sedicell & Primary Clarifier. The last 3 months log books of wastewater generated and wastewater discharged are annexed as **Annexure V & VI** respectively.

Mr. Low Endlay
28/11/2024

The characteristics of raw waste water collected and analyzed at CPPRI are indicated in **Table 2**.

**Table-2: Characteristics of Raw Wastewater Generated at Silverton Pulp and Papers Private Limited, Unit-1**

| Parameters | Value |
|---|---|
| Effluent Volume, $m^3$/day* | 800 |
| pH | 5.94 |
| TSS, mg/l | 405 |
| TDS , mg/l | 2842 |
| COD, mg/l | 2392 |
| BOD, mg/l | 1242 |

***Based on the log book of last 3 months provided by the mill (Annexure V)***

## 6. EXISTING EFFLUENT TREATMENT PLANT

The effluent treatment system employs a conventional activated sludge process as illustrated in the **ETP Layout (Fig-3) and depicted in photographs (Annexure-VII)**. The combined effluent is initially collected in an Equalization Tank which facilitates homogenization and flow equalization.

The effluent then undergoes preliminary treatment through Sedicell which removes coarse suspended solids and contaminants. The Sedicell effluent is subsequently fed into a Primary Clarifier where further removal of suspended solids occurs.

The Primary Clarifier effluent is then subjected to biological treatment in an Aeration Tank based on the activated sludge process. The Aeration Tank is equipped with a diffused aeration system comprising 510 diffusers and 2 × 74 HP blowers which provide a total air discharge capacity of 2 × 2215 $m^3$/hr. This ensures maintenance of the required dissolved oxygen levels for optimal microbial activity.

During the aeration process, essential nutrients are added to facilitate the growth of microorganisms. Following aeration, the wastewater undergoes clarification in a Secondary Clarifier followed by tertiary treatment through a Dual Media Filter.

The recovered fibre from the Sedicell is reused in the pulp mill. The Primary Clarifier underflow is dewatered using a Decanter Centrifuge. A portion of the secondary sludge is re-circulated back into the Aeration Tank, while the remaining sludge is disposed off after dewatering through a Decanter Centrifuge.

The mill has online monitoring system and dedicated ETP lab for monitoring of pollution parameters. The detailed specifications are given below in Table-3:

**Table 3: Design Specifications of Existing ETP at Silverton Pulp and Papers Private Limited, Unit-1**

| S. No. | Details | Dimensions | Purpose |
|---|---|---|---|
| 1. | Equalization tank | 8m × 4.0m × 3.5m<br>Capacity: 112 $m^3$ | Flow equalization and effluent characteristic stabilization \| |
| 2. | Sedicell | Ø : 7.0 m<br>Height : 3.5 m<br>300 $m^3$/hr | Fibre recovery & pretreatment |
| 3. | Primary Clarifier | Ø : 16.8 m<br>SWD : 2.4 m<br>Capacity : 794 $m^3$ | Suspended solids removal & pretreatment |
| 4. | Aeration Tank | Dimension:<br>28.4m 25.5m × 3.0 m<br>Total Capacity : 2172 $m^3$<br>Aeration Type : Diffused<br>No of Blowers : 2<br>Air Discharge Capacity :<br>2 × 2215 $m^3$ /hr each<br>2 × 74 HP<br>Diffuser: 510 | Biological treatment for COD, BOD and pollutant removal \| |

H.P. Engineering
29/11/2024

| | | | |
|---|---|---|---|
| 5. | Secondary Clarifier | ∅ : 16.4 m<br>SWD : 2.6 m<br>Capacity : 748 $m^3$ | Return sludge recirculation and excess biological biomass removal |
| 6 | Multi Grade Filter-<br>1 + 1(Stand by) | Cap.: 65 $m^3$/hr each<br>Cap.: 45 $m^3$/hr each | Effluent polishing and quality enhancement |
| 7. | Sludge Dewatering System<br><br>Decanter Centifugre | Capacity: 10 $m^3$/hr<br>Capacity (dry basis) : 8.0 TPD<br>Inlet Connsistency : 2.0 – 4.0%<br>Outlet Consistency : 30 - 35 % | ETP sludge dewatering & disposal |

***Note: Ø = Diameter, SWD = Side Water Depth, TPD = Tonnes per Day***

M/s Enviro Engineers

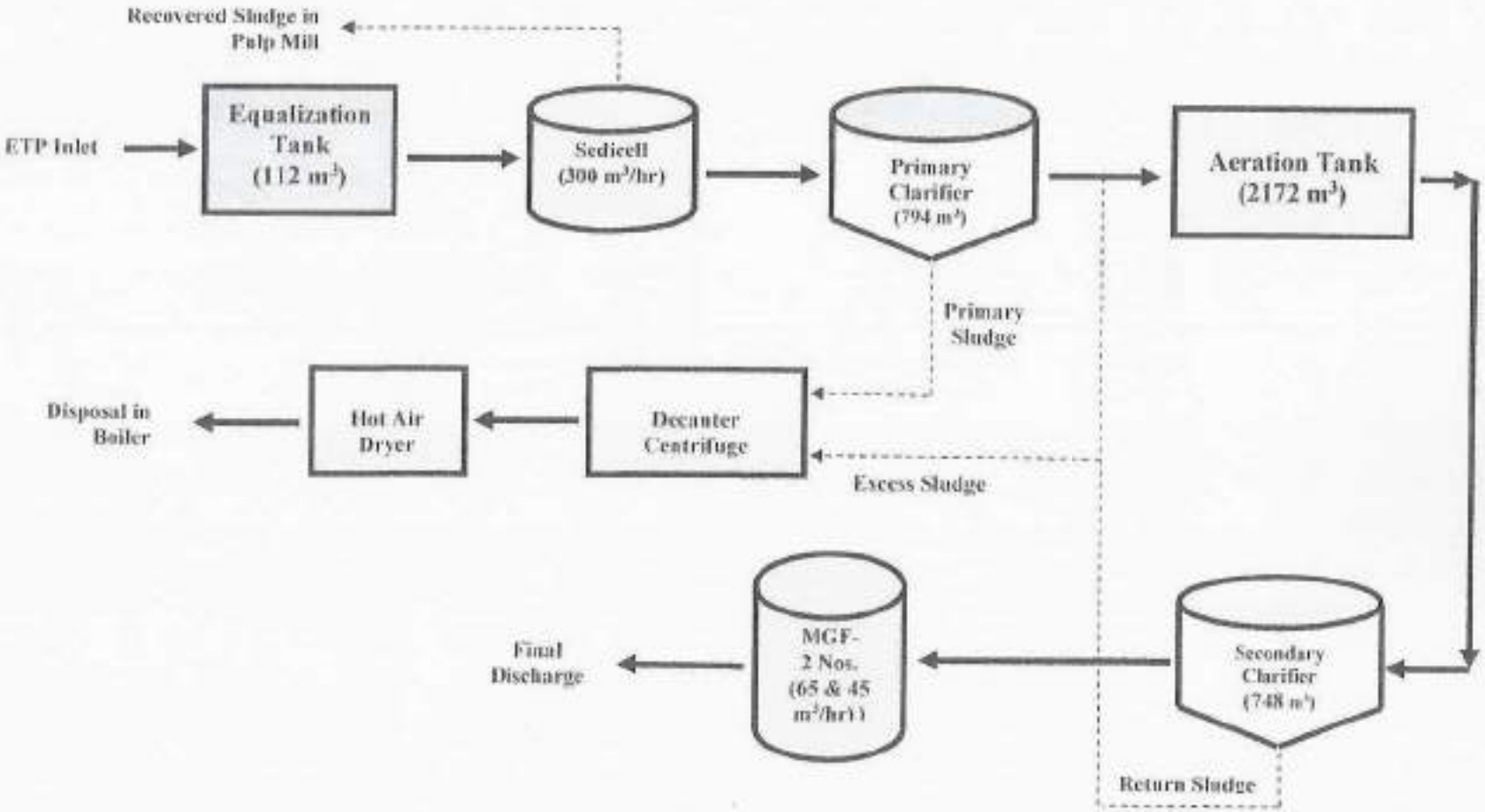


**Fig.-3: Layout of existing ETP at Silverton Pulp & Papers Private Ltd., Unit – I, Muzaffarnagar**

M.P.Pollution Control Committee
28/11/2019



2193

## 7. Performance Evaluation of Existing ETP

Based on the analysis of composite samples collected during the mill visit, the performance efficiency of individual units of ETP as well as overall ETP is summarized as under:

### 7a. Performance of Primary Treatment (Sedicell + Primary Clarifier):

Performance of Primary Treatment is given in **Table-4** and Indicated in **Fig-4**

**Table-4**

| Parameter | Inlet to Sedicell | Primary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| **TSS, mg/l** | 462 | 265 | 42.6 |
| **TDS, mg/l** | 2842 | 2524 | 11.2 |
| **COD, mg/l** | 2192 | 1962 | 10.5 |
| **BOD, mg/l** | 1242 | 1020 | 17.9 |

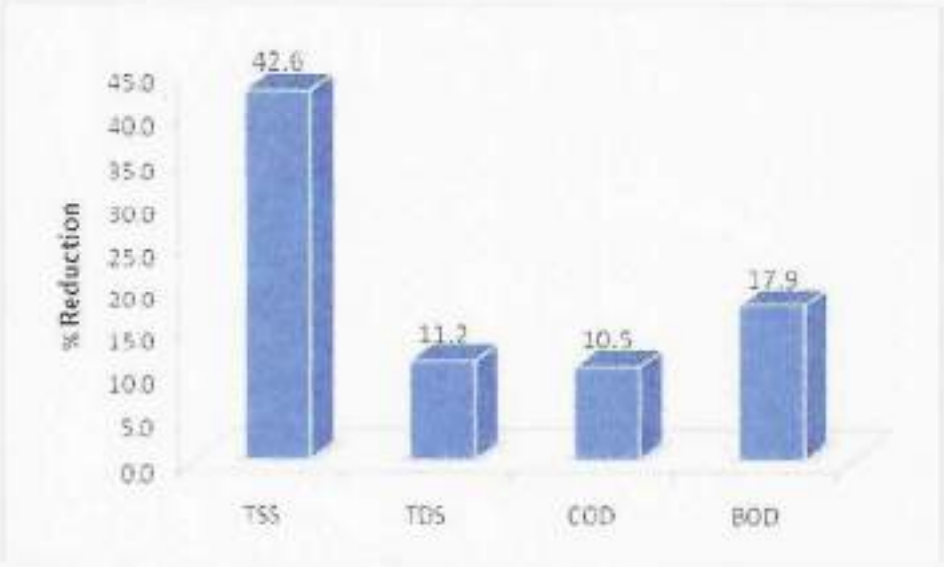


**Fig.-4: Performance of Primary Treatment**

M/s Endlay
21/11/2014

**7b. Performance of Secondary Treatment (Aeration Tank + Secondary Clarifier):**

Performance of Secondary Treatment is given in **Table-5** and Indicated in **Fig-5**

**Table-5**

| Parameter | Inlet to Aeration Tank | Secondary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| **TSS, mg/l** | 265 | 46 | 82.6 |
| **TDS, mg/l** | 2524 | 1455 | 42.4 |
| **COD, mg/l** | 1962 | 149 | 92.4 |
| **BOD, mg/l** | 1020 | 24 | 97.6 |

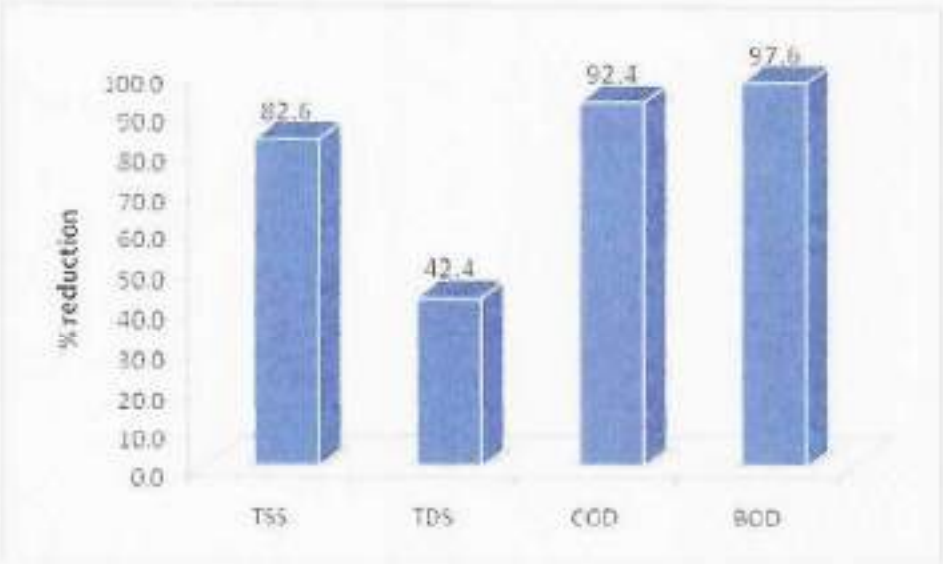


**Fig.-5: Performance of Secondary Treatment**

Mohan Endlay
28/11/2014

### 7c. Performance of Tertiary Treatment (Multi Grade Filter)

Performance of Tertiary Treatment is given in **Table-6** and indicated in **Fig-6**

**Table-6**

| Parameter | Secondary Clarifier Outlet | Multi Grade Filter (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 46 | 25 | 45.7 |
| TDS, mg/l | 1455 | 1369 | 5.9 |
| COD, mg/l | 149 | 136 | 8.7 |
| BOD, mg/l | 24 | 18 | 25.0 |
| Color, CU | 140 | 102 | 27.1 |

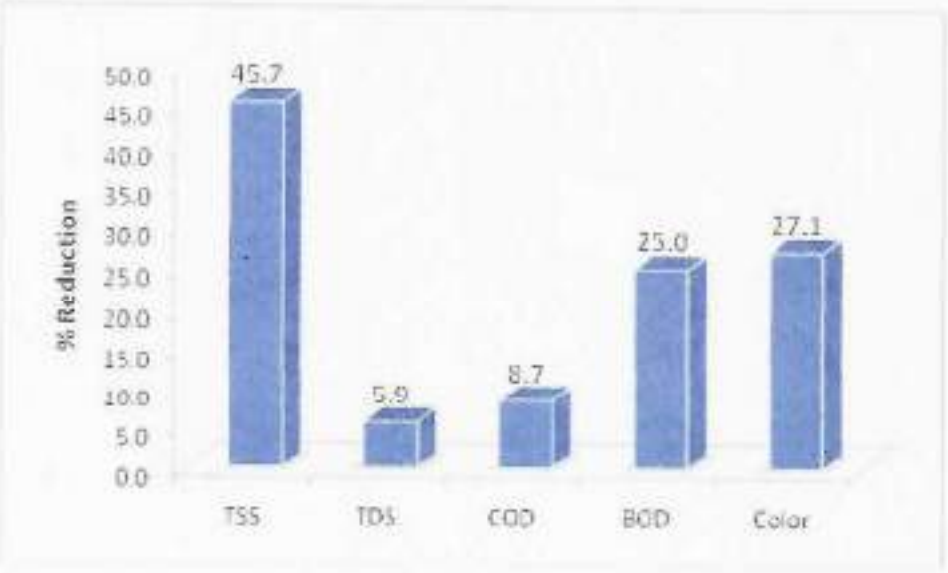


**Fig.-6: Performance of Tertiary Treatment**

28/11/2019

### 7d. Overall Performance of Effluent Treatment Plant (ETP)

The overall performance of Effluent Treatment Plant (ETP) at is given in **Table-7** and indicated in **Fig.-7:**

**Table-7**

| Parameter | ETP Inlet | MGF Outlet (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 462 | 25 | 94.6 |
| TDS, mg/l | 2842 | 1369 | 51.8 |
| COD, mg/l | 2192 | 136 | 93.8 |
| BOD, mg/l | 1242 | 18 | 98.6 |

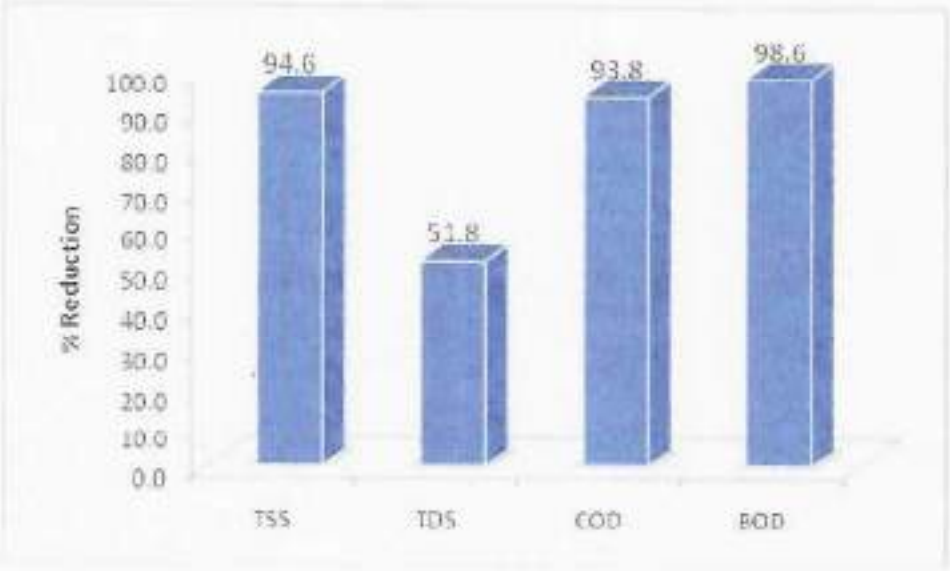


**Fig.-7: Overall Performance of Effluent Treatment Plant (ETP)**

Approved
23/11/2019

## 8. OBSERVATIONS

Based on the studies carried out, the following are the observations with respect to performance evaluation of the existing ETP:

- Silverton Pulp and Papers Private Limited, Unit-1 located at 9th K. M. Stone, Bhopa Road, Muzaffarnagar-251001, Uttar Pradesh is a waste paper based paper mill producing kraft paper.

- The mill has a valid consolidated consent to operate under Section 25/ 26 of the Water (Prevention & Control of Pollution ) Act 1974) and under Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981.

- The mill has valid Hazardous Waste Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016.

- The mill's freshwater source is groundwater, extracted through a single borewell. The facility holds a valid No Objection Certificate (NOC) from the Ground Water Department, Uttar Pradesh permitting groundwater extraction within stipulated limits.

- Electromagnetic flow meter with built-in totalizer is installed on the borewell enabling precise monitoring and recording of fresh water consumption on daily basis.

- Separate energy meter is available at ETP to monitor power consumption on regular basis.

- Based on a three-month average of production and freshwater consumption data, the specific freshwater consumption has been calculated at approximately 5.02 $m^3$/tonne of paper produced. This value falls within the stipulated Charter norms indicating compliant and efficient water usage practices.

Noted Endorsed
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- The mill maintain logbooks of daily fresh water consumption , waste water generated and wastewater discharged.

- The mill has full-fledged ETP including Equalization Tank, Sedicell, Primary Clarifier, Secondary Treatment (Aeration Tank + Secondary Clarifier) and Tertiary Treatment (Multi Grade Filter) to treat the mill effluent.

- The aeration tank is equipped with 2 air blowers and 510 diffusers to maintain the desired level of oxygen required for degradation of organic biomass.

- The MLSS level in the aeration tank has been found to be satisfactory. The details of the analysis of MLSS is indicated in **Table-8**

**Table-8: Characterisation of MLSS**

| S. No | Parameters | Value |
|---|---|---|
| 1 | MLSS , mg/l | 4841 |
| 2 | MLVSS , mg/l | 2945 |

- The mill is under process of installation of biomethanation plant (Anaerobic ICX Reactor) with 5000 $m^3$/day effluent treatment capacity for pretreatment of effluent generated from Unit I and Unit II through anaerobic process followed by conventional existing activated sludge process.

- The mill has ETP lab with trained manpower for monitoring of pollution parameters

- All the analysis has been carried out as per latest version of standard test methods summarized as under :

| S. No | Parameters | Standard Test Methods |
|---|---|---|
| 1 | pH | IS 3025 (Part-11): 2022 |
| 2 | TSS | IS 3025 (Part-17): 2022 |
| 3 | TDS | IS 3025 (Part-16): 2023 |
| 4 | COD | IS 3025 (Part-58): 2023 |
| 5 | BOD | IS 3025 (Part-44): 2023 |
| 6 | Color | IS 3025 (Part 4) : 2021 |
| 7 | SAR | IS 11624 : 2019 |

- The performance of Primary Treatment (Sedicell + Primary Clarifier) appears to be satisfactory in context of 42.6 % reduction in Total Suspended Solids (TSS).

- The performance of biological system & Secondary Clarifier also appear to be satisfactory with 82.6%, 42.4%, 92.4% & 97.6 % reduction in TSS, TDS, and COD & BOD respectively.

- The Multi Grade Filters (MGF) also provides polishing to effluent quality by providing 45.7%, 5.9%, 8.7 %, 25.0% & 27.1% reduction in TSS, TDS, COD, BOD & Color respectively.

- The overall performance of existing ETP appears to be satisfactory with 94.6%, 51.8%, 93.8 % and 98.6 % reduction in TSS, TDS, COD & BOD respectively.

Pallav Endlay
25/11/2024

- The overall performance of ETP seems to be satisfactory also in context of the final discharge characteristics complying with discharge norms as under :

| Parameter | Tertiary Treatment Outlet ( Final Discharge) | Consent Discharge Norms | Charter Norms |
|---|---|---|---|
| pH | 7.76 | 6.5 – 8.5 | 6.5 – 8.5 |
| TSS , mg/l | 15 | <30 | <30 |
| TDS, mg/l | 1504 | <1600 | <1600 |
| COD, mg/l | 138 | <150 | <150 |
| BOD, mg/l | 18 | <20 | <20 |
| Color , PCU | 61 | <150 | <150 |
| SAR | 3.12 | < 8 | < 8 |

- The online continuous environmental monitoring system (OCEMS) is installed and was operational at the time of visit.

- The mill has installed Decanter Centrifuge & Hot Air Dryer for dewatering of ETP sludge and its disposal.

## 9. CONCLUSION & RECOMMENDATIONS

- Based on the studies / analysis of effluent samples conducted by CPPRI, the performance of the existing ETP **(Fig.-3)** comprising of Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier and MGF appears to be satisfactory in context of reduction in pollution load and compliance to consent / charter norms.

- The performance of the existing ETP has been evaluated based on the composite effluent samples collected by CPPRI on 11.10.2024 from various units of ETP. The total production, raw material furnish, fresh water consumption, waste water generated and discharged on day of sampling are indicated in **Annexure-VIII.**

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- The performance of ETP may vary depending upon the grades of waste paper used, grade of paper produced, total paper production, ETP operating conditions including adequate aeration , MLSS Level , retention provided in each unit, regular ETP monitoring etc.

- The mill is advised to install high rate fibre recovery / DAF system before primary clarifier to further reduce inlet pollution load.

- The installation of bio methanation plant is under progress at the time of visit. The commissioning of anerobic bioreactor is expected to further help in reducing the pollution load and improve overall performance of existing ETP.

- The anaerobic treatment as pretreatment is expected to reduce energy and chemical consumption in the subsequent activated sludge process.

- As per mill the biogas generated will be used in boiler which will help in reducing the consumption of conventional fuel.

- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP:

- Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
- Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
- Ensure proper addition of nutrients In the aeration tank (BOD: N: P - 100:5:1).
- Maintain required level of MLSS concentration (2000-3000 mg/l) in aeration tank by ensuring proper microbial growth.
- Maintain desired level of DO in the aeration tank (1-2 mg/l).

29/11/17

- Ensure periodic & timely withdrawal of sludge from the clarifiers.
- Proper maintenance of electric motors and pumps etc.

***Note:- This report is based on the technical information's provided by the mill & analysis of effluent sample collected on the day of sampling & cannot be deemed to be a certificate for any legal implications.***

Nitin Endlay
28/11/2014

*End of the Report*

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुग्दी एवं कागज अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर–247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

# ANNEXURE 1

Annexure-I

Uttar Pradesh Pollution Control Board
Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone 0522-2720928,2720831, Fax 0522-2720954, Email info-up@nic.in, Website: www.uppcb.com

196720/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/both/MUZAFFARNAGAR/2023 Date: 14/12/2023

To,

M/sSILVERTON PULP AND PAPERS PRIVATE LIMITED
9th KM, Bhopa Road, Muzaffarnagar,MUZAFFAR NAGAR,251001

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorization) under Section- 25 of the "Water (Prevention & Control of Pollution) Act, 1974"and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981" as applicable (to be referred hereinafter as Water Act, Air Act respectively).

Application no. 23543743 Date :- 2023-11-23

**Consolidated Consent to Operate and Authorization (CCA):**

CCA is hereby granted to M/s SILVERTON PULP AND PAPERS PRIVATE LIMITED located at 9th KM, Bhopa Road, Muzaffarnagar,MUZAFFAR NAGAR,251001 subject to the provisions of the Water Act, Air Act and the orders that may be made further and subject to following terms and conditions:

1.1 This CCA is granted for the period upto 2027-12-31 from the date of issuance of this letter, under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974.

1.2 This CCA is granted for the period upto 2027-12-31 from the date of issuance of this letter, under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981.

2. Production Capacity :

| S. No. | Declared by the unit | | Permitted by the Board |
|---|---|---|---|
| | Raw material (tpd / tpa) Wood, Agro residues: Recycled Fiber (Waste Paper) : | Name of Final Products & By -products with quantity per month | |
| 1 | WASTE PAPER/IMPORTED WASTE PAPER/VIRGIN PULP - 375 MT/DAY | KRAFT PAPER- 300 MT/DAY, 40 TPH BOILER, 5 MW TURBINE | KRAFT PAPER- 300 MT/DAY, 40 TPH BOILER, 5 MW TURBINE |

3. Production Process Infrastructure

| S. No. | Details | Declared by the unit | | Permitted by the Board |
|---|---|---|---|---|
| | | Numbers | Usage / Process operation | |

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| | | | | |
|---|---|---|---|---|
| i | KRAFT PAPER- 300 MT/DAY BY USING RAW MATERIAL WASTE PAPER/IMPORTED WASTE PAPER/VIRGIN PULP-375 MT/DAY, 40 TPH BOILER, 5 MW TURBINE | KRAFT PAPER- 300 MT/DAY BY USING RAW MATERIAL WASTE PAPER/IMPORTED WASTE PAPER/VIRGIN PULP-375 MT/DAY, 40 TPH BOILER, 5 MW TURBINE | KRAFT PAPER- 300 MT/DAY BY USING RAW MATERIAL WASTE PAPER/IMPORTED WASTE PAPER/VIRGIN PULP-375 MT/DAY, 40 TPH BOILER, 5 MW TURBINE | KRAFT PAPER- 300 MT/DAY BY USING RAW MATERIAL WASTE PAPER/IMPORTED WASTE PAPER/VIRGIN PULP-375 MT/DAY, 40 TPH BOILER, 5 MW TURBINE |

i. Unit shall obtain prior approval before making any modification in product/process/fuel/plant machinery, failing to which this consent would be deemed void.

ii. The unit shall inform SPCB and CPCB regarding shut down as well as resumption of manufacturing operations.

iii. The unit shall maintain record of daily production in tons per day in a log book duly signed daily by authorized signatory/competent authority.

4. Water Conservation Measures

A. Fresh water consumption

1. Categorization of existing groundwater area: Safe/ Semi critical /Critical// Over-Exploited/ Saline
2. The unit shall obtain NOC of CGWA/SGWA/in case of use of river water, permission from irrigation department)
3. Status of NOC from CGWA/SGWB: Applied/Granted
4. If Granted: Number of NOC and Validity2027-12-31
5. Details of Artificial recharge system/rain water harvesting unit (if any) installed with capacity
6. Details of piezometer installed i.e., numbers with coordinates.
7. This CCA is valid for details w.r.t fresh water as mentioned below:

| | | Declaration | Permitted |
|---|---|---|---|
| S No | Source of fresh water | Borewells/river | Borewells/river |

* In case of units adopting zero liquid discharge (ZLD), the unit shall withdraw the fresh water only to cater the losses in water accrued during industrial processes.

8. The specific water consumption shall not exceed values mentioned below as per consented product type.

| Category | Specific Water Consumption not to exceed |
|---|---|
| Wood based/Agro based Pulp & Paper Mills producing bleached grades of chemical pulp, papers, paperboards & newsprint Specialty Paper Mills. | <40 KL per Ton of paper produced |
| Agro-Based & Wood Based Pulp & Paper Mills producing unbleached grades of chemical pulps, papers, and paperboards. | <16 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing bleached grades of papers, paperboards & newsprint | <12 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards | <8 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards (ZLD) | Without Power Boiler < 2.5 m3 / t paper<br>With Power Boiler < 5 m3/ t paper |

9. Unit shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines- process, domestic and boiler.

10. The unit shall maintain record of daily fresh water consumption (initial reading & final reading) in a log book (in m3/day and m3/t paper) duly signed daily by authorized signatory/competent authority.

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11. Unit shall maintain separate logbooks for quantity of freshwater consumed in production section, boiler feed, domestics consumption and other points of utilization.
12. All the pipelines carrying fresh water/back water should be coloured as per protocol.
13. The unit shall install Piezometric well within the premises to monitor the level of ground water and shall analyse the quality of ground water annually.

B. Trade effluent treatment and discharge: -

1. This CCA is valid for the quantity of maximum daily trade effluent discharge as mentioned below:

| S.No | CCA is valid for | Declared by the unit | Permitted |
|---|---|---|---|
| 1 | 1200 KLD | 1200 KLD | 1200 KLD |

2. The quantity of maximum specific trade effluent discharge shall be as specified below:

| Category | Specific Trade Effluent Discharge, not to exceed |
|---|---|
| Wood based/Agro based Pulp & Paper Mills producing bleached grades of chemical pulp, papers, paperboards & newsprint Specialty Paper Mills. | <32 KL per Ton of paper produced |
| Agro-Based & Wood Based Pulp & Paper Mills producing unbleached grades of chemical pulps, papers, and paperboards. | <12 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing bleached grades of papers, paperboards & newsprint | <9 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards | <5 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards (ZLD) | No discharge is allowed (100% recycle within process) |

5. For ZLD unit

i Unit shall recycle all the treated effluent in the industrial process only.
ii Unit shall ensure that no treated/untreated effluent discharged outside the unit premises.
iii Unit shall install the flow meter at recycling point and maintain the logbooks for the same.
iv Unit shall allow to withdraw the fresh water only to cater the losses in water accrued during process.
v Unit shall conduct the water audit and submit the same to SPCB
vi The mill will install PTZ camera at Sedicell / back water storage tank from where the back water recycled, backwater recycling flow meter as well as at ETP (if available)
vii The mill is advised to submit a ZLD feasibility report by a recognized institution to justify its ZLD status.

4. The applicant shall operate Effluent Treatment Plant consisting of Primary, Secondary and tertiary treatment as is required with reference to influent quantity and quality.
5. The treated effluent shall be recycled to the maximum extent (atleast 40%) in the process and the remaining treated effluent after achieving the norms as mentioned below shall be disposed off into the drain-name of drain, first order/second order with Lat. Log. leading to river name of river with Lat. Log.

| Parameters | Norms for Agro based paper mill | Norms for RCF bleached pulp & paper mill | Norms for RCF unbleached grade paper mill | Norms for RCF unbleached grade ZLD paper mill |
|---|---|---|---|---|
| pH | 6.5 – 8.5 | 6.5 – 8.5 | 6.5 – 8.5 | No discharge is allowed |
| TSS, mg/l | <= 30 | <30 | <30 | No discharge is allowed |

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| | | | | |
|---|---|---|---|---|
| BOD, mg/l | < 20 | < 20 | < 20 | No discharge is allowed |
| COD, mg/l | < 200 | < 150 | < 150 | No discharge is allowed |
| TDS, mg/l | < 1800 | < 1680 | < 1600 | No discharge is allowed |
| Color, PCU | < 250 | < 150 | < 150 | No discharge is allowed |
| AOX, mg/l | < 8 | | | No discharge is allowed |
| SAR | < 10 | < 8 | < 8 | No discharge is allowed |

6. In the case of land application of treated effluent, unit shall submit irrigation management plan prepared by any government technical institute of repute. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond (Lagoon) having 15 days holding capacity only.
7. Effluent Treatment Plant shall be stabilised prior to the resumption of manufacturing operations.
8. The unit shall install a flow meter with totalizer on the recycling pipe line from ETP and the flowmeter should be connected to State/CPCB Server.
9. Flow measuring devices should be provided for measurement of quantity of industrial effluent generated, industrial effluent recycled and industrial effluent discharged. Logbook for the same shall be maintained by unit.
10. The unit shall maintain daily record/log book of raw material (waste paper) consumption, chemical consumption (process & ETP separately), paper production, energy consumption (process & ETP separately).
11. Sampling points should be installed at ETP inlet, ETP outlet, effluent recirculation lines and at other points as deemed necessary.
12. The unit shall install OCEMS at ETP outlet for the parameters flow, pH, TSS, BOD & COD and provide connectivity with CPCB and SPCB server as per the guidelines issued by CPCB.
13. The unit will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB and SPCB server and periodic calibration of OCEMS.
14. **For Wood based/Agro based paper mill:**

a) The unit shall install Chemical Recovery System for management of black liquor. Appropriate black liquor spillage system should be available to prevent its escape along with other effluent streams.

b) The unit should maintain log book of Chemical Recovery System indicating quantity of black liquor processed, white liquor generated, soda ash produced (if applicable), running hours etc.

c) **In case of any discharge of Black Liquor from the unit the Consent to Operate/Authorization (CCA) issued to the unit shall stand withdrawn with immediate effect.**

15. The unit shall have adequate onsite environmental laboratory facility for qualitative analysis of different effluent stream, and manpower for monitoring and recording TSS, TDS, COD & BOD & MLSS level in ETP inlet and outlet on daily basis.
16. The unit shall set up an Environment Management Cell within unit as per the Charter.
17. The unit shall submit analysis report from the authorized laboratory for all parameters as mentioned for paper unit.
18. All flowmeter should be calibrated annually from recognized institutions/vendor.
19. The unit shall prepare material balance and water balance report annually.
20. The unit shall submit its ETP Adequacy Assessment Report to the concerned State Pollution Board (SPCB).
21. The unit shall get its ETP performance evaluated by a third party annually.
22. The unit shall identify recipient drains/rivulets and their u/s & d/s location in consultation with SPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (P) Act, 1986 and shall submit the analysis report on monthly basis to SPCB.

C. **Domestic effluent/Sewage treatment and discharge: -**

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# ANNEXURE II

i. The unit shall use following fuel and install air pollution control device (APCD) of adequate capacity to comply with following:

| S. No. | Equipment | Fuel | Stack height (m) | Air Pollution Control Device (APCD) | Stack Emission standards |
|---|---|---|---|---|---|
| 1 | 1 X 40 TPH MULTI FUEL BOILER | LOW SULPHUR COAL/RDF/AGRO FUEL- 450 MT/DAY | 45 Meter Stack Height From Ground Level | Electro Static Precipitator (ESP) | AS PER CAQM DIRECTION |

ii. Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the Board.

iii. The unit shall ensure interlocking of air pollution control devises and production processes.

iv. The unit shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

v. Unit <operating in NCR> shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).

vi. If the CAQM in National Capital Region and Adjoining areas, CPCB or SPCB issues the Closure order against the unit <operating in NCR> the consent shall automatically remain suspended for that period and after ensuring compliance and after the closure order is revoked the consent shall automatically become effective.

9. **Noise Pollution Mitigation:**

i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial and Commercial) which are as follows: -

| Standards forNoise level in db.(A) Leq | | | |
|---|---|---|---|
| Industrial Area | | Commercial Area | |
| Day | Night | Day | Night |
| 75 | 70 | 65 | 55 |

Day time: from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

**General Conditions:**

1. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA at any given time, as may be necessary.
2. In the event of issuance of Closure Direction by CPCB or SPCB to the unit, this CCA shall be deemed revoked during the closure period.
3. If the unit has been issued Show Cause Notice by CPCB or SPCB, compliance has to be achieved within 45 days by the unit. However, if not revoked within 45 days, the Show Cause Notice shall be considered as a Closure direction.
4. In case of non-functioning of ETP and/or STP, production has to be stopped immediately and this Board has to be intimated through a report to be dispatched by fax/phone/email immediately.
5. In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.
6. This CCA is valid only for products and quantity mentioned in Para 2. Unit shall obtain prior approval before making any modification in product/ process/ fuel/ plant machinery failing which consent shall be deemed revoked.
7. Compulsory documents to be submitted by the Unit: -

(i). Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, and third party audit report.

(ii). Environment Statement in form – V of Environment (Protection) Rule, 1986.

(iii). Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

8. The unit shall submit Latest copy of Audited Balance Sheet/C.A. Certificate (Fixed Assets+ Current Assets- Current Liabilities) of the unit at the end of each financial year so the Consent fee payable by the unit may be verified.

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Husk/Biomass/Agriculture Refuse/Bio Fuel Pellets/Bio Briquettes as per direction given by CAQMat point no. 65.

19. Unit shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).

20. Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the Board.

21. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 53 and 62 and other direction issued time to time regarding use of cleaner fuel.

22. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 55, 62 & 68 regarding DG sets.

23. The unit shall be monitored all sources of emissions from Boiler/Thermopack etc. after fuel conversion from Regional Laboratories, UPPCB on payment basis within a month. To ensure emissions parameters as per CAQM order.

24. The industry should ensure the operation of the Air Pollution Control System (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.

25. The dying, bleaching and deinking process are not allowed in the production process of the unit. The unit will not use agro based raw materials in the production process.

26. Industry shall submit Stack Emission/Ambient Air Quality Monitoring/Analysis report from Boards Laboratory, after issuing this certificate within one month and on quarterly basis from a certified / approved laboratory under E.P. Act 1986 to the Board.

27. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to time .

28. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order till further direction.

29. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.

30. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.

31. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

32. Industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.

33. The industry shall ensure provisions of Roof Top Rain Water Harvesting system and Ground Water Recharging Proposal/compliance report should be sent to the Board within One month.

34. Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.

35. Industry shall dispose the hazardous waste through authorized recyclers/TSDF and obtained HWA from the Board for expanded Hazardous Waste Material within a month.

36. The industry shall provide adequate arrangement for fighting the accidental leakages/ discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.

37. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.

38. Industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court,

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9. The unit shall submit Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area, Quarterly analysis reports of the samples of effluent, emission, hazardous wastes and ETP sludge from NABL accredited and EPA recognized laboratory.
10. The unit shall inform in advance to SPCB/take prior permission of the SPCB to close manufacturing/production.
11. The unit shall submit calibration certificate of OCEMS at least once in a year to SPCB.
12. made thereunder.
13. If unit is found temporary closed (for the last 24 hour) during inspection and prior intimation of closure is not given by the unit, revocation of the CCA will be initiated as per the law.
14. The unit shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement/ outlet for the discharge of effluent or gases emission or sewage waste from the unit etc. or any change in effluent discharge point or emission point.
15. In case of occurrence of an accident, complete details on form must be sent to State Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.
16. The unit shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
17. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board.
18. The unit will have to deposit the revised fee whenever it is notified.
19. Unit is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, unit shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.
20. Unit shall abide by the directions/ guidelines given by Hon'ble Courts, MoEF&CC and CPCB/SPCB for protection and safe guard of environment from time to time.
21. Unit shall comply the conditions of Environment Clearance issued by State Level Environment Impact Assessment Authority vide letter no. and dated and Consent to establish (CTE) issued by Board vide letter no.
22. The unit shall develop plantation of tall trees of suitable species on minimum 33% of the land on which the unit is established as per the guidelines set up by the Board vide its Office Order no dated . The copy of this guideline is available at URL http://www...
23. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
24. The person authorized shall implement Emergency Response Procedure (ERP) for which this CCA is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
25. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises.
26. The unit shall maintain and provide 'Inspection Book' at the time of inspection to the Board's officials.
27. The unit shall provide uninterrupted accessibility to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of pollution control measures.
28. The unit shall maintain good house-keeping. All valves/pipes/sewer/drains etc. must be leak-proof. This consent is being issued with the permission of competent authority.

**Specific Conditions:-**

1. This CTO is valid only for the production capacity of KRAFT PAPER- 300 MT/DAY BY USING RAW MATERIAL WASTE PAPER/IMPORTED WASTE PAPER/VIRGIN PULP- 375 MT/DAY, 40 TPH

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1. This CCA is valid for the quantity of maximum daily domestic effluent/sewage discharge as mentioned below:

| S No. | Details | Permitted |
|---|---|---|
| 1. | Maximum daily discharge of sewage | 5.0 |
| 2. | Treatment facility | SEPTIC TANK |
| 3. | Discharge point | SEPTIC TANK |

* In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

2. The domestic effluent should be treated in the sewage treatment plant so that it should be in conformity with the prescribed norms:

| S.No | Parameter | Standard |
|---|---|---|

3. Flow measuring devices should be provided for measurement of quantity of sewage generated, sewage recycled (if any) and sewage discharged. Logbook for the same shall be maintained by unit.

4. Sampling points should be installed at STP inlet, STP outlet, recirculation lines and at other points as deemed necessary.

5. The unit shall maintain daily record/log book of chemical consumption in STP (if any), energy consumption of STP, STP sludge generation and disposal separately.

6. Unit shall explore the possibility to recycle the treated used water shall be utilized in gardening, irrigation, industrial utility and toilet flushing to minimize the fresh water consumption up to 20 % per year.

7. Separate arrangement should be made for collection of industrial and domestic effluent in closed water supply system.

6. **Cleaner Technology & Waste Minimization Practices:**

**Background:**

to take appropriate measures in a time bound manner through preparation of individual action plans and implementation of cleaner technology options by the Pulp & Paper mills. To facilitate the Pulp & Paper mills, a Charter for 'Charter for Water Recycling and Pollution Prevention in Pulp & Paper Industries' was formulated. Clean Technology measures mentioned hereunder are indicative of systems, processes and practices that are generally considered essential for achievement of the objectives of the Charter. However, individual unit may opt for technology actually required for implementation according to their requirement and circumstances like scale of operation, system configuration, products portfolio and raw materials etc. Unit shall ensure implementation of the following cleaner technology options within four to six months from the date of issuance of this CCA:

a. Biomethanation of High Pollution Load Stream (like Raw material washings in agro based pulp and paper mills as well as High COD back water stream in RCF based Kraft Paper Mills operating on ZLD

b. Installation of Compressed Biogas System for converting raw biogas into compressed biogas to be used as fuel

c. Oxygen Delignification & ECF bleaching for agro & wood based pulp and paper mills

d. Use of jet aerators for improved biodegradation in aeration tank and increased DO level

e. Press Washers in Pulp Washing to optimize water consumption acceptable under charter

f. Sludge Drying Beds to be discontinued. Only sludge dewatering system, centrifuge etc

g. Appropriate plastic waste disposal system to be installed by RCF based pulp and paper mills

h. Closed loop fiber recovery and backwater system using poly disc filters or DAF (Dissolved Air Floatation) Units

7. **Environmental management system**

i. Unit shall setup the environmental management cell including unit head, purchase/store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance.

ii. Unit shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO, to effectively monitoring of ETP control parameters and ETP discharge norms.

8. **Air Pollution Mitigation**

PRADEEP SHARMA

BOILER, 5 MW TURBINE Only at site 9TH KM, BHOPA ROAD, MUZAFFARNAGAR, U.P., PIN-251001.

2. Earlier Board has issued a CTO vide Ref No. - 128588/UPPCB/MuzaffarNagar (UPPCBRO)/CTO/air/MUZAFFARNAGAR/2021, Dated : 11/08/2021 and Ref No. - 130410/ UPPCB/MuzaffarNagar(UPPCBRO)/CTO/water/MUZAFFARNAGAR/2021, Dated : 11/08/2021 is revoked

3. The industry must comply the conditions of NOC issued to its sister unit from the UPGWD for abstraction of ground water.

4. Industry must obtained NOC from UPGWD for abstraction of Ground Water and submit the copy to the Board within 3 months, failing which consent shall be deemed automatically cancelled.

5. The industry must submit a proof of submission of Bank Guarantee in the Board, if not then submit the Bank Guarantee as per issued CTE to unit by the Board on 16.05.2021 at specific condition No. 19 within a month to the Board, failing which consent shall be deemed automatically cancelled.

6. No plant and machinery shall be installed in the industry without obtaining CTE from UPPCB.In case of any change in production capacity, process, raw materials use etc. the industry will have to intimate the Board. For any enhancement of the above, fresh Consent to Establish has to be obtained from U.P. Pollution Control Board.

7. In compliance of the Central Pollution Control Board letter no. F. No. B-190193/WQMII/CPCB/P&P/14212 dated 08/12/2017, the industry will follow the Effluent discharge standards as notified under the Environment (Protection) Rules, 1986 and only the treated effluent meeting the effluent discharge norms notified under the Environment (Protection) Rules, 1986 is allowed to discharge.

8. The unit will not use agro based raw materials in the production process.

9. The unit shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.

10. The Unit shall install Piezometer for measurement of ground water level and the data generated from Piezometer will be provided to the SPCB on monthly basis.

11. Industry shall maintain Online Continuous Effluent and emission Monitoring System (OCEMS) on ETP and stack & connect it with SPCBs and CPCB server as per the direction of CPCB.

12. The industry shall install electromagnetic flow meter at water source and outlet of ETP, and maintain the records of water abstracted and recycled treated effluent. The treated effluent from the Effluent Treatment Plant shall be used completely in the manufacturing process.

13. The unit shall ensure deployment of qualified manpower to step up self monitoring mechanism on 24 ×7 basis.

14. If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.

15. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.

16. The industry shall operate as per norms 1 X 40 TPH MULTI FUEL BOILER installed with Electro Static Precipitator and 45 Meter Combined Stack Height From Ground Level. Fuel for 40 TPH Boiler is SULPHUR COAL/RDF/AGRO FUEL- 450 MT/DAY. Only Approved Fuel Be Permitted as Per CAQM Direction.

17. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended.

18. As per the directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas vide its letter no-A-110018/01/2021-CAQM, dated-04.02.2022, industry shall under all circumstances completely switch over to PNG or Bio Fuels latest by 30.09.2022. Industry should switch over to PNG Fuel as soon as PNG supply is available in the area. Unit must use Rice

PRADEEP SHARMA

Digitally signed by PRADEEP SHARMA
Date: 2024.05.15 20:33:35 +05'30'

sent within fifteen days of receipt of this letter.

15- It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

16- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

17- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

18- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

19- Ground water monitoring report of premises shall be submitted within one month.

20- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

21- The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.

**( Authorized Signatory )**

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.08.11 21:54:47 +05:30

**UTTAR PRADESH POLLUTION CONTROL BOARD**

Copy to: To the Regional Officer, U.P.Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate. for information and necessary action .

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.08.11 21:55:01 +05:30

**CEO/EE, I/C Circle**_____

# मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता - हमेशा से अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- सम्भव हो तब एकल उपयोग प्लास्टिक उत्पाद जैसे बैग, बोतलें, चम्मच, स्ट्रॉ, टेबलक्लॉथ आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागजबैगों से बने होने या कपड़ों को प्राथमिकता दी जाय |
- सम्भव उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के बैग का उपयोग करने मात्र से 375 मिलियन टन ग्रीन (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- सतत अर्थव्यवस्था (सर्कुलर इकोनामी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त वैल्यू उत्पन्न कर सकता है | वैल्यू /अतिरिक्त फेंकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रानिक उत्पाद को कचरे में फेंकने से रोकें | इनके उपयुक्त निस्तारण हेतु इन्हें अधिकृत ई – वेस्ट रीसाइक्लर को दें | अधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रानिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम लोग अवशिष्ट का उत्सर्जन करें और इनका प्राकृतीकरण करें
- उपयोगी भोज्य खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/लंबे ट्रॉफिक पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन KWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते है | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

# ANNEXURE III

Annexure-III

GROUND WATER DEPARTMENT
(Namami Ganga & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Modification & Altration

Form 8 (C)
[See Rule 8(1)]

# AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

# AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC010277

## VALID FROM 14/03/2021 TO 13/03/2026

(UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

Registration No.: 202103000053

| | | | |
|---|---|---|---|
| Name of the Owner | AKSHAY JAIN | | |
| Designation पद | DIRECTOR | Company Name कंपनी का नाम | SILVERTON PULP AND PAPERS PVT LTD |
| Company Address कंपनी का पता | 9TH KM, BHOPA ROAD, MUZAFARNAGAR | Authorization Letter प्राधिकार पत्र | Download |
| Address of the Applicant | 4, RAINBOW VIHAR, MEERUT ROAD, MUZAFFAR NAGAR, DISTT-MUZAFFARNAGAR UP | Application No. | MZFN032102N0021 |
| Date of Submission | 03/03/2021 | Specimen Signature | |

Location Particulars

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | Municipal Corporation/Nagar Palika Parishad. Muzaffar Nagar |

| Ward No./Holding No. | N/A |
|---|---|

## Particular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 06/01/2004 | | |
| Type of Well | Tube Well/Boring | Depth of the Well (in meter) | 60.00 |
| Purpose of Well | Industrial | Assembly Size(For Tube Well) | |
| Strainer Position (For Tube Well) | | | |
| Type of Pump Used | Submersible | H.P. of the Pump | 12.50 |
| Operational Device | Electric Motor | Rate of Withdrawal ($m^3$/hr.) | 90.00 |
| Date of Energization (In Case of Electric Pump) | | 06/01/2004 | |
| Maximum Allowable Rate of Withdrawal ($m^3$/hr.) | 90.00 | Maximum Allowable Running Hours Per Day: | 12.00 |
| Maximum Allowable Annual Extraction of Ground Water. | 356400 | Recharge Required | 356400.00 |

- [illegible]Objection certificate is hereby accorded to the owner applicant (user) to install a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated below:
- Owner of the NOC is hereby directed to restore annual recharge of 359400.00 cubic meter as assessed under the application form within the given time period.

## GENERAL CONDITIONS:

- Applicant is hereby directed to fill form 7(A) for registering his/her well within 90 days as mentioned in application form shall only be valid after registration of the well.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- All users abstracting ground water in excess of 100 m3/d shall be required to submit impact assessment report prepared by an accredited consultant from CGWA and National Accreditation Board for Education and Training (NABET). The report should highlight environmental issues and proposed management strategies to overcome any significant environmental issues such as ground water level declining, land subsidence etc. within three months of completion of the same to Ground Water Department, Uttar Pradesh. The list of accredited consultant institutions is available on the official web portal of CGWA.
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping device and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well shall not exceed to the recorded rate from water meters. The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- Any change of location, design, rate of withdrawal and pumping device in respect of the existing well of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- If at any stage any particulars / information furnished by the applicant in the application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data obtained from digital water level recorders shall be made available to this office on monthly basis.
- <u>Guidelines for Installation of Piezometers and their Monitoring</u>

Piezometer is a borehole / tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| Slab | Quantum of Ground water withdrawal (cum/day) | No of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 - 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

[illegible]

- ... upto two decimal
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy
- The measurement of water level in piezometer should be taken only after the pumping from the surrounding tube wells has been stopped for about four to six hours
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, after its validation
- The ground water quality has to be monitored twice in a year during pre monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lit capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, the permit is liable for cancellation.

- SPECIFIC CONDITIONS:
- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) The Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the required quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 $m^3$/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries / Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no 10 shall be mandatory for industries drawing/ proposing to draw more than 10 $m^3$ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The establishment shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, oil/coves etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries and other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.

- (B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 $m^3$/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date:24/06/2022
Place:Muzaffar Nagar

**This certificate is electronically generated and does not require digital signature**

# ANNEXURE IV

Annexure-IV

## SILVERTON PULP & PAPERS PRIVATE LIMITED (UNIT-1)

FRESH WATER CONSUMPTION PER TON LOGBOOK — MONTH- July-2024

| DATE | PRODUCTION PER DAY (IN TPD) | WATER CONSUMPTION (IN M3) | REMARKS |
|---|---|---|---|
| 1/7/2024 | 00 | 38 | Plant Shutdown. |
| 2/7/2024 | 38·12 | 228 | |
| 3/7/2024 | 199·74 | 1154 | |
| 4/7/2024 | 190·05 | 1050 | |
| 5/7/2024 | 176·25 | 1040 | |
| 6/7/2024 | 179·07 | 1010 | |
| 7/7/2024 | 257·53 | 1350 | |
| 8/7/2024 | 227·08 | 1280 | |
| 9/7/2024 | 161·11 | 950 | |
| 10/7/2024 | 229·71 | 1250 | |
| 11/7/2024 | 210·84 | 1200 | |
| 12/7/2024 | 237·10 | 1350 | |
| 13/7/2024 | 265·83 | 1450 | |
| 14/7/2024 | 203·06 | 1160 | |
| 15/7/2024 | 246·99 | 1350 | |
| 16/7/2024 | 208·15 | 1150 | |
| 17/7/2024 | 148·88 | 920 | |
| 18/7/2024 | 190·59 | 1060 | |
| 19/7/2024 | 216·53 | 1200 | |
| 20/7/2024 | 181·80 | 1010 | |
| 21/7/2024 | 238·72 | 1350 | |
| 22/7/2024 | 193·64 | 1080 | |
| 23/7/2024 | 236·55 | 1320 | |
| 24/7/2024 | 229·90 | 1280 | |
| 25/7/2024 | 175·92 | 1010 | |
| 26/7/2024 | 230·15 | 1280 | |
| 27/7/2024 | 217·75 | 1215 | |
| 28/7/2024 | 254·26 | 1420 | |
| 29/7/2024 | 166·04 | 980 | |
| 30/7/2024 | 100·62 | 590 | |
| 31/7/2024. | 0 | 34. | Plant Shutdown |
| TOTAL FRESH WATER | | 32759 m3 | |
| AVG PER DAY | | 1056 m3/Day | |
| TOTAL PRODUCTION | | 5801.85 | |
| PER TON FRESH WATER CONSUMPTION | | 5·64 M3/TON. | |

# SILVERTON PULP & PAPERS PRIVATE LIMITED (UNIT-1 )

## FRESH WATER CONSUMPTION PER TON LOGBOOK

MONTH- September-2024

| DATE | PRODUCTION PER DAY (IN TPD ) | WATER CONSUMPTION (IN M3 ) | REMARKS |
|---|---|---|---|
| 1/9/2024 | 0 | 54 | Plant Shutdown. |
| 2/9/2024 | 59.24 | 340 | |
| 3/9/2024 | 95.61 | 560 | |
| 4/9/2024 | 70.39 | 410 | |
| 5/9/2024 | 162.09 | 910 | |
| 6/9/2024 | 199.65 | 1120 | |
| 7/9/2024 | 220.16 | 1250 | |
| 8/9/2024 | 277.70 | 1520 | |
| 9/9/2024 | 218.02 | 1220 | |
| 10/9/2024 | 264.40 | 1450 | |
| 11/9/2024 | 274.68 | 1480 | |
| 12/9/2024 | 232.02 | 1260 | |
| 13/9/2024 | 218.70 | 1210 | |
| 14/9/2024 | 267.23 | 1450 | |
| 15/9/2024 | 244.61 | 1318 | |
| 16/9/2024 | 228.96 | 1310 | |
| 17/9/2024 | 214.17 | 1170 | |
| 18/9/2024 | 266.55 | 1460 | |
| 19/9/2024 | 250.55 | 1360 | |
| 20/9/2024 | 241.60 | 1320 | |
| 21/9/2024 | 240.84 | 1344 | |
| 22/9/2024 | 234.51 | 1250 | |
| 23/9/2024 | 254.64 | 1380 | |
| 24/9/2024 | 246.81 | 1340 | |
| 25/9/2024 | 217.10 | 1220 | |
| 26/9/2024 | 257.79 | 1400 | |
| 27/9/2024 | 227.73 | 1020 | |
| 28/9/2024 | 10.01 | 60 | |
| 29/9/2024 | 0 | 55 | Plant Shutdown. |
| 30/9/2024 | 0 | 42 | Plant Shutdown |

| | |
|---|---|
| TOTAL FRESH WATER | 31283 m³ |
| AVG PER DAY | 1042 m³/day |
| TOTAL PRODUCTION | 5687.76 |
| PER TON FRESH WATER CONSUMPTION | 5.50 m³/TON |

# ANNEXURE V

Annexure-V

SILVERTON PULP & PAPERS PRIVATE LIMITED (UNIT-1)
9TH KM BHOPA ROAD MUZAFFARNAGAR

ETP INLET FLOW LOGBOOK (2024) MONTH- July-2024

| DATE | INITIAL READING | FINAL READING | TOTAL FLOW M3 | TOTAL WATER | REMARK |
|---|---|---|---|---|---|
| 1/7/2024 | 12857 | 12889 | 32 $m^3$ | 32 $m^3$ | Plant Shutdown |
| 2/7/2024 | 12889 | 13059 | 170 $m^3$ | 202 $m^3$ | |
| 3/7/2024 | 13059 | 13934 | 875 $m^3$ | 1077 $m^3$ | |
| 4/7/2024 | 13934 | 14714 | 780 $m^3$ | 1857 $m^3$ | |
| 5/7/2024 | 14714 | 15534 | 820 $m^3$ | 2677 $m^3$ | |
| 6/7/2024 | 15534 | 16334 | 800 $m^3$ | 3477 $m^3$ | |
| 7/7/2024 | 16334 | 17360 | 1026 $m^3$ | 4503 $m^3$ | |
| 8/7/2024 | 17360 | 18372 | 1012 $m^3$ | 5515 $m^3$ | |
| 9/7/2024 | 18372 | 19104 | 732 $m^3$ | 6247 $m^3$ | |
| 10/7/24 | 19104 | 20124 | 1020 $m^3$ | 7267 $m^3$ | |
| 11/7/2024 | 20124 | 21066 | 942 $m^3$ | 8209 $m^3$ | |
| 12/7/2024 | 21066 | 22108 | 1042 $m^3$ | 9251 $m^3$ | |
| 13/7/2024 | 22108 | 23228 | 1120 $m^3$ | 10371 $m^3$ | |
| 14/7/2024 | 23228 | 24148 | 920 $m^3$ | 11291 $m^3$ | |
| 15/7/2024 | 24148 | 25158 | 1010 $m^3$ | 12301 $m^3$ | |
| 16/7/2024 | 25158 | 26048 | 890 $m^3$ | 13191 $m^3$ | |
| 17/7/2024 | 26048 | 26748 | 700 $m^3$ | 13891 $m^3$ | |
| 18/7/2024 | 26748 | 27540 | 792 $m^3$ | 14683 $m^3$ | |
| 19/7/2024 | 27540 | 28480 | 940 $m^3$ | 15623 $m^3$ | |
| 20/7/2024 | 28480 | 29230 | 750 $m^3$ | 16373 $m^3$ | |
| 21/7/2024 | 29330 | 30250 | 1020 $m^3$ | 17393 $m^3$ | |
| 22/7/2024 | 30250 | 31120 | 870 $m^3$ | 18263 $m^3$ | |
| 23/7/2024 | 31120 | 32110 | 990 $m^3$ | 19253 $m^3$ | |
| 24/7/2024 | 32110 | 33080 | 970 $m^3$ | 20223 $m^3$ | |
| 25/7/2024 | 33080 | 33870 | 790 $m^3$ | 21013 $m^3$ | |
| 26/7/2024 | 33870 | 34830 | 960 $m^3$ | 21973 $m^3$ | |
| 27/7/2024 | 34830 | 35780 | 950 $m^3$ | 22923 $m^3$ | |
| 28/7/2024 | 35780 | 36880 | 1100 $m^3$ | 24023 $m^3$ | |
| 29/7/2024 | 36880 | 37644 | 764 $m^3$ | 24787 $m^3$ | |
| 30/7/2024 | 37644 | 38084 | 440 $m^3$ | 25227 $m^3$ | |
| 31/7/2024 | 38084 | 38116 | 32 $m^3$ | 25259 $m^3$ | Plant Shutdown. |

| | |
|---|---|
| TOTAL WATER | 25259 $M^3$ |
| AVG /DAY | 814 $M^3$/Day |
| M3/TON | 4.35 $M^3$/TON |

SILVERTON PULP & PAPERS PRIVATE LIMITED (UNIT-1)
9TH KM BHOPA ROAD MUZAFFARNAGAR

ETP INLET FLOW LOGBOOK (2024) MONTH- Aug-24.

| DATE | INITIAL READING | FINAL READING | TOTAL FLOW M3 | TOTAL WATER | REMARK |
|---|---|---|---|---|---|
| 1/8/2024 | 38116 | 38166 | 50 $m^3$ | 50 $m^3$ | Plant Shutdown |
| 2/8/2024 | 38116 | 38196 | 30 $m^3$ | 80 $m^3$ | Plant Shutdown. |
| 3/8/2024 | 38196 | 38224 | 28 $m^3$ | 108 $m^3$ | Plant Shutdown |
| 4/8/2024 | 38224 | 38744 | 520 $m^3$ | 628 $m^3$ | |
| 5/8/2024 | 38744 | 39714 | 970 $m^3$ | 1598 $m^3$ | |
| 6/8/2024 | 39714 | 40804 | 1090 $m^3$ | 2688 $m^3$ | |
| 7/8/2024 | 40804 | 41854 | 1050 $m^3$ | 3738 $m^3$ | |
| 8/8/2024 | 41854 | 42754 | 900 $m^3$ | 4638 $m^3$ | |
| 9/8/2024 | 42754 | 43717 | 963 $m^3$ | 5601 $m^3$ | |
| 10/8/2024 | 43717 | 44725 | 1008 $m^3$ | 6609 $m^3$ | |
| 11/8/2024 | 44725 | 45785 | 1060 $m^3$ | 7669 $m^3$ | |
| 12/8/2024 | 45785 | 46855 | 1070 $m^3$ | 8739 $m^3$ | |
| 13/8/2024 | 46855 | 47945 | 1090 $m^3$ | 9829 $m^3$ | |
| 14/8/2024 | 47945 | 48625 | 680 $m^3$ | 10509 $m^3$ | |
| 15/8/2024 | 48625 | 49695 | 1070 $m^3$ | 11579 $m^3$ | |
| 16/8/2024 | 49695 | 50615 | 920 $m^3$ | 12499 $m^3$ | |
| 17/8/2024 | 50615 | 51425 | 810 $m^3$ | 13309 $m^3$ | |
| 18/8/2024 | 51425 | 52525 | 1100 $m^3$ | 14409 $m^3$ | |
| 19/8/2024 | 52525 | 53630 | 1105 $m^3$ | 15514 $m^3$ | |
| 20/8/2024 | 53630 | 54220 | 590 $m^3$ | 16104 $m^3$ | |
| 21/8/2024 | 54220 | 55130 | 910 $m^3$ | 17014 $m^3$ | |
| 22/8/2024 | 55130 | 56120 | 990 $m^3$ | 18004 $m^3$ | |
| 23/8/2024 | 56120 | 57080 | 960 $m^3$ | 18964 $m^3$ | |
| 24/8/2024 | 57080 | 57850 | 770 $m^3$ | 19734 $m^3$ | |
| 25/8/2024 | 57850 | 58950 | 1100 $m^3$ | 20834 $m^3$ | |
| 26/8/2024 | 58950 | 60020 | 1070 $m^3$ | 21904 $m^3$ | |
| 27/8/2024 | 60020 | 60710 | 690 $m^3$ | 22594 $m^3$ | |
| 28/8/2024 | 60710 | 61830 | 1120 $m^3$ | 23714 $m^3$ | |
| 29/8/2024 | 61830 | 62915 | 1085 $m^3$ | 24791 $m^3$ | |
| 30/8/2024 | 62915 | 63025 | 110 $m^3$ | 24909 $m^3$ | |
| 31/8/2024 | 63025 | 63095 | 70 $m^3$ | 24979 $m^3$ | Plant Shutdown. |
| | | | | TOTAL WATER | 24979 $m^3$ |
| | | | | AVG /DAY | 805 $m^3$/day |
| | | | | M3/TON | 4.27 $m^3$/Ton |

SILVERTON PULP & PAPERS PRIVATE LIMITED (UNIT-1)
9TH KM BHOPA ROAD MUZAFFARNAGAR

ETP INLET FLOW LOGBOOK (2024) MONTH- Septe-2024

| DATE | INITIAL READING | FINAL READING | TOTAL FLOW M3 | TOTAL WATER | REMARK |
|---|---|---|---|---|---|
| 1/9/2024 | 63095 | 63145 | 50 $m^3$ | 50 $m^3$ | Plant Shutdown |
| 2/9/2024 | 63145 | 63405 | 260 $m^3$ | 310 $m^3$ | |
| 3/9/2024 | 63405 | 63815 | 410 $m^3$ | 720 $m^3$ | |
| 4/9/2024 | 63815 | 64123 | 308 $m^3$ | 1028 $m^3$ | |
| 5/9/2024 | 64123 | 64775 | 652 $m^3$ | 1680 $m^3$ | |
| 6/9/2024 | 64775 | 65605 | 830 $m^3$ | 2510 $m^3$ | |
| 7/9/2024 | 65605 | 66545 | 940 $m^3$ | 3450 $m^3$ | |
| 8/9/2024 | 66545 | 67705 | 1160 $m^3$ | 4610 $m^3$ | |
| 9/9/2024 | 67705 | 68605 | 900 $m^3$ | 5510 $m^3$ | |
| 10/9/2024 | 68605 | 69695 | 1090 $m^3$ | 6600 $m^3$ | |
| 11/9/2024 | 69695 | 70795 | 1100 $m^3$ | 7700 $m^3$ | |
| 12/9/2024 | 70795 | 71745 | 950 $m^3$ | 8650 $m^3$ | |
| 13/9/2024 | 71745 | 72665 | 920 $m^3$ | 9570 $m^3$ | |
| 14/9/2024 | 72665 | 73775 | 1110 $m^3$ | 10680 $m^3$ | |
| 15/9/2024 | 73775 | 74773 | 998 $m^3$ | 11678 $m^3$ | |
| 16/9/2024 | 74773 | 75803 | 1030 $m^3$ | 12708 $m^3$ | |
| 17/9/2024 | 75803 | 76713 | 910 $m^3$ | 13618 $m^3$ | |
| 18/9/2024 | 76713 | 77723 | 1010 $m^3$ | 14628 $m^3$ | |
| 19/9/2024 | 77723 | 78713 | 990 $m^3$ | 15618 $m^3$ | |
| 20/9/2024 | 78713 | 79693 | 980 $m^3$ | 16598 $m^3$ | |
| 21/9/2024 | 79693 | 80717 | 1024 $m^3$ | 17622 $m^3$ | |
| 22/9/2024 | 80717 | 81657 | 940 $m^3$ | 18562 $m^3$ | |
| 23/9/2024 | 81657 | 82717 | 1060 $m^3$ | 19622 $m^3$ | |
| 24/9/2024 | 82717 | 83727 | 1010 $m^3$ | 20632 $m^3$ | |
| 25/9/2024 | 83727 | 84667 | 940 $m^3$ | 21572 $m^3$ | |
| 26/9/2024 | 84667 | 85713 | 1046 $m^3$ | 22618 $m^3$ | |
| 27/9/2024 | 85713 | 86425 | 712 $m^3$ | 23330 $m^3$ | |
| 28/9/2024 | 86425 | 86469 | 44 $m^3$ | 23374 $m^3$ | |
| 29/9/2024 | 86469 | 86515 | 46 $m^3$ | 23420 $m^3$ | Plant Shutdown. |
| 30/9/2024 | 86515 | 86547 | 32 $m^3$. | 23452 $m^3$ | Plant Shutdown |
| | | | | | |
| | | | | | |

| | |
|---|---|
| TOTAL WATER | 23452 $m^3$ |
| AVG/DAY | 781 $m^3$/day |
| M3/TON | 4.0 $m^3$/TON |

# ANNEXURE VI

Annexure-VI

# SILVERTON PULP & PAPERS PVT. LTD (UNIT-1)

EFFLUENT TREATMENT PLANT (OUTLET DISCHARGE RECORD) MONTH- July-2024

| DATE | 90°V NOTCH READING (Cms) | | | | | | | | AVG OF READING | TOTAL INFLUENT | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00AM | 11:00AM | 2:00PM | 5:00PM | 8:00PM | 11:00PM | 2:00AM | 5:00AM | | | |
| 1/7/2024 | | Plant | Shutdown | Plant | Shutdown. | | | | | 28 m³ | |
| 2/7/2024 | 8 | 6 | 9 | 5 | 7 | 7 | 8 | 6 | 7 Cm | 162 m³ | |
| 3/7/2024 | 12 | 12 | 14 | 14 | 13 | 13 | 14 | 12 | 13 Cm | 867 m³ | |
| 4/7/2024 | 10 | 10 | 16 | 16 | 13 | 13 | 12 | 14 | 13 Cm | 772 m³ | |
| 5/7/2024 | 10 | 16 | 13 | 13 | 12 | 14 | 14 | 12 | 13 Cm | 810 m³ | |
| 6/7/2024 | 11 | 11 | 15 | 15 | 14 | 14 | 12 | 14 | 13 Cm | 788 m³ | |
| 7/7/2024 | 16 | 12 | 14 | 16 | 12 | 14 | 15 | 13 | 14 Cm | 1018 m³ | |
| 8/7/2024 | 14 | 14 | 15 | 15 | 13 | 13 | 16 | 12 | 14 Cm | 1008 m³ | |
| 9/7/2024 | 14 | 10 | 11 | 13 | 12 | 12 | 14 | 10 | 12 Cm | 738 m³ | |
| 10/7/2024 | 12 | 12 | 16 | 16 | 13 | 15 | 14 | 14 | 14 Cm | 1014 m³ | |
| 11/7/2024 | 15 | 15 | 13 | 13 | 12 | 16 | 16 | 12 | 14 Cm | 936 m³ | |
| 12/7/2024 | 16 | 12 | 14 | 14 | 15 | 15 | 13 | 13 | 14 Cm | 1036 m³ | |
| 13/7/2024 | 14 | 14 | 16 | 16 | 12 | 12 | 18 | 18 | 15 Cm | 1112 m³ | |
| 14/7/2024 | 16 | 16 | 12 | 12 | 15 | 15 | 13 | 13 | 14 Cm | 914 m³ | |
| 15/7/2024 | 13 | 15 | 14 | 14 | 12 | 16 | 13 | 15 | 14 Cm | 1008 m³ | |
| 16/7/2024 | 13 | 13 | 14 | 14 | 12 | 12 | 14 | 14 | 13 Cm | 878 m³ | |
| 17/7/2024 | 10 | 10 | 14 | 14 | 12 | 12 | 11 | 13 | 12 Cm | 689 m³ | |
| 18/7/2024 | 11 | 11 | 15 | 15 | 13 | 13 | 14 | 12 | 13 Cm | 784 m³ | |
| 19/7/2024 | 14 | 14 | 16 | 12 | 18 | 18 | 10 | 10 | 14 Cm | 938 m³ | |
| 20/7/2024 | 13 | 13 | 11 | 11 | 12 | 12 | 10 | 14 | 12 Cm | 736 m³ | |
| 21/7/2024 | 15 | 13 | 16 | 16 | 12 | 12 | 14 | 14 | 14 Cm | 1012 m³ | |
| 22/7/2024 | 14 | 12 | 13 | 13 | 14 | 14 | 12 | 12 | 13 Cm | 860 m³ | |
| 23/7/2024 | 13 | 15 | 14 | 14 | 12 | 12 | 16 | 16 | 14 Cm | 986 m³ | |
| 24/7/2024 | 16 | 16 | 12 | 12 | 14 | 14 | 15 | 13 | 14 Cm | 960 m³ | |
| 25/7/2024 | 13 | 13 | 12 | 12 | 14 | 14 | 13 | 13 | 13 Cm | 780 m³ | |

2230

## SILVERTON PULP & PAPERS PVT. LTD (Unit-1)

9TH KM BHOPA ROAD MUZAFFARNAGAR

EFFLUENT TREATMENT PLANT (OUTLET DISCHARGE DATA) MONTH- July -2024.

| DATE | 90°V NOTCH READING (Cms) | | | | | | | | AVG OF READING | TOTAL EFFLUENT | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00AM | 11:00AM | 2:00PM | 5:00PM | 8:00PM | 11:00PM | 2:00AM | 5:00AM | | | |
| 26/7/2024 | 16 | 14 | 18 | 18 | 12 | 12 | 14 | 14 | 15 Cm | 950 $m^3$ | |
| 27/7/2024 | 12 | 12 | 16 | 16 | 10 | 10 | 18 | 18 | 14 Cm | 940 $m^3$ | |
| 28/7/2024 | 16 | 14 | 18 | 12 | 15 | 15 | 16 | 14 | 15 Cm | 1188 $m^3$ | |
| 29/7/2024 | 12 | 14 | 13 | 13 | 14 | 12 | 10 | 16 | 13 Cm | 756 $m^3$ | |
| 30/7/2024 | — | — | 13 | 7 | 10 | 10 | 11 | 9 | 10 Cm | 432 $m^3$ | |
| 31/7/2024. | Plant | Shutdown | | | Plant | shutdown. | | | — | 28 $m^3$ | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | Avg per day | 810 $m^3$/day | |
| | | | | | | | | | Total | 25118 $m^3$ | |

$m^3$/ TON → 4.32 $m^3$/TON

2231

S[illegible]VERTON PULP & PAPERS PVT. LTD ([illegible]NIT-1)

EFFLUENT TREATMENT PLANT ( OUTLET DISCHARGE RECORD )

MONTH- August-2024

| DATE | 90°V NOTCH READING (Cms) | | | | | | | | AVG OF READING | TOTAL EFFLUENT | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00AM | 11:00AM | 2:00PM | 5:00PM | 8:00PM | 11:00PM | 2:00AM | 5:00AM | | | |
| 1/8/2024 | Plant Shutdown | | | | Plant Shutdown | | | | | 44 m³ | |
| 2/8/2024 | Plant Shutdown. | | | | Plant Shutdown. | | | | | 29 m³ | |
| 3/8/2024 | Plant Shutdown | | | | Plant Shutdown. | | | | | 22 m³ | |
| 4/8/2024 | 10 | 10 | 12 | 12 | 13 | 13 | 9 | 9 | 11 Cm | 510 m³ | |
| 5/8/2024 | 15 | 15 | 13 | 13 | 16 | 16 | 12 | 12 | 14 Cm | 965 m³ | |
| 6/8/2024 | 14 | 14 | 16 | 16 | 12 | 18 | 13 | 17 | 15 Cm | 1088 m³ | |
| 7/8/2024 | 16 | 16 | 14 | 14 | 18 | 18 | 12 | 12 | 15 Cm | 1044 m³ | |
| 8/8/2024 | 13 | 13 | 16 | 12 | 15 | 14 | 13 | 14 | 14 Cm | 886 m³ | |
| 9/8/2024 | 15 | 15 | 13 | 13 | 16 | 16 | 12 | 12 | 14 Cm | 960 m³ | |
| 10/8/2024 | 12 | 12 | 16 | 16 | 13 | 13 | 15 | 15 | 14 Cm | 996 m³ | |
| 11/8/2024 | 17 | 17 | 13 | 13 | 18 | 18 | 12 | 12 | 15 Cm | 1054 m³ | |
| 12/8/2024 | 13 | 13 | 17 | 17 | 12 | 12 | 18 | 18 | 15 Cm | 1059 m³ | |
| 13/8/2024 | 16 | 16 | 14 | 14 | 18 | 18 | 12 | 12 | 15 Cm | 1082 m³ | |
| 14/8/2024 | 12 | 12 | 14 | 14 | 13 | 13 | 12 | 14 | 13 Cm | 672 m³ | |
| 15/8/2024 | 16 | 16 | 14 | 14 | 17 | 17 | 13 | 13 | 15 Cm | 1063 m³ | |
| 16/8/2024 | 12 | 12 | 16 | 16 | 13 | 13 | 15 | 15 | 14 Cm | 912 m³ | |
| 17/8/2024 | 14 | 12 | 13 | 13 | 14 | 14 | 12 | 12 | 13 Cm | 802 m³ | |
| 18/8/2024 | 12 | 12 | 16 | 16 | 13 | 15 | 14 | 14 | 14 Cm | 1088 m³ | |
| 19/8/2024 | 18 | 18 | 12 | 12 | 17 | 17 | 13 | 13 | 15 Cm | 1092 m³ | |
| 20/8/2024 | 11 | 11 | 12 | 12 | 10 | 10 | 9 | 13 | 11 Cm | 586 m³ | |
| 21/8/2024 | 15 | 15 | 13 | 13 | 16 | 16 | 12 | 12 | 14 Cm | 902 m³ | |
| 22/8/2024 | 13 | 13 | 15 | 15 | 12 | 12 | 16 | 16 | 14 Cm | 980 m³ | |
| 23/8/2024 | 16 | 12 | 14 | 14 | 15 | 15 | 13 | 13 | 14 Cm | 952 m³ | |
| 24/8/2024 | 14 | 12 | 13 | 13 | 14 | 14 | 12 | 12 | 13 Cm | 762 m³ | |
| 25/8/2024 | 14 | 16 | 12 | 18 | 15 | 15 | 12 | 18 | 15 Cm | 1081 m³ | |

2232

## SILVERTON PULP & PAPERS PVT. LTD (Unit-1)

9TH KM BHOPA ROAD MUZAFFARNAGAR

EFFLUENT TREATMENT PLANT (OUTLET DISCHARGE DATA) MONTH- September - 2024

| DATE | 90°V NOTCH READING (Cms) | | | | | | | | AVG OF READING | TOTAL EFFLUENT | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00AM | 11:00AM | 2:00PM | 5:00PM | 8:00PM | 11:00PM | 2:00AM | 5:00AM | | | |
| 22/9/2024 | 18 | 12 | 14 | 14 | 16 | 16 | 14 | 14 | 15Cm | 931 $m^3$ | |
| 23/9/2024 | 14 | 14 | 16 | 16 | 13 | 17 | 15 | 15 | 15Cm | 1052 $m^3$ | |
| 24/9/2024 | 15 | 15 | 18 | 12 | 18 | 12 | 16 | 14 | 15Cm | 1006 $m^3$ | |
| 25/9/2024 | 13 | 15 | 14 | 14 | 12 | 12 | 16 | 16 | 14Cm | 930 $m^3$ | |
| 26/9/2024 | 15 | 15 | 18 | 12 | 16 | 16 | 14 | 14 | 15Cm | 1038 $m^3$ | |
| 27/9/2024 | 10 | 14 | 12 | 12 | 11 | 13 | 12 | 12 | 12Cm | 708 $m^3$ | |
| 28/9/2024 | | Plant Shutdown | | | | Plant Shutdown | | | — | 40 $m^3$ | |
| 29/9/2024 | | Plant | Shutdown | | | Plant | Shutdown | | — | 38 $m^3$ | |
| 30/9/2024 | | Plant | Shutdown | | | Plant | Shutdown | | — | 26 $m^3$ | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | Avg per day | 775 $m^3$/day | |
| | | | | | | | | | Total | 23264 $m^3$ | |

$M^3$/TON → 4.09 $m^3$/TON

2233

# ANNEXURE VII

Annexure-VII

**Photographs- ETP at Silverton Pulp and Papers Private Limited, Unit-1**

ETP Inlet

Sedicell

Primary Clarifier

Aeration Tank

28/11/may

Secondary Clarifier

Multi Grade Filters

Final Discharge Flow Meter

Decanter Centrifuge for Sludge Dewatering

23/11/2021

OCEMS

Final Discharge

For Lan Enclosure
29/1/2019

# ANNEXURE VIII

Annexure-VIII

# SILVERTON PULP & PAPERS PVT. LTD.

*Creating Paper To Your Needs*

## Undertaking of Mill Data on Date of Sampling

Date of Sampling : 11/10/202

Paper Production TPD on 202.23_MT_ ( Date) : 11/10/2024.

Raw material Furnish Used on _218.70 MT ( Date) : 11-10-2024 & 92.46 %

Fresh Water Consumption $m^3$ on _1116 M3 ( 11/10/2024 )

Waste Water Generation $m^3$on __826 M3 ( 11/10/2024 )

Waste Water Recycled $m^3$on – N/A

Waste Water Discharged $m^3$ on ____818 M3____( 11/10/2024 )

From

Silverton Pulp & Papers Private limited (Unit-1 )

Authorized Signatory

Head Office & Works :
9th Km., Bhopa Road,
Muzaffarnagar-251 001 (U.P.)
8941095985 - 88
silvertonpulp@gmail.com / info@silvertonpulp.com / spp@silvertonpulp.com / kraft@silvertonpulp.com
www.silvertonpulp.com
CIN/FCRN : U21093UP1995PTC018048 | GSTIN : 09AA8CS3407P1Z1

Annexure-II


# UTTAR PRADESH POLLUTION CONTROL BOARD

IC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com


Ref. No : 17839/UPPCB/MuzaffarNagar(UPPCBRO)/HWM/MUZAFFARNAGAR/2022

Dated :03/08/2022

To

M/s SILVERTON PULP AND PAPERS PVT LTD
9.0TH KM. BHOPA ROAD, MUZAFFARNAGAR, DISTT.- MUZAFFARNAGAR
(UP) MUZAFFAR NAGAR,251001
Tehsil :MuzaffarNagar
District :MUZAFFARNAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 17839 and 03/08/2022 .
2. Reference of application (No. and date) 17103485 and 14/07/2022 .
3. Mr AKSHAY JAIN of M/s SILVERTON PULP AND PAPERS PVT LTD is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at 9.0TH KM, BHOPA ROAD, MUZAFFARNAGAR .

**Details of Authorisation**

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorised mode of disposal or recycling or utilization or co-processing, etc. | Quantity(ton/annum) |
|---|---|---|---|
| 1 | CATEGORY 33.2 AS PER SCHEDULE I (Contaminated Cotton Rags Or Other Cleaning Materials) | THROUGH TSDF | 0.150 MT/Annum |
| 2 | CATEGORY 33.1 AS PER SCHEDULE I (Empty Barrels/Containers/Liners Contaminated With Hazardous Chemicals/Wastes) | THROUGH TSDF | 2.0 MT/Annum |
| 3 | CATEGORY 5.1 AS PER SCHEDULE I (Used Or Spent Oil) | THROUGH TSDF | 9.40 KL/Annum |
| 4 | CATEGORY 34.2 AS PER SCHEDULE I (Sludge From Treatment Of Waste Water Arising Out Of Cleaning / Disposal Of Barrels / Containers) | THROUGH TSDF | 40 MT/Annum |

5. The authorization shall be valid for a period of 02/08/2027 from the date of issue of this letter
6. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) :

RAKESH KUMAR TYAGI

A **General Conditions of Authorization -**

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the applicaiton by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

B **Specific Conditions of Authorization**

1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.

2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested.

RAKESH KUMAR TYAGI

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Date: 2022.08.11 21:34:27 +05'30'

4- Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.

5- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

6- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

7- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

8- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

9- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

10- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

11- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

12- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

13- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

14- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be

RAKESH KUMAR TYAGI

Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

39. Industry shall comply with various Waste Management Rules as notified by MoEF&CC i.e. Plastic Waste Management Rules, 2016, Solid Waste Management Rules, 2016, Hazardous and Other Wastes (Management and Transboundary) Rules, 2016, E-waste (Management) Rules, 2016, Construction and Demolition Waste Management Rules, 2016, Battery Rules 2000 and Noise Pollution (Regulation and Control) Rule, 2000.

40. The unit shall submit the audited balance sheet for the current year.

41. The industry shall establish Miyawaki forest inside the factory in sufficient area.

42. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

PRADEEP SHARMA

Digitally signed by PRADEEP SHARMA
Date: 2024.01.10 20:54:21 +05'30'

**Chief Environmental Officer (Circle 3)**

Copy to:

Regional Officer, U.P. Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate.

PRADEEP SHARMA

**Chief Environmental Officer (Circle 3)**

04-12-24

# SILVERTON PULP & PAPERS PVT. LTD.

*Creating Paper To Your Needs*

Date -4-12-2024

TO

THE REGIONAL OFFICER

U.P POLLUTION CONTROL BOARD

MUZAFFARNAGAR (U.P)

SUB: Technical Report On Performance Evaluation Of Existing ETP

DEAR SIR

We are Submitting our ETP Technical Report On Performance Evaluation . Which is prepared by Central Pulp & Paper Research Institute [ CPPRI ).

This is for your kind information .

Thanks &Regards

Silverton Pulp And Papers Pvt. Ltd. 9th.Km. Bhopa Road Muzaffarnagar

Silverton Pulp & Papers Private Limited (Unit-2 )

Head Office & Works :
9th Km., Bhopa Road,
Muzaffarnagar-251 001 (U.P.)
8941095985 - 88

silvertonpulp@gmail.com / info@silvertonpulp.com / wpp@silvertonpulp.com / kraft@silvertonpulp.com
www.silvertonpulp.com

CIN/FCRN : U21093UP1995PTC018048 | GSTIN : 09AABCS3407P1Z1

केन्द्रीय लुग्दी एवं कागज़ अनुसंधान संस्थान
Central Pulp & Paper Research Institute
भारत सरकार के वाणिज्य एवं उद्योग मंत्रालय के प्रशासनिक नियंत्रण के अंतर्गत
An Autonomous Organisation under the Administrative Control of Ministry of Commerce & Industry, Govt. of India
(सोसायटी अधिनियम के अंतर्गत पंजीकृत / Registered under Societies Act)

BSCIC NABCB QM 030 ISO 9001 REGISTERED

सीपीपीआरआई/इंग्मडी/पीसी 1/रिपोर्ट / 2024 28.11.2024

सेवा में
सिल्वरटन पल्प एंड पेपर्स प्राइवेट लिमिटेड- यूनिट- 2
भौपा रोड
मुजफ्फरनगर , उत्तर प्रदेश

विषय : **Technical Report on Performance Evaluation of Existing Effluent Treatment Plant at Silverton Pulp & Papers Private Limited, (Unit-2) Muzaffarnagar (U.P.)**

महोदय,

यह उपरोक्त विषय के संबंध में आपकी ई-मेल दिनांक 27.09.2024 के संदर्भ में है।

इस संबंध में आपके द्वारा प्रदान की गयीसूचना एवं डाटा तथा सीपीपीआरआई द्वारा एकत्रित किये गये जल नमूनों के विश्लेषण के आधार पर बनाई गयी रिपोर्ट - **Technical Report on Performance Evaluation of Existing Effluent Treatment Plant at Silverton Pulp & Papers Private Limited,(Unit-2), Muzaffarnagar (U.P.)** इस पत्र के साथ संलग्न है।

धन्यवाद,

सादर

(डॉ नितिन के. एंडले)
विभागाध्यक्ष
पर्यावरण प्रबंधन विभाग

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुग्दी एवं कागज़ अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर-247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P) INDIA

# Technical Report

on

## Performance Evaluation of Existing ETP

At

**SILVERTON PULP AND PAPERS PRIVATE LIMITED, UNIT-2**
**9th KM Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh**

Prepared by

**Central Pulp and Paper Research Institute,**
**Saharanpur- 247001(U.P)**

November 2024

## About Central Pulp & Paper Research Institute (CPPRI)

*CPPRI is a premier research institute and an autonomous organization under Department for Promotion of Industry & Internal Trade, Ministry of Commerce and Industry, Government of India. The institute is dedicated to the services of Pulp & Paper Industry. Located at Saharanpur, Uttar Pradesh, the institute has state of art laboratories and facilities with trained, dedicated and highly experienced scientists to carry out quality research work and render technical and consultancy services in various areas of paper making including Environmental Management.*

## About Environmental Management Division, CPPRI

*The Environmental Management Division of CPPRI is NABL accredited for analysis of water and waste water, ambient air monitoring and stack emissions monitoring. The division is recognized by various regulatory authorities, pulp, paper and allied industries as a centre of expertise in context of environmental monitoring and addressing various environmental issues related to Pulp & Paper Industry. The division has world class facilities and expertise to carry out R& D as well as render technical and consultancy services related to ETP performance evaluation and adequacy assessment, ETP upgradation / trouble shooting, Environmental Audit, Water Audit, Air monitoring etc. The division serves as a nodal agency to assist Central Pollution Control Board (CPCB) in reviewing and revision of environmental discharge and emission norms for Indian Pulp and Paper Industry. Generation of data base on pollution load generated by Indian pulp and paper industry and various issues related to environmental sustainability of Indian Pulp & Paper Industry. The Environmental Management Div has also assisted CPCB in preparation and successful implementation of "Charter on Water Recycling & Pollution Prevention in Pulp & Paper Industry of Ganga River Basin in Pulp & Paper Mill of Uttar Pradesh and Uttarakhand". Presently the division is assisting CPCB as third party in monitoring of Grossly Polluting Industries in the River Ganga & Yamuna Basin since last 6 years.*

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## 1. BACKGROUND OF THE MILL

Silverton Pulp and Papers Private Limited, Unit-2 is situated at 9th km Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh with geographical coordinates: **Latitude 29.280136° N and Longitude 77.471168° E.** Established in 2017, the facility operates as a waste paper/recycled fiber-based paper mill specializing in the production of writing & printing grades of paper. The mill's consented production capacity is 300 TPD (metric tonnes per day) of writing & printing paper from waste paper. The facility holds valid consent to operate under the provisions of:

- Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 **(Annexure I)**
- Section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 **(Annexure II)**
- Authorization under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 **(Annexure III)**

## 2. OBJECTIVE OF THE REPORT

The main objective of the report is to evaluate the performance of existing effluent treatment plant in context of compliance with stipulated discharge norms. To carry out the study CPPRI team of scientists visited the mill on 11.10.2024 for collection of relevant data and information as well as composite sampling of effluent from various units of ETP .

## 3. MANUFACTURING PROCESS

The mill uses indigenous and imported waste paper for production of writing & printing grades of paper of different quality as per market requirement. The waste paper is processed in hydra pulper for pulp production. The mill has Deinking Plant (DIP) with 2 floatation cell for removal of ink attached with wastepaper/pulp. The pulp is cleaned and screened through high density cleaner, turbo separator, centricleaners and pressure screen followed by refining to attain the required °SR for

M.Law Endtay
29/11/2024

production of paper. Most of the unit operation except washing of wire & felt and sizing chemical (starch) preparation is completed with back water generated from various sections. The flow sheet of manufacturing process is indicated in **Fig.-1.**

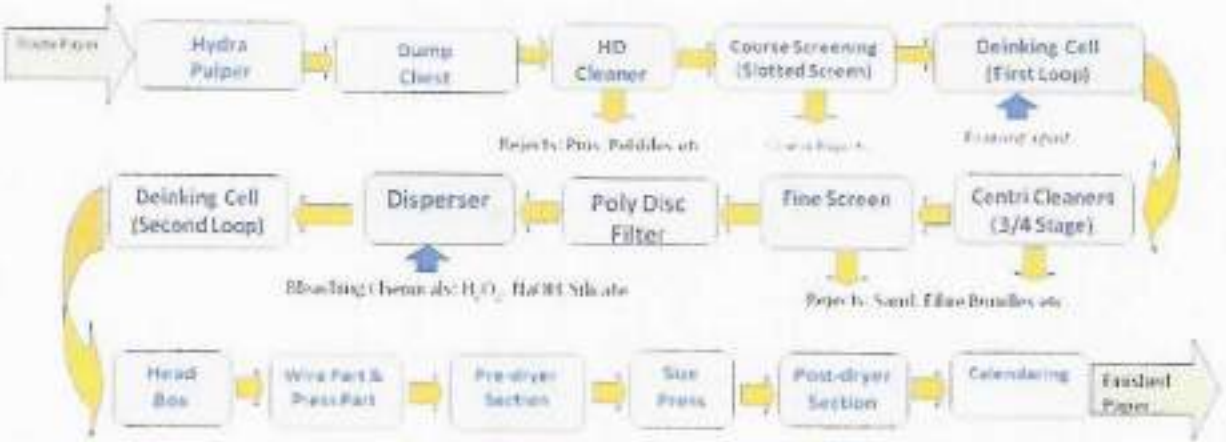


*Fig.-1: Process Flow sheet of Silverton Pulp and Papers Private Limited, Unit-2*

Pillow Endlay
28/11/2024

## 4. FRESH WATER CONSUPMTION

The mill's fresh water supply system comprises two submersible borewell instrumented with electromagnetic flow meters **(Fig. 2)** and operates in compliance with regulatory requirements, as evidenced by a valid Ground Water NOC **(Annexure-IV).** The authorized groundwater extraction rate is 2880 m³/day ensuring sustainable resource management.

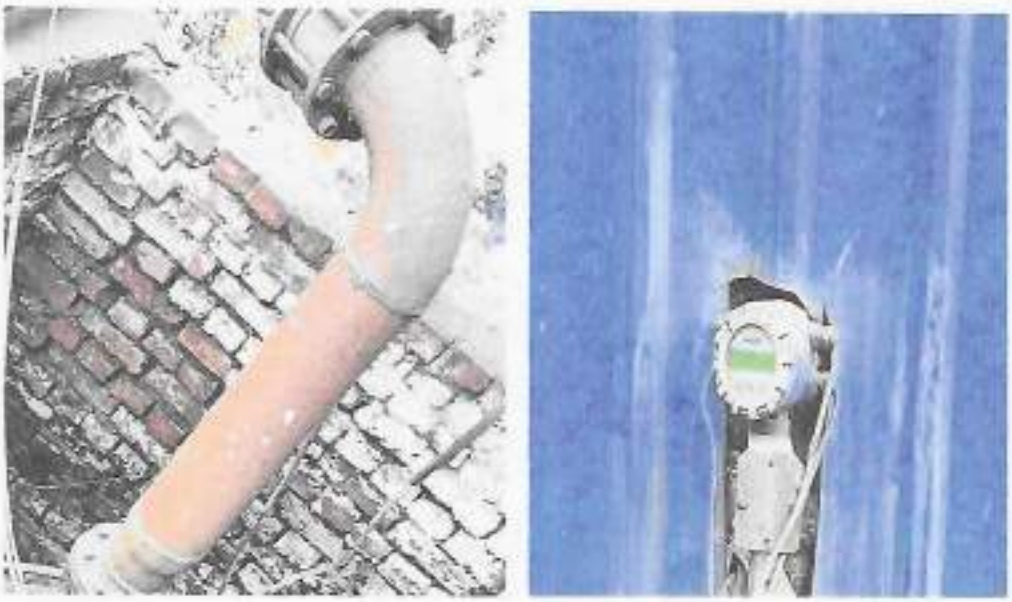

*Fig. - 2: Borewell Flow Meter at Silverton Pulp and Papers Private Limited, Unit-2*

Most of the process operations involved are completed with backwater after treatment through Posidon installed at paper machine area to maximize fibre recovery and minimize fibre loss. The fresh water is used only in paper machine showers, cogeneration power plant including cooling tower, sizing chemical (starch) preparation etc. The mill maintains logbook for daily fresh water consumption and last 3 months fresh water consumption logbook is annexed as **Annexure-V**

Nitin Endlay
29/11/2024

Based on the information given by mill the tentative section wise fresh water consumption at **Silverton Pulp and Papers Private Limited, Unit-2** is indicated in **Table-1**

**Table-1: Fresh Water Consumption in Silverton Pulp and Papers Private Limited, Unit-2**

| S. No. | Particulars | Water consumption $m^3/d$* |
|---|---|---|
| 1. | Pulp Mill including Deinking Plant | 890 |
| 2. | Paper Machine | 750 |
| 3. | Sizing chemical preparation | 73 |
| 4. | Cogeneration Power Plant including Cooling Tower (16 MW) | 650 |
| 5. | Domestic & Miscellaneous use | 25 |
| **Average Fresh Water Consumption, $m^3$/day** | | **2388** |
| **Specific Fresh Water Consumption, $m^3/t_{paper}$** *Basis: Average reported p as per production in last 3 months = 210.9 TPD* | | **11.32** |

**Data provided by the mill*

## 5. WASTE WATER GENERATION & ITS CHARACTERISTICS

The mill's wastewater generation primarily stems from paper machine backwater, pulp deinking, pulp screening and cleaning operations with approximately 90% of freshwater consumption being converted into wastewater. The mill maintains logbooks of daily wastewater generation and wastewater discharge. The last 3 months log books of wastewater generated and wastewater discharged are annexed as **Annexure VI & VII** respectively.

M.S.Rw Endtay
23/11/2024

The characteristics of raw waste water collected and analyzed at CPPRI are indicated in **Table 2**.

**Table-2: Characteristics of Raw Wastewater Generated at Silverton Pulp and Papers Private Limited, Unit-2**

| Parameters | Value |
|---|---|
| Effluent Volume, $m^3$/day* | 1488 |
| pH | 6.59 |
| TSS, mg/l | 1324 |
| TDS , mg/l | 2246 |
| COD, mg/l | 1419 |
| BOD, mg/l | 620 |

***Based on the log book of last 3 months provided by the mill (Annexure VI)***

## 6. EXISTING EFFLUENT TREATMENT PLANT

The effluent treatment system employs a conventional activated sludge process as illustrated in the **ETP Layout (Fig-3) and depicted in photographs (Annexure-VIII)**. The combined effluent is initially collected in an Equalization Tank which facilitates homogenization and flow equalization.

The effluent then undergoes preliminary treatment through a Posidon DAF system which recovers fibre. The Posidon DAF outlet is subsequently fed into a Primary Clarifier where further removal of suspended solids occurs.

The Primary Clarifier effluent is then subjected to 2 stage biological treatments based on the activated sludge process comprising of 2 Aeration Tanks and 2 Secondary Clarifiers. The Aeration Tank-1 is equipped with a diffused aeration system comprising 590 diffusers and 2 × 147 HP blowers which provide a total air discharge capacity of 2 × 5200 $m^3$/hr. The Aeration Tank-2 is equipped with 4 Nos. of jet aerators (4 × 47 HP capacity). This ensures maintenance of the required dissolved oxygen levels for optimal microbial activity.

During the aeration process, essential nutrients are added to facilitate the growth of microorganisms. Following aeration, the wastewater undergoes clarification in a Secondary Clarifier followed by tertiary treatment through Refiller, Dual Media Filter and Activated carbon Filter.

The recovered fibre from Posidon DAF system is reused in the pulp mill. The Primary Clarifier underflow is dewatered using a Decanter Centrifuge. A portion of the secondary sludge is re-circulated back into the Aeration Tanks, while the remaining sludge is disposed off after dewatering through a Decanter Centrifuge along with deinked sludge and disposed in Boiler after drying through Hot Air Dryer.

The mill has online monitoring system and dedicated ETP lab for monitoring of pollution parameters. The detailed specifications are given below in Table-3:

**Table 3: Design Specifications of Existing ETP at Silverton Pulp and Papers Private Limited, Unit-1**

| S. No. | Details | Dimensions | Purpose |
|---|---|---|---|
| 1. | Equalization tank | 15m × 10m × 3.0m<br>Capacity: 450 $m^3$ | To avoid fluctuation in effluent characteristics |
| 2. | Primary Clarifier | Ø : 15.1 m<br>SWD : 3.0 m<br>Capacity : 535 $m^3$ | For removal of Suspended Solids |
| 3. | Aeration Tank-I | Dimension:<br>25.2m 15m × 4.5m<br>Total Capacity : 1701 $m^3$<br>Aeration Type : Diffused<br>No of Blowers : 2<br>Air Discharge Capacity :<br>2 × 5200 $m^3$ /hr<br>2 × 147 HP<br>Diffuser: 590 | For removal of COD, BOD and other pollution parameters |

Milon Enclay
25/11/2024

| | | | |
|---|---|---|---|
| 4. | Secondary Clarifier-I | Ø : 17.5 m<br>SWD : 3.0 m<br>Capacity : 720 $m^3$ | For recirculation of return sludge and removal of excess biological biomass |
| 5. | Aeration Tank-II | Dimension:<br>24.75m 15m × 4.5 m<br>Total Capacity : 1670 $m^3$<br>Aeration Type :<br>Jet Aerators- 4 Nos.<br>4 × 43 HP | For removal of COD, BOD and other pollution parameters |
| 6. | Secondary Clarifier-II | Ø : 19.5 m<br>SWD : 3.0 m<br>Capacity : 900 $m^3$ | For recirculation of return sludge and removal of excess biological biomass |
| 7. | Refiller | 360 $m^3$ | For polishing effluent quality |
| 8. | Multi Grade Filter- 2 Nos.<br>1 + 1(Stand by) | Cap.: 90 $m^3$/hr each | For polishing effluent quality |
| 9. | Activated Carbon Filter- 2 Nos.<br>1 + 1(Stand by) | Cap.: 90 $m^3$/hr each | For polishing effluent quality |
| 10. | Sludge Dewatering System<br>Decanter Centifugre- 3 Nos. | Total Capacity: 75 $m^3$/hr<br>Capacity (dry basis) : 50 TPD<br>Inlet Connsistency : 2.0 – 4.0%<br>Outlet Dryness : 30 - 35 % | ETP sludge dewatering & disposal |
| 11. | Hot Air Dryer | Capacity (dry basis) : 100 TPD<br>Inlet Dryness: 20 -25%<br>Outlet Dryness: 80 - 90% | ETP sludge drying & disposal in Boiler |

***Note: Ø = Diameter, SWD = Side Water Depth, TPD = Tonnes per Day***

The mill has installed Electromagnetic flow meter at ETP Inlet, Ultrasonic flow meter at ETP outlet. The mill has installed OCEMS system at final discharge point to monitor the quality of treated effluent.

Mohan Endlay
28/11/2014

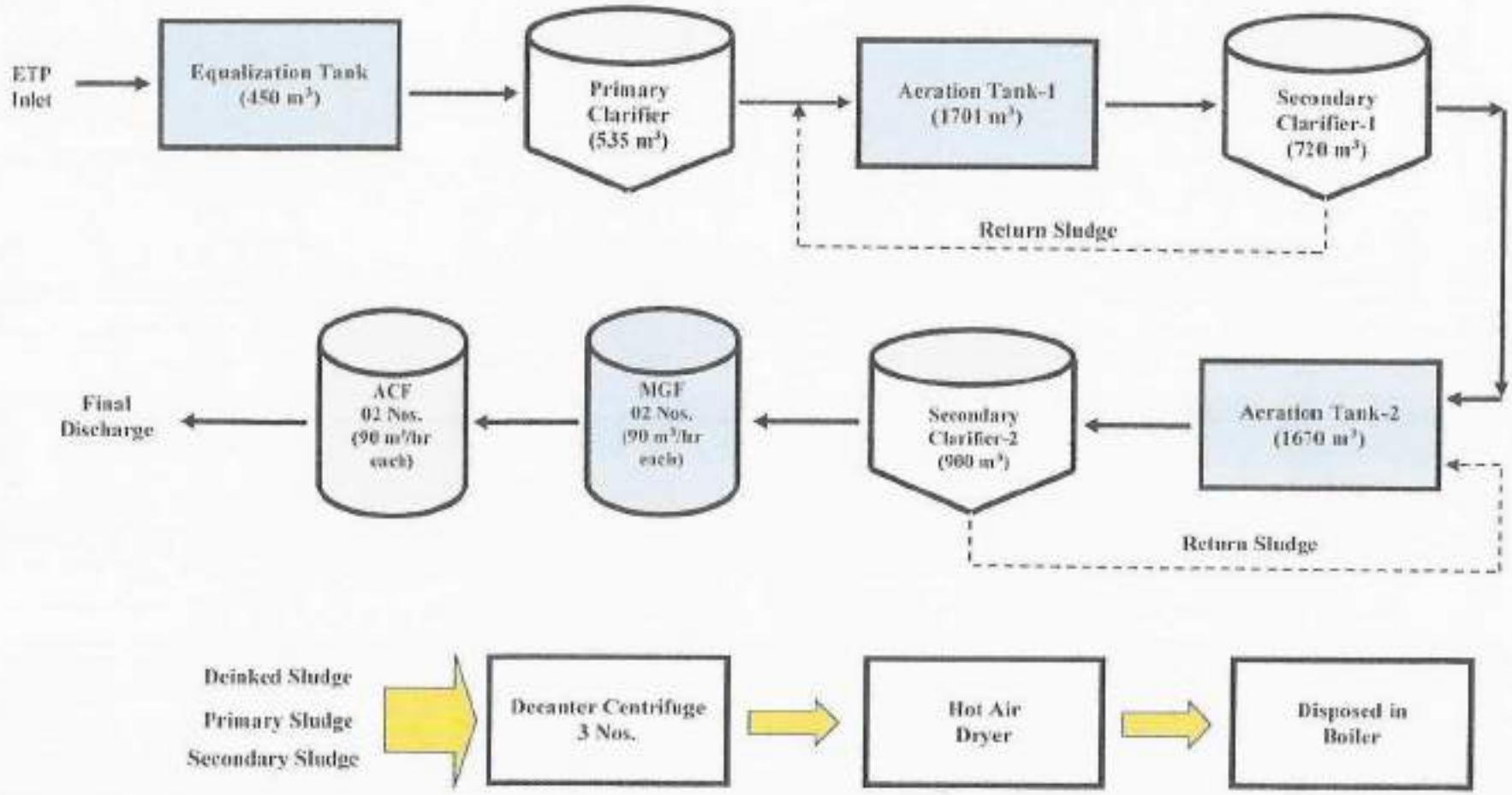


**Fig.-3: Layout of existing ETP at Silverton Pulp & Papers Private Ltd., Unit-2, Muzaffarnagar**

28/11/2014

2256

## 7. Performance Evaluation of Existing ETP

Based on the analysis of composite samples collected during the mill visit, the performance efficiency of individual units of ETP as well as overall ETP is summarized as under:

### 7a. Performance of Primary Treatment (Primary Clarifier):

Performance of Primary Treatment is given in **Table-4** and Indicated in **Fig-4**

**Table-4**

| Parameter | (ETP Inlet) Inlet to Primary Clarifier | Primary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 351 | 154 | 56.1 |
| TDS, mg/l | 1978 | 1842 | 6.9 |
| COD, mg/l | 1632 | 1498 | 8.2 |
| BOD, mg/l | 655 | 536 | 18.2 |

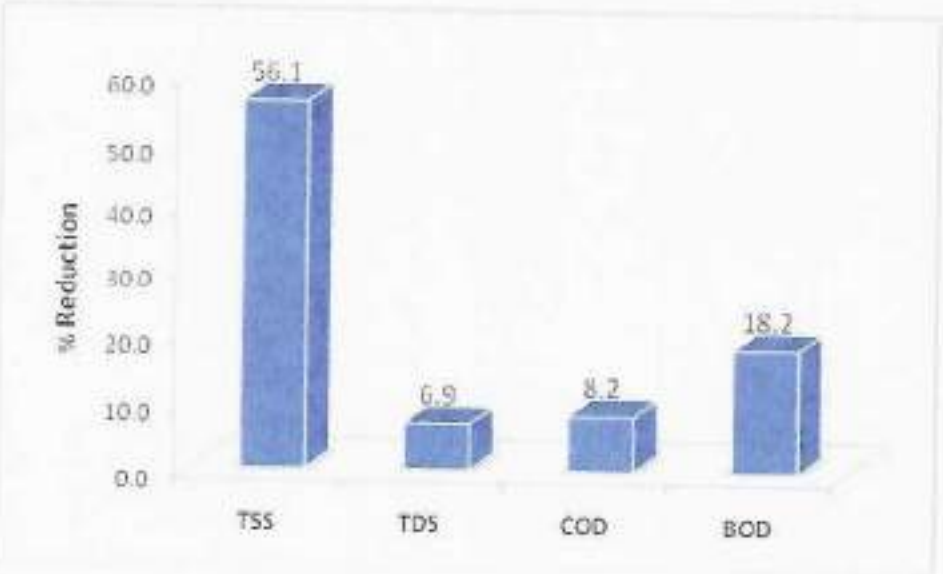


**Fig.-4: Performance of Primary Treatment**

Dr. Low Endorsed 28/11/2019

**7b. Performance of Secondary Treatment- First Stage (Aeration Tank-I + Secondary Clarifier-I):**

Performance of Secondary Treatment is given in **Table-5** and Indicated in **Fig-5**

**Table-5**

| Parameter | Primary Clarifier Outlet (Inlet to Aeration Tank-I) | Secondary Clarifier-I Outlet | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 154 | 61 | 60.4 |
| TDS, mg/l | 1842 | 1516 | 17.7 |
| COD, mg/l | 1498 | 312 | 79.2 |
| BOD, mg/l | 536 | 88 | 83.6 |

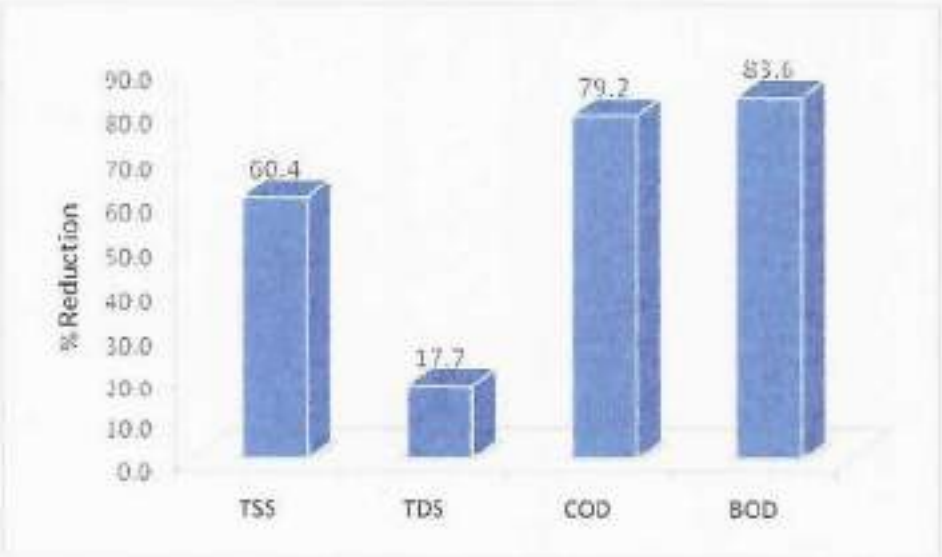


**Fig.-5: Performance of Secondary Treatment-First Stage**

28/11/2014

**7c. Performance of Secondary Treatment- Second Stage (Aeration Tank-II + Secondary Clarifier-II):**

Performance of Secondary Treatment is given in **Table-6** and Indicated in **Fig-6**

**Table-6**

| Parameter | Secondary Clarifier-I Outlet (Inlet to Aeration Tank-II) | Secondary Clarifier-II Outlet | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 61 | 42 | 31.1 |
| TDS, mg/l | 1516 | 1239 | 18.3 |
| COD, mg/l | 312 | 153 | 51.0 |
| BOD, mg/l | 88 | 19 | 78.4 |
| Color, CU | 174 | 92 | 47.1 |

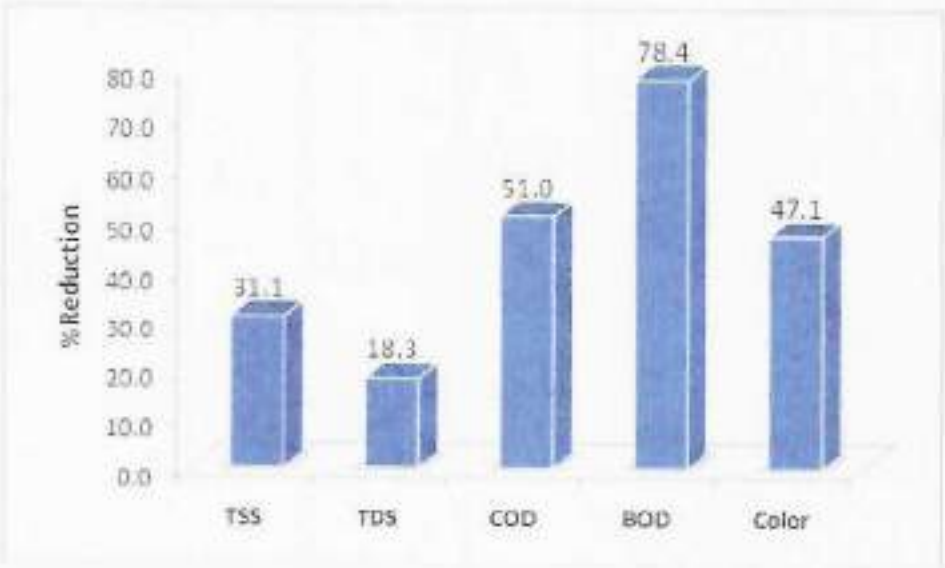


**Fig.-6: Performance of Secondary Treatment-Second Stage**

M.°Low Endlay
28/11/2014

### 7d. Performance of Tertiary Treatment (Multi Grade Filter + Activated Carbon Filter)

Performance of Tertiary Treatment is given in **Table-7** and indicated in **Fig-7**

**Table-7**

| Parameter | Secondary Clarifier-II Outlet | MGF + ACF Outlet (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 42 | 14 | 66.7 |
| TDS, mg/l | 1239 | 992 | 19.9 |
| COD, mg/l | 153 | 130 | 15.0 |
| BOD, mg/l | 19 | 15 | 21.1 |
| Color, CU | 92 | 66 | 28.3 |

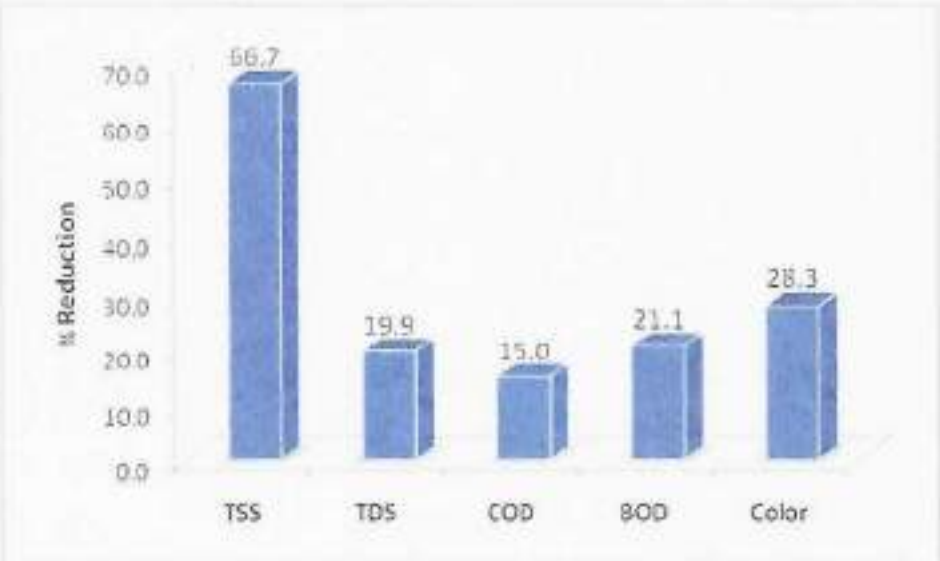


**Fig.-7: Performance of Tertiary Treatment (MGF + ACF)**

M.o.U Endlay
28/11/2014

### 7e. Overall performance of Effluent Treatment Plant (ETP)

The overall performance of Effluent Treatment Plant (ETP) at is given in **Table-8** and indicated in **Fig.-8:**

**Table-7**

| Parameter | ETP Inlet | ETP Outlet (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 351 | 14 | 96.0 |
| TDS, mg/l | 1978 | 992 | 49.8 |
| COD, mg/l | 1632 | 130 | 92.0 |
| BOD, mg/l | 655 | 15 | 97.7 |

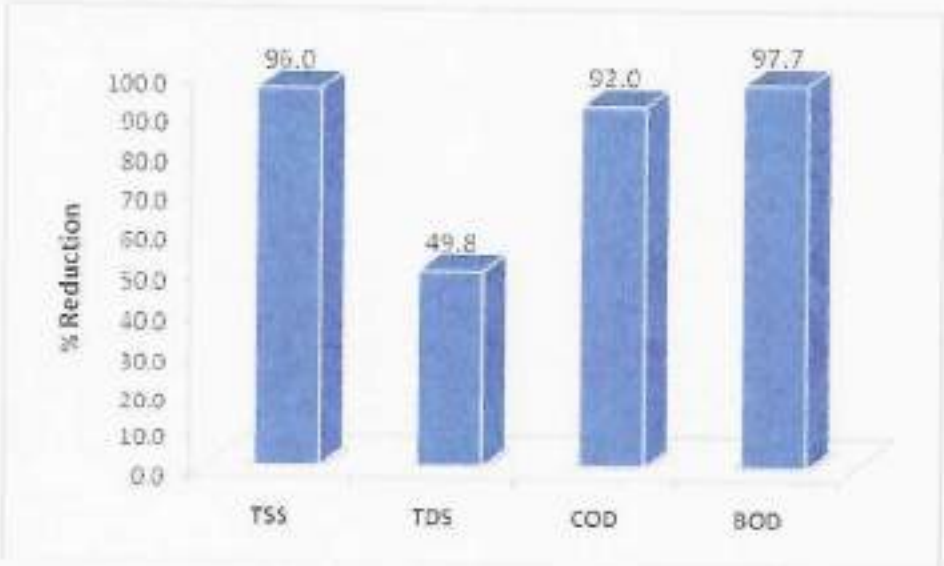


**Fig.-8: Overall Performance of Effluent Treatment Plant (ETP)**

N.P.Lw Endlay
29/11/2014

- The mill maintain logbooks of daily fresh water consumption , waste water generated and waste water discharged.

- The mill has full-fledged multi stage ETP including Equalization Tank, Primary Clarifier, Secondary Treatment-First Stage (Aeration Tank-I + Secondary Clarifier-I), Secondary Treatment-Second Stage (Aeration Tank-II + Secondary Clarifier-II) and Tertiary Treatment (Multi Grade Filter) to treat the mill effluent.

- The Aeration Tank-I is equipped with 2 air blowers and 592 diffusers to maintain the desired level of oxygen required for degradation of organic biomass.

- The Aeration Tank-II is equipped with 4 jet aerators to maintain the desired level of oxygen required for degradation of organic biomass.

- The MLSS level in the aeration tanks has been found to be satisfactory. The details of the analysis of MLSS is indicated in **Table-8**

**Table-8: Characterisation of MLSS**

| S. No | Parameters | Aeration Tank-I | Aeration Tank-II |
|---|---|---|---|
| 1 | MLSS , mg/l | 3896 | 3181 |
| 2 | MLVSS , mg/l | 2340 | 1855 |

- The mill has ETP lab with trained manpower for monitoring of pollution parameters

Motion Enclosure
28/4/2014

## 8. OBSERVATIONS

Based on the studies carried out, the following are the observations with respect to performance evaluation of the existing ETP:

- Silverton Pulp and Papers Private Limited, Unit-2 located at 9th K. M. Stone, Bhopa Road, Muzaffarnagar-251001, Uttar Pradesh is a waste paper based paper mill producing writing & printing grades of paper.

- The mill has a valid consent to operate under Section 25/ 26 of the Water (Prevention & Control of Pollution ) Act 1974) and under Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981.

- The mill has valid Hazardous Waste Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016.

- The mill's freshwater source is groundwater extracted through two borewells. The facility holds a valid No Objection Certificate (NOC) from the Ground Water Department, Uttar Pradesh permitting groundwater extraction within stipulated limits.

- Electromagnetic flowmeters with built-in totalizer are installed on the borewells enabling precise monitoring and recording of fresh water consumption on daily basis.

- Separate energy meter is available at ETP to monitor power consumption on regular basis.

- Based on a three-month average of production and freshwater consumption data, the specific freshwater consumption has been calculated at approximately 11.32 $m^3$/tonne of paper produced. This value falls within the stipulated Charter norms indicating compliant and efficient water usage practices.

29/11/2024

- The mill maintain logbooks of daily fresh water consumption , waste water generated and waste water discharged.

- The mill has full-fledged multi stage ETP including Equalization Tank, Primary Clarifier, Secondary Treatment-First Stage (Aeration Tank-I + Secondary Clarifier-I), Secondary Treatment-Second Stage (Aeration Tank-II + Secondary Clarifier-II) and Tertiary Treatment (Multi Grade Filter) to treat the mill effluent.

- The Aeration Tank-I is equipped with 2 air blowers and 592 diffusers to maintain the desired level of oxygen required for degradation of organic biomass.

- The Aeration Tank-II is equipped with 4 jet aerators to maintain the desired level of oxygen required for degradation of organic biomass.

- The MLSS level in the aeration tanks has been found to be satisfactory. The details of the analysis of MLSS is indicated in **Table-8**

**Table-8: Characterisation of MLSS**

| S. No | Parameters | Aeration Tank-I | Aeration Tank-II |
|---|---|---|---|
| 1 | MLSS , mg/l | 3896 | 3181 |
| 2 | MLVSS , mg/l | 2340 | 1855 |

- The mill has ETP lab with trained manpower for monitoring of pollution parameters

Milan Gadhiya
28/11/2019

- The mill has ETP lab with trained manpower for monitoring of pollution parameters
- All the analysis has been carried out as per latest version of standard test methods summarized as under :

| S. No | Parameters | Standard Test Methods |
|---|---|---|
| 1 | pH | IS 3025 (Part-11): 2022 |
| 2 | TSS | IS 3025 (Part-17): 2022 |
| 3 | TDS | IS 3025 (Part-16): 2023 |
| 4 | COD | IS 3025 (Part-58): 2023 |
| 5 | BOD | IS 3025 (Part-44): 2023 |
| 6 | Color | IS 3025 (Part 4) : 2021 |
| 7 | SAR | IS 11624 : 2019 |

- The performance of Primary Treatment (Sedicell + Primary Clarifier) appears to be satisfactory in context of 56.1 % reduction in Total Suspended Solids (TSS).

- The performance of first stage biological system (Aeration Tank-1 & Secondary Clarifier-1) also appear to be satisfactory with 60.4 %, 17.7%, 79.2% & 83.6 % reduction in TSS, TDS, COD & BOD respectively.

- The performance of second stage biological system (Aeration Tank-2 & Secondary Clarifier-2) also appear to be satisfactory with 31.1 %, 18.3%, 51.0%, 78.4% and 47.1% reduction in TSS, TDS, COD , BOD and Color respectively.

- The tertiary treatment (Refiller + MGF + ACF) also provides polishing to effluent quality by providing 66.7 %, 19.9%, 15.0%, 21.1% and 28.3% reduction in TSS, TDS, COD , BOD and Color respectively

- The overall performance of existing ETP appears to be satisfactory with 96%, 49.8%, 92% and 97.7 % reduction in TSS, TDS, COD & BOD respectively.

H.O.D. Endlay
28/11/24

- The overall performance of ETP seems to be satisfactory also in context of the final discharge characteristics complying with discharge norms as under :

| Parameter | Tertiary Treatment Outlet ( Final Discharge) | Consent Discharge Norms | Charter Norms |
|---|---|---|---|
| pH | 7.83 | 7.0 – 8.5 | 6.5 – 8.5 |
| TSS , mg/l | 14 | <100 | <30 |
| TDS, mg/l | 992 | -- | <1600 |
| COD, mg/l | 130 | <250 | <150 |
| BOD, mg/l | 15 | <30 | <20 |
| Color , PCU | 66 | -- | < 150 |
| SAR | 3.94 | -- | < 8 |

- The online continuous environmental monitoring system (OCEMS) is installed and was operational at the time of visit.

- The mill has installed Decanter Centrifuge & Hot Air Dryer for dewatering of ETP sludge and its disposal.

Follow Endless
28/11/2014

## 9. CONCLUSION & RECOMMENDATIONS:

- Based on the studies / analysis of effluent samples conducted by CPPRI, the performance of the existing ETP **(Fig.-3)** comprising of Equalization Tank, Sedicell, Primary Clarifier, Aeration Tank-1, Secondary Clarifier-1, Aeration Tank-2, Secondary Clarifier-2, MGF and ACF appears to be satisfactory in context of reduction in pollution load and compliance to consent / charter norms.

- The performance of the existing ETP has been evaluated based on the composite effluent samples collected by CPPRI on 11.10.2024 from various units of ETP. The total production, raw material furnish, fresh water consumption, wastewater generated and discharged on day of sampling are indicated in **Annexure-IX.**

- The performance of ETP may vary depending upon the grades of waste paper used, grade of paper produced, total paper production, ETP operating conditions including adequate aeration , MLSS Level , retention provided in each unit, regular ETP monitoring etc.

- The mill is advised to install high rate fibre recovery / DAF system before primary clarifier to further reduce inlet pollution load.

- The mill is advised to install micron filter at paper machine backwater for reduction in TSS level so as to increase backwater recycling in paper machine shower.

- The installation of bio methanation plant is under progress at the time of visit. The commissioning of anerobic bioreactor is expected to further help in reducing the pollution load and improve overall performance of existing ETP.

- The anaerobic treatment as pretreatment is expected to reduce energy and chemical consumption in the subsequent activated sludge process.

- As per mill the biogas generated will be used in boiler which will help in reducing the consumption of conventional fuel

Noted & Endorsed
29/4/2025

# ANNEXURE 1

Annexure-I

U.P. Pollution Control Board

CONSENT ORDER

Ref No. :
68250/UPPCB/MuzaffarNagar(UPPCB PROJECTS)
water/MUZAFFARNAGAR/2019

Dated : 30/12/2019

To,

SHRI ARSHAY JAIN
M/S SILVERTON PULP AND PAPERS PRIVATE LIMITED UNIT 2
Khasra No. 18a to Road, Mauza Lamrigan, Distt - Muzaffarnagar (UP),MUZAFFAR
NAGAR[Unit]
MUZAFFARNAGAR

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. SILVERTON PULP AND PAPERS PRIVATE LIMITED UNIT 2

Reference Application No :1138190 Dated :30/12/2019

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act ) M/s. SILVERTON PULP AND PAPERS PRIVATE LIMITED UNIT 2 is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tank/soak pit subject to general and special conditions mentioned in the annexure in refrence to their forestaid application.
2. This consent is valid for the period from 01/01/2020 to 31/12/2034 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(3) of the Water (Prevention and Control of Pollution) Act, 1974 as amended.

This consent is being issued with the permission of competent authority .

Nitin [illegible]
Kumar [illegible]
Chauhan [illegible]

For and on behalf of U.P. Pollution Control Board

CEO

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Muzaffarnagar.

Nitin [illegible]
Kumar [illegible]
Chauhan [illegible]
CEO

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.SILVERTON PULP AND PAPERS PRIVATE LIMITED UNIT 2 Vide

Consent Order No. 61381 Water

Dated : 30/12/2019

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of Writing Printing/Kraft/Coated Duplex/News Print Paper-300 MTPD using Waste Paper as main raw material.

2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.

3. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details

| S.No | Kind of Effulent | Maximum daily discharge,KL/day | Treatment facility and disc harge point |
|---|---|---|---|
| 1 | Domestic | 3 KLD | Septic Tank |
| 2 | Industrial | 2500 KLD | ETP |

4. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain

4(a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

Domestic Effulant

| S.No | Parameter | Standard |
|---|---|---|
| 1 | Quantity of Discharge | 3 KLD |

4(b) The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms. .

Industrial Effulant

| S.No | Parameter | Standard |
|---|---|---|
| 1 | Total Suspended Solids | As per Board Norms |
| 2 | BOD | As per Board Norms |
| 3 | COD | As per Board Norms |
| 4 | Oil & Grease | As per Board Norms |
| 5 | Quantity of Discharge | 2500 KLD |

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory .

6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.

7. The industry will have to ensure compliance of the permission from the CGWA before ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.

8. The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.

The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.

9. Minimum 33% of the land on which unit is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.11-16/405-220/2018 (2 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guide_160218.pdf.

11. The industry will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB and SPCB

12. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized. The unit will ensure facility to transmit data to CPCB server and submit a regular calibration certificate of Electro Magnetic Flow meter to the Board.

13. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.

Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.

Specific Conditions:

1-The unit shall maintain strict supervision on the various operating parameters with respect to each treatment unit of the Effluent treatment plant.
2-In compliance of the Central Pollution Control Board letter no. F.No. B-19019/WQM-[illegible] dated 08/12/2015, the industry will follow the Effluent discharge standards as notified under the Environment (Protection) Rules, 1986 and only the treated effluent meeting the effluent discharge norms notified under the Environment (Protection) Rules, 1986 is allowed to discharge.
3-The unit will not use agro based raw materials in the production process.
4-The industry will ensure the continuous and uninterrupted data supply from the OCEMS to the SPCB and CPCB server.
5-Flow meter to be installed in all water abstraction points and usage of fresh water to be monitored.
6-The unit shall ensure deployment of qualified manpower to step up self monitoring mechanism at [illegible].
7-The industry will have to ensure permission from the GGWA for ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
8-If the UPPCB or UPPCL issues the Closure order against the industry this consent order stands automatically suspended for that period.
9-Industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E/P Rule, 1986.
10-Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.
11-Industry shall install at sufficient height from the ground level Open to Network HD PTZ rotation Camera at the Inlet, Aeration tank, Secondary Clarifier and outlet of Effluent treatment plants for On Line Monitoring and its URL and password shall be provided to the UPPCB control room.
12-This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.
13-Industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
14-Industry shall submit quarterly monitoring reports of treated effluent from a certified/ approved laboratory under E.P. Act 1986.
15-Industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
16-The unit shall submit the audited balance sheet for the current year.
17-Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

Issued with the permission of competent authority.

Nitin Kumar Chauhan

For and on behalf of U.P. Pollution Control Board.

CEO
C-3.

# ANNEXURE II

Annexure-II

U.P. Pollution Control Board

CONSENT ORDER

Dated : 30/12/2019

Ref No. -
68254/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/air/MUZAFFARNAGAR/2019

To,

Shri AKSHAY JAIN
M/s SILVERTON PULP AND PAPERS PRIVATE LIMITED UNIT 2
9.6th Km, Bhopa Road, Muzaffarnagar, Dist.- Muzaffarnagar (UP),MUZAFFARNAGAR,251001
MUZAFFARNAGAR

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. SILVERTON PULP AND PAPERS PRIVATE LIMITED UNIT 2

Reference Application No. 6/38665 Dated : 30/12/2019

1. With reference to the application for consent for emission of air pollutants from the plant of M/s SILVERTON PULP AND PAPERS PRIVATE LIMITED UNIT 2. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions.
2. This consent is valid for the period from 01/01/2020 to 31/12/2024 .
3. Inspite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

This consent is being issued with the permission of competent authority.

Nishi Kumar Chauhan

For and on behalf of U.P. Pollution Control Board

CEO
C-3.

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Muzaffarnagar.

Nishi Kumar Chauhan

CEO
C-3.

U.P. Pollution Control Board

# CONDITIONS OF CONSENT

Dated 30/12/2019

1. This consent is valid only for the approved production capacity of Writing Printing Kraft Coated Duplex News Print Paper-300 MTD using Waste Paper as main raw material.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3(a). The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.
3(b). Air Pollution Source Details.

Air Pollution Source Details

| S.No | Air Polution Source | Type of Fuel | Stack No. | Parameters | Height |
|---|---|---|---|---|---|
| 1 | 80 TPH Boiler | Coal and Biomass | 1 | Particulate Matter | 65 Meter |

3(c). The emissions by various stacks into the environment should be as per the norms of the Board.

Emission Quality Details Detail

| S.No | Stack No | Parameter | Standard |
|---|---|---|---|
| 1 | 1 | Particulate Matter | As per Board Norms |

4. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. is disposed in eco friendly manner.
5. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.
6. The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.
7. The industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986.
8. The industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
9. Industry shall submit monthly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986.
10. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
11. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB.
12. The unit shall submit audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.
13. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order.
14. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.
15. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

# ANNEXURE III

Annexure-III


# UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com


Ref. No : 17844/UPPCB/MuzaffarNagar(UPPCBRO)/HWM/MUZAFFARNAGAR/2022

Dated :03/08/2022

To

M/s SILVERTON PULP AND PAPERS PRIVATE LIMITED UNIT 2
9th Km Stone , Bhopa Road , Muzaffarnagar,MUZAFFARNAGAR,251001
Tehsil :Budhana
District :MUZAFFARNAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 17844 and 03/08/2022 .
2. Reference of application (No. and date) 1710/7280 and 24/07/2022 .
3. Mr AKSHAY JAIN of M/s SILVERTON PULP AND PAPERS PRIVATE LIMITED UNIT 2 is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes on both on the premises situated at 9th Km Stone , Bhopa Road , Muzaffarnagar .

**Details of Authorisation**

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorised mode of disposal or recycling or utilization or co-processing, etc. | Quantity(ton/annum) |
|---|---|---|---|
| 1 | CATEGORY 33.2 AS PER SCHEDULE I (Contaminated Cotton Rags Or Other Cleaning Materials) | THROUGH TSDF | 0.150 MT/Annum. |
| 2 | CATEGORY 33.1 AS PER SCHEDULE I (Empty Barrels/Containers/Liners Contaminated With Hazardous Chemicals /Wastes) | THROUGH TSDF | 5.0 MT/Annum |
| 3 | CATEGORY 5.1 AS PER SCHEDULE I (Used Or Spent Oil) | THROUGH TSDF | 0.40 KL/Annum |
| 4 | CATEGORY 32.3 AS PER SCHEDULE I (Process sludge containing adsorbable organic halides AOX)) | THROUGH TSDF | 40 MT/Annum |

1. The authorization shall be valid for a period of 02/08/2027 from the date of issue of this letter.
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A **General Conditions of Authorization -**

RAKESH KUMAR TYAGI

Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.08.11 21:31:37 +05:30

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any .
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

**B Specific Conditions of Authorization**

1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.

2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested.

4- Comprehensive safety measures must be followed in handling of wastes and the staff must be

RAKESH KUMAR TYAGI

Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.08.11 21:50:31 +05'30'

properly trained.

5- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

6- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

7- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

8- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

9- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

10- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

11- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

12- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

13- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

14- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

RAKESH KUMAR TYAGI

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Date: 2022.08.11 [illegible]

15- It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

16- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

17- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

18- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

19- Ground water monitoring report of premises shall be submitted within one month.

20- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

21- The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.

**( Authorized Signatory )**

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.08.11 21:36:19 +05'30'

**UTTAR PRADESH POLLUTION CONTROL BOARD**

Copy to: To the Regional Officer, U.P.Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate, for information and necessary action .

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.08.11 21:36:33 +05'30'

**CEO/EE, I/C Circle**

# ANNEXURE IV

Annexure-IV

# GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

## Form 8 (C)
[See Rule 8(1)]

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC029886
VALID FROM 14/03/2021 TO 13/03/2026
(UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

Registration No.: 202103000034

| | | | |
|---|---|---|---|
| Name of the Owner | AKSHAY JAIN | | |
| Designation पद | DIRECTOR | Company Name कंपनी का नाम | SILVERTON PULP AND PAPERS PVT. LTD |
| Company Address कंपनी का पता | 9TH KM, BHOPA ROAD, MUZAFARNAGAR | Authorization Letter प्राधिकार पत्र | Download |
| Address of the Applicant | 09 TH KM., BHOPA ROAD, | Application No. | MZFN032IN8N0023 |
| Date of Submission | 02/03/2021 | Specimen Signature | |

### Location Particulars

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar |
| Plot No./Khasra No. | N/A | Municipality/Corporation | N/A |
| Ward No./Holding No. | | | N/A |

### Particular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 06/01/2004 | | |
| Type of Well | Tube Well/Boring | Depth of the Well (in meter) | 60.00 |
| Purpose of well | Industrial | Assembly Size(For Tube Well) | |
| Strainer Position (For Tube Well) | | | |
| Type of Pump Used | Submersible | H.P. of the Pump | 15.00 |
| Operational Device | Electric Meter | Rate of Withdrawal ($m^3$/hr.) | 120.00 |
| Date of Energization (In Case of Electric Pump) | | 06/01/2004 | |

| | | | |
|---|---|---|---|
| ...um Allowable Rate of ...drawal (m³/Hr.): | 120.00 | Maximum Allowable Running Hours Per Day: | 15.00 |
| Maximum Allowable Annual Extraction of Ground Water: | 594000 | Recharge Required | 594000.00 |

a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3l) and is valid subject to the observance of the conditions stated overleaf.

Holder of the NOC is hereby directed to restore annual recharge of 3861.00.00 cubic meter, as specified under the application form within the given time period.

## GENERAL CONDITIONS:

Holder of the NOC is hereby directed to fill form 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.

In case of any change of ownership of the proposed well, fresh authorization has to be obtained.

All Users abstracting ground water in excess of 100 m3/s shall be required to submit impact assessment report prepared by an accredited consultant from CGWA and National Accreditation Board for Education and Training (NABET). The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc. within three months of completion of the same to Ground Water Department Uttar Pradesh. The list of accredited individuals/ institutions is available on the official web-portal of CGWA.

For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstract on structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well shall not exceed to the recorded rate from water meters.

The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.

In case of any change of ownership of the existing well, fresh registration has to be obtained.

No change of location, design, rate of withdrawal and pumping device in respect of the existing well of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.

In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.

The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.

Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data obtained from digital water level recorders shall be made available to this office on monthly basis.

Guidelines for Installation of Piezometers and their Monitoring

Piezometer is a borewell /tubewell, used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| S.No. | Quantum of Ground water withdrawal (cum/day) | No of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 - 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly towards should be given for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground

about:blank

- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

Any other condition(s) that may be imposed by the concerned Authority.

In case any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

SPECIFIC CONDITIONS:

(A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:

i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.

ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.

iii) All industries abstracting ground water in excess of 100 $m^3$/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries / Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.

iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no. 10 shall be mandatory for industries drawing/ proposing to draw more than 10 $m^3$/day of ground water and Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of [illegible] m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.

v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.

vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.

vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.

(B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:

i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.

ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 $m^3$/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

ate : 10/12/2022

lace: Muzaffar Nagar

This certificate is electronically generated and does not require digital signature

Form 8 (C)

[See Rule 8(1)]

# AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC014444

## VALID FROM 14/03/2021 TO 13/03/2026

(U/S10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

| | | | |
|---|---|---|---|
| egistration No.: 202103000852 | | | |
| me of the Owner | AKSHAY JAIN | | |
| signation | DIRECTOR | Company Name कंपनी का नाम | SILVERTON PULP AND PAPERS PVT LTD |
| ompany Address कंपनी का पता | 9TH KM, BHOPA ROAD, MUZAFFARNAGAR | Authorization Letter प्राधिकार पत्र | Download |
| ddress of the Applicant | 4, RAINBOW VIHAR, MEERUT ROAD, MUZAFFAR NAGAR, DISTT-MUZAFFARNAGAR UP | Application No. | UPPUSD219M1J04 |
| te of Submission | 03/03/2021 | Specimen Signature | |

### ocation Particulars

| | | | |
|---|---|---|---|
| strict | Muzaffar Nagar | Block | Municipal Corporation/Nagar Palika Parishad Muzaffar Nagar |
| ot No./Khasra No. | N/A | Municipality/Corporation | N/A |
| ard No./Polling No. | | | N/A |

### rticular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| te of onstruction/Sinking of the ell | 03/01/2004 | | |
| pe of Well | Tube Well/Bore | Depth of the Well (in meter) | 300 |
| rpose of well | Industrial | Assembly Size(For Tube Well) | |

tainer Position (For Tube Well)

| | | | |
|---|---|---|---|
| pe of Pump Used | Submersible | H.P. of the Pump | 12.50 |
| perational Device | Electric Motor | Rate of Withdrawal ($m^3$/hr.) | 30.00 |

...g rate not exceeding that as shown at Sl. No. 3(i), for Running hours per day as shown at Sl. No. 3(ii), and for maximum drawdown of ground water as shown at Sl. No. 3(iii) and is valid subject to the observance of the conditions stated overleaf.

- Holder of this NOC is hereby directed to pay an annual recharge of Rs.100.00 per cubic meter, as specified under the application form vide which this NOC has been granted.

## GENERAL CONDITIONS:

Holder of this NOC is hereby directed to fill form 'A' for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.

In case of any change of ownership of the proposed well, fresh authorization has to be obtained.

All Units abstracting ground water in excess of 100 m3/d shall be required to submit impact assessment report prepared by an accredited consultant from CGWA and National Accreditation Board for Education and Training (NABET). The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc. within three months of completion of the same to Ground Water Department Uttar Pradesh. The list of accredited individuals/ institutions is available on the official web-portal of CGWA.

For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix a grid water flow meters (conforming to BIS/ IS standard) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping device and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well shall not exceed to the recorded rate from water meters.

The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.

In case of any change of ownership of the existing well, fresh registration has to be obtained.

No change in location, design, rate of withdrawal and pumping device in respect of the existing well of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.

In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.

The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.

Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.

Guidelines for Installation of Piezometers and their Monitoring:

Piezometer is a borewell/tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level recording equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 25 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should meant for the shallow ground water regime. It will facilitate shallow aquifer and deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| S.No. | Quantum of Ground water withdrawal (cum/day) | No. of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 - 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about two to six hours.
- All the details regarding coordinates, reduced level (w.r.t respect to mean level), depth, zone tapped and assembly drawing should be sent to this office for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its periodical.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground

...Authority should be notified at pezometer/Tube wells site for providing the location, piezometer/ tube well number, depth of tube/ tapping the aquifer/ tube well for standard numbering and identification.
...other site specific requirement regarding safety and access for measurement may be taken care of.
...shall be complied with.
...any of the particulars / information furnished by the applicant in the application for issuance of this permit is found to be ...
...at any subsequent stage, this permit is liable for cancellation.

SPECIFIC CONDITIONS:

(A) For Industrial User: The Objection Certificate for ground water extraction by Industries shall be granted subject to the following specific conditions:

i) The Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.

ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.

iii) All industries abstracting ground water in excess of 100 $m^3$/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII) Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries / Lagha Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through ...

iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism ... mentioned in General Condition no. 10 shall be mandatory for industries drawing/ proposing to draw more than 10 $m^3$/day of ground water and ... Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of ... m from the core well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.

v) The proponent shall be required to adopt rooftop rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.

vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.

vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water contamination.

(B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:

i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge/ quantity (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for five years, for inspection or reporting as required by District Ground Water Management Council.

ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 $m^3$/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

ate: 10/12/2022

lace: Muzaffar Nagar

This certificate is electronically generated and does not require digital signature

# ANNEXURE V

Annexure-V

## SILVERTON PULP & PAPERS PRIVATE LIMITED (UNIT-2 )

### FRESH WATER CONSUMPTION PER TON LOGBOOK

| DATE | PRODUCTION PER DAY (IN TPD ) | WATER CONSUMPTION (IN M3 ) |
|---|---|---|
| 1-Jul-24 | 187.45 | 2373 |
| 2-Jul-24 | 167.91 | 2743 |
| 3-Jul-24 | 237.86 | 3618 |
| 4-Jul-24 | 61.68 | 2641 |
| 5-Jul-24 | 94.91 | 2670 |
| 6-Jul-24 | 133.14 | 2921 |
| 7-Jul-24 | 179.01 | 2633 |
| 8-Jul-24 | 215.64 | 2884 |
| 9-Jul-24 | 178.79 | 2700 |
| 10-Jul-24 | 255.85 | 2671 |
| 11-Jul-24 | 241.21 | 2659 |
| 12-Jul-24 | 210.52 | 2670 |
| 13-Jul-24 | 209.84 | 1568 |
| 14-Jul-24 | 139.2 | 2642 |
| 15-Jul-24 | 256.37 | 2784 |
| 16-Jul-24 | 221.2 | 2677 |
| 17-Jul-24 | 225.88 | 2609 |
| 18-Jul-24 | 158.28 | 1610 |
| 19-Jul-24 | 214.22 | 1915 |
| 20-Jul-24 | 294.75 | 1757 |
| 21-Jul-24 | 196.8 | 1550 |
| 22-Jul-24 | 249.42 | 1794 |
| 23-Jul-24 | 191 | 1718 |
| 24-Jul-24 | 273.75 | 3629 |
| 25-Jul-24 | 273.26 | 2055 |
| 26-Jul-24 | 261.78 | 1835 |
| 27-Jul-24 | 245.07 | 1861 |
| 28-Jul-24 | 235.58 | 1849 |
| 29-Jul-24 | 232.31 | 2241 |
| 30-Jul-24 | 11.68 | 677 |
| 31-Jul-24 | 0 | 676 |
| | TOTAL FRESH WATER | 63769.731 |
| | TOTAL PRODUCTION | 6017.16 |
| | PER TON FRESH WATER CONSUMPTION | 11.30 M3/TON |

Silverton Pulp and Papers Pvt. Ltd. 9th Km. Etoopa Road Muzaffarnagar

## SILVERTON PULP & PAPERS PRIVATE LIMITED (UNIT-2 )

### FRESH WATER CONSUMPTION PER TON LOGBOOK

| DATE | PRODUCTION PER DAY (IN TPD ) | WATER CONSUMPTION (IN M3 ) |
|---|---|---|
| 1-Aug-24 | 0 | 749 |
| 2-Aug-24 | 0 | 1668 |
| 3-Aug-24 | 146.47 | 3010 |
| 4-Aug-24 | 269.23 | 2834 |
| 5-Aug-24 | 204.64 | 2350 |
| 6-Aug-24 | 227.39 | 2438 |
| 7-Aug-24 | 239.52 | 2470 |
| 8-Aug-24 | 241.4 | 2734 |
| 9-Aug-24 | 190.81 | 2330 |
| 10-Aug-24 | 299.51 | 2239 |
| 11-Aug-24 | 268.15 | 2008 |
| 12-Aug-24 | 202.6 | 2226 |
| 13-Aug-24 | 108.42 | 2455 |
| 14-Aug-24 | 231 | 2615 |
| 15-Aug-24 | 161.63 | 2160 |
| 16-Aug-24 | 202.4 | 2410 |
| 17-Aug-24 | 114.88 | 2225 |
| 18-Aug-24 | 205.92 | 2211 |
| 19-Aug-24 | 263.08 | 2297 |
| 20-Aug-24 | 295.01 | 2433 |
| 21-Aug-24 | 296.6 | 2491 |
| 22-Aug-24 | 189.2 | 2529 |
| 23-Aug-24 | 261.06 | 2515 |
| 24-Aug-24 | 241.37 | 2647 |
| 25-Aug-24 | 233.15 | 2361 |
| 26-Aug-24 | 240.48 | 2245 |
| 27-Aug-24 | 271.87 | 2470 |
| 28-Aug-24 | 223.31 | 2418 |
| 29-Aug-24 | 295.55 | 2173 |
| 30-Aug-24 | 296.24 | 2286 |
| 31-Aug-24 | 266.85 | 2396 |
| TOTAL FRESH WATER | | 72343 M3 |
| TOTAL PRODUCTION | | 6697.84 |
| PER TON FRESH WATER CONSUMPTION | | 10.80 M3/TON |

Silverton Pulp and Papers Pvt. Ltd. 9th Km, Bhopa Road Muzaffarnagar

## SILVERTON PULP & PAPERS PRIVATE LIMITED (UNIT-2 )

### FRESH WATER CONSUMPTION PER TON LOGBOOX

| DATE | PRODUCTION PER DAY (IN TPD ) | WATER CONSUMPTION (IN M3 ) |
|---|---|---|
| 1-Sep-24 | 130.07 | 2470 |
| 2-Sep-24 | 211.09 | 2550 |
| 3-Sep-24 | 42.5 | 1542 |
| 4-Sep-24 | 18.81 | 1050 |
| 5-Sep-24 | 116.78 | 2449 |
| 6-Sep-24 | 211.2 | 2390 |
| 7-Sep-24 | 297.28 | 2595 |
| 8-Sep-24 | 294.67 | 2465 |
| 9-Sep-24 | 274.42 | 2540 |
| 10-Sep-24 | 187.52 | 2480 |
| 11-Sep-24 | 253.8 | 2230 |
| 12-Sep-24 | 114.99 | 2510 |
| 13-Sep-24 | 111.73 | 2580 |
| 14-Sep-24 | 110.87 | 2380 |
| 15-Sep-24 | 114.22 | 2440 |
| 16-Sep-24 | 109.78 | 2510 |
| 17-Sep-24 | 153.09 | 2360 |
| 18-Sep-24 | 222.51 | 2610 |
| 19-Sep-24 | 237.69 | 2460 |
| 20-Sep-24 | 239.77 | 2550 |
| 21-Sep-24 | 144.29 | 2500 |
| 22-Sep-24 | 186.65 | 2480 |
| 23-Sep-24 | 277.37 | 2260 |
| 24-Sep-24 | 252.27 | 2320 |
| 25-Sep-24 | 264.77 | 2370 |
| 26-Sep-24 | 288.01 | 2310 |
| 27-Sep-24 | 299.17 | 2304 |
| 28-Sep-24 | 297 | 2450 |
| 29-Sep-24 | 289.15 | 2650 |
| 30-Sep-24 | 236.19 | 2550 |
| | | |
| TOTAL FRESH WATER | | 71375 M3 |
| TOTAL PRODUCTION | | 5987.66 |
| PER TON FRESH WATER CONSUMPTION | | 11.90 M3/TON |

Silverton Pulp and Papers Pvt. Ltd. Silk Rd. Durga Road

# ANNEXURE VI

Annexure-VI

Silver Tex Pulp & Paper Ltd Unit-2

E.T.P Inlet

| Date | Initial Reading | Final reading | Total flow in day | Total water | Remark |
|---|---|---|---|---|---|
| 21/07/24 | 73555 | 75375 | 1820 m³ | 1820 m³ | |
| 22/07/24 | 75375 | 77090 | 1715 m³ | 3535 m³ | |
| 23/07/24 | 77090 | 78601 | 1511 m³ | 5046 m³ | |
| 24/07/24 | 78601 | 80211 | 1610 m³ | 6656 m³ | |
| 25/07/24 | 80211 | 81881 | 1670 m³ | 8326 m³ | |
| 26/07/24 | 81881 | 83531 | 1650 m³ | 9976 m³ | |
| 27/07/24 | 83531 | 85071 | 1540 m³ | 11516 m³ | |
| 28/07/24 | 85071 | 86499 | 1428 m³ | 12944 m³ | |
| 29/07/24 | 86499 | 88069 | 1570 m³ | 14514 m³ | |
| 30/07/24 | 88069 | 89599 | 1530 m³ | 16044 m³ | |
| 31/07/24 | 89599 | 91089 | 1490 m³ | 17534 m³ | |
| 1/08/24 | 91089 | 92649 | 1560 m³ | 19094 m³ | |
| 2/08/24 | 92649 | 94169 | 1520 m³ | 20614 m³ | |
| 3/08/24 | 94169 | 95639 | 1470 m³ | 22084 m³ | |
| 4/08/24 | 95639 | 97099 | 1460 m³ | 23544 m³ | |
| 5/08/24 | 97099 | 98519 | 1420 m³ | 24964 m³ | |
| 6/08/24 | 98519 | 99819 | 1300 m³ | 26264 m³ | |
| 7/08/24 | 99819 | 101349 | 1530 m³ | 27794 m³ | |
| 8/08/24 | 101349 | 102909 | 1560 m³ | 29354 m³ | |
| 9/08/24 | 102909 | 104519 | 1610 m³ | 30964 m³ | |
| 10/08/24 | 104519 | 106089 | 1570 m³ | 32534 m³ | |
| 11/08/24 | 106089 | 107629 | 1540 m³ | 34074 m³ | |
| 12/08/24 | 107629 | 109239 | 1610 m³ | 35684 m³ | |
| 13/08/24 | 109239 | 110704 | 1465 m³ | 37149 m³ | |
| 14/08/24 | 110704 | 112224 | 1520 m³ | 38669 m³ | |
| 15/08/24 | 112224 | 113652 | 1428 m³ | 40097 m³ | |
| 16/08/24 | 113652 | 115163 | 1511 m³ | 41608 m³ | |
| 17/08/24 | 115163 | 116573 | 1410 m³ | 43018 m³ | |
| 18/08/24 | 116573 | 118033 | 1460 m³ | 44478 m³ | |
| 19/08/24 | 118033 | 119713 | 1680 m³ | 46158 m³ | Shutdown |
| 20/08/24 | 119713 | 119043 | 330 m³ | 45488 m³ | " |

Sabah Pulp & Paper Sdn Bhd E.T.P. Unit-02

E.T.P.-Inlet

| Date | Initial reading | Final reading | Flow $m^3$/day | Total water in $m^3$ | Remarks |
|---|---|---|---|---|---|
| 01/08/24 | 119043 | 119368 | 325 $m^3$ | 325 $m^3$ | shutdown |
| 02/08/24 | 119368 | 120908 | 1540 $m^3$ | 1865 $m^3$ | |
| 03/08/24 | 120908 | 122578 | 1610 $m^3$ | 3475 $m^3$ | |
| 04/08/24 | 122578 | 123988 | 1470 $m^3$ | 4945 $m^3$ | |
| 05/08/24 | 123988 | 125498 | 1510 $m^3$ | 6455 $m^3$ | |
| 06/08/24 | 125498 | 123928 | 1570 $m^3$ | 8025 $m^3$ | |
| 07/08/24 | 123928 | 125448 | 1520 $m^3$ | 9545 $m^3$ | |
| 08/08/24 | 125448 | 126959 | 1511 $m^3$ | 11056 $m^3$ | |
| 09/08/24 | 126959 | 128489 | 1530 $m^3$ | 12586 $m^3$ | |
| 10/08/24 | 128489 | 130099 | 1610 $m^3$ | 14196 $m^3$ | |
| 11/08/24 | 130099 | 131679 | 1580 $m^3$ | 15776 $m^3$ | |
| 12/08/24 | 131679 | 133371 | 1692 $m^3$ | 17468 $m^3$ | |
| 13/08/24 | 133371 | 135041 | 1670 $m^3$ | 19138 $m^3$ | |
| 14/08/24 | 135041 | 136721 | 1680 $m^3$ | 20818 $m^3$ | |
| 15/08/24 | 136721 | 138391 | 1670 $m^3$ | 22488 $m^3$ | |
| 16/08/24 | 138391 | 140051 | 1660 $m^3$ | 24148 $m^3$ | |
| 17/08/24 | 140051 | 141621 | 1570 $m^3$ | 25718 $m^3$ | |
| 18/08/24 | 141621 | 143161 | 1540 $m^3$ | 27258 $m^3$ | |
| 19/08/24 | 143161 | 144791 | 1630 $m^3$ | 28888 $m^3$ | |
| 20/08/24 | 144791 | 146401 | 1610 $m^3$ | 30498 $m^3$ | |
| 21/08/24 | 146401 | 147941 | 1540 $m^3$ | 32038 $m^3$ | |
| 22/08/24 | 147941 | 149491 | 1550 $m^3$ | 33588 $m^3$ | |
| 23/08/24 | 149491 | 151021 | 1530 $m^3$ | 35118 $m^3$ | |
| 24/08/24 | 151021 | 152631 | 1610 $m^3$ | 36728 $m^3$ | |
| 25/08/24 | 152631 | 154151 | 1520 $m^3$ | 38248 $m^3$ | |
| 26/08/24 | 154151 | 155691 | 1540 $m^3$ | 39788 $m^3$ | |
| 27/08/24 | 155691 | 157201 | 1510 $m^3$ | 41298 $m^3$ | |
| 28/08/24 | 157201 | 158771 | 1570 $m^3$ | 42868 $m^3$ | |
| 29/08/24 | 158771 | 160291 | 1520 $m^3$ | 44388 $m^3$ | |
| 30/08/24 | 160291 | 161781 | 1490 $m^3$ | 45878 $m^3$ | |
| 31/08/24 | 161781 | [illegible] | [illegible] | 47393 $m^3$ | |

| | | | | |
|---|---|---|---|---|
| | | 164836 | 1540 m³ | 1540 m³ |
| 02/09/24 | 164836 | 166346 | 1510 m³ | 3050 m³ |
| 03/09/24 | 166346 | 167066 | 720 m³ | 3770 m³ |
| 04/09/24 | 167066 | 167436 | 370 m³ | 4140 m³ |
| 05/09/24 | 167436 | 168991 | 1555 m³ | 5695 m³ |
| [illegible] | [illegible] | 170532 | 1541 m³ | 7236 m³ |
| 07/09/24 | 170532 | 172067 | 1535 m³ | 8771 m³ |
| [illegible] | [illegible] | 173617 | 1550 m³ | 10321 m³ |
| 10/09/24 | 173617 | 175187 | 1570 m³ | 11891 m³ |
| [illegible] | 175187 | 176732 | 1545 m³ | 13436 m³ |
| 12/09/24 | 176732 | 178292 | 1560 m³ | 14996 m³ |
| 13/09/24 | 178292 | 179802 | 1510 m³ | 16506 m³ |
| 14/09/24 | 179802 | 181365 | 1563 m³ | 18069 m³ |
| 15/09/24 | 181365 | 182975 | 1610 m³ | 19679 m³ |
| [illegible] | 182975 | 184545 | 1570 m³ | 21249 m³ |
| [illegible] | [illegible] | [illegible] | [illegible] | [illegible] |
| [illegible] | [illegible] | 187635 | 1560 m³ | 24339 m³ |
| 18/09/24 | 187635 | 189155 | 1520 m³ | 25859 m³ |
| 19/09/24 | 189155 | 190725 | 1570 m³ | 27429 m³ |
| 20/09/24 | 190725 | 192305 | 1580 m³ | 29009 m³ |
| 21/09/24 | 192305 | 193845 | 1540 m³ | 30549 m³ |
| 22/09/24 | 193845 | 195415 | 1570 m³ | 32119 m³ |
| 23/09/24 | 195415 | 196975 | 1560 m³ | 33679 m³ |
| 24/09/24 | 196975 | 198495 | 1520 m³ | 35199 m³ |
| 25/09/24 | 198495 | 200005 | 1510 m³ | 36709 m³ |
| 26/09/24 | 200005 | 201495 | 1490 m³ | 38199 m³ |
| 27/09/24 | 201495 | 202965 | 1470 m³ | 39669 m³ |
| 28/09/24 | 202965 | 204395 | 1430 m³ | 41099 m³ |
| 29/09/24 | 204395 | 205875 | 1480 m³ | 42579 m³ |
| 30/09/24 | 205875 | 207315 | 1440 m³ | 44019 m³ |

Annexure-VII

# SILVERTON PULP & PAPERS PVT. LTD. (UNIT-2)

9TH KM BIJOPA ROAD MUZAFFARNAGAR

EFFLUENT TREATMENT PLANT (OUTLET DISCHARGE DATA)

MONTH- [illegible]

| DATE | 90° V NOTCH READING (Cms) | | | | | | | | AVG OF READING | TOTAL EFFLUENT | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00AM | 11:00AM | 2:00PM | 5:00PM | 8:00PM | 11:00PM | 2:00AM | 5:00AM | | | |
| 01/07/24 | 23 | 16 | 17 | 19 | 21 | 20 | 19 | 19 | 19.1 cm | 1796 m³ | |
| 02/07/24 | 20 | 19 | 18 | 20 | 21 | 19 | 17 | 17 | 19.0 cm | 1696 m³ | |
| 03/07/24 | 19 | 19 | 20 | 17 | 16 | 15 | 16 | 15 | 17.1 cm | 1491 m³ | |
| 04/07/24 | 20 | 19 | 18 | 19 | 17 | 16 | 16 | 19 | 18.0 cm | 1587 m³ | |
| 05/07/24 | 19 | 17 | 18 | 20 | 21 | 17 | 16 | 16 | 18.0 cm | 1660 m³ | |
| 06/07/24 | 20 | 17 | 17 | 16 | 17 | 19 | 20 | 18 | 18.0 cm | 1621 m³ | |
| 07/07/24 | 19 | 18 | 19 | 17 | 17 | 17 | 18 | 20 | 18.0 cm | 1518 m³ | |
| 08/07/24 | 19 | 18 | 20 | 15 | 15 | 16 | 16 | 15 | 17.0 cm | 1410 m³ | |
| 09/07/24 | 17 | 19 | 18 | 19 | 20 | 16 | 15 | 20 | 18.0 cm | 1555 m³ | |
| 10/07/24 | 17 | 16 | 18 | 20 | 19 | 16 | 16 | 15 | 17.0 cm | 1505 m³ | |
| 11/07/24 | 19 | 18 | 20 | 20 | 16 | 17 | 15 | 11 | 17.0 cm | 1466 m³ | |
| 12/07/24 | 18 | 19 | 20 | 21 | 17 | 17 | 16 | 16 | 18.0 cm | 1540 m³ | |
| 13/07/24 | 18 | 19 | 20 | 17 | 16 | 15 | 15 | 16 | 17.0 cm | 1498 m³ | |
| 14/07/24 | 20 | 17 | 16 | 17 | 17 | 20 | 14 | 15 | 17.0 cm | 1450 m³ | |
| 15/07/24 | 17 | 18 | 17 | 16 | 17 | 18 | 15 | 16 | 17.0 cm | 1442 m³ | |
| 16/07/24 | 17 | 16 | 17 | 17 | 16 | 17 | 18 | 19 | 17.0 cm | 1401 m³ | |
| 17/07/24 | 19 | 17 | 17 | 15 | 14 | 16 | 15 | 15 | 16.6 cm | 1288 m³ | |
| 18/07/24 | 20 | 19 | 18 | 17 | 15 | 16 | 16 | 16 | 17.0 cm | 1511 m³ | |
| 19/07/24 | 20 | 21 | 17 | 16 | 15 | 17 | 18 | 20 | 18.0 cm | 1544 m³ | |
| 20/07/24 | 19 | 18 | 19 | 16 | 16 | 17 | 19 | 20 | 18.0 cm | 1590 m³ | |
| 21/07/24 | 20 | 20 | 17 | 17 | 18 | 19 | 17 | 1/ | 18.0 cm | 1558 m³ | |

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# SILVERTON PULP & PAPERS PVT. LTD. (UNIT-2)

9TH KM BHOPA ROAD MUZAFFARNAGAR

EFFLUENT TREATMENT PLANT (OUTLET DISCHARGE DATA)

MONTH: July-2024

| DATE | 90° V NOTCH READING (Cms) | | | | | | | | AVG OF READING | TOTAL EFFLUENT | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00AM | 11:00AM | 2:00PM | 5:00PM | 8:00PM | 11:00PM | 2:00AM | 5:00AM | | | |
| 23/07/24 | 20 | 19 | 17 | 17 | 16 | 15 | 16 | 16 | 17.10 cm | 1520 $m^3$ | |
| 23/07/24 | 21 | 19 | 17 | 17 | 16 | 19 | 17 | 19 | 17.10 cm | 1570 $m^3$ | |
| 24/07/24 | 19 | 19 | 17 | 17 | 17 | 17 | 16 | 17 | 17.10 cm | 1445 $m^3$ | |
| 25/07/24 | 17 | 16 | 17 | 18 | 19 | 16 | 17 | 17 | 17.10 cm | 1503 $m^3$ | |
| 26/07/24 | 16 | 16 | 17 | 17 | 16 | 20 | 19 | 17 | 17.10 cm | 1419 $m^3$ | |
| 27/07/24 | 18 | 17 | 16 | 17 | 16 | 17 | 16 | 19 | 17.10 cm | 1485 $m^3$ | |
| 28/07/24 | 17 | 16 | 19 | 18 | 17 | 16 | 17 | 17 | 17.25 cm | 1390 $m^3$ | |
| 29/07/24 | 19 | 17 | 16 | 16 | 17 | 18 | 17 | 17 | 17.10 cm | 1649 $m^3$ | |
| 30/07/24 | Plant Shutdown | | | | | | | | | 310 $m^3$ | |
| 31/07/24 | | | Plant Shutdown | | | | | | | 170 $m^3$ | |

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# SILVERTON PULP & PAPERS PVT. LTD. (UNIT-2)

9TH KM BHOPA ROAD MUZAFFARNAGAR

EFFLUENT TREATMENT PLANT (OUTLET DISCHARGE DATA) MONTH- August-2024

| DATE | 90° V NOTCH READING (Cms) 8:00AM | 11:00AM | 2:00PM | 5:00PM | 8:00PM | 11:00PM | 2:00AM | 5:00AM | AVG OF READING | TOTAL EFFLUENT | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|
| 01/08/24 | Shutdown | | — | 0 | — | 0 | — | 0 | 0 | 110 $m^3$ | Shutdown |
| 02/08/24 | 17 | 19 | 18 | 16 | 15 | 17 | 18 | 16 | 1710 cm | 1518 $m^3$ | |
| 03/08/24 | 20 | 19 | 19 | 19 | 17 | 16 | 19 | 16 | 1810cm | 152cm$^3$ | |
| 04/08/24 | 20 | 17 | 15 | 17 | 17 | 18 | 15 | 15 | 1710cm | 1450 $m^3$ | |
| 05/08/24 | 19 | 18 | 17 | 16 | 17 | 18 | 17 | 17 | 1710cm | 1490 $m^3$ | |
| 06/08/24 | 17 | 19 | 18 | 19 | 20 | 16 | 15 | 20 | 1810cm | 1550 $m^3$ | |
| 07/08/24 | 19 | 18 | 17 | 16 | 18 | 16 | 17 | 16 | 1710cm | 151cm$^3$ | |
| 08/08/24 | 20 | 17 | 18 | 16 | 17 | 16 | 17 | 17 | 1710cm | 1495 $m^3$ | |
| 09/08/24 | 19 | 20 | 17 | 18 | 16 | 15 | 16 | 19 | 1710cm | 1510 $m^3$ | |
| 10/08/24 | 18 | 19 | 17 | 20 | 19 | 16 | 16 | 19 | 1810cm | 1590 $m^3$ | |
| 11/08/24 | 18 | 19 | 18 | 17 | 16 | 16 | 18 | 22 | 1810cm | 1565 $m^3$ | |
| 12/08/24 | 19 | 20 | 18 | 17 | 16 | 17 | 18 | 19 | 1810cm | 1671 $m^3$ | |
| 13/08/24 | 20 | 19 | 18 | 17 | 16 | 17 | 18 | 19 | 1810cm | 165cm$^3$ | |
| 14/08/24 | 19 | 18 | 17 | 18 | 19 | 20 | 16 | 17 | 1810cm | 166cm$^3$ | |
| 15/08/24 | 17 | 18 | 19 | 17 | 16 | 17 | 18 | 22 | 1810cm | 1848 $m^3$ | |
| 16/08/24 | 17 | 18 | 19 | 18 | 17 | 16 | 19 | 20 | 1810cm | 164cm$^3$ | |
| 17/08/24 | 19 | 18 | 17 | 18 | 20 | 16 | 17 | 19 | 1810cm | 155cm$^3$ | |
| 18/08/24 | 20 | 17 | 18 | 16 | 15 | 16 | 18 | 16 | 1710cm | 1523 $m^3$ | |
| 19/08/24 | 19 | 20 | 21 | 18 | 17 | 16 | 16 | 17 | 1810cm | 1628 $m^3$ | |
| 20/08/24 | 20 | 19 | 18 | 17 | 16 | 16 | 18 | 20 | 1810cm | 1594 $m^3$ | |
| 21/08/24 | 19 | 18 | 17 | 16 | 15 | 16 | 17 | 19 | 1710cm | 1523 $m^3$ | |

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# SILVERTON PULP & PAPERS PVT. LTD. (UNIT-2)

9TH KM BHOPA ROAD MUZAFFARNAGAR

EFFLUENT TREATMENT PLANT (OUTLET DISCHARGE DATA)

MONTH- August 2024

| DATE | 90°V NOTCH READING (Cms) 8:00AM | 11:00AM | 2:00PM | 5:00PM | 8:00PM | 11:00PM | 2:00AM | 5:00AM | AVG OF READING | TOTAL EFFLUENT | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|
| 22/08/24 | 20 | 19 | 18 | 19 | 17 | 16 | 16 | 19 | 19.0 cm | 1531 m³ | |
| 23/08/24 | 19 | 18 | 16 | 17 | 17 | 18 | 16 | 15 | 17.0 cm | 1510 m³ | |
| 24/08/24 | 20 | 19 | 18 | 19 | 17 | 16 | 16 | 19 | 18.0 cm | 1530 m³ | |
| 25/08/24 | 18 | 17 | 16 | 16 | 15 | 13 | 13 | 19 | 17.0 cm | 1510 m³ | |
| 26/08/24 | 19 | 18 | 19 | 20 | 19 | 16 | 16 | 17 | 19.0 cm | 1520 m³ | |
| 27/08/24 | 16 | 17 | 17 | 13 | 19 | 17 | 16 | 15 | 13.0 cm | 1497 m³ | |
| 28/08/24 | 19 | 18 | 19 | 17 | 18 | 17 | 17 | 19 | 18.0 cm | 1548 m³ | |
| 29/08/24 | 18 | 17 | 17 | 16 | 15 | 19 | 18 | 16 | 17.0 cm | 1500 m³ | |
| 30/08/24 | 17 | 18 | 16 | 17 | 16 | 17 | 18 | 17 | 17.0 cm | 1472 m³ | |
| 31/08/24 | 16 | 18 | 19 | 16 | 15 | 16 | 17 | 17 | 17.0 cm | 1500 m³ | |

2300

# SILVERTON PULP & PAPERS PVT. LTD. (UNIT-2)

9TH KM CHHOPA ROAD MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT (OUTLET DISCHARGE DATA)

MONTH-

| DATE | 90°V NOTCH READING (Cms) | | | | | | | | AVG OF READING | TOTAL EFFLUENT | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00AM | 11:00AM | 2:00PM | 5:00PM | 8:00PM | 11:00PM | 2:00AM | 5:00AM | | | |
| [illegible] | 20 | 17 | [illegible] | 15 | [illegible] | 16 | 18 | 16 | 1710 cm | 1519 $m^3$ | |
| [illegible] | [illegible] | 17 | [illegible] | 13 | [illegible] | [illegible] | 15 | 17 | 1310 cm | 1493 $m^3$ | |
| 03/09/24 | 18 | 19 | 17 | - | - | - | - | - | 1810 cm | [illegible] | |
| 04/09/24 | 16 | 17 | 19 | - | - | - | - | - | 1710 cm | [illegible] | |
| 05/09/24 | [illegible] | [illegible] | [illegible] | 17 | 17 | 16 | 17 | 16 | [illegible] | [illegible] | |
| [illegible] | 19 | 18 | 17 | 16 | 15 | 16 | 17 | 16 | 1710 cm | 1533 $m^3$ | |
| 07/09/24 | 19 | 18 | 17 | 16 | 17 | 18 | 17 | 18 | 1710 cm | 1524 $m^3$ | |
| 08/09/24 | 20 | 17 | 17 | 16 | 16 | 17 | 17 | 19 | 1710 cm | 1518 $m^3$ | |
| 09/09/24 | 19 | 20 | 17 | 18 | 19 | 16 | 19 | 16 | 1710 cm | 1531 $m^3$ | |
| 10/09/24 | 18 | 17 | 16 | 19 | 18 | 17 | 16 | 15 | 1810 cm | 1547 $m^3$ | |
| 11/09/24 | 18 | 17 | 16 | 18 | 19 | 19 | 18 | 19 | 1710 cm | 1530 $m^3$ | |
| 12/09/24 | 17 | 18 | 16 | 17 | 16 | 18 | 18 | 16 | 1710 cm | 1541 $m^3$ | |
| 13/09/24 | 19 | 17 | 18 | 20 | 19 | 17 | 16 | 19 | 1710 cm | 1540 $m^3$ | |
| [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | 1810 cm | 1545 $m^3$ | |
| [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | |
| [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | |
| [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | [illegible] | |
| 17/09/24 | 19 | 20 | 17 | 18 | 19 | 17 | 17 | 17 | 1810 cm | 1545 $m^3$ | |
| 18/09/24 | 18 | 19 | 17 | 16 | 16 | 17 | 17 | 16 | 1710 cm | 1564 $m^3$ | |
| 19/09/24 | 18 | 17 | 19 | 20 | 17 | [illegible] | 20 | 17 | 1810 cm | 1555 $m^3$ | |
| 20/09/24 | 18 | 17 | [illegible] | 18 | 19 | 19 | 18 | 19 | 1810 cm | 1557 $m^3$ | |
| 21/09/24 | 17 | 16 | 18 | 19 | 19 | 15 | [illegible] | 17 | 1710 cm | 1523 $m^3$ | |

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# SILVERTON PULP & PAPERS PVT. LTD. (UNIT-2)

9TH KM BHOPA ROAD MUZAFFARNAGAR

EFFLUENT TREATMENT PLANT (OUTLET DISCHARGE DATA) MONTH- Sept. 2024

| DATE | 90° V NOTCH READING (Cms) 8:00AM | 11:00AM | 2:00PM | 5:00PM | 8:00PM | 11:00PM | 2:00AM | 5:00AM | AVG OF READING | TOTAL EFFLUENT | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|
| 22/09/24 | 19 | 17 | 18 | 18 | 19 | 20 | 17 | 16 | 1810 cm | 1550 $m^3$ | |
| 23/09/24 | 19 | 20 | 17 | 16 | 16 | 18 | 19 | 19 | 1812 cm | 1542 $m^3$ | |
| 24/09/24 | 18 | 17 | 18 | 16 | 17 | 16 | 16 | 18 | 1710 cm | 1500 $m^3$ | |
| 25/09/24 | 17 | 16 | 19 | 20 | 18 | 17 | 15 | 14 | 1716 cm | 1490 $m^3$ | |
| 26/09/24 | 16 | 17 | 17 | 16 | 15 | 18 | 19 | 18 | 1712 cm | 1472 $m^3$ | |
| 27/09/24 | 17 | 16 | 15 | 17 | 18 | 19 | 18 | 16 | 1710 cm | 1452 $m^3$ | |
| 28/09/24 | 16 | 17 | 18 | 17 | 18 | 16 | 17 | 17 | 1710 cm | 1414 $m^3$ | |
| 29/09/24 | 18 | 17 | 16 | 16 | 17 | 16 | 18 | 18 | 1710 cm | 1463 $m^3$ | |
| 30/09/24 | 17 | 18 | 17 | 16 | 16 | 17 | 18 | 17 | 1710 cm | 1424 $m^3$ | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | |

# ANNEXURE VIII

Annexure-VIII

Photographs- ETP at Silverton Pulp and Papers Private Limited, Unit-2

Paper Machine

Poly Disc Filter at Paper Machine

Posidon DAF for fibre recovery

Posidon DAF for fibre recovery

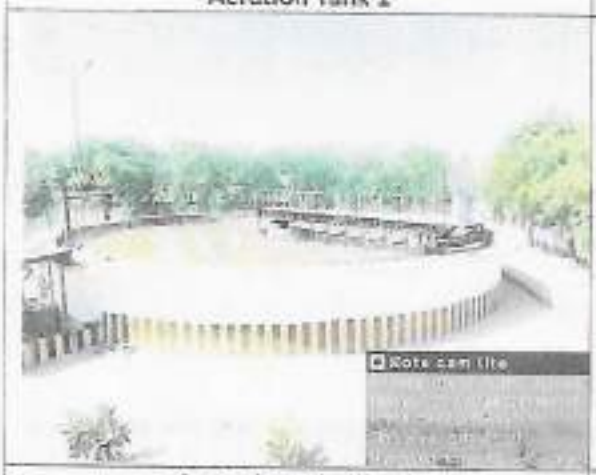
M.D. Lm Endlay
29/11/2019

ETP Inlet Meter

Primary Clarifier

Aeration Tank 1

Aeration Tank 2



Secondary Clarifier-1

Secondary Clarifier-2

Milow Enalley
29/11/2019

Multi Grade Filter

Activated Carbon Filter

Final Discharge

OCEMS

Drinking Sludge Holding Tank

Decanter Centrifuge

M.P.L. Endlay
29/11/2012

# ANNEXURE IX

Annexure-IX

# SILVERTON PULP & PAPERS PVT. LTD.

*Creating Paper To Your Needs*

## Undertaking of Mill Data on Date of Sampling

Date of Sampling : 11/10/2024

Paper Production TPD on -196.17 MT__( Date) : 11/10/2024.

Raw material Furnish Used on _11/10/2024 Raw Mat 214.70 TPD In % -91.36 %

Fresh Water Consumption $m^3$ on __2310 M3 On ( 11/10/2024 )

Waste Water Generation $m^3$on __1336 M3 On ( 11/10/2024 )

Waste Water Recycled $m^3$on --N/A

Waste Water Discharged $m^3$ on 1319 M3 ( 11/10/2024 )

From

Silverton Pulp & Papers Private limited (Unit-2 )

Silverton Pulp and Papers Pvt. Ltd. 9th Km. Bhopa Road Muzaffarnagar

Authorized Signatory

Head Office & Works :
9th Km., Bhopa Road,
Muzaffarnagar-251 001 (U.P.)
8941095985 - 88

silvertonpulp@gmail.com / info@silvertonpulp.com / wpp@silvertonpulp.com / kraft@silvertonpulp.com
www.silvertonpulp.com

CIN/FCRN : U21093UP1995PTC018048 | GSTIN : 09AABCS3407P1Z1

GARG PAPER

卐 SHRI MAHA[illegible]ITH 卐

# GARG DUPLEX AND PAPER MILLS PVT LTD

04-12-24

December 4, 2024

To,
The Regional Officer
U.P.Pollution Control Board,
MUZAFFARNAGAR

Sub.: - SUBMISSION OF TECHNICAL REPORT ON PERFORMANCE EVALUATION OF EXISTING ETP.

Dear Sir,

We are submitting, herewith a copy of Technical Report on Performance Evaluation of Existing Effluent Treatment Plant of Garg Duplex & Paper Mills Pvt.Ltd .

Thanking you,

Yours faithfully

For Garg Duplex & Paper Mills Pvt.Ltd.

Auth.Sign.

GARG DUPLEX AND PAPER MILLS PVT LTD Muzaffar nagar

Works & Regd. Office : 8.5 Km., Bhopa Road, Muzaffarnagar-251 001 (U.P.) • Phone : +91-8941095975 - 80
E-mail : garg_duplex@hotmail.com • CIN : U21011UP1985PTC007472

# Technical Report

on

## Performance Evaluation of Existing ETP

at

**GARG DUPLEX & PAPER MILLS PRIVATE LIMITED,**
**8.5 KM STONE , BHOPA ROAD,**
**MUZAFFARNAGAR (U.P.)**

Prepared by

**Central Pulp and Paper Research Institute,**
**Saharanpur- 247001(U.P)**

November 2024

## About Central Pulp & Paper Research Institute (CPPRI)

*CPPRI is a premier research institute and an autonomous organization under Department for Promotion of Industry & Internal Trade, Ministry of Commerce and Industry, Government of India. The institute is dedicated to the services of Pulp & Paper Industry. Located at Saharanpur, Uttar Pradesh, the institute has state of art laboratories and facilities with trained, dedicated and highly experienced scientists to carry out quality research work and render technical and consultancy services in various areas of paper making including Environmental Management.*

## About Environmental Management Division, CPPRI

*The Environmental Management Division of CPPRI is NABL accredited for analysis of water and waste water, ambient air monitoring and stack emissions monitoring. The division is recognized by various regulatory authorities, pulp, paper and allied industries as a centre of expertise in context of environmental monitoring and addressing various environmental issues related to Pulp & Paper Industry. The division has world class facilities and expertise to carry out R& D as well as render technical and consultancy services related to ETP performance evaluation and adequacy assessment, ETP upgradation / trouble shooting, Environmental Audit, Water Audit, Air monitoring etc. The division serves as a nodal agency to assist Central Pollution Control Board (CPCB) in reviewing and revision of environmental discharge and emission norms for Indian Pulp and Paper Industry. Generation of data base on pollution load generated by Indian pulp and paper industry and various issues related to environmental sustainability of Indian Pulp & Paper Industry. The Environmental Management Div. has also assisted CPCB in preparation and successful implementation of "Charter on Water Recycling & Pollution Prevention in Pulp & Paper Industry of Ganga River Basin in Pulp & Paper Mills of Uttar Pradesh and Uttarakhand". Presently the division is assisting CPCB as third party in monitoring of Grossly Polluting Industries in the River Ganga & Yamuna Basin since last 6 years.*

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| S.No. | Particulars | Page No. |
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| | Annexure XI :ETP Layout | |
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# 1.0 BACKGROUND OF THE MILL

**Garg Duplex & Paper Mills Private Ltd** is located at **8.5 km Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh** The spatial coordinates of the mill's location are **Latitude: 29.467389** and **Longitude: 77.784244** and the location of the mill is indicated in **Fig 1.**

***Fig 1 Google Map indicating Location of Garg Duplex & Paper Mills Private Ltd, Muzaffarnagar***

The mill was commissioned in the year 1989. The mill is a waste paper / recycled fiber based mill and have consent to produce kraft grade of paper, board , cup stock and writing paper . The mill's consented production capacity is 415 TPD. At the time of visit , the mill had valid **Consolidated Consent to Operate & Authorization (CCA) under Section 25 of the Water (Prevention & Control of Pollution ) Act 1974 and under Section 21 of the Air (Prevention & Control of Pollution ) Act 1981 (Annexure I ), and Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016 (Annexure II ).**

29/11/2019

## 2.0 OBJECTIVE OF THE REPORT

The main objective of the report is to assess the performance of existing effluent treatment plant in context of compliance with stipulated discharge norms To carry out the study CPPRI team of scientists visited the mill on 8.10.2024 for collection of relevant data and information as well as composite sampling of effluent from various units of ETP .

## 3.0 MANUFACTURING PROCESS

The mill uses indigenous and imported waste paper for production of kraft grade of paper . The waste paper is slushed using pulper for pulp production. The pulp yield is around 80 -90 % . The pulp is cleaned and screened through combination of poier , turbo screen , johnson screen and is them thickened through a disc thickner followed by refining through triple disc refiner to attain the required °SR for production of required paper grade. The refined pulp is then stored in storage chest followed by its transfer to mixing chest where the refined pulp is mixed with chemicals, additives and dyes to achieve desired product specifications and subsequently transfer to paper machine chest. Finally the pulp is passed through primary , secondary and tertiary centricleaners and screened through slotted screen before going into head box. refining through a refiner . Most of the unit operation in waste paper processing is completed with back water generated from various sections. Fresh water is used only on paper machine and boiler. The mill has installed size press after dryer section to improve paper properties. The flow sheet of manufacturing process is indicated in **Annexure III** and Paper Machine is depicted as **Fig 2.**

25/11/2024

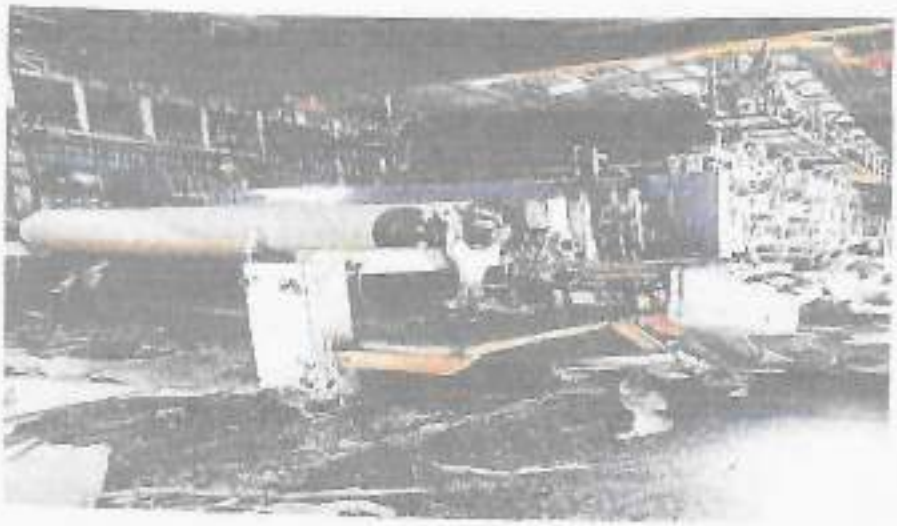

*Fig 2 Paper Machine at Garg Duplex & Paper Mills Private Ltd., Muzaffarnagar*

## 4.0 FRESH WATER CONSUPMTION

The mill has three submersible bore well with flowmeter for extraction of the ground water to meet water requirement of mill ( **Fig3**). At the time of visit the mill was having valid NOC from UP GWD for extraction of groundwater for all the three borewell ( **Annexure IV**)

Fig 3 ***Borewell Flowmeter at Garg Duplex & Paper Mills Private Ltd., Muzaffarnagar***

Most of the process operations involved are completed with back water and fresh water is used mainly in paper machine showers., boilers etc. The mill maintains log book for production and fresh water consumption and the records

of last 3 months is annexed as **Annexure V & VI** . Based on the information given by mill the tentative section wise fresh water consumption at Garg Duplex & Paper Mills Private Limited , is indicated in **Table 1.**

**Table 1 : Fresh Water Consumption in Garg Duplex & Paper Mills Private Limited**

| S.No. | Particulars | Water consumption $m^3/d^*$ |
|---|---|---|
| 1. | Pulp Mill | Nil |
| 2. | Paper Machine | 1204 |
| 3. | Stock Preparation | |
| 4 | Boiler | 302 |
| 5 | Domestic /Miscellaneous | 3 |
| **Total Fresh Water Consumption, $m^3/d$** | | **1509** |
| **Total Fresh Water Consumption, $m^3/t$** paper *Basis: Average reported paper production in last 3 months= 226 TPD approx.* | | **6.6** |

**Average last 3 months data provided by the mill*

## 5.0 WASTE WATER GENERATION & ITS CHARACTERISTICS

The mill maintain log books of daily waste water generated , waste water discharged and recycled . The last 3 months log book of Waste Water Generated ( **Annexure VII**), Recycled ( **Annexure VIII** ) , Treated Effluent Discharged & Recycled ( **Annexure IX & X** ) . The characteristics of raw waste water collected and analyzed at CPPRI are indicated in **Table 2.**

**Table 2 : Characteristics of Raw Waste Water Generated at Garg Duplex & Paper Mills Private Limited**

| Parameters | Value |
|---|---|
| Effluent Volume, $m^3/d^*$ | 2089 |
| pH | 7.15 |
| TSS, mg/l | 1214 |
| TDS , mg/l | 3122 |
| COD, mg/l | 1987 |
| BOD, mg/l | 831 |

***Average Value based on the log book of last 3 months provided by the mill (Annexure VII )***

M/s Garg Enclosure
29/11/2017

## 6.0 EXISTING ETP FOR TREATMENT OF MILL EFFLUENT

Garg Duplex & Paper Mills Private Ltd . have a full fledged ETP having **Hill Screen, Equalization Tank , Sedicell , Primary Clarifier, Aeration Tank ( I & II) ( with diffused aeration ), Secondary Clarifier ( I& II) , Tube Settler , Pressure Sand Filter & ActivatedCarbon Filter**

The mill effluent ( **Fig 4** ) after screening through Hill Screen is first passed through **Equalization Tank** to mitigate fluctuation in inlet pollution load **(Fig 5)** . Air supply has been provided in equalization tank to facilitate uniform mixing

**Fig 4 ETP Inlet Drain at Garg Duplex & Paper Mills Private Limited**

**Fig 5 Equalization Tank at Garg Duplex & Paper Mills Private Limited**

The mill effluent from equalization tank is next treated through Sedicell (Fig 6) for fiber recovery and reduction in TSS load going to ETP.

**Fig 6 Sedicell at Garg Duplex & Paper Mills Private Limited**

After Sedicell the effluent is further clarified through Primary clarifier ( **Fig 7** ) **for removal of suspended solids/ fibers**. A part of the effluent after Primary Clarifier is recycled back to pulp mill and the rest subjected to biological degradation in Aeration tank.

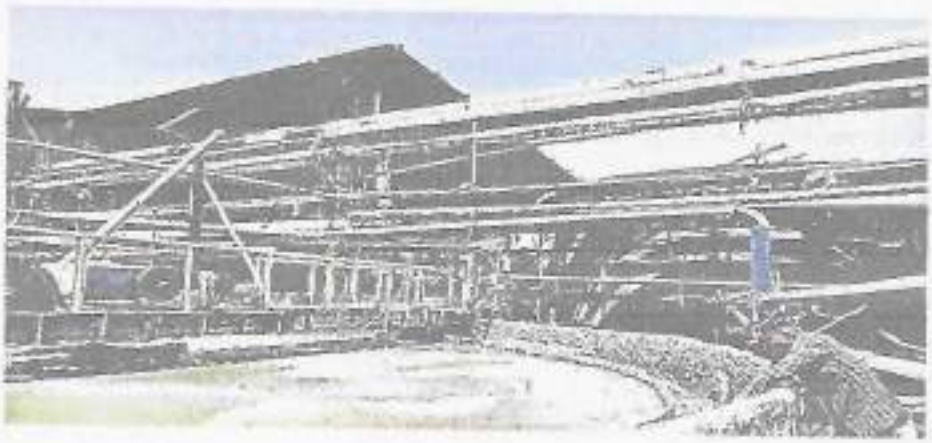

**Fig. 7 Primary Clarifier at Garg Duplex & Paper Mills Private Limited**

The **Aeration Tanks (I & II)** ( **Fig 8** ) are equipped with diffused aeration system to provide oxygen required by microorganism for biodegradation of

M/s Law Enviro
19/11/2014

organic matter The essential nutrients in the form of Urea and DAP are added in aeration tank for facilitating the growth of microorganisms

Fig 8 Aeration Tank I & II at Garg Duplex & Paper Mills Private Limited

The waste water along with suspended active biomass is treated through secondary clarifier for removal of biomass ( Fig 9 )

Secondary Clarifier I Secondary Clarifier II

Fig 9 Secondary Clarifier I & II at Garg Duplex & Paper Mills Private Limited

The effluent from Aeration Tank I is clarified through Secondary Clarifier I , the overflow of which is further treated through Aeration tank II followed by Secondary Clarifier II

Post Secondary Clarifier II the treated effluent is further polished through **Tube Settler , Activated Carbon Filter & Pressure Sand Filter ( Fig 10 & 11)**

2320

Fig 10 Tube Settler at Garg Duplex & Paper Mills Private Limited

Fig 11 Multi Grade Filter & Activated Carbon Filter at Garg Duplex & Paper Mills Private Limited

The final treated effluent is discharged into Dhandhera Drain. An ultrasonic flowmeter is available at ETP outlet ( Fig 12 )

2321

Fig 10 Tube Settler at Garg Duplex & Paper Mills Private Limited

Fig 11 Multi Grade Filter & Activated Carbon Filter at Garg Duplex & Paper Mills Private Limited

The final treated effluent is discharged into Dhandhera Drain. An ultrasonic flowmeter is available at ETP outlet ( Fig 12 )

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Fig 12 ETP outlet at Garg Duplex & Paper Mills Private Limited

As per mill's submission, the mill is using 100 % of ETP sludge generated back into pulp mill for paper making ( **Annexure XI**)

The flow sheet of existing Effluent Treatment Plant is indicated in **Annexure XII** and detailed design specifications are indicated in **Table 3**

**Table 3: Design Specifications of Existing ETP at Garg Duplex & Paper Mills Private Limited**

| S. No. | Details | Dimensions * | Purpose |
|---|---|---|---|
| 1 | Equalization tank | Dimension 12.9 m x 12.4 mx 2.7 m<br>Capacity 432 $m^3$ | To avoid fluctuation in effluent characteristics |
| 2 | Sedicell | Capacity 300 $m^3$/hr | For removal of Suspended Solids / Fiber Recovery |
| 3 | Primary Clarifier | Ø 11.0 m<br>SWD 2.5 m<br>Capacity 332 $m^3$ | For removal of Suspended Solids / |
| 3 | Aeration Tank I & II) | Dimension<br>20m x 15mx 3.9 m ( I) | For removal of COD and BOD |

| | | | |
|---|---|---|---|
| | | Total Capacity 1170 $m^3$<br><br>30m x 6mx 4.3 m ( II)<br>Total Capacity 774 $m^3$<br>Aeration Type Diffused<br>No of Blowers 4<br>Blower Air Discharge Capacity 1900 $m^3$ /hr , 3415 $m^3$ /hr , 1500 $m^3$ /hr , 1500 $m^3$ /hr | |
| 4 | Secondary Clarifier (I& II) | Ø 13.0 m<br>SWD 3.8 m<br>Capacity 504 $m^3$<br><br>Ø 11.0 m<br>SWD 3.0 m<br>Capacity 350 $m^3$ | For removal of biological biomass |
| 5 | Tube Settler | | Tertiary Treatment for polishing effluent quality |
| 5 | Dual Media Filter | 1No<br>Capacity 84 $m^3$ /hr | Tertiary Treatment for polishing effluent quality |
| | Activated Carbon Filter | 1No<br>Capacity 84$m^3$ /hr | Tertiary Treatment for polishing effluent quality |
| 5 | Sludge Dewatering System | Screw Press Filter 20 TPD | To increase dry solids of ETP sludge |

***Data Provided by the mill***

The mill has installed **V notch** at ETP inlet **( Fig 4)** , electromagnetic flow meter at at ETP outlet **( Fig 13)** . Primary Clarifier overflow recycling Pipeline **( Fig 14)**, and Recycling pipe line of Tertiary Treatment and treated effluent **( Fig 15 )** . The mill has installed OCEMS system at final discharge point to monitor the quality of treated effluent **( Fig 16)**.

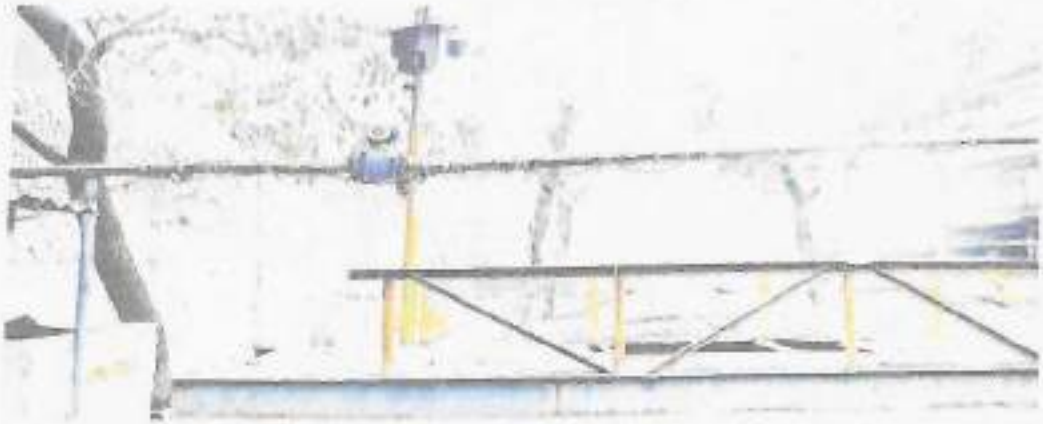

Fig 13 Flow meter on ETP outlet at Garg Duplex & Paper Mills Private Limited

*Fig 14 Primary Clarifier OverFlow Recycling Pipeline Flowmeter*

*Fig 15 Treated Effluent Recycling Pipeline Flowmeter*

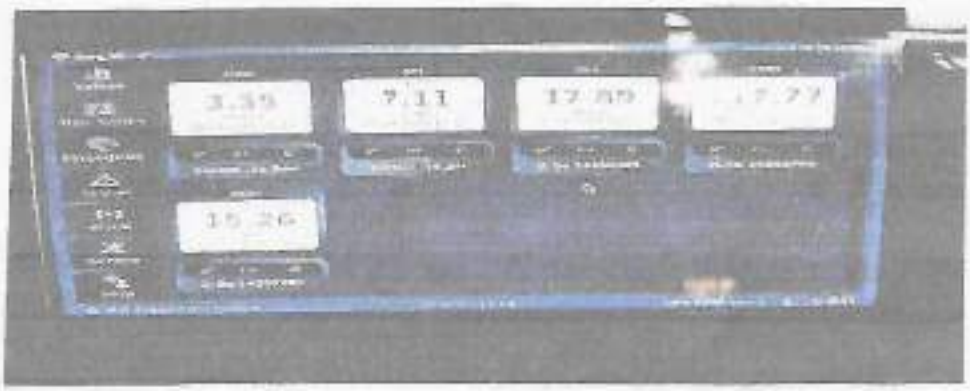

*Fig 16 OCEMS at* Garg Duplex & Paper Mills Private Limited

Approved Endlay
28/11/2014

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## 7.0 Performance Evaluation of Existing ETP

Based on the analysis of samples collected during the mill visit, the performance efficiency of individual units of ETP as well as over all ETP is summarized as under and indicated in **(Fig 16,17,18 & 19)** :

### 7a. Performance Evaluation of Primary Treatment Facilities (Sedicell and Primary Clarifier)

| S. No. | Parameter | ETP Inlet (Inlet to Sedicell) | Primary Clarifier Outlet (Inlet to Aeration Tank) | % Reduction |
|---|---|---|---|---|
| 1. | pH | 7.15 | 7.50 | – |
| 2 | TSS (mg/l) | 1214 | 144 | 88.1 |
| 3 | TDS mg/ l | 3122 | 2753 | 11.8 |
| 4 | COD (mg/l) | 1987 | 1243 | 37.4 |
| 5. | BOD (mg/l) | 831 | 467 | 43.8 |

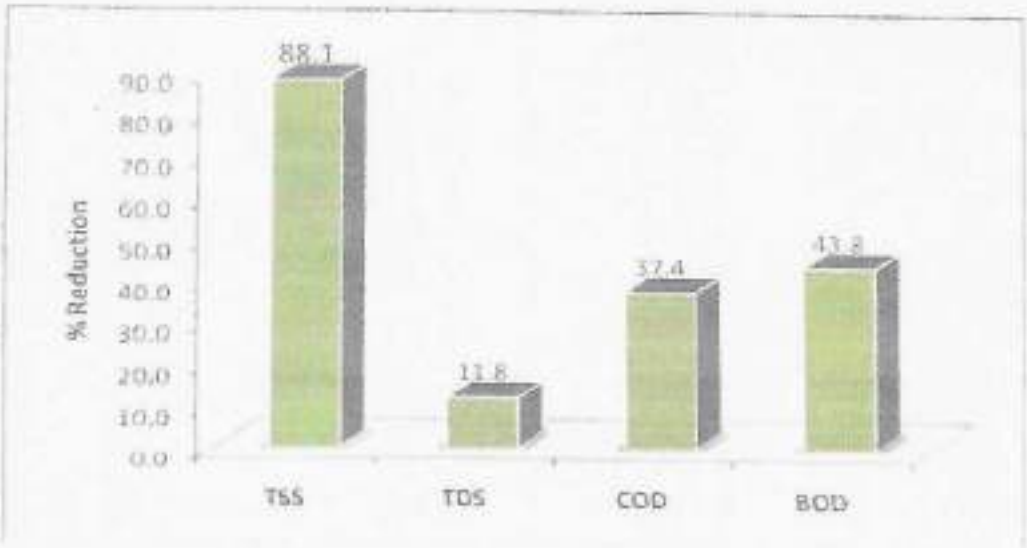


*Fig 17 : Performance of Primary Treatment*

M.P. Jain Enabling
24/11/2009

7b. Performance Evaluation of Secondary Treatment (Aeration tank + Secondary Clarifier)

| S. No. | Parameter | Primary Clarifier Outlet (Inlet to Aeration Tank) | Secondary Clarifier Overflow | % Reduction |
|---|---|---|---|---|
| 1. | pH | 7.50 | 8.20 | -- |
| 2. | TSS, mg/l | 144 | 46 | 68.1 |
| 3 | TDS, mg/l | 2753 | 1576 | 42.8 |
| 4. | COD, mg/l | 1243 | 177 | 85.8 |
| 5. | BOD, mg/l | 467 | 25 | 94.6 |

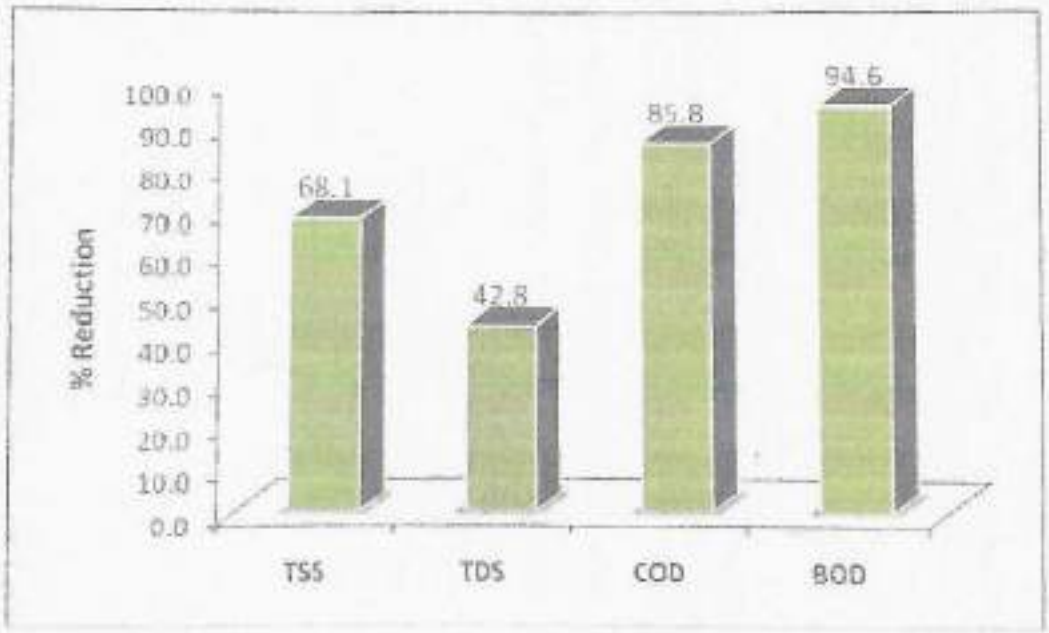


*Fig. 18 : Performance of Secondary Treatment*

Engineer
25/11/2019

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## 7c. Performance Evaluation of Tertiary Treatment (Tube Settler and Multi Grade Filter)

| S. No. | Parameter | Secondary Clarifier Over flow | MGF Outlet | % Reduction |
|---|---|---|---|---|
| 1. | pH | 8.20 | 8.06 | -- |
| 2. | TSS (mg/l) | 46 | 17 | 63.0 |
| 3 | TDS mg/ l | 1576 | 1506 | 4.4 |
| 4. | COD (mg/l) | 177 | 129 | 27.1 |
| 5. | BOD (mg/l) | 25 | 12 | 52.0 |
| 6. | Color, PCU | 103 | 56 | 45.6 |

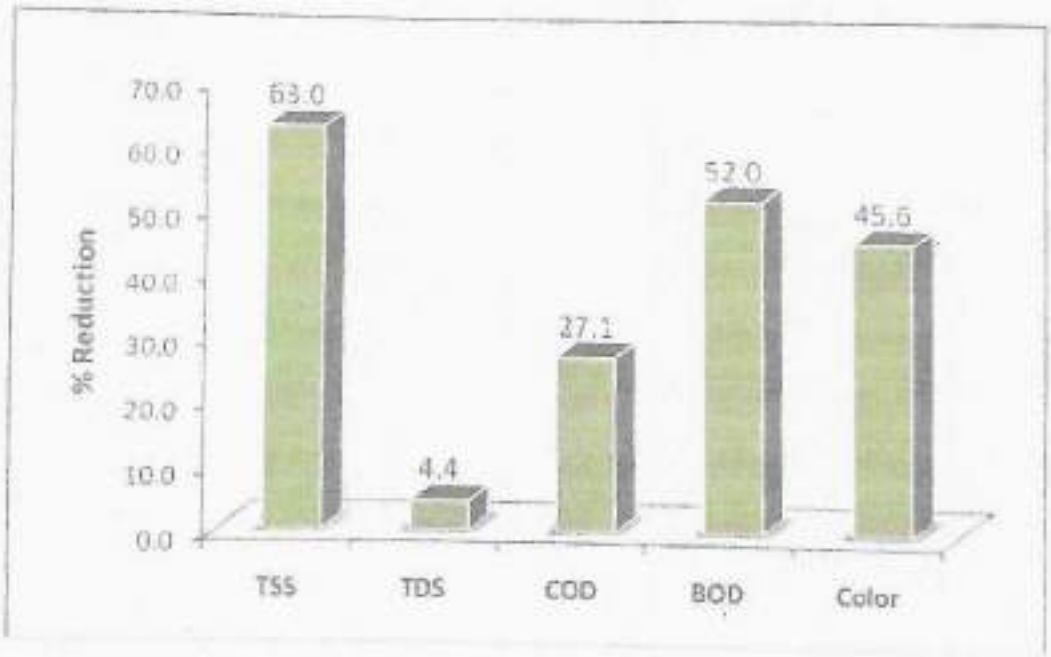


*Fig 19 : Performance Evaluation of Tertiary Treatment*

For Garg Enclave
29/01/2019

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## 7d. Performance Evaluation of Overall ETP

| S. No. | Parameter | ETP Inlet | ETP Outlet (Final Discharge) | % Reduction |
|---|---|---|---|---|
| 1. | pH | 7.15 | 8.06 | -- |
| 2. | TSS (mg/l) | 1214 | 17 | 98.6 |
| 3 | TDS mg/ l | 3122 | 1506 | 51.8 |
| 4. | COD (mg/l) | 1987 | 129 | 93.5 |
| 5. | BOD (mg/l) | 831 | 12 | 98.6 |

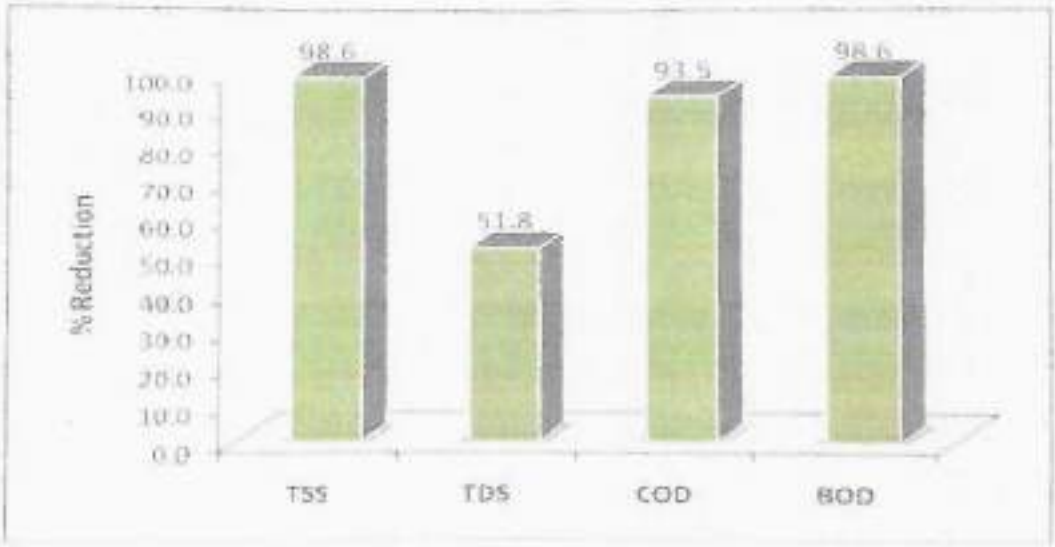


*Fig 20 Overall Performance Evaluation of ETP*

## 8.0 OBSERVATIONS

Based on the studies carried out the following are the observations with respect to performance of the existing ETP of Garg Duplex & Paper Mills Private Limited, Muzaffarnagar

- The mill has valid Consolidated Consent to Operate & Authorization (CCA) under **Section 25 of the Water (Prevention & Control of Pollution ) Act 1974** , under **Section 21 of the Air (Prevention & Control of Pollution ) Act 1981** and **Authorization under the provisions of Hazardous and other Wastes ( Management & Transboundary Movement) Rules 2016** .

- The mill has consent to produce kraft paper /Board / Cup stock / writing Printing Paper , using waste paper.

- The fresh water is sourced by the mill from ground water through 3 borewells. The mill has valid NOC from Ground Water Department , Uttar Pradesh for extraction of ground water. In all the mill has consent for maximum allowable ground water allowable extraction of 2000 $m^3$ / day equivalent to 420000 $m^3$ maximum allowable annual extraction of ground water

- All the borewell are equipped with flow meters

- Based on the average last 3 months production and fresh water consumption the fresh water consumption is around 5.8 $m^3$/ t paper which is well within the Charter norms.

- To reduce fresh water consumption the mill is recycling the primary clarifier overflow and final treated effluent back into process operations

- The mill maintain log books of daily paper production , fresh water consumption , waste water generated , waste water discharged and recycled.

- The mill has full fledged effluent treatment system based on activated sludge process.

- The existing ETP consists mainly Equalization Tank , Sedicell , Primary Clarifier , Aeration Tank I (with diffused aeration ), Secondary Clarifier I Aeration Tank II (with diffused aeration ), Secondary Clarifier II, Tube Settler , Multi Grade Filter and Activated Carbon Filter.

- The mill has 4 blowers to provide adequate aeration in Aeration Tank I & II to maintain the desired level of oxygen required for degradation of organic biomass.

- The MLSS level in the aeration tank has been found to be satisfactory. The details of the analysis of MLSS is indicated as under :

| S.no | Parameters | Value | |
|---|---|---|---|
| | | Aeration Tank I | Aeration Tank II |
| 1 | MLSS , mg/l | 2930 | 3550 |
| 2 | MLVSS , mg/l | 2246 | 1948 |

- The SVI of the MLSS collected has been found to be 100 ml /g (Aeration Tank I ) **Fig 21** & 93 ml/ g ( Aeration Tank II ) **Fig 22.**

M/s Env Enclaves
24/11/2009

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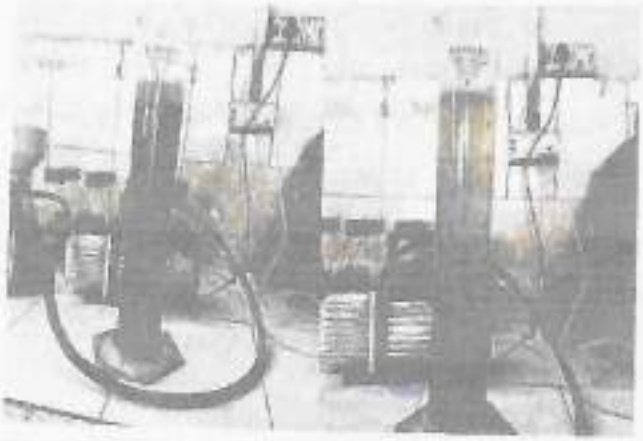

*Fig 21 SVI Determination of Aeration Tank I MLSS*

*Fig 22 SVI Determination of Aeration Tank II MLSS*

- The overall performance of the existing ETP is summarized as under

| S.No. | Parameter | ETP Inlet | Final Discharge | % Reduction |
|---|---|---|---|---|
| 1 | pH | 7.15 | 8.06 | - |
| 2 | TSS , mg/l | 1214 | 17 | 98.6 |
| 3 | TDS, mg/l | 3122 | 1506 | 51.8 |
| 4 | COD, mg/l | 1987 | 129 | 93.5 |
| 5 | BOD, mg/l | 831 | 12 | 98.6 |
| 6 | Color , PCU | -- | 56 | -- |
| 7 | SAR | 5.98 | 3.05 | 49.0 |

For Enviro Engineers
28/11/2014

2332

- The performance of Primary Treatment (Primary Clarifier + Sedicell) appears to be satisfactory in context of around 88 % reduction in Total Suspended Solids

- The performance of biological system (Aeration tank + Secondary Clarifier) also appear to be satisfactory with 68.1%, 42.8%, 85.8% and 94.6 % reduction in TSS , TDS, COD & BOD respectively.

- The Tertiary Treatment involving Tube Settler and Multi Grade Filter also provides polishing to effluent quality by providing 63%, 4.4%, 27.1%, 92.0% and 45.6% reduction in TSS , TDS, COD, BOD and Color respectively.

- The overall performance of existing ETP appears to be satisfactory with 98.6%, 51.8%, 93.5% and 98.6 % reduction in TSS , TDS, COD & BOD respectively.

- The overall performance of ETP seems to be satisfactory also in context of the final discharge characteristics complying with discharge consent discharge norms as under :

| S. No. | Parameter | Tertiary Treatment Outlet ( Final Discharge) | Consent Discharge Norms | Charter Norms |
|---|---|---|---|---|
| 1. | pH | 8.06 | 6.5-8.5 | 6.5-8.5 |
| 2. | TSS , mg/l | 17 | <30 | <30 |
| 3. | TDS, mg/l | 1506 | <1600 | <1600 |
| 4. | COD, mg/l | 129 | <150 | <150 |
| 5 | BOD, mg/l | 12 | <20 | <20 |
| 6 | Color , PCU | 56 | <150 | <150 |
| 7 | SAR | 3.05 | <8 | <8 |

- The mill plans to pretreat its effluent generated in the anaerobic reactor being installed by near by unit i.e Silverton Pulp & Papers Ltd to treat its Unit I & II effluent The anaerobic treatment will be followed by aerobic treatment through existing ETP based on conventional activated sludge process

- The mill has ETP lab with trained manpower for monitoring of pollution parameters

- All the analysis has been carried out as per standard testing methods as summarized as under

| S. No | Parameters | IS Standard Methods |
|---|---|---|
| 1 | pH | IS 3025 (Part-11): 2022 |
| 2 | TSS | IS 3025 (Part-17): 2022 |
| 3 | TDS | IS 3025 (Part-16): 2023 |
| 4 | COD | IS 3025 (Part-58): 2023 |
| 5 | BOD | IS 3025 (Part-44): 2023 |
| 6 | Color | IS 3025 (Part 4) : 2021 |
| 7 | SAR | IS 11624 : 2019 |

- The online continuous environmental monitoring system ( OCEMS) is installed and was operational at the time of visit.

- The mill claims to be reusing 100 % of ETP sludge generated back into pulp mill

- The mill plans to pretreat its effluent generated in the anaerobic reactor being installed by near by unit i.e. Silverton Pulp & Papers Ltd to treats its Unit I & II effluent .The anaerobic treatment will be followed by

aerobic treatment through existing ETP based on conventional activated sludge process.

## 9.0 CONCLUSION & RECOMMENDATIONS:

- Based on the studies / analysis of effluent samples conducted by CPPRI, the performance of the existing ETP comprising of Equalization Tank , Sedicell , Primary Clarifier , Aeration Tank I (with diffused aeration ), Secondary Clarifier I Aeration Tank II (with diffused aeration ), Secondary Clarifier II, Tube Settler , Multi Grade Filter and Activated Carbon Filter appears to be satisfactory in context of reduction in pollution load and compliance to consent / charter norms.

- The performance of the existing ETP has been evaluated based on the effluent samples collected by CPPRI on 8.10.2024 at various stages of ETP. The total production , raw material furnish , fresh water consumption , waste water generated , discharged and recycled on day of sampling are indicated in **Annexure XIII.**

- The performance of ETP may vary depending upon the raw material used , grade of paper produced , total paper production , ETP operating conditions (including adequate aeration , MLSS Level , retention provided in each unit , regular ETP monitoring) etc.

- The mill is advised to install high rate fibre recovery / DAF system before primary clarifier to further reduce inlet pollution load.

- The mill plans to pre- treat its effluent anaerobically through bio methanation plant being installed by nearby unit i.e. Silverton Pulp & Papers Ltd. After commissioning the anerobic bioreactor is expected to further help in reducing the pollution load and improve overall performance of existing ETP.

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- The anaerobic treatment as pretreatment is expected to reduce energy and chemical consumption in the subsequent activated sludge process.

- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP.

- Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
- Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
- Ensure proper addition of nutrients In the aeration tank (BOD: N: P - 100:5:1).
- Maintain required level of MLSS concentration (2000-2500 mg/l) in aeration tank by ensuring proper microbial growth.
- Maintain desired level of DO in the aeration tank (1-2 mg/l).
- Ensure periodic & timely withdrawal of sludge from the clarifiers.
- Proper maintenance of electric motors and pumps etc.

- The mill is advised to explore possibility of incorporating systems like floatation / DAF at paper machine for improved fiber recovery and increased reuse / recycling of back water.

- The mill should ensure annual calibration of borewell flowmeter, recycling line flowmeter, final discharge flowmeter and OCEMS and maintain its record.

for Engineers
28/11/2019

- The mill should improve the ETP infrastructure like coloring of its fresh water , waste water , recycled water , recycled sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit.

***Note:- This report is based on the technical information's provided by the mill & analysis of effluent sample collected on the day of sampling & cannot be deemed to be a certificate for any legal implications.***

*End of the Report*

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुग्दी एवं कागज अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर-247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

# ANNEXURE I

Annexure-I

Uttar Pradesh Pollution Control Board
Building No-TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone 0522-2720829,2720841, Fax 0522-2720834, Email: uppcb@up.nic.in, Website: www.uppcb.com

Category : RED

Application Id : 27729878

218908/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/both/MUZAFFARNAGAR/2024

Date: 06/09/2024

To,

M/sGARG DUPLEX AND PAPER MILLS PVT LTD

8.5 Km, Bhopa Road, Muzaffarnagar, Distt.- Muzaffarnagar ,MUZAFFAR NAGAR,251001

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorization) under Section- 25 of the "Water (Prevention & Control of Pollution) Act ,1974"and under Section 21 of the "Air (Prevention & Control of Pollution) Act, 1981" as applicable to be referred hereinafter as Water Act, Air Act respectively).

| Application no. 27729878 | Date :- 2024-08-14 |
|---|---|

**Consolidated Consent to Operate and Authorization (CCA):**

CCA is hereby granted to **M/s GARG DUPLEX AND PAPER MILLS PVT LTD** located at **8.5 Km, Bhopa Road, Muzaffarnagar, Distt.- Muzaffarnagar ,MUZAFFAR NAGAR,251001** subject to the provisions of the **Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions: -

1.1 This CCA is granted for the period upto 2028-12-31 from the date of issuance of this letter, under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974.

1.2 This CCA is granted for the period upto 2028-12-31 from the date of issuance of this letter, under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981.

2. **Production Capacity :**

| S. No. | Declared by the unit | | Permitted by the Board |
|---|---|---|---|
| | Raw material (tpd / tpa) Wood, Agro residues Recycled Fiber (Waste Paper) | Name of Final Products & By-products with quantity per month | |
| 1 | Waste Paper- 450 MTD and Agro Waste- 150 MT/Day | Kraft Paper/Board/Cup Stock/Writing Printing -415 MT/Day | Kraft Paper/Board/Cup Stock/Writing Printing -415 MT/Day |

3. **Production Process Infrastructure**

| S. No. | Details | Declared by the unit | | Permitted by the Board |
|---|---|---|---|---|
| | | Numbers | Usage / Process operation | |

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| | | | | |
|---|---|---|---|---|
| 1 | production capacity of Kraft Paper/Board/Cup Stock/Writing Printing - 415 MT/Day (40 MT/Day Based On Agro Waste And 375 MT/Day Based On Waste Paper) by using Waste Paper- 450 MTD and Agro Waste- 130 MT/Day as raw material and Turbine - 4.5 MW | production capacity of Kraft Paper/Board/Cup Stock/Writing Printing - 415 MT/Day (40 MT/Day Based On Agro Waste And 375 MT/Day Based On Waste Paper) by using Waste Paper- 450 MTD and Agro Waste- 130 MT/Day as raw material and Turbine - 4.5 MW | production capacity of Kraft Paper/Board/Cup Stock/Writing Printing - 415 MT/Day (40 MT/Day Based On Agro Waste And 375 MT/Day Based On Waste Paper) by using Waste Paper- 450 MTD and Agro Waste- 130 MT/Day as raw material and Turbine - 4.5 MW | production capacity of Kraft Paper/Board/Cup Stock/Writing Printing - 415 MT/Day (40 MT/Day Based On Agro Waste And 375 MT/Day Based On Waste Paper) by using Waste Paper- 450 MTD and Agro Waste- 130 MT/Day as raw material and Turbine - 4.5 MW |

i. Unit shall obtain prior approval before making any modification in product/process/fuel/plant machinery, failing to which this consent would be deemed void.

ii. The unit shall inform SPCB and CPCB regarding shut down as well as resumption of manufacturing operations.

iii. The unit shall maintain record of daily production in tons per day in a log book duly signed daily by authorized signatory/competent authority.

4. Water Conservation Measures

A. Fresh water consumption

1. Categorization of existing groundwater area: Safe/ Semi critical /Critical// Over-Exploited/ Saline
2. The unit shall obtain NOC of CGWA/SGWA(in case of use of river water, permission from irrigation department)
3. Status of NOC from CGWA/SGWB: Applied/Granted
4. If Granted: Number of NOC and Validity2028-12-31
5. Details of Artificial recharge system/rain water harvesting unit (if any) installed with capacity
6. Details of piezometer installed i.e., numbers with coordinates.
7. This CCA is valid for details w.r.t fresh water as mentioned below:

| | | Declaratige | Permitted |
|---|---|---|---|
| S.No | Source of fresh water | Borewells/river | Borewells/river |

* In case of units adopting Zero liquid discharge (ZLD), the unit shall withdraw the fresh water only to cater the losses in water accrued during industrial processes.

8. The specific water consumption shall not exceed values mentioned below as per consented product type.

| Category | Specific Water Consumption not to exceed |
|---|---|
| Wood based/Agro based Pulp & Paper Mills producing bleached grades of chemical pulp, papers, paperboards & newsprint Specialty Paper Mills | <40 KL per Ton of paper produced |
| Agro-Based & Wood Based Pulp & Paper Mills producing unbleached grades of chemical pulps, papers, and paperboards. | <16 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing bleached grades of papers, paperboards & newsprint | <12 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards | <8 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards (ZLD) | Without Power Boiler <2.5 m3 / t paper<br>With Power Boiler <5 m3/t paper |

9. Unit shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines- process, domestic and boiler.

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10. The unit shall maintain record of daily fresh water consumption (initial reading & final reading) in a log book (in m3/day and m3/t paper) duly signed daily by authorized signatory/competent authority.
11. Unit shall maintain separate logbooks for quantity of freshwater consumed in production section, boiler feed, domestics consumption and other points of utilization.
12. All the pipelines carrying fresh water/back water should be coloured as per protocol.
13. The unit shall install Piezometric well within the premises to monitor the level of ground water and shall analyse the quality of ground water annually.

**B. Trade effluent treatment and discharge: -**

1. This CCA is valid for the quantity of maximum daily trade effluent discharge as mentioned below:

| S.No | CCA is valid for | Declared by the unit | Permitted |
|---|---|---|---|
| 1 | 1100 KLD | 1100 KLD | 1100 KLD (Unit shall either adopt Zero Liquid Discharge (ZLD) or reuse/recycle maximum quantity of treated effluent before discharging it outside the factory premises. ) |

2. The quantity of maximum specific trade effluent discharge shall be as specified below:

| Category | Specific Trade Effluent Discharge, not to exceed |
|---|---|
| Wood based/Agro based Pulp & Paper Mills producing bleached grades of chemical pulp, papers, paperboards & newsprint Specialty Paper Mills. | <32 KL per Ton of paper produced |
| Agro-Based & Wood Based Pulp & Paper Mills producing unbleached grades of chemical pulps, papers, and paperboards. | <12 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing bleached grades of papers, paperboards & newsprint | <9 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards | <5 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards (ZLD) | No discharge is allowed (100% recycle within process) |

**5. For ZLD unit**

i. Unit shall recycle all the treated effluent in the industrial process only.
ii. Unit shall ensure that no treated/untreated effluent discharged outside the unit premises.
iii. Unit shall install the flow meter at recycling point and maintain the logbooks for the same.
iv. Unit shall allow to withdraw the fresh water only to cater the losses in water occrued during process.
v. Unit shall conduct the water audit and submit the same to SPCB.
vi. The mill will install PTZ camera at Sedicell / back water storage tank from where the back water recycled, backwater recycling flow meter as well as at ETP (if available)
vii. The mill is advised to submit a ZLD feasibility report by a recognized institution to justify its ZLD status.

4. The applicant shall operate Effluent Treatment Plant consisting of Primary, Secondary and tertiary treatment as is required with reference to influent quantity and quality.
5. The treated effluent shall be recycled to the maximum extent (atleast 40%) in the process and the remaining treated effluent after achieving the norms as mentioned below shall be disposed off into the drain-name of drain, first order/second order with Lat. Log leading to river name of river with Lat. Log

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| Parameters | Norms for Agro based paper mill | Norms for RCF bleached pulp & paper mill | Norms for RCF unbleached grade paper mill | Norms for RCF unbleached grade ZLD paper mill |
|---|---|---|---|---|
| pH | 6.5 – 8.5 | 6.5 – 8.5 | 6.5 – 8.5 | No discharge is allowed |
| TSS, mg/l | <= 30 | < 30 | < 30 | No discharge is allowed |
| BOD, mg/l | <= 20 | < 20 | < 20 | No discharge is allowed |
| COD, mg/l | <= 200 | < 150 | < 150 | No discharge is allowed |
| TDS, mg/l | <= 1800 | < 1600 | < 1600 | No discharge is allowed |
| Color, PCU | <= 250 | < 150 | < 150 | No discharge is allowed |
| AOX, mg/l | <= 8 | – | – | No discharge is allowed |
| SAR | <= 10 | < 8 | < 8 | No discharge is allowed |

6. In the case of land application of treated effluent, unit shall submit irrigation management plan prepared by any government technical institute of repute. During no drainal period for irrigation, the treated effluent to be stored in a seepage proof lined pond (Lagoon) having 15 days holding capacity only.
7. Effluent Treatment Plant shall be stabilised prior to the resumption of manufacturing operations.
8. The unit shall install a flow meter with totalizer on the recycling pipe line from ETP and the flowmeter should be connected to State/CPCB Server.
9. Flow measuring devices should be provided for measurement of quantity of industrial effluent generated, industrial effluent recycled and industrial effluent discharged. Logbook for the same shall be maintained by unit.
10. The unit shall maintain daily recording book of raw material (waste paper) consumption, chemical consumption (process & ETP separately), paper production, energy consumption (process & ETP separately).
11. Sampling points should be installed at ETP inlet, ETP outlet, effluent recirculation lines and at other points as deemed necessary.
12. The unit shall install OCEMS at ETP outlet for the parameters flow, pH, TSS, BOD & COD and provide connectivity with CPCB and SPCB server as per the guidelines issued by CPCB.
13. The unit will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB and SPCB server and periodic calibration of OCEMS.
14. **For Wood based/Agro based paper mill:**

a) The unit shall install Chemical Recovery System for management of black liquor. Appropriate black liquor spillage system should be available to prevent its escape along with other effluent streams.

b) The unit should maintain log book of Chemical Recovery System indicating quantity of black liquor processed, white liquor generated, soda ash produced (if applicable), running hours etc.

c) **In case of any discharge of Black Liquor from the unit the Consent to Operate/Authorization (CCA) issued to the unit shall stand withdrawn with immediate effect.**

15. The unit shall have adequate onsite environmental laboratory facility for qualitative analysis of different effluent streams and manpower for monitoring and recording TSS, TDS, COD & BOD & MLSS level in ETP inlet and outlet on daily basis.
16. The unit shall set up an Environment Management Cell within unit as per the Charter.
17. The unit shall submit analysis report from the authorized laboratory for all parameters as mentioned for paper unit.
18. All flowmeter should be calibrated annually from recognized institutions/vendor.
19. The unit shall prepare material balance and water balance report annually.
20. The unit shall submit its ETP Adequacy Assessment Report to the concerned State Pollution Board (SPCB).

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21. The unit shall get its ETP performance evaluated by a third party annually.

22. The unit shall identify recipient drains/rivulets and their u/s & d/s location in consultation with SPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (P) Act, 1986 and shall submit the analysis report on monthly basis to SPCB.

C. **Domestic effluent/Sewage treatment and discharge: -**

1. This CCA is valid for the quantity of maximum daily domestic effluent/sewage discharge as mentioned below:

| S No. | Details | Permitted |
|---|---|---|
| 1 | Maximum daily discharge of sewage | 03 |
| 2 | Treatment facility | septic tank/soak pit |
| 3 | Discharge point | septic tank/soak pit |

* In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

2. The domestic effluent should be treated in the sewage treatment plant so that it should be in conformity with the prescribed norms:

| S.No | Parameter | Standard |
|---|---|---|

3. Flow measuring devices should be provided for measurement of quantity of sewage generated, sewage recycled (if any) and sewage discharged. Logbook for the same shall be maintained by unit.

4. Sampling points should be installed at STP inlet, STP outlet, recirculation lines and at other points as deemed necessary.

5. The unit shall maintain daily record/log book of chemical consumption in STP (if any), energy consumption of STP, STP sludge generation and disposal separately.

6. Unit shall explore the possibility to recycle the treated used water shall be utilized in gardening, irrigation, industrial utility and toilet flushing to minimize the fresh water consumption up to 20 % per year.

7. Separate arrangement should be made for collection of industrial and domestic effluent in closed water supply system.

6. **Cleaner Technology & Waste Minimization Practices:**

**Background:**

to take appropriate measures in a time bound manner through preparation of individual action plans and implementation of cleaner technology options by the Pulp & Paper mills. To facilitate the Pulp & Paper mills, a Charter for 'Charter for Water Recycling and Pollution Prevention in Pulp & Paper Industries' was formulated. Clean Technology measures mentioned hereunder are indicative of systems, processes and practices that are generally considered essential for achievement of the objectives of the Charter. However, individual unit may opt for technology actually required for implementation according to their requirement and circumstances like scale of operation, system configuration, products portfolio and raw materials etc. Unit shall ensure implementation of the following cleaner technology options within four to six months from the date of issuance of this CCA:

a. Biomethanation of High Pollution Load Stream (like Raw material washings in agro based pulp and paper mills as well as High COD back water stream in RCF based Kraft Paper Mills operating on ZLD

b. Installation of Compressed Biogas System for converting raw biogas into compressed biogas to be used as fuel.

c. Oxygen Delignification & ECF bleaching for agro & wood based pulp and paper mills

d. Use of jet aerators for improved biodegradation in aeration tank and increased DO level

e. Press Washers in Pulp Washing to optimize water consumption acceptable under charter

f. Sludge Drying Beds to be discontinued. Only sludge dewatering system, centrifuge etc

g. Appropriate plastic waste disposal system to be installed by RCF based pulp and paper mills

h. Closed loop fiber recovery and backwater system using poly disc filters or DAF (Dissolved Air Floatation) Units

7. **Environmental management system**

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i. Unit shall setup the environmental management cell on failing unit head, purchase/Store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance.

ii. Unit shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO, to effectively monitoring of ETP control parameters and STP discharge norms.

8. **Air Pollution Mitigation**

i. The unit shall use following fuel and install air pollution control device (APCD) of adequate capacity to comply with following:

| S. No. | Equipment | Fuel | Stack height (m) | Air Pollution Control Device (APCD) | Stack Emission standards |
|---|---|---|---|---|---|
| 1. | 12 TPH BOILER | Biomass 150 MTD | 30 meter from GL | Multi Cyclone Dust Collector, Wet Scrubber | As per CAQM Norms |
| 2. | 30 TPH Multifuel BOILER | RDF- 480 MTD and Low Sulphur Coal/Biomass-200 MTD or Biomass 50 MTD | 55 meter from GL | Pulse Jet Filter (Lime reactor and activated carbon reactor), ESP | As per CAQM Norms |

ii. Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the Board.

iii. The unit shall ensure interlocking of air pollution control devises and production processes.

iv. The unit shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

v. Unit <operating in NCR> shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM)

vi. If the CAQM in National Capital Region and Adjoining areas, CPCB or SPCB issues the Closure order against the unit <operating in NCR> the consent shall automatically remain suspended for that period and after ensuring compliance and after the closure order is revoked the consent shall automatically become effective.

9. **Noise Pollution Mitigation:**

i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial and Commercial) which are as follows: -

| Standards for Noise level in db.(A) Leq | | | |
|---|---|---|---|
| Industrial Area | | Commercial Area | |
| Day | Night | Day | Night |
| 75 | 70 | 65 | 55 |

**Day time:** from 6.00 a.m. to 10.00 p.m., **Night time:** from 10.00 p.m. to 6.00 a.m.

**General Conditions:**

1. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA at any given time, as may be necessary.
2. In the event of issuance of Closure Direction by CPCB or SPCB to the unit, this CCA shall be deemed revoked during the closure period.
3. If the unit has been issued Show Cause Notice by CPCB or SPCB, compliance has to be achieved within 45 days by the unit. However, if not revoked within 45 days, the Show Cause Notice shall be considered as a Closure direction.
4. In case of non-functioning of ETP and/or STP, production has to be stopped immediately and this Board has to be intimated through a report to be dispatched by fax/phone/email immediately.
5. In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

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6. This CCA is valid only for products and quantity mentioned in Para 2. Unit shall obtain prior approval before making any modification in product/ process/ fuel/ plant machinery failing which consent shall be deemed revoked.

Compulsory documents to be submitted by the Unit :-

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, and third party audit report.

(ii) Environment Statement in form – V of Environment (Protection) Rule, 1986.

(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

8. The unit shall submit Latest copy of Audited Balance Sheet/C.A. Certificate (Fixed Assets+ Current Assets- Current Liabilities) of the unit at the end of each financial year so the Consent fee payable by the unit may be verified.

9. The unit shall submit Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area, Quarterly analysis reports of the samples of effluent, emission, hazardous wastes and ETP sludge from NABL accredited and EPA recognized laboratory.

10. The unit shall inform in advance to SPCB/take prior permission of the SPCB to close manufacturing/production.

11. The unit shall submit calibration certificate of OCEMS at least once in a year to SPCB.

12. made thereunder.

13. If unit is found temporary closed (for the last 24 hour) during inspection and prior intimation of closure is not given by the unit, revocation of the CCA will be initiated as per the law.

14. The unit shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement/ outlet for the discharge of effluent or gases emission or sewage waste from the unit etc. or any change in effluent discharge point or emission point.

15. In case of occurrence of an accident, complete details on form must be sent to State Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

16. The unit shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.

17. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board.

18. The unit will have to deposit the revised fee whenever it is notified.

19. Unit is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, unit shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.

20. Unit shall abide by the directions/ guidelines given by Hon'ble Courts, MoEF&CC and CPCB/SPCB for protection and safe guard of environment from time to time.

21. Unit shall comply the conditions of Environment Clearance issued by State Level Environment Impact Assessment Authority vide letter no. and dated and Consent to establish (CTE) issued by Board vide letter no.

22. The unit shall develop plantation of tall trees of suitable species on minimum 33% of the land on which the unit is established as per the guidelines set up by the Board vide its Office Order no dated The copy of this guideline is available at URL http/www...

23. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.

24. The person authorized shall implement Emergency Response Procedure (ERP) for which this CCA is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.

25. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises.

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26. The unit shall maintain and provide 'Inspection Book' at the time of inspection to the Board's officials.

27. The unit shall provide unrestricted accessibility to the STP's, ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of pollution control measures.

28. The unit shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof. This consent is being issued with the permission of competent authority.

**Specific Conditions:-**

1. This CTO is valid only for the production capacity of Kraft Paper/Board/Duplex Board/Writing Printing -A) 350 MT Day (40 MT Day Based On Agro Waste And 375 MT/Day Based On Waste Paper) by using Waste Paper- 450 MTD and Agro Waste- 130 MT/Day as raw material and Turbine- 4.5 MW at site 8.5 K.M. BIJOPA ROAD, DISTRICT MUZAFFARNAGAR, U.P.

2. The earlier CTO issued by Board vide Ref No. - 181853/UPPCB/MuzaffarNagar (UPPCBRO)-CTO/both/MUZAFFARNAGAR/2023 Date: 26/05/2023 is hereby revoked.

3. The industry must comply the conditions of NOC issued to unit from the UPGWD for abstraction of ground water and submit the CTE issued by Board vide letter dated 10-06-2024.

4. Industry shall submit Stack Emission/Ambient Air Quality Monitoring/Analysis report from Board's Laboratory, after issuing this certificate within one month and on quarterly basis from a certified / approved laboratory under E.P. Act 1986 to the Board.

5. The industry shall discharge domestic effluent-3 KLD into Septic Tank and Industrial effluent- 1100 KLD is being discharged after treatment in ETP to Dhandera Drain. Unit shall either adopt Zero Liquid Discharge (ZLD) or reuse/recycle maximum quantity of treated effluent before discharging it outside the factory premises.

6. No plant and machinery shall be installed in the industry without obtaining CTE from UPPCB. In case of any change in production capacity, process, raw materials use etc. the industry will have to intimate the Board. For any enhancement of the above, fresh Consent to Establish has to be obtained from U.P. Pollution Control Board.

7. In compliance of the Central Pollution Control Board letter no. F. No. B-19019/3/WQM/CPCB/P&P/14212 dated 08/12/2017, the industry will follow the Effluent discharge standards as notified under the Environment (Protection) Rules, 1986 and only the treated effluent meeting the effluent discharge norms notified under the Environment (Protection) Rules, 1986 is allowed to discharge.

8. The unit shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.

9. The Unit shall install Piezometer for measurement of ground water level and the data generated from Piezometer will be provided to the SPCB on monthly basis.

10. Industry shall install/maintain Online Continuous Effluent and emission Monitoring System (OCEMS) on ETP and stack & connect it with SPCBs and CPCB server as per the direction of CPCB.

11. The industry shall install electromagnetic flow meter at water source and outlet of ETP, and maintain the records of water abstracted and recycled treated effluent. The treated effluent from the Effluent Treatment Plant shall be used completely in the manufacturing process.

12. The unit shall ensure deployment of qualified manpower to step up self monitoring mechanism on 24 × 7 basis.

13. If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.

14. Any source of emission other than that mentioned in the Air consent seeking application shall not be permitted by the Board.

15. The industry shall operate and maintain APCS attached with 1 X 30 TPH Multifuel BOILER WITH

ATULESH YADAV

Pulse Jet Filter (Lime reactor and activated carbon reactor), ESP, 55 meter stack height from ground level, 1 N 12 TPH BOILER with Multi Cyclone Dust Collector, Wet Scrubber and 30 Meter Stack Height from Ground Level. Fuel used in 40 TPH existing boiler are RDF 400 MTD and Low Sulphur Coal/Biomass 200 MTD or Biomass 50 MTD. 150 MT Biomass is being used in 12 TPH Boiler. Only approved fuel are permitted as per CAQM direction.

16. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended.

17. Unit shall comply with direction issued under Revised Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).

18. Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the CAQM.

19. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 65 and other direction issued time to time regarding use of approved fuel.

20. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction regarding DG sets.

21. The unit shall be monitored all sources of emissions from Boiler/Thermopack etc. after fuel conversion from Regional Laboratories, UPPCB on payment basis within a month. To ensure emissions parameters as per CAQM order.

22. The industry should ensure the operation of the Air Pollution Control System (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.

23. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to time.

24. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order till further direction.

25. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.

26. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

27. Industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.

28. The industry shall ensure provisions of Roof Top Rain Water Harvesting system and Ground Water Recharging Proposal/compliance report should be sent to the Board within One month.

29. Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.

ATULESH YADAV Digitally signed by ATULESH YADAV Date: 2024.09.12 18:18:01 +05'30'

CEO-3

Copy to:

Regional Officer, UPPCB, Muzaffarnagar

ATULESH YADAV Digitally signed by ATULESH YADAV Date: 2024.09.12 18:18:09 +05'30'

CEO-3

# मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनजागरूकता का सुझाव

- स्वच्छता – देशवासी से अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- सिंगल से सकल उपयोग प्लास्टिक उत्पाद जैसे बैग, कटलरी, चम्मच, स्ट्रॉ, डिस्पोजेबल आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कपड़ा/जूट से बने होने की प्राथमिकता दी जाय।
- सिंगल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक वेस्ट के बजाय कपड़े के वेस्ट का उपयोग करने बाबत में 378 मिलियन टन लेन्ड (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- भारतीय अर्थव्यवस्था (आधुनिक इकोनॉमी) का सम्भावित कार्बनीकरण वर्ष 2020 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है। वेस्ट /अपशिष्ट फेंकने के पूर्व सोचें, ये किसी का समाधान तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेंकने से रोकें। इनके उपयुक्त निस्तारण हेतु इसे प्रोत्साहित करें – वेस्ट रिसाइकलर करें। प्रोत्साहित ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को इस माध्यम से 0.75 मिलियन टन ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या जीवनशैली में परिवर्तन की आवश्यकता है - यह भी क्या व्यक्तिगत रूप से 2 घंटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संचालन को बढ़ावा दें अथवा सार्वजनिक परिवहन पर विचार करें
- परेशानी स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका स्थानीकरण करें
- उपयोगी लेख खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सामाजिक स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है। यदि अनुपयोगी भोजन /खाद्य सामग्री को कम्पोस्ट (खाद कम्पोस्ट) करने से 15 लाख टन भोजन की बर्बादी से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 – 40% तक कम किया जा सकता है। एक उपयोग में न होने पर नलों को बंद रखने मात्र से 9 बिलियन लीटर पानी बचाया जा सकता है
- दैनिक लाइट/बिजली जांचिए एवं कारबन्फुटर के उत्सर्जन को कम करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते है। उपयोग में न होने पर बिजली उपकरणों को बंद करें। स्टार रेटेड विद्युत उपकरणों के उपयोग की प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है।

# ANNEXURE II

Annexure-II

UTTAR PRADESH POLLUTION CONTROL BOARD
IV-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010
Phone: 0522-2720838,2720835 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 17560/UPPCB/MuzaffarNagar(UPPCBRO)/HWM/MUZAFFARNAGAR/2022
Dated :25/07/2022

To,
M/s GARG DUPLEX AND PAPER MILLS PVT LTD
8.5 KM, Bhopa Road, Muzaffarnagar, U.P.MUZAFFAR NAGAR,251001
Tehsil :MuzaffarNagar
District :MUZAFFARNAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 17560 and 25/07/2022 .
2. Reference of application (No. and date) 16745662 and 15/06/2022 .
3. Mr RAJESH JAIN of M/s GARG DUPLEX AND PAPER MILLS PVT LTD is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at 8.5 KM, Bhopa Road, Muzaffarnagar .

Details of Authorisation

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorised mode of disposal or recycling or utilization or co-processing, etc. | Quantity(ton/annum) |
|---|---|---|---|
| 1 | CATEGORY 33.2 AS PER SCHEDULE I (Contaminated Cotton Rags Or Other Cleaning Materials) | THROUGH TSDF | 0.20 Mt/Annum |
| 2 | CATEGORY 33.1 AS PER SCHEDULE I (Empty Barrels/Containers/Liners Contaminated With Hazardous Chemicals /Wastes) | THROUGH TSDF | 2.0 Mt/Annum |
| 3 | CATEGORY 5.1 AS PER SCHEDULE I (Used Or Spent Oil) | THROUGH TSDF | 0.40 Kl/Annum |
| 4 | CATEGORY 35.3 AS PER SCHEDULE I (Process Sludge) | THROUGH TSDF | 0.0 Mt/Annum |

1. The authorization shall be valid for a period of 24/07/2027 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A. General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under

RAKESH KUMAR TYAGI

2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board.

3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.

4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation.

5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.

6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty.

7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.

8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.

9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.

10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation.

11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.

12. An application for the renewal of an authorisation shall be made as laid down under these Rules.

13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time.

14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

**B Specific Conditions of Authorization**

1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.

2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested.

4- Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.

RAKESH KUMAR TYAGI

5- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

6- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

7- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

8- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

9- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

10- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

11- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

12- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

13- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

14- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

15- It is the mandatory duty of the authorised person to comply with the guideline for transportation

RAKESH KUMAR TYAGI

of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

16- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

17- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

18- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

19- Ground water monitoring report of premises shall be submitted within one month.

20- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

21- The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.

( *Authorized Signatory* )

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.06.17 10:29:52 +05'30'

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Muzaffarnagar to ensure the compliance of the conditions imposed in the certificate, for information and necessary action.

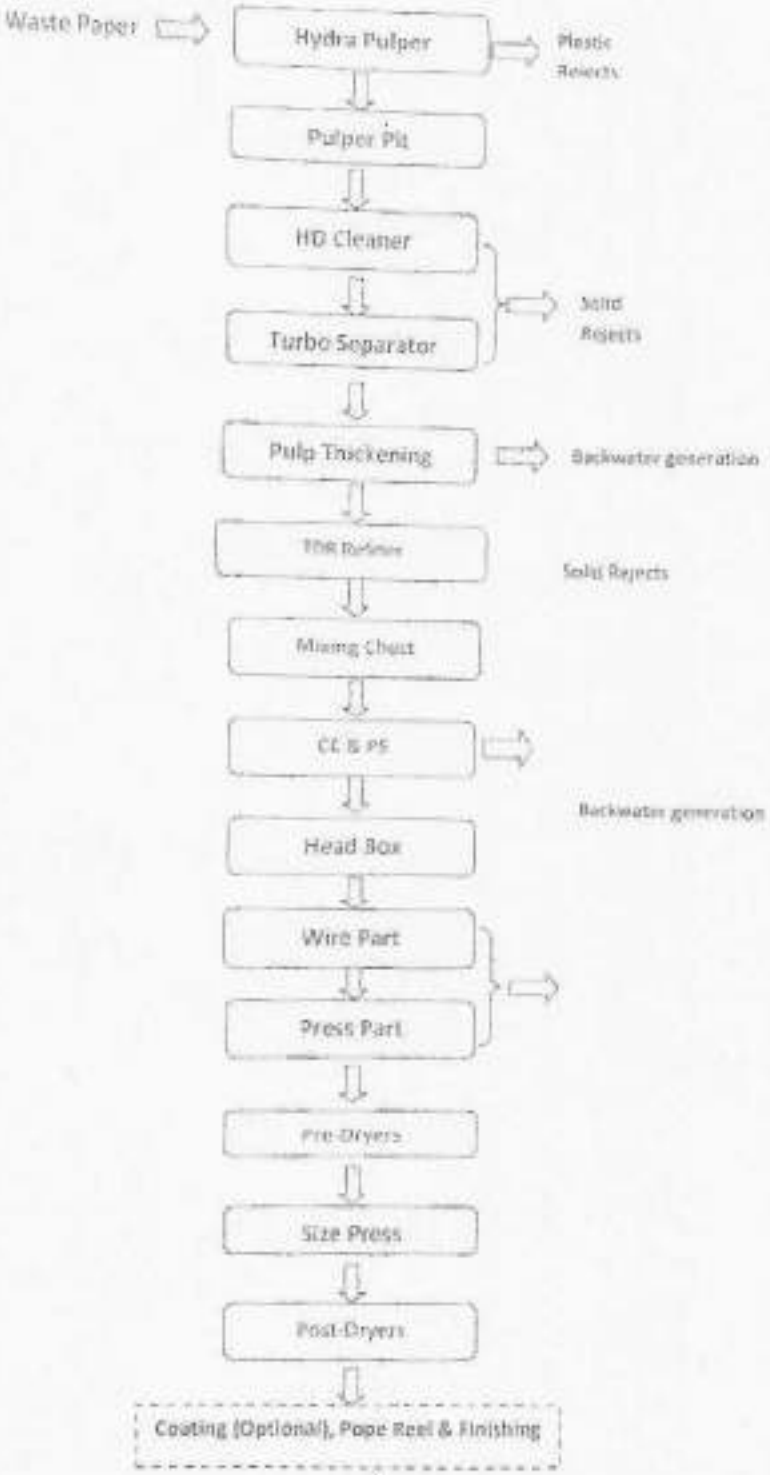
RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.06.17 10:48:10 +05'30'

CEO/EE, I/C Circle

# ANNEXURE III

Annexure-III

## Process Flow Sheet of Garg Duplex & Papers Private Limited



ANNEXURE IV

Annexure-IV

# GROUND WATER DEPARTMENT

(Narmami Ganga & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC048015
VALID FROM 30/07/2021 TO 29/07/2026
[U/S 19(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019]

Registration No.: 202107009212

| | | | |
|---|---|---|---|
| Name of the Owner | RAJESH JAIN | | |
| Designation | DIRECTOR | Company Name | GARG DUPLEX AND PAPER MILLS PVT LTD |
| Company Address | 83 KM STONE BIJNOR ROAD MUZAFFARNAGAR | Authorization Letter | Download |
| Address of the Applicant | 12A, TRILOKI COLONY, GOA PARK, KOTLA MUBARAKPUR, LODHI ROAD, CENTRAL DELHI | Application Form Serial No. | MZFNO/21/NN0015 |
| Date of Submission | 30/07/2021 | Specimen Signature | |

### Location Particulars

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | KHADA SADAR |
| Plot No./Khasra No. | N/A | Municipality/Corporation | No |
| Ward No./Holding No. | | | N/A |

### Particular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 01/10/1985 | | |
| Type of Well | Tube Well/Boring | Depth of the Well (in metre) | 40.00 |
| Purpose of well | Industrial | Assembly Size(For Tube Well) | |

Strainer Position (For Tube Well)

| | | | |
|---|---|---|---|
| Type of Pump Used | Submersible | H.P. of the Pump | 12.50 |
| Operational Device | Electric Motor | Rate of Withdrawal ($m^3$/hr.) | 40.00 |
| Date of Energization (in Case of Electric Pump) | | 01/10/1985 | |
| Maximum Allowable Rate of Withdrawal ($m^3$/hr.) | 40.00 | Maximum Allowable Running Hours Per Day | 10.00 |
| Maximum Allowable Annual Extraction of Ground Water | 132000.00 | Recharge Required | 0.00 |

GARG DUPLEX AND PAPER MILLS PVT. LTD. Muzaffar Nagar

[illegible]

- ii) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the required quantity of water.
- iii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependency on ground water resources.
- iv) All industries producing ground water in excess of 100 m³/day shall be required to undertake annual water audit through Confederation of Indian Industries (CII) / Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ certified auditors and submit audit reports within three months of completion of the same to Ground Water Department. Non implementation of water audit recommendations and failure to submit audit reports within three months of completion of the same to Ground Water Department may lead to withdrawal of NOC. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- vi) Construction of observation wells/ piezometers within the premises and installation of automatic water level monitoring mechanism as mentioned in General Condition no 10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/ day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer/ observation well shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online in the Ground Water Department, GW.
- vii) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tanneries, petroleum/ petrochemical, coal washeries, other hazardous industries, slaughter house, mattresses etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- no injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- All industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical Petrochemical, Coal washeries, other hazardous units etc. as per CPCB list, need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) Infrastructural Use: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for five years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³/ day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date: 10/07/2017

Place: Muzaffar Nagar

This certificate is electronically generated and does not require digital signature

[illegible]

- This No-Objection certificate authorizes the owner/applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3a), for Running hours per day as shown at Sl. (3b), and for maximum allowable annual extraction of ground water as shown at Sl. (3c) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to ensure annual recharge of 1.00 cubic meter as specified under the application form.

## GENERAL CONDITIONS

- Holder of this NOC is hereby directed to fill from 1(a) for regulating his/her well within 90 days as mentioned in application form shall only started after registration of this NoC NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ISI standard) having telemetry system on the abstraction structure, which record rate and quantum of extraction at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(a) shall not exceed to the recorded rate from water meters.
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data obtained from digital water level recorders shall be made available to this office on monthly basis.
- Guidelines for Installation of Piezometers and their Monitoring

Piezometer is a borewell /observation well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water samples for water quality testing when ever needed. General guidelines for installation of piezometers are as follows.

- The piezometer is to be installed/constructed at the measurement to in balance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If more than one piezometers are installed the deepest piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| S.No | Quantum of Ground water withdrawal (cum/day) | No of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 – 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetric system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post monsoon (October/November) period. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 litre capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer hole well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the Concerned Authority.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

- SPECIFIC CONDITIONS.
- (A) For Industries: Grant No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:-

# GROUND WATER DEPARTMENT

(Minor Irrigation & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 5(1)]

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC027360
VALID FROM 30/07/2021 TO 29/07/2026
(U/S19(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

Registration No.: 202107000171

| | | | |
|---|---|---|---|
| Name of the Owner | RAJESH JAIN | | |
| Designation | DIRECTOR | Company Name | GARG DUPLEX AND PAPER MILLS PVT LTD |
| Company Address | S S RR STONE BHUJAN ROAD MUZAFFARNAGAR | Authorization Letter Uploaded | Download |
| Address of the Applicant | 12A, TRILOKI COLONY, EDA PARK, KOTLA MUBARAKPUR, LODHI ROAD, CENTRAL DELHI | Application Form Serial No. | MZN0721NN0039 |
| Date of Submission | 09/07/2021 | Specimen Signature | |

### Location Particulars

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | KHADA SADAR |
| Plot No./Khasra No. | N/A | Municipality/Corporation | No |
| Ward No./Holding No. | | | N/A |

### Particular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 01/10/1989 | | |
| Type of Well | Tube Well/Bore | Depth of the Well (in Mtrs) | 40.00 |
| Purpose of well | Industrial | Assembly Size(For Tube Well) | |

Strainer Position (For Tube Well)

| | | | |
|---|---|---|---|
| Type of Pump Used | Submersible | H.P. of the Pump | 15.00 |
| Operational Device | Electric Motor | Rate of Withdrawal (m³/hr.) | 40.00 |
| Date of Energization (in Case of Electric Pump) | | 01/10/1989 | |
| Maximum Allowable Rate of Withdrawal (m³/hr.): | 40.00 | Maximum Allowable Running Hours Per Day: | 20.00 |
| Maximum Allowable Annual Extraction of Ground Water: | 204000.00 | Recharge Required | 0.00 |

GARG DUPLEX & PAPER MILLS PVT. LTD.

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- The No Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (5) for Running Hours per day as shown at Sl. (10), and for maximum allowable annual extraction of ground water as shown at Sl. (9A) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 1.0 cubic meter, as specified under the application form.

## GENERAL CONDITIONS:

- Holder of the NOC is hereby directed to fill form 10A) for registering his/her well within 60 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the structured well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- For the purpose of measuring and recording the quantity of ground water extracted, every well user shall affix digital water flow meters (conforming to GID to mechanically having telemetry system) to the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in Item 3(A) shall not exceed to the recorded rate from water meters.
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- In case, any of the particulars /information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancelation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data obtained from digital water level recorders shall be made available to this office on monthly basis.
- Guidelines for installation of Piezometers and their Monitoring

Piezometer is a peepwell /observation well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows.

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| S.No | Quantum of Ground water withdrawal (cum/day) | No of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 - 50 | 1 | 1 | 0 |
| 3 | 50- 200 | 1 | 0 | 1 |
| 4 | > 200 | 2 | 0 | 2 |

- The measuring frequency should be monthly and accuracy of measurement should be up to cm, the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (WLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean sea), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analysed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- SPECIFIC CONDITIONS:
- (A) For Industrial User: No Objection Certificate for ground water extraction by Industries shall be granted subject to the following specific conditions:

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- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ TSD Chamber of Commerce & Industries certified auditor and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer(s)) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.16 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/extraction well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.

- (B) Infrastructural User: This No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flowmeter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 50 m³/ day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date: 19/06/2022

Place: Muzaffar nagar

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# GROUND WATER DEPARTMENT

(Minor Irrigation & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 9(1)]

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC014279

**VALID FROM 30/07/2021 TO 29/07/2026**

(U/S16(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

Registration No.: 202103000365

| | | | |
|---|---|---|---|
| Name of the Owner | RAJESH JAIN | | |
| Designation | DIRECTOR | Company Name | GANG DUPLEX AND PAPER MILLS PVT LTD |
| Company Address | 8.5 KM BHOPA ROAD , MUZAFFARNAGAR | Authorization Letter | Download |
| Address of the Applicant | 12A, TAYLORS COLONY DDA PARK KOTLA MUBARAKPUR, LODHI ROAD, CENTRAL DELHI | Application Form Serial No | MZFN2021 [illegible] |
| Date of Submission | 23/03/2021 | Specimen Signature | |

Location Particulars

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | Municipal Corporation/Nagar Palika Parishad Muzaffar Nagar |
| Plot No./Khasra No. | N/A | Municipality/Corporation | N/A |
| Ward No./Holding No. | | | N/A |

Particular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 01/10/1983 | | |
| Type of Well | Tube Well/Boring | Depth of the Well (in meter) | 40.00 |
| Purpose of well | Industrial | Assembly Size(For Tube Well) | |

Strainer Position (For Tube Well)

| | | | |
|---|---|---|---|
| Type of Pump Used | Submersible | H.P. of the Pump | 12.50 |
| Operational Device | Electric Motor | Rate of Withdrawal (m³/hr.) | 40.00 |
| Date of Energization (in Case of Electric Pump) | | 01/10/1983 | |
| Maximum Allowable Rate of Withdrawal (m³/hr) | 40.00 | Maximum Allowable Running Hours Per Day: | 20.00 |

GANG DUPLEX AND PAPER MILLS PVT. LTD. Muzaffar Nagar

Maximum Allowable Annual Extraction of Ground Water: 264000.00

Recharge Required: 264000.00

- This No-Objection certificate authorizes the owner/applicant (who) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3)(i) for Running Hours per day as shown at Sl. (3)(ii), and for maximum allowable annual extraction of ground water as shown at Sl. (3)(iii) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 264000.00 cubic meter, as specified under the applications from.

## GENERAL CONDITIONS

- Holder of this NOC is hereby directed to fill Form 1(A) for registering his/her well within 30 days as mentioned in application from shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- For the purpose of measuring and recording the quantity of ground water extracted, every tract user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system to the abstraction structure, which notes rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user until the contrary is proved. The rate of extraction of ground water from the well as shown in Item 3(ii) shall not exceed as the recorded rate from water meters.
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data obtained from digital water level recorders shall be made available to this office on monthly basis.
- Guidelines for Installation of Piezometers and their Monitoring

Piezometer is a borewell /open well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water samples for water quality testing when over-stressed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water quality monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| Sl.No | Quantum of Ground water withdrawal (cum/day) | No of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 - 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. The recorded measurement should be given in meter upto two decimal.
- For measurement of water level recorder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding boundaries, national level (with respect to mean sea level), depth, zone tapped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube well's site for providing the location, piezometer tube well number, depth and zone tapped of piezometer tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

- SPECIFIC CONDITIONS
- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 $m^3$/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 $m^3$/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to install roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides, insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) Infrastructural User: The no Objection Certificate for ground water abstraction will be granted subject to the following specific conditions
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 $m^3$/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date: 31/07/2021

Place: Muzaffar Nagar

This certificate is electronically generated and does not require digital signature

ANNEXURE V

Annexure-V

| GARG DUPLEX AND PAPER MILLS PVT LTD | |
|---|---|
| 8.5 Km Bhopa Road | |
| Muzaffarnagar - 251001 (U.P.) | |
| Production of Kraft Paper in M.T. (July 2024) | |
| Date | Production |
| 01-Jul-24 | 100.40 |
| 02-Jul-24 | 98.31 |
| 03-Jul-24 | 194.43 |
| 04-Jul-24 | 104.45 |
| 05-Jul-24 | 187.42 |
| 06-Jul-24 | 195.84 |
| 07-Jul-24 | 139.51 |
| 08-Jul-24 | 150.67 |
| 09-Jul-24 | 197.09 |
| 10-Jul-24 | 142.74 |
| 11-Jul-24 | 214.46 |
| 12-Jul-24 | 177.70 |
| 13-Jul-24 | 210.01 |
| 14-Jul-24 | 171.42 |
| 15-Jul-24 | 175.94 |
| 16-Jul-24 | 225.48 |
| 17-Jul-24 | 144.22 |
| 18-Jul-24 | 214.58 |
| 19-Jul-24 | 176.43 |
| 20-Jul-24 | 189.46 |
| 21-Jul-24 | 214.49 |
| 22-Jul-24 | 208.96 |
| 23-Jul-24 | 211.32 |
| 24-Jul-24 | 202.69 |
| 25-Jul-24 | 78.82 |
| 26-Jul-24 | - |
| 27-Jul-24 | - |
| 28-Jul-24 | - |
| 29-Jul-24 | - |
| 30-Jul-24 | - |
| 31-Jul-24 | - |
| Total | 4,326.77 |

| GARG DUPLEX AND PAPER MILLS PVT LTD | |
|---|---|
| 8.5 Km Bhopa Road | |
| Muzaffarnagar - 251001 (U.P.) | |
| Production of Cup Stock in M.T. (July 2024) | |
| Date | Production |
| 01.07.2024 | 62.18 |
| 02.07.2024 | 68.78 |
| 03.07.2024 | 40.13 |
| 04.07.2024 | 5.28 |
| 05.07.2024 | 12.92 |
| 06.07.2024 | 32.22 |
| 07.07.2024 | 100.53 |
| 08.07.2024 | 131.00 |
| 09.07.2024 | 142.16 |
| 10.07.2024 | 132.30 |
| 11.07.2024 | 138.78 |
| 12.07.2024 | 106.87 |
| 13.07.2024 | 63.81 |
| 14.07.2024 | 52.16 |
| 15.07.2024 | 0.00 |
| 16.07.2024 | 74.37 |
| 17.07.2024 | 138.09 |
| 18.07.2024 | 156.23 |
| 19.07.2024 | 172.80 |
| 20.07.2024 | 157.34 |
| 21.07.2024 | 154.20 |
| 22.07.2024 | 143.46 |
| 23.07.2024 | 160.72 |
| 24.07.2024 | 132.99 |
| 25.07.2024 | 71.68 |
| 26.07.2024 | 86.61 |
| 27.07.2024 | 121.81 |
| 28.07.2024 | 173.46 |
| 29.07.2024 | 104.22 |
| 30.07.2024 | 126.30 |
| 31.07.2024 | 92.80 |
| Total | 3183.20 |

GARG DUPLEX AND PAPER MILLS PVT LTD

| GARG DUPLEX AND PAPER MILLS PVT LTD | |
|---|---|
| 8.5 Km Bhopa Road | |
| Muzaffarnagar - 251001 (U.P.) | |
| Production of Kraft Paper in M.T. (Aug. 2024) | |
| Date | Production |
| 01-Aug-24 | - |
| 02-Aug-24 | - |
| 03-Aug-24 | - |
| 04-Aug-24 | - |
| 05-Aug-24 | - |
| 06-Aug-24 | - |
| 07-Aug-24 | - |
| 08-Aug-24 | - |
| 09-Aug-24 | - |
| 10-Aug-24 | - |
| 11-Aug-24 | - |
| 12-Aug-24 | - |
| 13-Aug-24 | - |
| 14-Aug-24 | - |
| 15-Aug-24 | - |
| 16-Aug-24 | - |
| 17-Aug-24 | 28.17 |
| 18-Aug-24 | 56.52 |
| 19-Aug-24 | 142.65 |
| 20-Aug-24 | 156.76 |
| 21-Aug-24 | 194.91 |
| 22-Aug-24 | 209.22 |
| 23-Aug-24 | 225.93 |
| 24-Aug-24 | 171.64 |
| 25-Aug-24 | 163.32 |
| 26-Aug-24 | 213.64 |
| 27-Aug-24 | 225.38 |
| 28-Aug-24 | 204.18 |
| 29-Aug-24 | 213.70 |
| 30-Aug-24 | 119.46 |
| 31-Aug-24 | 180.27 |
| Total | 2,504.94 |

GARG DUPLEX AND PAPER MILLS PVT LTD
Muzaffar

| GARG DUPLEX AND PAPER MILLS PVT LTD | |
|---|---|
| 8.5 Km Bhopa Road | |
| Muzaffarnagar - 251001 (U.P.) | |
| Production of Cup Stock in M.T. (August 2024) | |
| Date | Production |
| 01.08.2024 | 0.00 |
| 02.08.2024 | 0.00 |
| 03.08.2024 | 0.00 |
| 04.08.2024 | 0.00 |
| 05.08.2024 | 3.11 |
| 06.08.2024 | 49.91 |
| 07.08.2024 | 106.66 |
| 08.08.2024 | 121.90 |
| 09.08.2024 | 141.56 |
| 10.08.2024 | 138.62 |
| 11.08.2024 | 140.44 |
| 12.08.2024 | 137.03 |
| 13.08.2024 | 124.03 |
| 14.08.2024 | 97.80 |
| 15.08.2024 | 59.14 |
| 16.08.2024 | 50.00 |
| 17.08.2024 | 90.50 |
| 18.08.2024 | 139.87 |
| 19.08.2024 | 118.18 |
| 20.08.2024 | 98.40 |
| 21.08.2024 | 14.30 |
| 22.08.2024 | 28.53 |
| 23.08.2024 | 4.80 |
| 24.08.2024 | 5.18 |
| 25.08.2024 | 117.23 |
| 26.08.2024 | 144.01 |
| 27.08.2024 | 152.48 |
| 28.08.2024 | 143.77 |
| 29.08.2024 | 136.37 |
| 30.08.2024 | 147.53 |
| 31.08.2024 | 91.75 |
| Total | 2619.19 |

GARG DUPLEX AND PAPER MILLS PVT LTD
Muzaffar nagar

| GARG DUPLEX AND PAPER MILLS PVT LTD | |
|---|---|
| 8.5 Km Bhopa Road | |
| Muzaffarnagar - 251001 (U.P.) | |
| Production of Kraft Paper in M.T. (Sept. 2024) | |
| Date | Production |
| 01-Sep-24 | 213.21 |
| 02-Sep-24 | 195.29 |
| 03-Sep-24 | 181.66 |
| 04-Sep-24 | 190.05 |
| 05-Sep-24 | 225.78 |
| 06-Sep-24 | 186.60 |
| 07-Sep-24 | 203.44 |
| 08-Sep-24 | 216.81 |
| 09-Sep-24 | 210.58 |
| 10-Sep-24 | 222.97 |
| 11-Sep-24 | 197.99 |
| 12-Sep-24 | 220.46 |
| 13-Sep-24 | 175.78 |
| 14-Sep-24 | 213.29 |
| 15-Sep-24 | 219.33 |
| 16-Sep-24 | 204.05 |
| 17-Sep-24 | 50.00 |
| 18-Sep-24 | 209.04 |
| 19-Sep-24 | 153.86 |
| 20-Sep-24 | 200.80 |
| 21-Sep-24 | 189.79 |
| 22-Sep-24 | 162.88 |
| 23-Sep-24 | 185.30 |
| 24-Sep-24 | 212.44 |
| 25-Sep-24 | 182.17 |
| 26-Sep-24 | 18.28 |
| 27-Sep-24 | 100.32 |
| 28-Sep-24 | 166.43 |
| 29-Sep-24 | 48.52 |
| 30-Sep-24 | 49.26 |
| Total | 5206.34 |

| GARG DUPLEX AND PAPER MILLS PVT LTD | |
|---|---|
| 8.5 Km Bhopa Road | |
| Muzaffarnagar - 251001 (U.P.) | |
| Production of Cup Stock in M.T. (Sept. 2024) | |
| Date | Production |
| 01-Sep-24 | 91.13 |
| 02-Sep-24 | 40.17 |
| 03-Sep-24 | 46.45 |
| 04-Sep-24 | 58.55 |
| 05-Sep-24 | 37.67 |
| 06-Sep-24 | 35.45 |
| 07-Sep-24 | 12.15 |
| 08-Sep-24 | 51.07 |
| 09-Sep-24 | 80.10 |
| 10-Sep-24 | 140.66 |
| 11-Sep-24 | 146.09 |
| 12-Sep-24 | 76.30 |
| 13-Sep-24 | 97.55 |
| 14-Sep-24 | 144.30 |
| 15-Sep-24 | 148.77 |
| 16-Sep-24 | 123.84 |
| 17-Sep-24 | 105.60 |
| 18-Sep-24 | 157.16 |
| 19-Sep-24 | 140.71 |
| 20-Sep-24 | 171.86 |
| 21-Sep-24 | 128.35 |
| 22-Sep-24 | 147.03 |
| 23-Sep-24 | 99.62 |
| 24-Sep-24 | 75.23 |
| 25-Sep-24 | 143.43 |
| 26-Sep-24 | 92.62 |
| 27-Sep-24 | 104.61 |
| 28-Sep-24 | 90.57 |
| 29-Sep-24 | 28.53 |
| 30-Sep-24 | 148.01 |
| Total | 2963.98 |

GARG DUPLEX AND PAPER MILLS PVT LTD

# ANNEXURE VI

Annexure-VI

# GARG DUPLEX AND PAPER MILLS PVT LTD

P. B. No. 282, 6.5 KM STONE, BHOPA ROAD, MUZAFFARNAGAR - 251 001 (U.P.)

Month : July 2024

| DATE | BOREWELL No. 1 | | | BOREWELL No. 2 | | | BOREWELL No. 3 | | | Daily Fresh Water Consump. (M³) | Total Water Consump. (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | Initial Reading | Final Reading | Consump. (M³) | Initial Reading | Final Reading | Consump. (M³) | Initial Reading | Final Reading | Consump. (M³) | | |
| 1 | 460550 | 461250 | 700 | 415687 | 416277 | 600 | 138609 | 138669 | NO | 1300 | 1300 |
| 2 | 461350 | 461970 | 620 | 416277 | 416927 | 650 | 138669 | 138699 | NO | 1330 | 2630 |
| 3 | 461970 | 462267 | 697 | 416927 | 417125 | 198 | 138699 | 139664 | 965 | 1970 | 4500 |
| 4 | 462267 | 463307 | 700 | 417125 | 417300 | 125 | 139664 | 139664 | NO | 875 | 5375 |
| 5 | 463307 | 464027 | 720 | 417300 | 418050 | 750 | 139664 | 139792 | 128 | 1500 | 6873 |
| 6 | 464027 | 464718 | 690 | 418050 | 418850 | 800 | 139792 | 140122 | 330 | 1820 | 8693 |
| 7 | 464718 | 465429 | 710 | 418850 | 419630 | 790 | 140122 | 140533 | 411 | 1910 | 10605 |
| 8 | 465429 | 466126 | 697 | 419640 | 420440 | 800 | 140533 | 140937 | 404 | 1900 | 12603 |
| 9 | 466126 | 466825 | 700 | 420440 | 421240 | 800 | 140937 | 141365 | 428 | 1932 | 14535 |
| 10 | 466825 | 467556 | 750 | 421240 | 422030 | 790 | 141365 | 141725 | 360 | 1900 | 16435 |
| 11 | 467556 | 468275 | 719 | 422030 | 422810 | 780 | 141725 | 142206 | 481 | 1960 | 18395 |
| 12 | 468275 | 468965 | 690 | 422810 | 423610 | 800 | 142206 | 142641 | 435 | 1925 | 20320 |
| 13 | 468965 | 469685 | 720 | 423610 | 424400 | 790 | 142641 | 143038 | 397 | 1902 | 22222 |
| 14 | 469685 | 470385 | 700 | 424400 | 425180 | 780 | 143038 | 143745 | 513 | 1782 | 24004 |
| 15 | 470385 | 471095 | 710 | 425180 | 425930 | 750 | 143745 | 143792 | 47 | 1407 | 25411 |
| 16 | 471095 | 471845 | 750 | 425830 | 426610 | 780 | 143792 | 143962 | 365 | 1945 | 27316 |
| 17 | 471845 | 472645 | 800 | 426610 | 427310 | 700 | 143962 | 144287 | 330 | 1920 | 29236 |
| 18 | 472645 | 473425 | 780 | 427310 | 428200 | 890 | 144287 | 144615 | 328 | 1908 | 31144 |
| 19 | 473425 | 474235 | 810 | 428200 | 428980 | 780 | 144615 | 144945 | 330 | 1900 | 33044 |
| 20 | 474235 | 475005 | 770 | 428980 | 429750 | 770 | 144945 | 145285 | 340 | 1880 | 34924 |
| 21 | 475005 | 475795 | 790 | 429750 | 430540 | 790 | 145285 | 145605 | 320 | 1920 | 36844 |
| 22 | 475795 | 476595 | 800 | 430540 | 431330 | 790 | 145605 | 145915 | 310 | 1900 | 38744 |
| 23 | 476595 | 477385 | 790 | 431330 | 432110 | 780 | 145915 | 146243 | 328 | 1890 | 40632 |
| 24 | 477385 | 478185 | 800 | 432110 | 432880 | 770 | 146243 | 146575 | 332 | 1902 | 42534 |
| 25 | 478185 | 478825 | 640 | 432880 | 433440 | 560 | 146575 | 146575 | NO | 1200 | 43744 |
| 26 | 478825 | 479515 | 690 | 433440 | 434240 | NO | 146575 | 146875 | NO | 690 | 44434 |
| 27 | 479515 | 480215 | 700 | 434240 | 434914 | 674 | 146875 | 146875 | NO | 578 | 45409 |
| 28 | 480215 | 480895 | 680 | 434914 | 435048 | 134 | 146875 | 146875 | NO | 1365 | 46774 |
| 29 | 480895 | 481595 | 700 | 435048 | 435478 | 430 | 146875 | 146875 | NO | 853 | 47627 |
| 30 | 481595 | 482295 | 700 | 435478 | 435898 | 420 | 146875 | 146875 | NO | 1220 | 48847 |
| 31 | 482295 | 482995 | 700 | 435898 | 436588 | NO | 146875 | 146875 | NO | 742 | 49589 |

Total Fresh Water Consumption in the Month = 40,229 M³

Total Finished Paper Production in the Month = 7,009.9 MT

Avg. Water / MT of Final Production = 5.73 M³/MT

# GARG DUPLEX AND PAPER MILLS PVT LTD

P. B. No. 282, 5.5 KM STONE, BHOPA ROAD, MUZAFFARNAGAR - 251 001 (U.P.)

Month [illegible] 2014

| DATE | BOREWELL No. 1 | | | BOREWELL No. 2 | | | BOREWELL No. 3 | | | Daily Fresh Water Consump. (M³) | Total Water Consump. (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | Initial Reading | Final Reading | Consump. (M³) | Initial Reading | Final Reading | Consump (M³) | Initial Reading | Final Reading | Consump. (M³) | | |
| 1 | 482957 | 482987 | 30 | 434972 | 434972 | NO | 146375 | 146375 | NO | 30 | 30 |
| 2 | 482987 | 483017 | 30 | 434972 | 434972 | NO | 146375 | 146375 | NO | 30 | 60 |
| 3 | 483017 | 483072 | 55 | 434972 | 434972 | NO | 146375 | 146375 | NO | 55 | 115 |
| 4 | 483072 | 483117 | 45 | 434972 | 434972 | NO | 146375 | 146375 | NO | 45 | 160 |
| 5 | 483117 | 483142 | 25 | 434972 | 434972 | NO | 146375 | 146375 | NO | 25 | 205 |
| 6 | 483142 | 483541 | 399 | 434972 | 434972 | NO | 146375 | 146375 | NO | 399 | 604 |
| 7 | 483541 | 483714 | 173 | 434972 | 435652 | 680 | 146375 | 146375 | NO | 853 | 1457 |
| 8 | 483714 | 484289 | 575 | 435652 | 436052 | 400 | 146375 | 146375 | NO | 975 | 2432 |
| 9 | 484289 | 484289 | NO | 436052 | 436644 | 482 | 146375 | 147045 | 670 | 1152 | 3584 |
| 10 | 484289 | 484289 | NO | 436514 | 437064 | 550 | 147045 | 147603 | 558 | 1108 | 4692 |
| 11 | 484289 | 484289 | NO | 437064 | 437767 | 703 | 147603 | 148071 | 468 | 1171 | 5863 |
| 12 | 484289 | 484289 | NO | 437767 | 438098 | 331 | 148071 | 148836 | 765 | 1096 | 6959 |
| 13 | 484289 | 484291 | 402 | 438098 | 438698 | 590 | 148836 | 148836 | NO | 992 | 7951 |
| 14 | 484291 | 485211 | 520 | 438698 | 438698 | NO | 148836 | 149098 | 262 | 782 | 8733 |
| 15 | 485211 | 485211 | NO | 438698 | 438698 | NO | 149098 | 149566 | 468 | 468 | 9181 |
| 16 | 485211 | 485211 | NO | 438698 | 438698 | NO | 149566 | 149956 | 390 | 390 | 9571 |
| 17 | 485211 | 485732 | 521 | 438698 | 439068 | NO | 149956 | 150355 | 399 | 920 | 10491 |
| 18 | 485732 | 486126 | 394 | 439068 | 439068 | 380 | 150355 | 151129 | 774 | 1550 | 12041 |
| 19 | 486126 | 486583 | 457 | 439068 | 439763 | 695 | 151129 | 151909 | 780 | 1930 | 13971 |
| 20 | 486583 | 487183 | 600 | 439763 | 440328 | 565 | 151909 | 153589 | 1680 | 1945 | 15916 |
| 21 | 487183 | 487772 | 589 | 440328 | 440796 | 468 | 153589 | 153355 | 766 | 1673 | 17589 |
| 22 | 487772 | 488372 | 590 | 440796 | 441328 | 532 | 153355 | 154135 | 780 | 1402 | 19491 |
| 23 | 488372 | 488708 | 336 | 441328 | 442105 | 777 | 154135 | 154804 | 669 | 1842 | 21333 |
| 24 | 488708 | 489442 | 732 | 442105 | 442105 | NO | 154804 | 155472 | 668 | 1400 | 22733 |
| 25 | 489442 | 490205 | 765 | 442105 | 442573 | 468 | 155472 | 156211 | 739 | 1972 | 24705 |
| 26 | 490205 | 490904 | 699 | 442573 | 443358 | 785 | 156211 | 156832 | 621 | 1905 | 26610 |
| 27 | 490904 | 491683 | 779 | 443358 | 443843 | 485 | 156832 | 157298 | 666 | 1930 | 28540 |
| 28 | 491683 | 492209 | 526 | 443843 | 444533 | 710 | 157298 | 157967 | 669 | 1905 | 30445 |
| 29 | 492209 | 492821 | 612 | 444533 | 445019 | 496 | 157967 | 158735 | 768 | 1902 | 32347 |
| 30 | 492821 | 493499 | 672 | 445019 | 445744 | 695 | 158165 | 159276 | 523 | 1890 | 34237 |
| 31 | 493499 | 493980 | 481 | 445744 | 446413 | 669 | 159276 | 160079 | 753 | 1884 | 36121 |

Total Fresh Water Consumption in the Month = [illegible] M³

Total Finished Paper Production in the Month = [illegible] M³

Avg. Water / MT of Final Production = [illegible] M³/MT

Run Mgr

# GARG DUPLEX AND PAPER MILLS PVT LTD

P. B. No. 283, 6.5 KM STONE, SHOPA ROAD, MUZAFFARNAGAR - 251 001 (U.P.)

2024

Month: September

| DATE | BOREWELL No. 1 | | | BOREWELL No. 2 | | | BOREWELL No. 3 | | | Daily Fresh Water Consump (M³) | Total Water Consump (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | Initial Reading | Final Reading | Consump (M³) | Initial Reading | Final Reading | Consump (M³) | Initial Reading | Final Reading | Consump (M³) | | |
| 1 | 499990 | 496435 | 435 | 446413 | 441133 | 720 | 160017 | 160787 | 770 | 1945 | 1945 |
| 2 | 496435 | 495865 | 630 | 441133 | 447688 | 555 | 160787 | 161932 | 845 | 1830 | 3775 |
| 3 | 495865 | 495220 | 655 | 447688 | 448188 | 500 | 161932 | 162092 | 660 | 1815 | 5590 |
| 4 | 495220 | 496270 | 550 | 448188 | 448858 | 670 | 162092 | 162832 | 740 | 1960 | 7550 |
| 5 | 496270 | 497038 | 768 | 448858 | 449518 | 660 | 162832 | 163356 | 524 | 1950 | 9500 |
| 6 | 497038 | 497688 | 650 | 449518 | 450148 | 630 | 163356 | 163846 | 490 | 1770 | 11270 |
| 7 | 497688 | 498233 | 547 | 450148 | 450838 | 690 | 163846 | 164329 | 483 | 1720 | 12990 |
| 8 | 498233 | 498988 | 755 | 450838 | 451482 | 644 | 164329 | 164860 | 531 | 1930 | 14920 |
| 9 | 498988 | 499648 | 660 | 451482 | 452032 | 650 | 164860 | 165360 | 500 | 1910 | 16830 |
| 10 | 499648 | 500138 | 490 | 452032 | 452822 | 790 | 165360 | 166115 | 755 | 1935 | 18765 |
| 11 | 500138 | 500808 | 670 | 452822 | 453563 | 741 | 166115 | 166619 | 504 | 1915 | 20680 |
| 12 | 500808 | 501585 | 777 | 453563 | 454173 | 610 | 166619 | 167182 | 563 | 1930 | 22630 |
| 13 | 501585 | 502145 | 560 | 454173 | 454763 | 590 | 167182 | 167735 | 553 | 1903 | 24535 |
| 14 | 502145 | 502835 | 710 | 454763 | 455853 | 690 | 167735 | 168145 | 510 | 1910 | 26443 |
| 15 | 502835 | 503545 | 690 | 455853 | 456303 | 450 | 168145 | 168910 | 765 | 1905 | 28348 |
| 16 | 503545 | 504135 | 590 | 456303 | 457093 | 790 | 168910 | 169492 | 582 | 1932 | 30280 |
| 17 | 504135 | 504775 | 640 | 457093 | 457693 | 600 | 169482 | 169482 | NO | 1240 | 31520 |
| 18 | 504775 | 505385 | 610 | 457693 | 458403 | 710 | 169482 | 170182 | 640 | 1900 | 33420 |
| 19 | 505385 | 506115 | 730 | 458403 | 459033 | 630 | 170182 | 170627 | 525 | 1935 | 35355 |
| 20 | 506115 | 506810 | 695 | 459033 | 459743 | 730 | 170627 | 171120 | 493 | 1908 | 37263 |
| 21 | 506810 | 507485 | 675 | 459743 | 460428 | 685 | 171120 | 171660 | 540 | 1900 | 39163 |
| 22 | 507485 | 508050 | 565 | 460428 | 461223 | 795 | 171660 | 172285 | 625 | 1895 | 41058 |
| 23 | 508050 | 508645 | 595 | 461223 | 461913 | 690 | 172285 | 172885 | 600 | 1885 | 42943 |
| 24 | 508645 | 509255 | 610 | 461913 | 462618 | 705 | 172885 | 173471 | 586 | 1901 | 44844 |
| 25 | 509255 | 509845 | 590 | 462618 | 463213 | 595 | 173471 | 174226 | 755 | 1940 | 46784 |
| 26 | 509845 | 510300 | 455 | 463213 | 463645 | 432 | 174226 | 174226 | NO | 987 | 47671 |
| 27 | 510300 | 510955 | 655 | 463645 | 464175 | 530 | 174226 | 174871 | 645 | 1630 | 49301 |
| 28 | 510955 | 511545 | 590 | 464175 | 464785 | 610 | 174871 | 175372 | 701 | 1901 | 51202 |
| 29 | 511545 | 512161 | 616 | 464785 | 464785 | NO | 175372 | 175372 | NO | 616 | 51818 |
| 30 | 512161 | 512951 | 790 | 464785 | 465565 | 780 | 175372 | 175372 | NO | 1570 | 53388 |
| | | | | | | | | | | | |

Total Fresh Water Consumption in the Month = 53388 M³

Total Finished Paper Production in the Month = 9133.61 M³

Avg. Water / MT of Final Production = 5.84 M³/MT

Sign. Hod

# ANNEXURE VII

## GARG DUPLEX AND PAPER MILLS PVT LTD

6.5 KM.SHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

# EFFLUENT TREATMENT PLANT
# INLET FLOW

Month July - 24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL INFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 01 | 19 | 21 | 23 | 18 | 16 | 18 | 15 | 18 | 18.50 | 1998 | P |
| 02 | 16 | 15 | 21 | 18 | 19 | 21 | 16 | 18 | 18.00 | 1632 | P |
| 03 | 20 | 18 | 22 | 21 | 23 | 23 | 25 | 20 | 21.50 | 2556 | P |
| 04 | 16 | 14 | 18 | 22 | 15 | 13 | 16 | 10 | 15.50 | 1092 | P |
| 05 | 18 | 21 | 20 | 18 | 21 | 17 | 24 | 21 | 20.00 | 2134 | P |
| 06 | 17 | 22 | 18 | 21 | 20 | 23 | 20 | 23 | 20.50 | 2312 | P |
| 07 | 18 | 21 | 20 | 24 | 18 | 21 | 24 | 23 | 21.00 | 2410 | P |
| 08 | 24 | 26 | 21 | 18 | 19 | 24 | 23 | 21 | 22.00 | 2710 | P |
| 09 | 21 | 24 | 22 | 19 | 24 | 27 | 26 | 25 | 23.50 | 3156 | P |
| 10 | 17 | 19 | 23 | 21 | 18 | 22 | 29 | 27 | 22.00 | 2704 | P |
| 11 | 22 | 24 | 26 | 21 | 23 | 24 | 26 | 22 | 23.50 | 3156 | P |

25644

23777

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM.BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## EFFLUENT TREATMENT PLANT
## INLET FLOW

Month July-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL INFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 12 | 18 | 21 | 20 | 24 | 21 | 25 | 24 | 23 | 22.00 | 2704 | A |
| 13 | 23 | 24 | 21 | 22 | 26 | 21 | 19 | 20 | 22.00 | 2704 | A |
| 14 | 21 | 23 | 20 | 18 | 16 | 21 | 23 | 22 | 20.50 | 2312 | A |
| 15 | 17 | 20 | 18 | 16 | 19 | 23 | 20 | 23 | 19.50 | 2031 | A |
| 16 | 23 | 18 | 21 | 20 | 24 | 25 | 23 | 22 | 22.00 | 2704 | A |
| 17 | 20 | 18 | 23 | 21 | 24 | 22 | 25 | 23 | 22.00 | 2704 | A |
| 18 | 19 | 24 | 21 | 25 | 24 | 22 | 26 | 25 | 23.50 | 3156 | A |
| 19 | 23 | 25 | 26 | 26 | 25 | 24 | 23 | 18 | 24.00 | 3360 | A |
| 20 | 21 | 24 | 22 | 22 | 23 | 26 | 23 | 27 | 23.50 | 3156 | A |
| 21 | 24 | 26 | 25 | 24 | 25 | 23 | 24 | 21 | 24.00 | 3360 | A |
| 22 | 21 | 24 | 21 | 19 | 23 | 23 | 26 | 27 | 23.00 | 3032 | A |

31223

2378

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.6 KM. SHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## EFFLUENT TREATMENT PLANT
## INLET FLOW

Month July-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL INFLUENT (MG) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 23 | 25 | 20 | 25 | 26 | 28 | 23 | 20 | 25 | 24.00 | 3360 | |
| 24 | 24 | 26 | 23 | 21 | 20 | 22 | 27 | 25 | 23.50 | 3156 | |
| 25 | 10 | 21 | 23 | 25 | 15 | 12 | 10 | 10 | 18.00 | 1632 | |
| 26 | 9 | 7 | 16 | 18 | 13 | 11 | 8 | 6 | 11.00 | 477 | |
| 27 | 10 | 13 | 11 | 12 | 14 | 13 | 14 | 13 | 12.50 | 668 | |
| 28 | 15 | 18 | 16 | 14 | 16 | 15 | 10 | 8 | 14.00 | 881 | |
| 29 | 10 | 9 | 7 | 11 | 17 | 16 | 14 | 12 | 12.00 | 596 | |
| 30 | 13 | 11 | 15 | 10 | 16 | 14 | 11 | 10 | 12.50 | 667 | |
| 31 | 7 | 9 | 8 | 11 | 16 | 10 | 14 | 13 | 11.00 | 477 | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |

17914

Grand Total = 68781

2379

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM.SHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## EFFLUENT TREATMENT PLANT
## INLET FLOW

Month August-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL INFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 01 | — | — | — | — | — | — | — | — | — | — | — |
| 02 | — | — | — | — | — | — | — | — | — | — | — |
| 03 | — | — | — | — | — | — | — | — | — | — | — |
| 04 | — | — | — | — | — | — | — | — | — | — | — |
| 05 | 5 | 6 | 3 | 4 | 5 | 3 | 6 | — | 4.00 | 38 | |
| 06 | 6 | 8 | 11 | 10 | 9 | 8 | 11 | 9 | 9.00 | 288 | |
| 07 | 13 | 11 | 10 | 13 | 11 | 12 | 10 | 12 | 11.50 | 534 | |
| 08 | 10 | 13 | 9 | 11 | 10 | 13 | 14 | 16 | 12.00 | 576 | |
| 09 | 13 | 15 | 10 | 14 | 16 | 9 | 13 | 10 | 12.50 | 667 | |
| 10 | 9 | 13 | 11 | 12 | 14 | 10 | 15 | 12 | 12.00 | 576 | |
| 11 | 10 | 12 | 11 | 14 | 13 | 16 | 15 | 13 | 13.00 | 724 | |

Plant Shut Down.

3443

2380

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM. BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## EFFLUENT TREATMENT PLANT
## INLET FLOW

Month August-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL INFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 12 | 14 | 11 | 10 | 13 | 18 | 12 | 10 | 12 | 12.50 | 667 | A |
| 13 | 10 | 13 | 11 | 10 | 13 | 14 | 12 | 13 | 12.00 | 596 | A |
| 14 | 13 | 12 | 10 | 12 | 14 | 14 | 9 | 8 | 11.50 | 534 | A |
| 15 | 7 | 9 | 11 | 13 | 8 | 10 | 9 | 9 | 9.50 | 327 | A |
| 16 | 11 | 7 | 10 | 9 | 8 | 10 | 7 | 6 | 8.50 | 255 | A |
| 17 | 15 | 14 | 12 | 18 | 14 | 16 | 18 | 16 | 16.00 | 1218 | A |
| 18 | 17 | 18 | 21 | 20 | 23 | 21 | 19 | 17 | 19.50 | 2031 | A |
| 19 | 23 | 21 | 24 | 21 | 18 | 20 | 22 | 23 | 21.50 | 2556 | A |
| 20 | 21 | 18 | 20 | 23 | 21 | 24 | 25 | 24 | 22.00 | 2204 | A |
| 21 | 18 | 22 | 21 | 20 | 22 | 21 | 17 | 19 | 20.00 | 2134 | A |
| 22 | 20 | 21 | 18 | 19 | 18 | 24 | 25 | 23 | 21.00 | 2410 | A |

15432

2381

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM.BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## EFFLUENT TREATMENT PLANT
## INLET FLOW

Month August-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL INFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 23 | 18 | 21 | 23 | 20 | 18 | 22 | 24 | 22 | 21.00 | 2410 | A |
| 24 | 17 | 20 | 21 | 18 | 23 | 21 | 14 | 18 | 19.00 | 1874 | A |
| 25 | 18 | 21 | 24 | 19 | 21 | 18 | 24 | 27 | 22.00 | 2704 | A |
| 26 | 24 | 25 | 21 | 24 | 23 | 21 | 25 | 24 | 23.50 | 3357 | A |
| 27 | 21 | 26 | 25 | 22 | 21 | 23 | 26 | 26 | 24.00 | 3360 | A |
| 28 | 22 | 24 | 23 | 21 | 25 | 24 | 26 | 23 | 23.50 | 3156 | A |
| 29 | 23 | 25 | 21 | 24 | 22 | 26 | 23 | 24 | 23.50 | 3156 | A |
| 30 | 20 | 22 | 24 | 21 | 23 | 22 | 21 | 19 | 21.50 | 2555 | A |
| 31 | 18 | 23 | 21 | 25 | 22 | 23 | 24 | 20 | 22.00 | 2704 | A |
| | | | | | | | | | | | |
| | | | | | | | | | | | |

25077

GRAND TOTAL-143952

2382

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM.BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## EFFLUENT TREATMENT PLANT
## INLET FLOW

Month September-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL INFLUENT (mG) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 01 | 23 | 21 | 24 | 22 | 21 | 20 | 24 | 25 | 22.50 | 2920 | |
| 02 | 22 | 20 | 21 | 24 | 23 | 19 | 17 | 22 | 21.00 | 2410 | |
| 03 | 20 | 18 | 23 | 21 | 20 | 23 | 20 | 23 | 21.00 | 2410 | |
| 04 | 18 | 22 | 21 | 23 | 18 | 22 | 23 | 25 | 21.50 | 2556 | |
| 05 | 21 | 20 | 24 | 21 | 23 | 20 | 23 | 24 | 22.00 | 2704 | |
| 06 | 18 | 23 | 21 | 19 | 21 | 23 | 20 | 19 | 20.00 | 2311 | |
| 07 | 22 | 20 | 23 | 21 | 18 | 24 | 19 | 17 | 20.50 | 2311 | |
| 08 | 21 | 23 | 19 | 24 | 21 | 22 | 22 | 23 | 22.00 | 2704 | |
| 09 | 20 | 24 | 21 | 23 | 21 | 23 | 25 | 19 | 22.00 | 2704 | |
| 10 | 25 | 24 | 26 | 21 | 26 | 25 | 22 | 22 | 24.00 | 3361 | |
| 11 | 24 | 22 | 20 | 24 | 26 | 24 | 23 | 21 | 23.00 | 3032 | |

~~27274~~ 29423

2383

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM.BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## EFFLUENT TREATMENT PLANT
## INLET FLOW

Month September-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG OF READINGS | TOTAL INFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 12 | 23 | 21 | 19 | 22 | 23 | 21 | 26 | 25 | 22.50 | 2920 | |
| 13 | 21 | 23 | 22 | 24 | 23 | 20 | 23 | 20 | 22.00 | 2904 | |
| 14 | 22 | 25 | 21 | 23 | 20 | 24 | 28 | 25 | 23.50 | 3157 | |
| 15 | 25 | 24 | 26 | 23 | 25 | 23 | 22 | 20 | 23.50 | 3157 | |
| 16 | 21 | 24 | 22 | 25 | 21 | 26 | 22 | 23 | 23.00 | 3032 | |
| 17 | 16 | 19 | 21 | 20 | 18 | 23 | 14 | 13 | 18.00 | 1633 | |
| 18 | 21 | 25 | 26 | 24 | 25 | 19 | 26 | 26 | 24.00 | 3361 | |
| 19 | 26 | 21 | 22 | 25 | 21 | 23 | 20 | 22 | 22.50 | 2920 | |
| 20 | 25 | 26 | 23 | 24 | 26 | 23 | 22 | 23 | 24.000 | 3360 | |
| 21 | 24 | 25 | 26 | 23 | 22 | 23 | 20 | 21 | 23.00 | 3032 | |
| 22 | 21 | 22 | 24 | 21 | 20 | 25 | 23 | 24 | 22.50 | 2920 | |

32196

2384

# GARG DUPLEX AND PAPER MILLS PVT LTD

4.5 KM.BIHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## EFFLUENT TREATMENT PLANT
## INLET FLOW

Sept Month - 24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL INFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 23 | 20 | 23 | 21 | 24 | 23 | 24 | 23 | 22 | 22.50 | 2920 | P |
| 24 | 21 | 24 | 22 | 20 | 24 | 23 | 20 | 22 | 22.00 | 2704 | P |
| 25 | 20 | 21 | 24 | 27 | 23 | 26 | 24 | 25 | 23.00 | 3032 | P |
| 26 | 15 | 16 | 16 | 14 | 16 | 16 | 15 | 16 | 16.00 | 1216 | P |
| 27 | 22 | 21 | 18 | 22 | 21 | 24 | 19 | 17 | 20.50 | 2311 | P |
| 28 | 23 | 20 | 23 | 21 | 19 | 22 | 26 | 22 | 22.00 | 2704 | P |
| 29 | 15 | 12 | 14 | 16 | 18 | 12 | 13 | 12 | 14.00 | 831 | P |
| 30 | 18 | 21 | 23 | 19 | 18 | 23 | 20 | 18 | 20.00 | 2124 | P |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |

17304

Grand Total = 79523

2385

# ANNEXURE VIII

Annexure-VIII

**GARG DUPLEX AND PAPER PVT LTD**
**8.5 KM. SHOPA ROAD, MUZAFFARNAGAR**
**RECYCLE BACK WATER RECORD**

July 2020

| DATE | INITIAL READING | FINAL READING | TOTAL-M³ | REMARK |
|---|---|---|---|---|
| 01 | 602663 | 603548 | 885 | R |
| 02 | 603548 | 604439 | 891 | R |
| 03 | 604439 | 605837 | 1298 | R |
| 04 | 605837 | 606357 | 520 | R |
| 05 | 606357 | 607442 | 1085 | R |
| 06 | 607442 | 608695 | 1253 | R |
| 07 | 608695 | 610022 | 1327 | R |
| 08 | 610022 | 611567 | 1545 | R |
| 09 | 611587 | 613535 | 1968 | R |
| 10 | 613535 | 615023 | 1488 | R |
| 11 | 615323 | 617004 | 1981 | R |
| 12 | 617004 | 618547 | 1543 | R |
| 13 | 618547 | 620083 | 1536 | R |
| 14 | 620083 | 621358 | 1275 | R |
| 15 | 621358 | 622419 | 1061 | R |
| 16 | 622419 | 624021 | 1602 | R |
| 17 | 624021 | 625479 | 1458 | R |
| 18 | 625479 | 627476 | 1997 | R |
| 19 | 627476 | 629664 | 2188 | R |
| 20 | 629664 | 631682 | 2018 | R |
| 21 | 631682 | 633846 | 2164 | R |
| 22 | 633846 | 635745 | 1899 | R |
| 23 | 635745 | 637991 | 2246 | R |
| 24 | 637991 | 640006 | 2015 | R |
| 25 | 640006 | 640888 | 882 | R |
| 26 | 640888 | — | — | No Proc Shut Down Due to mechanical work |
| 27 | — | — | — | |
| 28 | — | — | — | |
| 29 | — | — | — | |
| 30 | — | — | — | |
| 31 | — | — | — | |

Total = 38225

GARG DUPLEX AND PAPER MILLS PVT LTD August - 2024
8.5 KM.BHOPA ROAD, MUZAFFARNAGAR
RECYCLE BACK WATER RECORD

| DATE | INITIAL READING | FINAL READING | TOTAL M³ | REMARK |
|---|---|---|---|---|
| 01 | 640888 | 640888 | — | Q |
| 02 | 640888 | 640888 | — | Q |
| 03 | 640888 | 640888 | — | Q |
| 04 | 640888 | 640888 | — | Q |
| 05 | 640888 | 640888 | — | Q |
| 06 | 640888 | 640888 | — | Q |
| 07 | 640888 | 640888 | — | Q |
| 08 | 640888 | 640888 | — | Q |
| 09 | 640888 | 640888 | — | Q |
| 10 | 640888 | 640888 | — | Q |
| 11 | 640888 | 640888 | — | Q |
| 12 | 640888 | 640888 | — | Q |
| 13 | 640888 | 640888 | — | Q |
| 14 | 640888 | 640888 | — | Q |
| 15 | 640888 | 640888 | — | Q |
| 16 | 640888 | 640888 | — | Q |
| 17 | 640888 | 641556 | 668 | Q |
| 18 | 641556 | 642692 | 1136 | Q |
| 19 | 642692 | 644188 | 1496 | Q |
| 20 | 644188 | 645760 | 1572 | Q |
| 21 | 645760 | 646961 | 1201 | Q |
| 22 | 646961 | 648250 | 1289 | Q |
| 23 | 648250 | 649604 | 1354 | Q |
| 24 | 649604 | 650687 | 983 | Q |
| 25 | 650687 | 652212 | 1525 | Q |
| 26 | 652212 | 654191 | 1979 | Q |
| 27 | 654191 | 656393 | 2202 | Q |
| 28 | 656393 | 658400 | 2007 | Q |
| 29 | 658400 | 660404 | 2004 | Q |
| 30 | 660404 | 661836 | 1432 | Q |
| 31 | 661836 | 663392 | 1556 | Q |

22504

machine evening Run Down

GARG DUPLEX AND PAPER MILLS PVT LTD
8.5 KM. BHOPA ROAD, MUZAFFARNAGAR
RECYCLE BACK WATER RECORD

| DATE | INITIAL READING | FINAL READING | TOTAL M³ | REMARK |
|---|---|---|---|---|
| 01 | 640888 | 642594 | 1706 | |
| 02 | 642394 | 643833 | 1439 | |
| 03 | 643833 | 645132 | 1299 | |
| 04 | 645732 | 647233 | 1501 | |
| 05 | 647233 | 648221 | 1548 | |
| 06 | 648221 | 649476 | 1255 | |
| 07 | 649476 | 650710 | 1234 | |
| 08 | 650710 | 652222 | 1512 | |
| 09 | 652222 | 653805 | 1583 | |
| 10 | 653805 | 655984 | 2179 | |
| 11 | 655984 | 657877 | 1893 | |
| 12 | 657877 | 659616 | 1739 | |
| 13 | 659616 | 661162 | 1546 | |
| 14 | 661162 | 663195 | 2033 | |
| 15 | 663195 | 665215 | 2020 | |
| 16 | 665215 | 667087 | 1872 | |
| 17 | 667087 | 669207 | 2120 | |
| 18 | 669207 | 671308 | 2101 | |
| 19 | 671308 | 672970 | 1662 | |
| 20 | 672970 | 675839 | 2869 | |
| 21 | 675839 | 677589 | 1750 | |
| 22 | 677589 | 679284 | 1695 | |
| 23 | 679284 | 680771 | 1487 | |
| 24 | 680771 | 682296 | 1525 | |
| 25 | 682296 | 684076 | 1780 | |
| 26 | 684076 | 684583 | 507 | |
| 27 | 684583 | 685801 | 1218 | |
| 28 | 685801 | 687330 | 1529 | |
| 29 | 687330 | 687740 | 410 | |
| 30 | 687740 | 689194 | 1454 | |
| 31 | | | | |

Total = 46570

# ANNEXURE IX

Annexure-IX

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.6 KM.BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## DAILY EFFLUENT DISCHARGE RECORD

Month July-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL EFFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 01 | 11 | 8 | 10 | 13 | 9 | 19 | 23 | 11 | 13.00 | 725 | |
| 02 | 13 | 15 | 18 | 11 | 9 | 10 | 13 | 11 | 12.50 | 668 | |
| 03 | 14 | 11 | 18 | 11 | 19 | 12 | 16 | 19 | 15.00 | 1036 | |
| 04 | 9 | 8 | 11 | 11 | 12 | 13 | 11 | 13 | 11.00 | 477 | |
| 05 | 16 | 12 | 10 | 13 | 19 | 11 | 23 | 12 | 14.50 | 970 | |
| 06 | 18 | 16 | 21 | 18 | 10 | 8 | 9 | 7 | 14.50 | 970 | |
| 07 | 11 | 14 | 12 | 15 | 18 | 13 | 18 | 15 | 14.50 | 970 | |
| 08 | 14 | 12 | 16 | 18 | 21 | 16 | 12 | 11 | 15.00 | 1036 | |
| 09 | 12 | 15 | 18 | 16 | 14 | 18 | 14 | 13 | 15.00 | 1036 | |
| 10 | 16 | 19 | 21 | 20 | 18 | 13 | 9 | 8 | 15.50 | 1092 | |
| 11 | 14 | 18 | 15 | 17 | 19 | 16 | 14 | 11 | 15.50 | 1092 | |

10072

2391

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM.BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## DAILY EFFLUENT DISCHARGE RECORD

Month July - 24

| Date | 90 Degree V-NOTCH READINGS (cm's) | | | | | | | | AVG.OF READINGS | TOTAL EFFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 12 | 14 | 11 | 16 | 12 | 18 | 21 | 16 | 12 | 15.00 | 1035 | |
| 13 | 18 | 15 | 12 | 14 | 16 | 17 | 15 | 13 | 15.00 | 1036 | |
| 14 | 16 | 18 | 21 | 16 | 18 | 9 | 10 | 8 | 14.50 | 970 | |
| 15 | 13 | 15 | 14 | 18 | 15 | 11 | 14 | 12 | 14.00 | 881 | |
| 16 | 15 | 18 | 13 | 15 | 18 | 10 | 11 | 16 | 14.50 | 970 | |
| 17 | 14 | 16 | 18 | 14 | 19 | 16 | 14 | 13 | 15.50 | 1092 | |
| 18 | 13 | 17 | 16 | 18 | 21 | 9 | 14 | 12 | 15.00 | 1035 | |
| 19 | 14 | 13 | 11 | 13 | 12 | 24 | 20 | 13 | 15.00 | 1036 | |
| 20 | 16 | 18 | 21 | 14 | 16 | 14 | 12 | 9 | 15.00 | 1036 | |
| 21 | 15 | 17 | 20 | 18 | 23 | 18 | 7 | 6 | 15.50 | 1092 | |
| 22 | 11 | 8 | 13 | 17 | 19 | 16 | 17 | 19 | 15.00 | 1036 | |

11221

2392

## GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM.BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## DAILY EFFLUENT DISCHARGE RECORD

Month - July-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL EFFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 23 | 13 | 16 | 18 | 14 | 16 | 18 | 13 | 12 | 15.00 | 1036 | |
| 24 | 16 | 14 | 15 | 18 | 14 | 13 | 14 | 16 | 15.00 | 1036 | |
| 25 | 9 | 11 | 14 | 15 | 11 | 16 | 13 | 15 | 13.00 | 725 | |
| 26 | 8 | 6 | 9 | 13 | 11 | 14 | 11 | 12 | 10.50 | 425 | |
| 27 | 10 | 13 | 11 | 14 | 9 | 13 | 12 | 14 | 12.00 | 507 | |
| 28 | 15 | 11 | 13 | 16 | 12 | 15 | 14 | 12 | 13.50 | 801 | |
| 29 | 10 | 8 | 13 | 9 | 11 | 10 | 13 | 14 | 11.00 | 477 | |
| 30 | 11 | 9 | 12 | 13 | 12 | 16 | 14 | 9 | 12.00 | 536 | |
| 31 | 12 | 11 | 9 | 14 | 10 | 9 | 7 | 11 | 10.50 | 425 | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |

611B

Ground Total = 27911 m3

2393

## GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM, SHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## DAILY EFFLUENT DISCHARGE RECORD

Month August-2024

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL EFFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 01 | — | — | — | — | — | — | — | — | — | — | — |
| 02 | — | — | — | — | — | — | — | — | — | — | — |
| 03 | — | — | — | — | — | — | — | — | — | — | — |
| 04 | — | — | — | — | — | — | — | — | — | — | — |
| 05 | 4 | 3 | 5 | 4 | 3 | — | — | 5 | 3.0 | 22 | P |
| 06 | 7 | 9 | 7 | 6 | 8 | 9 | 7 | 11 | 8.00 | 215 | P |
| 07 | 12 | 10 | 8 | 13 | 9 | 13 | 11 | 12 | 11.00 | 477 | P |
| 08 | 13 | 9 | 14 | 9 | 11 | 10 | 13 | 13 | 11.52 | 534 | P |
| 09 | 11 | 10 | 12 | 15 | 13 | 9 | 14 | 12 | 12.00 | 596 | P |
| 10 | 10 | 13 | 11 | 12 | 9 | 11 | 13 | 17 | 12.00 | 596 | P |
| 11 | 13 | 11 | 9 | 14 | 13 | 18 | 10 | 12 | 12.50 | 668 | P |
| | | | | | | | | | | 3108 | |

Plant Shut Down

2394

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM. BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## DAILY EFFLUENT DISCHARGE RECORD

Month: August-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL EFFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 12 | 10 | 13 | 11 | 14 | 12 | 14 | 10 | 12 | 12.00 | 596 | A |
| 13 | 13 | 12 | 11 | 15 | 14 | 10 | 13 | 8 | 12.00 | 596 | A |
| 14 | 9 | 12 | 10 | 13 | 11 | 10 | 13 | 10 | 11.00 | 477 | A |
| 15 | 8 | 13 | 11 | 10 | 9 | 7 | 8 | 6 | 9.00 | 288 | A |
| 16 | 7 | 6 | 5 | 8 | 9 | 11 | 10 | 8 | 8.00 | 215 | A |
| 17 | 12 | 10 | 8 | 13 | 11 | 13 | 12 | 13 | 11.50 | 534 | A |
| 18 | 13 | 15 | 10 | 11 | 14 | 16 | 18 | 15 | 14.00 | 881 | A |
| 19 | 14 | 16 | 18 | 16 | 15 | 17 | 13 | 11 | 15.00 | 1036 | A |
| 20 | 16 | 18 | 14 | 16 | 18 | 14 | 16 | 12 | 15.50 | 1092 | A |
| 21 | 15 | 16 | 18 | 14 | 15 | 11 | 12 | 11 | 14.00 | 881 | A |
| 22 | 13 | 11 | 15 | 16 | 14 | 18 | 15 | 14 | 14.50 | 970 | A |
| | | | | | | | | | | 7566 | |

2395

# GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM.BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## DAILY EFFLUENT DISCHARGE RECORD

Month: August-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL EFFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 23 | 16 | 18 | 14 | 16 | 15 | 10 | 10 | 8 | 14.50 | 970 | |
| 24 | 13 | 16 | 11 | 14 | 13 | 18 | 13 | 10 | 13.50 | 801 | |
| 25 | 16 | 18 | 21 | 17 | 14 | 9 | 13 | 16 | 15.50 | 1092 | |
| 26 | 14 | 16 | 18 | 21 | 10 | 12 | 9 | 24 | 15.50 | 1092 | |
| 27 | 13 | 11 | 16 | 15 | 18 | 15 | 19 | 17 | 15.50 | 1092 | |
| 28 | 14 | 16 | 18 | 13 | 16 | 14 | 15 | 14 | 15.00 | 1036 | |
| 29 | 16 | 18 | 15 | 14 | 16 | 18 | 14 | 13 | 15.50 | 1092 | |
| 30 | 14 | 16 | 18 | 13 | 15 | 18 | 14 | 12 | 15.00 | 1036 | |
| 31 | 12 | 13 | 16 | 14 | 16 | 19 | 18 | 16 | 15.50 | 1092 | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | | 9303 | |

Grand TOTAL = 19972

2396

# GARG DUPLEX AND PAPER MILLS PVT LTD

6.5 KM.BIHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## DAILY EFFLUENT DISCHARGE RECORD

Month September-21

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL EFFLUENT (HCl) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 3:00 AM | 5:00 AM | | | |
| 01 | 14 | 12 | 16 | 15 | 18 | 14 | 16 | 10 | 15.50 | 1092 | |
| 02 | 13 | 14 | 18 | 15 | 16 | 18 | 14 | 12 | 15.00 | 1036 | |
| 03 | 15 | 16 | 17 | 10 | 14 | 12 | 13 | 14 | 15.00 | 1036 | |
| 04 | 13 | 11 | 14 | 12 | 15 | 16 | 12 | 18 | 14.50 | 970 | |
| 05 | 16 | 14 | 12 | 18 | 15 | 18 | 13 | 14 | 15.00 | 1036 | |
| 06 | 15 | 18 | 16 | 13 | 16 | 14 | 13 | 11 | 14.50 | 970 | |
| 07 | 13 | 11 | 15 | 16 | 18 | 15 | 16 | 12 | 14.50 | 970 | |
| 08 | 14 | 16 | 15 | 18 | 16 | 14 | 13 | 18 | 15.50 | 1092 | |
| 09 | 16 | 14 | 18 | 16 | 15 | 16 | 13 | 12 | 15.00 | 1036 | |
| 10 | 15 | 16 | 17 | 14 | 18 | 16 | 18 | 10 | 15.50 | 1092 | |
| 11 | 16 | 14 | 18 | 15 | 16 | 18 | 14 | 09 | 15.00 | 1036 | |
| | | | | | | | | | | 11366 | |

23397

## GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM.BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## DAILY EFFLUENT DISCHARGE RECORD

Month September-24.

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL EFFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 12 | 16 | 14 | 13 | 15 | 14 | 13 | 16 | 23 | 15.50 | 1092 | A |
| 13 | 14 | 18 | 16 | 14 | 15 | 17 | 14 | 16 | 15.50 | 1092 | A |
| 14 | 16 | 14 | 18 | 13 | 16 | 15 | 14 | 14 | 15.00 | 1036 | A |
| 15 | 14 | 16 | 15 | 18 | 18 | 14 | 13 | 12 | 15.00 | 1036 | A |
| 16 | 16 | 18 | 14 | 16 | 12 | 16 | 18 | 14 | 15.50 | 1092 | A |
| 17 | 9 | 11 | 13 | 12 | 11 | 18 | 14 | 16 | 13.00 | 725 | A |
| 18 | 16 | 12 | 15 | 16 | 14 | 16 | 20 | 15 | 15.50 | 1092 | A |
| 19 | 18 | 16 | 14 | 15 | 16 | 16 | 18 | 11 | 15.50 | 1092 | A |
| 20 | 14 | 18 | 16 | 16 | 13 | 16 | 14 | 13 | 15.00 | 1036 | A |
| 21 | 12 | 16 | 15 | 16 | 12 | 22 | 17 | 14 | 15.50 | 1092 | A |
| 22 | 14 | 15 | 16 | 18 | 16 | 18 | 13 | 10 | 15.00 | 1036 | A |

11427

2398

## GARG DUPLEX AND PAPER MILLS PVT LTD

8.5 KM.BHOPA ROAD, MUZAFFARNAGAR (U.P.) 251001

## DAILY EFFLUENT DISCHARGE RECORD

Month September-24

| Date | 90 Degree V-NOTCH READINGS (cms) | | | | | | | | AVG.OF READINGS | TOTAL EFFLUENT (m3) | REMARK |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 23 | 14 | 18 | 15 | 16 | 18 | 16 | 14 | 13 | 15.50 | 1092 | A |
| 24 | 16 | 14 | 18 | 15 | 13 | 19 | 13 | 16 | 15.50 | 1092 | A |
| 25 | 13 | 16 | 15 | 16 | 18 | 10 | 10 | 13 | 15.00 | 1036 | A |
| 26 | 9 | 7 | 11 | 10 | 8 | 13 | 14 | 20 | 11.50 | 534 | A |
| 27 | 12 | 10 | 13 | 11 | 15 | 19 | 16 | 20 | 14.50 | 970 | A |
| 28 | 18 | 16 | 18 | 19 | 21 | 13 | 11 | 8 | 15.50 | 1092 | A |
| 29 | 6 | 8 | 11 | 10 | 9 | 11 | 13 | 12 | 10.00 | 376 | A |
| 30 | 13 | 11 | 10 | 12 | 14 | 13 | 20 | 23 | 14.50 | 970 | A |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | | | |
| | | | | | | | | | | 7162 | |

Grand Total → 29949

2399

ANNEXURE X

Annexure-X

**GARG DUPLEX AND PAPER MILLS PVT LTD** July-24
**8.5 KM.BHOPA ROAD, MUZAFFARNAGAR**
**RECYCLE TREATED WATER RECORD**

| DATE | INITIAL READING | FINAL READING | TOTAL-M³ | REMARK |
|---|---|---|---|---|
| 01 | 31794 | 31879 | 85 | |
| 02 | 31879 | 31925 | 46 | |
| 03 | 31925 | 31961 | 36 | |
| 04 | 31963 | 32038 | 75 | |
| 05 | 32038 | 32087 | 49 | |
| 06 | 32087 | 32157 | 70 | |
| 07 | 32157 | 32243 | 86 | |
| 08 | 32243 | 32345 | 102 | |
| 09 | 32345 | 32422 | 77 | |
| 10 | 32422 | 32522 | 100 | |
| 11 | 32522 | 32583 | 61 | |
| 12 | 32583 | 32683 | 100 | |
| 13 | 32683 | 32781 | 98 | |
| 14 | 32781 | 32840 | 59 | |
| 15 | 32840 | 32907 | 67 | |
| 16 | 32907 | 33006 | 99 | |
| 17 | 33006 | 33122 | 116 | |
| 18 | 33122 | 33226 | 104 | |
| 19 | 33226 | 33326 | 100 | |
| 20 | 33326 | 33404 | 78 | |
| 21 | 33404 | 33470 | 66 | |
| 22 | 33470 | 33529 | 59 | |
| 23 | 33529 | 33589 | 60 | |
| 24 | 33589 | 33669 | 80 | |
| 25 | 33669 | – | – | Power Shut |
| 26 | – | – | – | Down |
| 27 | – | – | – | |
| 28 | – | – | – | |
| 29 | – | – | – | |
| 30 | – | – | – | |
| | | | | |

Total = 1875 m3

# GARG DUPLEX AND PAPER MILLS PVT LTD

## 8.5 KM. BHOPA ROAD, MUZAFFARNAGAR

## RECYCLE TREATED WATER RECORD

| DATE | INITIAL READING | FINAL READING | TOTAL-M³ | REMARK |
|---|---|---|---|---|
| 01 | 33560 | — | — | Duplex M/c Shut Down |
| 02 | — | — | — | |
| 03 | — | — | — | |
| 04 | — | — | — | |
| 05 | — | — | — | |
| 06 | — | — | — | |
| 07 | — | — | — | |
| 08 | — | — | — | |
| 09 | — | — | — | |
| 10 | — | — | — | |
| 11 | — | — | — | |
| 12 | — | — | — | |
| 13 | — | — | — | |
| 14 | — | — | — | |
| 15 | — | — | — | |
| 16 | — | — | — | |
| 17 | 33560 | 33685 | 16 | |
| 18 | 33685 | 33699 | 14 | |
| 19 | 33699 | 33723 | 24 | |
| 20 | 33723 | 33763 | 40 | |
| 21 | 33763 | 33810 | 47 | |
| 22 | 33810 | 33840 | 30 | |
| 23 | 33840 | 33913 | 73 | |
| 24 | 33913 | 33982 | 69 | |
| 25 | 33982 | 34063 | 81 | |
| 26 | 34063 | 34119 | 56 | |
| 27 | 34119 | 34185 | 66 | |
| 28 | 34185 | 34228 | 43 | |
| 29 | 34228 | 34323 | 95 | |
| 30 | 34323 | 34395 | 72 | |
| 31 | 34395 | 34463 | 68 | |

Total = 794 M³

Schedule - 2(i)

**GARG DUPLEX AND PAPER MILLS PVT LTD**
**8.5 KM. BHOPA ROAD, MUZAFFARNAGAR**
**RECYCLE TREATED WATER RECORD**

| DATE | INITIAL READING | FINAL READING | TOTAL M³ | REMARK |
|---|---|---|---|---|
| 01 | 34463 | 34573 | 110 | |
| 02 | 34573 | 34668 | 95 | |
| 03 | 34668 | 34731 | 63 | |
| 04 | 34731 | 34766 | 35 | |
| 05 | 34766 | 34828 | 62 | |
| 06 | 34828 | 34898 | 70 | |
| 07 | 34898 | 34951 | 53 | |
| 08 | 34951 | 35038 | 87 | |
| 09 | 35038 | 35093 | 55 | |
| 10 | 35093 | 35133 | 40 | |
| 11 | 35133 | 35185 | 52 | |
| 12 | 35185 | 35253 | 68 | |
| 13 | 35253 | 35308 | 55 | |
| 14 | 35308 | 35379 | 71 | |
| 15 | 35379 | 35456 | 77 | |
| 16 | 35456 | 35511 | 55 | |
| 17 | 35511 | 35581 | 70 | |
| 18 | 35581 | 35676 | 95 | |
| 19 | 35676 | 35772 | 96 | |
| 20 | 35772 | 35817 | 45 | |
| 21 | 35817 | 35856 | 39 | |
| 22 | 35856 | 35941 | 85 | |
| 23 | 35941 | 36006 | 65 | |
| 24 | 36006 | 36068 | 62 | |
| 25 | 36068 | 36131 | 63 | |
| 26 | 36131 | 36226 | 95 | |
| 27 | 36226 | 36301 | 75 | |
| 28 | 36301 | 36361 | 60 | |
| 29 | 36361 | 36401 | 40 | |
| 30 | 36401 | 36436 | 35 | |
| | | | | |

Total = 1973 m³

# ANNEXURE XI

Annexure-XI

GARG PAPER

# GARG DUPLEX AND PAPER MILLS PVT LTD

UNDERTAKING

Dear Sir,

We would like to inform you that we are 100 % reusing sludge in Pulp Mill for paper process.

Thanking you

Works & Regd. Office : 6.5 Km , Bhopa Road, Muzaffarnagar-251 001 (U.P.) • Phone : +91-8941088975 - 80
E-mail : garg_duplex@hotmail.com • CIN : U21011UP1995PTC007472

ANNEXURE XII

Annexure-XII

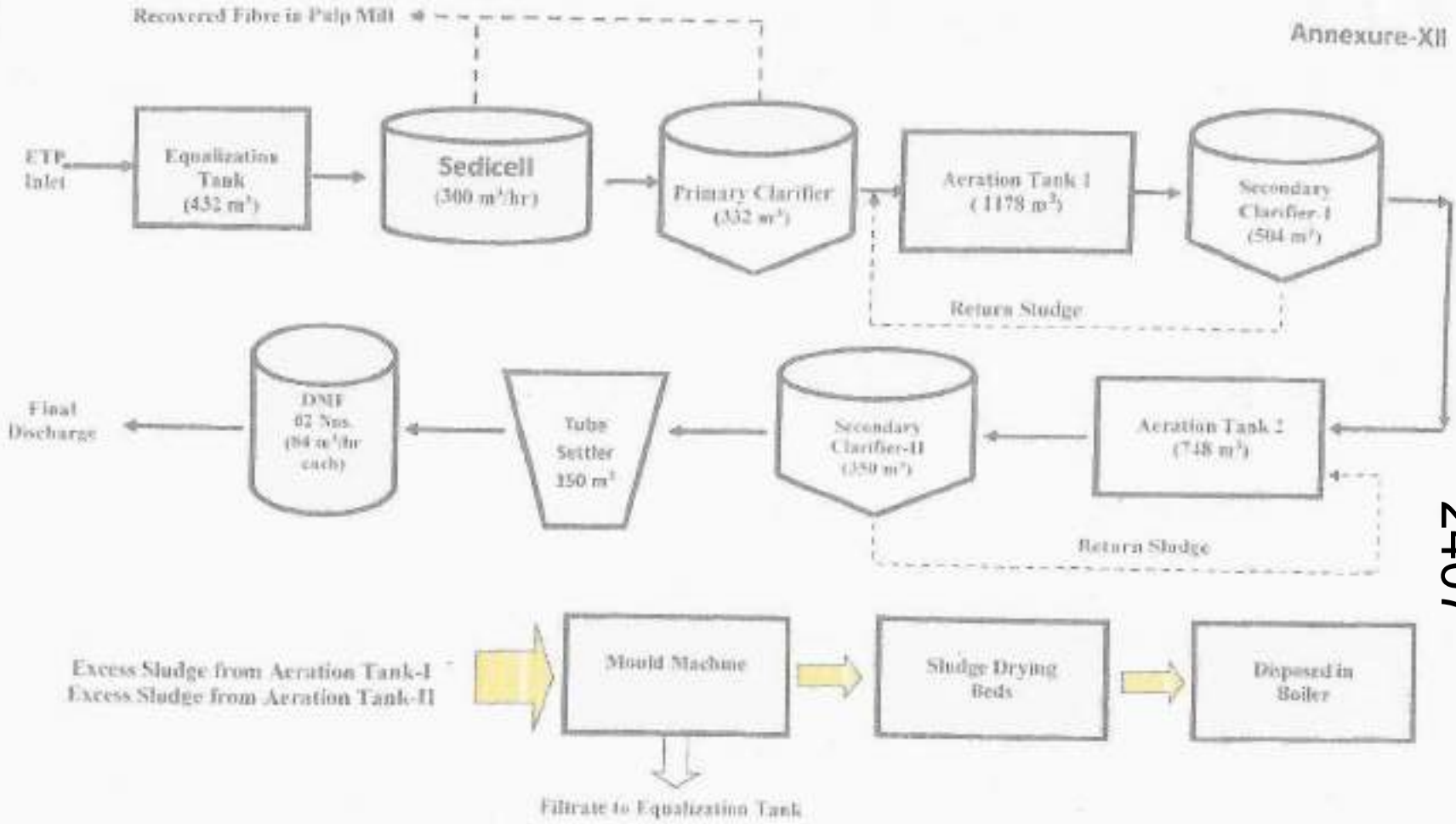


Fig.: Layout of existing ETP at Garg Duplex & Papers Private Limited, Muzaffarnagar

2407

ANNEXURE XIII

Annexure-XIII

# GARG DUPLEX AND PAPER MILLS PVT LTD

## Undertaking of Mill Data on Date of Sampling

Date of Sampling : 08.10.2024

Paper Production TPD on 08.10.2024 ( date) : 321.90 MT

Raw material Furnish Used on 08.10.2024 (date) : 382.27 TPD & 118.90 %

Fresh Water Consumption $m^3$ on 08.10.2024 ( date ) 1920 M³/DAY

Waste Water Generation $m^3$ on 08.10.2024 ( date) 1332 M³/DAY

Waste Water Recycled $m^3$ on 08.10.2024 ( date) 1276 M³/DAY

Waste Water Discharged $m^3$ on 08.10.2024 ( date) 1056 M³/DAY

Authorized Signatory

SHREE SIDHBALI PAPER MILLS PRIVATE LIMITED

11.12.24

To,
The Regional Officer
U.P. Pollution Central Board,
New Mandi, Muzaffarnagar (U.P.)

Date--10.12.2024

**Sub:- Regarding Compliance of Pressed Order on Dated 10.09.2024**

Respected Sir

Kind attraction please take reference letter No. **728/O.A. No. 744/Maharam Ali/2024 on dated 27.09.2024 regarding passed order on dated 12.01.2024** behalf of **O.A. No. 744/2022 Mahram Ali V/s state of Uttar Pradesh & O.A. No. 277/2022** Liyaket Ali and others V/s State of U.P. as per order Pulp & paper Industry upgrade own waste water treatment system & analysis composite sample by NABL Lab for third partty varification

M/S Shree Sidhbali paper Mills Pvt Ltd provide E.T.P. adeququacy servy by CPPRI Saharanpur 16.10.2024 for make characteristic study of Raw Matrial , Raw effulient,efficiency of each unit of ETP & Also total E.T.P. Efficiency Adequacy Report & CPPRI make a details report as per above requried study

Study report are given give below:-
**1:- Annexure -- I atteched**

Sir, M/s shree sidhabli paper mills pvt. Ltd. are followed all derection & norm as per gauidline of UPPC Bord and CPCP Bord So we hope you are satishfied with our reply and make possitive response in the favour of our mill

Thanking you
For--M/S SHREE SIDHBALI PAPER MILLS PVT. LTD.

Auth.sing

# Technical Report

on

## Performance Evaluation of Existing ETP

at

**SHREE SIDHBALI PAPERS PRIVATE LIMITED,**
**9TH KM STONE , BHOPA ROAD,**
**MUZAFFARNAGAR (U.P.)**

Prepared by

**Central Pulp and Paper Research Institute,**
**Saharanpur- 247001(U.P)**

November 2024

## CONTENTS


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| | Annexure – II Consent under Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981 | |
| | Annexure III: Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016. | |
| | Annexure IV: Flowsheet of Manufacturing Process | |
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| | Annexure VII : 3 months logbook of ETP inlet & Primary Clarifier overflow recycled | |
| | Annexure VIII: 3 months logbook of treated waste water recycled | |
| | Annexure IX : 3 months logbook of treated waste water discharged | |
| | Annexure X : ETP layout | |
| | Annexure XI :Ground Water NOC | |
| | Annexure XII : Mill data on date of sampling | |


For Shree Sidhbali Paper Mills Limited

Authorised Signatory

## About Central Pulp & Paper Research Institute (CPPRI)

*CPPRI is a premier research institute and an autonomous organization under Department for Promotion of Industry & Internal Trade, Ministry of Commerce and Industry, Government of India. The institute is dedicated to the services of Pulp & Paper Industry. Located at Saharanpur, Uttar Pradesh, the institute has state of art laboratories and facilities with trained, dedicated and highly experienced scientists to carry out quality research work and render technical and consultancy services in various areas of paper making including Environmental Management*

## About Environmental Management Division, CPPRI

*The Environmental Management Division of CPPRI is NABL accreditated for analysis of water and waste water, ambient air monitoring and stack emissions monitoring. The division is recognized by various regulatory authorities, pulp, paper and allied industries as a centre of expertise in context of environmental monitoring and addressing various environmental issues related to Pulp & Paper Industry. The division has world class facilities and expertise to carry out R& D as well as render technical and consultancy services related to ETP performance evaluation and adequacy assessment, ETP upgradation / trouble shooting, Environmental Audit, Water Audit, Air monitoring etc. The division serves as a nodal agency to assist Central Pollution Control Board (CPCB) in reviewing and revision of environmental discharge and emission norms for Indian Pulp and Paper Industry. Generation of data base on pollution load generated by Indian pulp and paper industry and various issues related to environmental sustainability of Indian Pulp & Paper Industry. The Environmental Management Div has also assisted CPCB in preparation and successful implementation of "Charter on Water Recycling & Pollution Prevention in Pulp & Paper Industry of Ganga River Basin in Pulp & Paper Mill of Uttar Pradesh and Uttarakhand". Presently the division is assisting CPCB as third party in monitoring of Grossly Polluting Industries in the River Ganga & Yamuna Basin since last 6 years*

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

## 1.0 BACKGROUND OF THE MILL

**Shree Sidhbali Paper Mills Private Ltd** is located at **9th km Stone, Bhopa Road , Muzaffarnagar, Uttar Pradesh**. The spatial coordinates of the mill's location are **Latitude-29.470024, Longitude-77.78260729** and the location of the mill is indicated in **Fig 1.**

***Fig 1 Google Map indicating Location of Shree Siddhbali Paper Mills Private Ltd, Muzaffarnagar***

The mill was commissioned in the year 1995 . The mill is a waste paper / recycled fiber based mill producing kraft grade of paper. The mill's consented production capacity is 250 TPD. At the time of visit the mill had valid consent under **Section 25/ 26 of the Water (Prevention & Control of Pollution ) Act 1974 ( Annexure I )**, under **Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981( Annexure II)** and **Authorization under the provisions of Hazardous and other Wastes ( Management & Transboundary Movement) Rules 2016 (Annexure III ).**

30/11/2024



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

## 2.0 OBJECTIVE OF THE REPORT

The main objective of the report is to assess the performance of existing effluent treatment plant in context of compliance with stipulated discharge norms. To carry out the study CPPRI team of scientists visited the mill on 16.10.2024 for collection of relevant data and information as well as composite sampling of effluent from various units of ETP .

## 3.0 MANUFACTURING PROCESS

The mill uses indigenous and imported waste paper for production of kraft grade of paper . The waste paper is processed using a Hicon pulper for pulp production. The pulp yield is around 85 -90 %. The pulp is cleaned and screened through high density cleaner, slotted screen , turbo separator and centri cleaner & fiber fractionator. The screened pulp I sthickened through a thickner followed by refining through a refiner to attain the required °SR for production of required paper grade. Most of the unit operation in waste paper processing is completed with back water generated from various sections Fresh water is used only on ppaer machine and boiler. The mill has installed size press after dryer section to improve paper properties. The flow sheet of manufacturing process is indicated in **Annexure IV** and Paper Machine is depicted as **Fig 2.**

***Fig 2 Paper Machine at Shree Sidhbali Paper Mills Pvt Ltd., Muzaffarnagar***



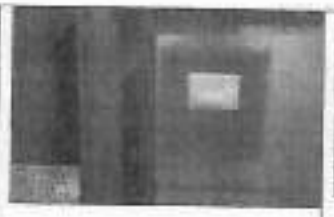
For Shree Sidhbali Paper Mills Limited

Authorised Signatory

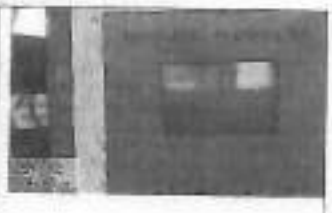
## 4.0 FRESH WATER CONSUPMTION

The mill has three submersible bore well with flowmeter for extraction of the ground water to meet water requirement of mill ( Fig3).

Borewell No 1 Flow Meter



Borewell No 2 Flow Meter



Borewell No 3 Flow Meter

**Fig 3** ***Borewell Flowmeter at Shree Sidhbali Paper Mills Pvt Ltd., Muzaffarnagar***

Most of the process operations involved are completed with back water and fresh water is used mainly in paper machine showers,. boilers etc. The mill maintains log book for production and fresh water consumption and the records of last 3 months is annexed as **Annexure V & VI** . Based on the information given by mill the tentative section wise fresh water consumption at **Sidhbali Paper Mills Pvt Ltd** , is indicated in **Table 1.**

**Table 1 : Fresh Water Consumption in Shree Sidhbali Paper Mills Pvt Ltd**

| S.No. | Particulars | Water consumption $m^3/d^*$ |
|---|---|---|
| 1. | Pulp Mill | 30 |
| 2. | Paper Machine | 535 |
| 3. | Stock Preparation | 80 |
| 4 | Boiler | 280 |
| 5 | Domestic /Miscellaneous | 5 |
| **Total Fresh Water Consumption, $m^3/d$** | | **930** |
| **Total Fresh Water Consumption, $m^3/t_{paper}$** ***Basis: Average reported paper production in last 3 months= 160TPD approx.*** | | **5.8** |

****Average last 3 months data provided by the mill***

Noted & Endlay
30/11/19



For Shree Sidhbali Paper Mills Limited
Authorised Signatory

## 5.0 WASTE WATER GENERATION & ITS CHARACTERISTICS.

The mill maintain log books of daily waste water generated , waste water discharged and recycled . The last 3 months log book of Primary Clarifier Inlet / Waste Water Generated & Recycled ( **Annexure VII & VIII**), Treated Effluent Discharged & Recycled **(Annexure IX )**.The characteristics of raw waste water collected and analyzed at CPPRI are indicated in **Table 2**.

**Table 2 : Characteristics of Raw Waste Water Generated at Shree Sidhbali Paper Mills Pvt Ltd**

| Parameters | Value |
|---|---|
| Effluent Volume, $m^3/d$* | 540 $m^3$ / day |
| pH | 5.84 |
| TSS, mg/l | 1044 |
| TDS , mg/l | 3358 |
| COD, mg/l | 2112 |
| BOD, mg/l | 1075 |

***Average Value based on the log book of last 3 months provided by the mill (Annexure VII )***

## 6.0 EXISTING ETP FOR TREATMENT OF MILL EFFLUENT

Shree Sidhbali Paper Mills Pvt Ltd , have a full fledged ETP having **Hill Screen, Equalization Tank , Sedicell , Primary Clarifier, Aeration Tank ( I & II) (with diffused aeration ), Secondary Clarifier , Tube Settler Multi Garde Filter & Activated Carbon Filter**

The mill effluent after screening through Hill Screen is first passed through Equalization Tank to mitigate fluctuation in inlet pollution load **(Fig 4 )**.



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

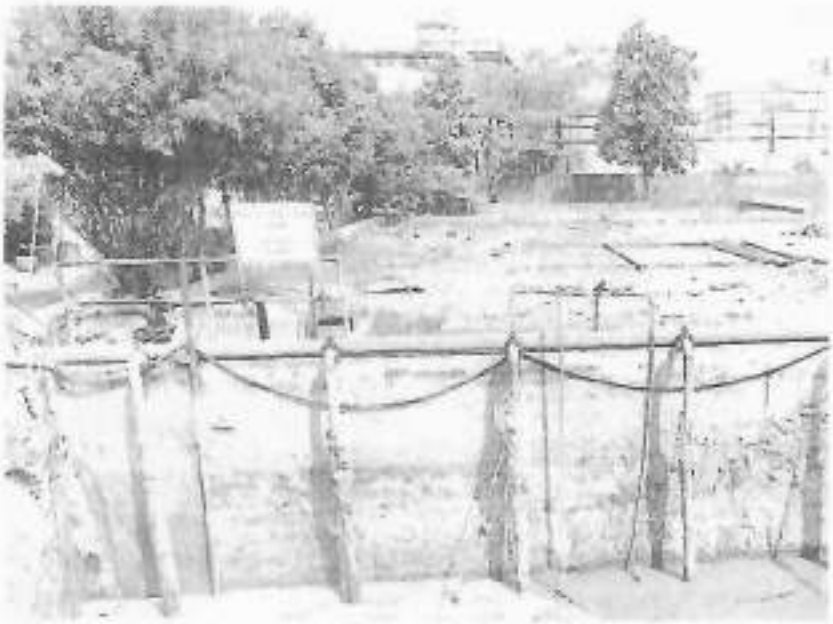


**Fig 4 Equalization Tank at Shree Sidhbali Paper Mills Pvt Ltd**

The mill effluent from equalization tank is next treated through Sedicell **(Fig 5 )** for fiber recovery and reduction in TSS load going to ETP.

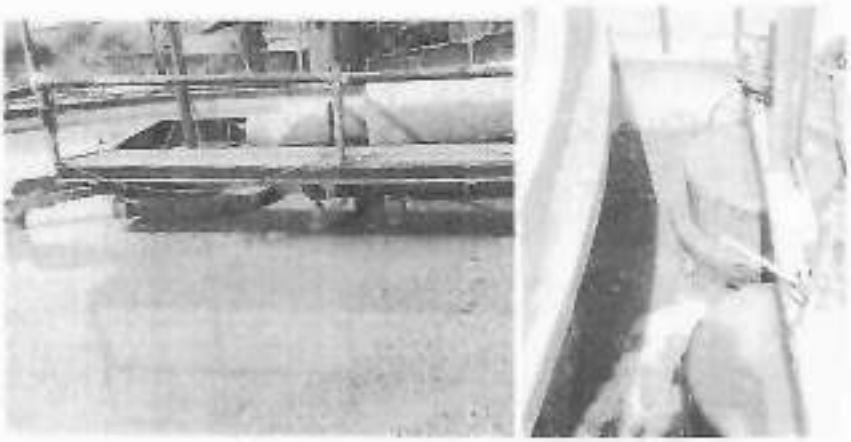


**Fig 4 Sedicell at Shree Sidhbali Paper Mills Pvt Ltd**

After Sedicell the effluent is further clarified through Primary clarifier **( Fig 5) for removal of suspended solids/ fibers**. A part of the effluent after Primary



For Shree Sidhbali Paper Mills Limited

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Clarifier is recycled back to pulp mill and the rest subjected to biological degradation in Aeration tank

**Fig 5 Primary Clarifier at Shree Sidhbali Paper Mills Pvt Ltd**

The **Aeration Tanks (I & II) ( Fig 6 )** are equipped with diffused aeration system to provide oxygen required by microorganism for biodegradation of organic matter. The essential nutrients in the form of Urea and DAP are added in aeration tank for facilitating the growth of microorganisms.

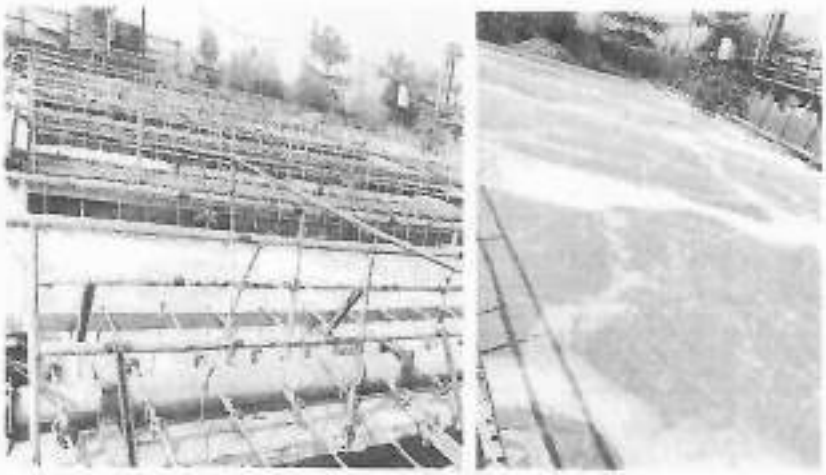

**Fig 6 Aeration Tank I & II at Shree Sidhbali Paper Mills Pvt Ltd**



for Shree Sidhbali Paper Mills Limited

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The waste water along with suspended active biomass is treated through secondary clarifier for removal of biomass **( Fig 7 )**

**Fig 7 Secondary Clarifier at Shree Sidhbali Paper Mills Pvt Ltd**

Post Secondary Clarifier the treated effluent is further polished through **Tube Settler , Multi Media Filter & Activated Carbon Filter ( Fig 8 & 9)**

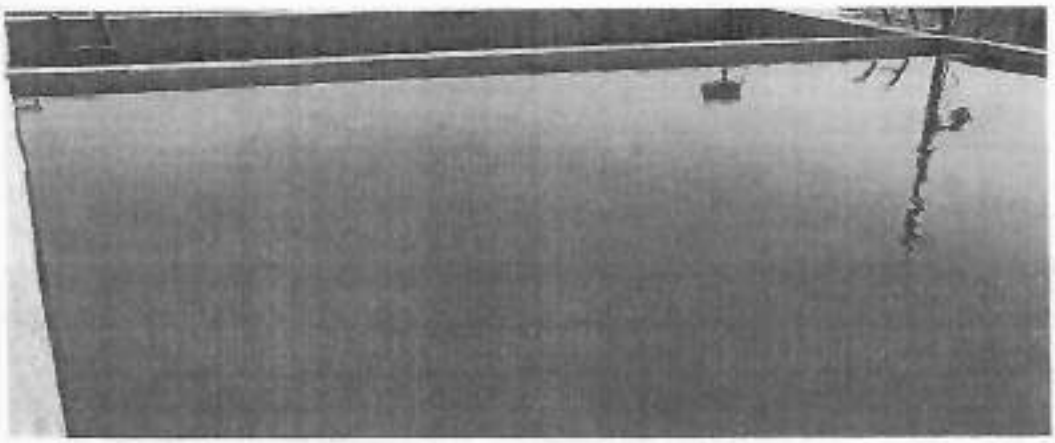

**Fig 8 Tube Settler at Shree Sidhbali Paper Mills Pvt Ltd**

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

**Fig 9 Multi Grade Filter & Activated Carbon Filter at Shree Sidhbali Paper Mills Pvt Ltd**

The final treated effluent is discharged into Dhandhera Drain. An ultrasonic flowmeter is available at ETP outlet **( Fig 10 )**

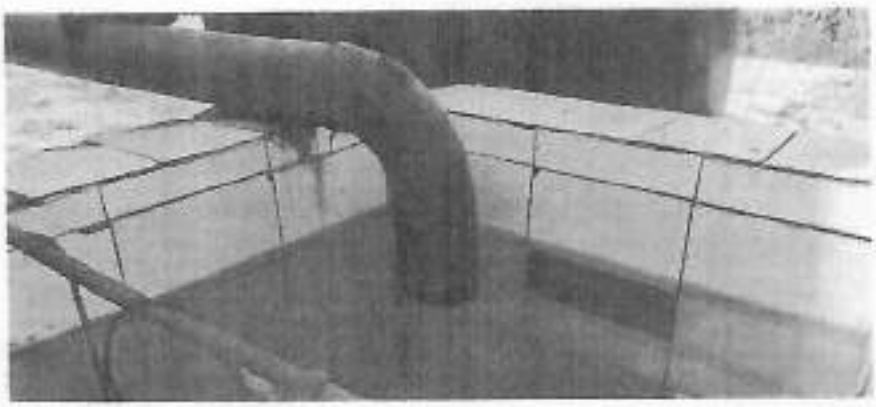

**Fig 10 ETP oulet at Shree Sidhbali Paper Mills Pvt Ltd**

As per mill , a part of under flow of secondary clarifier is returned to aeration tank for maintaining the desired level of active biomass (MLSS) and rest is mixed along with underflow of primary clarifier. The ETP sludge is dewatered through belt press **( Fig 11)**



for Shree Sidhbali Paper Mills Limited

Authorised Signatory

**Fig 11 Belt Press at Shree Sidhbali Paper Mills Pvt Ltd**

The flow sheet of existing Effluent Treatment Plant is indicated in **Annexure X** and detailed design specifications are indicated in **Table 3**

**Table 3: Design Specifications of Existing ETP at Shree Sidhbali Paper Mills Pvt Ltd**

| S. No. | Details | Dimensions * | Purpose |
|---|---|---|---|
| 1. | Equalization tank | Dimension: 8.4m x 6.0 mx 3.0 m<br>Capacity : 150 $m^3$ | To avoid fluctuation in effluent characteristics |
| 2 | Sedicell | Capacity : 300 $m^3$ /hr | For removal of Suspended Solids / Fiber Recovery |
| 3 | Primary Clarifier | ∅ 20.0 m<br>SWD : 3.8 m<br>Capacity : 1200 $m^3$ | For removal of Suspended Solids / |
| 3. | Aeration Tank | Dimension:<br>33m x 28.5mx 4.5 m<br>Total Capacity : 4361 $m^3$<br>Aeration Type : Diffused Aeration<br>No of Blowers : 5<br>Blower Air Discharge Capacity : 14600 $m^3$ /hr<br>No of diffuser : 850 | For removal of COD and BOD |



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

| | | | |
|---|---|---|---|
| 4. | Secondary Clarifier | Ø :16.0 m<br>SWD : 3.45 m<br>Capacity : 900 $m^3$ | For removal of biological biomass |
| 5 | Tube Settler | 110 $m^3$ | Tertiary Treatment for polishing effluent quality |
| 6 | Dual Media Filter | 1No<br>Capacity : 100 $m^3$ /hr | Tertiary Treatment for polishing effluent quality |
| 7 | Activated Carbon Filter | 1No<br>Capacity : 100 $m^3$ /hr | Tertiary Treatment for polishing effluent quality |
| 8 | Sludge Dewatering System | Belt Press Filter : 20 TPD | To increase dry solids of ETP sludge |

***Data Provided by the mill***

The mill has installed V notch at ETP inlet , electromagnetic flowmeter at ETP Inlet / Sedicell Inlet **(Fig 11 )** , Recycling pipe line of primary clarifier overflow **(Fig 12),** ultrasonic flow meter at ETP outlet **( Fig 13)** & electromagnetic flow meter at Recycling pipe line of treated effluent **( Fig 14 )** . The mill has installed OCEMS system at final discharge point to monitor the quality of treated effluent **( Fig 15 )**

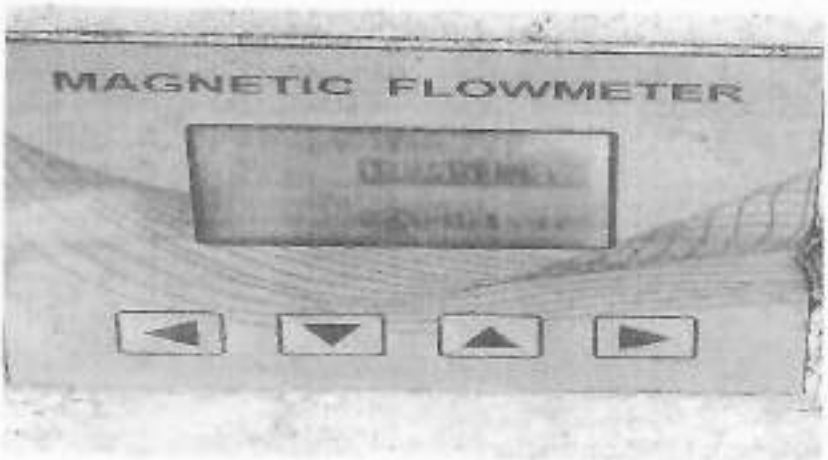


**Fig 11 Sedicell Inlet Flowmeter at Shree Sidhbali Paper Mills Limited**



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

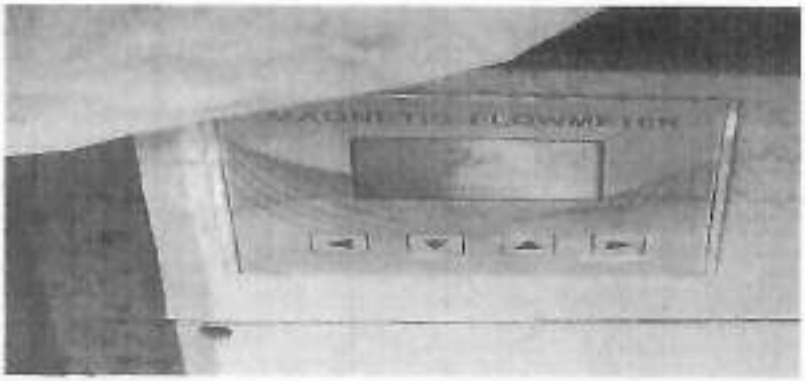


*Fig 12 Primary Clarifier Recycling Flowmeter at Shree Sidhbali Paper Mills Limited*

*Fig 13 Final Treated Effluent Recycling Flowmeter at Shree Sidhbali Paper Limited*

*Fig 14 Treated Effluent Recycling Flowmeter at Shree Sidhbali Paper Mills Limited*



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

*Fig 15 OCEMS at Shree Sidhbali Paper Mills Limited*

## 7.0 Performance Evaluation of Existing ETP

Based on the analysis of samples collected during the mill visit, the performance efficiency of individual units of ETP as well as over all ETP is summarized as under:

**A. Performance Evaluation of Primary Treatment (Primary Clarifier + Sedicell)**

| S. No. | Parameter | ETP Inlet | Primary Clarifier Outlet | % Reduction |
|---|---|---|---|---|
| 1. | pH | 5.84 | 6.78 | -- |
| 2. | TSS (mg/l) | 1044 | 92 | 91.2 |
| 3 | TDS mg/ l | 3358 | 2788 | 17.0 |
| 4. | COD (mg/l) | 2112 | 1596 | 24.4 |
| 5. | BOD (mg/l) | 1075 | 816 | 24.1 |



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

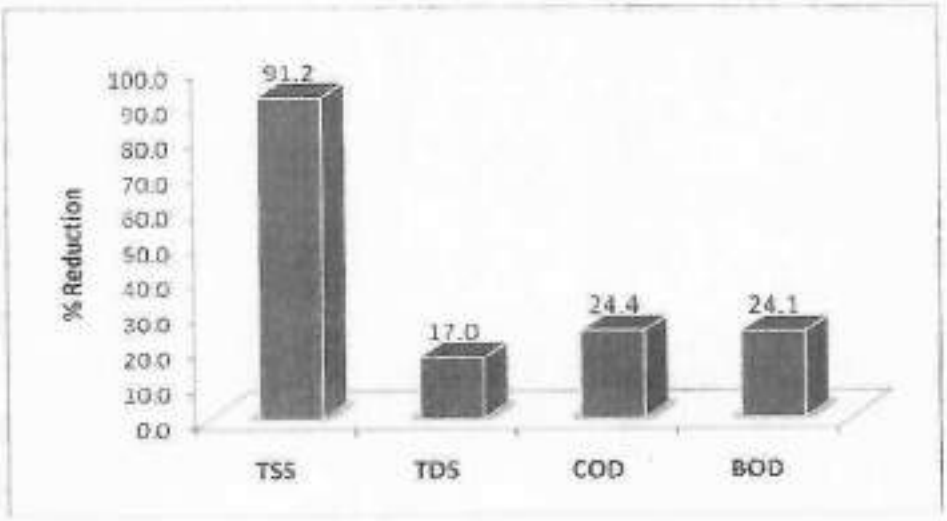


**Fig 16 Performance Evaluation of Primary Treatment (Primary Clarifier + Sedicell)**

**B . Performance Evaluation of Secondary Treatment (Aeration tank + Secondary Clarifier)**

| S.No. | Parameter | Aeration Tank Inlet /Primary Clarifier Overflow | Secondary Clarifier Overflow | % Reduction |
|---|---|---|---|---|
| 1. | pH | 6.78 | 7.15 | – |
| 2. | TSS (mg/l) | 92 | 35 | 62.0 |
| 3 | TDS mg/ l | 2788 | 1496 | 46.3 |
| 4. | COD (mg/l) | 1596 | 274 | 82.8 |
| 5. | BOD (mg/l) | 816 | 36 | 95.6 |

Applow Endlay
30/11/2019



For Shree Sidhbali Paper Mills Limited
Authorised Signatory

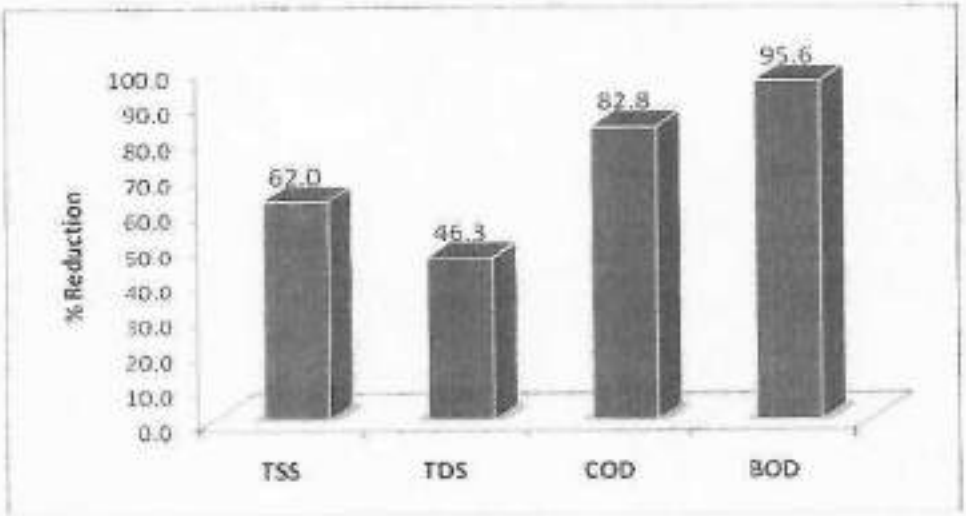


**Fig 17 Performance of Secondary Treatment (Aeration tank + Secondary Clarifier)**

**C. Performance Evaluation of Tertiary Treatment (Tube Settle + Dual Media Filter)**

| S. No. | Parameter | Secondary Clarifier Over flow | DMF Outlet | % Reduction |
|---|---|---|---|---|
| 1. | pH | 7.15 | 7.18 | -- |
| 2. | TSS (mg/l) | 35 | 13 | 62.9 |
| 3 | TDS mg/ l | 1496 | 1414 | 5.5 |
| 4. | COD (mg/l) | 274 | 144 | 47.4 |
| 5. | BOD (mg/l) | 36 | 15 | 58.3 |
| 6. | Color PCU | 157 | 62 | 60.5 |



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

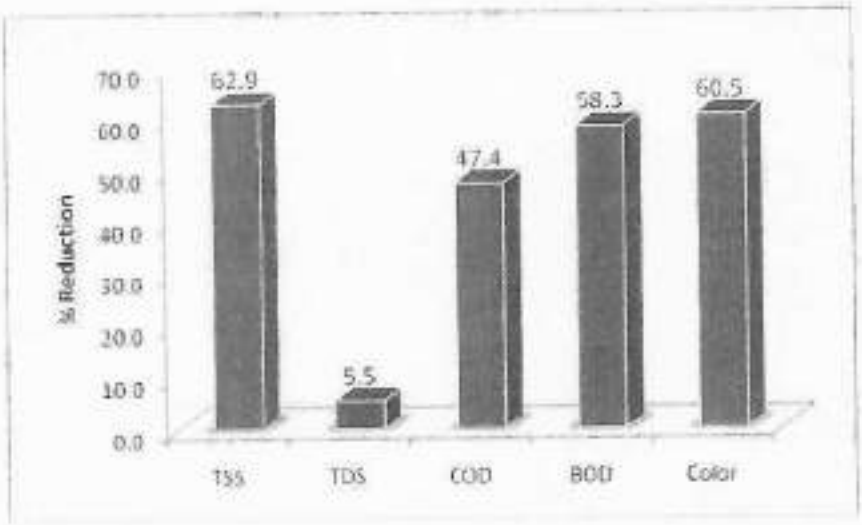


Fig 18 Performance of Tertiary Treatment (Tube Settle + Dual Media Filter)

D. Performance Evaluation of Overall ETP

| S. No. | Parameter | ETP Inlet | ETP Outlet (Final Discharge) | % Reduction |
|---|---|---|---|---|
| 1. | pH | 5.84 | 7.18 | – |
| 2. | TSS (mg/l) | 1044 | 13 | 98.8 |
| 3 | TDS mg/ l | 3358 | 1414 | 57.9 |
| 4. | COD (mg/l) | 2112 | 144 | 93.2 |
| 5. | BOD (mg/l) | 1075 | 15 | 98.6 |

M/s Shree Enviro Engineers



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

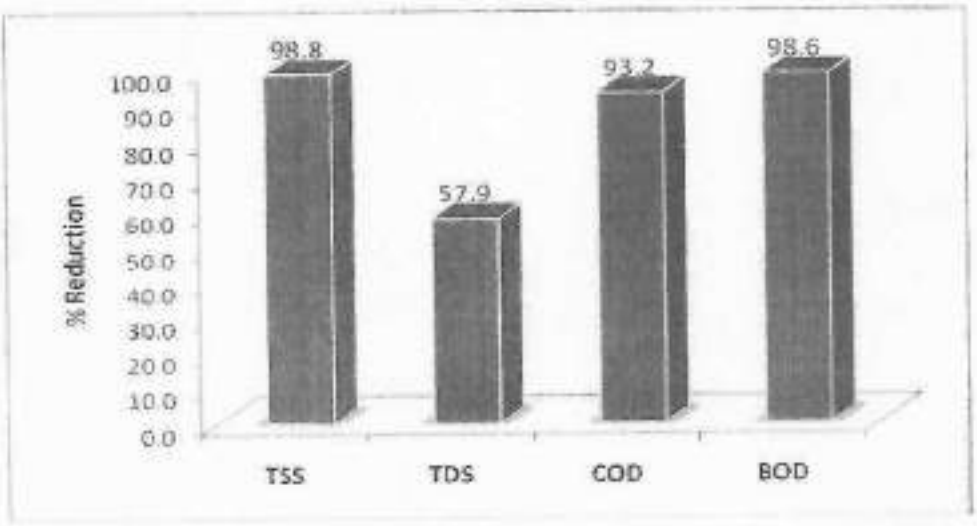


**Fig 19 Performance Evaluation of Overall ETP**

## 8 .0 OBSERVATIONS

Based on the studies carried out the following are the observations with respect to performance of the existing ETP of Shree Sidhbali Papers Mills Ltd , Muzaffarnagar :

- The mill has valid consent under **Section 25/ 26 of the Water (Prevention & Control of Pollution ) Act 1974** , under **Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981** and **Authorization under the provisions of Hazardous and other Wastes ( Management & Transboundary Movement) Rules 2016 .**

- The mill produces kraft paper using indigenous and imported waste paper.

- The fresh water is sourced by the mill from ground water through 3 borewell . The mill has valid NOC from Ground Water Department , Uttar



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

Pradesh for extraction of ground water **( Annexure XI)** . In all the mill has consent for maximum allowable ground water allowable extraction of 1400 $m^3$ / day equivalent to 420000 $m^3$ maximum allowable annual extraction of ground water

- All the borewell are equipped with flow meters

- Based on the average last 3 months production and fresh water consumption the fresh water consumption is around 5.8 $m^3$/ t paper which is well within the Charter norms.

- To reduce fresh water consumption the mill is recycling the primary clarifier overflow and final treated effluent back into process operations.
- The mill maintain log books of daily paper production , fresh water consumption , waste water generated , waste water discharged and recycled .
- The mill has full fledged effluent treatment system based on activated sludge process.
- The existing ETP consists mainly Equalization Tank , Sedicell , Primary Clarifier , Aeration Tank (with diffused aeration ), Secondary Clarifier , Tube Settler , Dual Media Filter and Activated Carbon Filter.
- The mill has 5 blowers to provide adequate aeration in Aeration Tank I & III to maintain the desired level of oxygen required for degradation of organic biomass.
- The MLSS level in the aeration tank has been found to be satisfactory . The details of the analysis of MLSS is indicated as under :

| S.no | Parameters | Value |
|---|---|---|
| 1 | MLSS , mg/l | 4012 |
| 2 | MLVSS , mg/l | 2814 |

- The SVI of the MLSS collected has been found to be 49.8 ml/g **(Fig 20)**



For Shree Sidhbali Paper Mills Limited

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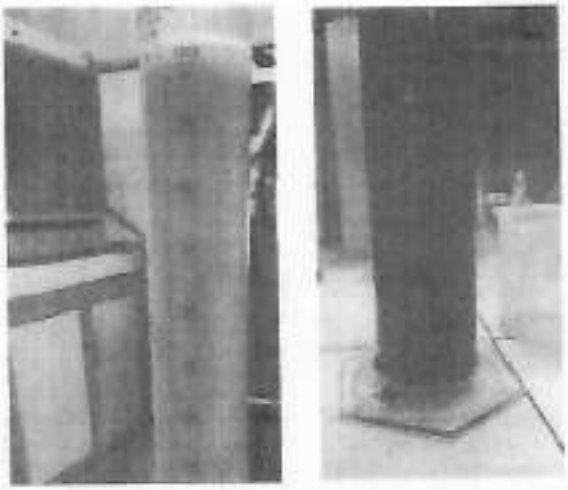

*Fig 20 SVI Determination of Aeration Tank MLSS*

- The overall performance of the existing ETP is summarized as under

| S.No. | Parameter | ETP Inlet | Final Discharge | % Reduction |
|---|---|---|---|---|
| 1. | pH | 5.84 | 7.18 | - |
| 2. | TSS , mg/l | 1044 | 13 | **98.75** |
| 3. | TDS, mg/l | 3358 | 1414 | **57.90** |
| 4. | COD, mg/l | 2112 | 144 | **93.18** |
| 5 | BOD, mg/l | 1075 | 15 | **98.60** |
| 6 | Color , PCU | - | 62 | - |
| 7 | SAR | - | 3.05 | - |

- The performance of Sedicell appears to be satisfactory in context of around 63 % reduction in Total Suspended Solids.
- The performance of biological system & Secondary Clarifier also appear to be satisfactory with 61.95 , 82.83 and 95.58 % reduction in TSS , COD & BOD respectively.



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

- The Tertiary Treatment involving Tube Settler , Dual Media Filter & also provides polishing to effluent quality by providing **62.85 , 47.44, 58.33, 60.50 %** reduction in TSS , COD , BOD and Color w.r.t. Secondary Clarifier Overflow which can be improved further.

- The overall performance of existing ETP appears to be satisfactory with 98.75 , 93.18 & 98.60 % reduction in TSS , COD & BOD respectively.

- The overall performance of ETP seems to be satisfactory also in context of the final discharge characteristics complying with discharge consent discharge norms as under :

| S.No. | Parameter | Tertiary Treatment Outlet ( Final Discharge) | Consent Discharge Norms | Charter Norms |
|---|---|---|---|---|
| 1. | pH | 7.76 | 6.5-8.5 | 6.5-8.5 |
| 2. | TSS , mg/l | 23 | <50 | <30 |
| 3. | TDS, mg/l | 1414 | - | <1600 |
| 4. | COD, mg/l | 112 | <150 | <150 |
| 5 | BOD, mg/l | 17 | <30 | <20 |
| 6 | Color , PCU | 139 | - | <150 |

- The mill has ETP lab with trained manpower for monitoring of pollution parameters
- All the analysis has been carried out as per standard testing methods as summarized as under :

| S. No | Parameters | IS Standard Methods |
|---|---|---|
| 1 | pH | IS 3025 (Part-11): 2022 |
| 2 | TSS | IS 3025 (Part-17): 2022 |
| 3 | TDS | IS 3025 (Part-16): 2023 |
| 4 | COD | IS 3025 (Part-58): 2023 |



For Shree Sidhbali Paper Mills Limited

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| | | |
|---|---|---|
| 5 | BOD | IS 3025 (Part-44): 2023 |
| 6 | Color | IS 3025 (Part 4) : 2021 |
| 7 | SAR | IS 11624 : 2019 |

- The online continuous environmental monitoring system ( OCEMS) is installed at Final Discharge and was operational at the time of visit.

- The mill has installed belt press for dewatering of ETP sludge and its disposal

## 9.0 CONCLUSION & RECOMMENDATIONS

- Based on the studies / analysis of effluent samples conducted by CPPRI, the performance of the existing ETP comprising of Equalization Tank , Sedicell , Primary Clarifier , Aeration Tank (with diffused aeration ), Secondary Clarifier , Tube Settler , Dual Media Filter and Activated Carbon Filter.appears to be satisfactory in context of reduction in pollution load and compliance to consent / charter norms

- The performance of the existing ETP has been evaluated based on the effluent samples collected by CPPRI on 14.10.2024 at various stages of ETP. The total production , raw material furnish , fresh water consumption , waste water generated , discharged and recycled on day of sampling are indicated in **Annexure XII**

- The performance of ETP may vary depending upon the raw material used , grade of paper produced , total paper production , ETP operating conditions (including adequate aeration , MLSS Level , retention provided in each unit , regular ETP monitoring) etc

- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge



For Shree Sidhbali Paper Mills Limited

Authorised Signatory

standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP:

- Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
- Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
- Ensure proper addition of nutrients In the aeration tank (BOD: N: P - 100:5:1).
- Maintain required level of MLSS concentration (2000-2500 mg/l) in aeration tank by ensuring proper microbial growth.
- Maintain desired level of DO in the aeration tank (1-2 mg/l).
- Ensure periodic & timely withdrawal of sludge from the clarifiers.
- Proper maintenance of electric motors and pumps etc.

- The mill is advised to install appropriate flowmeter at ETP inlet
- The mill should ensure annual calibration of borewell flowmeter, recycling line flowmeter, final discharge flowmeter and OCEMS and maintain its record.
- The mill is advised to change / replenish the filter media in tertiary treatment system periodically and also ensure timely back wash of the filter media .
- The mill should color its fresh water , waste water , recycled water , recycled sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit

*Note:- This report is based on the technical information's provided by the mill & analysis of effluent sample collected on the day of sampling & cannot be deemed to be a certificate for any legal implications.*

*End of the Report*

Dr. Nitin Endlay

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुगदी एवं कागज अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर–247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

# ANNEXURE 1

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

Annexure-I

U.P. Pollution Control Board

CONSENT ORDER

Ref No.
6607/66 PPC R/MuzaffarNagar/UPPCB/RO/CTO
water/MUZAFFARNAGAR/2019

Dated : 30/12/2019

To,

Shri RAGHURAJ GARG
M/s SHREE SIDHBALI PAPER MILLS LIMITED
9/1B,KM.BHOPA ROAD MUZAFFARNAGAR DISTT. MUZAFFARNAGAR
U.P. MUZAFFARNAGAR,251001
MUZAFFARNAGAR

Sub: Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. SHREE SIDHBALI PAPER MILLS LIMITED

Reference Application No :6607310 Dated :30/12/2019

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act 1974 as amended (here in after referred as the act ) M/s. SHREE SIDHBALI PAPER MILLS LIMITED is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation over the agricultural land and disposal of domestic effluent through septic tank/soak pit subject to general and special conditions mentioned in the annexure in reference to their above said application.

2. This consent is valid for the period from 01/01/2020 to 31/12/2024

3. In spite of the conditions and provisions mentioned in this consent order U P Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Prevention and Control of Pollution) Act 1974 as amended.

4. This consent is being issued with the permission of competent authority.

For and on behalf of U.P. Pollution Control Board

CEO
C-3.

Enclosed : As above
(condition of consent)

Regional Office, U.P. Pollution Control Board, Muzaffarnagar

CEO
C-3.

Shree Sidhbali Paper Mills Pvt. Ltd.

For Shree Sidhbali Paper Mills Limited
Authorised Signatory

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/S SHREE SIDHBALI PAPER MILLS LIMITED vide

Consent Order No. 60074/D(Water) Dated : 30/12/2019

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of Kraft Paper- 250 MTD using Waste Paper as main raw material.

2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process/ fuel/ plant machinery failing which consent would be deemed void.

3. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details

| S.No | Kind of Effulent | Maximum daily discharge,KL/day | Treatment facility and discharge point |
|---|---|---|---|
| 1 | Domestic | 3 KLD | Septic Tank |
| 2 | Industrial | 1400 KLD | ETP |

4. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, it means at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain.

5(a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent

Domestic Effulent

| S.No | Parameter | Standard |
|---|---|---|
| 1 | Quantity of Discharge | 3 KLD |

5(b) The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms

Industrial Effulent

| S.No | Parameter | Standard |
|---|---|---|
| 1 | Total Suspended Solids | As per Norms |
| 2 | BOD | As per Norms |
| 3 | COD | As per Norms |
| 4 | Oil & Grease | As per Norms |
| 5 | Quantity of Discharge | 1400 KLD |

6. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory.

8. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments standards prescribed under The Environment (Protection) Act, 1986.

9. The industry will have to ensure compliance of the permission from the CGWA before ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.

10. The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P. Rules, 1986.

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

9 The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E P Act 1986.

10 Minimum 33% of the land on which unit is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no H-16/05/220/2018/92 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf

11 The industry will ensure the continuous uninterrupted data supply from the OCEMS to the CPCB and SPCB.

12 Flow meter to be installed on all water abstraction points and source of fresh water to be maximized. The unit will ensure facility to transmit data to CPCB server and submit a regular calibration certificate of Electro Magnetic Flow meter to the Board.

13 In case order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.

14 Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.

**Specific Conditions:**

i- The unit shall maintain strict supervision on fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.

ii In compliance of the Central Pollution Control Board letter no. J- No. B-1901/93/WQM-HCPS/RP&P/ 1421 dated 08/12/2017, the industry will follow the Effluent discharge standards as applied under the Environment (Protection) Rules, 1986 and only the treated effluent meeting the effluent discharge norms notified under the Environment (Protection) Rules, 1986 is allowed to discharge.

iii The unit will not use agro based raw materials in the production process.

iv The industry will ensure the continuous uninterrupted data supply from the OCEMS to the SPCB and UPPCB server.

v Flow meter to be installed on all water abstraction points and source of fresh water to be maximized.

vi The unit shall ensure deployment of qualified manpower to develop self monitoring mechanism as per norms.

vii The industry will have to ensure permission from the CGWA for ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.

viii If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.

ix Industry shall submit Environmental Statement in prescribed form V as per rule no 14 of E P Rules 1986.

x Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.

xi Industry shall install sufficient height from the ground level Open to Network HD PTZ Camera at the inlet, Aeration Tank, Secondary Clarifier and outlet of Effluent Treatment Plant for the Monitoring and its URL and password shall be provided to the UPPCB control room.

xii This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process/Raw/P Plant machinery failing which consent would be deemed void.

xiii Industry shall abide by orders / directions passed by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U P Pollution Control Board for protection and safe guard of environment from time to time.

xiv Industry shall submit quarterly monitoring reports of treated effluent from a certified / approved laboratory under E P Act 1986.

xv Industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E P Act 1986.

xvi The unit shall submit the audited balance sheet for the current year.

xvii Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no H-16/05/220/2018/92 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

Board with the permission of competent authority.

For and on behalf of U.P. Pollution Control Board.

CEO
C-3.

U.P. Pollution Control Board

**CONSENT ORDER**

Ref No.:
66739/UPPCB/MuzaffurNagar(UPPCBRO)/CTO/air/MUZAFFARNAGAR/2019

Dated : 30/12/2019

To,

Shri RAGHURAJ GARG
M/s SHREE SIDHBALI PAPER MILLS LIMITED
9TH KM BIJOPA ROAD MUZAFFARNAGAR DISTT - MUZAFFARNAGAR
(U.P.) MUZAFFAR NAGAR.251001
MUZAFFARNAGAR

**Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. SHREE SIDHBALI PAPER MILLS LIMITED**

Reference Application No. 6000591 Dated : 30/12/2019

1. With reference to the application for consent for emission of air pollutants from the plant of M/s SHREE SIDHBALI PAPER MILLS LIMITED under Air Act 1981. It is being authorised for said emissions, as per the standards, in situ/ambient, by the Board as per enclosed conditions.
2. The consent is valid for the period from 01/01/2020 to 31/12/2024
3. Inspite of the conditions and provisions mentioned in this consent order U.P Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21(6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

This consent is being issued with the permission of competent authority.

**For and on behalf of U.P. Pollution Control Board**

**CEO**
**C-3.**

Enclosed : As above
(condition of consent):

Copy to : Regional Officer, U.P. Pollution Control Board, Muzaffarnagar

**CEO**
**C-3.**

U.P. Pollution Control Board

Dated 30.12.2019

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of Kraft Paper- 250 MTD using Waste Paper as main raw material.

2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product process fuel plant machinery failing which consent would be deemed void.

3(a). The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

3(b). Air Pollution Source Details

Air Pollution Source Details

| S.No | Air Pollution Source | Type of Fuel | Stack No. | Parameters | Height |
|---|---|---|---|---|---|
| 1 | 25 TPH Boiler | Coal, Fire Wood and Biomass | 1 | Particulate Matter | 40 Meter From Ground Level |

3(c). The emissions by various stacks into the environment should be as per the norms of the Board.

Emission Quality Details Detail

| S.No | Stack No | Parameter | Standard |
|---|---|---|---|
| 1 | 1 | Particulate Matter | As per Norms |

4. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. is disposed in eco friendly manner.

5. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.

6. The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission conforms with the standards prescribed under the E.P. Act 1986 as amended.

7. The industry shall submit Environmental Statement in prescribed format as per rule no 14 as per E.P. Act 1986.

8. The industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P. Pollution Control Board for protection and safe guard of environment from time to time.

9. Industry shall submit monthly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986.

10. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended. Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.

11. The industry will convert the conditions and monitoring data supply from the OCEMS to the CPCB and SPCB.

12. The unit shall submit audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.

13. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order.

14. The Industry will use immediate 70% (80 – 85) gas as fuel in the Boiler depending upon its availability.

15. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

16. Minimum 33% of the land on which industry is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.31-1640S/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf

17. If closure order is issued by CPCB or UPPCB against the unit then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.

18. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.

**Specific Conditions:**

1. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. be disposed in eco friendly manner.
2. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.
3. The industry should ensure the operation of the Air Pollution Control System (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.
4. The industry shall submit Environmental Statement in prescribed format in Form V of rule 14 of E.P Rules 1986.
5. The dying, bleaching and skirting process are not allowed in the production process of the unit. The unit will not use agro based raw materials in the production process.
6. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process/fuel/ plant machinery failing which consent would be deemed void.
7. Industry shall install OCEMS on stack as per the direction of CPCB.
8. Industry shall submit the stack /ambient air quality monitoring report from approved Laboratory within one month.
9. The industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
10. The industry shall submit quarterly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986.
11. The industry shall complys with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to time.
12. The use of Petcoke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order till further direction.
13. Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.
14. If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.
15. The unit shall submit the audited balance sheet for the current year.
16. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.
17. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).
18. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.31/640S/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf

Issued with the permission of competent authority.

For and on behalf of U.P. Pollution Control Board.

CEO
(-3.

# UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com


Ref. No: 18069/UPPCB/MuzaffarNagar(UPPCBRO)/HWM/MUZAFFARNAGAR/2022

Dated :17/08/2022

To,

M/s SHREE SIDHBALI PAPER MILLS LIMITED

9th Km Stone , Bhopa Road , Muzaffarnagar,MUZAFFAR NAGAR,251001

Tehsil :MuzaffarNagar

District:MUZAFFARNAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 18069 and 17/08/2022
2. Reference of application (No. and date) 1741241b and 07/08/2022
3. Mr RAGHURAJ GARG of M/s SHREE SIDHBALI PAPER MILLS LIMITED is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes as built on the premises situated at 9th Km Stone , Bhopa Road , Muzaffarnagar

Details of Authorisation

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorised mode of disposal or recycling or utilization or co-processing, etc. | Quantity(tons/annum) |
|---|---|---|---|
| 1 | CATEGORY 33.2 AS PER SCHEDULE I (Contaminated Cotton Rags Or Other Cleaning Materials) | THROUGH TSDF | 1125 MT/Annum |
| 2 | CATEGORY 33.1 AS PER SCHEDULE I (Empty Barrels/ Containers/ Liners Contaminated With Hazardous Chemicals /Wastes) | THROUGH TSDF | 210 MT/Annum |
| 3 | CATEGORY 5.1 AS PER SCHEDULE I (Used Or Spent Oil) | THROUGH TSDF | 0.30 MT/Annum |
| 4 | CATEGORY 34.2 AS PER SCHEDULE I (Sludge From Treatment Of Waste Water Arising Out Of Cleaning / Disposal Of Barrels / Containers) | THROUGH TSDF | 100 MT/Annum |
| 5 | CATEGORY 34.1 AS PER SCHEDULE I (Chemical containing residue arising from decontamination) | THROUGH TSDF | 30.0 MT/Annum |

1. The authorization shall be valid for a period of 16/08/2027 from the date of issue of this letter

RAKESH KUMAR TYAGI

2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any)

A **General Conditions of Authorization -**

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc, and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order

B **Specific Conditions of Authorization**

1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.

2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water

RAKESH KUMAR TYAGI

including groundwater takes place due to activities for which authorization has been requested.

4- Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.

5- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

6- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

7- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

8- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

9- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

10- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

11- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

12- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorisation issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

13- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

14- You are directed to display online data outside the main factory gate with regards to quantity and

RAKESH KUMAR TYAGI

nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

15- It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

16- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

17- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

18- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

19- Ground water monitoring report of premises shall be submitted within one month.

20- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

21- The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.

**( Authorized Signatory )**

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2017.10.31 13:26:28 +05'30'

**UTTAR PRADESH POLLUTION CONTROL BOARD**

Copy to- To the Regional Officer, U.P.Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate. for information and necessary action

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2017.10.31 13:26:28 +05'30'

**CEO/EE, I/C Circle**

# ANNEXURE II

Annexure-II

U.P. Pollution Control Board

**CONSENT ORDER**

Ref No
[illegible]/UPCB/MuzaffarNagar(UPPCBRO)/CTO/air/MUZAFFARNA
GAR/2019

Dated : 30/12/2019

To ,
Shri RAGHURAJ GARG
M/s SHREE SIDHBALI PAPER MILLS LIMITED
9TH KM BHOPA ROAD MUZAFFARNAGAR, DISTT- MUZAFFARNAGAR
(UP),MUZAFFAR NAGAR,251001
MUZAFFARNAGAR

Sub : **Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. SHREE SIDHBALI PAPER MILLS LIMITED**

Reference Application No. 0000591 Dated 30/12/2019

1. With reference to the application for consent for emission of air pollutants from the plant of M/s SHREE SIDHBALI PAPER MILLS LIMITED, under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions.
2. This consent is valid for the period from 01/01/2020 to 31/12/2024 .
3. Inspite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.
This consent is being issued with the permission of competent authority.

Nidhi [illegible]
Kumar [illegible]
Chief Env [illegible]

**For and on behalf of U.P. Pollution Control Board**

**CEO**
**C-3.**

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Muzaffarnagar.

Nidhi [illegible]
Kumar [illegible]
Chief Env [illegible]
**CEO**
**C-3.**

U.P. Pollution Control Board

Dated 30/12/2019

CONDITIONS OF CONSENT

1. This consent is validated only for the approved production capacity of Kraft Paper- 350 MTD using Waste Paper as main raw material.

2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product process fuel/ plant machinery failing which consent would be deemed void.

3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

3(b) Air Pollution Source Details

Air Pollution Source Details

| S.No | Air Pollution Source | Type of Fuel | Stack No. | Parameters | Height |
|---|---|---|---|---|---|
| 1 | 25 TPH Boiler | Coal, Fire Wood and Biomass | 1 | Particulate Matter | 40 Meter From Ground Level |

3(c) The emissions by various stacks into the environment should be as per the norms of the Board.

Emission Quality Details Detail

| S.No | Stack No. | Parameter | Standard |
|---|---|---|---|
| 1 | 1 | Particulate Matter | As per Norms |

4. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. is disposed in eco friendly manner.

5. Any source of emission (other than that mentioned in the Air consent seeking application) will not be permitted by the Board.

6. The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the U.P. Act 1986 as amended.

7. The industry shall submit Environmental Statement in prescribed format as per rule no 14 as per U.P. Rules 1986.

8. The industry shall abide by orders/ directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

9. Industry shall submit monthly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under U.P. Act 1986.

10. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under U.P. Act 1986.

11. The industry will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB and SPCB.

12. The unit shall submit audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.

13. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order.

14. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.

15. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

16. Minimum 33% of the land on which industry is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.U-16405/220/2018/82 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle-160218.pdf

17. If closure order is issued by CPCB or UPPCB against the unit then CTO issued earlier will remain suspended during the closure period and after ensuring the compliances and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.

18. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.

**Specific Conditions:**

1. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. be disposed in eco friendly manner.
2. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.
3. The industry should ensure the operation of the Air Pollution Control System (APCS) in such a manner that the air emission confirms with the standards prescribed under the E. P. Act 1986 as amended.
4. The industry shall submit Environmental Statement in prescribed format in Form V of rule 14 of E.P.Rules 1986.
5. Dying, bleaching and desalking process are not allowed in the production process of the unit. The unit will not use agro based raw materials in the production process.
6. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process/ fuel/ plant machinery failing which consent would be deemed void.
7. Industry shall install OCEMS on stack as per the direction of CPCB.
8. Industry shall submit the stack /ambient air quality monitoring report from approved Laboratory within one month.
9. The industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
10. The industry shall submit quarterly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986.
11. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the Hon'ble NGT, CPCB and SPCB in time to time.
12. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order till further direction.
13. Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.
14. If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.
15. The unit shall submit the audited balance sheet for the current year.
16. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.
17. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).
18. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.U-16405/220/2018/82 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle-160218.pdf.

Issued with the permission of competent authority .

Rajbir Kumar Chauhan

For and on behalf of U.P. Pollution Control Board .

CEO
C-3.

(Formerly known as Shree Sidhbali Paper Mills Limited)

फेक्सर

To,

The Chief Executive Officer
U. P. Pollution Control Board
U.P.P.C.B. Vibhuti Khand
Gomti Nagar, Lucknow - 226010

Sub : Regarding compliance of consent received under Section 21/22 of Air Act 1981

Ref : Your letter No. 667395 PPCB/Muzaffarnagar(...)/2015-16/Air Act MUZAFFARNAGAR-2369 dated 30.12.2015

Sir,

It is with reference to your office [illegible] PPCB/Muzaffarnagar (UPPCB/Muzaffarnagar/Air Act / All units/2015-16/) dated [illegible] to submit [illegible] Act 1981. We hereunder submit [illegible]

CONDITIONS OF CONSENT UNDER AIR (P&CP) ACT – 1981

1. That we will [illegible]
2. That we will [illegible] taken before [illegible] & [illegible] the Board.
- 2A. The Quantity of other pollutants shall [illegible] as [illegible] Board/MOEF/CPCB.
3. We are putting [illegible] control measures) the [illegible] other [illegible] pollutants.
4. The emission sources has been already [illegible] control system [illegible] area.
6. The unit will [illegible] its APCS & air emissions will be [illegible]
7. Industry will submit [illegible]
8. Industry will [illegible] Board [illegible] Rules, 1982 and [illegible] Board by [illegible]
9. The industry shall submit stack emission [illegible] analysis report [illegible] from a certified approved laboratory on quarterly basis.

DIN : 02101201[illegible]

शुद्धपत्र

10. Industry will [illegible]

11. Served [illegible] from OCEANS & the CPCB& SPCBs office

12. One copy of [illegible]

13. Unit will [illegible] Magistrate courts etc.)

14. Unit will be [illegible]

15. Unit shall [illegible]

16. Unit has [illegible] dealt in the granted consents.

17. If the CPCB/SPCB [illegible]

18. Industry will [illegible] Hon'ble Supreme Court, Hon'ble High Court, Hon'ble National Green Tribunal, CPCB and U.P. Pollution Control Board [illegible]

SPECIFIC CONDITIONS

1. As per [illegible]

2. Served

3. Unit will ensure [illegible]

4. Industry will also [illegible]

5. Served

6. Unit will practicing [illegible]

7. Served [illegible] CPCB & SPCB

8. Unit has [illegible]

9. Industry will comply [illegible] Hon'ble Supreme Court, Hon'ble High Court, [illegible] CPCB and [illegible] Control Board [illegible]

GSTIN: 09AACCS6748B1ZK

CIN: U21012DP1988PTC005074

पेपरमूव

1c The industry shall [illegible]

quality from a certified [illegible]

1d Industry will [illegible] Act 1967

1e The unit will not [illegible] & E.C. in compliance of Supreme courts orders

1f Charter as applicable has been followed

1g [illegible]

1h [illegible]

1i [illegible]

1j [illegible]

1k The unit has [illegible] shall be followed regularly

[illegible]

Thanking you,

For SHREE SIDHBALI [illegible]

(Formerly known as Shri [illegible]

(Authorised Signatory)

Encl.:

To, The Regional Officer, U.P. Pollution Control [illegible]

GSTIN: 09AACCA9874D1ZK

CIN - U21012UP1980PTC 005074

# ANNEXURE III

# UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 18069/UPPCB/MuzaffarNagar(UPPCBRO)/HWM/MUZAFFARNAGAR/2022
Dated :17/08/2022

To

M/s SHREE SIDHBALI PAPER MILLS LIMITED
9th Km Stone , Bhopa Road , Muzaffarnagar,MUZAFFAR NAGAR,251001
Tehsil :MuzaffarNagar
District :MUZAFFARNAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 18069 and 17.08.2022
2. Reference of application (No. and date) 17412416 and 10.08.2022
3. Mr RAGHURAJ GARG of M s SHREE SIDHBALI PAPER MILLS LIMITED is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at 9th Km Stone , Bhopa Road , Muzaffarnagar

**Details of Authorisation**

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorised mode of disposal or recycling or utilization or co-processing, etc. | Quantity(ton/annum) |
|---|---|---|---|
| 1 | CATEGORY 33.2 AS PER SCHEDULE I (Contaminated Cotton Rags Or Other Cleaning Materials) | THROUGH TSDF | 0.125 MT Annum |
| 2 | CATEGORY 33.1 AS PER SCHEDULE I (Empty Barrels/Containers/Liners Contaminated With Hazardous Chemicals/Wastes) | THROUGH TSDF | 2.0 MT Annum |
| 3 | CATEGORY 5.1 AS PER SCHEDULE I (Used Or Spent Oil) | THROUGH TSDF | 0.30 MT Annum |
| 4 | CATEGORY 34.2 AS PER SCHEDULE I (Sludge From Treatment Of Waste Water Arising Out Of Cleaning/ Disposal Of Barrels / Containers) | THROUGH TSDF | 10.0 MT Annum |
| 5 | CATEGORY 34.1 AS PER SCHEDULE I (Chemical containing residue arising from decontamination) | THROUGH TSDF | 30.0 MT Annum |

1. The authorization shall be valid for a period of 16.08.2027 from the date of issue of this letter

RAKESH KUMAR TYAGI
Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.08.17 17:20:16 IST

Authorised Signatory

For Shree Sidhbali Paper Mills Limited

2 The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any)

4 **General Conditions of Authorization -**

1 The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .

2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board

3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .

4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation

5 The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time

6 The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty

7 It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .

8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidential occurrence and its clean-up operation .

9 The record of consumption and fate of the imported hazardous and other wastes shall be maintained .

10 The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation

11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any

12 An application for the renewal of an authorisation shall be made as laid down under these Rules

13 Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time

14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .

15 The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

**B Specific Conditions of Authorization**

1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.

2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water

RAKESH KUMAR TYAGI

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

including groundwater takes place due to activities for which authorization has been requested.

4- Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.

5- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

6- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

7- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

8- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

9- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

10- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

11- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

12- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

13- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

14- You are directed to display online data outside the main factory gate with regards to quantity and

RAKESH KUMAR TYAGI

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

15- It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

16- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

17- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

18- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

19- Ground water monitoring report of premises shall be submitted within one month.

20- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

21- The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.

**( Authorized Signatory )**

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.09.15 19:26:28 +05'30'

**UTTAR PRADESH POLLUTION CONTROL BOARD**

Copy to: To the Regional Officer, U.P Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate, for information and necessary action.

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.09.15 19:26:37 +05'30'

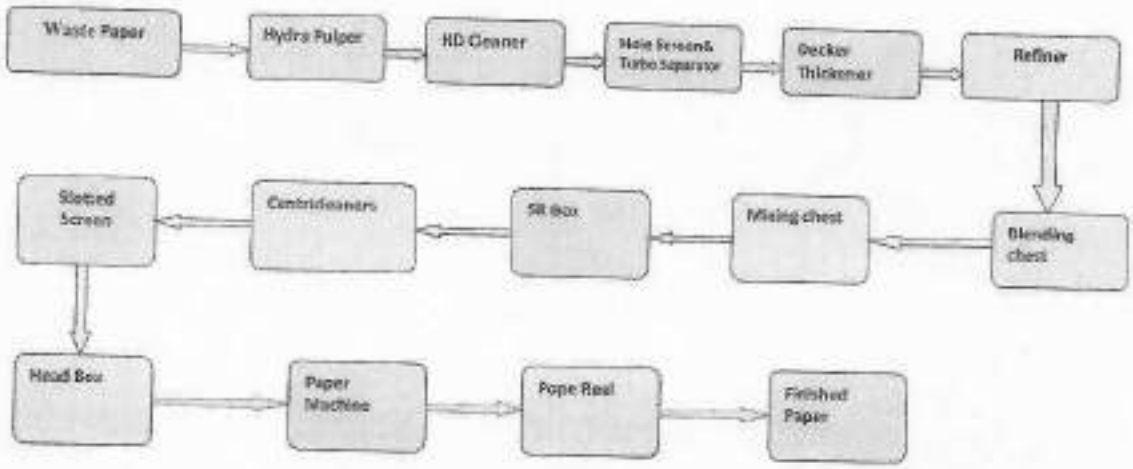
**CEO/EE, I/C Circle**

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

# ANNEXURE IV

Annexure-IV




Process flow Sheet at Shree Sidhbali Paper Mills Private Limited, Muzaffarnagar

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

# ANNEXURE V

Annexure-V

SHREE SIDHBALI PAPER MILLS LTD.
9TH KM BHOPA ROAD MUZAFFARNAGAR

| 2024-25 | | AUGUST | | | PAGE-5 |
|---|---|---|---|---|---|
| | | RG-1 | | | |
| Date | Opening | Production | Total | SALES | Closing |
| 1-Aug-2024 | 1427.094 | 0.000 | 1427.094 | 16.307 | 1410.787 |
| 2-Aug-2024 | 1410.787 | 82.184 | 1492.971 | 354.186 | 1138.785 |
| 3-Aug-2024 | 1138.785 | 164.092 | 1302.877 | 439.319 | 863.558 |
| 4-Aug-2024 | 863.558 | 171.385 | 1034.943 | 435.734 | 599.209 |
| 5-Aug-2024 | 599.209 | 179.124 | 778.333 | 361.213 | 417.120 |
| 6-Aug-2024 | 417.120 | 164.627 | 581.747 | 201.000 | 380.747 |
| 7-Aug-2024 | 380.747 | 183.821 | 564.568 | 172.283 | 392.285 |
| 8-Aug-2024 | 392.285 | 190.992 | 583.277 | 169.143 | 414.134 |
| 9-Aug-2024 | 414.134 | 161.058 | 575.192 | 226.189 | 349.003 |
| 10-Aug-2024 | 349.003 | 181.210 | 530.213 | 263.503 | 266.710 |
| 11-Aug-2024 | 266.710 | 157.164 | 423.874 | 123.990 | 299.884 |
| 12-Aug-2024 | 299.884 | 191.039 | 490.923 | 218.557 | 272.366 |
| 13-Aug-2024 | 272.366 | 166.273 | 438.639 | 154.831 | 283.808 |
| 14-Aug-2024 | 283.808 | 188.791 | 472.599 | 189.472 | 283.127 |
| 15-Aug-2024 | 283.127 | 178.861 | 461.988 | 189.068 | 272.920 |
| 16-Aug-2024 | 272.920 | 186.295 | 459.215 | 189.902 | 269.313 |
| 17-Aug-2024 | 269.313 | 190.290 | 459.603 | 203.910 | 255.693 |
| 18-Aug-2024 | 255.693 | 168.695 | 424.388 | 181.863 | 242.525 |
| 19-Aug-2024 | 242.525 | 190.742 | 433.267 | 184.575 | 248.692 |
| 20-Aug-2024 | 248.692 | 175.552 | 424.244 | 126.115 | 298.129 |
| 21-Aug-2024 | 298.129 | 170.076 | 468.205 | 175.899 | 292.306 |
| 22-Aug-2024 | 292.306 | 180.071 | 472.377 | 135.393 | 336.984 |
| 23-Aug-2024 | 336.984 | 198.076 | 535.060 | 219.453 | 315.607 |
| 24-Aug-2024 | 315.607 | 162.094 | 477.701 | 122.020 | 355.681 |
| 25-Aug-2024 | 355.681 | 197.551 | 553.232 | 167.937 | 385.295 |
| 26-Aug-2024 | 385.295 | 171.304 | 556.599 | 219.899 | 336.700 |
| 27-Aug-2024 | 336.700 | 201.828 | 538.528 | 242.779 | 295.749 |
| 28-Aug-2024 | 295.749 | 142.630 | 438.379 | 134.555 | 303.824 |
| 29-Aug-2024 | 303.824 | 60.087 | 363.911 | 194.977 | 168.934 |
| 30-Aug-2024 | 168.934 | 0.000 | 168.934 | 0.000 | 168.934 |
| 31-Aug-2024 | 168.934 | 0.000 | 168.934 | 0.000 | 168.934 |
| Total | | 4755.912 | | 6014.072 | |

SHREE SIDHBALI PAPER MILLS LTD.

9TH KM BHOPA ROAD MUZAFFARNAGAR

2024-25 | SEPTEMBER | PAGE-6

| Date | Opening | Production | Total | SALES | Closing |
|---|---|---|---|---|---|
| 1-Sep-2024 | 168.934 | 0.000 | 168.934 | 0.000 | 168.934 |
| 2-Sep-2024 | 168.934 | 35.523 | 204.457 | 0.000 | 204.457 |
| 3-Sep-2024 | 204.457 | 165.747 | 370.204 | 118.327 | 251.877 |
| 4-Sep-2024 | 251.877 | 180.605 | 432.482 | 158.246 | 274.236 |
| 5-Sep-2024 | 274.236 | 165.135 | 439.371 | 130.467 | 308.904 |
| 6-Sep-2024 | 308.904 | 156.391 | 465.295 | 200.545 | 264.750 |
| 7-Sep-2024 | 264.750 | 148.860 | 413.610 | 122.622 | 290.988 |
| 8-Sep-2024 | 290.988 | 58.970 | 349.958 | 107.323 | 242.635 |
| 9-Sep-2024 | 242.635 | 189.390 | 432.025 | 197.686 | 234.339 |
| 10-Sep-2024 | 234.339 | 201.019 | 435.358 | 160.415 | 274.943 |
| 11-Sep-2024 | 274.943 | 179.207 | 454.150 | 222.309 | 231.841 |
| 12-Sep-2024 | 231.841 | 184.221 | 416.062 | 160.966 | 255.096 |
| 13-Sep-2024 | 255.096 | 168.258 | 423.354 | 130.082 | 293.272 |
| 14-Sep-2024 | 293.272 | 70.709 | 363.981 | 99.591 | 264.390 |
| 15-Sep-2024 | 264.390 | 189.408 | 453.798 | 195.731 | 258.067 |
| 16-Sep-2024 | 258.067 | 93.672 | 351.739 | 136.196 | 215.543 |
| 17-Sep-2024 | 215.543 | 0.000 | 215.543 | 20.240 | 195.303 |
| 18-Sep-2024 | 195.303 | 0.000 | 195.303 | 0.000 | 195.303 |
| 19-Sep-2024 | 195.303 | 118.731 | 314.034 | 44.634 | 269.400 |
| 20-Sep-2024 | 269.400 | 181.040 | 450.440 | 188.481 | 261.959 |
| 21-Sep-2024 | 261.959 | 144.881 | 406.840 | 129.908 | 276.932 |
| 22-Sep-2024 | 276.932 | 169.421 | 446.353 | 159.726 | 286.627 |
| 23-Sep-2024 | 286.627 | 153.841 | 440.468 | 167.301 | 273.167 |
| 24-Sep-2024 | 273.167 | 185.626 | 458.793 | 149.207 | 309.586 |
| 25-Sep-2024 | 309.586 | 44.169 | 353.755 | 198.700 | 155.055 |
| 26-Sep-2024 | 155.055 | 0.000 | 155.055 | 0.000 | 155.055 |
| 27-Sep-2024 | 155.055 | 0.000 | 155.055 | 20.537 | 134.518 |
| 28-Sep-2024 | 134.518 | 0.000 | 134.518 | 0.000 | 134.518 |
| 29-Sep-2024 | 134.518 | 0.000 | 134.518 | 0.000 | 134.518 |
| 30-Sep-2024 | 134.518 | 0.000 | 134.518 | 0.000 | 134.518 |
| Total | | 3184.824 | | 3219.240 | |

SHREE SIDHBALI PAPER MILLS LTD.
9TH KM BHOPA ROAD MUZAFFARNAGAR

| 2024-25 | | OCTOBER | | | PAGE-7 |
|---|---|---|---|---|---|
| | | RG-1 | | | |
| Date | Opening | Production | Total | SALES | Closing |
| 1-Oct-2024 | 134.518 | 0.000 | 134.518 | 0.000 | 134.518 |
| 2-Oct-2024 | 134.518 | 0.000 | 134.518 | 0.000 | 134.518 |
| 3-Oct-2024 | 134.518 | 130.915 | 265.433 | 28.132 | 237.301 |
| 4-Oct-2024 | 237.301 | 138.864 | 376.165 | 185.526 | 190.639 |
| 5-Oct-2024 | 190.639 | 190.806 | 381.445 | 149.996 | 231.449 |
| 6-Oct-2024 | 231.449 | 174.567 | 406.016 | 211.516 | 194.500 |
| 7-Oct-2024 | 194.500 | 182.202 | 376.702 | 143.372 | 233.330 |
| 8-Oct-2024 | 233.330 | 194.927 | 428.257 | 159.386 | 268.871 |
| 9-Oct-2024 | 268.871 | 163.645 | 432.516 | 217.209 | 215.307 |
| 10-Oct-2024 | 215.307 | 165.086 | 380.393 | 181.683 | 198.710 |
| 11-Oct-2024 | 198.710 | 119.612 | 318.322 | 141.865 | 176.457 |
| 12-Oct-2024 | 176.457 | 152.205 | 328.662 | 67.354 | 261.308 |
| 13-Oct-2024 | 261.308 | 175.337 | 436.645 | 239.519 | 197.126 |
| 14-Oct-2024 | 197.126 | 182.992 | 380.118 | 152.725 | 227.393 |
| 15-Oct-2024 | 227.393 | 180.010 | 407.403 | | 407.403 |
| 16-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 17-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 18-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 19-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 20-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 21-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 22-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 23-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 24-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 25-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 26-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 27-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 28-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 29-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 30-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| 31-Oct-2024 | 407.403 | | 407.403 | | 407.403 |
| Total | | 2151.168 | | 1878.283 | |

# ANNEXURE VI

Annexure-VI

2468

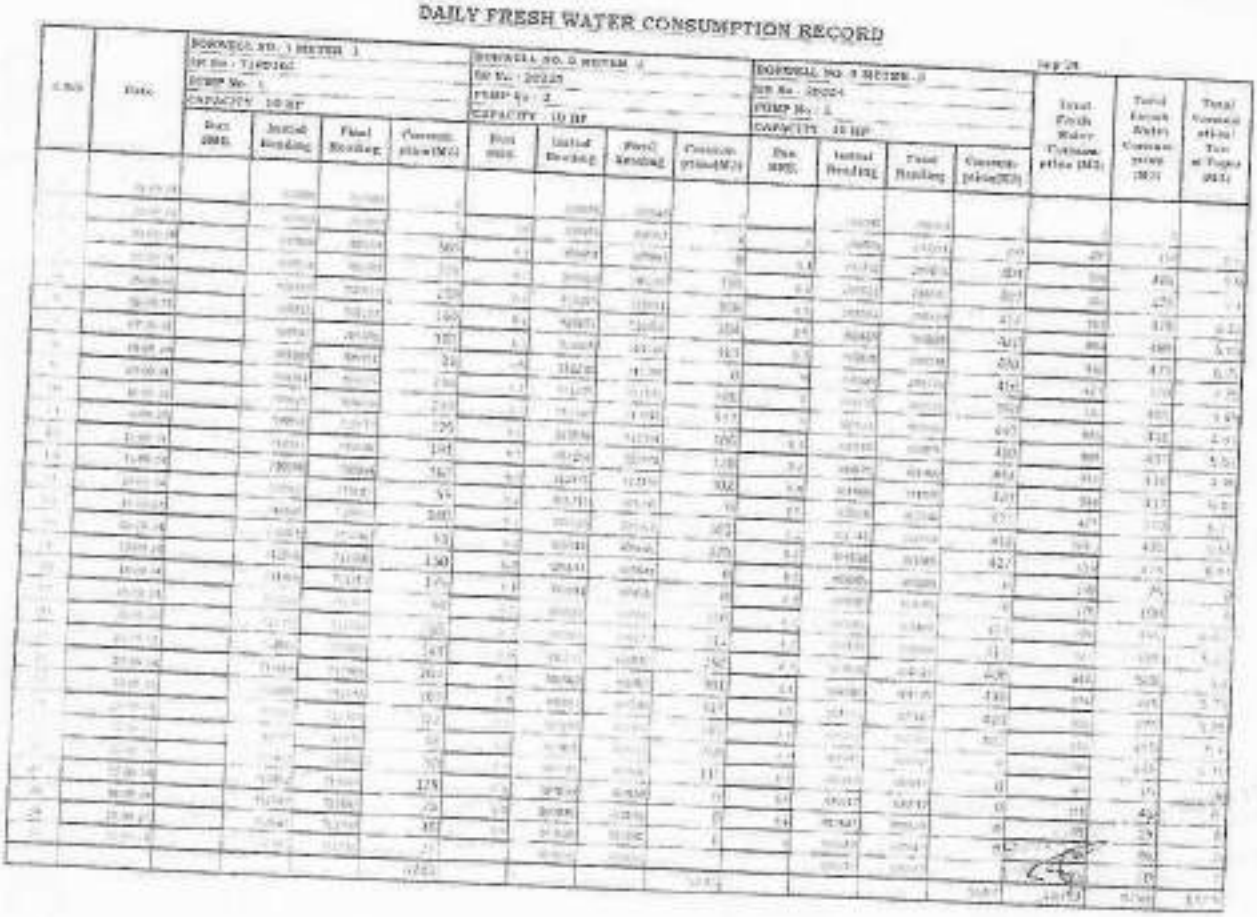
(3)

# EFFLUENT TREATMENT PLANT
## DAILY FRESH WATER CONSUMPTION RECORD

Aug-24

| S.NO | Date | BORWELL NO. 1 METER -1<br>SR No : 7100103<br>PUMP No : 1<br>CAPACITY : 10 HP | | | | BORWELL NO. 2 METER -2<br>SR No : 20225<br>PUMP No : 2<br>CAPACITY : 10 HP | | | | BORWELL NO. 3 METER -3<br>SR No : 200224<br>PUMP No : 3<br>CAPACITY : 10 HP | | | | Total Fresh Water Consumption (M3) | Total Fresh Water Consumption (M3) | Total Consumption/ Ton of Paper (M3) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Run HRS. | Initial Reading | Final Reading | Consumption(M3) | Run HRS. | Initial Reading | Final Reading | Consumption(M3) | Run HRS. | Initial Reading | Final Reading | Consumption(M3) | | | |
| 1 | 01-08-24 | | 700152 | 700158 | 6 | | 101908 | 101908 | 0 | | 280592 | 280592 | 0 | 0 | 0 | |
| 2 | 02-08-24 | | 700158 | 700378 | 220 | 2.5 | 101908 | 102284 | 376 | 1 | 280592 | 280885 | 293 | 889 | 889 | 2.5 |
| 3 | 03-08-24 | | 700378 | 700660 | 282 | 5.1 | 102284 | 102590 | 306 | 5.1 | 280885 | 281289 | 404 | 1042 | 1042 | 6.25 |
| 4 | 04-08-24 | | 700660 | 700977 | 317 | 6.1 | 102590 | 102920 | 330 | 5.1 | 281289 | 281696 | 407 | 1054 | 1054 | 6.35 |
| 5 | 05-08-24 | | 700977 | 701287 | 310 | 6.2 | 102920 | 103228 | 308 | 6.1 | 281696 | 281973 | 277 | 1095 | 1095 | 6.85 |
| 6 | 06-08-24 | | 701287 | 701493 | 206 | 6.1 | 103228 | 103534 | 306 | 6.5 | 281973 | 282393 | 420 | 930 | 930 | 5.65 |
| 7 | 07-08-24 | | 701493 | 701788 | 295 | 6.3 | 103534 | 103845 | 311 | 6.1 | 282393 | 282863 | 470 | 968 | 968 | 6.15 |
| 8 | 08-08-24 | | 701788 | 702128 | 340 | 6.5 | 103845 | 104162 | 317 | 5 | 282863 | 283273 | 410 | 868 | 868 | 5.75 |
| 9 | 09-08-24 | | 702128 | 702275 | 147 | 5.1 | 104162 | 104467 | 305 | 4 | 283273 | 283623 | 350 | 802 | 802 | 5.25 |
| 10 | 10-08-24 | | 702275 | 702315 | 40 | 6.7 | 104467 | 104789 | 322 | 5.1 | 283623 | 284063 | 440 | 886 | 886 | 6.23 |
| 11 | 11-08-24 | | 702315 | 702654 | 339 | 6.1 | 104789 | 105095 | 306 | 6.2 | 284063 | 284543 | 480 | 1125 | 1125 | 6.43 |
| 12 | 12-08-24 | | 702654 | 702908 | 254 | 6.5 | 105095 | 105415 | 320 | 6.1 | 284543 | 284954 | 411 | 985 | 985 | 6.66 |
| 13 | 13-08-24 | | 702908 | 703167 | 259 | 6.1 | 105415 | 105717 | 302 | 6.4 | 284954 | 285425 | 471 | 845 | 845 | 8.05 |
| 14 | 14-08-24 | | 703167 | 703492 | 325 | 6.3 | 105717 | 106035 | 318 | 5.1 | 285425 | 285845 | 420 | 981 | 981 | 5.9 |
| 15 | 15-08-24 | | 703492 | 703775 | 283 | 6.1 | 106035 | 106357 | 322 | 5.1 | 285845 | 286267 | 422 | 1027 | 1027 | 5.9 |
| 16 | 16-08-24 | | 703775 | 704092 | 317 | 6.2 | 106357 | 106660 | 303 | 6.1 | 286267 | 286686 | 419 | 939 | 939 | 5.65 |
| 17 | 17-08-24 | | 704092 | 704417 | 325 | 6.1 | 106660 | 106966 | 306 | 6.2 | 286686 | 287113 | 427 | 1058 | 1058 | 5.65 |
| 18 | 18-08-24 | | 704417 | 704674 | 257 | 6.1 | 106966 | 107296 | 330 | 6.1 | 287113 | 287520 | 407 | 994 | 994 | 5.25 |
| 19 | 19-08-24 | | 704674 | 704931 | 257 | 6.1 | 107296 | 107597 | 301 | 6.1 | 287520 | 287924 | 404 | 962 | 962 | 5.65 |
| 20 | 20-08-24 | | 704931 | 705249 | 318 | 6.1 | 107597 | 107917 | 320 | 5.1 | 287924 | 288365 | 441 | 1079 | 1079 | 5.95 |
| 21 | 21-08-24 | | 705249 | 705508 | 259 | 6.1 | 107917 | 108228 | 311 | 5.1 | 288365 | 288776 | 411 | 829 | 829 | 6.3 |
| 22 | 22-08-24 | | 705508 | 705859 | 351 | 5.9 | 108228 | 108518 | 290 | 5.1 | 288776 | 289186 | 410 | 1051 | 1051 | 5.85 |
| 23 | 23-08-24 | | 705859 | 706148 | 289 | 6.2 | 108518 | 108819 | 301 | 5.1 | 289186 | 289622 | 436 | 1026 | 1026 | 5.9 |
| 24 | 24-08-24 | | 706148 | 706550 | 402 | 6.6 | 108819 | 109136 | 317 | 6.4 | 289622 | 290032 | 410 | 1129 | 1129 | 5.75 |
| 25 | 25-08-24 | | 706550 | 706856 | 306 | 6.4 | 109136 | 109421 | 285 | 6.5 | 290032 | 290438 | 406 | 997 | 997 | 6.35 |
| 26 | 26-08-24 | | 706856 | 707132 | 276 | 6.1 | 109421 | 109727 | 306 | 6.1 | 290438 | 290850 | 412 | 994 | 994 | 5.7 |
| 27 | 27-08-24 | | 707132 | 707403 | 271 | 5.9 | 109727 | 110012 | 285 | 5.5 | 290850 | 291286 | 436 | 892 | 892 | 5.7 |
| 28 | 28-08-24 | | 707403 | 707775 | 372 | 6.1 | 110012 | 110330 | 318 | 6.5 | 291286 | 291786 | 500 | 1372 | 1372 | 5.9 |
| 29 | 29-08-24 | | 707775 | 707935 | 160 | 5.4 | 110330 | 110598 | 268 | 6.4 | 291786 | 292276 | 490 | 1318 | 1318 | 5.50 |
| 30 | 30-08-24 | | 707935 | 707935 | 0 | 5.9 | 110598 | 110780 | 182 | 5 | 292276 | 292680 | 404 | 586 | 586 | 6.2 |
| 31 | 31-08-24 | | 707935 | 708185 | 250 | | 110780 | 110780 | 0 | 5 | 292680 | 293121 | 441 | 691 | 691 | 7.12 |
| | | | | | 8631 | | | | 5400 | | | | 12353 | 27384 | 27384 | 5.28 |

# DAILY FRESH WATER CONSUMPTION RECORD



# DAILY FRESH WATER CONSUMPTION RECORD

Oct-24

| S.NO | Date | BORWELL NO. 1 METER :1<br>SR No : 7100365<br>PUMP No : 1<br>CAPACITY : 10 HP | | | | BORWELL NO. 2 METER :2<br>SR No : 20226<br>PUMP No : 2<br>CAPACITY : 10 HP | | | | BOREWELL NO. 3 METER :3<br>SR No : 20224<br>PUMP No : 3<br>CAPACITY : 10 HP | | | | Total Fresh Water Consumption (M3) | Total Finish Water Consumption (M3) | Total Consumption/ Ton of Paper (M3) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Run HRS. | Initial Reading | Final Reading | Consumption(M3) | Run HRS. | Initial Reading | Final Reading | Consumption(M3) | Run HRS. | Initial Reading | Final Reading | Consumption(M3) | | | |
| 1 | 01-10-24 | | 712732 | 712732 | 0 | | 307833 | 307833 | 0 | | 305547 | 305547 | 0 | 0 | 0 | 0 |
| 2 | 02-10-24 | | 712732 | 712876 | 144 | 5.6 | 307833 | 307839 | 6 | 6 | 305547 | 305547 | 0 | 144 | 0 | 0 |
| 3 | 03-10-24 | | 712876 | 713230 | 354 | 6.1 | 307839 | 307845 | 6 | 6.1 | 305547 | 305851 | 304 | 658 | 13 | 7.9 |
| 4 | 04-10-24 | | 713230 | 713395 | 165 | 6.1 | 307845 | 308175 | 330 | 6.4 | 305851 | 306158 | 307 | 802 | 455 | 5.9 |
| 5 | 05-10-24 | | 713395 | 713757 | 362 | 6.2 | 308175 | 308481 | 306 | 6.6 | 306158 | 306585 | 427 | 1195 | 834 | 6.15 |
| 6 | 06-10-24 | | 713757 | 714014 | 257 | 6.2 | 308481 | 308785 | 304 | 6.5 | 306585 | 306920 | 335 | 1292 | 1068 | 5.75 |
| 7 | 07-10-24 | | 714014 | 714271 | 257 | 6.3 | 308785 | 309098 | 313 | 6.7 | 306920 | 307350 | 430 | 1000 | 478 | 5.65 |
| 8 | 08-10-24 | | 714271 | 714858 | 587 | 6.3 | 309098 | 309098 | 0 | 6 | 307350 | 307850 | 500 | 1087 | 935 | 5.55 |
| 9 | 09-10-24 | | 714858 | 715052 | 194 | 6.1 | 309098 | 309398 | 300 | 5.8 | 307850 | 308341 | 491 | 985 | 1426 | 5.15 |
| 10 | 10-10-24 | | 715052 | 715272 | 220 | 6.2 | 309398 | 309720 | 322 | 6 | 308341 | 308781 | 440 | 982 | 1426 | 5.45 |
| 11 | 11-10-24 | | 715272 | 715278 | 6 | 6.2 | 309720 | 310026 | 306 | 6.2 | 308781 | 309231 | 450 | 956 | 1426 | 5.65 |
| 12 | 12-10-24 | | 715278 | 715280 | 2 | 6.5 | 310026 | 310346 | 320 | 6.1 | 309231 | 309581 | 350 | 672 | 1426 | 5.55 |
| 13 | 13-10-24 | | 715280 | 715583 | 303 | 6.1 | 310346 | 310648 | 302 | 5.8 | 309581 | 309911 | 330 | 635 | 1426 | 5.95 |
| 14 | 14-10-24 | | 715583 | 715614 | 611 | 6.1 | 310648 | 310648 | 0 | 5.4 | 309911 | 310347 | 436 | 1047 | 1426 | 5.85 |
| 15 | 15-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310347 | 310770 | 423 | 423 | 1426 | 5.75 |
| 16 | 16-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 17 | 17-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 18 | 18-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 19 | 19-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 20 | 20-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 21 | 21-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 22 | 22-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 23 | 23-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 24 | 24-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 25 | 25-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 26 | 26-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 27 | 27-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 28 | 28-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 29 | 29-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| 30 | 30-10-24 | | 715614 | 715614 | 0 | 0 | 310648 | 310648 | 0 | 0 | 310770 | 310770 | 0 | 0 | 0 | 0 |
| | | | | | 3192 | | | | 3628 | | | | 4057 | 11,369 | 9971 | 34.7 |

2470

# ANNEXURE VII

Annexure-VII

(11)

## DAILY P.C. WATER RECYLING FOR PROCESS

MONTH: Aug-24

| S.N. | DATE | A | | | B | | | C=B1 |
|---|---|---|---|---|---|---|---|---|
| | | ETP INTEL | | | P.C. WATER RECYCLING PROCESS | | | |
| | | METER S.NO. | | | METER S.NO. | | | |
| | | INITIAL READING | FINAL READING | TOTAL ETP INLET M3 | INITIAL READING | FINAL READING | TOTAL RECYCLING M3 | BALANCE WATER FOR TREATMENT |
| 1 | 01-08-2024 | 181868 | 181958 | 0 | 57457 | 57457 | 0 | 0 |
| 2 | 02-08-2024 | 181958 | 182261 | 303 | 57457 | 57683 | 226 | 267 |
| 3 | 03-08-2024 | 182261 | 182850 | 589 | 57683 | 57960 | 277 | 312 |
| 4 | 04-08-2024 | 182850 | 183355 | 505 | 57960 | 58250 | 290 | 215 |
| 5 | 05-08-2024 | 183355 | 183859 | 504 | 58250 | 58536 | 286 | 218 |
| 6 | 06-08-2024 | 183859 | 184364 | 505 | 58536 | 58817 | 281 | 224 |
| 7 | 07-08-2024 | 184364 | 184886 | 522 | 58817 | 59091 | 274 | 248 |
| 8 | 08-08-2024 | 184886 | 185417 | 531 | 59091 | 59359 | 268 | 263 |
| 9 | 09-08-2024 | 185417 | 185924 | 507 | 59359 | 59650 | 291 | 216 |
| 10 | 10-08-2024 | 185924 | 186449 | 525 | 59650 | 59928 | 278 | 247 |
| 11 | 11-08-2024 | 186449 | 186946 | 497 | 59928 | 60202 | 274 | 223 |
| 12 | 12-08-2024 | 186946 | 187436 | 490 | 60202 | 60474 | 272 | 218 |
| 13 | 13-08-2024 | 187436 | 187969 | 533 | 60474 | 60763 | 289 | 244 |
| 14 | 14-08-2024 | 187969 | 188505 | 536 | 60763 | 61045 | 282 | 254 |
| 15 | 15-08-2024 | 188505 | 189002 | 497 | 61045 | 61313 | 268 | 229 |
| 16 | 16-08-2024 | 189002 | 189532 | 530 | 61313 | 61601 | 288 | 242 |
| 17 | 17-08-2024 | 189532 | 190030 | 498 | 61601 | 61881 | 280 | 218 |
| 18 | 18-08-2024 | 190030 | 190567 | 537 | 61881 | 62168 | 287 | 250 |
| 19 | 19-08-2024 | 190567 | 191078 | 511 | 62168 | 62440 | 272 | 239 |
| 20 | 20-08-2024 | 191078 | 191586 | 508 | 62440 | 62713 | 273 | 235 |
| 21 | 21-08-2024 | 191586 | 192096 | 510 | 62713 | 62985 | 272 | 238 |
| 22 | 22-08-2024 | 192096 | 192624 | 528 | 62985 | 63263 | 278 | 250 |
| 23 | 23-08-2024 | 192624 | 193134 | 510 | 63263 | 63548 | 285 | 225 |
| 24 | 24-08-2024 | 193134 | 193637 | 503 | 63548 | 63736 | 188 | 315 |
| 25 | 25-08-2024 | 193637 | 194167 | 530 | 63736 | 64029 | 293 | 237 |
| 26 | 26-08-2024 | 194167 | 194671 | 504 | 64029 | 64300 | 271 | 233 |
| 27 | 27-08-2024 | 194671 | 195212 | 541 | 64300 | 64590 | 290 | 251 |
| 28 | 28-08-2024 | 195212 | 195688 | 476 | 64590 | 64778 | 188 | 288 |
| 29 | 29-08-2024 | 195688 | 195978 | 290 | 64778 | 64916 | 138 | 152 |
| 30 | 30-08-2024 | 195978 | 195978 | 0 | 64916 | 64916 | 0 | 0 |
| 31 | 31-08-2024 | 195978 | 195978 | 0 | 64916 | 64916 | 0 | 0 |
| | | | | 6011 | | | 7155 | 1144 |

## DAILY P.C. WATER RECYLING FOR PROCESS

MONTH: Sep-24

| S.N. | DATE | A | | | B | | | C(A-B) |
|---|---|---|---|---|---|---|---|---|
| | | ETP INTEL | | | P.C. WATER RECYCLING PROCESS | | | |
| | | METER S.NO. | | | METER S.NO. | | | BALANCE WATER FOR TREATMENT |
| | | INTIAL READING | FINAL READING | TOTAL CHINETUM | INTIAL READING | FINAL READING | TOTAL RECYCLING MS | |
| 1 | 01.09.2024 | 195978 | 195978 | 0 | 67310 | 67310 | 0 | 0 |
| 2 | 02-09-2024 | 195978 | 196371 | 393 | 67310 | 67439 | 129 | 264 |
| 3 | 03-09-2024 | 196371 | 196873 | 502 | 67439 | 67606 | 167 | 335 |
| 4 | 04-09-2024 | 196873 | 197575 | 702 | 67606 | 67809 | 203 | 499 |
| 5 | 05-09-2024 | 197575 | 198479 | 904 | 67809 | 68048 | 239 | 665 |
| 6 | 06-09-2024 | 198479 | 198868 | 389 | 68048 | 68291 | 243 | 146 |
| 7 | 07-09-2024 | 198868 | 199306 | 438 | 68291 | 68521 | 230 | 208 |
| 8 | 08-09-2024 | 199306 | 199637 | 331 | 68521 | 68724 | 203 | 128 |
| 9 | 09-09-2024 | 199637 | 199964 | 327 | 68724 | 68939 | 215 | 112 |
| 10 | 10-09-2024 | 199964 | 200459 | 495 | 68939 | 69179 | 240 | 255 |
| 11 | 11-09-2024 | 200459 | 200766 | 307 | 69179 | 69423 | 244 | 63 |
| 12 | 12-09-2024 | 200766 | 201498 | 732 | 69423 | 69653 | 230 | 502 |
| 13 | 13-09-2024 | 201498 | 202090 | 592 | 69653 | 69888 | 235 | 357 |
| 14 | 14-09-2024 | 202090 | 202623 | 533 | 69888 | 70138 | 250 | 283 |
| 15 | 15-09-2024 | 202623 | 203062 | 439 | 70138 | 70353 | 215 | 224 |
| 16 | 16-09-2024 | 203062 | 203554 | 492 | 70353 | 70583 | 230 | 262 |
| 17 | 17-09-2024 | 203554 | 204078 | 524 | 70583 | 70818 | 235 | 289 |
| 18 | 18-09-2024 | 204078 | 204577 | 499 | 70818 | 70818 | 0 | 499 |
| 19 | 19-09-2024 | 204577 | 205098 | 521 | 70818 | 71048 | 230 | 291 |
| 20 | 20-09-2024 | 205098 | 205598 | 500 | 71048 | 71283 | 235 | 265 |
| 21 | 21-09-2024 | 205598 | 206106 | 508 | 71283 | 71508 | 225 | 283 |
| 22 | 22-09-2024 | 206106 | 206624 | 518 | 71508 | 71748 | 240 | 278 |
| 23 | 23-09-2024 | 206624 | 207153 | 529 | 71748 | 71959 | 211 | 318 |
| 24 | 24-09-2024 | 207153 | 207657 | 504 | 71959 | 71959 | 0 | 504 |
| 25 | 25-09-2024 | 207657 | 208143 | 486 | 71959 | 71959 | 0 | 486 |
| 26 | 26-09-2024 | 208143 | 208644 | 501 | 71959 | 72092 | 133 | 368 |
| 27 | 27-09-2024 | 208644 | 209170 | 526 | 72092 | 72092 | 0 | 526 |
| 28 | 28-09-2024 | 209170 | 209674 | 504 | 72092 | 72092 | 0 | 504 |
| 29 | 29-09-2024 | 209674 | 210049 | 375 | 72092 | 72092 | 0 | 375 |
| 30 | 30-09-2024 | 210049 | 210574 | 525 | 72092 | 72092 | 0 | 525 |
| | | | | 15190 | | | 4782 | 7914 |

## DAILY P.C. WATER RECYLING FOR PROCESS

MONTH: Oct-24

| S.N. | DATE | A | | | B | | | C=(B) |
|---|---|---|---|---|---|---|---|---|
| | | ETP INTLL | | | P.C. WATER RECYCLING PROCESS | | | |
| | | METER S.NO. | | | METER S.NO. | | | BALANCE WATER FOR TREATMENT |
| | | INTIAL READING | FINAL READING | TOTAL ETP INLET M3 | INTIAL READING | FINAL READING | TOTAL RECYCLING M3 | |
| 1 | 01-10-2024 | 208674 | 208674 | 0 | 67052 | 67052 | 0 | |
| 2 | 02-10-2024 | 208674 | 208799 | 125 | 67052 | 67056 | 4 | |
| 3 | 03-10-2024 | 208799 | 209301 | 502 | 67052 | 67052 | 0 | 125 |
| 4 | 04-10-2024 | 209301 | 209803 | 502 | 67052 | 67312 | 260 | 242 |
| 5 | 05-10-2024 | 209803 | 210307 | 504 | 67312 | 67560 | 248 | 254 |
| 6 | 06-10-2024 | 210307 | 210836 | 529 | 67560 | 67796 | 236 | 293 |
| 7 | 07-10-2024 | 210836 | 211334 | 498 | 67796 | 68014 | 218 | 280 |
| 8 | 08-10-2024 | 211334 | 211885 | 551 | 68014 | 68213 | 199 | 352 |
| 9 | 09-10-2024 | 211317 | 212372 | 487 | 68213 | 68349 | 136 | 351 |
| 10 | 10-10-2024 | 212372 | 212897 | 525 | 68349 | 68487 | 138 | 387 |
| 11 | 11-10-2024 | 212897 | 213394 | 497 | 68487 | 68673 | 186 | 311 |
| 12 | 12-10-2024 | 213394 | 213926 | 532 | 68673 | 68836 | 163 | 369 |
| 13 | 13-10-2024 | 213926 | 214437 | 511 | 68836 | 69153 | 317 | 194 |
| 14 | 14-10-2024 | 214437 | 214961 | 524 | 69153 | 69388 | 235 | 289 |
| 15 | 15-10-2024 | 214961 | 215470 | 509 | 69388 | 69611 | 223 | 286 |
| 16 | 16-10-2024 | | 0 | 0 | 69611 | 70044 | 433 | 77 |
| 17 | 17-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 18 | 18-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 19 | 19-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 20 | 20-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 21 | 21-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 22 | 22-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 23 | 23-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 24 | 24-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 25 | 25-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 26 | 26-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 27 | 27-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 28 | 28-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 29 | 29-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 30 | 30-10-2024 | | 0 | 0 | 70044 | 70044 | 0 | 0 |
| 31 | 31-10-2024 | | 0 | 0 | | | 0 | 0 |

# ANNEXURE VIII

(5)

Annexure-VIII

# Treated Water Recyceling Log Book

01-Aug

| Sl No | Date | Metter Reading | | |
|---|---|---|---|---|
| | | S.R No 20226 | | |
| | | Initial Reading | Final Reading | Recived Qty |
| 1 | 01-08-24 | 103036 | 103036 | |
| 2 | 02-08-24 | 103036 | 103341 | 305 |
| 3 | 03-08-24 | 103341 | 103484 | 143 |
| 4 | 04-08-24 | 103484 | 103671 | 187 |
| 5 | 05-08-24 | 103671 | 104013 | 342 |
| 6 | 06-08-24 | 104013 | 104156 | 143 |
| 7 | 07-08-24 | 104156 | 104496 | 340 |
| 8 | 08-08-24 | 104496 | 104837 | 341 |
| 9 | 09-08-24 | 104837 | 105178 | 341 |
| 10 | 10-08-24 | 105178 | 105521 | 343 |
| 11 | 11-08-24 | 105521 | 105860 | 339 |
| 12 | 12-08-24 | 105860 | 106207 | 347 |
| 13 | 13-08-24 | 106207 | 106545 | 338 |
| 14 | 14-08-24 | 106545 | 106882 | 337 |
| 15 | 15-08-24 | 106882 | 107220 | 338 |
| 16 | 16-08-24 | 107220 | 107572 | 352 |
| 17 | 17-08-24 | 107572 | 107961 | 389 |
| 18 | 18-08-24 | 107961 | 108095 | 134 |
| 19 | 19-08-24 | 108095 | 108371 | 276 |
| 20 | 20-08-24 | 108371 | 108706 | 335 |
| 21 | 21-08-24 | 108706 | 109030 | 324 |
| 22 | 22-08-24 | 109030 | 109174 | 144 |
| 23 | 23-08-24 | 109174 | 109316 | 142 |
| 24 | 24-08-24 | 109316 | 109454 | 138 |
| 25 | 25-08-24 | 109454 | 109793 | 339 |
| 26 | 26-08-24 | 109793 | 110146 | 353 |
| 27 | 27-08-24 | 110146 | 110519 | 373 |
| 28 | 28-08-24 | 110519 | 110834 | 315 |
| 29 | 29-08-24 | 110834 | 111161 | 327 |
| 30 | 30-08-24 | 111161 | 111507 | 346 |
| 31 | 31-08-24 | 111507 | 111507 | 0 |
| | | | | 9511 |

Store Section Peon

Store

# Treated Water Recyceling Log Book

01-Sep

| Sl No | Date | Metter Reading | | |
|---|---|---|---|---|
| | | S.R No 20226 | | |
| | | Initial Reading | Final Reading | Recived Qty |
| 1 | 01-09-24 | 114547 | 114547 | 0 |
| 2 | 02-09-24 | 114547 | 114852 | 305 |
| 3 | 03-09-24 | 114852 | 115197 | 345 |
| 4 | 04-09-24 | 115197 | 115524 | 327 |
| 5 | 05-09-24 | 115524 | 115866 | 342 |
| 6 | 06-09-24 | 115866 | 116209 | 343 |
| 7 | 07-09-24 | 116209 | 116551 | 342 |
| 8 | 08-09-24 | 116551 | 116898 | 347 |
| 9 | 09-09-24 | 116898 | 117272 | 374 |
| 10 | 10-09-24 | 117272 | 117621 | 349 |
| 11 | 11-09-24 | 117621 | 117966 | 345 |
| 12 | 12-09-24 | 117966 | 118304 | 338 |
| 13 | 13-09-24 | 118304 | 118641 | 337 |
| 14 | 14-09-24 | 118641 | 118979 | 338 |
| 15 | 15-09-24 | 118979 | 119331 | 352 |
| 16 | 16-09-24 | 119331 | 119676 | 345 |
| 17 | 17-09-24 | 119676 | 119676 | 0 |
| 18 | 18-09-24 | 119676 | 119676 | 0 |
| 19 | 19-09-24 | 119676 | 120021 | 345 |
| 20 | 20-09-24 | 120021 | 120361 | 340 |
| 21 | 21-09-24 | 120361 | 120709 | 348 |
| 22 | 22-09-24 | 120709 | 121069 | 360 |
| 23 | 23-09-24 | 121069 | 121409 | 340 |
| 24 | 24-09-24 | 121409 | 121734 | 325 |
| 25 | 25-09-24 | 121734 | 122074 | 340 |
| 26 | 26-09-24 | 122074 | 122074 | 0 |
| 27 | 27-09-24 | 122074 | 122074 | 0 |
| 28 | 28-09-24 | 122074 | 122074 | 0 |
| 29 | 29-09-24 | 122074 | 122074 | 0 |
| 30 | 30-09-24 | 122074 | 122074 | 0 |
| | | | | 0 |
| | | | | 7527 |

# Treated Water Recycling Log Book

01 Oct

| Sl No | Date | Meter Reading | | |
|---|---|---|---|---|
| | | S.R No 20226 | | |
| | | Initial Reading | Final Reading | Recived Qty |
| 1 | 01.10.24 | 122074 | 122074 | 0 |
| 2 | 02.10.24 | 122074 | 122379 | 305 |
| 3 | 03.10.24 | 122379 | 122724 | 345 |
| 4 | 04.10.24 | 122724 | 123051 | 327 |
| 5 | 05.10.24 | 123051 | 123393 | 342 |
| 6 | 06.10.24 | 123393 | 123736 | 343 |
| 7 | 07.10.24 | 123736 | 124078 | 342 |
| 8 | 08.10.24 | 124078 | 124425 | 347 |
| 9 | 09.10.24 | 124425 | 124799 | 374 |
| 10 | 10.10.24 | 124799 | 125148 | 349 |
| 11 | 11.10.24 | 125148 | 125493 | 345 |
| 12 | 12.10.24 | 125493 | 125831 | 338 |
| 13 | 13.10.24 | 125831 | 126168 | 337 |
| 14 | 14.10.24 | 126168 | 126506 | 338 |
| 15 | 15.10.24 | 126506 | 126858 | 352 |
| 16 | 16.10.24 | | | |
| 17 | 17.10.24 | | | |
| 18 | 18.10.24 | | | |
| 19 | 19.10.24 | | | |
| 20 | 20.10.24 | | | |
| 21 | 21.10.24 | | | |
| 22 | 22.10.24 | | | |
| 23 | 23.10.24 | | | |
| 24 | 24.10.24 | | | |
| 25 | 25.10.24 | | | |
| 26 | 26.10.24 | | | |
| 27 | 27.10.24 | | | |
| 28 | 28.10.24 | | | |
| 29 | 29.10.24 | | | |
| 30 | 30.10.24 | | | |
| 31 | 31.10.24 | | | |
| | | | | 4784 |

# ANNEXURE IX

Annexure-IX

2480

# Effluent Treatment Plant (Daily Effluent Discharge Record)

Aug 24

| S No | Date | 90 V-NOTCH READINGS (CMS) | | | | | | | | Reading | Discharge | Reviewed By |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | 08:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 1 | 01-08-2024 | | | | | | | | | | | |
| 2 | 02-08-2024 | 25 | 24 | 21 | 22 | 23 | 25 | 25 | 24 | 24 | 420 | |
| 3 | 03-08-2024 | 24 | 25 | 25 | 23 | 22 | 24 | 22 | 23 | 25 | 463 | |
| 4 | 04-08-2024 | 21 | 24 | 26 | 22 | 24 | 21 | 23 | 21 | 24 | 420 | |
| 5 | 05-08-2024 | 21 | 25 | 24 | 22 | 23 | 20 | 25 | 22 | 23 | 378 | |
| 6 | 06-08-2024 | 24 | 21 | 23 | 22 | 21 | 23 | 24 | 25 | 21 | 420 | |
| 7 | 07-08-2024 | 21 | 22 | 20 | 23 | 22 | 22 | 24 | 23 | 25 | 463 | |
| 8 | 08-08-2024 | 23 | 24 | 23 | 22 | 24 | 23 | 25 | 24 | 24 | 420 | |
| 9 | 09-08-2024 | 24 | 25 | 25 | 23 | 22 | 24 | 22 | 23 | 23 | 378 | |
| 10 | 10-08-2024 | 21 | 24 | 26 | 22 | 24 | 21 | 24 | 22 | 24 | 420 | |
| 11 | 11-08-2024 | 24 | 25 | 24 | 22 | 23 | 24 | 25 | 22 | 24 | 420 | |
| 12 | 12-08-2024 | 24 | 21 | 24 | 22 | 21 | 23 | 24 | 25 | 23 | 378 | |
| 13 | 13-08-2024 | 25 | 24 | 25 | 22 | 24 | 23 | 24 | 24 | 25 | 463 | |
| 14 | 14-08-2024 | 24 | 25 | 25 | 23 | 22 | 24 | 22 | 23 | 24 | 420 | |
| 15 | 15-08-2024 | 21 | 24 | 26 | 22 | 24 | 23 | 24 | 22 | 24 | 420 | |
| 16 | 16-08-2024 | 21 | 25 | 24 | 22 | 24 | 24 | 23 | 22 | 24 | 420 | |
| 17 | 17-08-2024 | 24 | 21 | 23 | 22 | 21 | 23 | 24 | 25 | 23 | 378 | |
| 18 | 18-08-2024 | 25 | 24 | 21 | 22 | 24 | 23 | 25 | 24 | 25 | 463 | |
| 19 | 19-08-2024 | 24 | 25 | 25 | 23 | 22 | 24 | 22 | 23 | 24 | 420 | |
| 20 | 20-08-2024 | 21 | 24 | 26 | 22 | 24 | 23 | 24 | 22 | 24 | 420 | |
| 21 | 21-08-2024 | 23 | 24 | 23 | 22 | 21 | 23 | 24 | 25 | 23 | 378 | |
| 22 | 22-08-2024 | 25 | 24 | 21 | 22 | 24 | 23 | 25 | 24 | 25 | 463 | |
| 23 | 23-08-2024 | 24 | 25 | 25 | 23 | 22 | 24 | 22 | 23 | 24 | 420 | |
| 24 | 24-08-2024 | 21 | 24 | 26 | 22 | 24 | 23 | 24 | 22 | 24 | 420 | |
| 25 | 25-08-2024 | 21 | 25 | 24 | 22 | 24 | 24 | 23 | 22 | 25 | 463 | |
| 26 | 26-08-2024 | 21 | 25 | 24 | 22 | 24 | 23 | 24 | 22 | 24 | 420 | |
| 27 | 27-08-2024 | 24 | 24 | 24 | 23 | 21 | 23 | 24 | 25 | 24 | 420 | |
| 28 | 28-08-2024 | 25 | 24 | 21 | 22 | 24 | 23 | 25 | 24 | 25 | 463 | |
| 29 | 29-08-2024 | 24 | 25 | 25 | 23 | 22 | 24 | 22 | 23 | 24 | 420 | |
| 30 | 30-08-2024 | | | | | | | | | | | |
| 31 | 31-08-2024 | | | | | | | | | | | |
| | | | | | | | | | | | 13943 | |

# Effluent Treatment Plant (Daily Effluent Discharge Record)

| S No | Date | 90° V-NOTCH READINGS (CMS) | | | | | | | | Reading | Discharge | Reviewed By |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | 08:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| 1 | | | | | | | | | | | | |
| 2 | | | | | | | | | | | | |
| 3 | | | | | | | | | | | | |
| 4 | | | | | | | | | | | | |
| 5 | | | | | | | | | | | | |
| 6 | | | | | | | | | | | | |
| 7 | | | | | | | | | | | | |
| 8 | | | | | | | | | | | | |
| 9 | | | | | | | | | | | | |
| 10 | | | | | | | | | | | | |
| 11 | | | | | | | | | | | | |
| 12 | | | | | | | | | | | | |
| 13 | | | | | | | | | | | | |
| 14 | | | | | | | | | | | | |
| 15 | | | | | | | | | | | | |
| 16 | | | | | | | | | | | | |
| 17 | | | | | | | | | | | | |
| 18 | | | | | | | | | | | | |
| 19 | | | | | | | | | | | | |
| 20 | | | | | | | | | | | | |
| 21 | | | | | | | | | | | | |
| 22 | | | | | | | | | | | | |
| 23 | | | | | | | | | | | | |
| 24 | | | | | | | | | | | | |
| 25 | | | | | | | | | | | | |
| 26 | | | | | | | | | | | | |
| 27 | | | | | | | | | | | | |
| 28 | | | | | | | | | | | | |
| 29 | | | | | | | | | | | | |
| 30 | | | | | | | | | | | | |
| 31 | | | | | | | | | | | | |

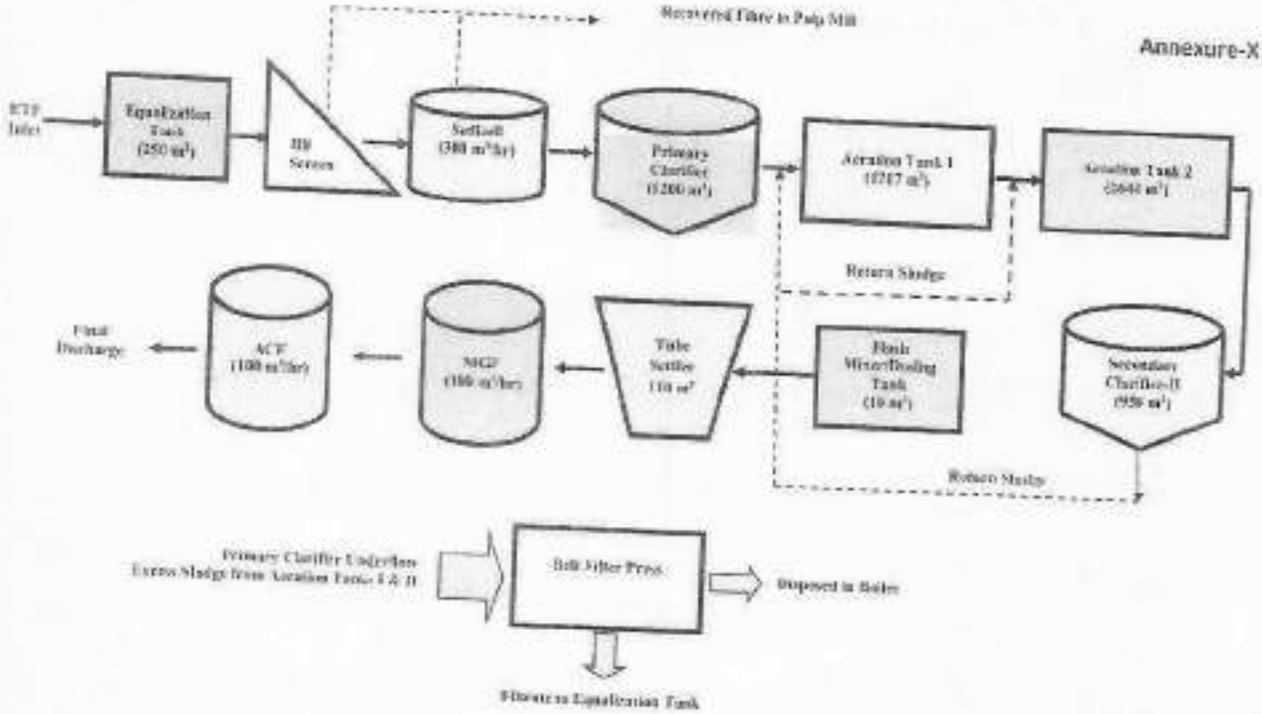
# Effluent Treatment Plant (Daily Effluent Discharge Record)

Oct-24

| S.No. | Date | 90°V NOTCH READINGS (CMs) | | | | | | | | Readings | Discharge | Witnessed By |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | 08.30 AM | 11.00 AM | 2.00 PM | 5.00 PM | 8.00 PM | 11.00 PM | 2.00 AM | 5.00 AM | | | |
| 1 | 01-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 2 | 02-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 3 | 03-10-2024 | 22 | 22 | 20 | 21 | 22 | 24 | 22 | 21 | 22 | 330 | |
| 4 | 04-10-2024 | 21 | 21 | 22 | 20 | 21 | 25 | 22 | 21 | 23 | 345 | |
| 5 | 05-10-2024 | 23 | 22 | 20 | 21 | 21 | 23 | 23 | 23 | 24 | 420 | |
| 6 | 06-10-2024 | 8 | 7 | 6 | 7 | 6 | 7 | 6 | 6 | 20 | 120 | |
| 7 | 07-10-2024 | 22 | 22 | 19 | 21 | 21 | 24 | 22 | 21 | 22 | 330 | |
| 8 | 08-10-2024 | 21 | 21 | 22 | 21 | 21 | 25 | 22 | 21 | 23 | 345 | |
| 9 | 09-10-2024 | 21 | 22 | 20 | 21 | 21 | 24 | 23 | 22 | 24 | 420 | |
| 10 | 10-10-2024 | 22 | 22 | 19 | 21 | 21 | 24 | 22 | 21 | 22 | 330 | |
| 11 | 11-10-2024 | 21 | 21 | 22 | 21 | 21 | 25 | 22 | 21 | 23 | 345 | |
| 12 | 12-10-2024 | 22 | 22 | 19 | 21 | 21 | 24 | 22 | 21 | 22 | 330 | |
| 13 | 13-10-2024 | 21 | 21 | 22 | 21 | 21 | 25 | 22 | 21 | 23 | 345 | |
| 14 | 14-10-2024 | 21 | 21 | 20 | 21 | 21 | 24 | 23 | 22 | 24 | 420 | |
| 15 | 15-10-2024 | 21 | 21 | 20 | 21 | 21 | 24 | 22 | 21 | 22 | 330 | |
| 16 | 16-10-2024 | 8 | 7 | 6 | 7 | 6 | 7 | 6 | 6 | 20 | 120 | |
| 17 | 17-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 18 | 18-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 19 | 19-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 20 | 20-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 21 | 21-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 22 | 22-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 23 | 23-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 24 | 24-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 25 | 25-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 26 | 26-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 27 | 27-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 28 | 28-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 29 | 29-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 30 | 30-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 31 | 31-10-2024 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |

# ANNEXURE X

Annexure-X




Layout of existing ETP at Shree Sidhbali Paper Mills Private Limited, Muzaffarnagar

For Shree Sidhbali Paper Mills Limited

Authorised Signatory

# ANNEXURE XI

Annexure-XI

GROUND WATER DEPARTMENT

Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

(Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

**AUTHORIZATION/ NO-OBJECTION CERTIFICAT NO:**

**VALID UP TO : 05/10/2026**

| | | | |
|---|---|---|---|
| Name of the Applicant | [illegible] | | |
| Address of the Application | 9th Km Stone , Bhopa Road Muzaffarnagar | | |
| Company Name | M/s SHREE SIDHBALI PAPER MILLS LIMITED | Company Address | 9TH KM, BHOPA ROAD MUZAFFARNAGAR |
| Serial No. of Application Form | M/2726/0219/000/0/0 | Date of Submission | 31/05/2021 |
| Examination Registration Cell (ERC) | | | |
| Location particulars | | | |
| District | Muzaffar Nagar | Block | MUZAFFARNAGAR |
| Plot No. | 9 KM KM, BHOPA ROAD, MUZAFFARNAGAR | | |
| Abstraction/Deepening | Yes | Ward No. | 253001 |
| Existing No. | | | 253001 |
| Duty of Withdrawal (m3/hr.) | 60.00 | Date of Energization (In Case of Electric Power) | [illegible] |

**Particular of the Existing Well and Pumping Device**

| | | | |
|---|---|---|---|
| Type of the Well | Tube Wells/Boring | Purpose of the Well | Industrial |
| Assembly Size (For Tube Well) | 6.00 | Approx. Strainer Length (For Tube Well) | 0.00 |
| Diameter (For Dug Well) | 0.00 | Type of Pump to be Used | Submersible |
| No. of the Pump | 2 No | Operational Device | Electric Motor |
| Maximum Allowable Rate of Withdrawal (m3/hr.) | 60.00 | Maximum Allowable Running Hours Per Day* | 12.00 |
| Maximum Allowable Annual Extraction of Ground Water: | | | 144000 |

This No-Objection certificate is issued to the above applicant subject to the following conditions: (1) The quantity of ground water to be withdrawn shall not exceed that as shown at Sr. (7); (2) Running hours of the pump shall not exceed that as shown at Sr. (8a) and (3) The quantity of ground water to be withdrawn as shown at Sr. (8b) and (4) [illegible]

Place

Date

[illegible]
Signature of the Issuing Authority
and Designation

## GENERAL CONDITIONS:

- In case of any change of ownership of the produced well, intimation to the undersigned.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sr. (1) and (2) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- For the purpose of measuring and recording the quantity of ground water withdrawal, every well shall have water meters conforming to BIS/ISI standards/ having laboratory duties in the above range, which works inter alia quantum of water discharge devices and it shall be ensured that the quantity recorded by the water meter is not reduced by the water meter. The rate of withdrawal of ground water from the well as shown in the application shall not exceed the maximum rate from which pumps are designed. Authority reserves the right to stop extraction of ground water from the well due to quality issues in any of the monitoring, if the situation so demands.
- In case of any change of ownership of the existing well, such organization need to be informed.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sr. (1) and (2) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- In case, any of the particulars / information furnished by the applicant in the application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Registration (CR) shall be valid for a period of five years from the date of issue. The validity can be renewed through a fresh application, at least ninety days prior to expiry of the validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for wells in Over-Exploited and Critical assessment units. Data of piezometer should be synchronized with that of the pumping well. The data, which will from digital water level recorders, shall be made available to this office on monthly basis.
- Guidelines for Installation of Piezometers and their Monitoring:

Piezometer is a concept, moreover, could only be constructing for water monitoring. The basic objective of piezometer is measuring equipment. It is also used to take water samples for water quality analysis and water level data. Given of guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the vicinity of the observation well/ pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well even would ground water is being withdrawn at more than one zone/ aquifers are installed the second piezometer should monitor the shallow ground water regime. It can be used as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring instruments shall be as per follow table:

| S.No. | Quantum of Ground water withdrawal (cubic meter per day) | No. of piezometers required | | |
|---|---|---|---|---|
| | | Manual | Digital with telemetry | |
| 1 | < 40 | 0 | 0 | 0 |
| 2 | 40 - 50 | 1 | 1 | 0 |
| 3 | 50 - 100 | 1 | 0 | 1 |
| 4 | > 100 | 2 | 0 | 2 |

- The monitoring frequency should be monthly and schedule of measurement should be up to the 10th of the subsequent month. Reports should be given in cubic upto two decimal.
- For measurement of water level recorder or automatic water level recorders (Also the Digital Piezometer with telemetry system) system should be used for accuracy.
- The measurement of water level in piezometer should be taken only after the pumping from the well/borewell has been stopped for about four to six hours.
- All the data regarding manufacturer, recorded level (with regard to mean level), depth, water tested and monitoring method to be provided for uploading the parameters into the Hydrological Information System for Ground Water Department.
- The ground water quality has to be monitored twice in a year during pre monsoon (May/June) and post monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Samples are to be collected by the concerned Assistant Ground Water Department. Other methods for chemical analysis.
- A Permanent display board should be installed at the location for which the piezometer is constructed showing the location, depth and date (name) of piezometer/bore well for ease of identification and quality check.
- Any other site specific requirement regarding safety and security may be informed separately at the time of

# GROUND WATER DEPARTMENT

Form 2 (C)

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, ]

AUTHORIZATION/ NO-OBJECTION CERTIFICAT NO:

VALID UP TO : 06/10/2026

Name of the Applicant:

Address of the Applicant:

Company Name:

Name of Application Form:

Signature of the User:

Location particulars:

District:

Block:

Plot No.:

Municipality/Corporation:

Ward No.:

Building No.:

Rate of Withdrawal (m3/hr.):

Date of Energization (in Case of Electric Power):

Particulars of the Existing Well and Pumping Device

Type of the Well:

Purpose of the Well:

Assembly Size (For Tube Well):

Approx. Strainer Length (For Tube Well):

Diameter (For Dug Well):

Type of Pump to be Used:

H.P. of the Pump:

Operational Device:

Maximum Allowable Rate of Withdrawal (m3/hr.):

Maximum Allowable Running Hours Per Day:

Maximum Allowable Annual Extraction of Ground Water:

Date:

Signature of the Applicant

Name:

Designation:

Signature of the Authority

GENERAL CONDITIONS

- In case of any change in ownership of the established unit, fresh application shall be made.
- No change of location, through, sale or otherwise and permanent discontinuance of the unit shall be made without permission of the Competent Authority.
- In case of any change in ownership of the established unit, fresh application shall be made.
- No change of location, through sale or otherwise and permanent discontinuance of the unit shall be made without permission of the Competent Authority.
- In case, any of the particulars mentioned by the applicant in the application are found incorrect at any stage, the registration shall be void ab initio.
- The registration shall be valid for a period of five years from the date of issue. The registration may be renewed through a fresh application in the prescribed proforma.
- Conservation of ground water and conservation of digital water level data shall be mandatory for the registered industries. A recorder should be maintained with log of the pumping and water level data from digital water level recorder shall be made available to this office on monthly basis.
- Guidelines for Installation of Piezometers and their Monitoring

- The piezometer shall be constructed by the applicant at his own cost in the premises of the industry within 3 months of the piezometer shall be constructed.
- The depth of the piezometer shall be upto the deepest granite aquifer encountered in the area. Piezometer shall be constructed in such a way that the deepest granite aquifer as well as the overlying weathered zone is monitored.
- No other water source shall be connected to the piezometer.

| S.No | Construction details of piezometer | Specifications required | Remarks |
|---|---|---|---|
| 1 | | | |
| 2 | | | |
| 3 | | | |
| 4 | | | |

- The diameter of the piezometer shall be 150 mm and the depth shall be upto the deepest granite aquifer encountered in the area. Piezometer shall be constructed in such a way that the deepest granite aquifer as well as the overlying weathered zone is monitored.
- For the purpose of measuring the water level in the piezometer, a digital water level recorder with telemetry system shall be installed by the applicant.
- All the data recorded in the digital water level recorder shall be downloaded by the applicant and submitted to the Hydrogeologist, Ground Water Department, Chennai and to the Assistant Director, Ground Water Department, Cuddalore in the prescribed proforma in CD every month and to be submitted.
- The ground water quality shall be monitored once in a year during pre-monsoon (May/June) and post-monsoon (October-November) period. Quality data for all the parameters as per the prescribed proforma shall be submitted to the Assistant Director, Ground Water Department, Cuddalore.
- A Piezometer shall be maintained for monitoring the water level and water quality in the area.
- Any other conditions which may be imposed by the Competent Authority from time to time.
- SPECIFIC CONDITIONS:
- (i) For Industrial Users

A. 70.22 Ab

MOC Application Form

# GROUND WATER DEPARTMENT

Ministry of Jal Shakti
Government of Uttar Pradesh

Form II (C)

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019]

AUTHORIZATION/ NO-OBJECTION CERTIFICAT NO.

VALID UP TO : 06/10/2026

| | | | |
|---|---|---|---|
| Name of the Applicant | RAGHURAJ GARG | | |
| Address of the Applicant | Vth No Steel , Bhopa Road Muzaffarnagar | | |
| Company Name | M/s SHREE GOKUL [illegible] MILLS LIMITED | Complete Address | [illegible] UTTAR [illegible] |
| Serial No. of Application Form | UP2602210N00064 | Date of Submission | 05/[illegible] |
| Signature Signature of the User | | | |

Location particulars:

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | MUZAFFARNAGAR |
| Village | 0.11 KM, BHAIYA ROAD, MUZAFFARNAGAR | | |
| Municipality/Corporation | Yes | Ward No | 25[illegible] 25100 |
| Holding No. | | | |
| Rate of Withdrawal (m³/Hr.) | 40.00 | Date of Energization (In Case of Electric Pump) | 02/07/[illegible] |

Particular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Type of the Well | Tube Well/Boring | Purpose of the Well | Indust[illegible] |
| Assembly Size (For Tube Well) | 0.00 | Approx. Strainer Length (For Tube Well) | 0.00 |
| Diameter (For Dug Well) | 0.00 | Type of Pump to be Install | Subm[illegible] |
| H.P. of the Pump | 7.50 | Operational Device | Electri[illegible] |
| Maximum Allowable Rate of Withdrawal (m³/Hr.) | 40.00 | Maximum Allowable Running Hours Per Day | 11.[illegible] |
| Maximum Allowable Annual Extraction of Ground Water | | | 132[illegible] |

This No-Objection certificate authorizes the owner/ applicant [illegible] to sink a well at the location specified at Sl. (2) for extraction of ground water to a rate not exceeding that as shown at Sl. (3), for Running Hours Only as shown at Sl. (3A), and for maximum annually allowed extraction of ground water as shown at Sl. (4c) and is valid subject to the following conditions mentioned below:

[illegible]

Place:

Date:

Yours Faithfully,

Signature of Issuing Authority
with Designation

11:32 AM

GENERAL CONDITIONS

In case of any change of ownership of the proposed well, then intimation of the same

No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at the time of grant of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.

For the purpose of measuring and recording the quantity of ground water extraction, every rural user shall also digital water meter conforming to IS 15120 standard) having telemetry system in the [illegible] which record total and optimum [illegible] of water pumping devices and it shall be presumed that the quantity recorded by the water has been extracted by the said user for the period it is stopped. The rate of extraction of ground water from the well as shown in item 7(v), shall not exceed to the recorded water level below pump.

The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the contract so demands.

In case of any change in ownership of the existing well, then intimation has to be given

No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sr. [illegible] of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.

In case, any of the particulars furnished by the applicant are found incorrect or misleading or the registration [illegible] is not carried out during verification at any subsequent stage, this registration is liable to be cancelled.

The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall [illegible] apply for renewal through e-mail application, at least ninety days prior to expiry of the validity.

Observation of measurements and observations of digital water level recorder at piezometer shall be mandatory for user. [illegible] shall be copied in a separate excel file in chronological with that of the pumping well. The data retrieved from digital water level recorder shall be made available to the office on monthly basis.

Conditions for Installation of Piezometers and their Monitoring

Piezometer is a cemented observation bore only for monitoring the water level by lowering the tape dipper or electric contact type water level measuring instrument. It is also used to take water sample for water quality testing when ever required. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 500 m distance from the pumping well (which [illegible] water is being withdrawn). The diameter of the piezometer should be above 1" (mm).
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being withdrawn. If, [illegible] from two aquifers are installed the second piezometer should monitor the shallow ground water regime. It will help to study inflow as well as diversion ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level recorders [illegible] would be as per below table:

| S.No. | Quantum of Ground water withdrawal (m³/day) | No. of piezometers required | Monitoring equipment: Manual | Type of water level recorder: Telemetry |
|---|---|---|---|---|
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 10 - 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

- The measuring frequency should be monthly and accuracy of measurements should be up to cm. The reported measurement should be given to nearest cm in two decimal.
- For measurement of water level manually or automatic water level recorder, [illegible] Digital Automatic water level recorder for (DWLR) with telemetry option should be used for accuracy.
- The measurement of water level in piezometer should be taken only after the pumping [illegible] has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean sea level), depth, zone, aquifer and area [illegible] should be provided on finalizing the piezometer into the Hydrographs Monitoring Division, Ground Water Department, [illegible] Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post monsoon (October/November) periods. Quality may be got analysed from NABL accredited lab. Records, and samples [illegible] to the concerned Division, Ground Water Department, Uttar Pradesh, for the same purpose.
- A Permanent facility board should be installed at piezometer site for [illegible] providing the location, piezometer well number, depth, well [illegible] and other necessary/basic well for observation purposes and scientific study.
- Any other site specific requirement regarding safety and upkeep of piezometers may be taken care of.

Any other condition(s) that may be imposed by the competent Authority.

In case, any of the particulars Information furnished by the applicant at the [illegible] of the permit is found incorrect during verification at any subsequent stage, the permit is liable to be cancelled.

Any other condition provided by the competent authority.

SPECIFIC CONDITIONS:

(A) For Industrial Users: No Objection Certificate for ground water withdrawal as per [illegible] shall be granted subject to the following specific conditions:

20

- The Objection Certificate shall be granted only in such cases where [illegible] supply agencies are not able to supply the desired quantity of water.
- (i) All industries shall be required to adopt latest water efficient [illegible] to reduce dependence on ground [illegible].
- (ii) All industries constructed ground water in excess of 100 [illegible] to any user to undertake rainwater [illegible] Indian Industries (CII) Federation Indian Chamber of Commerce and [illegible] of Industrial Productivity Council (PHC) [illegible] and submit audit reports within three months of completion of the [illegible] of CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years. Strong [illegible]
- Construction of observation wells (piezometers) within the [illegible] of depth wise water level monitoring mechanism as mentioned in General Condition no. 10 shall be mandatory [illegible] to have more than 10 no.)
- Use of ground water and Abstraction of water from the [illegible] shall be [illegible] to the project proponent. The groundwater [illegible] shall be measured at a minimum distance of 15 m from the bore well [illegible] and depth and quality data tapped in the [illegible] shall be the mean as that of the pumping wells wells. Monthly water level data shall be submitted online to the Central Water Commission.
- The proponent shall be required to adopt and maintain water harvesting [illegible] in the project premises. Industries [illegible] to treat ground water [illegible] pharmaceutical, dyes, pigments, paints, leather, tannery, [illegible] [illegible] shall also be required to install [illegible] to ensure [illegible] in the industry.
- [illegible] to prevent [illegible] water, the [illegible] which are likely to cause ground water pollution e.g. Sewage, Industrial Effluents, Municipal Solid Wastes, other bio-organic waste etc. as per CPCB [illegible] [illegible] prevention of ground water pollution.
- (ii) Infrastructural Unit: The no Objection Certificate for ground water abstraction will be granted subject to the following [illegible] conditions
- In case of infrastructure projects that require dewatering, [illegible] shall be required to carry out regular monitoring of dewatering discharge rate (daily), depth wise (bw meter) and submit the data online to Central Water Department. DP as [illegible] monitoring records and results should be retained by the proponent for two years for inspection or reporting as required by [illegible] Water Management Cell.
- (i) Installation of Sewage Treatment Plants (STP) shall be [illegible] for [illegible] water requirement is more than 30 m3/day. The water from STP shall be utilized for total flushing, [illegible] etc.

This NOC is not authorized by any [illegible] This NOC is only be used for Project purpose [illegible]

# ANNEXURE XII

# SHREE SIDHBALI PAPER MILLS PRIVATE LIMITED

## Table 2: Shree Sidhbali Paper Mills Pvt Ltd

## Required details on date of audit visit 16 oct 2024

| S.No. | Particulars | Water consumption M3 / Day |
|---|---|---|
| 1 | Production | 190.264 M.T. |
| 2 | Raw martial consumption | 205.0 M.T. |
| 3 | Fresh Water consumption | 613 m3 |
| 4 | Waste Water Generation | 515 m3 |
| 5 | Waste Water discharge | 466 m3 |
| 6 | Recycling Water | 230 m3 |

Conculusion /Recommedations:--

04.12.24

# MEENU PAPER MILLS
## PRIVATE LIMITED

Date:- 04.12.2024

To,

The Regional Office
U.P. Pollution Control Board
Muzaffarnagar (U.P.)

Ref No.:- **728/O.A. NO.744/MOHARAM ALI/2024 DATE 20.09.2024**

**SUB:- Regarding Technical Report on Performance Evaluation of Existing Effluent Treatment Plant.**

**Dear Sir,**

With reference above letter & Find enclosed herewith **Technical Report on Performance Evaluation of Existing Effluent Treatment Plant** by Central Pulp And Paper Research Institute, Saharanpur as per N.G.T. of Moharam Ali/Liyakt Ali Case.

Kindly acknowledge the receipt & obliged.

Thanks & Regards

For Meenu Paper Mills Pvt. Ltd.

Director

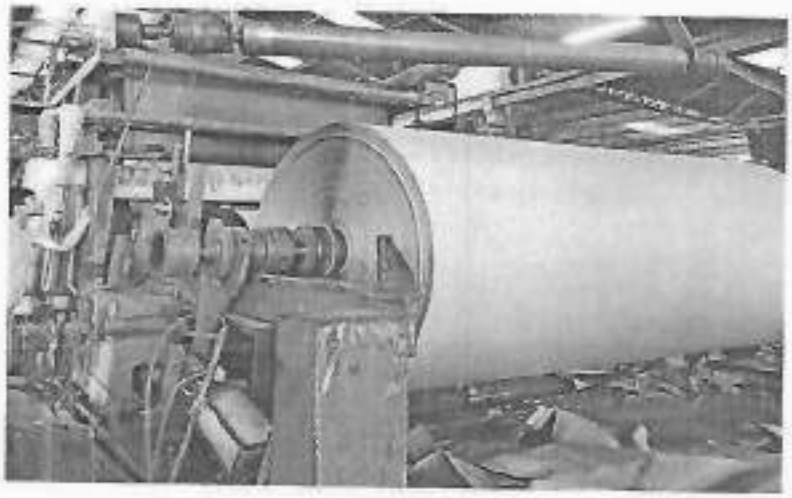
REGD. OFFICE & WORKS : 9.5 KM. BHOPA ROAD, MUZAFFARNAGAR-251 001 (U.P.) INDIA
+91-7055300047 meenupaper@gmail.com www.meenupaper.com
CIN : U25209UP1980PTC005094 ✦ GSTIN : 09AACCM0296K1Z7

# Technical Report

on

## Performance Evaluation of Existing ETP

at



**MEENU PAPER MILLS PRIVATE LIMITED,**
**9.5 KM , Bhopa Road, Muzaffarnagar (U.P.)**

Prepared by

**Central Pulp and Paper Research Institute,**
**Saharanpur- 247001(U.P)**

November 2024

## About Central Pulp & Paper Research Institute (CPPRI)

*CPPRI is a premier research institute and an autonomous organization under Department for Promotion of Industry & Internal Trade, Ministry of Commerce and Industry, Government of India. The institute is dedicated to the services of Pulp & Paper Industry. Located at Saharanpur, Uttar Pradesh, the institute has state of art laboratories and facilities with trained, dedicated and highly experienced scientists to carry out quality research work and render technical and consultancy services in various areas of paper making including Environmental Management.*

## About Environmental Management Division, CPPRI

*The Environmental Management Division of CPPRI is NABL accredited for analysis of water and waste water, ambient air monitoring and stack emissions monitoring. The division is recognized by various regulatory authorities, pulp paper and allied industries as a centre of expertise in context of environmental monitoring and addressing various environmental issues related to Pulp & Paper Industry. The division has world class facilities and expertise to carry out R& D as well as render technical and consultancy services related to ETP performance evaluation and adequacy assessment, ETP upgradation / trouble shooting, Environmental Audit, Water Audit, Air monitoring etc. The division serves as a nodal agency to assist Central Pollution Control Board (CPCB) in reviewing and revition of environmental discharge and emission norms for Indian Pulp and Paper Industry, Generation of data base on pollution load generated by Indian pulp and paper industry and various issues related to environmental sustainability of Indian Pulp & Paper Industry. The Environmental Management Dev has also assisted CPCB in preparation and successful implementation of "Charter on Water Recycling & Pollution Prevention in Pulp & Paper Industry of Ganga River Basin in Pulp & Paper Mill of Uttar Pradesh and Uttarakhand". Presently the division is assisting CPCB as third party in monitoring of Grossly Polluting Industries in the River Ganga & Yamuna Basin since last 6 years.*

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| | Annexure -I : Consolidated Consent to Operate & Authorization (CCA) under Section 25 of the Water (Prevention & Control of Pollution ) Act 1974 and under Section 21 of the Air (Prevention & Control of Pollution ) Act 1981 and Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules ) 2016 | |
| | Annexure – II NOC from UP GWD for extraction of groundwater | |
| | Annexure III: Annexure V : Log book of paper production & fresh water consumption | |
| | Annexure IV: logbook of ETP inlet | |
| | Annexure V : Log book of Primary Clarifier overflow recycled | |
| | Annexure VI : logbook of treated waste water dischargeii | |
| | Annexure VII : Undertaking by mill regarding 100 % ETP sludge recycling | |
| | Annexure VIII: ETP layout | |
| | Annexure IX : Mill data on day of sampling | |

## 1.0 BACKGROUND OF THE MILL

**Meenu Paper Mills Private Ltd** is located at **9.5 km Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh**. The spatial coordinates of the mill's location are **Latitude: 29.468141 and Longitude & 77.791567** and the location of the mill is indicated in **Fig 1.**

***Fig 1 Google Map indicating Location of* Meenu Paper Mills Private Ltd is *, Muzaffarnagar***

The mill was commissioned in the year 1994.The mill is a waste paper / recycled fiber based mill and have consent to produce kraft grade of paper. The mill's consented production capacity is 190 TPD. At the time of visit , the mill had valid **Consolidated Consent to Operate & Authorization (CCA) under Section 25 of the Water (Prevention & Control of Pollution ) Act 1974 and under Section 21 of the Air (Prevention & Control of Pollution ) Act 1981** and **Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016 (Annexure I ) .**

## 2.0 OBJECTIVE OF THE REPORT

The main objective of the report is to assess the performance of existing effluent treatment plant in context of compliance with stipulated discharge norms. To carry out the study CPPRI team of scientists visited the mill on 12.11.2024 for collection of relevant data and information as well as composite sampling of effluent from various units of ETP .

## 3.0 MANUFACTURING PROCESS

The paper manufacturing process of the mill involves following major process :

**Pulping**

- Waste paper pulping is carried out in a hicon and hydra pulper which after passing through Poire is transferred to storage chest.

**Stock Preparation**

- The waste paper pulp is subjected to cleaning and screening through a combination of high density cleaner & turbo screen followed by thickening through decker thickener and refining as per product quality requirement.
- The refined pulp is mixed with chemicals, additives and dyes, if required, to achieve desired product specifications.

**Paper Making**

- The pulp stock after passing through centricleaners and pressure screen is directed to paper machine for production of paper. Both the paper machines **( Fig 2& 3)** have size press for surface sizing.

The detailed schematic layout of the manufacturing process is indicated in **Fig.-4**

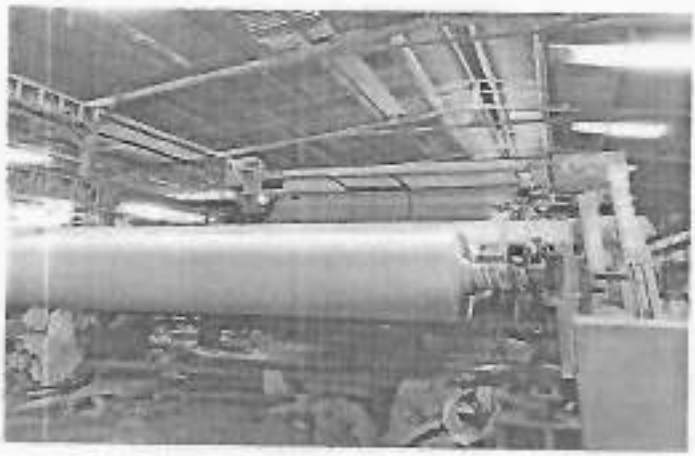

**Fig 2 : Paper Machine 1 at Meenu Paper Mills Private Ltd**

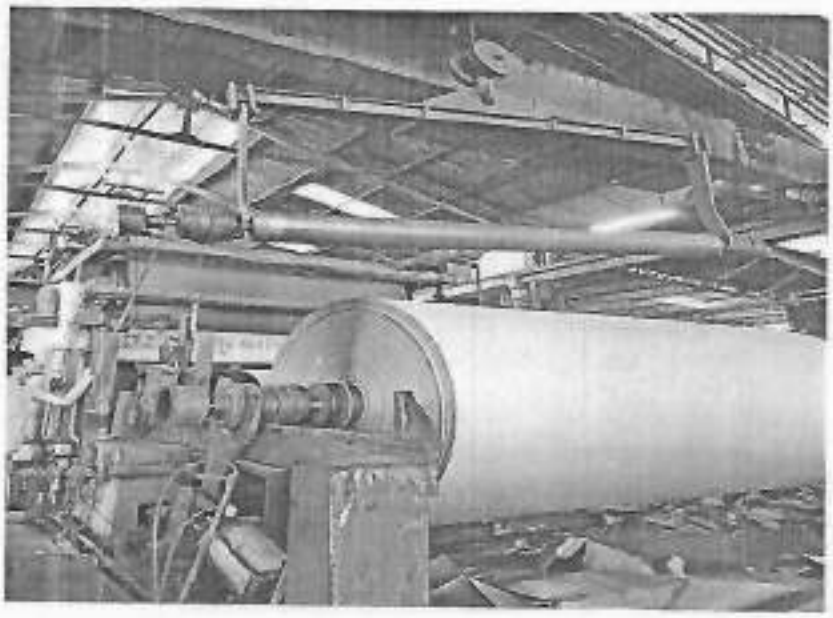

Fig 3 : Paper Machine 1 at Meenu Paper Mills Private Ltd

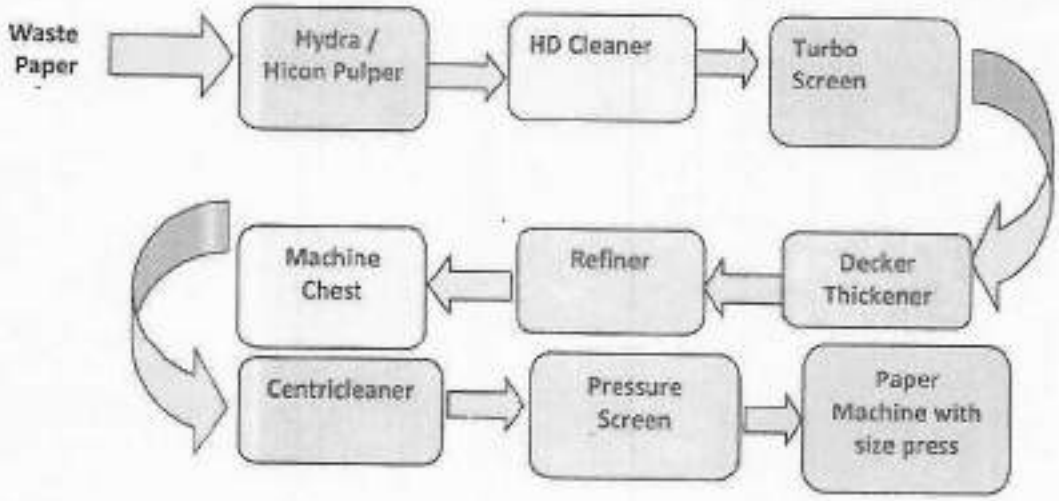


Fig.4 : Layout of Paper Manufacturing Process at Meenu Paper Mills Private Ltd

## 4.0 FRESH WATER CONSUPMTION

The mill has two submersible bore well with flowmeter for extraction of the ground water to meet water requirement of mill **( Fig 5).** At the time of visit the mill was having valid NOC from UP GWD for extraction of groundwater for both the borewell **( Annexure II)**

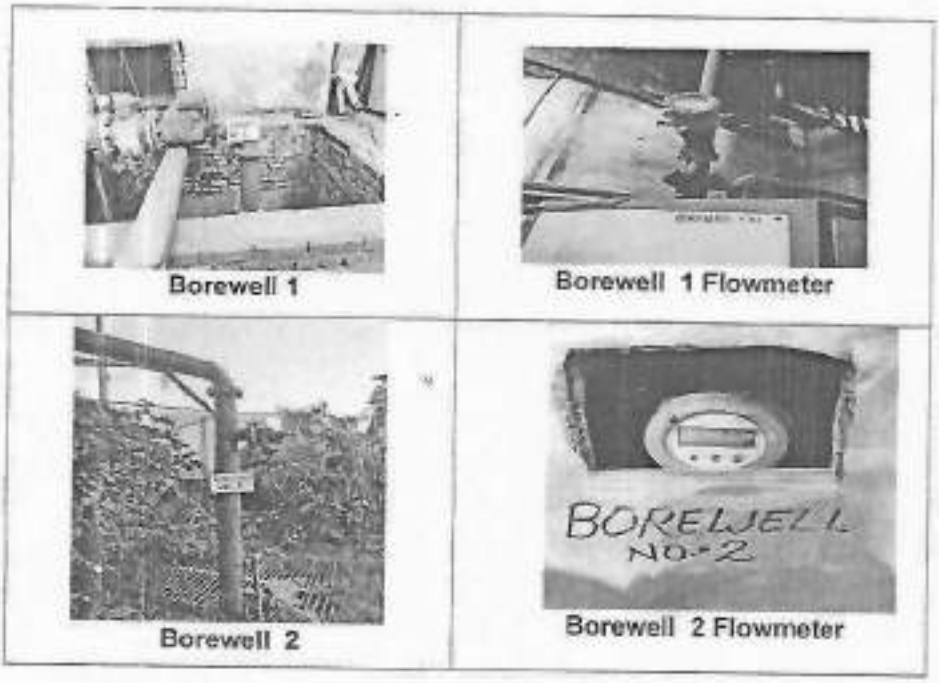


**Fig 5 :** ***Borewell & Borewell Flowmeter at*** **Meenu Paper Mills Private Ltd**

Most of the process operations involved are completed with back water and fresh water is used mainly in paper machine showers,, boilers etc. The mill maintains log book for production and fresh water consumption. The mill had reduced its fresh water consumption between 2-3 $m^3$ / t paper but due to some process and product quality related issues the mill has increased its fresh water consumption up to 5-6 $m^3$ / t paper since 18.10.2024 and the records of last 22 days is annexed as **Annexure III** . Based on the information given by mill the

| | |
|---|---|
| BOD, mg/l | 2680 |

**Average Value based on the log book of last 22 days provided by the mill (Annexure IV)*

## 6.0 EXISTING ETP FOR TREATMENT OF MILL EFFLUENT

Meenu Paper Mills Private Ltd have a full fledged Effluent Treatment Plant Mill comprising of **Equalization tank, Sedicell , Primary Clarifer , Aeration tank (with diffused aeration ) , Secondary Clarifier, Tertiary treatment (Dual Media Filter ).** A **Real time on-line monitoring system** for measurement of **pH, TSS, COD, BOD & Flow** in the final discharge has also been installed by the mill.

The mill effluent **(Fig 6)** is first collected in **Equalization Tank** to mitigate fluctuation in inlet pollution load **(Fig 7)** . Air supply has been provided in equalization tank to facilitate uniform mixing.

**Fig 6 : ETP Inlet Drain at Meenu Paper Mills Private Ltd**

tentative section wise fresh water consumption at **Meenu Paper Mills (P) Ltd** is indicated in **Table 1.**

**Table 1 : Fresh Water Consumption in Meenu Paper Mills Private Ltd**

| S.No. | Particulars | Water consumption $m^3$/day* |
|---|---|---|
| 1. | Pulp Mill | 380 |
| 2. | Paper Machine (2 Nos.) | 411 |
| 3. | Stock Chemicals Preparation | 25 |
| 4. | Steam Boiler | 60 |
| 5 | Size Press | 60 |
| 5. | Domestic /Miscellaneous | 15 |
| **Total Fresh Water Consumption, $m^3$/day** | | 951 |
| **Total Fresh Water Consumption, $m^3$/t paper**<br>***Basis: Average reported paper production in last 22 days = 170 TPD approx.*** | | 5.59 |

****Average last 22 days data provided by the mill***

## 5.0 WASTE WATER GENERATION & ITS CHARACTERISTICS.

The mill maintain log books of daily waste water generated , waste water discharged and recycled The last 22 days log book of Waste Water Generated ( **Annexure IV**), Recycled ( **Annexure V** ) . Treated Effluent Discharged ( **Annexure VI** ). The characteristics of raw waste water collected and analyzed at CPPRI are indicated in **Table 2**

**Table 2 : Characteristics of Raw Waste Water Generated at Meenu Paper Mills Private Ltd**

| Parameters | Value |
|---|---|
| Effluent Volume, $m^3$/day* | 2466 |
| pH | 6.18 |
| TSS, mg/l | 1802 |
| TDS , mg/l | 4514 |

**Fig 7 : Equalization Tank at Meenu Paper Mills Private Ltd**

The mill effluent from equalization tank is next treated through Sedicell **(Fig 8 )** for fiber recovery and reduction in TSS load going to ETP.

**Fig 8 : Sedicell at Meenu Paper Mills Private Ltd**

After Sedicell the effluent is further clarified through Primary clarifier **( Fig 9) for removal of suspended solids/ fibers**. A part of the effluent after Primary Clarifier is recycled back to pulp mill and the rest subjected to biological degradation in Aeration tank

M/s Enviro Engineers
30/04/2024

Fig. 9 : Primary Clarifier at Meenu Paper Mills Private Ltd

The Aeration Tank (I & II ) ( Fig 10 & 11 ) are equipped with diffused aeration system to provide oxygen required by microorganism for biodegradation of organic matter. The essential nutrients in the form of Urea and DAP are added in aeration tank for facilitating the growth of microorganisms

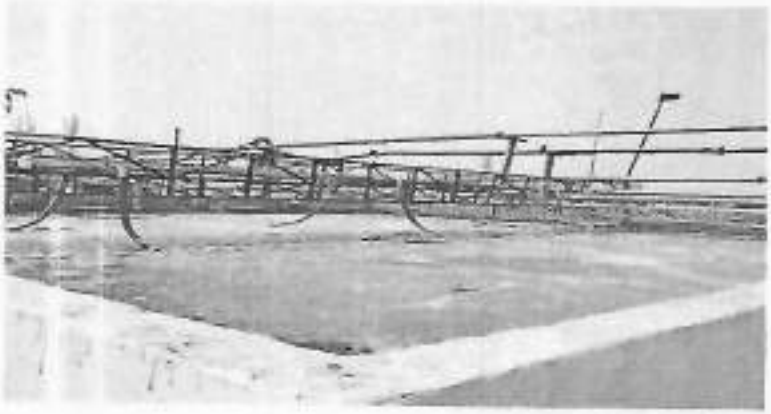

Fig 10 : Aeration Tank I at Meenu Paper Mills Private Ltd

**Fig 11 : Aeration Tank II at Meenu Paper Mills Private Ltd**

After Aeration Tank I & II the waste water along with suspended active biomass is treated through secondary clarifier for removal of biomass ( **Fig 12**)

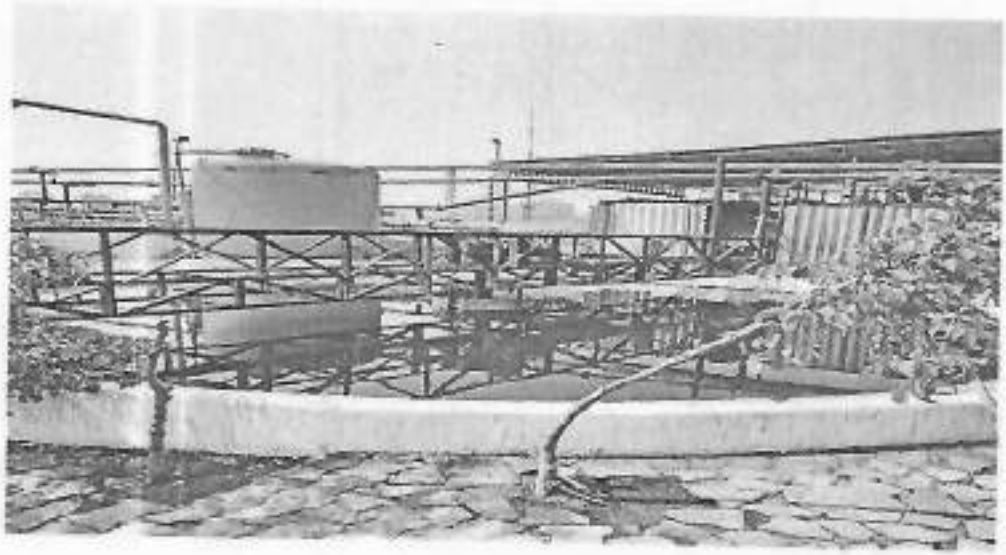

**Fig 12 Secondary Clarifier at Meenu Paper Mills Private Ltd**

Post Secondary Clarifier the treated effluent is further polished Multi Grade Filter **( Fig 13)**

**Fig 13: Dual Media Filter at Meenu Paper Mills Private Ltd**

The final treated effluent is discharged into Dhandhera Drain. An ultrasonic flowmeter is available at ETP outlet ( **Fig 14** )

**Fig 14 : ETP outlet at Meenu Paper Mills Private Ltd**

The ETP sludge generated is dewatered in decanter centrifuge **( Fig 15)** .As per mill's submission, the mill is using 100 % of ETP sludge generated back into pulp mill for paper making **( Annexure XI)**

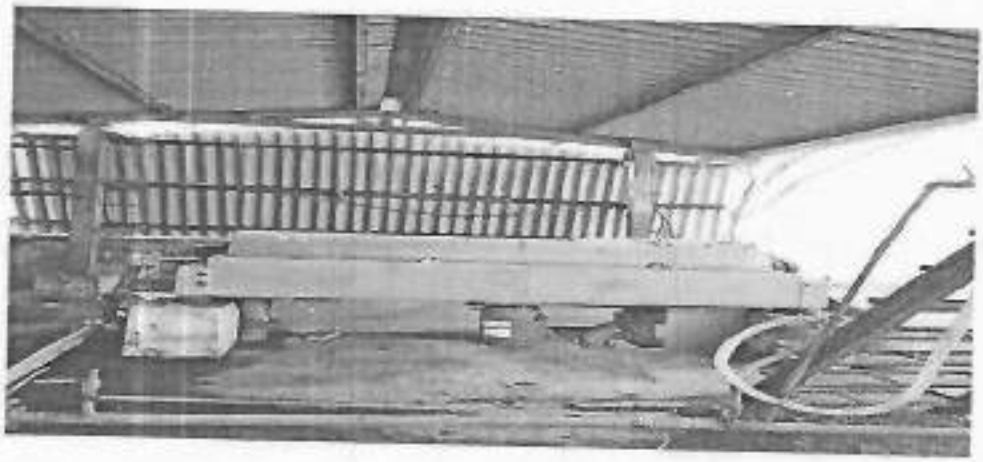

**Fig 15: Decanter Centrifuge at Meenu Paper Mills Private Ltd**

The flow sheet of existing Effluent Treatment Plant is indicated in **Annexure XII** and detailed design specifications are indicated in **Table 3**

**Table 3: Design Specifications of Existing ETP at Meenu Paper Mills Private Ltd**

| S. No. | Details | Dimensions * | Purpose |
|---|---|---|---|
| 1. | Equalization tank | ∅ :9.85 m<br>Height : 3.0 m<br>Capacity : 229 $m^3$ | To avoid fluctuation in effluent characteristics |
| 2 | Sedicell | Capacity : 300 $m^3$ /hr | For removal of Suspended Solids / Fiber Recovery |
| 3 | Primary Clarifier | ∅ :11.0 m<br>SWD : 3.0 m<br>Capacity : 235 $m^3$ | For removal of Suspended Solids / |
| 3. | Aeration Tank I & II) | Dimension:<br>10m x 10mx 3.0 m ( I)<br>Total Capacity : 300 $m^3$<br><br>11m x 11mx 3 m ( II)<br>Total Capacity : 663 $m^3$<br>Aeration Type : Diffused<br>No of Blowers : 2 x 1200 $m^3$/hr | For removal of COD and BOD |
| 4. | Secondary Clarifier (I& II) | ∅ :9.98 m<br>SWD : 3.0 m<br>Capacity : 235 $m^3$ | For removal of biological biomass |
| 5 | Dual Media Filter | 1No<br>Capacity 50 $m^3$ /hr | Tertiary Treatment for polishing effluent quality |
| 6. | Sludge Dewatering System | Decanter : 20 TPD | To increase dry solids of ETP sludge |

***Data Provided by the mill***

The mill has installed **V notch** at ETP inlet ( **Fig 16** ) , electromagnetic flow meter at Primary Clarifier overflow recycling Pipeline ( **Fig 17** ) , at **ETP outlet (Fig 18 )** . The mill has installed OCEMS system at final discharge point to monitor the quality of treated effluent ( **Fig 19** )

**Fig 16 : V notch at ETP inlet at Meenu Paper Mills Private Ltd**

**Fig 17 : Flowmeter at Recycling Pipeline at Meenu Paper Mills Private Ltd**

Fig 18: Flowmeter at ETP outlet of Meenu Paper Mills Private Ltd

Fig 19 : OCEMS at Meenu Paper Mills Private Ltd

## 7.0 Performance Evaluation of Existing ETP

Based on the analysis of samples collected during the mill visit, the performance efficiency of individual units of ETP as well as over all ETP is summarized as under:

### A. Performance of Sedicell & Primary Clarifier

| S. No. | Parameter | ETP Inlet | Primary Clarifier Outlet | % Reduction |
|---|---|---|---|---|
| 1. | pH | 6.18 | 6.43 | - |
| 2. | TSS (mg/l) | 1802 | 188 | 89.6 |
| 3 | TDS mg/ l | 4514 | 3398 | 24.7 |
| 4. | COD (mg/l) | 4066 | 3046 | 25.1 |
| 5. | BOD (mg/l) | 2680 | 1668 | 37.8 |

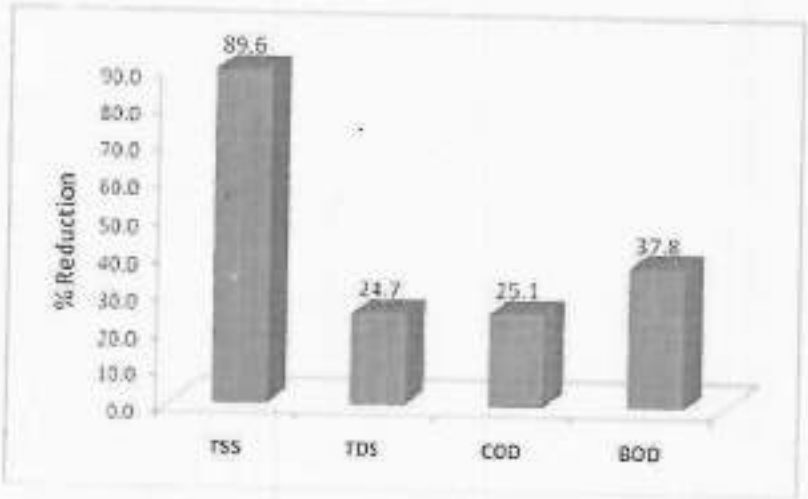


**Fig 20: Performance of Sedicell & Primary Clarifier**

C . Performance of Aeration tank + Secondary Clarifier

| S.No. | Parameter | Aeration Tank Inlet /Primary Clarifier Overflow | Secondary Clarifier Overflow | % Reduction |
|---|---|---|---|---|
| 1. | pH | 6.43 | 8.24 | - |
| 2. | TSS , mg/l | 188 | 56 | 70.2 |
| 3 | TDS, mg/ l | 3398 | 1471 | 56.7 |
| 4. | COD , mg/l | 3046 | 164 | 94.6 |
| 5. | BOD , mg/l | 1668 | 26 | 98.4 |

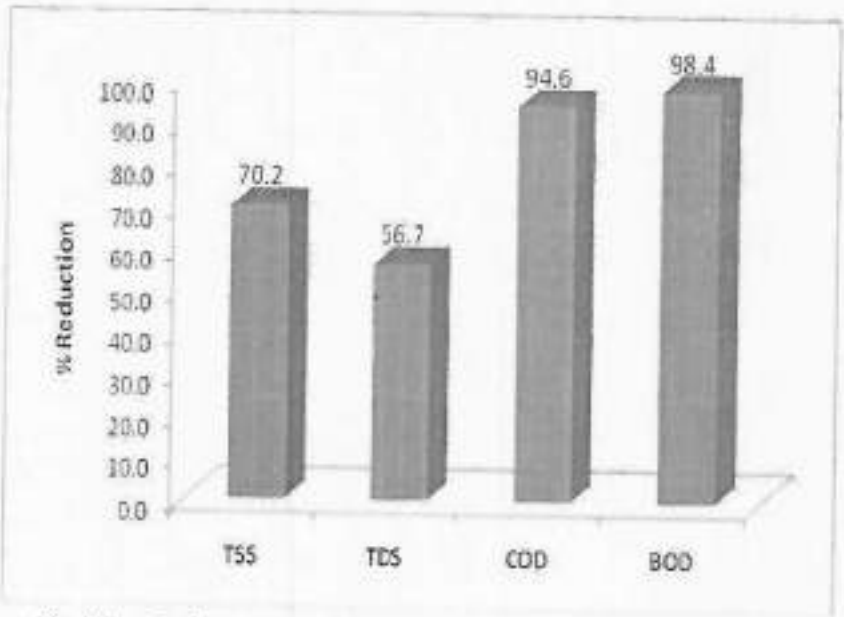


Fig 21 : Performance of Aeration Tank & Secondary Clarifier

D Performance of Tertiary Treatment Dual Media Filter

| S.No. | Parameter | Secondary Clarifier Over flow | Tertiary Treatment | % Reduction |
|---|---|---|---|---|
| 1. | pH | 8.24 | 8.26 | - |
| 2. | TSS (mg/l) | 56 | 26 | 53.6 |
| 3 | TDS mg/ l | 1471 | 1460 | 0.7 |
| 4. | COD (mg/l) | 164 | 135 | 17.7 |
| 5. | BOD (mg/l) | 26 | 18 | 30.8 |
| 6. | Color PCU | 124 | 76 | 38.7 |

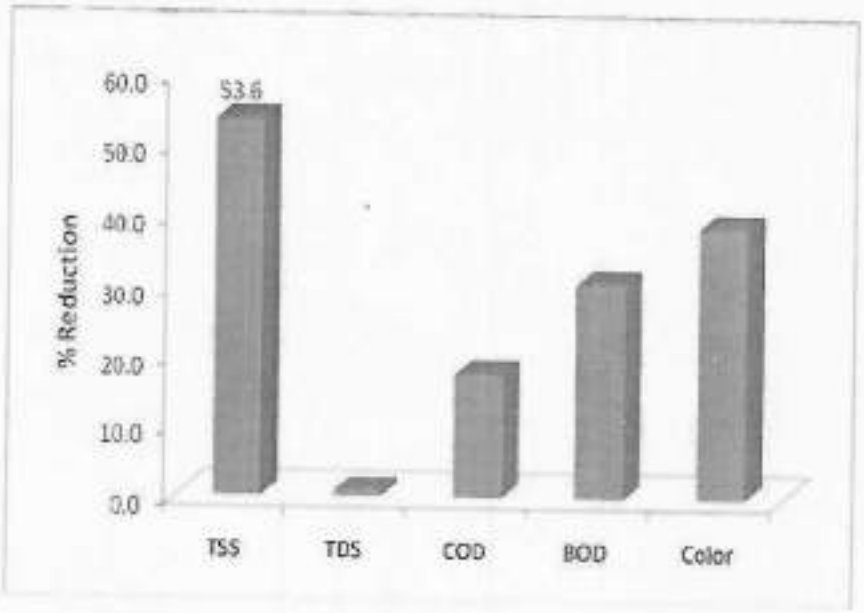


Fig 22 : Performance of Tertiary Treatment System

E Overall Performance of ETP

| S.No. | Parameter | ETP Inlet | Final Discharge | % Reduction |
|---|---|---|---|---|
| 1. | pH | 6.18 | 8.26 | - |
| 2. | TSS , mg/l | 1862 | 26 | 98.6 |
| 3. | TDS, mg/l | 4514 | 1460 | 67.7 |
| 4. | COD, mg/l | 4066 | 135 | 96.7 |
| 5. | BOD, mg/l | 2680 | 18 | 99.3 |

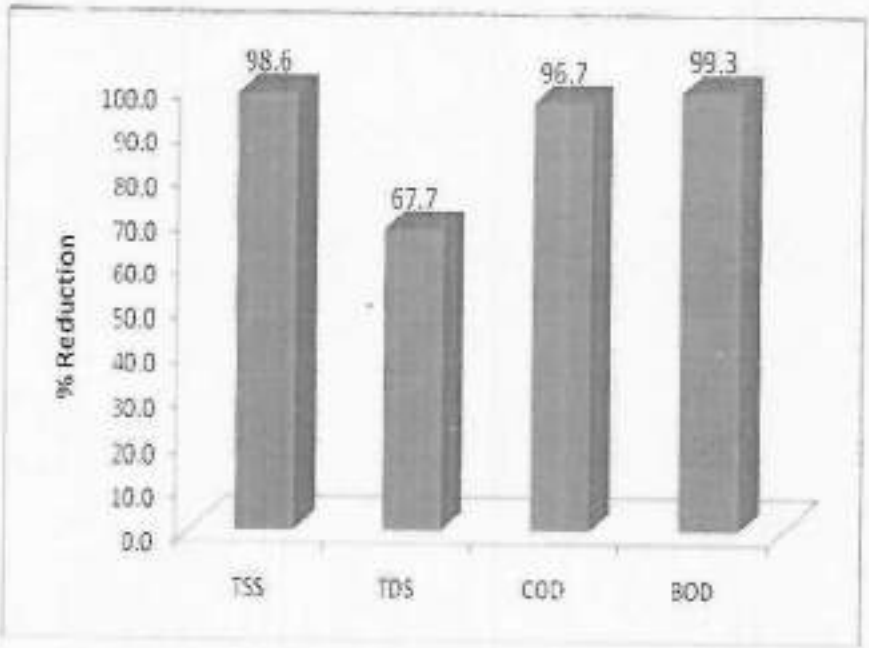


Fig 23 : Overall Performance of ETP

## 8 .0 OBSERVATIONS

Based on the studies carried out the following are the observations with respect to performance of the existing ETP of **Meenu Paper Mills Private Ltd**, Muzaffarnagar :

- The mill has valid **Consolidated Consent to Operate & Authorization (CCA) under Section 25 of the Water (Prevention & Control of Pollution ) Act 1974 and under Section 21 of the Air (Prevention & Control of Pollution ) Act 1981 and Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016.** .

- The mill has consent to produce kraft paper using waste paper.

- The fresh water is sourced by the mill from ground water through 2 borewell . The mill has valid NOC from Ground Water Department , Uttar Pradesh for extraction of ground water. In all the mill has consent for maximum allowable ground water allowable extraction of 1485 $m^3$ / day or 450090 $m^3$ maximum allowable annual extraction of ground water

- Both the borewell are equipped with flow meters

- Based on the average last 22 days production and fresh water consumption the fresh water consumption is around 5.59 $m^3$/ t paper paper which is below the Charter norms.

- To reduce fresh water consumption the mill is recycling the primary clarifier overflow back into process operations

- The mill maintain log books of daily paper production , fresh water consumption , waste water generated , waste water discharged and recycled .

- The mill has full fledged effluent treatment system based on activated sludge process.

- The existing ETP consists of Equalization tank, Sedicell , Primary Clarifer, Aeration tank (with diffused aeration ) , Secondary Clarifier, Tertiary treatment (Dual Media Filter ).

- The mill has 2 blowers to provide adequate aeration in Aeration Tank I & II to maintain the desired level of oxygen required for degradation of organic biomass.

- The MLSS level in the aeration tank has been found to be satisfactory . The details of the analysis of MLSS is indicated as under :

| S.no | Parameters | Aeration Tank-I | Aeration Tank-II |
|---|---|---|---|
| 1 | MLSS , mg/l | 4055 | 3211 |
| 2 | MLVSS , mg/l | 2639 | 1987 |

- The SVI of the MLSS collected has been found to be 101 ml /g (Aeration Tank I ) Fig 24 & 115 ml/ g ( Aeration Tank II ) Fig 25.

*Fig 24: SVI Determination of Aeration Tank I MLSS*

*Fig 25:SVI Determination of Aeration Tank II MLSS*

M/s Ew Endlay
31/1/2014

Performance Evaluation of Existing ETP – Meenu Paper Mills Private Ltd , Muzaffarnagar

The overall performance of the existing ETP is summarized as under:

| S.No. | Parameter | ETP Inlet | Final Discharge | % Reduction |
|---|---|---|---|---|
| 1. | pH | 6.18 | 8.26 | – |
| 2. | TSS , mg/l | 1802 | 26 | 98.6 |
| 3. | TDS, mg/l | 4514 | 1460 | 67.7 |
| 4. | COD, mg/l | 4066 | 135 | 96.7 |
| 5 | BOD, mg/l | 2680 | 18 | 99.3 |

- The performance of Primary Treatment involving Sedicell & Primary Clarifier appears to be satisfactory in context of around 89.6% reduction in Total Suspended Solids

- The performance of biological system & Secondary Clarifier also appear to be satisfactory with 70.2% , 56.7%, 94.6 % & 98.4% reduction in TSS , TDS, COD & BOD respectively.

- The Tertiary Treatment involving Tube Settler , Multi Grade Media and Activated Carbon Filter & also provides polishing to effluent quality by providing 53.6%, 0.7%, 17.7% , 30.8% and 38.7% reduction in TSS , TDS, COD , BOD and Color.

- The overall performance of existing ETP appears to be satisfactory with 98.6 %, 67.7%, 96.7% & 99.3 % reduction in TSS , TDS, COD & BOD respectively.

- The overall performance of ETP seems to be satisfactory also in context of the final discharge characteristics complying with discharge consent discharge norms as under :

| S.No. | Parameter | Tertiary Treatment Outlet ( Final Discharge) | Consent Discharge Norms | Charter Norms |
|---|---|---|---|---|
| 1. | pH | 8.26 | 6.5-8.5 | 6.5-8.5 |
| 2. | TSS , mg/l | 26 | <30 | <30 |
| 3. | TDS, mg/l | 1460 | <1600 | <1600 |
| 4. | COD, mg/l | 135 | <150 | <150 |
| 5 | BOD, mg/l | 18 | <20 | <20 |
| 6 | Color , PCU | 76 | <150 | <150 |
| 7 | SAR | 4.22 | <8 | <8 |

- The mill has ETP lab with trained manpower for monitoring of pollution parameters

- All the analysis has been carried out as per standard testing methods as summarized as under :

| S. No | Parameters | IS Standard Methods |
|---|---|---|
| 1 | pH | IS 3025 (Part-11): 2022 |
| 2 | TSS | IS 3025 (Part-17): 2022 |
| 3 | TDS | IS 3025 (Part-16): 2023 |
| 4 | COD | IS 3025 (Part-58): 2023 |
| 5 | BOD | IS 3025 (Part-44): 2023 |
| 6 | Color | IS 3025 (Part 4) : 2021 |
| 7 | SAR | IS 11624 : 2019 |

- The online continuous environmental monitoring system ( OCEMS) is installed and was operational at the time of visit.

- The mill claims to be reusing 100 % of ETP sludge generated back into pulp mill.

## 9.0 CONCLUSION & RECOMMENDATIONS

- Based on the studies / analysis of effluent samples conducted by CPPRI, the performance of the existing ETP comprising of Equalization tank, Sedicell , Primary Clarifer, Aeration tank (with diffused aeration ) , Secondary Clarifier, Tertiary treatment (Dual Media Filter ) appears to be satisfactory in context of reduction in pollution load and compliance to consent / charter norms.

- The performance of the existing ETP has been evaluated based on the effluent samples collected by CPPRI on 12.11.2024 at various stages of ETP. The total production , raw material furnish , fresh water consumption , waste water generated , discharged and recycled on day of sampling are indicated in Annexure IX

- The performance of ETP may vary depending upon the raw material used , grade of paper produced , total paper production , ETP operating conditions (including adequate aeration , MLSS Level , retention provided in each unit , regular ETP monitoring) etc

- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP:

- Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.

- Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
- Ensure proper addition of nutrients In the aeration tank (BOD: N: P - 100:5:1).
- Maintain required level of MLSS concentration (2000-2500 mg/l) in aeration tank by ensuring proper microbial growth.
- Maintain desired level of DO in the aeration tank (1-2 mg/l).
- Ensure periodic & timely withdrawal of sludge from the clarifiers.
- Proper maintenance of electric motors and pumps etc.

- The mill is advised to install a hill screen before equalization tank
- The mill is advised to install an additional Multi grade Filter as stand by as well as Activated Carbon Filter
- The mill should ensure annual calibration of borewell flowmeter, recycling line flowmeter, final discharge flowmeter and OCEMS and maintain its record.
- The mill should improve the ETP infrastructure like coloring of its fresh water , waste water , recycled water , recycled sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit.

***Note:- This report is based on the technical information's provided by the mill & analysis of effluent sample collected on the day of sampling & cannot be deemed to be a certificate for any legal implications.***

*End of the Report*

31/1/2017

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
निदेशक / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुगदी एवं कागज अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर-247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

ANNEXURE 1

**Uttar Pradesh Pollution Control Board**
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

181484/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/both/MUZAFFARNAG AR/2023 Date: 16/05/2023

To,

**M/sMEENU PAPER MILLS PVT LTD**

**9.5 Km, Bhopa Road, Muzaffarnagar,MUZAFFAR NAGAR,251001**

Consolidated Consent to Operate and Authorization hereinafter referred to as the CCA (Consolidated Consent & Authorization) under Section- 25 of the "Water (Prevention & Control of Pollution) Act ,1974"and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization Rules, 2016"notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively)

**Application no. 29508080** Date :- **2023-04-06**

**Consolidated Consent to Operate and Authorization (CCA):**

CCA is hereby granted to **M/s MEENU PAPER MILLS PVT LTD** located at **9.5 Km, Bhopa Road, Muzaffarnagar,MUZAFFAR NAGAR,251001** subject to the provisions of the **Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016** and the orders that may be made further and subject to following terms and conditions, -

1.1 This CCA is granted for the period upto 2024-12-31 from the date of issuance of this letter, under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974.

1.2 This CCA is granted for the period upto 2024-12-31 from the date of issuance of this letter, under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981.

1.3 This CCA is granted for the period upto 2024-12-31 from the date of issuance of this letter under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986.

2. **Production Capacity :**

| S. No. | Declared by the unit | | Permitted by the Board |
|---|---|---|---|
| | Raw material (tpd / tpa) Wood, Agro residues Recycled Fiber (Waste Paper) | Name of Final Products & By -products with quantity per month | |
| 1 | Waste Paper- 230 MT/DAY | KRAFT PAPER- 190 MT/DAY, TURBINE 1.5 MW | KRAFT PAPER- 190 MT/DAY TURBINE 1.5 MW |

GHAN SHYAM

3. **Production Process Infrastructure**

| S. No. | Details | Declared by the unit | | Permitted by the Board |
|---|---|---|---|---|
| | | Numbers | Usage / Process operation | |

i. Unit shall obtain prior approval before making any modification in product process fuel plant machinery. failing to which this consent would be deemed void.

ii. The unit shall inform SPCB and CPCB regarding shut down as well as resumption of manufacturing operations.

iii. The unit shall maintain record of daily production in tons per day in a log book daily signed daily by authorized signatory/competent authority.

**4. Water Conservation Measures**

**A. Fresh water consumption**

1. Categorization of existing ground water area: Safe/ Semi critical/ Critical/ Over-Exploited/ Saline
2. The unit shall obtain NOC or CGWA/SGW Act case of use of river water, permission from irrigation department)
3. Status of NOC from CGWA/SGWB: Applied/Granted
4. If Granted: Number of NOC and Validity(2024-12-31)
5. Details of Artificial recharge system/rain water harvesting unit (if any) installed with capacity
6. Details of piezometer installed i.e., numbers with coordinates.
7. This CCA is valid for details of fresh water as mentioned below

| S.No | Source of fresh water | Declaration | Permitted |
|---|---|---|---|
| | | Borewells (nos) | Borewells (nos) |
| | | River | River |

* In case of units adopting zero liquid discharge (ZLD), the unit shall withdraw the fresh water only to cater the losses in water accrued during industrial processes.

8. The specific water consumption shall not exceed values mentioned below as per connected product type

| Category | Specific Water Consumption not to exceed |
|---|---|
| Wood based Agro based Pulp & Paper Mills producing bleached grades of chemical pulp, papers, p/p/boards & newsprint Specialty Paper Mills | <40 KL per Ton of paper produced |
| Agro-Based & Wood Based Pulp & Paper Mills producing unbleached grades of chemical pulps, papers, and paperboards | <16 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing bleached grades of papers paperboards & newsprint | <12 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards | <8 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards (ZLD) | Without Power Boiler < 2.5 m3 / t paper<br>With Power Boiler < 5 m3/ t paper |

9. Unit shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines- process, domestic and boiler.
10. The unit shall maintain record of daily fresh water consumption (unit/ grades & final products) in a log book (in m3/day and m3/t paper) duly signed daily by authorized signatory/competent authority.
11. Unit shall maintain separate logbooks for quantity of fresh water consumed in production section, boiler feed, domestics consumption and other points of utilization.
12. All the pipelines carrying fresh water/ such water should be colored as per protocol.
13. The unit shall install Piezometers well within the premises to monitor the level of ground water and shall analyse the quality of ground water annually.

GHAN SHYAM

**B. Trade effluent treatment and discharge: -**

1. This CCA is valid for the quantity of maximum daily trade effluent discharge as mentioned below.

| S.No. | CCA is valid for | Declared by the unit | Permitted |
|---|---|---|---|
| 1 | 300 KLD | 300 KLD | 300 KLD |

2. The quantity of maximum specific trade effluent discharge shall be as specified below.

| Category | Specific Trade Effluent Discharge, not to exceed |
|---|---|
| Wood based Agro based Pulp & Paper Mills producing bleached grades of chemical pulp, papers, paperboards & newsprint Specialty Paper Mills | <32 KL per Ton of paper produced |
| Agro-Based & Wood Based Pulp & Paper Mills producing unbleached grades of chemical pulps, papers, and paperboards | <12 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing bleached grades of papers, paperboards & newsprint | <9 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards | <5 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards (ZLD) | No discharge is allowed (100% recycle within process) |

**5. For ZLD unit**

i Unit shall recycle all the treated effluent in the industrial process only.

ii Unit shall ensure that no treated untreated effluent discharged outside the unit premises.

iii Unit shall install the flow meter at recycling point and maintain the logbooks for the same.

iv Unit shall allow to withdraw the fresh water only to cater the losses in water account during process.

v Unit shall conduct the water audit and submit the same to SPCB

vi The mill will install PTZ camera at Soda cell / back water storage tank from where the bark water recycled, backwater recycling flow meter as well as at ETP (if available)

vii The mill is advised to submit a ZLD feasibility report by a recognized institution to justify its ZLD status.

4. The applicant shall operate Effluent Treatment Plant consisting of Primary, Secondary and tertiary treatment as is required with reference to influent quantity and quality.

5. The treated effluent shall be recycled to the maximum extent (atleast 40%) in the process and the remaining treated effluent after achieving the norms as mentioned below shall be disposed off into the drain name of drain, first outlet/second order with Lat. Long. leading to river name of river with Lat. Long.

| Parameters | Norms for Agro based paper mill | Norms for RCF bleached pulp & paper mill | Norms for RCF unbleached grade paper mill | Norms for RCF unbleached grade ZLD paper mill |
|---|---|---|---|---|
| pH | 6.5 – 8.5 | 6.5 – 8.5 | 6.5 – 8.5 | No discharge is allowed |
| TSS, mg/l | < 30 | <70 | <30 | No discharge is allowed |
| BOD, mg/l | < 20 | < 20 | < 30 | No discharge is allowed |
| COD, mg/ | < 200 | < 150 | < 150 | No discharge is allowed |
| TDS, mg/l | < 1800 | < 1400 | < 1600 | No discharge is allowed |

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| | | | | |
|---|---|---|---|---|
| Color, PCU | < 220 | < 150 | < 150 | No discharge is allowed |
| ADX, mg/l | < 8 | | | No discharge is allowed |
| SAR | < 10 | < 8 | < 8 | No discharge is allowed |

6. In the case of land application of treated effluent, unit shall submit irrigation management plan prepared by any government technical institute of repute. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond (if option) having 15 days holding capacity only.
7. Effluent Treatment Plant shall be stabilized prior to the resumption of manufacturing operations.
8. The unit shall install a flow meter with totalizer on the recycling pipe line from ETP and the flowmeter should be connected to State CPCB Server.
9. Flow measuring devices should be provided for measurement of quantity of industrial effluent generated, industrial effluent recycled and industrial effluent discharged. Logbook for the same shall be maintained by unit.
10. The unit shall maintain daily recording book of raw material (waste paper) consumption, chemical consumption (process & ETP separately), paper production, energy consumption (process & ETP separately).
11. Sampling points should be installed at ETP inlet, ETP outlet, effluent recirculation lines and at other points as deemed necessary.
12. The unit shall install OCEMS at ETP outlet for the parameters flow, pH, TSS, BOD & COD and provide connectivity with CPCB and SPCB server as per the guidelines issued by CPCB.
13. The unit will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB and SPCB server and periodic calibration of OCEMS.
14. **For Wood based Agro based paper mill:**

a) The unit shall install Chemical Recovery System for management of Black liquor. Appropriate black liquor spillage system should be available to prevent its escape along with other effluent streams.

b) The unit should maintain log book of Chemical Recovery System indicating quantity of black liquor processed, white liquor generated, soda ash produced (if applicable), running hours etc.

c) **In case of any discharge of Black Liquor from the unit the Consent to Operate/Authorization (CCA) issued to the unit shall stand withdrawn with immediate effect.**

15. The unit shall have adequate in-house environmental laboratory facility for qualitative analysis of different effluent streams and manpower for monitoring and recording TSS, TDS, COD & BOD & MLSS level in ETP inlet and outlet on daily basis.
16. The unit shall set up an Environment Management Cell within unit as per the Charter.
17. The unit shall submit analysis report from the authorized laboratory for all parameters as mentioned for paper unit.
18. All flowmeter should be calibrated annually from recognized institution/ vendor.
19. The unit shall prepare material balance and water balance report annually.
20. The unit shall submit its ETP Adequacy Assessment Report to the concerned State Pollution Board (SPCB).
21. The unit shall get its ETP performance evaluated by a third party annually.
22. The unit shall identify recipient drains / outlets and their uses & get treatment in consultation with SPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (P) Act, 1986 and shall submit the analysis reports monthly basis to SPCB.

C. **Domestic effluent Sewage treatment and discharge:**

1. This CCA is valid for the quantity of maximum daily domestic effluent/sewage discharge as mentioned below:

| S No. | Details | Permitted |
|---|---|---|
| 1. | Maximum daily discharge of sewage | 5 |
| 2. | Treatment facility | SEPTIC TANK |
| 3. | Discharge point | SEPTIC TANK |

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In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by telephone cum fax with a report in this regard to be dispatched immediately.

2. The domestic effluent should be treated in the sewage treatment plant so that it should be in conformity with the prescribed norms:

| S.No | Parameter | Standard |
|---|---|---|

3. Flow measuring devices should be provided for measurement of quantity of sewage generated, sewage recycled if any and sewage discharged. Logbook for the same shall be maintained by unit.

4. Sampling points should be installed at STP inlet, STP outlet, recirculation lines and at other points as deemed necessary.

5. The unit shall maintain daily record/log book of chemical consumption in STP (if any), energy consumption of STP, STP sludge generation and disposal separately.

6. Unit shall explore the possibility to recycle the treated used water shall be utilized in gardening, irrigation, industrial utility and toilet flushing to minimize the fresh water consumption up to 20 % per year.

7. Separate arrangement should be made for collection of industrial and domestic effluent in closed water supply system.

6. **Cleaner Technology & Waste Minimization Practices:**

**Background:**

to take appropriate measures in a time bound manner through preparation of individual action plans and implementation of cleaner technology options by the Pulp & Paper mills. To facilitate the Pulp & Paper mills, a Charter for 'Charter for Water Recycling and Pollution Prevention in Pulp & Paper Industries' was formulated. Clean Technology measures mentioned hereunder are indicative of systems, processes and practices that are generally considered essential for achievements of the objectives of the Charter. However, individual unit may opt for technology actually required for implementation according to their requirement and circumstances like scale of operation, system configuration, products portfolio and raw materials etc. Unit shall ensure implementation of the following cleaner technology options within four to six months from the date of issuance of this CCA:

a. Bio-methanation of High Pollution Load Stream/Dilute Raw material washings in agro based pulp and paper mills as well as High COD black water stream in ECF based Kraft Paper Mills operating on ZLD

b. Installation of Compressed Biogas System for converting raw biogas into compressed biogas to be used as fuel

c. Oxygen Delignification & ECF bleaching for agro & wood based pulp and paper mills

d. Use of jet aerators for improved biodegradation in aeration tank and increased DO level

e. Press Washers in Pulp Washing to optimize water consumption as compatible to the cleaner

f. Sludge Drying Beds to be discontinued. Only sludge dewatering systems, centrifuge etc.

g. Appropriate plastic waste disposal system to be installed by PCF based pulp and paper mills.

h. Closed loop fiber recovery and backwater system using poly disc filters or DAF (Dissolved Air Floatation) Units.

7. **Environmental management system:**

i. Unit shall setup the environmental management cell including unit head, purchase store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance.

ii. Unit shall setup the environmental laboratory for testing of wastewater parameters like pH, TSS, TDS, COD, SIUSS and DO, to effectively monitoring of ETP working conditions and ETP discharge norms.

8. **Air Pollution Mitigation**

i. The unit shall use following fuel and install air pollution control device (APCD) of adequate capacity to comply with following:

| S. No. | Equipment | Fuel | Stack height (m) | Air Pollution Control Device (APCD) | Stack Emission standards |
|---|---|---|---|---|---|
| 1 | 1 X 11 TPH BOILER, 1 X 12 TPH (SOLD) | Biomass Coal-100(MTO) | 42 | WET SCRUBBER or equi. Better | AS PER LATEST BSPCB NORMS |

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ii. Operation and maintenance of APCS shall be done in such a way that the emissions generated from stacks is always within prescribed norms of the Board.

iii. The unit shall ensure interlocking of air pollution control devices and production processes.

iv. The unit shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

v. Unit operating in NCR shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).

vi. If the CAQM in National Capital Region and Adjoining areas, CPCB or SPCB issues the Closure order against the unit operating in NCR the consent shall automatically remain suspended for that period and after ensuring compliance and after the closure order is revoked the consent shall automatically become effective.

**9. Noise Pollution Mitigation:**

i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective area/zones (Industrial and Commercial) which are as follows :

| Standards for Noise level in db (A) Leq | | | |
|---|---|---|---|
| Industrial Area | | Commercial Area | |
| Day | Night | Day | Night |
| 75 | 70 | 65 | 55 |

**Day time:** from 6.00 a.m. to 10.00 p.m., **Night time:** from 10.00 p.m. to 6.00 a.m.

ii. The unit shall take adequate measures to control of noise from its each source so as to comply with the standards as may be applicable.

iii. The unit shall provide acoustics enclosure on DG sets as per Environment (Protection) Rules, 1986.

iv. The unit shall provide ports in the chimney stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and easy at all time by the Board's staff, the chimney/stack attached to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.

**10. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016: -**

1. Number of authorisation and date of issue: 2018-02-22
2. Reference of application (No. and date)9957/2018-02-22
3. B9957 of and is hereby granted as authorisation based on the enclosed signed inspection report for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes in the plant on the premises situated at/at

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorized mode of disposal or recycling or utilization or co-processing, etc. | Quantity (metric tonne) |
|---|---|---|---|
| 1 | Category-5.1 As per Schedule I (USED OIL/ SPENT OIL) | THROUGH TSDF | 0.225 MT/ANNUM |
| 2 | Category-33.1 As per Schedule I (EMPTY BARREL'S/ CONTAINERS /LINERS CONTAMINATED WITH HAZARDOUS CHEMICALS/ WASTES) | THROUGH TSDF | 1.26 MT/ ANNUM |

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| | | | |
|---|---|---|---|
| 3 | Category-33.2 As per Schedule I (CONTAMINATED COTTON RAGS OR OTHER CLEANING MATERIALS) | THROUGH TSDF | 0.075 MT/ANNUM |

4. The authorisation shall be valid for a period of
5. The authorisation is subject to the following general and specific conditions
6. (Please specify any conditions that need to be imposed over and above general conditions, if any)

**General conditions of authorisation:**

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorisation.
4. Any unauthorised change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of the authorisation.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out a mock drill in this regard at regular interval of time;
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
11. The hazardous and other waste which gets generated during recycling or reuse or recovery or preprocessing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation.
12. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
13. An application for the renewal of an authorisation shall be made as laid down under these Rules.
14. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
15. Annual return shall be filed by June 30th for the period ending 31st March of the year.

**General Conditions:**

1. The Board reserves the right to revoke add/modify any stipulated conditions issued along with CCA at any given time, as may be necessary.
2. In the event of issuance of Closure Direction by CPCB or SPCB to the unit, this CCA shall be deemed revoked during the closure period.
3. If the unit has been issued Show Cause Notice by CPCB or SPCB, compliance has to be achieved within 45 days by the unit. However, if not revoked within 45 days, the Show Cause Notice shall be considered as a Closure direction.
4. In case of non-functioning of ETP and/or STP, production has to be stopped immediately and this Board has to be intimated through a report to be dispatched by fax/phone/email immediately.
5. In case of stoppage or non-functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report to be issued to be dispatched immediately.
6. This CCA is valid only for products and quantity mentioned in Para 2. Unit shall obtain prior approval before making any modification in product/ process/ fuel/ plant machinery failing which consent shall be deemed revoked.
7. Compliance requirements to be submitted by the Unit :- GHAN SHYAM

(ii). Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, and third party audit report.

(iii). Environment Statement in form – V of Environment (Protection) Rule, 1986.

(iii). Quarterly compliance report of the CCA, photograph of ETP APCs/Waste Storage Area.

8. The unit shall submit Latest copy of Audited Balance Sheet/CA Certificate (Fixed Assets/ Current Liabilities) of the unit at the end of each financial year so the Consent fee payable by the unit may be verified.

9. The unit shall submit Quarterly compliance report of the CCA, photograph of ETP APCs/Waste Storage Area, Quarterly analysis reports of the samples of effluent, emission, hazardous wastes and ETP sludge from NABL accredited and EPA recognized laboratory.

10. The unit shall inform in advance to SPCB take prior permission of the SPCB to close manufacturing production.

11. The unit shall submit calibration certificate of OCEMS at least once in a year to SPCB.

12. made thereunder.

13. If unit is found temporary closed (for the last 24 hour) during inspection and prior intimation of closure is not given by the unit, revocation of the CCA will be initiated as per the law.

14. The unit shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement/ outlet for the discharge of effluent or gaseous emission or sewage/waste from the unit etc. or any change in effluent/discharge point or emission point.

15. In case of occurrence of an accident, complete details on form must be sent to State Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

16. The unit shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.

17. The modifications or installation in the existing pollution control equipments should be done only by prior approval of Board.

18. The unit will have to deposit the revised fee whenever it is notified.

19. Unit is covered under GPI and situated in the catchment area of River Ganges. Hence during Kumbh mela, unit shall as mandatory comply with the directions issued by the Board related to operation or temporary closure of the unit.

20. Unit shall abide by the directions/ guidelines given by Hon'ble Courts, MoEF&CC and CPCB/SPCB for protection and safe guard of environment from time to time.

21. Unit shall comply the conditions of Environment Clearance issued by State Level Environment Impact Assessment Authority vide letter no. and dated and Consent to establish (CTE) issued by Board vide letter no.

22. The unit shall develop greenbelt of adequate density in and around the premises/ periphery of the locality which the unit is established as per the guidelines set up by the Board vide its Office Order no. dated The copy of this guideline is available at URL http://www...

23. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.

24. The person authorized shall implement Emergency Response Procedure (ERP) for which this CCA is being granted considering all the specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and shall carry out mock drill in this regard at regular interval of time.

25. The authorized Agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises is displayed on Display Board at site so that outside the main factory gate within premises.

26. The unit shall maintain and provide 'Inspection Book' at the time of inspection to the Board's officials.

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27. The unit shall provide uninterrupted accessibility to the STP's ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of pollution control measures.

28. The unit shall maintain good house-keeping. All valves/pipes/sewerlines etc. must be leak-proof. This consent is being issued with the permission of competent authority.

**Specific Conditions:-**

1. This CTO is valid only for the production capacity of KRAFT PAPER- 180 MT/DAY BY USING Waste Paper- 230 MT DAY as raw material, TURBINE 1.5 MW at site 9.5 K.M., BHOPA ROAD, MUZAFFARNAGAR, U.P.

2. The Earlier Board has issued a CTO vide Ref No. - 67140/UPPCB/MuzaffatNagar(UPPCBRO)/CTO/water/MUZAFFARNAGAR/2019, Dated - 15/01/2020 and Ref No. - 67143/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/air/MUZAFFARNAGAR/2019, Dated 28/01/2020 is revoked.

3. The authorization is valid only for Category-33.1 As per Schedule I (EMPTY BARRELS/CONTAINERS /LINERS CONTAMINATED WITH HAZARDOUS CHEMICALS /WASTES)- 1.20 MT/ANNUM, Category-33.2 As per Schedule I (CONTAMINATED COTTON RAGS OR OTHER CLEANING MATERIALS)- 0.075 MT/ANNUM, Category-5.1 As per Schedule I (USED OR SPENT OIL)- 0.275 MT/ANNUM.

4. The industry must comply the conditions of NOC issued to unit from the UPGWD for abstraction of ground water and submit the NOC for expanded production capacity.

5. Industry shall submit Stack Emission/Ambient Air Quality Monitoring/Analysis report from Boards Laboratory, after issuing this certificate within one month and on quarterly basis from a certified / approved laboratory under E.P. Act 1986 to the Board.

6. Unit must submit proof of Bank Guarantee submission to the Board with respect to CTE issued by the Board on dated-08.06.2021 and 18.10.2021, if not then submit Bank Guarantee to the Board within 1 month.

7. No plant and machinery shall be installed in the industry without obtaining CTE from UPPCB in case of any change in production capacity, process, raw materials use etc. the industry will have to intimate the Board. For any enhancement of the above, fresh Consent to Establish has to be obtained from U.P. Pollution Control Board.

8. In compliance of the Central Pollution Control Board letter no. F. No. B-19019/3/WQM/CPCB P&P/13212 dated 08/12/2017, the industry will follow the Effluent discharge standards as notified under the Environment (Protection) Rules, 1986 and only the treated effluent meeting the effluent discharge norms notified under the Environment (Protection) Rules, 1986 is allowed to discharge.

9. The unit will not use agro based raw materials in the production process.

10. The unit shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.

11. The Unit shall install Piezometer for measurement of ground water level and the data generated from Piezometer will be provided to the SPCB on monthly basis.

12. Industry shall install/maintain Online Continuous Effluent and emission Monitoring System (OCEMS) on ETP and stack & connect it with SPCBs and CPCB server as per the direction of CPCB.

13. The industry shall install electromagnetic flow meter at water source and outlet of ETP, will maintain the records of water abstracted and recycled treated effluent. The treated effluent from the Effluent Treatment Plant shall be used completely in the manufacturing process.

14. The unit shall ensure deployment of qualified manpower to carry out self monitoring mechanism on 24 x 7 basis.

15. If the UPCB or UPPCB issues the Closure order against the industry this consent order stands

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automatically suspended for that period.

16. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.

17. The industry shall operate 1 X 11 TPH BOILER, 1 X 12 TPH BOILER with WET SCRUBBER in each Boiler and 32 Meter Combined Stack Height From Ground Level, Fuel to be used in the unit is Biomass/Coal- 100 MTD. Only approved fuel is permitted as per CAQM direction.

18. The APCS will be maintained and operated in such a manner that emissions always confirm to the standard laid down under the E.P Act 1986 as amended.

19. As per the directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas vide its letter no-A-11001/8/01/2021-CAQM, dated 04.02.2022, industry shall under all circumstances completely switch over to PNG or Bio Fuels latest by 30.09.2022. Industry should switch over to PNG Fuel as soon as PNG supply is available in the area. Unit must use Rice Husk Biomass Agriculture Refuse Bio Fuel Pellets Bio Briquettes as per direction given by CAQM's point no. 65.

20. Unit shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).

21. Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the Board.

22. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 53 and 62 and other direction issued time to time regarding use of cleaner fuel.

23. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 55, 62 & 68 regarding DG sets.

24. The unit shall be monitored all sources of emissions from Boiler, Thermopack etc. after fuel conversion from Regional Laboratories, UPPCB on payment basis within a month. To ensure emissions parameters as per CAQM order.

25. The industry should ensure the operation of the Air Pollution Control System (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.

26. The dying, bleaching and skirting process are not allowed in the production process of the unit. The unit will not use agro based raw materials in the production process.

27. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P Act 1986 and the various orders passed by the MOEF&CC, CPCB and SPCB in time to time.

28. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order till further direction.

29. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.

30. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.

31. The industry shall obtain prior consents in the event of any addition of new emission generation source such as- Boiler, Furnace, Heaters, DGs Sets or alteration of existing emission sources in accordance with section- 21,22 of air Act 1981 (as amended respectively).

32. Industry shall submit Environmental Statement in prescribed form-V as per rule no-14 of E.P Rules 1986.

33. The industry shall ensure provisions of Roof Top Rain Water Harvesting system and Ground Water Recharging. Proposed compliance report should be sent to the Board within One month.

34. Unit must ensure strict time bound compliance of suggestion / recommendation of "Guideline for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.

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35. Industry shall dispose the hazardous waste through authorized recyclers/TSDF and obtained CWA from the Board for expended Hazardous Waste Material within a month.

36. The industry shall provide adequate arrangement for fighting the accidental leakages/ discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.

37. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.

38. Industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U P Pollution Control Board for protection and safe guard of environment from time to time.

39. Industry shall comply with various Waste Management Rules as notified by MoEF&CC i.e. Plastic Waste Management Rules, 2016, Solid Waste Management Rules, 2016, Hazardous and Other Wastes (Management and Transboundary) Rules, 2016, E-waste (Management) Rules, 2016, Construction and Demolition Waste Management Rules, 2016, Battery Rules 2000 and Noise Pollution (Regulation and Control) Rule, 2000.

40. The unit shall submit the audited balance sheet for the current year.

41. The industry shall establish Miyawaki forest inside the factory in sufficient area the treated effluent from the ETP shall be used for forestation.

42. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16/465/22/e/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL: https://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf

43. The unit will submit the proof of depositing the requisite processing fees of application in a week otherwise this authorization will stands automatically cancelled.

44. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

45. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested.

46. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.

47. It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorization. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorization before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

48. The applicant must file returns on prescribed Form-4 along with compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

49. In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

50. It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall not develop the

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Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of Hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

51. The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

52. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

53. Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery waste system must be sent within two months.

54. It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rules 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

55. The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

56. You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

57. It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

58. You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

59. You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

60. Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one months.

61. Ground water monitoring report of premises shall be submitted within one month.

62. Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

63. The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorization.

GHAN SHYAM

Chief Environmental Officer (Circle-I)

Copy to:

Regional Officer, U.P. Pollution Control Board, Muzaffarnagar to ensure the compliance of the conditions imposed in the consent.

GHAN SHYAM

Chief Environmental Officer (Circle-I)

## मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

अनुलग्नक-II

- स्वच्छता – अपने घर से अपने परिवेश की स्वच्छता हेतु अपना व्यक्तिगत योगदान सुनिश्चित करें
- सप्ताह में एक्सेस इलेक्ट्रॉनिक उपकरण जैसे एसी, फ्रीजर, वाशिंग मशीन, टीवी, डिशवाशर आदि का उपयोग न करें एवं पर्यावरण अनुकूल विकल्पों जैसे साइकिलों से चलने वाले या पैदल चलने को प्राथमिकता दें।
- [illegible] इलेक्ट्रॉनिक उपकरण के उपयोग की रेटिंग एवं स्पेसिफिकेशन के अनुसार करें। ऐसी का तापमान कम से कम 24 से 26 डिग्री सेल्सियस एवं फैन (पंखा) स्पीड पर उपयोग करना चाहिए।
- सर्वेक्षण अनुसंधानकर्ता (सर्वेयर) का सर्वेक्षण कार्यक्रम वर्ष 2030 तक लगभग 14 लाख घरेलू स्तर से अतिरिक्त सीधे डाटा एकत्र करने का है। फेस टू फेस सर्वेक्षण के कुछ सीमित, [illegible] किसी का सहयोग नहीं ...?
- अनुपयोगी इलेक्ट्रॉनिक / इलेक्ट्रॉनिक उपकरण को कचरे में फेंकने से पहले [illegible] हेतु एक पर्यावरण – फ्रेंडली संग्रहणकर्ता को दें। प्रतिवर्ष हुए ई-व्यर्थ/इलेक्ट्रॉनिक उपकरणों में अनुपयोगी इलेक्ट्रॉनिक / इलेक्ट्रॉनिक उपकरण को देने वाले में 0.75 मिलियन टन वर्ष ई-कचरा का पुनर्चक्रण किया जा सकता है तथा [illegible] के लिए पर्यावरणीय दृष्टिकोण से बेहतर हो सकता है
- बाहर जाते समय – जैसे कि हम जानते ही बाहरी वातावरण में परिवहन की आवश्यकता है - हो सके तो व्यक्तिगत कार्य के लिए पहले योजना बनाएं करें, उसका सम्बन्ध हो तो एक ही बार में सम्पादन की योजना करें जिससे सार्वजनिक परिवहन पर निर्भरता कम
- पेयजल स्वयं के साथ ले कर चलें, प्लास्टिक का उपयोग कम करें और उसका पुनर्चक्रण करें
- दुकानों और खाद्य सामग्री आदि स्थान प्रबंधन अथवा विक्रेताओं को पर्यावरण स्नेही संसाधनों की सहायता से सामग्री के पैकिंग कम से कम उपयोगी हो। सही सामग्रियों जैसे खाद्य सामग्री को कागज [illegible] कपड़े के थैले अपने साथ ले जाएं।
- पानी की बचत – [illegible] नल और शावर के उपयोग से पानी की खपत को 20 - 25% तक कम किया जा सकता है। [illegible] उपयोग से न होने पर पानी को बंद करने की आदत से 6 लीटर/मिनट तक पानी बचाया जा सकता है
- ईकेवाई/लम्बे इंडक्शन एवं फ्लोरोसेंट के उपयोग कर अपने साल में 22.5 मिलियन kWh तक उजाले की बचत हो सकती है
- [illegible] CFL से एलईडी लाइटों की खपत में [illegible] किसी [illegible] [illegible] [illegible]

ANNEXURE II

Photos

http://www.[illegible]

# GROUND WATER DEPARTMENT

Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC015889

VALID FROM 27/07/2021 TO 26/07/2026

[(5)10(1) of the Uttar Pradesh Ground Water Management and Regulations Act, 2019]

Registration No. 202107020014

Name of the Owner: [illegible]

Designation: DIRECTOR

Company Name and Address: [illegible]

Company Address with Pincode: [illegible]

Address of the Applicant: [illegible]

Application Form Serial No.: [illegible]

Date of Submission: [illegible]

Signature/ Thumb Impression: [illegible]

**Location Particulars**

District: Muzaffar Nagar

Block: [illegible]

Plot No./Khasra No.: [illegible]

Khata No./ Katauni No.: [illegible]

Tehsil: [illegible]

**Particular of the Existing Well and Pumping Device**

Date of Construction/ Drilling of the Well: 01/05/2010

Type of Well: Tube Well/Bore Well

Depth of the well (in Meter): [illegible]

Purpose of well: Industrial

Assembly Size/ Pipe Size (inch): [illegible]

Strainer Position (For Tube Wells): [illegible]

Type of Pump Used: Submersible

H.P. of the Pump: [illegible]

Operational Device: Digital Meter

Rate of Withdrawal (m³/hr): [illegible]

Rate of Consumption in Case of Electric Pump: [illegible]

Maximum Allowable Annual Withdrawal (m³/hr): [illegible]

Maximum Allowable Annual Extraction of Ground Water: [illegible]

Maximum Allowable Pumping Hours Per Day: [illegible]

Recharge Required: [illegible]

TARENI PAPER MILLS PVT. LTD. 5 KM Dhoma Road

[illegible]

Firefox

http://ppr.nic.in/ppr/ApplicationFormDownloadReg.do

- The No Objection certificate authorizes the water applied for only and will be subject to the conditions as per Sl. (2) in addition to all the conditions mentioned in the Act, the Rules, Orders etc. issued by Government from time to time.
- Failure of the NOC holder to notify the Board of annual metering in 6.00 subclause no. 6a will invalidate the application from within the validity period.

GENERAL CONDITIONS:

- Holder of this NOC is liable to follow rules for energy conservation as laid down by the Government from time to time.
- In case of any change in ownership of the premises, the Board should be informed.
- No change of location, design, size of well shall be done without prior permission of the Board.
- For the purpose of monitoring and recharging the quantity of ground water extracted, every applicant shall install a water flow meter and keep it in working condition to the satisfaction of the Board. The applicant shall maintain a log book in which the quantity recorded by the meter has been entered every month and the same shall be produced before the Board as and when required. The Board may also inspect the meter and the log book. In case the meter is found defective or not working, the quantity of water drawn from the well as shown in form 3(A) shall be deemed to be the recorded quantity drawn by the applicant.
- This clearance does not entitle the applicant to claim any right over water other than the quantity mentioned in the permission.
- In case of any change of ownership of the premises, the existing permission has to be informed.
- No change of location, design, size and number of bore wells and pumping sets in respect of the existing wells as indicated in Sl. (2) and (3) of the permission shall be made without prior permission of the Competent Authority. Any deviation in this regard shall be a cause for cancellation of this permission.
- In case any of the conditions mentioned in the application or the approval are found to be violated during the validity of the permission, the permission is liable to be cancelled.
- The Groundwater Authority/NOC shall be cancelled if the water from the well is found to be unfit for drinking purposes.
- Construction of proper sides and platform around the water level recorder is essential for its satisfactory working. Open well must be properly fenced and the platform should be constructed in such a way that the opening is not disturbed. The data collected from the water level recorder shall be made available to the office on monthly basis.
- Guidelines for Installation of Piezometers and their Monitoring

Piezometer is to be installed and used only for observing the water level by Suitable Engineer and should not be used for water extraction. Water level recorder is to be installed in piezometer for water quality testing after every hydrological year and data is to be submitted to Competent Authority as follows:

The piezometer is to be installed in the vicinity of the well in such a manner that it penetrates the aquifer tapped by the well and is provided with a strainer of adequate length. The diameter of the piezometer should be sufficient to accommodate water level recorder. The depth of the piezometer should be such that it penetrates the shallow ground water zone. It will facilitate studies on interaction between shallow ground water and deep aquifers.

No. of piezometers to be established & Type of water level monitoring mechanism to be provided are as follows:

| S.No. | Characteristics of Existing water level monitoring network | Water level monitoring required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | Data Logger/ Telemetry |
| 1 | [illegible] | [illegible] | [illegible] | [illegible] |
| 2 | [illegible] | [illegible] | [illegible] | [illegible] |
| 3 | [illegible] | [illegible] | [illegible] | [illegible] |
| 4 | [illegible] | [illegible] | [illegible] | [illegible] |

One piezometer for every about [illegible] of measurement should be carried out. No. of water level measurements should be given in water year wise.

For measurement of water level in piezometer, water level recorder (Electric dip meter/steel tape) should be used. Accuracy of measurement should be [illegible] of water level recorder.

The measurement of water level in piezometer should be carried only after the pumping of the well has been stopped for [illegible] hours.

As the water regime conditions are not to be subjected to major changes, the [illegible] should be carried out [illegible] during the pre-monsoon [illegible] for ground water regime monitoring purposes.

The [illegible] of the quality data should be carried out during pre-monsoon [illegible] for [illegible] parameters. Quality may be given as per Drinking Water Specification, Indian Standard Institution (ISI) 10500 2012 and Manual for Drinking Water Supply, Central Public Health and Environmental Engineering Organisation, Government of India, 1999.

A Piezometer is highly vulnerable to [illegible] and should be [illegible] for providing the adequate protection to the well from [illegible] and [illegible] and [illegible] and [illegible].

Any other site specific requirement regarding safety and security of the piezometer may be [illegible].

- Any other conditions that may be imposed by the competent Authority.
- In case any of the conditions mentioned above is violated, the application for the grant of permission is liable to be [illegible] at any subsequent stage by the competent authority.

- SPECIFIC CONDITIONS
- (A) For Industrial Use: No Objection Certificate for ground water extraction by Industry is to be granted subject to the following conditions as above.
- (B) No Objection Certificate for ground water extraction by Industry is to be granted subject to the following conditions as above.

2 of 3

[illegible]

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http://cgwa-noc.gov.in/cgwa/ApplicationFormDownloadRegCertificate...

water

- (i) All activities shall be undertaken within safe water effluent
- (ii) All industries using ground water in excess of 100 m³/day shall be required to undertake water audit every year. Certificate from Director (Environment) Chief Engineer, Department of Environment & Forest (DE) Federation from Director of Industries and Industry (FICCI / Confederation of Indian Industry (CII) / Chamber of Commerce & Industries certified audit may be submitted within three months of completion of the same to Central Water Board/Central Water Department. shall be required to reduce their ground water use by at least 20% over the next five years through appropriate measures.
- (iii) Construction of observation wells/ piezometers within the premises and installation of water level recorder to monitor Ground Condition no (i) shall be mandatory for industries drawing/ proposing to draw more than 100 m³/day. Hydrological studies water level in the observation wells shall be conducted at a minimum distance of 50 m from the tube well/ pumping with Depth and design of these tapped in the piezometer shall be the same as that of the pumping main wells. Monthly water level data shall be submitted owning to the Central Water Department, CWC
- (iv) The proposed [illegible] upon completion of the project. Industries which are being operated upon obtaining prior permission. Upon application, [illegible] permissions, wherever necessary, for the revised capacity in accordance with the [illegible] of the industry.
- (v) Provision of treatment [illegible] water within the plant for optimum recycle purposes.
- (vi) Industries shall not be [illegible] in the public domain.
- (vii) Industries shall be liable to obtain prior clearance from pollution control [illegible] Hazardous wastes are proper [illegible] and to undertake necessary [illegible] protective measures to effect prevention of ground water pollution.
- (viii) Wherever treated [illegible] No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- (i) Details of industries are given in the application, proposed and the required to be [illegible] monitoring of treatment methods and sources, digital meter, flow meter) and submit the data online to Central Water Department, CWC as applicable. Monitoring records and returns shall be [illegible] the proposal for the same. For operation of existing [illegible] Central Ground Water Department.
- (ii) Installation of Rain Water Harvesting Plants (RWHP) shall be mandatory for new projects, which [illegible] from RTP shall be [illegible] and feasibility [illegible] study.

Date: 09/11/2022

Place: Rajkot

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT

Government of Uttar Pradesh

Form 8 (C)

[See Rule 5(1)]

# AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 16 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC0424-40

VALID FROM 27/07/2021 TO 26/07/2026

(U/S16(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

Registration No.: 202107000015

| | | | |
|---|---|---|---|
| Name of the Owner | MANISH KAPOOR | | |
| Designation पद | DIRECTOR | Company Name आवेदक का नाम | M/s MEERUT PAPER MILLS PVT LTD |
| Company Address आवेदक का पता | 9.0 km Bhopa Road Muzaffarnagar | Authorization Letter uploaded | Download |
| Address of the Applicant | 272, Tehsil Khatauli Dakshin Bhopa Road Muzaffarnagar | Application No | UPGW21INN0038 |
| Date of Submission | 01/07/2021 | Specimen Signature | |

**Location Particulars**

| | | | |
|---|---|---|---|
| District | Muzaffarnagar | Block | Municipal Corporation Nagar Palika Parishad, Muzaffar Nagar |
| Plot No./Khasra No. | 9.0 km Bhopa Road Muzaffarnagar | Municipality/Corporation | Yes |
| Ward No./Holding No. | | | N/A |

MEERUT PAPER MILLS PVT. LTD. 9.0 Km Bhopa Road Muzaffarnagar



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Particulars of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 14/01/2016 | | |
| Type of Well | Tube Well/Boring | Depth of the Well (in meter) | 100.00 |
| Purpose of well | Industrial | Assembly Size(For Tube Well) | |
| Steel Pipe Position (For Tube Well) | | | |
| Type of Pump Used | Submersible | H.P. of the Pump | 20.00 |
| Operational Device | Electric Motor | Rate of Withdrawal (cu/hr) | 85.00 |
| Date of Energization (In Case of Electric Pump) | | 20/01/2016 | |
| Maximum Allowable Rate of Withdrawal (cu/hr) | 85.00 | Maximum Allowable Running Hours Per Day | 9.00 |
| Maximum Allowable Annual Extraction of Ground Water | 224000 | Recharge Required | 0.00 |

MEENU PAPER MILLS (P) LTD. S.S. Ice Bhopa Road Muzaffarnagar

about:blank 2/3

2546

- [illegible] subject to the observance of the conditions stated hereat

- Holder of the NOC is hereby directed to abstract annual recharge of 3.00 cubic meter as specified under the application form water for given time period.

## GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to [illegible] for registering his/her well within 90 days as mentioned in application form shall only transfer after registration of his/her NOC.
- In case of any change of ownership of the existing well, fresh authorization has to be obtained.
- [illegible] Ground Water Resources Estimation Committee (GEC). The report should highlight environmental issues and proposed management strategies to mitigate the any significant environmental issues such as ground water level decline, salt intrusion in wells, within three months of completion of the same to Ground Water Department Uttar Pradesh. The list of all other individuals instrument is available on the official web portal of CGWA.
- For the purpose of measuring and recording the quantity of ground water withdrawn every well user shall install [illegible] cumulative having memory system in the abstraction structure. Users record the quantum of extraction, details of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user until the contrary is proved. The rate of extraction of groundwater by the well shall not exceed to the recorded rate from water meters.
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change in location, design, size of extraction and pumping device in respect of the existing well/bore/borehole shall be made without prior permission of the Competent Authority. Any violation in this regard shall lead to cancellation of this registration.
- In case any of the particulars/information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, the registration is liable for cancellation.
- The Certificate of Authorization NOC shall be valid for a period of two years from the date of issue. The applicant shall have to apply for renewal through a fresh application at least ninety days prior to expiry of its validity.
- Construction of piezometers and extraction of ground water level from wells preferably shall be mandatory for user. Depth and time taken of measurement should be communicate with that of the pumped well. The data obtained from piezometer/ observation shall be made available to this office on monthly basis.
- Guidelines for Installation of Piezometers and their Monitoring

Piezometer is a small well / bore well used only for measuring the water level by lowering the tape gauge or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level recording mechanism shall be as per below table:

| S.No | Quantum of Ground water withdrawal (cum/day) | No of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 10 - 50 | 1 | 1 | 0 |
| 3 | 50-500 | 1 | 0 | 1 |

MEHRU PAPER MILLS (P) LTD. @ 5 Km Bhopa Road Muzaffarnagar

wood slips

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- [illegible]
- For measurement of water level by mean of suspended water level sounder (WLS) or Digital Automatic water level recorder (DALR) with telemetry system should be used for observation.
- The measurement of static water in piezometer should be taken only after the pumping from the surrounding tube wells has been stopped for about 1[illegible] to 24 hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, screw typed and assembly drawing should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May-June) and post-monsoon (October-November) periods. Quality may be got analyzed from NABL approved lab. Expenses, like sampling, transportation, analysis etc. to be borne by the concerned Director, Ground Water Department, Uttar Pradesh for chemical analysis.
- The proposed piezometer should be installed in [illegible] Tube wells site for providing the location, piezometer tube well number (each), one extra deposit of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding supply and access for measurement may be taken care of.
- Any other condition that may be imposed by the competent authority.
- In case any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be misrepresenting/ falsification at any subsequent stage, the permit is liable for cancellation.

SPECIFIC CONDITIONS

(A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:

i) The Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.

ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.

iii) All industries contributing groundwater extraction of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries(CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ FHDCI/Indian Chamber of Commerce & Industries / Lucknow Udyog Bhawan or any other suitable and submit water audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.

iv) Construction of observation well(s) (piezometer(s)) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/proposing to draw more than 10 m³/ day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) should be constructed at a minimum distance of 10 m from the tube well/ production well. Depth and aquifer zone tapped of the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.

v) The proponent shall be required to adopt rooftop rain water harvesting techniques in the project premises. Industries which are likely to pollute ground water (chemicals, pharmaceutical, dyes, pigments, paints, textiles, tannery, petroleum and refineries, distilleries, slaughter house, electroplating etc.) shall store the harvested rain water in surface storage tanks for use in the industry.

vi) Recharge of treated untreated waste water into aquifer system is strictly prohibited.

vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical, Petrochemical, Coal washeries, other hazardous units etc. as per CPCB may need to undertake necessary split head protection measures to ensure prevention of ground water pollution.

(B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:

i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular supervising of dewatering discharge rate using a digital water flow meter and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.

ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for[illegible] projects where ground water requirement is more than 20 m³/ day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date: 14/12/2022

Place: Muzaffar Nagar

This certificate is electronically generated and does not require digital signature

SEEMA POWER MILLS (P) LTD. 9.5 Km Bhopa Road Muzaffarnagar



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ANNEXURE III

Annexure III

**MEENU PAPER MILLS PVT LTD**

9.5 KMS. OPP. ROAD MILESTONE, MUZAFFARNAGAR-251003

**EFFLUENT TREATMENT PLANT**

Month :- OCT - 2024

DAILY FRESH WATER CONSUMPTION RECORD

| Date | Screen No. 2 | | | Screen No. 1 | | | Total Fresh Water Consumption (m³) | Total Finished Paper Production (MT) | Water Consumption / ton of Paper (m³) | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|
| | Flow Reading | Flow Reading | Consumption (m³) | Flow Reading | Flow Reading | Consumption (m³) | | | | |
| 1-10-24 | 765145 | 765195 | 50 | 145229 | 145279 | 50 | 50 | — | — | |
| 2-10-24 | 765195 | 765245 | 50 | 145279 | 145329 | 50 | 50 | — | — | |
| 3-10-24 | 765245 | 765296 | — | 145329 | 145850 | 521 | 521 | 179.58 | 2.90 | |
| 4-10-24 | 765296 | 765346 | 146 | 145850 | 146171 | 321 | 467 | 178.28 | 2.62 | |
| 5-10-24 | 765346 | 765396 | 532 | 146171 | 146171 | 0 | 532 | 179.55 | 2.96 | |
| 6-10-24 | 765396 | 765446 | 146 | 146171 | 146171 | 0 | 496 | 179.019 | 2.83 | |
| 7-10-24 | 765446 | 765496 | 483 | 146171 | 146171 | 0 | 483 | 179.58 | 2.69 | |
| 8-10-24 | 765496 | 765546 | 496 | 146171 | 146171 | 0 | 496 | 179.699 | 2.69 | |
| 9-10-24 | 765546 | 765596 | 549 | 146171 | 146171 | 0 | 484 | 179.259 | 2.70 | |
| 10-10-24 | 765596 | 765646 | 496 | 146171 | 146171 | 0 | 496 | 179.83 | 2.75 | |
| 11-10-24 | 765646 | 765696 | 502 | 146171 | 146171 | 0 | 502 | 177.645 | 2.82 | |
| 12-10-24 | 765696 | 765746 | 478 | 146171 | 146171 | 0 | 478 | 176.834 | 2.76 | |
| 13-10-24 | 765746 | 765796 | 496 | 146171 | 146171 | 0 | 496 | 176.946 | 2.83 | |
| 14-10-24 | 765796 | 765846 | 518 | 146171 | 146171 | 0 | 518 | 179.650 | 2.88 | |
| 15-10-24 | 765846 | 765896 | 495 | 146171 | 146171 | 0 | 495 | 176.910 | 2.81 | |
| 16-10-24 | 765896 | 765946 | 542 | 146171 | 146713 | 542 | 542 | 179.151 | 3.02 | |
| 17-10-24 | 765946 | 765996 | 468 | 146713 | 146213 | 0 | 468 | 178.252 | 2.63 | |
| 18-10-24 | 765996 | 766046 | 496 | 146213 | 146213 | 0 | 496 | 176.946 | 2.81 | |
| 19-10-24 | 766046 | 766096 | 482 | 146213 | 146681 | 468 | 950 | 176.596 | 5.37 | |
| 20-10-24 | 766096 | 766146 | 487 | 146681 | 147148 | 467 | 954 | 177.170 | 5.39 | |
| 21-10-24 | 766146 | 766196 | 450 | 147148 | 147642 | 498 | 948 | 179.461 | 5.28 | |
| 22-10-24 | 766196 | 766246 | 467 | 147642 | 148121 | 479 | 946 | 179.511 | 5.26 | |
| 23-10-24 | 766246 | 766296 | 468 | 148121 | 148578 | 457 | 925 | 177.651 | 5.26 | |
| 24-10-24 | 766296 | 766346 | 454 | 148578 | 149039 | 461 | 915 | 179.376 | 5.26 | |
| 25-10-24 | 766346 | 766396 | 500 | 149039 | 149588 | 549 | 949 | 176.984 | 5.36 | |
| 26-10-24 | 766396 | 766446 | 380 | 149588 | 150110 | 522 | 902 | 176.576 | 5.22 | |
| 27-10-24 | 766446 | 766496 | 468 | 150110 | 150725 | 555 | 955 | 179.894 | 5.20 | |
| 28-10-24 | 766496 | 766546 | 468 | 150725 | 151293 | 568 | 956 | 179.056 | 5.31 | |
| 29-10-24 | 766546 | 766596 | 386 | 151293 | 151694 | 401 | 787 | 178.756 | 5.26 | |
| 30-10-24 | 766596 | 766647 | 467 | 151694 | 152211 | 517 | 984 | 179.456 | 5.56 | |
| 31-10-24 | 766647 | 766697 | 496 | 152211 | 152665 | 454 | 900 | 175.266 | 5.35 | |
| | 766697 | 766739 | 042 | 152665 | 152736 | 071 | 042 | 179.87 | 2.57 | |
| | | | | 152736 | | | 20756 | 5166.310 | | |

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MEENU PAPER MILLS PVT LTD

EFFLUENT TREATMENT PLANT

MONTH : Nov-2024

| Date | Effluent No. 2 | | | Effluent No. 1 | | | Total Water Consumption (KL) | Total Effluent Generation (KL) | Water Consumption per Ton of Paper (m³) | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|
| | Prv Reading | Pre Reading | Consumption (KL) | Prv Reading | Pre Reading | Consumption (KL) | | | | |
| 1-11-24 | 776434 | 776562 | 128 | 106213 | 106698 | 485 | 953 | 175.516 | 5.42 | |
| 2-11-24 | 776562 | 776822 | 260 | 106698 | 107236 | 538 | 798 | 145.577 | 10.57 | |
| 3-11-24 | | | | | | | | | | |
| 4-11-24 | | | | (Paper mill shut down) | | | | | | 2 nos of Effluent pump shut down |
| 5-11-24 | | | | | | | | | | |
| 6-11-24 | 778722 | 779082 | 150 | 107336 | 107786 | 450 | 600 | 56.226 | 11.95 | |
| 7-11-24 | 779082 | 779332 | 250 | 107786 | 108292 | 506 | 756 | 179.504 | 5.32 | |
| 8-11-24 | 779332 | 779697 | 365 | 108292 | 108970 | 678 | 1043 | 179.644 | 5.32 | |
| 9-11-24 | 779697 | 779842 | 145 | 108970 | 109362 | 392 | 537 | 179.448 | 5.32 | |
| 10-11-24 | 779842 | 779979 | 137 | 109362 | 109856 | 494 | 631 | 179.824 | 5.09 | |
| 11-11-24 | 779979 | 779979 | 28 | 109856 | 110541 | 685 | 713 | 175.678 | 5.00 | |
| | | | | | | | 7345 | 1209.08 | | |

Water consumption per Ton of Paper = 6.0 m³

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# ANNEXURE IV

# MEENU PAPER MILLS PVT LTD

9 KM BHOPA ROAD MUZAFFARNAGAR-251001

## ETP INLET V-NOTCH REPORT

MONTH :- OCT-24.

| DATE | 60° V-NOTCH READINGS (cms.) | | | | | | | | TOTAL READING | AVG. OF READING | TOTAL IRLATE ($m^3$) | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8.00 AM | 11.00 AM | 2.00 PM | 5.00 PM | 8.00 PM | 11.00 PM | 2.00 AM | 5.00 AM | | | | |
| 1-10-24 | | | | | (Plant | shut down) | | | | | | 2 Plant |
| 2-10-24 | | | | | | | | | | | | 2 shut |
| 3-10-24 | 18 | 24 | 19 | 15 | 112 | 32 | 17 | 19 | 185.6 | 23.2 | 1792 | |
| 4-10-24 | 24 | 17 | 22 | 10 | 36 | 44 | 19 | 20 | 182.4 | 22.8 | 1692 | |
| 5-10-24 | 21 | 24 | 36 | 17 | 18 | 30 | 22 | 16 | 184.0 | 23.0 | 1792 | |
| 6-10-24 | 32 | 10 | 29 | 19 | 26 | 24 | 18 | 22 | 180.0 | 22.5 | 1696 | |
| 7-10-24 | 24 | 18 | 05 | 21 | 22 | 18 | 27 | 30 | 172.1 | 21.5 | 1514 | |
| 8-10-24 | 26 | 19 | 35 | 40 | 15 | 21 | 13 | 31 | 200.2 | 25.0 | 2208 | |
| 9-10-24 | 24 | 23 | 30 | 37 | 20 | 18 | 20 | 21 | 188.0 | 23.8 | 1891 | |
| 10-10-24 | 20 | 20 | 35 | 32 | 22 | 20 | 18 | 21 | 184.0 | 23.0 | 1792 | |
| 11-10-24 | 18 | 22 | 25 | 35 | 30 | 25 | 15 | 14 | 184.0 | 22.5 | 1792 | |
| 12-10-24 | 22 | 16 | 24 | 26 | 22 | 19 | 16 | 32 | 180.0 | 21.5 | 1696 | |
| 13-10-24 | 18 | 24 | 20 | 22 | 36 | 14 | 25 | 13 | 172.0 | 23.5 | 1514 | |
| 14-10-24 | 20 | 18 | 35 | 18 | 14 | 24 | 17 | 38 | 184.0 | 23.5 | 1891 | |
| 15-10-24 | 20 | 40 | 25 | 14 | 13 | 26 | 26 | 24 | 188.0 | 23.0 | 1891 | |
| 16-10-24 | 26 | 26 | 15 | 08 | 38 | 30 | 16 | 31 | 184.0 | 22.12 | 1725 | |
| 17-10-24 | 19 | 18 | 23 | 17 | 19 | 22 | 26 | 33 | 176.9 | 22.5 | 1614 | |
| 18-10-24 | 31 | 28 | 26 | 28 | 24 | 20 | 30 | 26 | 206.0 | 25.7 | 2379 | |
| 19-10-24 | 29 | 29 | 26 | 28 | 27 | 29 | 20 | 30 | 216 | 27.0 | 2650 | |
| 20-10-24 | 30 | 26 | 28 | 20 | 26 | 27 | 24 | 29 | 208 | 26.0 | 2379 | |
| 21-10-24 | 24 | 24 | 30 | 25 | 20 | 26 | 25 | 30 | 215 | 26.6 | 2520 | |
| 22-10-24 | 26 | 26 | 26 | 28 | 21 | 24 | 30 | 35 | 216 | 27.0 | 2600 | |
| 23-10-24 | 24 | 24 | 18 | 18 | 30 | 32 | 26 | 36 | 212 | 26.5 | 2500 | |
| 24-10-24 | 32 | 30 | 16 | 18 | 26 | 34 | 30 | 33 | 209 | 26.1 | 2400 | |
| 25-10-24 | 24 | 24 | 26 | 29 | 18 | 40 | 16 | 27 | 210 | 26.2 | 2420 | |
| 26-10-24 | 29 | 21 | 28 | 26 | 35 | 27 | 34 | 39 | 215 | 26.8 | 2544 | |
| 27-10-24 | 34 | 28 | 29 | 26 | 29 | 32 | 39 | 00 | 212 | 26.5 | 2496 | |
| 28-10-24 | 30 | 22 | 26 | 30 | 24 | 29 | 26 | 23 | 204 | 25.5 | 2324 | |
| 29-10-24 | 26 | 27 | 18 | 28 | 21 | 26 | 23 | 36 | 210 | 26.2 | 2450 | |
| 30-10-24 | 28 | 24 | 26 | 28 | 24 | 26 | 32 | 26 | 216 | 27.0 | 2664 | |
| 31-10-24 | 19 | 23 | 27 | 19 | 37 | 39 | 32 | 15 | 211 | 26.3 | 2470 | |
| TOTAL | | | | | | | | | | (HCU) | 61570 $m^3$ | |

MEENU PAPER MILLS (P) LTD. Bhopa Road Muzaffarnagar

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MEENU PAPER MILLS PVT LTD

E KM : HOSUR ROAD MUDATTARNAGAR-[illegible]

ETP INLET V-NOTCH REPORT

MONTH Nov 24

| DATE | 60° V-NOTCH READINGS (cms.) | | | | | | | | TOTAL READING | AVG. OF READING | TOTAL INLATE ($m^3$) | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8.00 AM | 11.00 AM | 2.00 PM | 5.00 PM | 8.00 PM | 11.00 PM | 2.00 AM | 5.00 AM | | | | |
| 1-11-24 | 28 | 26 | 29 | 24 | 29 | 40 | 16 | 41 | 208 | 26.0 | 2374 | |
| 2-11-24 | 25 | 18 | 22 | 28 | 24 | 29 | 32 | 14 | 198 | 24.75 | 2008 | |
| 3-11-24 | | | | | | | | | | | | |
| 4-11-24 | | | | Plant Shut Down | | | | | | | | |
| 5-11-24 | | | | | | | | | | | | |
| 6-11-24 | | | | | | | | | | | | |
| 7-11-24 | 38 | 29 | 32 | 17 | 36 | 06 | 28 | 38 | 92 | 3.8 | 92 | |
| 8-11-24 | 40 | 18 | 26 | 28 | 33 | 42 | 28 | 02 | 219 | 24.5 | 2520 | |
| 9-11-24 | 36 | 29 | 27 | 32 | 28 | 30 | 09 | 04 | 208 | 26.0 | 2379 | |
| 10-11-24 | 39 | 30 | 27 | 12 | 24 | 30 | 15 | 28 | 214 | 27.0 | 2664 | |
| 11-11-24 | 22 | 23 | 28 | 29 | 33 | 32 | 24 | 18 | 204 | 25.5 | 2324 | |
| TOTAL | | | | | | | | | | (HOD) | 14566 $m^3$ | |

MEENU PAPER MILLS (P) LTD. Shops Road Muralidharan

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ANNEXURE V

# MEENU PAPER MILLS PVT LTD

9.5 KM BHOPA ROAD MUZAFFARNAGAR-251001

## DAILY BACK WATER RECYCLE RECORD

MONTH :- OCT - 2024

| Date | Initial Reading | Final Reading | Recycle ($m^3$) | Remarks |
|---|---|---|---|---|
| 01-10-24 | | | | |
| 02-10-24 | | | | |
| 03-10-24 | | | | |
| 04-10-24 | | | | |
| 05-10-24 | | | | |
| 06-10-24 | | | | |
| 07-10-24 | | | | |
| 08-10-24 | | | | |
| 09-10-24 | | | | |
| 10-10-24 | | | | Flow meter |
| 11-10-24 | | | | Under maintance |
| 12-10-24 | | | | |
| 13-10-24 | | | | |
| 14-10-24 | | | | |
| 15-10-24 | | | | |
| 16-10-24 | | Flow meter Under maintenance | | |
| 17-10-24 | | | | |
| 18-10-24 | | | | |
| 19-10-24 | | | | |
| 20-10-24 | | | | |
| 21-10-24 | | | | |
| 22-10-24 | | | | |
| 23-10-24 | | | | |
| 24-10-24 | | | | |
| 25-10-24 | | | | |
| 26-10-24 | | | | |
| 27-10-24 | | | | |
| 28-10-24 | | | | |
| 29-10-24 | | | | |
| 30-10-24 | | | | |
| | | | | |
| TOTAL | | | | |

MEENU PAPER MILLS (P) LTD. Bhopa Road Muzaffarnagar

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# MEENU PAPER MILLS PVT LTD

9.5 KM BHOPA ROAD MUZAFFARNAGAR-251001

DAILY BACK WATER RECYCLE RECORD

MONTH :- NOV-2024

| Date | Initial Reading | Final Reading | Recycle ($m^3$) | Remarks |
|---|---|---|---|---|
| 01-11-24 | 0 | 1750 | 1750 | Flow meter installed on Back water line outside (30-11-24) |
| 02-11-24 | 1750 | 3530 | 1780 | |
| 03-11-24 | | | | |
| 04-11-24 | (Plant Shut Down) | | | |
| 05-11-24 | | | | |
| 06-11-24 | 3530 | 4606 | 1076 | |
| 07-11-24 | 4606 | 6364 | 1758 | |
| 08-11-24 | 6364 | 8139 | 1775 | |
| 09-11-24 | 8139 | 9919 | 1780 | |
| 10-11-24 | 9919 | 11702 | 1783 | |
| 11-11-24 | 11702 | 13478 | 1776 | |
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| | | | | |
| TOTAL | | | 13478 $m^3$ | |

MEENU PAPER MILLS Muzaffarnagar

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# ANNEXURE VI

MEENU PAPER MILLS PVT LTD

## DAILY EFFLUENT DISCHARGE RECORD

Month: OCT-24

| DATE | 60° V-NOTCH READINGS (cms.) | | | | | | | | AVG. OF READINGS | TOTAL DISCHARGE (m³) | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | | | |
| | | | | 2 plant shut (meter) | | | | | | | 2 Plant 1 shut |
| | 6 | 7 | 9 | 7 | 6 | 13 | 11 | 7 | 7.50 | 180 | |
| | 6 | 7 | 8 | 8 | 6 | 7 | 8 | 7 | 7.25 | 93 | |
| | 6 | 7 | 9 | 9 | 7 | 8 | 6 | 8 | 7.50 | 180 | |
| | 6 | 8 | 9 | 10 | 6 | 5 | 6 | 6 | 7.25 | 93 | |
| | 5 | 7 | 7 | 8 | 6 | 6 | 9 | 8 | 7.25 | 174 | |
| | 6 | 7 | 7 | 8 | [illegible] | 7 | 11 | 7 | 7.25 | 93 | |
| | 4 | 7 | 11 | 9 | 4 | 10 | 5 | 5 | 7.25 | 93 | |
| | 4 | 8 | 10 | 9 | 6 | 9 | 6 | 6 | 6.15 | 294 | |
| | 6 | 7 | 9 | 10 | 5 | 8 | 9 | 9 | 8.30 | 93 | |
| | 7 | 8 | 6 | 9 | 6 | 7 | 8 | 6 | 7.30 | 86 | |
| | 7 | 6 | 8 | 9 | 4 | 6 | 11 | 11 | 6.65 | 78 | |
| | 9 | 6 | 8 | 9 | 5 | 9 | 8 | 6 | 7.25 | 78 | |
| | 9 | 8 | 9 | 6 | 4 | 10 | 6 | 5 | 5.50 | 96 | |
| | 6 | 8 | 7 | 6 | 5 | 4 | 9 | 5 | 7.00 | 102 | |
| | 6 | 9 | 6 | 5 | 9 | 6 | 8 | 9 | 7.62 | 81 | |
| | 15 | 16 | 18 | 12 | 17 | 14 | 15 | 13 | 15.1 | 612 | |
| | 14 | 11 | 20 | 16 | 14 | 17 | 15 | 15 | 15.8 | 660 | |
| | 16 | 15 | 14 | 14 | 16 | 18 | 17 | 12 | 15.6 | 690 | |
| | 17 | 17 | 12 | 19 | 15 | 15 | 16 | 14 | 15.7 | 684 | |
| | 17 | 16 | 12 | 10 | 19 | 18 | 18 | 16 | 15.8 | 673 | |
| | 15 | 17 | 15 | 13 | 16 | 14 | 19 | 20 | 15.2 | 636 | |
| | 16 | 18 | 17 | 15 | 14 | 15 | 17 | 14 | 15.18 | 672 | |
| | 15 | 15 | 15 | 13 | 15 | 16 | 17 | 18 | 15.6 | 690 | |
| | 17 | 18 | 16 | 16 | 17 | 20 | 15 | 06 | 15.9 | 636 | |
| | 08 | 12 | 28 | 14 | 15 | 15 | 16 | 18 | 15.8 | 675 | |
| | 18 | 20 | 18 | 14 | 17 | 20 | 10 | 13 | 15.9 | 670 | |
| | 16 | 15 | 14 | 16 | 18 | 14 | 16 | 17 | 15.8 | 675 | |
| | 21 | 13 | 12 | 14 | 16 | 17 | 17 | 17 | 15.9 | 687 | |
| | 17 | 16 | 15 | 16 | 18 | 14 | 15 | 15 | 15.6 | 690 | |
| TOTAL | | | | | | | | | (HOD) | 10860 m³ | |

MEENU PAPER MILLS (P) LTD. Muzaffarnagar

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MEENU PAPER MILLS PVT LTD

## DAILY EFFLUENT DISCHARGE RECORD

Month - NOV-24

| DATE | 45° V-NOTCH READINGS (cms) | | | | | | | | AVG. OF READINGS | TOTAL DISCHARGE ($m^3$) | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8.00 AM | 11.00 AM | 2.00 PM | 5.00 PM | 8.00 PM | 11.00 PM | 2.00 AM | 5.00 AM | | | |
| 1-11-24 | 16 | 15 | 12 | 11 | 12 | 12 | 11 | 19 | 15.5 | 620 | |
| 2-11-24 | 16 | 14 | 15 | 15 | 10 | 18 | 16 | 10 | 14.0 | 693 | |
| 3-11-24 | | | | | | | | | | | |
| 4-11-24 | | | | (Power Shut Down) | | | | | | | |
| 5-11-24 | | | | | | | | | | | |
| 6-11-24 | — | — | — | — | 15 | 18 | 20 | 12 | 5.7 | 65 | |
| 7-11-24 | 18 | 16 | 17 | 15 | 15 | 12 | 22 | 12 | 13.7 | 548 | |
| 8-11-24 | 16 | 19 | 06 | 16 | 16 | 20 | 17 | 12 | 16.0 | 693 | |
| 9-11-24 | 13 | 15 | 16 | 18 | 17 | 16 | 14 | 14 | 15.6 | 650 | |
| 10-11-24 | 13 | 12 | 14 | 19 | 13 | 13 | 19 | 20 | 15.3 | 650 | |
| 11-11-24 | 16 | 14 | 18 | 11 | 18 | 13 | 14 | 19 | 15.4 | 665 | |
| 12-11-24 | | | | | | | | | | | |
| TOTAL | | | | | | | | | (P.A) | 4823 $m^3$ | |

MEENU PAPER MILLS (P) LTD. 95KV Bhadra Road Muthanga

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# ANNEXURE VII

MEENU PAPER MILLS
PRIVATE LIMITED

## UNDERTAKING

Dear Sir,

We would like to inform you that we are 100% reusing ETP sludge in pulp mill for paper process.

Thanking You

For MEENU PAPER MILLS (P) LTD.

Auth. Sign.

REGD. OFFICE & WORKS : 9.5 KM. BHOPA ROAD, MUZAFFARNAGAR-251 001 (U.P.) INDIA

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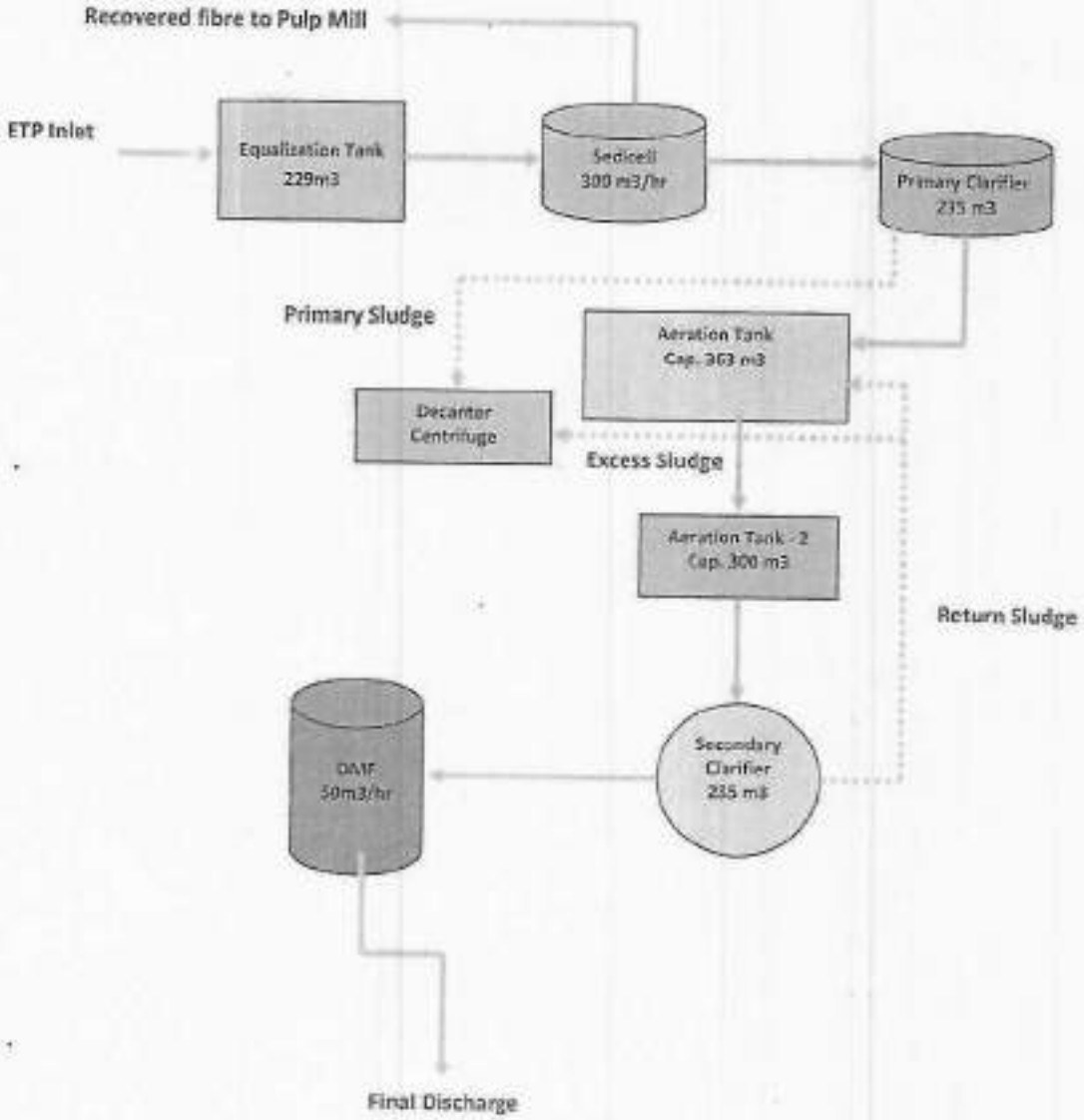
# ANNEXURE VIII

ANNEXURE VIII




Layout of existing ETP at Meenu Paper Mills Pvt Ltd., Muzaffarnagar, Uttar Pradesh

# ANNEXURE IX

# MEENU PAPER MILLS
## PRIVATE LIMITED

To,

The Head of Department
Environment Management Department
CPPRI Saharanpur-247001

Undertaking of mill data on date 12-11-2024 of sampling.

| | |
|---|---|
| Date of Sampling | : 12-11-2024 |
| Paper Production TPD on date 12-11-2024 | : 179.580 MT |
| Raw material Furnish used on date 12-11-2024 | : 192 MT |
| Fresh Water Consumption m3 on date 12-11-2024 | : 948 m3 |
| Waste Water Generation m3 on date 12-11-2024 | : 2450 m3 |
| Waste Water Recycled m3 on date 12-11-2024 | : 1774 m3 |
| Waste Water Discharged m3 on date 12-11-2024 | : 696 m3 |

For Meenu Paper Mills Pvt Ltd.

(Manish Kapoor)
Director

MEENU PAPER MILLS (P) LTD. 9.5 Km Bhopa Road Muzaffarnagar

REGD. OFFICE & WORKS : 9.5 KM. BHOPA ROAD, MUZAFFARNAGAR-251 001 (U.P.) INDIA
+91-7055300347 meenupaper@gmail.com www.meenupaper.com
CIN : U25209UP1980PTC005094 + GSTIN : 09AACCM0296K1Z7

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: 09473100495 dt. 1.4.95
No. : 09AAACT0285B1ZO
: U21022DL1993PLC119328

# TEHRI
## PULP & PAPER LIMITED

*Office & Works :* **9th K.M. STONE, BHOPA ROAD, MUZAFFARNAGAR-251 001**
✆ : 0131-2468383, 2468384, 2468385, 2468386 E-mail : accounts@tehripaper.com

*Ref. No.* .....

*Dated*.....

Date: 03.12.2024

To,
The Regional Officer
U. P. Pollution Control Board
6-B, Nai Mandi
Muzaffarnagar, (U.P.)
251001

Subject: Submission of Performance Evaluation Report of ETP Unit-1.

Dear Sir,

In reference to the above subject we hereby submit the Performance Report of ETP-1 which is performed by CPPRI Saharanpur.

Thanks and Regards,

For Tehri Pulp and Paper Limited

K K Gupta
(Authorized Signatory)

TEHRI PULP & PAPER LIMITED 9th K.M. Bhopa Road Muzaffarnagar

Encl: As above

Copy to cc: CEO-3, U. P. Pollution Control Board, Vibhuti Khand, Gomti Nagar, Lucknow, (U.P.)

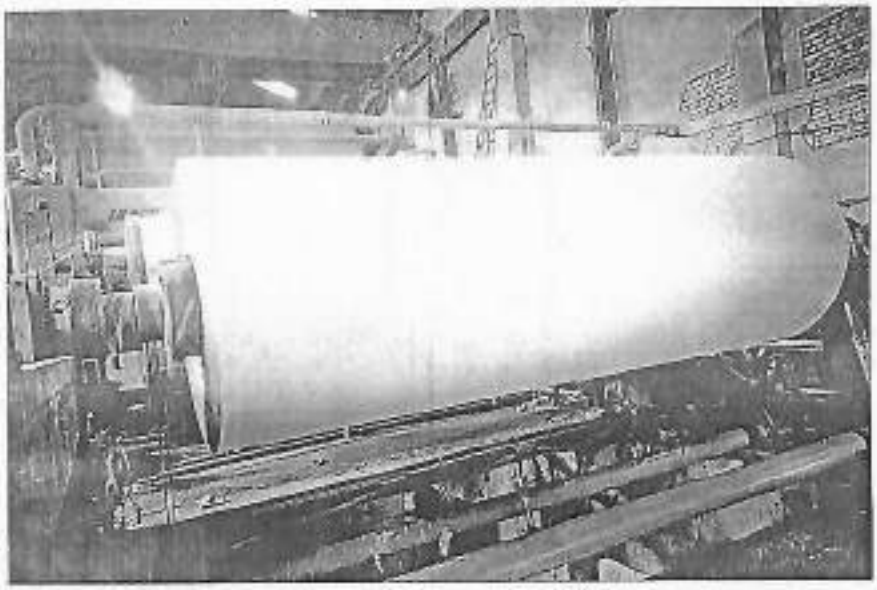
CERTIFIED ISO 9001 : 2000 MANUFACTURE

# Technical Report

on

## Performance Evaluation of Existing ETP

at



**TEHRI PULP AND PAPER LIMITED, UNIT-1**
**9th KM Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh**

**Prepared by**

**Central Pulp and Paper Research Institute,**
**Saharanpur- 247001(U.P)**

**November 2024**

TEHRI PULP & PAPER LIMITED
Muzaffarnagar

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TEHRI PULP & PAPER LIMITED

## About Central Pulp & Paper Research Institute (CPPRI)

*CPPRI is a premier research institute and an autonomous organization under Department for Promotion of Industry & Internal Trade, Ministry of Commerce and Industry, Government of India. The institute is dedicated to the services of Pulp & Paper Industry. Located at Saharanpur , Uttar Pradesh , the institute has state of art laboratories and facilities with trained , dedicated and highly experienced scientists to carry out quality research work and render technical and consultancy services in various areas of paper making including Environmental Management.*

## About Environmental Management Division , CPPRI

*The Environmental Management Division of CPPRI is NABL accreditated for analysis of water and waste water, ambient air monitoring and stack emissions monitoring. The division is recognized by various regulatory authorities, pulp, paper and allied industries as a centre of expertise in context of environmental monitoring and addressing various environmental issues related to Pulp & Paper Industry. The division has world class facilities and expertise to carry out R& D as well as render technical and consultancy services related to ETP performance evaluation and adequacy assessment, ETP upgradation / trouble shooting , Environmental Audit, Water Audit , Air monitoring etc .The division serves as a nodal agency to assist Central Pollution Control Board (CPCB) in reviewing and revision of environmental discharge and emission norms for Indian Pulp and Paper Industry, Generation of data base on pollution load generated by Indian pulp and paper industry and various issues related to environmental sustainability of Indian Pulp & Paper Industry. The Environmental Management Div has also assisted CPCB in preparation and successful implementation of "Charter on Water Recycling & Pollution Prevention in Pulp & Paper Industry of Ganga River Basin in Pulp & Paper Mill of Uttar Pradesh and Uttarakhand" Presently the division is assisting CPCB as third party in monitoring of Grossly Polluting Industries in the River Ganga & Yamuna Basin since last 6 years*

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TEHRI PULP & PAPER LIMITED

## 1. BACKGROUND OF THE MILL

Tehri Pulp and Paper Limited, Unit-I is located at 9$^{th}$ km Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh. The spatial coordinates of the mill are Latitude: **29.470921** and **Longitude: 77.794957**. The mill was established in the year 1997. The mill is a waste paper / recycled fiber based paper mill producing packaging kraft paper. The mill's consented production capacity is 250 TPD kraft paper from waste paper. The mill has valid consolidated consent to operate under **Section 25/ 26 of the Water (Prevention & Control of Pollution) Act 1974 (Annexure I)** , under **Section 21/ 22 of the Air (Prevention & Control of Pollution) Act 1981 (Annexure I)** and **Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016 (Annexure II).**

## 2. OBJECTIVE OF THE REPORT

The main objective of the report is to evaluate the performance of existing effluent treatment plant in context of compliance with stipulated discharge norms. To carry out the study CPPRI team of scientists visited the mill on 08.10.2024 for collection of relevant data and information as well as composite sampling of effluent from various units of ETP .

## 3. MANUFACTURING PROCESS

The mill uses indigenous and imported waste paper for production of packaging kraft paper of different quality as per market requirement. The waste paper is processed in hydra pulper for pulp production. The pulp is cleaned and screened through poir, high density cleaner, turbo separator, centricleaners and slotted screen followed by refining to attain the required $^{o}$SR for production of required paper grade. Most of the unit operation except washing of pulp and sizing chemical starch preparation is completed with back water generated from various sections. The flow sheet of manufacturing process is indicated in Fig.-1.

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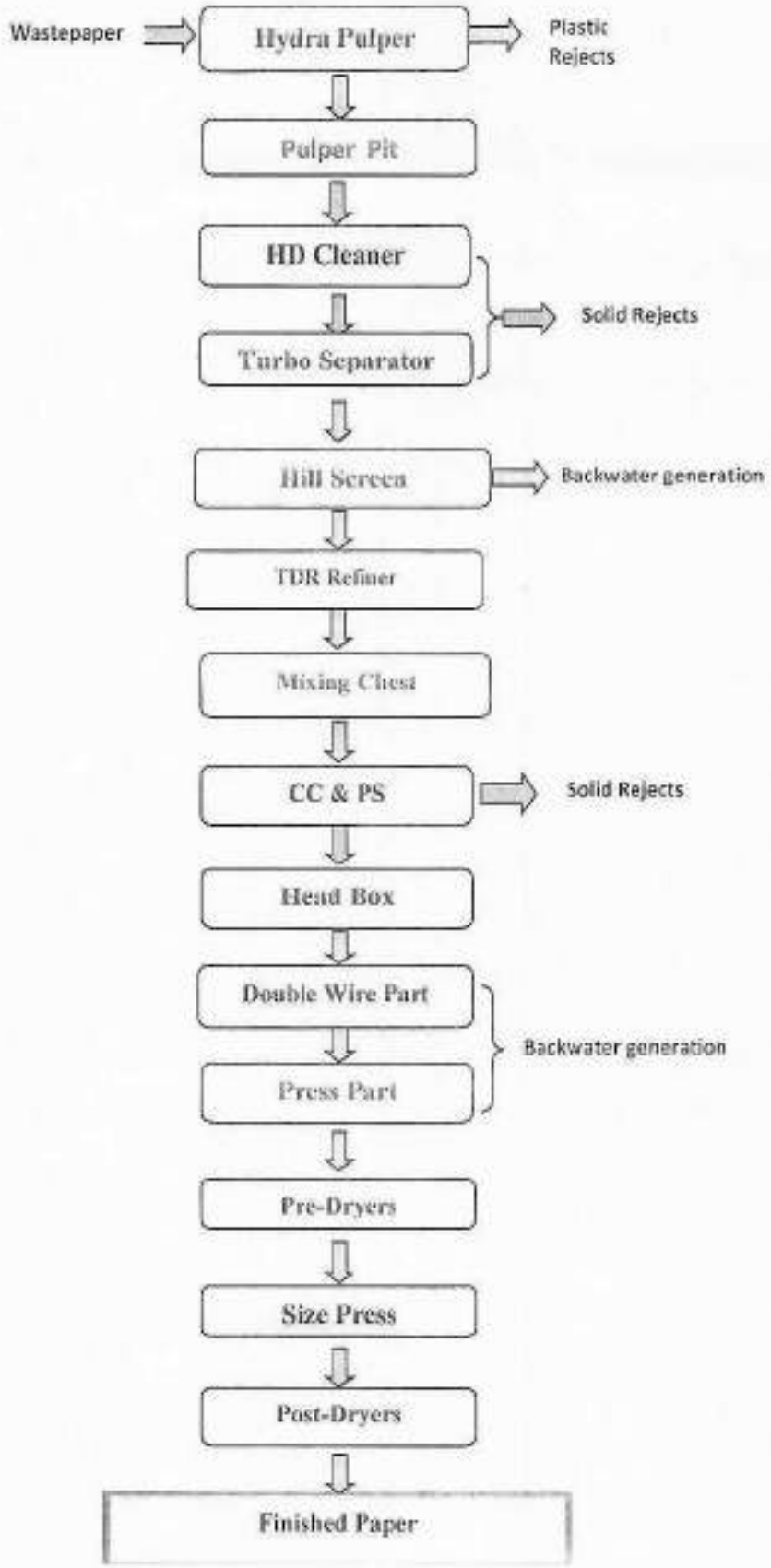


*Fig.-1: Process Flow Sheet of Tehri Pulp and Paper Limited, Unit-1*

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## 4. FRESH WATER CONSUPMTION

The mill has three submersible bore wells equipped with electromagnetic flow meters **(Fig.-2)** with valid ground water NOC **(Annexure-III)** for extraction of the ground water to meet water requirement of the mill.

***Fig. - 2: Borewell Flow Meter at Tehri Pulp and Paper Limited, Unit-1***

Most of the process operations involved are completed with back water after treatment through Sedicell and Primary Clarifier and fresh water is used only in pulp washing, paper machine showers, cogeneration power plant including cooling tower, sizing chemical (starch) preparation etc. The mill maintains log book for daily fresh water consumption and the log book of last 3 months fresh water consumption in annexed as Annexure-**IV**

Based on the information given by mill the tentative section wise fresh water consumption at Tehri Pulp and Paper Limited, Unit-1 is indicated in **Table-1**

Mr. Om Endlay
28/11/2015

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**Table-1: Fresh Water Consumption in Tehri Pulp and Paper Limited, Unit-1**

| S. No. | Particulars | Water consumption $m^3/d$* |
|---|---|---|
| 1. | Pulp Mill (Washer) | 486 |
| 2. | Paper Machine | 286 |
| 3. | Sizing chemical preparation | 58 |
| 4. | Cogeneration Power Plant including Cooling Tower | 636 |
| 5. | Domestic/Misc use | 10 |
| **Average Fresh Water Consumption, $m^3$/day** | | **1476** |
| **Specific Fresh Water Consumption, $m^3/t_{paper}$** *Basis: Average reported paper production in last 3 months= 198.5 TPD* | | **7.43** |

**Data provided by the mill*

## 5. WASTE WATER GENERATION & ITS CHARACTERISTICS

The main source of waste water is excess back water of paper machine, pulp screening & cleaning etc. Around ~ 90% fresh water consumed ends up as waste water. The mill maintain log books of daily waste water generated , waste water discharged and recycled. The last 3 months log books of waste water generated, waste water discharged and recycled from Sedicell & Primary Clarifier are annexed as **Annexure V, VI & VII** respectively.

The characteristics of raw waste water collected and analyzed at CPPRI are indicated in **Table 2**.

**Table-2: Characteristics of Raw Waste Water Generated at** Tehri Pulp and Paper Limited, Unit-1

| Parameters | Value |
|---|---|
| Effluent Volume, $m^3$/day* | 2936 |
| pH | 6.33 |
| TSS, mg/l | 1126 |
| TDS , mg/l | 2692 |
| COD, mg/l | 1598 |
| BOD, mg/l | 625 |

**Based on the log book of last 3 months provided by the mill (Annexure V)*

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Dr. P. Law Endlay
28/11/2024

## 6. EXISTING EFFLUENT TREATMENT PLANT

The effluent treatment system is based on conventional activated sludge process. As indicated in ETP Layout **(Fig-3)** and depicted in Photographs **(Annexure-VIII)**, the combined effluent is first collected into Equalization Tank. From Equalization Tank, effluent is passed through Hill Screen followed by Sedicell. The outlet of Sedicell is fed to Primary Clarifier for further removal of suspended solids.

The Primary Clarifier outlet is biologically treated in Aeration Tank based on activated sludge process. The aeration tank is provided with diffused aeration system with 480 diffusers and 2 × 60 HP Blowers (2 × 2500 $m^3$/hr air discharge) capacity to maintain the dissolved oxygen level required for proper metabolic activity of microbial culture. In aeration tank, the essential nutrients are added for facilitating the growth of microorganisms. Post aeration, the waste water is clarified in a Secondary Clarifier followed by tertiary treatment through Dual Media Filter.

The fibre recovered through Hill Screen & Sedicell is reused in pulp mill. The underflow of primary clarifier is dewatered through belt filter press. While a part of secondary sludge is re-circulated back into aeration tank and the rest is disposed off after dewatering through belt filter press.

The mill has online monitoring system and dedicated ETP lab for monitoring of pollution parameters. **The flow sheet of existing Effluent Treatment Plant is indicated in Fig.-3 and detailed specifications are given below in Table-3:**

**Table 3: Design Specifications of Existing ETP at Tehri Pulp and Paper Limited, Unit-1**

| S. No. | Details | Dimensions | Purpose |
|---|---|---|---|
| 1. | Equalization tank | 12m × 5.5m × 4m<br>Capacity : 270 $m^3$ | To avoid fluctuation in effluent characteristics |
| 2. | Hill Screen- 2 No. | 3 m × 3m | Recovery of fibre |

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| | | | |
|---|---|---|---|
| 3. | Sedicell | Ø :10 m<br>SWD : 3.5 m<br>Volume : 310 $m^3$<br>Treatment Capacity: 180 $m^3$/hr | Recovery of fibre and reduction in pollution load to ETP |
| 4. | Primary Clarifier | Ø : 19.28 m<br>SWD : 5.57 m<br>Capacity : 1625 $m^3$ | For removal of Suspended Solids |
| 5. | Aeration Tank | Dimension:<br>38.5m × 22.5m × 5 m<br>Total Capacity : 4331 $m^3$<br>Aeration Type : Diffused Aeration<br>No of Blowers : 2<br>Air Discharge Capacity :<br>2500 $m^3$ /hr each<br>No. of Diffusers: 480 | For removal of COD, BOD and other pollution parameters |
| 6. | Secondary Clarifier | Ø :19.32 m<br>SWD : 3.43 m<br>Capacity : 1005 $m^3$ | For recirculation and removal of excess biological biomass |
| 7. | Multi Grade Filter-<br>2 Nos.<br>1 +1 (Standby) | 75 $m^3$/hr each | For polishing effluent quality |
| 8. | Sludge Dewatering System<br>(Combindly used for both the units) | Type : Belt Filter Press<br>Capacity (dry basis) : 11 TPD<br>Inlet Consistency : ~2%<br>Outlet Consistency : ~25 % | Sludge dewatering and disposal |

The mill has installed V notch at ETP Inlet, Ultrasonic flow meter at ETP outlet & electromagnetic flow meter at Recycling pipe line. The mill has installed OCEMS system at final discharge point to monitor the quality of treated effluent.

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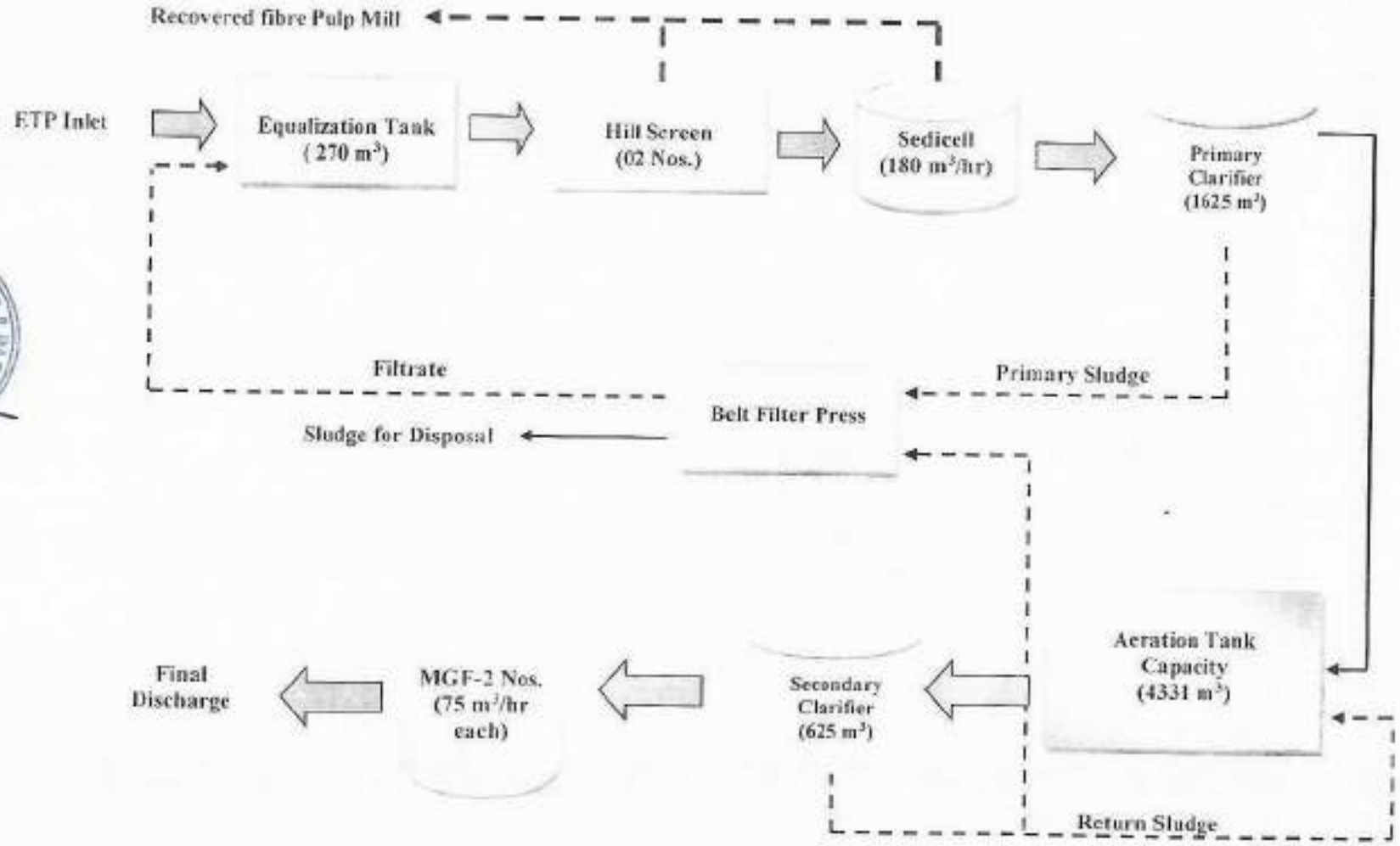


Fig.-3: ETP layout at Tehri Pulp and Paper Limited, Unit-1, Muzaffarnagar, U.P.



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## 7. Performance Evaluation of Existing ETP

Based on the analysis of composite samples collected during the mill visit, the performance efficiency of individual units of ETP as well as overall ETP is summarized as under:

### 7a. Performance of Primary Treatment (Hill Screen + Sedicell + Primary Clarifier):

Performance of Primary Treatment is given in **Table-4** and Indicated in **Fig-4.**

**Table-4**

| Parameter | ETP Inlet | Primary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 1126 | 102 | 90.9 |
| TDS, mg/l | 2692 | 2476 | 8.0 |
| COD, mg/l | 1598 | 1178 | 26.3 |
| BOD, mg/l | 625 | 447 | 28.5 |

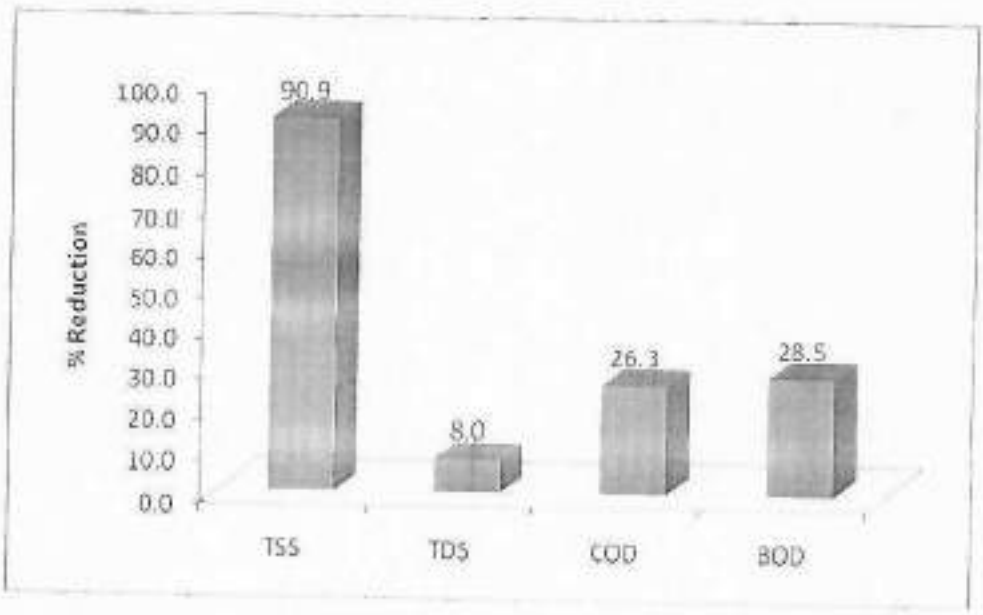


**Fig.-4: Performance of Primary Treatment**

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**7b. Performance of Secondary Treatment (Aeration Tank + Secondary Clarifier):**

Performance of Secondary Treatment is given in **Table-5** and Indicated in **Fig-5.**

**Table-5**

| Parameter | Primary Clarifier Outlet (Inlet to Aeration Tank) | Secondary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 102 | 37 | 63.7 |
| TDS, mg/l | 2476 | 1438 | 41.9 |
| COD, mg/l | 1178 | 136 | 88.5 |
| BOD, mg/l | 447 | 21 | 95.3 |

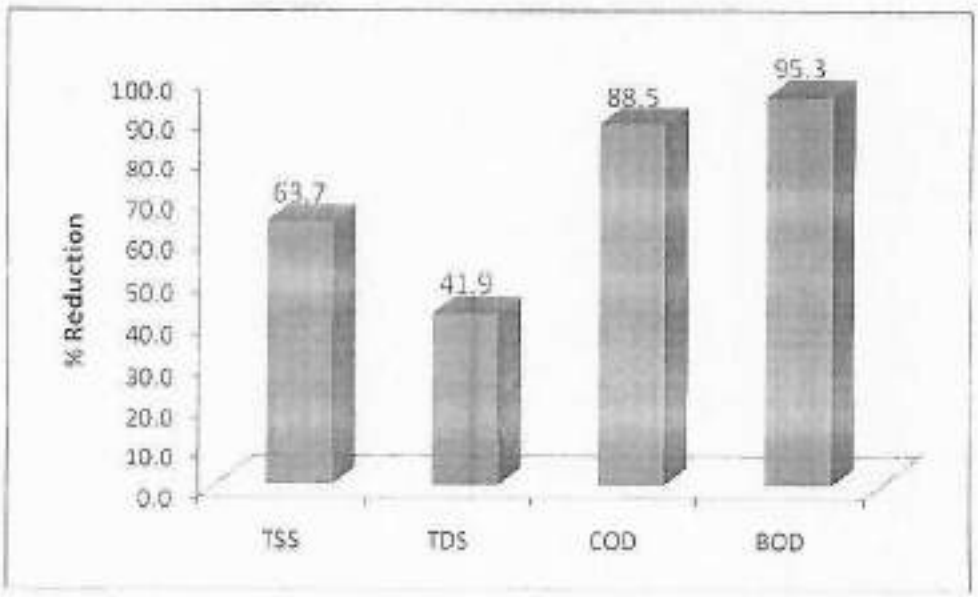


**Fig.-5: Performance of Secondary Treatment**

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### 7e. Performance of Tertiary Treatment (Multi Grade Filter)

Performance of Tertiary Treatment is given in **Table-6** and indicated in **Fig-6**

**Table-6**

| Parameter | Secondary Clarifier Outlet | Multi Grade Filter (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 37 | 23 | 37.8 |
| TDS, mg/l | 1438 | 1417 | 1.5 |
| COD, mg/l | 136 | 125 | 8.1 |
| BOD, mg/l | 21 | 16 | 23.8 |

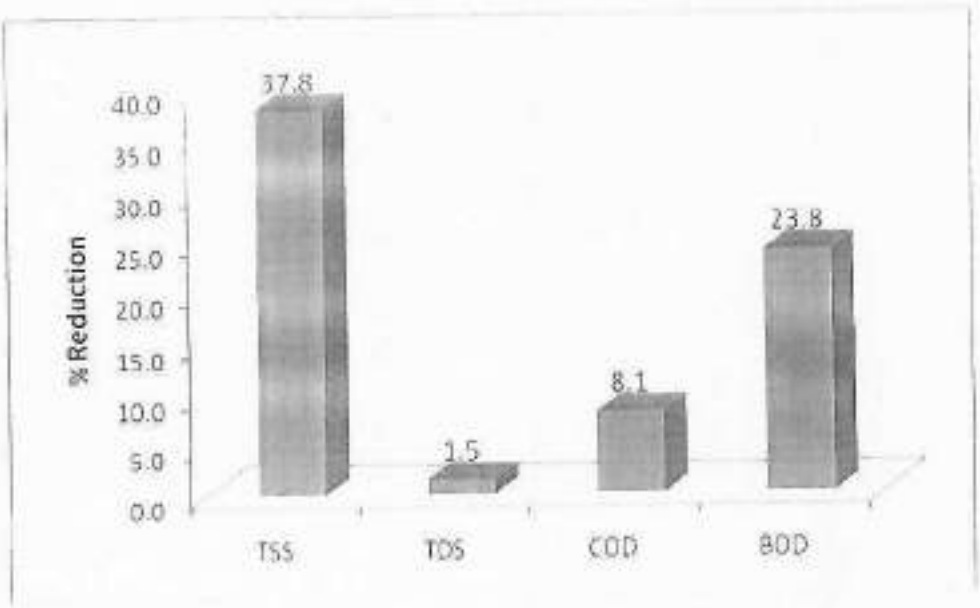


**Fig.-6: Performance of Tertiary Treatment**

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### 7d. Overall performance of Effluent Treatment Plant (ETP)

The overall performance of Effluent Treatment Plant (ETP) at is given in **Table-7** and indicated in **Fig.-7:**

**Table-7**

| Parameter | ETP Inlet | ETP Outlet (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 1126 | 23 | 98.0 |
| TDS, mg/l | 2692 | 1417 | 47.4 |
| COD, mg/l | 1598 | 125 | 92.2 |
| BOD, mg/l | 625 | 16 | 97.4 |

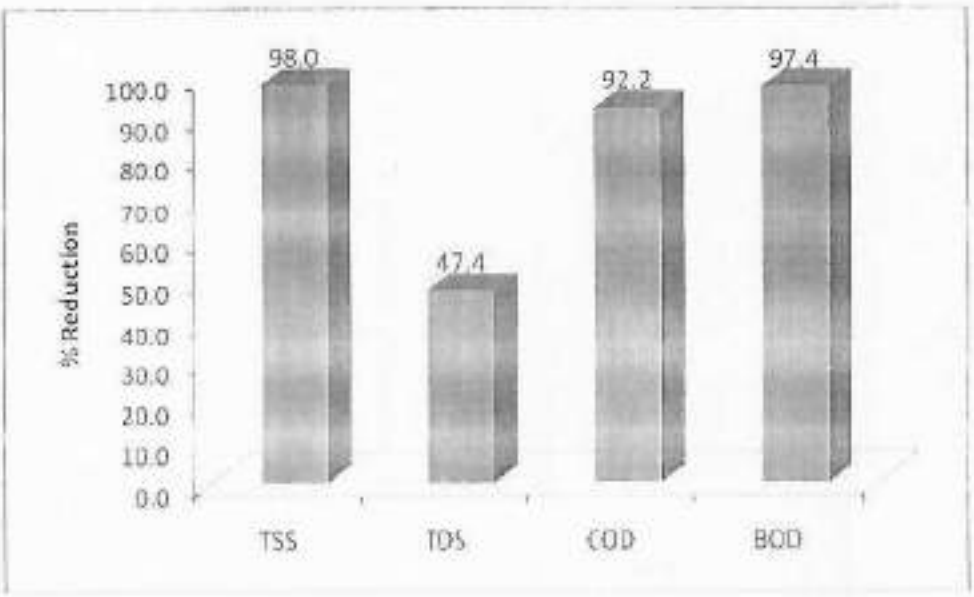


**Fig.-7: Overall Performance of Effluent Treatment Plant (ETP)**

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## 8. OBSERVATIONS

Based on the studies carried out, the following are the observations with respect to performance evaluation of the existing ETP:

- Tehri Pulp and Paper Limited Unit-1 located at 9th K. M. Stone, Bhopa Road, Muzaffarnagar-251001, Uttar Pradesh is a waste paper based paper mill producing krafi paper.

- The mill has a valid consolidated consent to operate under Section 25/ 26 of the Water (Prevention & Control of Pollution ) Act 1974) , under Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981 and Hazardous Waste Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016.

- The fresh water is sourced by the mill from ground water. The mill has valid NOC from Ground Water Department, Uttar Pradesh for extraction of ground water with the help of three bore wells commonly used for the both units in the same premises.

- Electromagnetic flow meters with totalizer are installed on bore wells to monitor the fresh water consumption on regular basis.

- Separate energy meter is available at ETP to monitor power consumption on regular basis.

- Based on the average of last 3 months production and fresh water consumption the specific fresh water consumption is around 7.43 $m^3$/ t paper which is well within the Charter norms.

- The mill maintain log books of daily fresh water consumption , waste water generated , waste water discharged and recycled .

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29/11/2019

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- The mill has full-fledged ETP including Equalization Tank, Hill Screen, Sedicell, Primary Clarifier, Secondary Treatment (Aeration Tank + Secondary Clarifier) and Tertiary Treatment (Multi Grade Filter) to treat the mill effluent.

- The Aeration Tank is equipped with 2 air blowers and 480 diffusers to maintain the desired level of oxygen required for degradation of organic biomass.

- The MLSS level in the aeration tank has been found to be satisfactory. The details of the analysis of MLSS is indicated in **Table-8**

**Table-8: Characterisation of MLSS**

| S. No | Parameters | Value |
|---|---|---|
| 1 | MLSS , mg/l | 3830 |
| 2 | MLVSS , mg/l | 2264 |

As indicated in **Fig.-8** the SVI of the MLSS collected was determined at the site. The SVI was found to be 117 ml/g which is satisfactory.

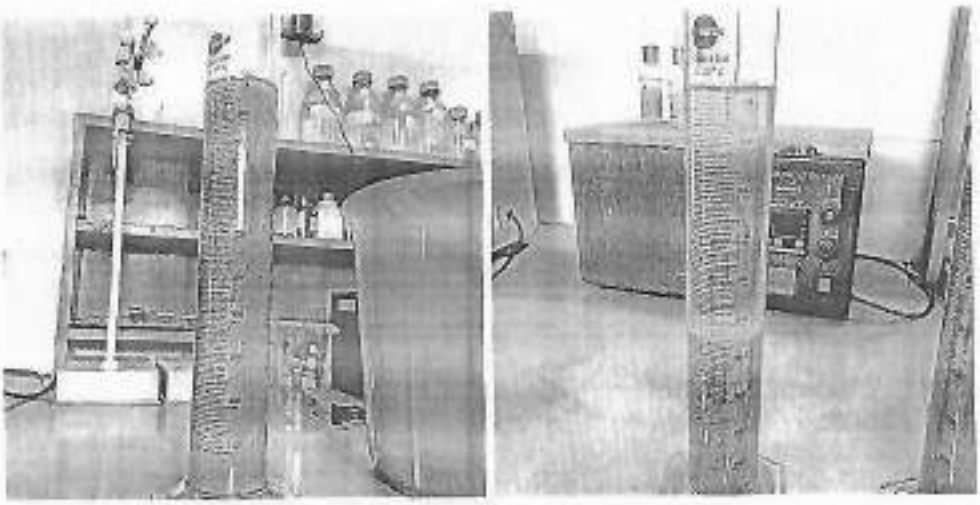

*Fig.-8: SVI Determination*

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- The mill has ETP lab with trained manpower for monitoring of pollution parameters

- All the analysis has been carried out as per latest version of standard test methods as summarized as under :

| S. No | Parameters | Standard Test Methods |
|---|---|---|
| 1 | pH | IS 3025 (Part-11): 2022 |
| 2 | TSS | IS 3025 (Part-17): 2022 |
| 3 | TDS | IS 3025 (Part-16): 2023 |
| 4 | COD | IS 3025 (Part-58): 2023 |
| 5 | BOD | IS 3025 (Part-44): 2023 |
| 6 | Color | IS 3025 (Part 4) : 2021 |
| 7 | SAR | IS 11624 : 2019 |

- The performance of Primary Treatment (Hill Screen + Sedicell + Primary Clarifier) appears to be satisfactory in context of 90.8 % reduction in Total Suspended Solids (TSS).

- The performance of biological system (Aeration Tank & Secondary Clarifier) also appears to be satisfactory with 63.7%, 41.9%, 88.5% & 95.3 % reduction in TSS, TDS, COD & BOD respectively.

- The Multi Grade Filters (MGF) also provides polishing to effluent quality by providing 37.8%, 1.5%, 8.1% & 23.8 % reduction in TSS, TDS, COD & BOD respectively.

- The overall performance of existing ETP appears to be satisfactory with 98%, 47.4%, 92.2 % and 97.4 % reduction in TSS, TDS, COD & BOD respectively.

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- The overall performance of ETP seems to be satisfactory also in context of the final discharge characteristics complying with discharge norms as under :

| Parameter | Tertiary Treatment Outlet ( Final Discharge) | Consent Discharge Norms | Charter Norms |
|---|---|---|---|
| pH | 7.60 | 6.5 – 8.5 | 6.5 – 8.5 |
| TSS , mg/l | 23 | 30 | 30 |
| TDS, mg/l | 1417 | 1600 | 1600 |
| COD, mg/l | 125 | 150 | 150 |
| BOD, mg/l | 16 | 20 | 20 |
| Color , PCU | 69 | 150 | 150 |
| SAR | 2.97 | 8 | 8 |

- The online continuous environmental monitoring system (OCEMS) is installed and was operational at the time of visit.

- The mill has installed Belt Filter Press for dewatering of ETP sludge and its disposal.

## 9. CONCLUSION & RECOMMENDATIONS:

- Based on the studies / analysis of effluent samples conducted by CPPRI, the performance of the existing ETP **(Fig.-3)** comprising of Equalization Tank, Hill Screen, Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier and MGF appears to be satisfactory in context of reduction in pollution load and compliance to consent / charter norms.

- The performance of the existing ETP has been evaluated based on the composite effluent samples collected by CPPRI on 08.10.2024 from various units of ETP. The total production, raw material furnish , fresh water consumption, waste water generated, discharged and recycled on day of sampling are indicated in **Annexure-IX.**

- The performance of ETP may vary depending upon the grades of waste paper used, grade of paper produced, total paper production, ETP operating conditions

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Dr. Om Prakash
29/11/2024

including adequate aeration , MLSS Level , retention provided in each unit, regular ETP monitoring etc.

- The mill is advised to install spray filter or other suitable device after primary clarifier for further improving quality of recycling backwater into process.

- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP:

- Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
- Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
- Ensure proper addition of nutrients In the aeration tank (BOD: N: P - 100:5:1).
- Maintain required level of MLSS concentration (2000-3000 mg/l) in aeration tank by ensuring proper microbial growth.
- Maintain desired level of DO in the aeration tank (1-2 mg/l).
- Ensure periodic & timely withdrawal of sludge from the clarifiers.
- Proper maintenance of electric motors and pumps etc.

*End of the Report*

डॉ. नितिन एन्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुगदी एवं कागज अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर-247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

TEHRI PULP & PAPER LIMITED Muzaffarnagar

# ANNEXURE I

Annexure - I

Uttar Pradesh Pollution Control Board

Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow 226010

Phone No. (0522) 2300449, Fax (0522) 2720779, e-mail: upcb@sify.com, website: www.uppcb.com

192468/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/both/MUZAFFARNAG/ AE 2023 Date: 27/10/2023

To,

M/s TEHRI PULP AND PAPER LTD UNIT I

9th K.M stone Bhopa Road Muzaffarnagar,MUZAFFAR NAGAR,251001

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorisation) under Section- 25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981" as applicable (to be referred hereinafter as Water Act, Air Act respectively).

Application no. 22651424 Date :- 2023-09-08

**Consolidated Consent to Operate and Authorization (CCA):**

Hereby granted to M/s TEHRI PULP AND PAPER LTD UNIT I located at 9th K.M stone Bhopa Road Muzaffarnagar,MUZAFFAR NAGAR,251001 subject to the provisions of the Water Act, Air Act and the rules made there under and subject to following terms and conditions :-

1. This CCA is granted for the period upto 2025-12-31 from the date of issuance of this letter under Section 25 of the "Water (Prevention & Control of Pollution) Act, 1974"

This CCA is granted for the period upto 2025-12-31 from the date of issuance of this letter, under Section 21 of the "Air (Prevention & Control of Pollution) Act, 1981"

2. Production Capacity :

| S. No. | Declared by the unit | | Permitted by the Board |
|---|---|---|---|
| | Name of Product(s) & By-product(s) with quantity per month | Name of Final Products & By-products with quantity per month | |
| | WASTE PAPER BASED-250 MT/DAY, AGRO WASTE BASED-150 MT/DAY, Caustic, Lime Sludge | KRAFT PAPER - 250 MT/DAY, Turbine & AFW | KRAFT PAPER - 250 MT/DAY, Turbine & AFW |

3. Production Process/Infrastructure :

| S. No. | Details | Declared by the unit | | Permitted by the Board |
|---|---|---|---|---|
| | | Number | Usage/ Process Operation | |

4. Shall obtain prior approval before making any modification in product & process line/ plant machinery leading to which this consent would be deemed void.

PRADEEP SHARMA

U.P. PAPER LIMITED

The unit shall inform SPCB and CPCB regarding shut down/ closure as well as re-start of manufacturing operations.

The unit shall maintain record of daily production in tons per day in a log book duly signed daily by authorised signatory/competent authority.

4. Water Conservation Measures

a. Fresh water consumption

Categorization of existing groundwater area: Safe/ Semi critical/ Critical/ Over-Exploited/ Saline/ Deficient/)

The unit shall obtain NOC of CGWA/SGWA in case of use of river water, permission from irrigation department)

Status of NOC from CGWA/SGWA: Applied/Granted

Details of Number of NOC and Validity 2025-12-31

Details of Artificial recharge system/ rain water harvesting unit (if any) installed with capacity

Details of piezometer installed i.e. numbers with coordinates

The CTO is valid for details of fresh water as mentioned below

| | Declaration | Permitted |
|---|---|---|
| Source of fresh water | Borewells/river | Borewells/river |

In case of increase in fresh water requirement/ discharge of CETP, the unit shall withdraw the fresh water only to make up the water recycled during industrial processes.

The fresh water consumption shall not exceed values mentioned below as per consented product wise capacity:

| Category | Specific Water Consumption not to exceed |
|---|---|
| Wheat Agro based Pulp & Paper Mills including Bleached Chemical pulp, papers, paperboards & specialty paper Mills. | 40 KL per Ton of paper produced |
| Bagasse & Wood Based Pulp & Paper Mills including unbleached grades of chemical pulps, papers and paperboards | 30 KL per Ton of paper produced |
| Waste Paper Pulp Based Paper Mills producing grades of papers, paperboards & newsprint | 12 KL per Ton of paper produced |
| Waste Paper Pulp Based Paper Mills producing tissue paper and paperboards | 8 KL per Ton of paper produced |
| Waste Paper Pulp Based Paper Mills producing writing/ printing papers and paperboards (ZLD) | Without Power Boiler: 2 KL per Ton of paper<br>With Power Boiler: 5 KL per Ton of paper |

The unit shall install separate sealed calibrated Electro Magnetic Flow meters at the inlet of all process, utilities, cross connections, and outlet.

The unit shall maintain records of daily fresh water consumption (initial reading, final reading, quantity in cum and in KL/paper) duly signed daily by authorised signatory/ competent authority.

The unit shall maintain separate logbooks for quantity of freshwater consumed in production section, Domestic consumption and other points of utilization.

The pipelines carrying fresh water/ back water should be coloured as per protocol.

The unit shall install Piezometric well within the premises to monitor the level of ground water and to study the quality of ground water annually.

b. Effluent treatment and discharge: -

The CTO is valid for the quantity of maximum daily trade effluent discharge as mentioned below:

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TEHRI PULP & PAPER LIMITED

| | CCA is valid for 1300 KLD | Declared by the unit 1300 KLD | Permitted 1300 KLD THROUGH ETP, IRRIGATION GARDEN BELT/DHANDERA DRAIN |
|---|---|---|---|

The standards of maximum specific trade effluent discharge shall be as specified below:

| Category | Specific Trade Effluent Discharge not to exceed |
|---|---|
| Agro based Pulp & Paper Mills not bleached | 5.2 Kl. per Ton of paper produced |
| Rice of chemical pulp, papers, paperboards & non-wood Specialty Paper Mills | |
| Wood & Wood Based Pulp & Paper Mill unbleached grades of chemical pulps, and paperboards | 12 KL per Ton of paper produced |
| Market Pulp Based Paper Mills processing grades of papers, paperboards & newsprint | 9 KL per Ton of paper processed |
| Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards | 55 KL per Ton of paper produced |
| R.C.F. and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards (ZLD process) | No discharge is allowed (100% recycle within the ZLD unit) |

The unit shall recycle all the treated effluent in the industrial process only.

The unit shall ensure that no treated untreated effluent discharged outside the unit premises.

The unit shall install the flow meter at recycling point and maintain the logbooks for the same.

The unit shall allow to withdraw the fresh water only to cater the losses in water in treated effluent recycle process.

The unit shall conduct the water audit and submit the same to SPCB.

The unit shall install ZLD scheme at Sedigali back water storage tank from where the back water shall be recycled.

The unit shall submit wastewater recycling flow meter as well as at ETP (if available).

The unit is also required to submit a ZLD feasibility report by a recognized institution to study the ZLD scheme.

The unit shall operate Effluent Treatment Plant consisting of Primary, Secondary and tertiary treatment as required with reference to influent quantity and quality.

The treated effluent shall be recycled to the maximum extent (atleast 80%) in the process and the remaining treated effluent after achieving the norms as mentioned below shall be disposed off into the storm water drain, first order/second order with Lat. Log leading to river name of river with Lat. Log.

| Parameters | Norms for Agro based paper mill | Norms for RCF bleached pulp & paper mill | Norms for RCF unbleached grade paper mill | Norms for RCF unbleached grade ZLD paper mill |
|---|---|---|---|---|
| pH | 6.5 – 8.5 | 6.5 – 8.5 | 6.5 – 8.5 | |
| BOD | 30 | 30 | 30 | No discharge is allowed |
| COD | 250 | 250 | 250 | No discharge is allowed |
| TSS | 100 | 100 | 150 | No discharge is allowed |
| AOX | | | 1kg/T | No discharge is allowed |

PROJECT ENGINEER

| | | | | |
|---|---|---|---|---|
| | 250 | 150 | 150 | No discharge is allowed |
| | 5 | | | No discharge is allowed |
| | 10 | 5 | 5 | No discharge is allowed |

In the case of land application of treated effluent, unit shall submit irrigation management plan duly approved by any government technical institute of repute. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond (Lagoon) having 15 days holding capacity.

Effluent Treatment Plant shall be stabilised prior to the resumption of manufacturing operations.

The unit shall install a flow meter with totalizer on the recycling pipe line from ETP and the flow meter should be connected to State/CPCB Server.

Flow measuring devices should be provided for measurement of quantity of industrial effluent generated, industrial effluent recycled and industrial effluent discharged. Logbook for the same shall be maintained by unit.

The unit shall maintain daily record log book of raw material (waste paper) consumption, chemical consumption (process & ETP separately), paper production, energy consumption (process & ETP separately).

Sampling points should be installed at ETP inlet, ETP outlet, effluent recirculation lines and at other points as deemed necessary.

The unit shall install COCLMS at ETP outlet for the parameters flow, pH, TSS, BOD & COD and provide connectivity with CPCB and SPCB server as per the guidance issued by CPCB.

The unit shall ensure the maintenance and uninterrupted data supply from the COCLMS to the CPCB and SPCB servers and shall get the calibration of COCLMS.

**For Wood based/ Agro based paper mills:**

The unit shall install Chemical Recovery System for management of black liquor. Appropriate black liquor spillage system should be available to prevent its escape along with other effluent streams.

The unit should maintain log book of Chemical Recovery System indicating quantity of black liquor processed, white liquor generated, soda ash produced (if applicable), running hours etc.

**In case of any discharge of Black Liquor from the unit the Consent to Operate/ Authorization (CC &A) issued to the unit shall stand withdrawn with immediate effect.**

The unit shall have adequate onsite environmental laboratory facility for qualitative analysis of different effluent stream, and manpower for monitoring and recording TSS, TDS, COD & BOD at process wise, ETP inlet and outlet on daily basis.

The unit shall set up an Environment Management Cell within unit as per the Charter.

The unit shall submit analyses report from the authorized laboratory for all parameters as mentioned in the point wise

The unit should be calibrated annually from recognized institution/ Vendor.

The unit shall prepare material balance and water balance report annually.

The unit shall submit every ETP Monitoring Analytical Report to the concerned State Pollution Board.

The unit shall get its ETP performance evaluated by a third party annually.

The unit shall identify recipient drains/ nullah and their u/s & d/s locations of confluence with SPC IS and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through duly Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis to

**Domestic effluent/Sewage treatment and discharge: -**

The unit is authorized for the quantity of maximum daily domestic effluent/sewage discharge as mentioned below:

| S.No. | Details | Permitted |
|---|---|---|
| | Maximum daily discharge of sewage | 8.0 |
| | Treatment facility | N |
| | Discharge point | SEPTIC TANK |

(SAURABH SHARMA)

| | CCA to valid for 1300 KLD | Declared by the unit 1300 KLD | Permitted 1300 KLD THROUGH EFF. IRRIGATION/GREEN BELT DHANDURA DRAIN |
|---|---|---|---|

The quantity of maximum specific trade effluent discharge shall be as specified below.

| Category | Specific Trade Effluent Discharge not to exceed |
|---|---|
| Agro based Pulp & Paper Mills (Unbleached grades of chemical pulp, papers, paperboards & non-wood Specialty Paper Mills | 25 KL per Ton of paper produced |
| Wood & Wood Based Paper & Paper Mill (Unbleached grades of chemical pulp, paper/boards | 15 KL per Ton of paper produced |
| Market Pulp Based Paper Mills producing (Unbleached grades of papers, paperboards & newsprint | 10 KL per Ton of paper produced |
| Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards | <5 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of paper and paperboards (ZLD process) | No discharge is allowed (100% recycle within the ZLD unit) |

The unit shall recycle all the treated effluent in the industrial process only.

The unit shall ensure that no treated untreated effluent discharged outside the unit premises.

The unit shall install flow meter at recycling point and maintain the logbooks for the same.

The unit shall take steps to withdraw the fresh water only to cater the losses in water in closed circuit system.

The unit shall conduct the water audit and submit the same to SPCB.

The unit shall install FRP material at Sedtrich back water storage tank from where the back water shall be recycled. Flow meter for recycling flow meter as well as at CEP (if available).

The unit should be submit a ZLD feasibility report by a recognized institution to justify its ZLD status.

The unit shall operate Effluent Treatment Plant consisting of Primary, Secondary and tertiary treatment as required with reference to influent quantity and quality.

The treated effluent shall be recycled to the maximum extent (atleast 40%) in the process and the treated effluent after achieving the norms as mentioned below shall be disposed off into the nearest stream of drain, first order/second order with Lat. Log. leading to river name or river with Lat. Log.

| Parameters | Norms for Agro based paper mill | Norms for RCF bleached pulp & paper unit | Norms for RCF unbleached grade paper mill | Norms for RCF unbleached grade ZLD paper mill |
|---|---|---|---|---|
| pH | 6.5 - 8.5 | 6.5 - 8.5 | 6.5 - 8.5 | |
| BOD | 30 | 30 | 40 | No discharge is allowed |
| COD | 250 | 250 | 350 | No discharge is allowed |
| TSS | 100 | 100 | 100 | No discharge is allowed |

PROJECT SCIENTIST

| | | | | |
|---|---|---|---|---|
| | < 250 | < 150 | 150 | No discharge is allowed |
| | 8 | | | No discharge is allowed |
| | 16 | 8 | 8 | No discharge is allowed |

In the case of land application of treated effluent, unit shall submit irrigation management plan prepared by any government technical institute of repute. During no drainage period for irrigation, the treated effluent to be stored in a seepage proof lined pond (Lagoons having 15 days holding capacity).

Effluent Treatment Plant shall be stabilised prior to the resumption of manufacturing operations.

The unit shall install a flow meter with totalizer on the recycling pipe line from ETP and the flowmeter should be connected to State/CPCB Server.

Flow measuring devices should be provided for measurement of quantity of industrial effluent generated, industrial effluent recycled and industrial effluent discharged. Logbook for the same shall be maintained by unit.

The unit shall maintain daily record log book of raw material, waste paper consumption, chemical consumption (process & ETP separately), paper production, energy consumption (process & ETP separately).

Sampling points should be installed at ETP inlet, ETP outlet, effluent recirculation lines and at other locations as deemed necessary.

The unit shall install OCEMS at ETP outlet for the parameters flow, pH, TSS, BOD (3 days 27°C) and COD and online connectivity with CPCB and SPCB server as per the guidelines issued by CPCB.

The unit shall ensure the continuous and uninterrupted data upload from the OCEMS to the CPCB and SPCB server and shall be responsible for calibration of OCEMS.

**For Wood based/ Agro based paper mill:**

The unit shall install Chemical Recovery System for management of black liquor. Appropriate black liquor storage system should be available to prevent its escape along with other effluent streams.

The unit should maintain log book of Chemical Recovery System indicating quantity of black liquor processed, white liquor generated, soda ash produced (if applicable), running hours etc.

**In case of any discharge of Black Liquor from the unit the Consent to Operate/ Authorization (CC &O) issued to the unit shall stand withdrawn with immediate effect.**

The unit shall have adequate onsite environmental laboratory facility for qualitative analysis of different effluent stream, and manpower for monitoring and recording TSS, TDS, COD & BOD at ETP inlet and outlet on daily basis.

The unit shall set up an Environment Management Cell within unit as per the Charter.

The unit shall submit analysis report from the authorized laboratory for all parameters as mentioned for point out.

Calibration should be calibrated annually from recognized institutions/ vendor.

The unit shall prepare monthly material balance and water balance report annually.

The unit shall submit ETP Selection Assessment Report to the concerned State Pollution Control Board.

The unit shall get its ETP performance evaluated on a triennial basis.

The unit shall identify recipient drains/ nullahs and their water & soil characteristics in consultation with SPCB and shall carry out monthly monitoring of identified recipient drains at suitable locations through NABL accredited Environment Lab as per EP Act, 1986 and shall submit the analysis report to monthly basis to SPCB.

**Domestic effluent/Sewage treatment and discharge: -**

The unit is to limit the quantity of maximum daily domestic effluent/sewage discharge as mentioned below:

| S.No. | Details | Permitted |
|---|---|---|
| | Maximum daily discharge of sewage | 8 |
| | Treatment facility | X |
| | Discharge point | SEPTIC TANK |

PRADEEP SHARMA

In case of stoppage of functioning of STP, production has to be stopped immediately and this matter has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

The domestic effluent should be treated in the sewage treatment plant so that it should be in conformity with the prescribed norms.

| S.No | Parameter | Standard |
|---|---|---|

Flow measuring devices should be provided for measurement of quantity of sewage generated, sewage recycled (if any) and sewage discharged. Logbook for the same shall be maintained by unit.

Sampling points should be installed at STP inlet, STP outlet, recirculation lines and at other points as deemed necessary.

Unit shall maintain daily record log book of chemical consumption at STP (if any), energy consumption, ETP, STP sludge generation and disposal separately.

Unit shall explore the possibility to recycle the treated used water shall be utilized in gardening, irrigation, industrial units and toilet flushing to minimize the fresh water consumption up to 30%.

Separate arrangement should be made for collection of industrial and domestic effluent in closed drain supply system.

6. **Cleaner Technology & Waste Minimization Practices:**

Background:

To take appropriate measures in a time bound manner through preparation of individual action plans and implementation of cleaner technology options by the Pulp & Paper mills. To facilitate the Pulp & Paper mills, a Charter for 'Charter for Water Recycling and Pollution Prevention in Pulp & Paper industries' was formulated. Clean Technology measures mentioned hereunder are indicative of systems, processes and practices that are generally considered essential for achievement of the objectives of the Charter. However, individual unit may opt for technology actually required for implementation according to their requirement and circumstances like scale of operation, system configuration, products portfolio and raw materials etc. Unit shall ensure implementation of the selected cleaner technology options within four to six months from the date of issuance of this CCA.

Prevention/reduction of High Pollution Load Stream like Raw material washings as agro based pulp and paper mills as well as High COD back water stream in RCF based Kraft Paper Mills operating in ZLD.

Installation of Compressed Biogas System for conversion of biogas into compressed biogas and use as fuel.

Energy Conservation & water ETP Upgradation for reduction in specific water consumption in pulp and paper mills.

Use of jet aerators for improved biodegradation in aeration tank and increased DO level.

Press Washers in Pulp Washing to optimize water consumption and improve under chemical.

Sludge Drying Beds to be discontinued. Only sludge dewatering system, centrifuge etc.

Use of the plastic waste disposal system to be installed by RCF based pulp and paper mills.

Closed loop fiber recovery and backwater system using pub disc filters or DAF (Dissolved Air Flotation) Units.

Environmental management system

Unit shall setup the environmental management cell including unit head, purchase store manager, Production chemist head, ETP in charge to effectively monitoring of environmental compliance.

Unit shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO, to effectively monitoring of ETP control parameters and ETP discharge norms.

8. **Air Pollution Mitigation**

The unit shall use following fuel and install air pollution control device (APCD) of adequate capacity to comply with following:

| S.No | Equipment | Fuel | Stack height (m) | Air Pollution Control Device (APCD) | Stack Emission standards |
|---|---|---|---|---|---|

PRADEEP
SHARMA

| | | | | |
|---|---|---|---|---|
| 1 X 52 TPH BOILER | BIOMASS FOW SUPPLIER (COAL 406 MT/DAY | 60 Meter Stack Height From Ground Level | ELECTRO STATIC PRECIPITATOR (ESP) | AS PER CAQM DIRECTION |
| 1 X 14 TPH BOILER | BIOMASS FUEL | 40 Meter Stack Height From Layout Level | | AS PER CAQM DIRECTION |
| 1 X 1750 KVA DG SET | Diesel/PNG GAS | 7 METER ABOVE STACK HEIGHT FROM NEAREST ROOF LEVEL | ACCOUSTIC ENCLOSURE | AS PER CAQM DIRECTION |
| 1 X 500 KVA DG SET | Diesel/PNG GAS | 5 Meter Above Stack Height From Nearest Roof Level | ACCOUSTIC ENCLOSURE | AS PER CAQM DIRECTION |
| 1 X 1010 KVA DG SET | Diesel/PNG GAS | 6 Meter Above Stack Height From Nearest Roof Level | ACCOUSTIC ENCLOSURE | AS PER CAQM DIRECTION |

Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the Board.

...shall create interlocking of air pollution control devices with production processes.

...shall operate in a manner so that all emissions be emitted through designated chimney only.

...operating in NCR shall comply with directions issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).

...AQM in National Capital Region and Adjoining areas, CPCB or SPCB issues the closure ...against the unit operating in NCR, the consent shall automatically remain suspended for that ...and after ensuring compliance and after the closure order is revoked the consent shall automatically become effective.

8. **Noise Pollution Mitigation:**

Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure ...required for meeting the ambient noise standards for night and day time as prescribed for respective areas/ zones (Industrial and Commercial) which are as follows: -

Standards for Noise level in dB (A) Leq

| Industrial Area | | Commercial Area | |
|---|---|---|---|
| Day | Night | Day | Night |
| 75 | 70 | 65 | 55 |

...time: Day time from 6.00 a.m. to 10.00 p.m. Night time: from 10.00 p.m. to 6.00 a.m.

General Conditions:

...reserves the right to revoke and modify any stipulated condition issued along with CCA at ...stage, as may be necessary.

...of commencement/Closure Direction by CPCB or SPCB, the unit shall ensure ...and during the closure period.

...the Show Cause Notice by CPCB or SPCB, compliance has to be achieved ...days by the unit. However, if not revoked within 45 days, the Show Cause Notice shall be considered as a Closure direction.

...non-functioning of ETP and or STP, production has to be stopped immediately and this Board has to be intimated through a report to be dispatched by fax/phone/email immediately.

...breakages of functioning of air pollution control equipment, production has to be stopped ...immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be ...followed immediately.

PRADEEP SHARMA

The CCA is valid only for products and quantity mentioned in Para 2. Unit shall obtain prior approval before making any modification in product, process, fuel, plant machinery failing which consent shall be deemed revoked.

Compliance documents to be submitted by the Unit: -

Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, and third party audit report.

Environment Statement in form – V of Environment (Protection) Rule, 1986.

Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Areas.

The unit shall submit Latest copy of Audited Balance Sheet, C.A. Certificate (Fixed Assets, Current Assets, Capital Expenditure of the unit at the end of each financial year so the Consent fee payable by the unit may be verified.

The unit shall submit Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area, Quarterly analysis reports of the samples of effluent, emission, hazardous wastes and sludge from NABL accredited and EPA recognized laboratory.

The unit shall inform in advance to SPCB, take prior permission of the SPCB to close manufacturing production.

The unit shall submit calibration certificate of OCEMS at least once in a year to SPCB.

Unit is hereby temporary closed that the first 24 hours energy supply to unit and prior intimation of closure shall be given to the officials of the CCA will be informed as per the law.

The unit shall apply before the 60 days of expiry of CCA or any change in production capacity/manufacturing process/capacity enhancement, outlet for the discharge of effluent or gases emission or sewage waste from the unit etc. or any change in effluent discharge point of emission point.

In case of occurrence of an accident, complete details on form must be sent to State Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

The unit shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all times by the Board's staff; the chimney stack attached to various sources of emission shall be numbered by number such as S-1, S-2 etc. and these shall be painted / displayed to indicate accordingly.

Any modification or installation in the existing pollution control equipments should be done only by prior approval of Board.

The unit will have to deposit the fees used for Whitener as notified.

The unit falls under GIP and situated in the catchment area of River Ganges, Hence during May to July, the unit shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.

The unit shall abide by the directions/ guidelines given by Hon'ble Courts, MoEF&CC and CPCB/SPCB from time to time.

The unit shall abide by the conditions of Environment Clearance issued by State Level Environment Impact Assessment Authority vide letter no. and dated and Consent to establish (CTE) issued by SPCB vide letter no.

The unit shall develop plantation of tall trees of suitable species on minimum 33% of the land on which the unit is established as per the guidelines set up by the Board vide its Office Order no. dated The copy of this guideline is available at URL http://www...

In case of due to any accident or other unforeseen act or event, such emission occurs or is likely to occur in excess of standards laid down, such information shall be reported to the Board's officers and all other concerned offices. In case of failure of pollution control equipment, the said process connected to it shall be stopped with immediate effect.

The unit authorized shall implement Emergency Response Procedure (ERP) for which the CCA is issued considering all the specific possible scenarios such as spillages, leakages, fire etc. and mock drills for the same and also carry out mock drill in this regard at regular interval of time.

The unit authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous waste being handled in the plant including waste water and air emission (if any) be maintained within the factory premises in display on Display Board of size 4x8 feet outside the factory gate within premises.

PRAJESH
SHARMA

The unit shall maintain and provide 'Inspection Book' at the time of inspection to the Board's officials.

The unit shall provide uninterrupted accessibility to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of pollution control measures.

The unit shall maintain good house-keeping. All valves/pipes/sewer/drains etc. must be leak-proof. This consent is being issued with the permission of competent authority.

Specific Conditions:

1. This is valid only for the production capacity of KRAFT PAPER - 200 MT/DAY (WASTE PAPER BASED) - 50 MT/DAY AND KRAFT PAPER - 50 MT/DAY (AGRO WASTE BASED) 150 MT/DAY, Recovery Boiler, Multiclone, and Turbine of capacity 8 MW only at site 9TH K.M. STONE BHOPA ROAD, DISTT. MEERUT (U.P.) VILLAGE HARNAWAR, 257601, U.P.
2. The industry must complying the conditions of NOC obtained by UPSWCB or whatever applicable.
3. Plant and machinery shall be installed in the industry without obtaining CTE from UPPCB.
4. Effluent is not to be released under CAQM direction.
5. APCE shall be maintained and operated in such a manner that emissions always conform to the standards laid down under the E.P. Act 1986 as amended.
6. Industry shall submit Stack Emission/Ambient Air Quality Monitoring Analysis report from Board's laboratory after issuing this certificate within one month and on quarterly basis by UAIS Portal from a Board approved laboratory under E.P. Act 1986 to the Board.
7. In case of any change in production capacity/ process/raw materials use etc. the industry will have to approach the Board. For any enhancement of the above, fresh Consent to Establish has to be obtained from Pollution Control Board.
8. You have to install STP within 3 months for treatment of domestic effluent and submit the proposal for the same to the Board within one month.
9. You have to provide short time bound compliance of suggestion/recommendations of "Charter for Water Conservation & Pollution Prevention in Pulp and Paper Industries" formulated by CPCB.
10. APCE shall be maintained and operated in such a manner that emissions always conform to the standards laid down under the E.P. Act 1986 as amended.
11. The industry shall comply the provisions of Hazardous and Other Waste (Management and Transboundary Movement) Rules 2016 and shall obtain authorization for the disposal of hazardous waste.
12. Consent shall automatically become invalid on issuance of Closure Order by U.P.PCB/U.P. Further on Revoking of Closure order, the Consent order shall become valid.
13. As per the directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas vide its letter no-A-11001801/2021-CAQM, dated-04.02.2022, industry shall under all circumstances completely switch over to PNG or Bio Fuels as per direction given by CAQM.
14. DG sets under 800 KW have been fitted with Dual fuel system (70% Gas + 30 % Diesel). For Capacity above 800 KW to 1800 KW where authorized certified agencies for RECDs are still not available, operation of dual fuel system (70 % Gas + 30 % Diesel) in such DG Sets shall be considered as part compliance of the Directions No 54 to 57 dated 08.02.2022 and use of DG Sets shall be permitted for 4 hours per day till September 30, 2023, in areas where gas infrastructure is available as per CAQM direction dated-16.12.2022.
15. You shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by the Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas.
16. Operation and maintenance of APCS shall be done in such a way so that the emission complied from the stack conform to the prescribed norms of the Board.

PRADEEP SHARMA

shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining
direction no. 53 and 62 and other direction issued time to time regarding use of cleaner fuel.
shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining
direction no. 53, 62 & 68 regarding DG sets.
shall be monitored all sources of emission from Boiler Thermopack etc. other fuel combustion
Approved Laboratories, UPPCB on payment basis within a month. To ensure emissions parameters as
CAQM order.
industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981
Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules
under E. P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to
industry shall provide adequate arrangement for fighting the accidental leakages discharge of any air
gas liquid from the vessel, machinery etc. which are likely to cause fire hazard including
environmental pollution.
industry shall install electromagnetic flow meter at water source and outlet of ETP and maintain the
water generated and recycled treated effluent. The treated effluent from the Effluent Treatment
shall be used completely in the manufacturing process. No Treated water shall be discharge outside the
premises by any circumstances.
shall install operate at sufficient height from the ground level Open to Network IN-PET
at the outlet of ETP and its URL and password shall be provided to the UPPCB officials every
industry shall comply with various Waste Management Rules as notified by MoEF&CC viz. Plastic
Management Rules 2016, Solid Waste Management Rules 2016, Hazardous and Other Wastes
ement and Transboundary) Rules, 2016, E-waste (Management) Rule 2016, Construction and
Waste Management Rules 2016, Battery Waste Management Rules 2001 as Noise Pollution (Regulation and
Control) Rules 2000.
shall install and maintain Online Continuous Effluent and Emission Monitoring System
(OCEMS) on ETP and stacks & connect it with SPCBs and CPCB server, before start of production as per
the direction of CPCB.
industry shall comply the order passed by Hon'ble NGT time to time.
The industry shall ensure provisions of Roof Top Rain Water Harvesting system and Ground Water
Recharging Proposal compliance report should be sent to the Board within One month.
shall dispose the hazardous waste through authorized recyclers TSDF and obtained HW Usage
Permit.
shall use the furnace oil pet coke as it may
specifications, proper disposal of boiler ash.
consent is valid only for products and quantity mentioned above. Industry shall obtain prior
consent for making any modification in product process, fuel, Plant machinery, fuel, which causes
change in pollution load.
shall submit the audited balance sheet for the current year.
industry should be operated in such a manner that it does not cause any nuisance to the environment and
shall be disposed in eco friendly manner.
industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court
National Green Tribunal, Central Pollution Control Board and U.P. Pollution Control Board for
better safe guard of environment from time to time.
industry shall obtain prior consents in the event of any addition of new emission generation sources
Boiler, Furnace, Heaters, D.G. Sets or alteration of existing emission sources in accordance with
Section 25 of the Act 1981 (as amended respectively).
industry shall establish Miyawaki forest inside the factory in sufficient area in the vacant of land from
time to time.

[illegible] shall be used for forestation.

Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no U16405/220/2018 02 dt 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guide_160218.pdf.

PRADEEP SHARMA

Chief Environmental Officer (Circle 3)

Copy to:

Regional Officer, U. P. Pollution Control Board, Mirzapur/Sagar to ensure the compliance of the conditions stipulated in the certificate.

PRADEEP SHARMA

Chief Environmental Officer (Circle 3)

# मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जागरूकता का संदेश

- [illegible] अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें

- [illegible] एकल उपयोग प्लास्टिक उत्पाद जैसे कप, प्लेटें, चम्मच, स्ट्रॉ, इयरबड्स आदि का उपयोग न हो तथा विभिन्न वस्तुओं जैसे थैलों/बोतलों से बचने दोहराने या बहुबारी की आदत डालें।

- [illegible] एकल प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक कचरे के बजाय कपड़े के थैले का उपयोग करने संबंधित 375 मिलियन इन सीमा (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है

- सर्कुलर अर्थव्यवस्था (सर्कुलर इकोनॉमी) का संचालित मार्गदर्शन करने 2030 तक लगभग 1.5 लाख करोड़ रुपये की [illegible] उत्पन्न हो सकता है। वैसे व्यक्तिगत फैसले से पूर्व सोचें, वे किसी का समाधान तो नहीं ...?

- [illegible] प्लास्टिक/ इकोफ्रेंडली उत्पाद की ओर से फेंकने से बचें। इसके उपयुक्त निस्तारण हेतु हम प्रतिबद्ध हैं ... [illegible] है। प्रतिबंधित ई-प्लास्टिकयुक्त उत्पादों से अनुपयोगी इलेक्ट्रॉनिक/ इलेक्ट्रानिक उत्पाद जो इस माह से [illegible] पुनर्चक्रण हेतु पुनर्चक्रक को पुनर्चक्रण हेतु दिए जा सकते हैं तथा ई-कचरे के विभिन्न पर्यावरणीय दुष्प्रभाव से बचा जा सकता है

- [illegible] - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - यदि भी तथा आवश्यक हो तो ऐसी दूरी के लिए सदैव पैदल या साइकिल चलाने का प्रयास करें। यदि यह संभव न हो तो सार्वजनिक परिवहन का [illegible] विचार करें

- [illegible] के लिए सौर ऊर्जा का उपयोग करें और उसे [illegible]

- [illegible] भोजन आपके स्वयं प्रयास द्वारा [illegible] भी सहायता से समाज के [illegible] तक पहुंचाई जा सकती है। यही अनुपयोगी भोजन खाद्य सामग्री को कंपोस्ट (खाद बनाकर) करने में 95 [illegible] से बचाया जा सकता है

- [illegible] - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। नल उपयोग में न होने पर बंदों को कर रखने मात्र से 9 मिलियन लीटर पानी बचाया जा सकता है

- [illegible] पर [illegible] के उपयोग कर करने मात्र से 22.5 मिलियन kWh तक ऊर्जा की बचत हो सकती है

- [illegible] स्तर पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं। उपयोग में न होने पर [illegible] को बंद करें। स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का चयनित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है।

# ANNEXURE II

Annexure-II

# UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 17515/UPPCB/MuzaffarNagar(UPPCBRO)/HWM/MUZAFFARNAGAR/2022
Dated :03/08/2022

To,
M/s TEHRI PULP AND PAPER LTD UNIT 1
9th K.M stone Bhopa Road Muzaffarnagar,MUZAFFAR NAGAR,251001
Tehsil :MuzaffarNagar
District :MUZAFFARNAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 17515 and 03/08/2022 .
2. Reference of application (No. and date) 16681133 and 09/06/2022 .
3. Mr SACHIN AGARWAL of M/s TEHRI PULP AND PAPER LTD UNIT 1 is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at 9th K M stone Bhopa Road Muzaffarnagar

**Details of Authorisation**

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorised mode of disposal or recycling or utilization or co-processing, etc. | Quantity(ton/annum) |
|---|---|---|---|
| 1 | CATEGORY 33.2 AS PER SCHEDULE I (Contaminated Cotton Rags Or Other Cleaning Materials) | THROUGH TSDF | 0.125 MT/Annum |
| 2 | CATEGORY 33.1 AS PER SCHEDULE I (Empty Barrels/Containers /Liners Contaminated With Hazardous Chemicals /Wastes) | THROUGH TSDF | 1.5 MT/Annum |
| 3 | CATEGORY 5.1 AS PER SCHEDULE I (Used Or Spent Oil) | THROUGH TSDF | 0.375 MT/Annum |
| 4 | CATEGORY 33.2 AS PER SCHEDULE I (Contaminated Cotton Rags Or Other Cleaning Materials) | THROUGH TSDF | 3.0 MT/Annum |

1. The authorization shall be valid for a period of 02/08/2027 from the date of issue of this letter

2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A **General Conditions of Authorization -**

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.08.11 21:30:14 +05'30'

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for ,any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order

## B Specific Conditions of Authorization

1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.

2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested.

4- Comprehensive safety measures must be followed in handling of wastes and the staff must be

RAKESH KUMAR TYAGI

properly trained.

5- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

6- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

7- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

8- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

9- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

10- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

11- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

12- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

13- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

14- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

RAKESH KUMAR TYAGI

Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.08.31 21:30:58 +05'30'

15- It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

16- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

17- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

18- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

19- Ground water monitoring report of premises shall be submitted within one month.

20- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

21- The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.

**( Authorized Signatory )**

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.08.11 21:31:38 +05'30'

**UTTAR PRADESH POLLUTION CONTROL BOARD**

Copy to: To the Regional Officer, U.P.Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate. for information and necessary action

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.08.11 21:31:38 +05'30'

**CEO/EE, I/C Circle**

# ANNEXURE III

Annexure-III

# GROUND WATER DEPARTMENT

Ministry of Jal Shakti
Government of Uttar Pradesh

## Form 8 (C)

[See Rule 3(1)]

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC012696
VALID FROM 31/03/2022 TO 30/03/2027
[(3)(10)(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019]

Registration No.: 202202000387

| | | | |
|---|---|---|---|
| Name of the Owner | SACHIN AGRAWAL | | |
| Designation पद | G. M. ENVIRONMENT | Company Name कंपनी का नाम | TEHRI PULP AND PAPER LIMITED |
| Company Address कार्यालय का पता | 9TH KM,DELHI ROAD,MUZAFFARNAGAR | Authorization Letter प्राधिकार पत्र | Download |
| Address of the Applicant | 112,30,31 KM BHOPA ROAD, NEW MANDI MUZAFFARNAGAR,UTTAR PRADESH | Application Form Serial No. | [illegible] |
| Date of Submission | 28/02/2022 | Specimen Signature | |

### Location Particulars

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | [illegible] |
| Tehsil/Village/Area | [illegible] | Municipality/Corporation | No |
| Existing Registration No. | | | N/A |

### Particular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 28/08/1997 | | |
| Type of Well | Tube Well/ Boring | Depth of the Well (in meter) | 125.00 |
| Purpose of Well | Industrial | Assembly Size(For Tube Well) | |

Details of Pumping (For Tube Well)

| | | | |
|---|---|---|---|
| Type of Power Used | Submersible | H.P. of the Pump | [illegible] |
| Type of Energy Device | Electric Motor | Rate of Withdrawal (m³/hr.) | [illegible] |

...ther Pumps (In Case of Electric Pump)

27/03/1997

...ums Allowable Rate of Withdrawal (in³/hr.): 150.00

Maximum Allowable Running Hours Per Day: 7.00

...Maximum Allowable Annual Extraction of Ground Water

...This certificate authorizes the owner/ applicant (user) to sink a well at the location specified at Sl. (2) for extraction of ground ... tion that as shown at Sl. (3i) for Running Hours per day as also at Sl. (3A), and for maximum allowable annual extraction of ... under as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

## GENERAL CONDITIONS:

- ... any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this ... shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of the ...
- For purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS: IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction at pumping stages and it shall be presumed that the quantity recorded by the meter has been extracted by the said user unless the contrary is proved. ... action of ground water from the well as shown at item 3(k) shall not exceed to the recorded rate from watermeters ... Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons ... demands.
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of the ... shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- In case any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be ... Such a violation at any subsequent stage, this registration is liable for cancellation.
- This registration (NOC) shall be valid for a period of two years from the date of issue. The applicant shall have to apply for re-... registration at least ninety days prior to expiry of its validity.
- Observation of parameters and installation of digital water level recorders with telemetry shall be mandatory for user (eight and above ...) ... be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available ... on monthly basis.

### Norms for Installation of Piezometers and their Monitoring

A piezometer is a borewell / tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level recording ... which is also used to take water sample for water quality testing whichever needed. General guidelines for installation of piezometers are ...

- ... is to be installed/constructed at the minimum of 30 m distance from the pumping well through which ground water ... withdrawal. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If more than ... Piezometers are installed, the second piezometer should monitor the shallow ground water regime. It will facilitate ... water aquifer wise/zone wise.
- No. of Piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| Quantum of Ground water withdrawal (cum/day) | No of piezometers required | Monitoring Mechanism | |
|---|---|---|---|
| | | Manual | DWLR/AWLR |
| < 10 | 0 | 0 | 0 |
| 11 - 50 | 1 | 1 | 0 |
| 50- 500 | 1 | 0 | 1 |
| > 500 | 2 | 0 | 2 |

- ... frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should ... upto two decimal.
- For measurement of water level sounder as automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) a ... telemetry system should be used for accuracy.
- The measurement of water level at piezometer should be taken, only after the pumping from the surrounding tube wells has been ... for at least ... hours.

- ... regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered ...
- ... for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh ...
- ... ground water quality has to be monitored twice in a year during premonsoon (May/June) and post-monsoon (October/November) ... periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube well/s site for providing the location, piezometer/ tube well number ... depth and zone tapped of piezometer/tube well for standard referencing and identification.
- (a) other site specific requirement regarding safety and access for measurement may be taken care of.
- ... other conditions that may be imposed by the concerned Authority.
- ... the particulars/information furnished by the applicant in the application for issuance of this permit is found to be incorrect ... subsequent stage, this permit is liable for cancellation.

SPECIFIC CONDITIONS:

- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted to them for the following specific ... quantity of water.
- ... certificate shall be granted only at such places where local government water supply agencies are not able to supply the ... be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- ... industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industry, Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and ... submissions of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required ... and water use by at least 20% over the next five years through appropriate means.
- ... observation well(s) (piezometer(s)) within the premises and installation of appropriate water level monitoring machine ... General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water ... lowering of water level shall be done by the project proponent. The piezometer /observation well/ shall be constructed at a minimum distance of ... from water/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ well/s. ... water level data shall be submitted online to the Ground Water Department, UP.
- ... proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ... ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, alkali or liquor ... shall store the harvested rain water in surface storage tanks for use in the industry.
- ... of untreated waste water into aquifer system is strictly prohibited.
- ... which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemicals, Petrochemicals, ... etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water ...

- ... Conditional User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific ... industrial projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering ... water level (pre-monsoon) and submit the data online to Ground Water Department, UP as per format. Monitoring records ... the proponent for five years, for inspection or reporting as required by District Ground Water Management Committee.
- ... Sewage Treatment Plants (STP) shall be mandatory for hotels, where ground water requirement is more than ... shall be utilized for toilet flushing, car washing, gardening etc.

... 2022

... Nagar

This certificate is electronically generated and does not require digital signature

of Energization (in Case of Electric Pump)

27/03/1992

Maximum Allowable Safe 150.00
Yield (m/day):

Maximum Allowable 6.00
Running Hours Per Day:

Maximum Allowable Annual Extraction of Ground Water: 420000.00

This certificate authorizes the owner applicant (user) to sink a well at the location specified at Sl. (2) for extraction of ground water at a rate according that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

In case of change of ownership of the proposed well, fresh authorization has to be obtained.

Any change in rate of withdrawal of the pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this

For measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (IS 15120 standard) having telemetry system in the abstraction structure, which record rate and quantum of extraction at regular intervals and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, and the quantity of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters. The Competent Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons as it deems

In case of any change of ownership of the existing well, fresh registration has to be obtained.

Any change in location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made only after prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.

If any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect at any subsequent stage, this registration is liable for cancellation.

The Well Excavation/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal of registration, at least thirty days prior to the expiry of its validity.

Installation and installation of digital water level recorders with telemetry shall be mandatory for user, depth and zone specific which shall be interconnected with that of the pumping well. The data obtained from digital water level recorders shall be made available to the Authority.

Installation of Piezometers and their Monitoring

Piezometer is proposed only for monitoring water level by measuring the water levels in observation wells and it is not to be used to take water samples for water quality testing which is never needed. General guidelines for installation of piezometers are as follows:

One piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being abstracted. The diameter of the piezometer should be about 4" to 6".

The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow and deeper ground water aquifer monitoring.

Number of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| Sl. No. | Quantum of Ground water withdrawal (cum/day) | No.of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | (DWLR) with Telemetry |
| i | < 10 | 0 | 0 | 0 |
| ii | 11 - 50 | 1 | 1 | 0 |
| iii | 51- 100 | 1 | 0 | 1 |
| iv | >100 | 2 | 1 | 1 |

The monitoring frequency should be monthly and accuracy of measurement should be up to 1cm. The recorded measurements are to be submitted to the Authority.

For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) of appropriate accuracy should be used for accuracy.

The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for at least six hours.

- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be provided for locating the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh and for its utilization.
- The ground water quality has to be monitored twice in a year during pre monsoon (May/June) and post-monsoon (October/November). Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to be contained from Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well complete depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other conditions that may be imposed by the concerned Authority.
- In case any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect at any subsequent stage, this permit is liable for cancellation.

SPECIFIC CONDITIONS:

- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the required quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) Industries abstracting ground water in excess of 100 $m^3$/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit the report within two months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation wells (piezometer(s)) within the premises and installation of appropriate water level monitoring mechanism in the observation wells as per the conditions mentioned in the NOC shall be mandatory for industries drawing or proposing to draw more than 10 $m^3$/day of ground water. Construction of observation well shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 5 m from the bore well/ production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well. Analysis of water samples and data shall be submitted quarterly to the Ground Water Department, UP.
- v) Industries shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to contaminate the ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter houses, etc.) shall use the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical, Petrochemical, Metal Finishing, Pesticides, Insecticides, Fertilizers, Pharmaceuticals, Paints, Pigments, Textiles, Distilleries and etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.

(B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:

- i) For infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering (either by using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and data are to be maintained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 $m^3$/day. Treated water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date: 07-09-2022

Place: Noida, Nagar

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# GROUND WATER DEPARTMENT

Ministry of Jal Shakti
Government of Uttar Pradesh

## Form 8 (C)

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO. NOC018699
VALID FROM 31/03/2022 TO 30/03/2027
[(2)(b)(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019]

Registration No.: 202203000002

Name of the Owner: SACHIN AGRAWAL

Designation: G. M. ENVIRONMENT

Company Name: [illegible]

Complete Address: 9TH KM BHOPA ROAD MUZAFFARNAGAR

Authorization Letter: [illegible]

Address of the Applicant: 122 SOUTH BHOPA ROAD, NEW MANDI MUZAFFARNAGAR,U.P.,MUZAFFARNAGAR, UTTAR PRADESH

Application Form Serial No.: [illegible]

Date of Submission: 01/03/2022

Specimen Signature

Location Particulars

District: Muzaffar Nagar

Block: [illegible]

Post Office/ Village: 9TH KM BHOPA ROAD MUZAFFARNAGAR

Municipality/Corporation: [illegible]

Plot No./Holding No.: [illegible]

Particulars of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well: 20/03/1997

Type of Well: Tube Well/Boring

Depth of the Well (in meter): 125.00

Use of Well: Industrial

Assembly Size(For Tube Well)

Pumping Position (For Tube Well)

Type of Pump Used: Submersible

H.P. of the Pump: 30.00

Type of Pump Device: Electric Motor

Rate of Withdrawal (m³/hr.): [illegible]

of Energization (In Case of Electric Pump)

29/02/1992

Maximum Allowable Rate: 150.00
Withdrawal (m³/hr.):

Maximum Allowable
Running Hours Per Day: 8.00

Maximum Allowable Annual Extraction of Ground Water: 438000 m³

This Registration certificate authorizes the owner /applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water for use mentioned thereof as shown at Sl. (3j), for Running Hours per day as shown at Sl (3k) and for maximum allowable annual extraction of ground water as shown at Sl. (2k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

In case of any change of ownership of the proposed well, fresh authorization has to be obtained.

No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancelation of this authorization.

For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. Withdrawal of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meter.

The Competent Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the circumstances demands.

In case of any change of ownership of the existing well, fresh registration has to be obtained.

No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.

If any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect or false or misrepresented at any subsequent stage, this registration is liable for cancellation.

This registration / NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal of registration / NOC at least ninety days prior to expiry of its validity.

Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user Depth and zone of piezometers shall be commensurate with that of the pumping well. The data obtained from digital water level recorders shall be made available to the Authority monthly basis.

Construction / Installation of Piezometers and their Monitoring

A piezometer is a device used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring device. It is not used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being abstracted. The diameter of the piezometer should be about 4" to 6".

The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow aquifer management and its regular monitoring.

The piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| Sl. No. | Quantum of Ground water withdrawal (cum/day) | No of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | Digital with Telemetry |
| i | < 10 | 0 | 0 | 0 |
| ii | 11 - 50 | 1 | 1 | 0 |
| iii | 51- 500 | 1 | 0 | 1 |
| iv | > 500 | 2 | 0 | 2 |

The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be up to two decimal.

Only measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.

Measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for at least four to six hours.

- ... details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be ... for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and ...
- ... quality has to be monitored twice a year during pre-monsoon (May-June) and post-monsoon (October/November) ... Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Division ... Ground Water Department, Uttar Pradesh, for chemical analysis.
- ... Pollution Control Board should be installed at piezometer/Tube wells site for providing the location, piezometer / tube well number ... and zone tapped of piezometer/cube well for standard referencing and identification.
- ... any other site specific requirement regarding safety and access for measurement may be taken care of.
- ... condition(s) that may be imposed by the concerned Authority.
- ... any particulars / information furnished by the applicant in the application for issuance of the permit is found to be incorrect ... any subsequent stage this permit is liable for cancellation.

SPECIFIC CONDITIONS:

- ... Board for Objection Certificate for ground water extraction by industries shall be granted subject to the following ...
- ... shall be granted only in such cases where local government water supply agencies are not able to supply the ...
- ... required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- ... ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industry (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) or other ... within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be ... by at least 20% over the next five years through appropriate means.
- ... observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism ... General Condition no. 10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water ... water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance ... from the pumping well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well ... data shall be submitted online to the Ground Water Department, UP.
- ... shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to ... chemical, pharmaceutical, dyes, organics, paints, textiles, tannery, pesticides, insecticides, fertilizers, detergent ... treated rain water in surface storage tanks for use in the industry.
- ... untreated waste water into aquifer system is strictly prohibited.
- ... which are likely to cause ground water pollution e.g. Tannery, Slaughter Houses, Dye, Chemical / Petrochemical, coal ... (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground ...
- ... Ground Water Board, The No Objection Certificate for ground water extraction will be granted subject to the following ... the industry that require ... quality of effluent shall be required to carry out regular monitoring of ... water) and submit the data online to Ground Water Department, UP as applicable. Maintenance ... the piezometers for two years, for inspection or reporting as required by District Ground Water Management ... Treatment Plants (STP) shall be mandatory for new projects where ground water requirement is more than ... be utilized for toilet flushing, car washing, gardening etc.

...Page 1 of 2...

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# ANNEXURE IV

Annexure-IV

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit-I

Month July 2024

| Date | Extraction in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Tonn² Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Intial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Intial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Intial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1-7-24 | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | |
| 2-7-24 | | | | | 2615[illegible] | 2629[illegible] | 2860 | | 762[illegible] | 762[illegible] | 445 | | 1343[illegible] | 1349[illegible] | 460 | | | 605 | | | | 1460 | 52 | 28.4 |
| 3-7-24 | | | | | 2629[illegible] | 2661[illegible] | 2767 | | 762[illegible] | 763[illegible] | 450 | | 1345[illegible] | 1353[illegible] | 388 | | | 450 | | | | 1468 | 190 | 6.6 |
| 4-7-24 | | | | | 2661[illegible] | 2691[illegible] | 2814 | | 763[illegible] | 763[illegible] | 605 | | 1352[illegible] | 1356[illegible] | 310 | | | 608 | | | | 1523 | 223 | 6.8 |
| 5-7-24 | | | | | 2691[illegible] | 2721[illegible] | 2961 | | 763[illegible] | 764[illegible] | 612 | | 1356[illegible] | 1360[illegible] | 344 | | | 375 | | | | 1551 | 215 | 7.2 |
| 6-7-24 | | | | | 2721[illegible] | 2752[illegible] | 2944 | | 764[illegible] | 765[illegible] | 486 | | 1360[illegible] | 1364[illegible] | 408 | | | 638 | | | | 1518 | 221 | 6.8 |
| 7-7-24 | | | | | 2752[illegible] | 2781[illegible] | 2904 | | 765[illegible] | 765[illegible] | 457 | | 1364[illegible] | 1367[illegible] | 339 | | | 640 | | | | 1436 | 235 | 6.0 |
| 8-7-24 | | | | | 2781[illegible] | 2811[illegible] | 2902 | | 765[illegible] | 766[illegible] | 461 | | 1367[illegible] | 1371[illegible] | 381 | | | 660 | | | | 1521 | 231 | 6.5 |
| 9-7-24 | | | | | 2811[illegible] | 2841[illegible] | 2811 | | 766[illegible] | 767[illegible] | 486 | | 1371[illegible] | 1374[illegible] | 358 | | | 630 | | | | 1448 | 232 | 6.2 |
| 10-7-24 | | | | | 2841[illegible] | 2871[illegible] | 2934 | | 767[illegible] | 768[illegible] | 475 | | 1374[illegible] | 1378[illegible] | 376 | | | 645 | | | | 1490 | 216 | 6.8 |
| 11-7-24 | | | | | 2871[illegible] | 2901[illegible] | 2917 | | 768[illegible] | 769[illegible] | 445 | | 1378[illegible] | 1382[illegible] | 364 | | | 656 | | | | 1465 | 198 | 7.0 |
| 12-7-24 | | | | | 2901[illegible] | 2931[illegible] | 2889 | | 769[illegible] | 770[illegible] | 502 | | 1382[illegible] | 1386[illegible] | 394 | | | 670 | | | | 1597 | 211 | 7.5 |
| 13-7-24 | | | | | 2931[illegible] | 2961[illegible] | 2915 | | 770[illegible] | 771[illegible] | 490 | | 1386[illegible] | 1389[illegible] | 353 | | | 630 | | | | 1453 | 229 | 6.3 |
| 14-7-24 | | | | | 2961[illegible] | 2991[illegible] | 2853 | | 771[illegible] | 771[illegible] | 625 | | 1389[illegible] | 1392[illegible] | 305 | | | 718 | | | | 1648 | 185 | 8.9 |
| 15-7-24 | | | | | 2991[illegible] | 3021[illegible] | 2948 | | 771[illegible] | 772[illegible] | 595 | | 1392[illegible] | 1396[illegible] | 278 | | | 698 | | | | 1[illegible] | [illegible] | 6.6 |
| 16-7-24 | | | | | 3021[illegible] | 3051[illegible] | 2773 | | 772[illegible] | 773[illegible] | 495 | | 1396[illegible] | 1550[illegible] | 288 | | | 638 | | | | 1[illegible] | [illegible] | 7.0 |

Tota Fresh Water consumpsion: 8215 + 16506 + 12853 M³ ⇒ 37074

Tota Finish Production: 5006 MT

PM-I — 8215

Washer — 16506

24721 100.3 m³/day

Boiler Feed 12353

574.7 m³/day

(Sidharth)

2616

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit-I

Month July - 2024

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1-7-24 | | | | | 3116 | | | | 495 | | | | 358 | | | 808 | | | | | | 1661 | 194 | 8.5 |
| 2-7-24 | | | | | 2912 | | | | 540 | | | | 874 | | | 756 | | | | | | 1670 | 225 | 7.4 |
| 3-7-24 | | | | | 2720 | | | | 515 | | | | 281 | | | 656 | | | | | | 1446 | 237 | 6.1 |
| 4-7-24 | | | | | 3486 | | | | 486 | | | | 395 | | | 700 | | | | | | 1575 | 145 | 10.8 |
| 5-7-24 | | | | | 2934 | | | | 553 | | | | 318 | | | 790 | | | | | | 1663 | 234 | 7.1 |
| 6-7-24 | | | | | 2842 | | | | 520 | | | | 338 | | | 695 | | | | | | 1533 | 222 | 6.9 |
| 7-7-24 | | | | | 2960 | | | | 515 | | | | 346 | | | 690 | | | | | | 1551 | 225 | 6.8 |
| 8-7-24 | | | | | 3113 | | | | 495 | | | | 320 | | | 685 | | | | | | 1700 | 233 | 7.2 |
| 9-7-24 | | | | | 2986 | | | | 510 | | | | 348 | | | 805 | | | | | | 1654 | 217 | 7.6 |
| 10-7-24 | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – |
| 11-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| 12-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| 13-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| 14-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| 15-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |

Shut down

Total Fresh Water consumption 8215+1681+4895 = 15074 M³

Total Finish Production 500 MT

PM-1 8315
Washer-1650
9965 → 1663 m³/day

Boiler coal
1353
514.80 m³/day

Sign of HOD

2617

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, SHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit-I

Month ..... August - 2024 .....

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption/ per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1.8.24 | - | - | - | | - | - | - | - | - | - | - | | Shutdown | | | - | - | - | - | - | - | - | - | - |
| 2.8.24 | | | | | [illegible] | [illegible] | 3523 | | [illegible] | [illegible] | 515 | | [illegible] | [illegible] | 513 | | | | | | | 71 | 1738 | 54.4 |
| 3.8.24 | | | | | [illegible] | [illegible] | 367 | | [illegible] | [illegible] | 495 | | [illegible] | [illegible] | 227 | | | | | | | 188 | 1412 | 7.5 |
| 4.8.24 | | | | | [illegible] | [illegible] | 2369 | | [illegible] | [illegible] | 570 | | [illegible] | [illegible] | 176 | | | | | | | 201 | 1396 | 6.9 |
| 5.8.24 | | | | | [illegible] | [illegible] | 2597 | | [illegible] | [illegible] | 645 | | [illegible] | [illegible] | 161 | | | | | | | 154 | 1464 | 9.5 |
| 6.8.24 | | | | | [illegible] | [illegible] | 2767 | | [illegible] | [illegible] | 570 | | [illegible] | [illegible] | 197 | | | | | | | 223 | 1492 | 6.7 |
| 7.8.24 | | | | | [illegible] | [illegible] | 2767 | | [illegible] | [illegible] | 610 | | [illegible] | [illegible] | 218 | | | | | | | 214 | 1523 | 7.1 |
| 8.8.24 | | | | | [illegible] | [illegible] | 2731 | | [illegible] | [illegible] | 515 | | [illegible] | [illegible] | 240 | | | | | | | 231 | 1525 | 7.6 |
| 9.8.24 | | | | | [illegible] | [illegible] | 2716 | | [illegible] | [illegible] | 460 | | [illegible] | [illegible] | 244 | | | | | | | 199 | 1424 | 7. |
| 10.8.24 | | | | | [illegible] | [illegible] | 2757 | | [illegible] | [illegible] | 515 | | [illegible] | [illegible] | 250 | | | | | | | 210 | 1442 | 6.8 |
| 11.8.24 | | | | | [illegible] | [illegible] | 2582 | | [illegible] | [illegible] | 525 | | [illegible] | [illegible] | 217 | | | | | | | 206 | 1347 | 5.9 |
| 12.8.24 | | | | | [illegible] | [illegible] | 2958 | | [illegible] | [illegible] | 525 | | [illegible] | [illegible] | 236 | | | | | | | 210 | 1501 | 7.1 |
| 13.8.24 | | | | | [illegible] | [illegible] | 2664 | | [illegible] | [illegible] | [illegible] | | [illegible] | [illegible] | 194 | | | | | | | 225 | 1484 | 4.3.4 |
| 14.8.24 | | | | | [illegible] | [illegible] | 2856 | | [illegible] | [illegible] | 525 | | [illegible] | [illegible] | 256 | | | | | | | 240 | 1432 | 7.4 |
| 15.8.24 | | | | | [illegible] | [illegible] | 2925 | | [illegible] | [illegible] | 525 | | [illegible] | [illegible] | 290 | | | | | | | 240 | 1505 | 6.2 |
| 16.8.24 | | | | | [illegible] | [illegible] | 2917 | | [illegible] | [illegible] | 525 | | [illegible] | [illegible] | 305 | | | | | | | 225 | 1525 | 7.0 |

Total Fresh Water consumption M³

Total Fresh Production MT

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2618

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit- I

Month ..... August - 2014

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) * | Total Finished Paper in (MT) * | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1-8-14 | | | | | 276704 | 279474 | 2770 | | 102853 | 103383 | 550 | | 1356981 | 1357234 | 253 | | | 675 | | | | 1478 | 200 | 7.3 |
| 2-8-14 | | | | | 279474 | 282414 | 2940 | | 103383 | 103863 | 480 | | 1357234 | 1357429 | 195 | | | 675 | | | | 1350 | 228 | 6.0 |
| 3-8-14 | | | | | 282414 | 285354 | 2940 | | 103863 | 104328 | 465 | | 1357429 | 1357613 | 184 | | | 730 | | | | 1379 | 197 | 7.0 |
| 4-8-14 | | | | | 285354 | 288654 | 3300 | | 104328 | 104823 | 495 | | 1357613 | 1357813 | 200 | | | 790 | | | | 1167 | 195 | 7.5 |
| 5-8-14 | | | | | 288654 | 291174 | 2520 | | 104823 | 105373 | 550 | | 1357813 | 1357992 | 179 | | | 690 | | | | 1371 | 77 | 17.0 |
| 6-8-14 | | | | | 291174 | 294114 | 2940 | | 105373 | 105848 | 475 | | 1357992 | 1358203 | 211 | | | 720 | | | | 1406 | 245 | 5.7 |
| 7-8-14 | | | | | 294114 | 297054 | 2940 | | 105848 | 106313 | 465 | | 1358203 | 1358414 | 211 | | | 716 | | | | 1691 | 228 | 7.4 |
| 8-8-14 | | | | | 297054 | 299994 | 2940 | | 106313 | 106803 | 490 | | 1358414 | 1358679 | 265 | | | 770 | | | | 1525 | 216 | 7.0 |
| 9-8-14 | | | | | 299994 | 302934 | 2940 | | 106803 | 107178 | 375 | | 1358679 | 1358962 | 283 | | | 681 | | | | 1339 | 236 | 5.6 |
| 10-8-14 | | | | | 302934 | 305874 | 2940 | | 107178 | 107528 | 350 | | 1358962 | 1359235 | 273 | | | 715 | | | | 1438 | 245 | 5.8 |
| 11-8-14 | | | | | 305874 | 308814 | 2940 | | 107528 | 107818 | 290 | | 1359235 | 1359515 | 280 | | | 690 | | | | 1868 | 167 | 7.5 |
| 12-8-14 | | | | | 308814 | 311754 | 2940 | | 107818 | 108298 | 480 | | 1359515 | 1359825 | 310 | | | 740 | | | | 1530 | 194 | 7.8 |
| 13-8-14 | | | | | 311754 | 314694 | 2940 | | 108298 | 108603 | 305 | | 1359825 | 1360116 | 291 | | | 591 | | | | 1667 | 193 | 3.1 |
| 14-8-14 | — | | — | | — | Shutdown | — | | | — | | — | — | | — | | | — | | Shutdown | | | | |
| 15-8-14 | — | — | — | — | — | Shutdown | | | — | — | — | — | — | — | — | — | — | — | — | — | — | | | |

Total Fresh Water consumption 2740+13615+4619 = 40304

Total Fresh Production 5270

PM-3 2740

Washer- 10649

20389 942.46 m³/day

Boiler water cool 13815

493.39 m³/day

(Sign of HOD)

2619

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit- I

Month ..... September - 2014

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Intial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1 | - | - | - | - | - | - | - | - | - | - | - | - | Shutdown | | | - | - | - | - | - | - | - | - | - |
| 2 | | | | | | | 3116 | | | | 395 | | | | 220 | | | 610 | | | | 1183 | 56 | 21.1 |
| 3 | | | | | | | 2608 | | | | 590 | | | | 310 | | | 610 | | | | 1510 | 202 | 7.4 |
| 4 | | | | | | | 2819 | | | | 585 | | | | 295 | | | 615 | | | | 1495 | 186 | 8.0 |
| 5 | | | | | | | 2788 | | | | 610 | | | | 305 | | | 625 | | | | 1540 | 229 | 6.7 |
| 6 | | | | | | | 2890 | | | | 605 | | | | 320 | | | 725 | | | | 1659 | 934 | 7.0 |
| 7 | | | | | | | 2940 | | | | 565 | | | | 229 | | | 690 | | | | 1631 | 950 | 6.6 |
| 8 | | | | | | | 2849 | | | | 495 | | | | 348 | | | 715 | | | | 1558 | 926 | 6.8 |
| 9 | | | | | | | 2841 | | | | 470 | | | | 316 | | | 695 | | | | 1481 | 234 | 6.3 |
| 10 | | | | | | | 2965 | | | | 435 | | | | 324 | | | 675 | | | | 1435 | 190 | 7.5 |
| 11 | | | | | | | 2927 | | | | 450 | | | | 315 | | | 695 | | | | 1463 | 236 | 6.1 |
| 12 | | | | | | | 2874 | | | | 499 | | | | 346 | | | 678 | | | | 1447 | 202 | 7.2 |
| 13 | | | | | | | 2897 | | | | 495 | | | | 342 | | | [illegible] | | | | 1509 | [illegible] | 7.3 |
| 14 | | | | | | | 2875 | | | | 460 | | | | 318 | | | 715 | | | | 1498 | 926 | 6.6 |
| 15 | | | | | | | 2729 | | | | 455 | | | | 139 | | | 725 | | | | 1319 | 105 | 12.6 |
| 16 | | | | | | | 2759 | | | | 460 | | | | 239 | | | 710 | | | | 1309 | 112 | 11.7 |

Total Fresh Water consumption M³

Total Finish Production MT

Engr. of HOD

2620

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit-I

Month ..... September 2024

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit-I | | | | | | Consumption in Unit-II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1 | | | | | 8813524 | 8840559 | 2961 | | 795899 | 796854 | 455 | | 1364754 | 1365062 | 308 | | | 795 | | | | 1550 | 220 | 6.8 |
| 2 | | | | | 8840559 | 8867994 | 2035 | | 796854 | 797309 | 457 | | 1365062 | 1365337 | 275 | | | 715 | | | | 1444 | 221 | 6.5 |
| 3 | | | | | 8867994 | 8895657 | 3463 | | 797309 | 797819 | 510 | | 1365337 | 1365884 | 547 | | | 580 | | | | 1337 | 218 | 6.1 |
| 4 | | | | | 8895657 | 8924426 | 2769 | | 797819 | 797819 | 495 | | 1365884 | 1366141 | 257 | | | 650 | | | | 1402 | 178 | 7.8 |
| 5 | | | | | 8924426 | 8952703 | 2277 | | 797819 | 798369 | 550 | | 1366141 | 1366813 | 272 | | | 665 | | | | 1487 | 215 | 6.9 |
| 6 | | | | | 8952703 | 8980776 | 2773 | | 798369 | 798894 | 525 | | 1366813 | 1367074 | 261 | | | 691 | | | | 1477 | 218 | 6.7 |
| 7 | | | | | 8980776 | 9008957 | 2181 | | 798894 | 799459 | 565 | | 1367074 | 1367337 | 263 | | | 706 | | | | 1534 | 235 | 6.5 |
| 8 | | | | | 9008957 | 9037840 | 2883 | | 799459 | 799994 | 535 | | 1367337 | 1367630 | 293 | | | 680 | | | | 1510 | 225 | 6.7 |
| 9 | | | | | 9037840 | 9065977 | 2137 | | 799994 | 800554 | 560 | | 1367630 | 1367836 | 206 | | | 700 | | | | 1534 | 234 | 6.6 |
| 10 | | | | | 9065977 | 9094635 | 2858 | | 800553 | 801118 | 565 | | 1367836 | 1368159 | 323 | | | 554 | | | | 1445 | 212 | 6.8 |
| 11 | | | | | 9094635 | 9123371 | 2736 | | 801118 | 801689 | 571 | | 1368159 | 1368484 | 325 | | | 548 | | | | 1634 | 240 | 6.0 |
| 12 | | | | | 9123371 | 9151747 | 2376 | | 801689 | 802016 | 327 | | 1368484 | 1368660 | 176 | | | 561 | | | | 1664 | 12 | 13.9 |
| 13 | | | | | | | | | | | | | | | | | | | | | | | | |
| 14 | | | | | | | | | | | | | | | | | | | | | | | | |
| 15 | | | | | | | | | | | | | | | | | | | | | | | | |
| 16 | | | | | | | | | | | | | | | | | | | | | | | | |

Total Fresh Water consumption 39305

Total Finish Production 5382 MT

PM-I 7807

Washer 1855.40

25662 m³

Boiler water consumption 1346 m³

480 m³/DAY

Sd/-

Sd/-

(Sign of HOD)

2621

# ANNEXURE V

Annexure-V

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - I, II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH July 2024

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 05 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 1-7-24 | — | — | Shut | — | — | Shut | — | — | Shut | — |
| 2-7-24 | 120 | 135 | 110 | 115 | 135 | 120 | 1671465 | 1674269 | 2895 | 2552216 |
| 3-7-24 | 110 | 120 | 122 | 130 | 128 | 125 | 1674360 | 1677370 | 3010 | 2558226 |
| 4-7-24 | 105 | 130 | 128 | 135 | 122 | 129 | 1677370 | 1680320 | 2950 | 2562776 |
| 5-7-24 | 120 | 122 | 130 | 132 | 128 | 122 | 1680320 | 1683352 | 3032 | 2567808 |
| 6-7-24 | 132 | 98 | 68 | 178 | 210 | 126 | 1683352 | 1686512 | 3160 | 2571968 |
| 7-7-24 | 116 | 176 | 130 | 116 | 201 | 210 | 1686512 | 1689517 | 3005 | 2576973 |
| 8-7-24 | 167 | 185 | 121 | 210 | 195 | 120 | 1689517 | 1692657 | 3140 | 2581113 |
| 9-7-24 | 169 | 220 | 274 | 246 | 169 | 173 | 1692657 | 1695553 | 2896 | 2586009 |
| 10-7-24 | 130 | 146 | 210 | 195 | 150 | 146 | 1695553 | 1698583 | 2930 | 2589939 |
| 11-7-24 | 160 | 164 | 216 | 230 | 169 | 178 | 1698583 | 1701533 | 3050 | 2594989 |
| 12-7-24 | 176 | 165 | 200 | 220 | 210 | 192 | 1701533 | 1704463 | 2930 | 2599919 |
| 13-7-24 | 181 | 167 | 172 | 198 | 176 | 198 | 1704463 | 1707478 | 3015 | 2605934 |
| 14-7-24 | 105 | 130 | 128 | 135 | 122 | 125 | 1707478 | 1710428 | 2950 | 2608884 |
| 15-7-24 | 120 | 131 | 110 | 115 | 125 | 124 | 1710428 | 1713323 | 2895 | 2611779 |
| 16-7-24 | 124 | 118 | 140 | 120 | 128 | 165 | 1713323 | 1716313 | 2990 | 2614769 |
| 17-7-24 | 120 | 135 | 110 | 115 | 125 | 126 | 1716313 | 1719208 | 2895 | 2617664 |
| 18-7-24 | 110 | 12 | 122 | 130 | 128 | 125 | 1719208 | 1722218 | 3010 | 2620674 |
| 19-7-24 | 120 | 127 | 130 | 132 | 128 | 122 | 1722218 | 1725250 | 3032 | 2623706 |
| 20-7-24 | 105 | 130 | 128 | 135 | 122 | 125 | 1725250 | 1728260 | 2910 | 2626616 |

SIGNATURE-HOD

2623

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - I, II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH July 2024

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 06 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 21.7.24 | 110 | 120 | 122 | 115 | 125 | 120 | 1728260 | 1731210 | 2950 | 309666 |
| 22.7.24 | 120 | 122 | 130 | 132 | 120 | 127 | 1731210 | 1734242 | 3032 | 312698 |
| 23.7.24 | 147 | 105 | 121 | 210 | 195 | 120 | 1734242 | 1737382 | 3140 | 315838 |
| 24.7.24 | 120 | 135 | 110 | 115 | 125 | 120 | 1737382 | 1740277 | 2895 | 318733 |
| 25.7.24 | 147 | 195 | 121 | 210 | 195 | 120 | 1740277 | 1743282 | 3005 | 321738 |
| 26.7.24 | | | | | | | | | | |
| 27.7.24 | | | | | | | | | | |
| 28.7.24 | | Shut | | Down | | Shut | | Down | | Shut |
| 29.7.24 | | | | | | | | | | Down |
| 30.7.24 | | | | | | | | | | |
| 31.7.24 | | | | | | | | | | |

SIGNATURE HOD

2624

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - I, II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH August 2024

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METEP | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 1-8-24 | — | — | shut | — | — | shut | — | — | shut | — |
| 2-8-24 | 120 | 135 | 110 | 115 | 125 | 120 | 1743282 | 1746177 | 2895 | 324633 |
| 3-8-24 | 160 | 162 | 210 | 230 | 169 | 170 | 1746177 | 1749227 | 3050 | 327683 |
| 4-8-24 | 130 | 146 | 217 | 195 | 158 | 146 | 1749227 | 1752157 | 2930 | 330613 |
| 5-8-24 | 167 | 220 | 234 | 248 | 169 | 177 | 1752157 | 1755053 | 2896 | 333509 |
| 6-8-24 | 147 | 185 | 131 | 210 | 195 | 120 | 1755053 | 1758193 | 3140 | 336649 |
| 7-8-24 | 130 | 110 | 150 | 115 | 120 | 122 | 1758193 | 1761088 | 2895 | 339544 |
| 8-8-24 | 122 | 130 | 118 | 132 | 128 | 125 | 1761088 | 1764018 | 2930 | 342474 |
| 9-8-24 | 120 | 162 | 210 | 230 | 169 | 170 | 1764018 | 1766913 | 2895 | 345369 |
| 10-8-24 | 120 | 135 | 110 | 115 | 125 | 120 | 1766913 | 1769688 | 2775 | 348144 |
| 11-8-24 | 147 | 185 | 121 | 210 | 190 | 125 | 1769688 | 1772678 | 2990 | 351134 |
| 12-8-24 | 130 | 110 | 130 | 250 | 160 | 190 | 1772678 | 1775718 | 3040 | 354174 |
| 13-8-24 | 135 | 120 | 175 | 120 | 120 | 140 | 1775718 | 1778873 | 3155 | 357329 |
| 14-8-24 | 120 | 135 | 110 | 115 | 125 | 125 | 1778873 | 1781913 | 3040 | 360369 |
| 15-8-24 | 160 | 220 | 210 | 250 | 168 | 175 | 1781913 | 1784753 | 2840 | 363209 |
| 16-8-24 | 145 | 170 | 190 | 180 | 210 | 195 | 1784753 | 1787703 | 2950 | 366159 |
| 17-8-24 | 147 | 185 | 122 | 205 | 190 | 125 | 1787703 | 1790558 | 2855 | 369014 |
| 18-8-24 | 180 | 181 | 220 | 206 | 138 | 130 | 1790558 | 1793298 | 2740 | 371754 |
| 19-8-24 | 181 | 190 | 178 | 121 | 195 | 98 | 1793298 | 1795928 | 2630 | 374384 |
| 20-8-24 | 182 | 165 | 176 | 181 | 130 | 90 | 1795928 | 1798668 | 2740 | 377124 |

SIGNATURE-HOD

2625

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - I, II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH: August

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 21.8.24 | 210 | 204 | 195 | 176 | 187 | 191 | 1798668 | 1801564 | 2896 | 380820 |
| 22.8.24 | 195 | 216 | 201 | 200 | 191 | 208 | 1801564 | 1804704 | 3140 | 383960 |
| 23.8.24 | 206 | 215 | 216 | 218 | 210 | 216 | 1804704 | 1807634 | 2930 | 386890 |
| 24.8.24 | 217 | 200 | 210 | 210 | 195 | 190 | 1807634 | 1810529 | 2895 | 389985 |
| 25.8.24 | 197 | 191 | 189 | 180 | 180 | 176 | 1810529 | 1813269 | 2740 | 391725 |
| 26.8.24 | 216 | 195 | 200 | 201 | 216 | 200 | 1813269 | 1816409 | 3140 | 394865 |
| 27.8.24 | 204 | 210 | 176 | 195 | 187 | 191 | 1816409 | 1819305 | 2896 | 397761 |
| 28.8.24 | 215 | 206 | 210 | 195 | 210 | 190 | 1819305 | 1822295 | 2930 | 400691 |
| 29.8.24 | 46 | 42 | 55 | 47 | 49 | 41 | 1822295 | 1823435 | 1140 | 401831 |
| 30.8.24 | | shut | | shut | | | shut | | shut | |
| 31.8.24 | | | shut | | shut | | | shut | shut | |

SIGNATURE-HOD

2626

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - I & II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH: September 2024

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 01.9.24 | — | Shut | Shut | — | — | Shut | — | — | Shut | — |
| 02.9.24 | 135 | 120 | 140 | 100 | 125 | 150 | 1823375 | 1824625 | 1250 | 403081 |
| 03.9.24 | 120 | 128 | 132 | 155 | 120 | 130 | 1824625 | 1827635 | 3010 | 406091 |
| 04.9.24 | 125 | 110 | 145 | 132 | 130 | 122 | 1827635 | 1830585 | 2950 | 409041 |
| 05.9.24 | 122 | 126 | 135 | 130 | 135 | 120 | 1830585 | 1833360 | 2775 | 411816 |
| 06.9.24 | 130 | 135 | 120 | 132 | 140 | 120 | 1833360 | 1836380 | 3020 | 414836 |
| 07.9.24 | 145 | 120 | 122 | 110 | 135 | 135 | 1836380 | 1839435 | 3055 | 417891 |
| 08.9.24 | 156 | 130 | 140 | 130 | 141 | 140 | 1839435 | 1842375 | 2940 | 420831 |
| 09.09.24 | 166 | 210 | 120 | 230 | 115 | 140 | 1842375 | 1844925 | 2550 | 423381 |
| 10.09.24 | 180 | 116 | 120 | 117 | 116 | 140 | 1844925 | 1847817 | 2892 | 426273 |
| 11.09.24 | 120 | 170 | 90 | 56 | 126 | 171 | 1847817 | 1850770 | 2953 | 429226 |
| 12.09.24 | 140 | 130 | 117 | 112 | 95 | 161 | 1850770 | 1853580 | 2810 | 432036 |
| 13.09.24 | 170 | 166 | 120 | 111 | 86 | 92 | 1853580 | 1856320 | 2740 | 434776 |
| 14.09.24 | 131 | 172 | 136 | 103 | 99 | 139 | 1856320 | 1859140 | 2820 | 437596 |
| 15.09.24 | 142 | 116 | 141 | 98 | 70 | 127 | 1859140 | 1862150 | 3010 | 440606 |
| 16.9.24 | 125 | 110 | 145 | 132 | 130 | 122 | 1862150 | 1865100 | 2950 | 443556 |
| 17.9.24 | 145 | 120 | 122 | 110 | 135 | 134 | 1865100 | 1868155 | 3055 | 446611 |
| 18.9.24 | 180 | 116 | 120 | 117 | 116 | 140 | 1868155 | 1871047 | 2892 | 449503 |
| 19.9.24 | 135 | 120 | 140 | 185 | 125 | 155 | 1871047 | 1873837 | 2790 | 452293 |
| 20.9.24 | 122 | 128 | 135 | 130 | 132 | 135 | 1873837 | 1876647 | 2810 | 455103 |

SIGNATURE-HOD

2627

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - L/2

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH September 24

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 05 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M/D) | |
| 21-9-24 | 122 | 132 | 126 | 140 | 126 | 122 | 1876647 | 1879447 | 2700 | 457801 |
| 22-9-24 | 150 | 144 | 135 | 129 | 130 | 125 | 1879347 | 1882157 | 2810 | 460613 |
| 23-9-24 | 128 | 132 | 145 | 128 | 125 | 130 | 1882157 | 1885082 | 2925 | 463538 |
| 24-9-24 | 125 | 130 | 122 | 152 | 140 | 132 | 1885082 | 1887927 | 2845 | 466383 |
| 25-9-24 | 122 | 125 | 130 | 135 | 130 | 128 | 1887927 | 1890937 | 3010 | 469393 |
| 26-9-24 | 140 | 130 | 132 | 131 | 138 | 130 | 1890937 | 1893887 | 2950 | 472343 |
| 27-9-24 | 162 | 130 | 196 | 180 | 178 | 139 | 1893887 | 1897027 | 3140 | 475483 |
| 28-9-24 | 75 | 85 | 70 | 72 | 80 | 78 | 1897027 | 1898897 | 1870 | 477353 |
| 29-9-24 | | Sunday | | | | | | Sunday | | |
| 30-9-24 | | | | | | | | | | |

SIGNATURE-HOD

2628

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, DHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit- I

Month Oct-2023

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Intial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Intial Reading | Final Reading | Total Consumption (M³) | Intial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 26/10 | | | | | — | — | | | — | — | — | | | | | | | | | | | | | |
| 27/10 | | | | | [illegible] | [illegible] | 3[illegible] | | [illegible] | [illegible] | 413 | | | 1367577 | [illegible] | 165 | | 70 | | | | 1585 | 47 | 337 |
| 28/10 | | | | | [illegible] | [illegible] | 2[illegible] | | [illegible] | [illegible] | 455 | | | 1368002 | [illegible] | 250 | | 750 | | | | 1455 | 210 | 69 |
| 29/10 | | | | | [illegible] | [illegible] | 2[illegible] | | [illegible] | [illegible] | 430 | | | 1368252 | [illegible] | 336 | | 704 | | | | 1473 | 220 | 67 |
| 30/10 | | | | | [illegible] | [illegible] | 2[illegible] | | [illegible] | [illegible] | 490 | | | 1368588 | [illegible] | 140 | | 695 | | | | 1315 | 30 | 44 |
| 31/10 | | | | | [illegible] | [illegible] | 2[illegible] | | [illegible] | [illegible] | 478 | | | 1368728 | [illegible] | 256 | | 680 | | | | 1414 | 111 | 127 |
| 01/11 | | | | | [illegible] | [illegible] | [illegible] | | [illegible] | [illegible] | 450 | | | 1368981 | [illegible] | 216 | | 697 | | | | 1413 | 250 | 56 |
| 02/11 | | | | | [illegible] | [illegible] | 3[illegible] | | [illegible] | [illegible] | 465 | | | 1369254 | [illegible] | 294 | | 648 | | | | 1620 | 225 | 65 |
| | | | | | [illegible] | | | | [illegible] | | | | | 1369494 | | | | | | | | | | |

31 Fresh Water consumption
31 Fresh Production

Head of HOD

2629

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - I, II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH October 2024

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 1-10-24 | — | Shut | — | — | Shut | — | | Shut | — | — |
| 2-10-24 | 63 | 65 | 55 | 48 | 51 | 69 | 1898877 | 1900427 | 1530 | 478883 |
| 3-10-24 | 120 | 118 | 170 | 141 | 173 | 96 | 1900427 | 1903537 | 3110 | 481993 |
| 4-10-24 | 116 | 112 | 180 | 144 | 170 | 63 | 1903537 | 1906477 | 2940 | 484933 |
| 5-10-24 | 62 | 60 | 58 | 64 | 61 | 65 | 1906477 | 1907977 | 1500 | 486433 |
| 6-10-24 | 131 | 115 | 105 | 110 | 113 | 104 | 1907977 | 1910647 | 2670 | 489103 |
| 7-10-24 | 129 | 111 | 115 | 130 | 128 | 130 | 1910647 | 1913637 | 2990 | 492093 |
| 8-10-24 | 130 | 125 | 135 | 130 | 129 | 132 | 1913637 | 1916757 | 3120 | 495213 |

SIGNATURE-HOD

2630

# ANNEXURE VI

Annexure-VI

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

### DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT-I

MONTH July-2024

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED (M³) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 Textile ply Shut 50% | Shut 50% | |
| 01-07-24 | Shut | — | Shut | — | Shut | — | Shut | 50% of Total in unit II |
| 02-07-24 | 1046241 | 1046990 | 749 | 57520 | 57755 | 225 | — 115 | |
| 03-07-24 | 1046990 | 1047712 | 722 | 57755 | 57803 | 48 | — | |
| 04-07-24 | 1047712 | 1049693 | 1981 | 57803 | 57991 | 188 | 100 | |
| 05-07-24 | 1049693 | 1051963 | 2270 | 57991 | 58802 | 811 | 365 | |
| 06-07-24 | 1051963 | 1054381 | 2418 | 58802 | 59694 | 892 | 485 | |
| 07-07-24 | 1054381 | 1056588 | 2207 | 59694 | 60418 | 724 | 324 | |
| 08-07-24 | 1056588 | 1059012 | 2424 | 60418 | 60944 | 526 | 310 | |
| 09-07-24 | 1059012 | 1061781 | 2760 | 60944 | 61399 | 455 | 295 | |
| 10-07-24 | 1061701 | 1064015 | 2234 | 61399 | 61823 | 424 | 200 | |
| 11-07-24 | 1064015 | 1066207 | 2192 | 61823 | 62203 | 380 | 106 | |
| 12-07-24 | 1066207 | 1069042 | 2835 | 62203 | 63030 | 827 | 400 | |
| 13-07-24 | 1069042 | 1072019 | 2977 | 63030 | 63447 | 417 | 217 | |
| 14-07-24 | 1072019 | 1074875 | 2856 | 63430 | 64104 | 657 | 300 | |
| 15-07-24 | 1074875 | 1077291 | 2416 | 64104 | 65231 | 1127 | 585 | |
| 16-07-24 | 1077291 | 1079931 | 2640 | 65231 | 66260 | 1029 | 525 | |
| 17-07-24 | 1079931 | 1082100 | 2169 | 66260 | 67282 | 1022 | 530 | |
| 18-07-24 | 1082100 | 1084365 | 2265 | 67282 | 68123 | 841 | 441 | |
| 19-07-24 | 1084365 | 1086956 | 2591 | 68123 | 68975 | 852 | 436 | |
| 20-07-24 | 1086956 | 1089922 | 2966 | 68975 | 69882 | 907 | 547 | |

SIGNATURE-HOD

2632

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH July-2024

### DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT - I

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED ($M^3$) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-$CM^3$ | | |
| 21.7.24 | 1089927 | 1092589 | 2667 | 69882 | 70766 | 884 | 421 | Sup of total in unit - II |
| 22.7.24 | 1092564 | 1094042 | 2353 | 70766 | 71510 | 744 | 975 | |
| 23.7.24 | 1094905 | 1097781 | 2939 | 71510 | 72406 | 1096 | 501 | |
| 24.07.24 | 1097881 | 1100688 | 2807 | 72406 | 73214 | 808 | 408 | |
| 25.07.24 | 1100680 | 1103490 | 2810 | 73214 | 74304 | 1090 | 500 | |
| 26.7.24 | SHUT DOWN | ---- | ---- | SHUT DOWN | ---- | ---- | ---- | |
| 27.7.24 | | | | | | | | |
| 28.7.24 | | | | | | | | |
| 29.7.24 | | | | | | | | |
| 30.7.24 | SHUT DOWN | | | SHUT DOWN | | SHUT DOWN | | |
| 31.7.24 | | | | | | | | |

SIGNATURE-HOD

2633

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH: August 2024

### DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT - I

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED ($M^3$) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 | | |
| 01-8-24 | SHUT DOWN | — | — | — | — SHUT DOWN — | | | |
| 02-8-24 | 1103498 | 1104998 | 1500 | 74304 | 74904 | 600 | 250 | 50% total in Unit-II |
| 03-8-24 | 1104998 | 1107353 | 2355 | 74904 | 75554 | 650 | 375 | |
| 04-8-24 | 1107353 | 1109570 | 2217 | 75554 | 76280 | 726 | 326 | |
| 05-08-24 | 1109570 | 1111823 | 2253 | 76280 | 76901 | 621 | 325 | |
| 06-08-24 | 1111823 | 1113518 | 1695 | 76901 | 78092 | 1191 | 540 | |
| 07-08-24 | 1113518 | 1115682 | 2164 | 78092 | 79109 | 1017 | 517 | |
| 08-08-24 | 1115682 | 1118477 | 2795 | 79109 | 80130 | 1021 | 501 | |
| 09-08-24 | 1118477 | 1120931 | 2454 | 80130 | 81485 | 1355 | 736 | |
| 10-08-24 | 1120931 | 1123950 | 3019 | 81485 | 82991 | 1506 | 775 | |
| 11-08-24 | 1123950 | 1126617 | 2667 | 82991 | 84329 | 1338 | 667 | |
| 12-08-24 | 1126617 | 1129310 | 2693 | 84329 | 85525 | 1196 | 500 | |
| 13-8-24 | 1129310 | 1130143 | 833 | 85525 | 85848 | 323 | 158 | |
| 14-8-24 | 1130143 | 1132880 | 2737 | 85848 | 87319 | 1471 | 740 | |
| 15-8-24 | 1132880 | 1136137 | 3257 | 87319 | 88107 | 1784 | 948 | |
| 16-8-24 | 1136137 | 1139308 | 3171 | 88107 | 90240 | 1137 | 616 | |
| 17-08-24 | 1139308 | 1142133 | 2825 | 90240 | 91492 | 1252 | 636 | |
| 18-08-24 | 1142133 | 1144330 | 2197 | 91492 | 92636 | 1144 | 606 | |
| 19-08-24 | 1144330 | 1146879 | 2549 | 92636 | 93425 | 789 | 420 | |
| 20-8-24 | 1146879 | 1148923 | 2044 | 93425 | 93880 | 455 | 200 | |

SIGNATURE-HOD

2634

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH... August 24

DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT - I,II

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED ($M^3$) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 | | |
| 21-8-24 | 1140923 | 1149955 | 1032 | 93880 | 9400 | 220 | 100 | |
| 22-8-24 | 1149955 | 1152993 | 3038 | 94100 | 95059 | 959 | 459 | 50% of total in Unit - II |
| 23-8-24 | 1152993 | 1155045 | 2052 | 95059 | 96438 | 1379 | 700 | |
| 24-8-24 | 1155045 | 1158859 | 3014 | 96438 | 97582 | 1144 | 644 | |
| 25-8-24 | 1158859 | 1161719 | 2860 | 97582 | 98922 | 1340 | 600 | |
| 26-08-24 | 1161719 | 1164139 | 2420 | 98922 | 100130 | 1208 | 591 | |
| 27-08-24 | 1164139 | 1166273 | 2134 | 100130 | 101211 | 1081 | 512 | |
| 28-8-24 | 1166273 | 1168252 | 1979 | 101211 | 102185 | 974 | 502 | |
| 29-8-24 | 1168252 | 1169206 | 754 | 102185 | 102485 | 240 | 125 | |
| 30-8-24 | | | | | | | | |
| 31-8-24 | | | | | | | | |

SIGNATURE-HOD

2635

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH: Sept-2024

### DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT - I,II

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED (M³) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 Paper M/C I | TOTAL FIBER RECYCLED-CM3 M/C II 50% | |
| 1.9.2024 | — | — | — | Shut | — | — | | Shut — |
| 2.9.2024 | 1169246 | 1170503 | 1257 | 103425 | 103822 | 597 | 299 | Shut off Hole in Vat-II |
| 3.9.2024 | 1170503 | 1172449 | 1946 | 103822 | 105755 | 1733 | 866 | |
| 4.9.2024 | 1172449 | 1174785 | 2336 | 105755 | 106830 | 2150 | 1107 | |
| 5.9.2024 | 1174785 | 1177206 | 2421 | 106830 | 108590 | 1760 | 882 | |
| 6.9.2024 | 1177206 | 1179494 | 2288 | 108590 | 110302 | 1712 | 856 | |
| 7.9.2024 | 1179494 | 1181859 | 2365 | 110302 | 111418 | 1116 | 558 | |
| 8.9.2024 | 1181859 | 1184265 | 2406 | 111418 | 113267 | 1849 | 923 | |
| 9.9.2024 | 1184265 | 1186527 | 2262 | 113267 | 115026 | 1759 | 959 | |
| 10-9-24 | 1186527 | 1188544 | 2017 | 115026 | 115802 | 776 | 388 | |
| 11-9-24 | 1188544 | 1190591 | 2047 | 115802 | 116209 | 407 | 203 | |
| 12-9-24 | 1190591 | 1193017 | 2426 | 116209 | 116621 | 412 | 206 | |
| 13-9-24 | 1193017 | 1195405 | 2388 | 116610 | 116690 | 80 | 40 | |
| 14-9-24 | 1195405 | 1197713 | 2308 | 116690 | 117317 | 627 | 327 | |
| 15-9-24 | 1197713 | 1199874 | 2161 | 117317 | 117927 | 610 | 305 | |
| 16-9-24 | 1199874 | 1202096 | 2222 | 117927 | 118556 | 629 | 379 | |
| 17-9-24 | 1202096 | 1204370 | 2276 | 118556 | 118677 | 121 | 60 | |
| 18-9-24 | 1204370 | 1206523 | 2153 | 118677 | 118699 | 152 | 77 | |
| 19-9-24 | 1206523 | 1208865 | 2342 | 118699 | 118910 | 211 | 106 | |
| 20-9-24 | 1208865 | 1211526 | 2663 | 118910 | 119451 | 541 | 256 | |

SIGNATURE-HOD

2636

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH: September '24

### DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT - I & II

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED ($M^3$) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 | | |
| 21.9.24 | 1211528 | 1214155 | 2627 | 119451 | 120438 | 987 | 501 | |
| 22.9.24 | 1214155 | 1216598 | 2543 | 120438 | 121248 | 810 | 410 | 50% of total in Unit - II |
| 23.9.24 | 1216598 | 1218699 | 2101 | 121248 | 121936 | 688 | 348 | |
| 24.9.24 | 1218809 | 1221314 | 2417 | 121936 | 122615 | 85 | 45 | |
| 25.9.24 | 1221814 | 1223781 | 1965 | 122615 | 123146 | 131 | 65 | |
| 26.9.24 | 1223781 | 1226743 | 2379 | 123146 | 123430 | 964 | 419 | |
| 27.9.24 | 1226743 | 1229797 | 3144 | 123430 | 123958 | 668 | 339 | |
| 28.9.24 | 1229797 | 1233161 | 3363 | 123958 | 124330 | 72 | 36 | |
| 29.9.24 | | shut | | | shut | | | |
| 30.9.24 | | | | | | | | |

SIGNATURE-HOD

2637

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH..... Oct-2024

DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT - I & II

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED ($M^3$) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM2 | | |
| 01.10.24 | — | — | — | — | — | — | — | |
| 02.10.24 | 1228160 | 1228868 | 708 | 123370 | 123452 | 82 | 42 | 50% of total in Unit II |
| 03.10.24 | 1228868 | 1231030 | 2162 | 123452 | 123938 | 486 | 240 | |
| 04.10.24 | 1231030 | 1232216 | 2186 | 123438 | 124354 | 416 | 216 | |
| 05.10.24 | 1233216 | 1233629 | 413 | 124359 | 124447 | 93 | 50 | |
| 06.10.24 | 1233629 | 1235220 | 1591 | 124447 | 124644 | 197 | 105 | |
| 07.10.24 | 1235220 | 1237148 | 1928 | 124646 | 125504 | 860 | 440 | |
| 08.10.24 | 1237148 | 1239003 | 1855 | 125504 | 126290 | 786 | 400 | |
| 09.10.24 | 1239003 | 1241107 | 2104 | 126290 | 126431 | 141 | 71 | |

SIGNATURE-HOD

2638

# ANNEXURE VII

Annexure-VII

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT- 1st MONTH - July -2024

| Date | 60° V-NOTCH READINGS (CMS) | | | | | | | | AVG. OF READINGS | | TOTAL DISCHARGED (M³) | | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Initial Reading | Final Reading | | T/P | |
| 01.07.24 | -- | - | - | - | Shut down | | -- | - | - | | - | | - |
| 02.07.24 | 44 | 41 | 42 | 40 | 38 | 39 | 40 | 38 | 43870 | 44972 | 1102 | 21 | Vikas |
| 03.07.24 | 39 | 40 | 41 | 44 | 43 | 46 | 41 | 40 | 44972 | 46022 | 1050 | 56 | Vikas |
| 04.07.24 | 39 | 36 | 34 | 45 | 40 | 41 | 36 | 38 | 46022 | 47028 | 1006 | 45 | Vikas |
| 05.07.24 | 38 | 40 | 42 | 46 | 40 | 46 | 46 | 39 | 47028 | 48046 | 1018 | 47 | Vikas |
| 06.07.24 | 40 | 36 | 40 | 41 | 42 | 41 | 34 | 42 | 48046 | 49066 | 1020 | 46 | Vikas |
| 07.07.24 | 38 | 40 | 38 | 39 | 42 | 41 | 46 | 41 | 49066 | 50099 | 1033 | 47 | Vikas |
| 08.07.24 | 40 | 44 | 45 | 46 | 41 | 39 | 40 | 41 | 50099 | 51120 | 1021 | 44 | Vikas |
| 09.07.24 | 46 | 40 | 34 | 46 | 36 | 41 | 40 | 44 | 51120 | 52164 | 1044 | 45 | Shubham |
| 10.07.24 | 41 | 40 | 36 | 34 | 40 | 42 | 41 | 38 | 52164 | 53195 | 1031 | 47 | Shubham |
| 11.07.24 | 40 | 38 | 40 | 39 | 38 | 41 | 40 | 40 | 53195 | 54258 | 1063 | 55 | Shubham |
| 12.07.24 | 44 | 44 | 38 | 46 | 40 | 36 | 41 | 44 | 54258 | 55316 | 1058 | 50 | Shubham |
| 13.07.24 | 38 | 41 | 43 | 41 | 39 | 44 | 36 | 45 | 55316 | 56367 | 1051 | 45 | Anuj |
| 14.07.24 | 39 | 40 | 40 | 46 | 37 | 34 | 46 | 46 | 56367 | 57417 | 1050 | 56 | Anuj |
| 15.07.24 | 46 | 46 | 46 | 41 | 42 | 46 | 34 | 41 | 57417 | 58470 | 1053 | 45 | Anuj |
| 16.07.24 | 41 | 44 | 42 | 39 | 44 | 40 | 46 | 39 | 58470 | 59521 | 1051 | 51 | Anuj |
| 17.07.24 | 39 | 40 | 42 | 42 | 38 | 41 | 40 | 46 | 59521 | 60571 | 1050 | 54 | Anuj |
| 18.7.24 | 40 | 36 | 41 | 40 | 40 | 39 | 40 | 34 | 60571 | 61621 | 1050 | 54 | Anuj |

(Sig. HOD)

2640

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT-1st MONTH - July - 2024

| Date | 60° V-NOTCH READINGS (CMS) | | | | | | | | AVG. OF READINGS | | TOTAL DISCHARGED (M³) | | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Initial Reading | Final Reading | | T/P | |
| 19.07.24 | 42 | 41 | 31 | 40 | 36 | 38 | 45 | 40 | 61654 | 62658 | 1004 | 4.2 | Shutdown |
| 20.7.24 | 44 | 36 | 39 | 42 | 41 | 39 | 45 | 42 | 62650 | 63658 | 1000 | 6.8 | Shutdown |
| 21.07.24 | 46 | 47 | 45 | 41 | 40 | 42 | 45 | 46 | 63658 | 64598 | 940 | 4.0 | Shutdown |
| 22.07.24 | 50 | 41 | 42 | 43 | 44 | 46 | 33 | 31 | 64598 | 65651 | 1053 | 4.7 | Shutdown |
| 23.07.24 | 30 | 30 | 37 | 39 | 36 | 40 | 44 | 42 | 65651 | 66716 | 1065 | 4.7 | Shutdown |
| 24.07.24 | 38 | 37 | 39 | 45 | 39 | 31 | 40 | 34 | 66716 | 67786 | 1070 | 4.5 | Shutdown |
| 25.07.24 | 47 | 41 | 30 | 39 | 42 | 46 | 36 | 39 | 67786 | 68834 | 1048 | 4.8 | Shutdown |
| 26.07.24 | | | | | | | | | | | | | Shutdown |
| 27.07.24 | | | | | | | | | | | | | Shutdown |
| 28.07.24 | | | | | | | | | | | | | Shutdown |
| 29.07.24 | | | Shutdown | | | | | | | | | | Shutdown |
| 30.07.24 | | | | | | | | | | | | | Shutdown |
| 31.07.24 | | | | | | | | | Shutdown | | | | Shutdown |
| | | | | | | | | | | | | | Shutdown |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

(Sig. HOD)

July avg. - 5 m³/ton of Paper

2641

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT-1st MONTH - August 2024

| Date | 60° V-NOTCH READINGS (CMS) | | | | | | | | AVG. OF READINGS | | TOTAL DISCHARGED ($M^3$) | | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Initial Reading | Final Reading | | T/P | |
| 01.8.24 | — | — | — | — | Shut down | — | — | — | — | — | — | — | — |
| 02.08.24 | 40 | 30 | 40 | 38 | 30 | 39 | 40 | 38 | 68834 | 69636 | 802 | 11.1 | Vikas |
| 03.08.24 | 42 | 40 | 39 | 38 | 42 | 40 | 39 | 36 | 69636 | 70646 | 1010 | 53 | Vikas |
| 04.08.24 | 41 | 42 | 36 | 34 | 38 | 36 | 36 | 38 | 70646 | 71696 | 1050 | 52 | Vikas |
| 05.08.24 | 37 | 36 | 40 | 44 | 41 | 41 | 42 | 40 | 71696 | 72696 | 1000 | 64 | Vikas |
| 06.08.24 | 42 | 39 | 38 | 40 | 38 | 44 | 34 | 36 | 72696 | 73642 | 946 | 42 | Vikas |
| 07.08.24 | 42 | 36 | 39 | 34 | 42 | 36 | 39 | 40 | 73642 | 74623 | 981 | 45 | Vikas |
| 08.08.24 | 42 | 42 | 38 | 36 | 41 | 44 | 36 | 38 | 74623 | 75503 | 980 | 42 | Vikas |
| 09.08.24 | 40 | 42 | 41 | 37 | 40 | 42 | 38 | 40 | 75503 | 76273 | 770 | 48 | Vikas |
| 10.08.24 | 40 | 38 | 34 | 40 | 40 | 34 | 36 | 37 | 76273 | 77313 | 1040 | 49 | Shubham |
| 11.08.24 | 40 | 39 | 36 | 42 | 34 | 39 | 36 | 38 | 77313 | 78363 | 1050 | 46 | Shubham |
| 12.08.24 | 38 | 42 | 38 | 41 | 38 | 42 | 41 | 38 | 78363 | 79424 | 1061 | 50 | Shubham |
| 13.08.24 | 37 | 40 | 36 | 41 | 44 | 36 | 44 | 38 | 79424 | 80441 | 1017 | 49.0 | Shubham |
| 14.08.24 | 40 | 39 | 36 | 40 | 36 | 39 | 38 | 41 | 80441 | 81461 | 1020 | 52 | Shubham |
| 15.08.24 | 40 | 39 | 36 | 42 | 34 | 39 | 36 | 38 | 81461 | 82492 | 1031 | 42 | Shubham |
| 16.08.24 | 40 | 39 | 36 | 40 | 36 | 39 | 34 | 38 | 82492 | 83492 | 1000 | 46 | Shubham |
| 17.08.24 | 40 | 42 | 37 | 40 | 42 | 30 | 37 | 38 | 83492 | 84483 | 991 | 49 | Shubham |
| 18.08.24 | 38 | 41 | 40 | 42 | 34 | 36 | 38 | 34 | 84483 | 85451 | 968 | 48 | Shubham |

(Sig. HOD)

2642

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT-~~I~~I MONTH - August 2024

| Date | 60° V-NOTCH READINGS (CMS) | | | | | | | | AVG. OF READINGS | | TOTAL DISCHARGED (M³) | | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Initial Reading | Final Reading | | T/P | |
| 19.08.24 | 38 | 38 | 37 | 38 | 37 | 36 | 38 | 40 | 85451 | 86421 | 970 | 4.9 | Anuj |
| 20.08.24 | 38 | 39 | 40 | 36 | 31 | 34 | 39 | 37 | 86421 | 87401 | 980 | 5.0 | Anuj |
| 21.08.24 | 37 | 38 | 30 | 32 | 36 | 34 | 32 | 31 | 87401 | 88392 | 991 | 12.0 | Anuj |
| 22.08.24 | 34 | 38 | 31 | 36 | 30 | 32 | 33 | 35 | 88392 | 89390 | 998 | 4.1 | Anuj |
| 23.08.24 | 35 | 36 | 40 | 41 | 32 | 41 | 49 | 40 | 89390 | 90401 | 1011 | 4.6 | Anuj |
| 24.08.24 | 40 | [illegible] | [illegible] | 30 | 37 | [illegible] | [illegible] | 40 | 90401 | 91425 | 1024 | 4.7 | Anuj |
| 25.08.24 | 38 | 40 | 31 | 38 | 36 | 31 | 34 | 37 | 91425 | 92546 | 1081 | 1.5 | Anuj |
| 26.08.24 | 34 | [illegible] | [illegible] | 40 | 38 | 37 | [illegible] | 31 | 92546 | 93546 | 1046 | 1.4 | Anuj |
| 27.08.24 | 38 | 31 | 37 | 38 | 37 | 36 | 37 | 38 | 93546 | 94576 | 1030 | 6.0 | Anuj |
| 29.08.24 | 39 | 31 | 30 | 32 | 38 | 40 | 42 | 41 | 94576 | 95572 | 1011 | 10.3 | Anuj |
| 30.08.24 | | | | Shutdown | | | | | Shutdown | | | | Anuj |
| 31.08.24 | | | | | | | | | | | | | Anuj |

(Sig. HOD)

Avg of August — 5.1 T/Hr of Pulp

2643

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT-Ist MONTH September 2024

| Date | 60° V-NOTCH READINGS (CMS) | | | | | | | | AVG. OF READINGS | | TOTAL DISCHARGED (M³) | | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Initial Reading | Final Reading | | TIP | |
| 01.09.24 | — | — | — | — | — | — | — | — | Shutdown | | — | | |
| 02.09.24 | 46 | 41 | 36 | 36 | 44 | 38 | 46 | 44 | 95587 | 96604 | 1017 | 18.1 | Vikas |
| 03.09.24 | 38 | 38 | 40 | 40 | 37 | 37 | 38 | 39 | 96604 | 97624 | 1020 | 50 | Vikas |
| 04.09.24 | 45 | 36 | 41 | 41 | 40 | 40 | 45 | 40 | 97624 | 98687 | 1063 | 57 | Vikas |
| 05.09.24 | 42 | 38 | 40 | 43 | 48 | 44 | 42 | 41 | 98687 | 99701 | 1014 | 48 | Vikas |
| 06.09.24 | 40 | 41 | 41 | 40 | 40 | 41 | 40 | 41 | 99701 | 100701 | 1000 | 42 | Vikas |
| 07.09.24 | 36 | 40 | 38 | 48 | 44 | 42 | 38 | 36 | 100701 | 101697 | 996 | 39 | Vikas |
| 08.09.24 | 37 | 44 | 39 | 46 | 43 | 42 | 37 | 39 | 101697 | 102667 | 970 | 42 | Vikas |
| 09.09.24 | 40 | 42 | 41 | 47 | 40 | 45 | 40 | 41 | 102667 | 103707 | 1040 | 44 | Anuj |
| 10.09.24 | 41 | 41 | 40 | 46 | 40 | 48 | 41 | 46 | 103707 | 104787 | 1080 | 56 | Anuj |
| 11.09.24 | 40 | 46 | 41 | 47 | 41 | 40 | 40 | 44 | 104787 | 105757 | 970 | 41 | Anuj |
| 12.09.24 | 40 | 43 | 42 | 48 | 42 | 41 | 40 | 39 | 105757 | 106773 | 1016 | 50 | Anuj |
| 13.09.24 | 41 | 41 | 41 | 47 | 46 | 39 | 41 | 42 | 106773 | 107843 | 1070 | 58 | Anuj |
| 14.09.24 | 43 | 40 | 41 | 41 | 44 | 36 | 43 | 45 | 107843 | 108859 | 1016 | 44 | Anuj |
| 15.09.24 | 46 | 43 | 45 | 38 | 46 | 38 | 46 | 48 | 108859 | 109879 | 1020 | 99 | Anuj |
| 16.09.24 | 47 | 44 | 46 | 40 | 48 | 44 | 47 | 40 | 109879 | 110919 | 1040 | 92 | Anuj |
| 17.09.24 | 44 | 45 | 47 | 40 | 40 | 40 | 44 | 48 | 110919 | 111988 | 1072 | 47 | Anuj |
| 18.09.24 | 38 | 46 | 46 | 41 | 41 | 39 | 44 | 41 | 111988 | 113057 | 1069 | 48 | Anuj |

(Sig. HOD)

2644

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT-Ist MONTH - September-2024

| Date | 60° V-NOTCH READINGS (CMS) | | | | | | | | AVG. OF READINGS | | TOTAL DISCHARGED (M³) | | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Initial Reading | Final Reading | | T/P | |
| 19.09.24 | 40 | 37 | 39 | 40 | 46 | 40 | 39 | 38 | 113057 | 114057 | 1000 | 45 | Shyamam |
| 20.09.24 | 41 | 40 | 41 | 38 | 45 | 41 | 42 | 40 | 114057 | 115071 | 1014 | 56 | Shyamam |
| 21.09.24 | 40 | 36 | 39 | 37 | 40 | 40 | 39 | 38 | 115071 | 116067 | 996 | 46 | Shyamam |
| 22.09.24 | 41 | 41 | 46 | 40 | 44 | 41 | 40 | 37 | 116067 | 117037 | 970 | 44 | Shyamam |
| 23.09.24 | 44 | 45 | 44 | 38 | 40 | 36 | 36 | 38 | 117037 | 118077 | 1040 | 64 | Shyamam |
| 24.09.24 | 40 | 41 | 38 | 36 | 38 | 46 | 41 | 44 | 118077 | 119157 | 1080 | 48 | Shyamam |
| 25.09.24 | 46 | 43 | 37 | 41 | 36 | 46 | 45 | 46 | 119157 | 120173 | 1016 | 43 | Shyamam |
| 26.09.24 | 44 | 30 | 38 | 45 | 40 | 40 | 41 | 39 | 120173 | 121249 | 1076 | 50 | Shyamam |
| 27.09.24 | 48 | 41 | 40 | 43 | 41 | 40 | 43 | 41 | 121249 | 122225 | 976 | 46 | Shyamam |
| 28.09.24 | 40 | 40 | 38 | 40 | 45 | 39 | 40 | 38 | 122225 | 123217 | 992 | 137 | Shyamam |
| 29.09.24 | ~~43~~ | | | | | | | | | | | | |
| 30.09.24 | | | Shutdown | | | | | Shutdown | | | | | Shutdown |
| ~~31.09.24~~ | | | | | | | | | | | | | |

(Sig. HOD)

Avg of Sept — 5 lm³ tonn of Paper

E. Uppal

2645

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT- ETP MONTH - October - 2024

| Date | 60° V-NOTCH READINGS (CMS) | | | | | | | | AVG. OF READINGS | | TOTAL DISCHARGED (M³) | ETP | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Initial Reading | Final Reading | | | |
| 01.10.24 | - | - | - | - | - | - | - | - | Shutdown | | - | | - |
| 02.10.24 | 36 | 34 | 31 | 30 | 0 | 0 | 38 | 40 | 123217 | 123640 | 423 | 90 | Anuj |
| 03.10.24 | 40 | 41 | 44 | 43 | 40 | 43 | 39 | 38 | 123640 | 124774 | 1134 | 54 | Anuj |
| 04.10.24 | 30 | 39 | 40 | 41 | 41 | 39 | 40 | 30 | 124774 | 125896 | 1122 | 50 | Anuj |
| 05.10.24 | 22 | 24 | 21 | 28 | 26 | 19 | 18 | 20 | 125896 | 126130 | 234 | 70 | Anuj |
| 06.10.24 | 24 | 26 | 38 | 30 | 31 | 27 | 29 | 24 | 126130 | 126784 | 654 | 50 | Anuj |
| 07.10.24 | 40 | 41 | 31 | 41 | 40 | 30 | 34 | 37 | 126784 | 127784 | 1000 | 50 | Anuj |
| 08.10.24 | 40 [illegible] | 34 | 41 | 30 | 36 | 37 | 31 | 36 | 127784 | 128904 | 1120 | 49 | Anuj |

(Sig. HOD)

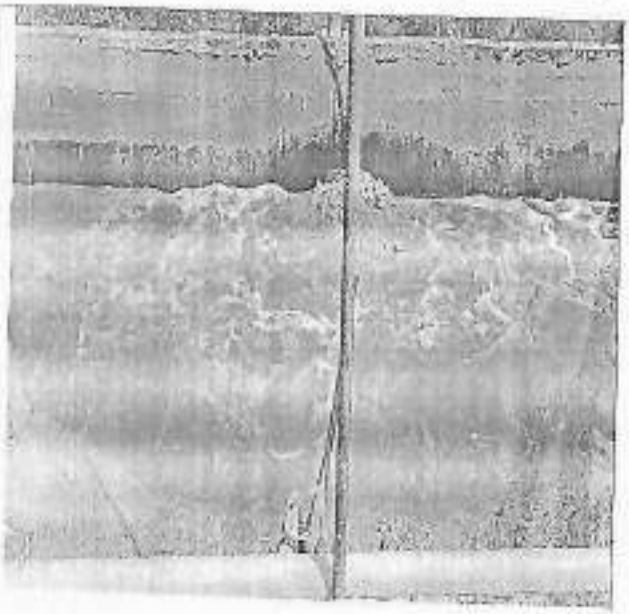
Avg c/s to 8/10/24 -

2646

# ANNEXURE VIII

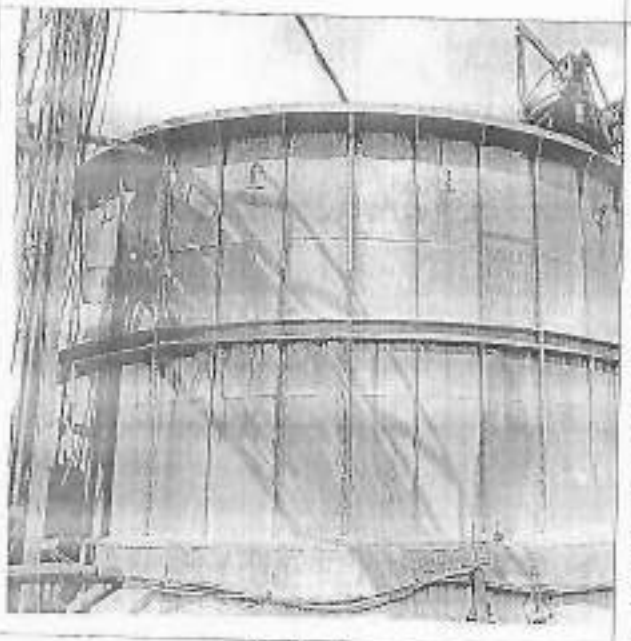
ANNEXURE-VIII

## ETP Photographs- Tehri Pulp & Paper Limited Unit-1

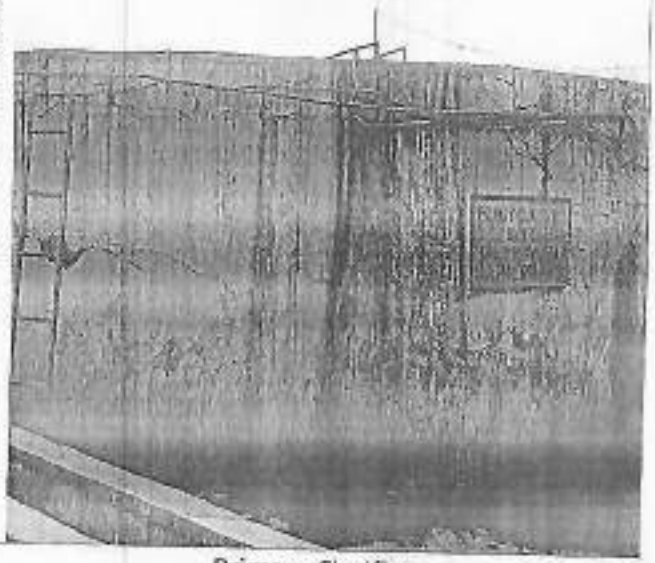


Equalization Tank

Hill Screen

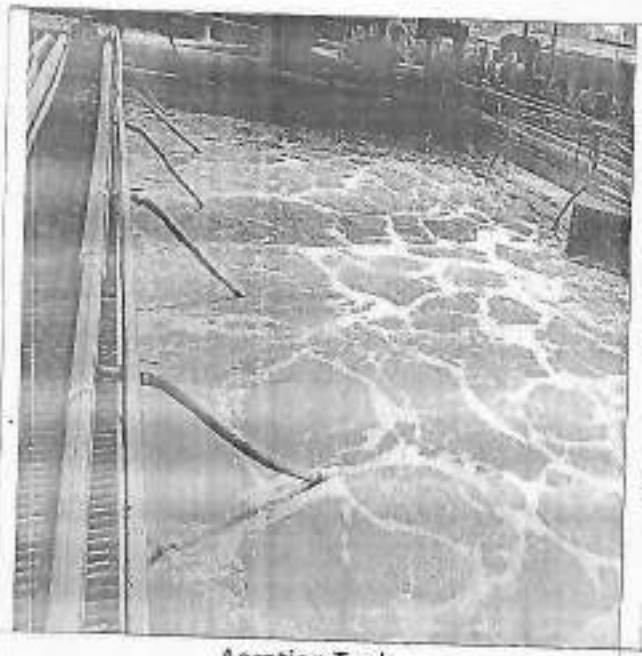


Sedicell



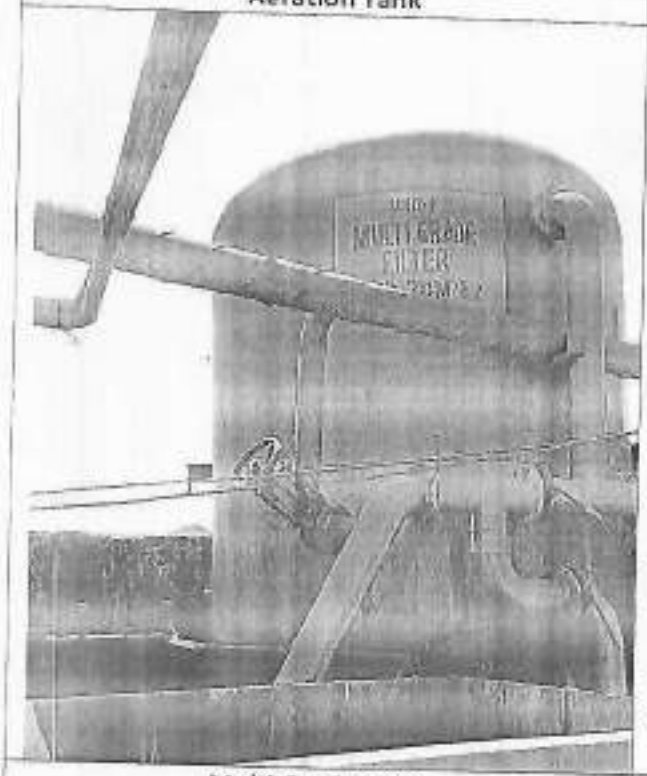
Primary Clarifier

29/11/2021

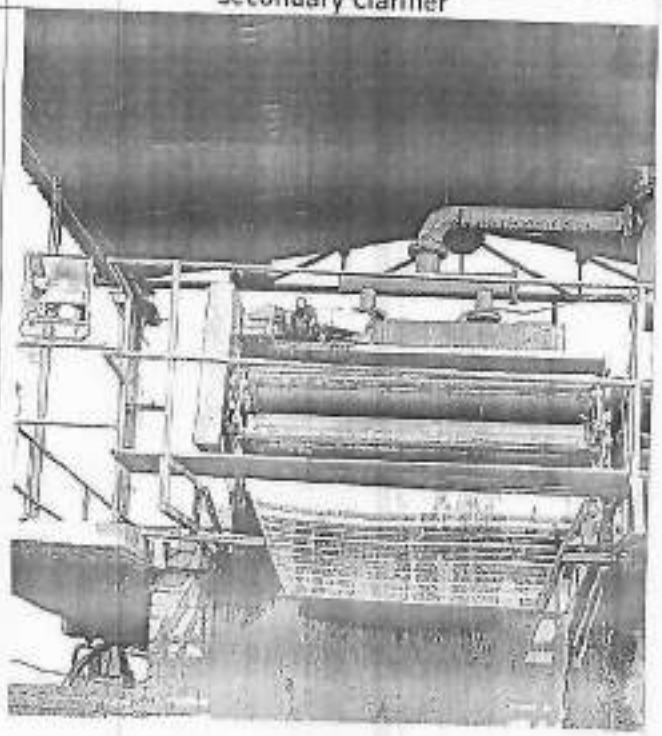


Aeration Tank

Secondary Clarifier



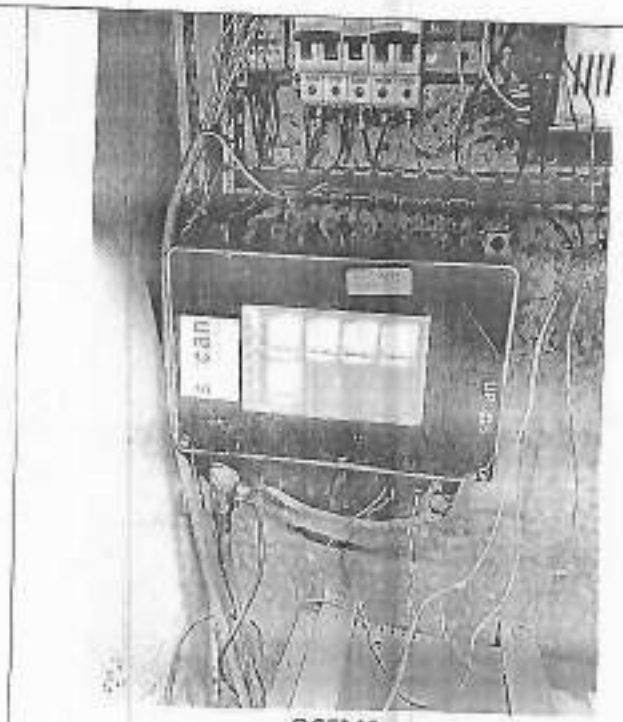

Multi Grade Filter



Sludge Dewatering System

DPR in Enclosure
29/11/2019

Final Discharge Drain



OCEMS

Mr Lim Evelyn
8/11/2010

# ANNEXURE IX

Annexure-IX

TIN 09473106465 dt 1.4.05
GSTN No 09AAACT1026B1ZQ
CIN U21022DL1993PLC119328

TEHRI
PULP & PAPER LIMITED

Office & Works 9th K.M. STONE, BHOPA ROAD, MUZAFFARNAGAR-251 001
T 0131-2468383 2466384 2468385 2468386 E mail accounts@tehripaper.com

Ref No

Date

To,
The Head of Department
Environment Management Department
CPPRI - Saharanpur
247001

Date: 09.10.2024

Undertaking of Mill Data on date 08.10.2024 of Sampling (Unit-1)

| | |
|---|---|
| Date of Sampling | : 08.10.2024 |
| Paper Production TPD on 08.10.2024 | : 225 MT |
| Raw material Furnish used on 08.10.2024 | : 242.61 & 85% Recovery |
| Fresh Water Consumption m³ on 08.10.2024 | : 1620 M³ |
| Waste Water Generation m³ on 08.10.2024 | : 1855 M³ |
| Waste Water Recycled m³ on 08.10.2024 | : 1120 M³ |
| Waste Water Discharged m³ on 08.10.2024 | : 1480 M³ |

For Tehri Pulp and Paper Limited

(K K Gupta)
Authorised Signatory

T.I.N. : 09473100495 dt. 1.4.95
GSTIN No. : 09AAACT0285B1ZO
C.I.N. : U21022DL1993PLC119328

2653

# TEHRI
## PULP & PAPER LIMITED

*Office & Works* : 9th K.M. STONE, BHOPA ROAD, MUZAFFARNAGAR-251 001
✆ : 0131-2468383, 2468384, 2468385, 2468386 E-mail : accounts@tehripaper.com

Ref. No. .....

Dated.....

Date: 03.12.2024

To,
The Regional Officer
U. P. Poliution Control Board
6-B, Nai Mandi
Muzaffarnagar, (U.P.)
251001

Subject: Submission of Performance Evaluation Report of ETP Unit-2.

Dear Sir,

In reference to the above subject we hereby submit the Performance Report of ETP-2 which is performed by CPPRI Saharanpur.

Thanks and Regards,

For Tehri Pulp and Paper Limited

K K Gupta (Authorized Signatory)

TEHRI PULP & PAPER LIMITED 9th Km. Bhopa Road Muzaffarnagar

Encl: As above

Copy to cc: CEO-3, U. P. Pollution Control Board, Vibhuti Khand, Gomti Nagar, Lucknow, (U.P.)

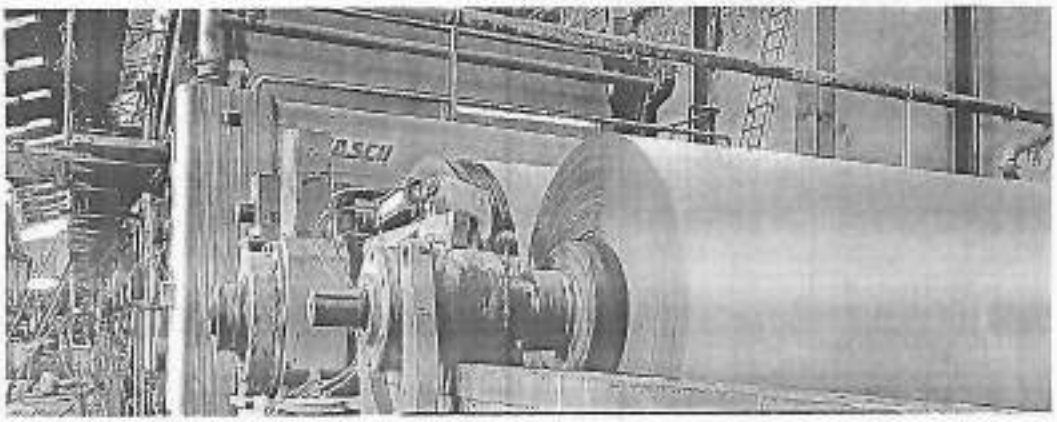
CERTIFIED ISO 9001 : 2000 MANUFACTURE

# Technical Report

on

## Performance Evaluation of Existing ETP

at



**TEHRI PULP AND PAPER LIMITED, UNIT-2**
**9th KM Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh**

Prepared by

**Central Pulp and Paper Research Institute,**
**Saharanpur- 247001(U.P)**

November 2024

TEHRI PULP & PAPER LIMITED
Muzaffarnagar

## About Central Pulp & Paper Research Institute (CPPRI)

*CPPRI is a premier research institute and an autonomous organization under Department for Promotion of Industry & Internal Trade, Ministry of Commerce and Industry, Government of India. The institute is dedicated to the services of Pulp & Paper Industry. Located at Saharanpur , Uttar Pradesh , the institute has state of art laboratories and facilities with trained , dedicated and highly experienced scientists to carry out quality research work and render technical and consultancy services in various areas of paper making including Environmental Management.*

## About Environmental Management Division , CPPRI

*The Environmental Management Division of CPPRI is NABL accreditated for analysis of water and waste water, ambient air monitoring and stack emissions monitoring. The division is recognized by various regulatory authorities, pulp, paper and allied industries as a centre of expertise in context of environmental monitoring and addressing various environmental issues related to Pulp & Paper Industry. The division has world class facilities and expertise to carry out R& D as well as render technical and consultancy services related to ETP performance evaluation and adequacy assessment, ETP upgradation / trouble shooting , Environmental Audit, Water Audit , Air monitoring etc .The division serves as a nodal agency to assist Central Pollution Control Board (CPCB) in reviewing and revision of environmental discharge and emission norms for Indian Pulp and Paper Industry. Generation of data base on pollution load generated by Indian pulp and paper industry and various issues related to environmental sustainability of Indian Pulp & Paper Industry. The Environmental Management Div has also assisted CPCB in preparation and successful implementation of "Charter on Water Recycling & Pollution Prevention in Pulp & Paper Industry of Ganga River Basin in Pulp & Paper Mill of Uttar Pradesh and Uttarakhand" . Presently the division is assisting CPCB as third party in monitoring of Grossly Polluting Industries in the River Ganga & Yamuna Basin since last 6 years*

TEHRI PULP & PAPER LIMITED
Muzaffarnagar

# CONTENTS


| S. No. | Particulars | Page No. |
|---|---|---|
| 1. | Background of the mill | 1 |
| 2. | Objective of the report | 1 |
| 3. | Manufacturing process | 1 |
| 4. | Fresh water consumption | 3 |
| 5. | Waste water generation & its characteristics | 4 |
| 6. | Existing ETP for treatment of mill effluent | 5 |
| 7. | Performance evaluation of existing ETP | 8 |
| 8. | Observations | 12 |
| 9. | Conclusion & Recommendations | 15 |
| | Annexure -I : Consent under Section 25/ 26 of the Water (Prevention & Control of Pollution ) Act 1974, | |
| | Annexure-I Consent under Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981 | |
| | Annexure-II: Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016. | |
| | Annexure-III : NOC from UPGWD | |
| | Annexure-IV : 3 months logbook of fresh water consumption | |
| | Annexure-V: 3 months logbook of waste water generated | |
| | Annexure-VI: 3 months logbook of waste water recycled | |
| | Annexure-VII: 3 months logbook of waste water discharged | |
| | Annexure-VIII: Photograph of ETP Units | |
| | Annexure-IX : Mill data on date of sampling | |

## 1. BACKGROUND OF THE MILL

Tehri Pulp and Paper Limited, Unit-2 is located at 9th km Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh. The spatial coordinates of the mill are Latitude: **29.470921** and **Longitude: 77.794957**. The mill was established in the year 1997. The mill is a waste paper / recycled fiber based paper mill producing packaging kraft paper. The mill's consented production capacity is 250 TPD kraft paper from waste paper. The mill has valid consolidated consent to operate under **Section 25/ 26 of the Water (Prevention & Control of Pollution) Act 1974 (Annexure I)** , under **Section 21/ 22 of the Air (Prevention & Control of Pollution) Act 1981 (Annexure I)** and **Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016 (Annexure II).**

## 2. OBJECTIVE OF THE REPORT

The main objective of the report is to evaluate the performance of existing effluent treatment plant in context of compliance with stipulated discharge norms. To carry out the study CPPRI team of scientists visited the mill on 08.10.2024 for collection of relevant data and information as well as composite sampling of effluent from various units of ETP .

## 3. MANUFACTURING PROCESS

The mill uses indigenous and imported waste paper for production of packaging kraft paper of different quality as per market requirement. The waste paper is processed in hydra pulper for pulp production. The pulp is cleaned and screened through poir, high density cleaner, turbo separator, centricleaners and slotted screen followed by refining to attain the required °SR for production of required paper grade. Most of the unit operation except washing of pulp and sizing chemical starch preparation is completed with back water generated from various sections. The flow sheet of manufacturing process is indicated in **Fig.-1.**

Manager Engg
29/10/2024

TEHRI PULP & PAPER LIMITED 9th Km. Bhopa Road Muzaffarnagar

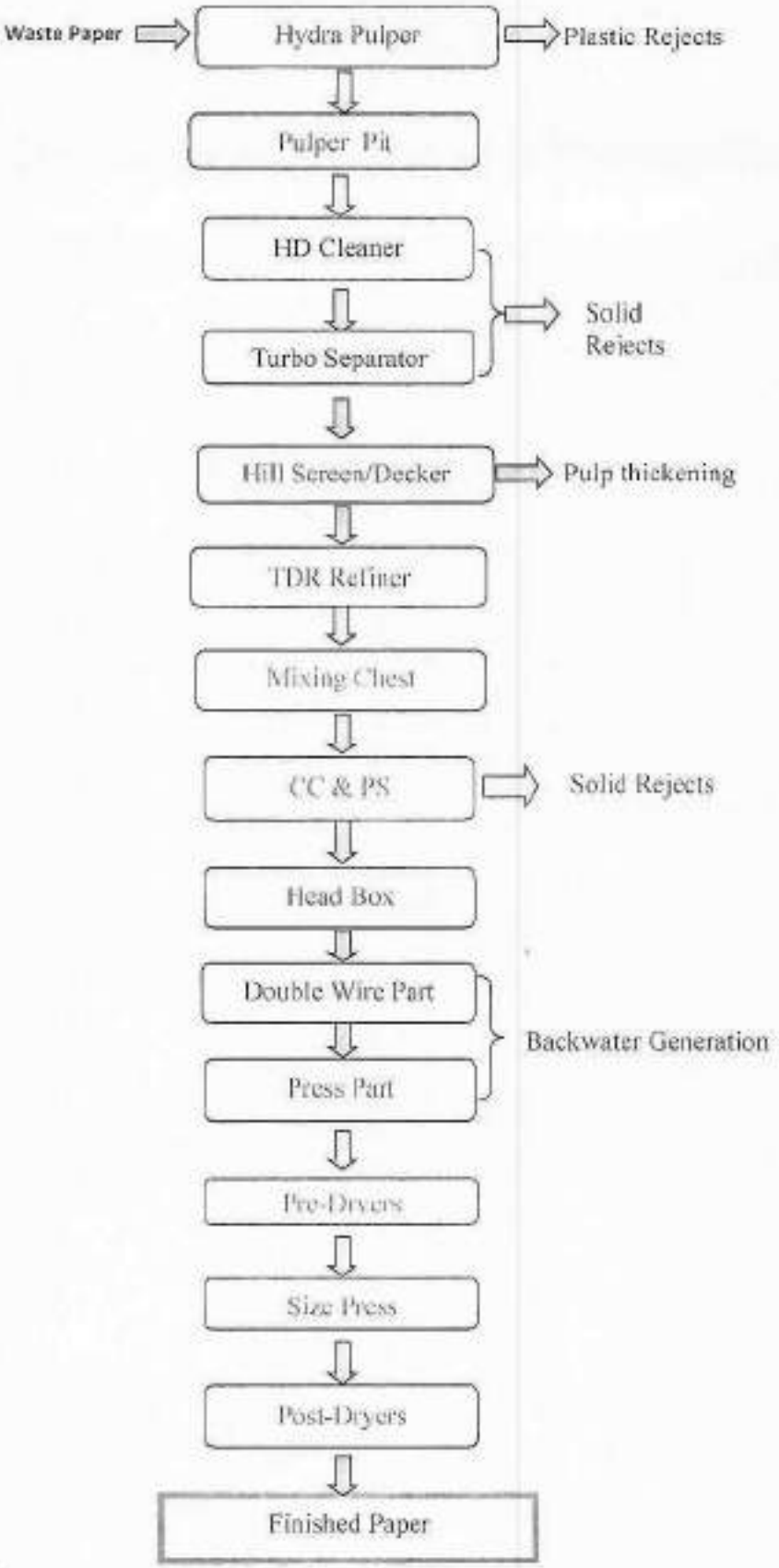



*Fig.-1: Process Flow sheet of Tehri Pulp and Paper Limited, Unit-2*

TEHRI PULP & PAPER LIMITED Muzaffarnagar

## 4. FRESH WATER CONSUPMTION

The mill has three submersible bore wells equipped with electromagnetic flow meters **(Fig.-2)** with valid ground water NOC **(Annexure-III)** for extraction of the ground water to meet water requirement of the mill.

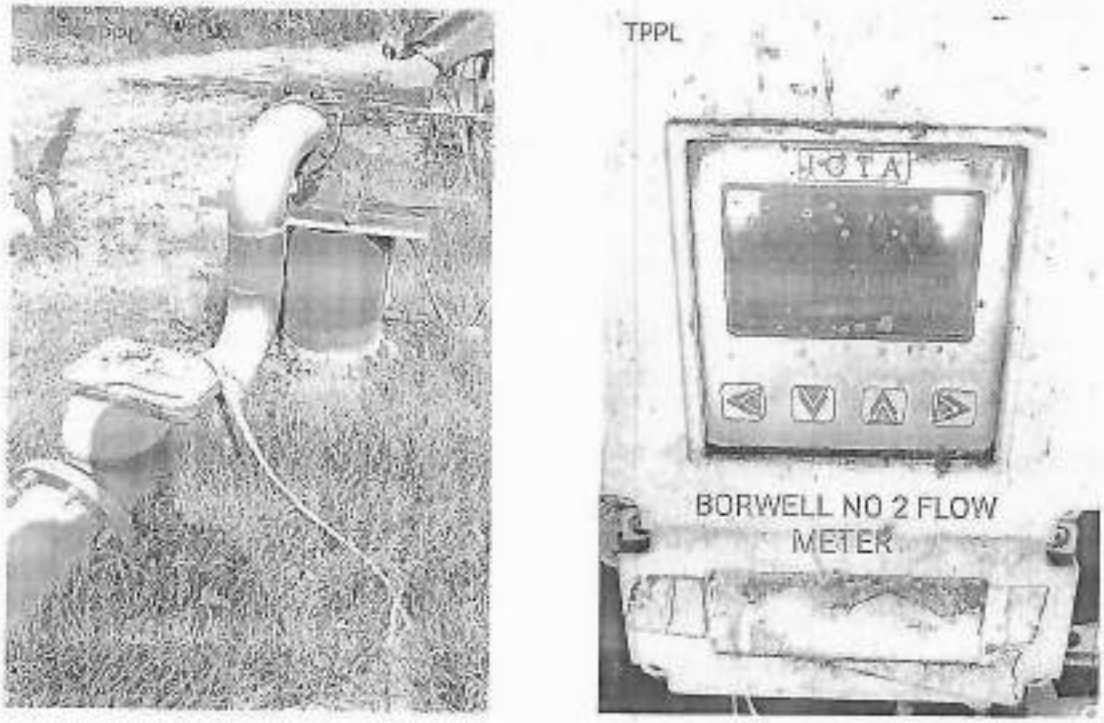



*Fig. - 2: Borewell Flow Meter at Tehri Pulp and Paper Limited, Unit-2*

Most of the process operations involved are completed with back water after treatment through Sedicell and Primary Clarifier and fresh water is used only in pulp washing, paper machine showers, cogeneration power plant including cooling tower, sizing chemical (starch) preparation etc. The mill maintains log book for daily fresh water consumption and the log book of last 3 months fresh water consumption in annexed as Annexure-**IV**

Based on the information given by mill the tentative section wise fresh water consumption at Tehri Pulp and Paper Limited, Unit-2 is indicated in **Table-1**

TEHRI PULP & PAPER LIMITED Muzaffarnagar

**Table-1: Fresh Water Consumption in Tehri Pulp and Paper Limited, Unit-2**

| S. No. | Particulars | Water consumption $m^3/d$* |
|---|---|---|
| 1. | Pulp Mill | 1280 |
| 2. | Paper Machine | 489 |
| 3. | Sizing chemical preparation | 73 |
| 4. | Cogeneration Power Plant including Cooling Tower | Power & steam is sourced from sister unit i.e. Tehri Pulp & Paper Limited, Unit-I |
| 5. | Domestic use | 10 |
| **Average Fresh Water Consumption, $m^3$/day** | | **1852** |
| **Specific Fresh Water Consumption, $m^3/t_{paper}$** ***Basis: Average reported paper production in last 3 months= 248 TPD*** | | **7.47** |

**Data provided by the mill*

## 5. WASTE WATER GENERATION & ITS CHARACTERISTICS

The main source of waste water is excess back water of paper machine, pulp screening & cleaning etc. Around – 90% fresh water consumed ends up as waste water. The mill maintain log books of daily waste water generated , waste water discharged and recycled. The last 3 months log books of waste water generated, waste water discharged and recycled are annexed as **Annexure V, VI & VII** respectively

The characteristics of raw waste water collected and analyzed at CPPRI are indicated in **Table 2**.

**Table-2: Characteristics of Raw Waste Water Generated at Tehri Pulp and Paper Limited, Unit-2**

| Parameters | Value |
|---|---|
| Effluent Volume, $m^3$/day* | 2418 |
| pH | 6.06 |

TEHRI PULP & PAPER LIMITED Muzaffarnagar

29/11/2016

| | |
|---|---|
| TSS, mg/l | 953 |
| TDS , mg/l | 2449 |
| COD, mg/l | 1687 |
| BOD, mg/l | 598 |

***Based on the log book of last 3 months provided by the mill (Annexure V)***

## 6. EXISTING EFFLUENT TREATMENT PLANT

The effluent treatment system is based on conventional activated sludge process. As indicated in ETP Layout **(Fig-3)** and Depicted in Photographs **(Annexure-VIII)**, the combined effluent is first collected into Equalization Tank. From Equalization Tank, effluent is passed through Hill Screen followed by Sedicell. The outlet of Sedicell is fed to Primary Clarifier for further removal of suspended solids.

The Primary Clarifier outlet is biologically treated in Aeration Tank based on activated sludge process. The aeration tank is provided with diffused aeration system with 480 diffusers and 2 × 60 HP blowers (2 × 2500 $m^3$/hr air discharge) capacity to maintain the dissolved oxygen level required for proper metabolic activity of microbial culture. In aeration tank, the essential nutrients are added for facilitating the growth of microorganisms. Post aeration, the waste water is clarified in a Secondary Clarifier followed by tertiary treatment through Dual Media Filter.

The fibre recovered through Hill Screen & Sedicell is reused in pulp mill. The underflow of primary clarifier is dewatered through belt filter press. While a part of secondary sludge is re-circulated back into aeration tank and the rest is disposed off after dewatering through belt filter press.

The mill has online monitoring system and dedicated ETP lab for monitoring of pollution parameters. The flow sheet of existing Effluent Treatment Plant is indicated in **Fig.-3** and detailed specifications are given in **Table-3.**

TEHRI PULP & PAPER LIMITED Muzaffarnagar

**Table 3: Design Specifications of Existing ETP at Tehri Pulp and Paper Limited, Unit-2**

| S. No. | Details | Dimensions | Purpose |
|---|---|---|---|
| 1. | Equalization tank | 12m × 5.5m × 4m<br>Capacity : 270 $m^3$ | To avoid fluctuation in effluent characteristics |
| 2. | Hill Screen- 2 No. | 3 m x 3m | Recovery of fibre |
| 3. | Sedicell | ∅ : 7.0 m<br>Height : 3.5 m<br>120 $m^3$/hr | Recovery of fibre and reduction in pollution load to ETP |
| 4.. | Primary Clarifier | ∅ : 19.28 m<br>SWD : 3.5 m<br>Capacity : 1005 $m^3$ | For removal of Suspended Solids |
| 4. | Aeration Tank | Dimension:<br>37.21m × 18m × 3.05 m<br>Total Capacity : 2043 $m^3$<br>Aeration Type : Diffused<br>No of Blowers : 2<br>Air Discharge Capacity : 2500 $m^3$ /hr<br>Diffusers: 480 | For removal of COD, BOD and other pollution parameters |
| 5. | Secondary Clarifier | ∅ : 19.32 m<br>SWD : 3.43 m<br>Capacity : 1005 $m^3$ | For recirculation of return sludge and removal of excess biological biomass |
| 6 | Multi Grade Filter-1 No. | Cap.: 75 $m^3$/hr | For polishing effluent quality |
| 7. | Sludge Dewatering System (Commonly used for both the units) | Type : Belt Filter Press<br>Capacity (dry basis) : 11 TPD<br>Inlet Consistency : 2%<br>Outlet Consistency : 25 % | Sludge dewatering and disposal |

The mill has installed V notch at ETP Inlet, Ultrasonic flow meter at ETP outlet & electromagnetic flow meter at Recycling pipe line. The mill has installed OCEMS system at final discharge point to monitor the quality of treated effluent.

TEHRI PULP & PAPER LIMITED Muzaffarnagar

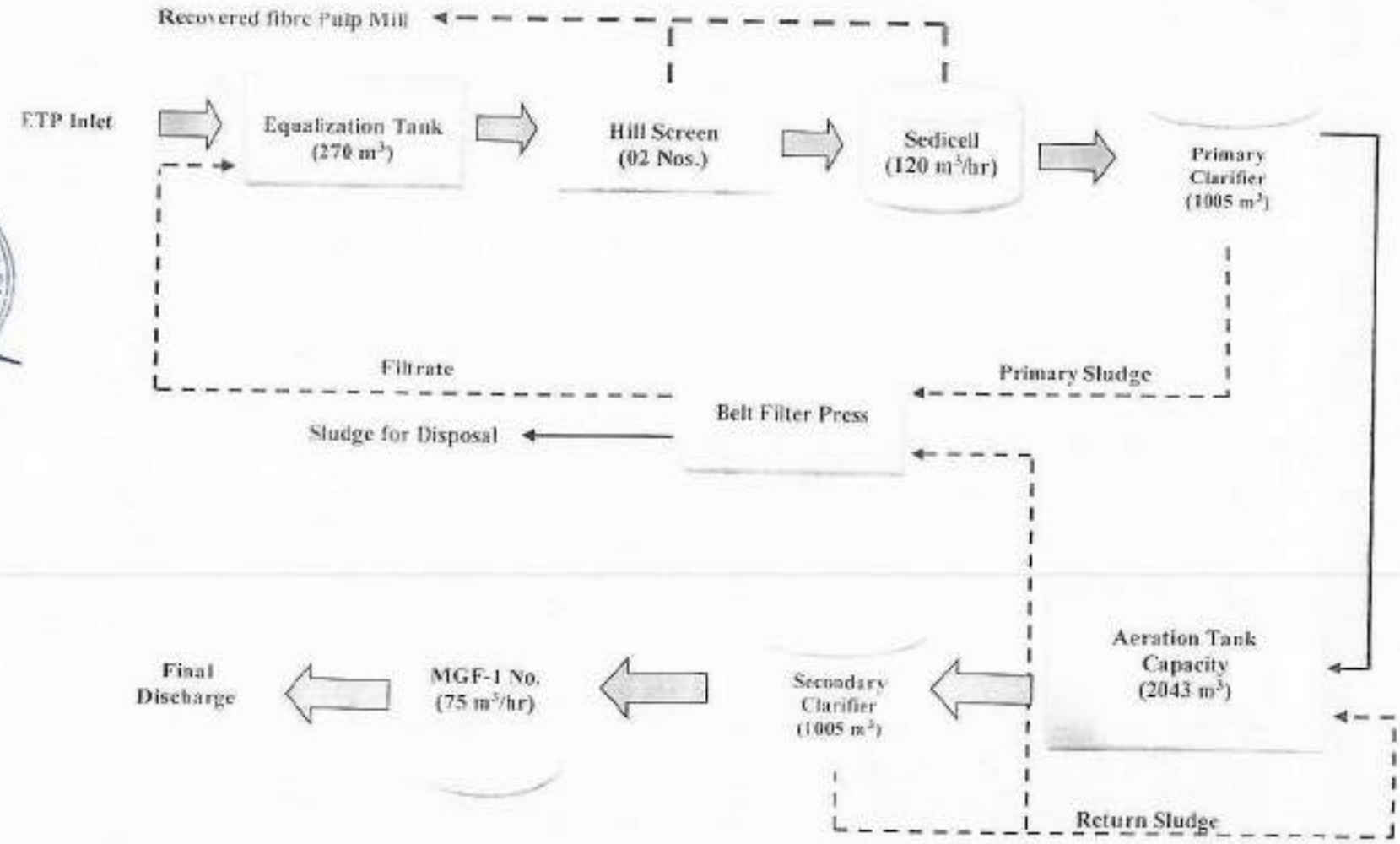



Fig.-3: ETP layout at Tehri Pulp and Paper Limited, Unit-2, Muzaffarnagar, U.P.



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## 7. Performance Evaluation of Existing ETP

Based on the analysis of composite samples collected during the mill visit, the performance efficiency of individual units of ETP as well as overall ETP is summarized as under:

### 7a. Performance of Primary Treatment (Hill Screen + Sedicell + Primary Clarifier):

Performance of Primary Treatment is given in **Table-4** and Indicated in **Fig-4**

**Table-4**

| Parameter | ETP Inlet | Primary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 953 | 78 | 91.8 |
| TDS, mg/l | 2449 | 2219 | 9.4 |
| COD, mg/l | 1687 | 1058 | 37.3 |
| BOD, mg/l | 598 | 429 | 28.3 |

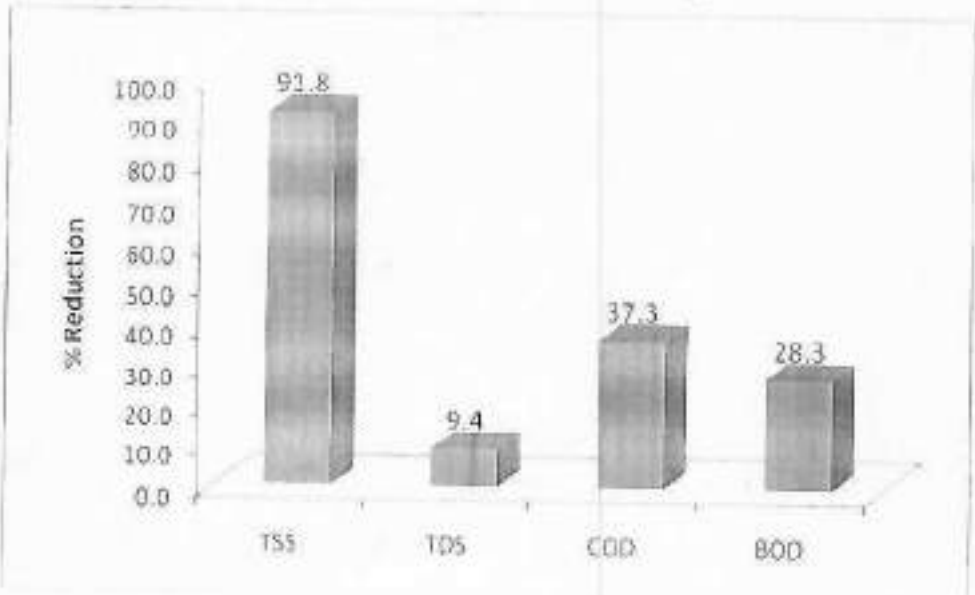


**Fig.-4: Performance of Primary Treatment**

TEHRI PULP & PAPER LIMITED
Muzaffarnagar



29/11/2017

**7b. Performance of Secondary Treatment (Aeration Tank + Secondary Clarifier):**

Performance of Secondary Treatment is given in **Table-5** and Indicated in **Fig-5**

**Table-5**

| Parameter | Inlet to Aeration Tank | Secondary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| **TSS, mg/l** | 78 | 34 | 56.4 |
| **TDS, mg/l** | 2219 | 1515 | 31.7 |
| **COD, mg/l** | 1058 | 144 | 86.4 |
| **BOD, mg/l** | 429 | 23 | 94.6 |

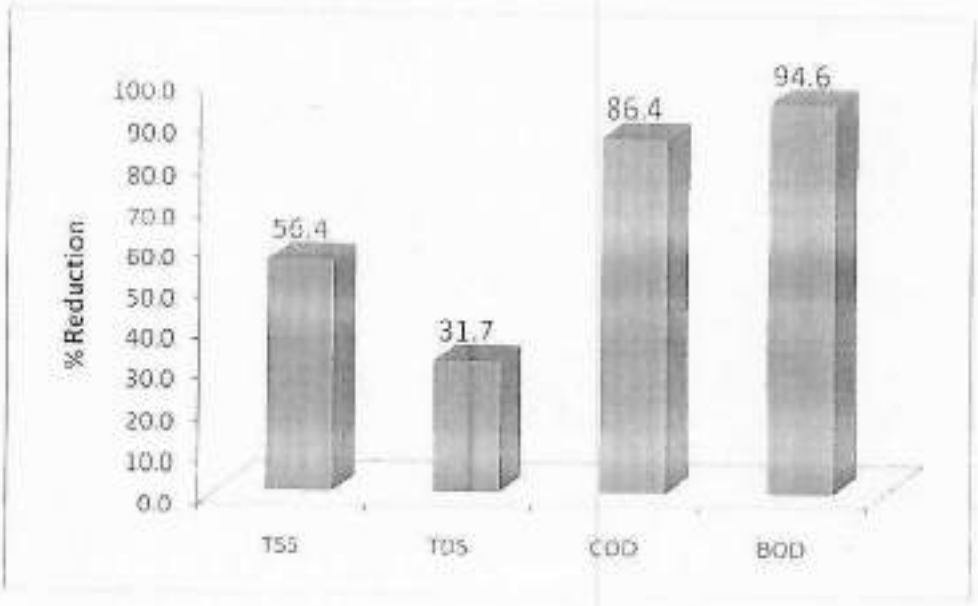


**Fig.-5: Performance of Secondary Treatment**

29/11/2014

TEHRI PULP & PAPER LIMITED Muzaffarnagar

## 7c. Performance of Tertiary Treatment (Multi Grade Filter)

Performance of Tertiary Treatment is given in **Table-6** and indicated in **Fig-6**

**Table-6**

| Parameter | Secondary Clarifier Outlet | Multi Grade Filter (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 34 | 15 | 55.9 |
| TDS, mg/l | 1515 | 1504 | 0.7 |
| COD, mg/l | 144 | 138 | 4.2 |
| BOD, mg/l | 23 | 18 | 21.7 |
| Color, CU | 108 | 61 | 43.5 |

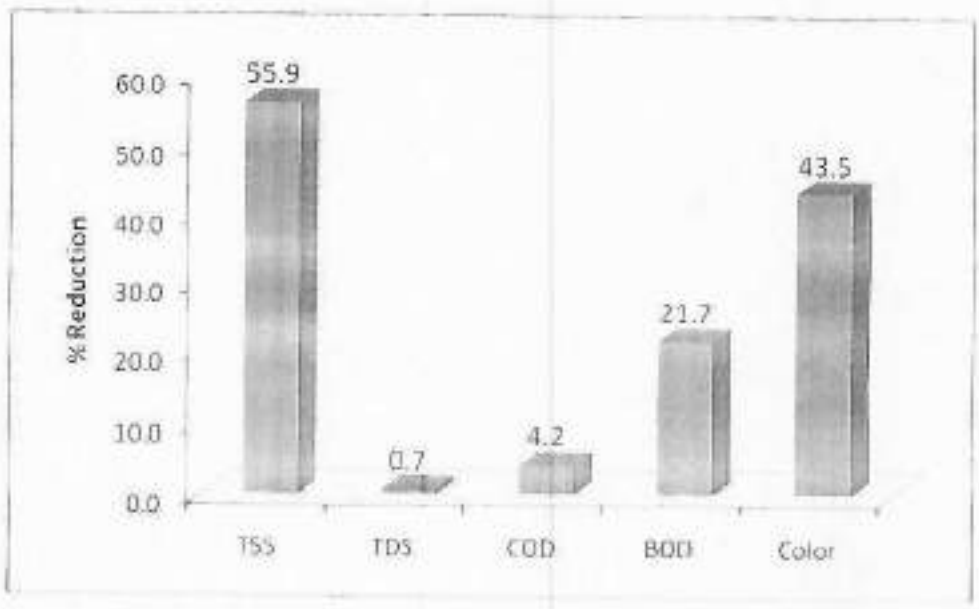


**Fig.-6: Performance of Tertiary Treatment**

M.P.Pw Endlay
29/11/2014

TEHRI PULP & PAPER LIMITED Muzaffarnagar

### 7d. The overall performance of Effluent Treatment Plant (ETP)

The overall performance of Effluent Treatment Plant (ETP) at is given in **Table-7** and indicated in **Fig.-7:**

**Table-7**

| Parameter | ETP Inlet | ETP Outlet (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 953 | 15 | 98.4 |
| TDS, mg/l | 2449 | 1504 | 38.6 |
| COD, mg/l | 1687 | 138 | 91.8 |
| BOD, mg/l | 598 | 18 | 97.0 |

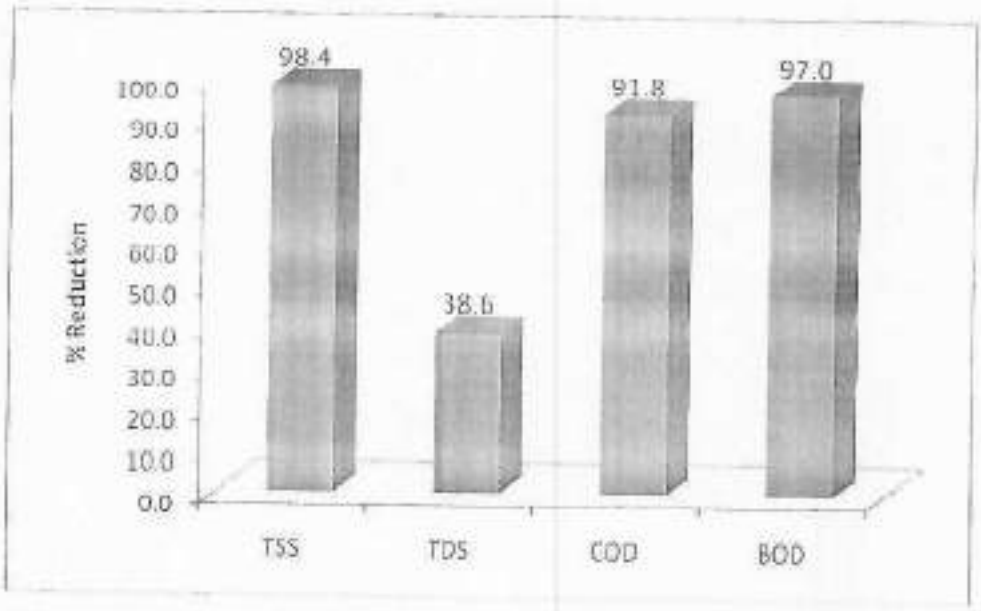


**Fig.-7: Overall Performance of Effluent Treatment Plant (ETP)**

Mohan Endlay
28/11/2019

TEHRI PULP & PAPER LIMITED
Muzaffarnagar

## 8. OBSERVATIONS

Based on the studies carried out, the following are the observations with respect to performance evaluation of the existing ETP:

- Tehri Pulp and Paper Limited Unit-2 located at 9th K. M. Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh is a waste paper based paper mill producing kraft paper.

- The mill has a valid consolidated consent to operate under Section 25/ 26 of the Water (Prevention & Control of Pollution ) Act 1974) , under Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981and Hazardous Waste Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016.

- The fresh water is soureed by the mill from ground water. The mill has valid NOC from Ground Water Department, Uttar Pradesh for extraction of ground water with the help of three bore wells commonly used for the both units in the same premises.

- Electromagnetic flow meters with totalizer are installed on bore wells to monitor the fresh water consumption on regular basis.

- Separate energy meter is available at ETP to monitor power consumption on regular basis.

- Based on the average of last 3 months production and fresh water consumption the specific fresh water consumption is around 7.47 $m^3$/ t paper which is well within the Charter norms.

- The mill maintain log books of daily fresh water consumption , waste water generated , waste water discharged and recycled .

TEHRI PULP & PAPER LIMITED Muzaffarnagar



29/11/2019

- The mill has full-fledged ETP including Equalization Tank, Hill Screen, Sedicell, Primary Clarifier, secondary treatment (Aeration Tank + Secondary Clarifier) and tertiary treatment (Multi Grade Filter) to treat the mill effluent.

- The aeration tank is equipped with 2 air blowers and 480 diffusers to maintain the desired level of oxygen required for degradation of organic biomass.

- The MLSS level in the aeration tank has been found to be satisfactory. The details of the analysis of MLSS is indicated in **Table-8**

**Table-8: Characterisation of MLSS**

| S. No | Parameters | Value |
|---|---|---|
| 1 | MLSS , mg/l | 4763 |
| 2 | MLVSS , mg/l | 3138 |

As indicated in **Fig.-8** the SVI of the MLSS collected was determined at the site. The SVI was found to be 88 ml/g which is quite satisfactory.

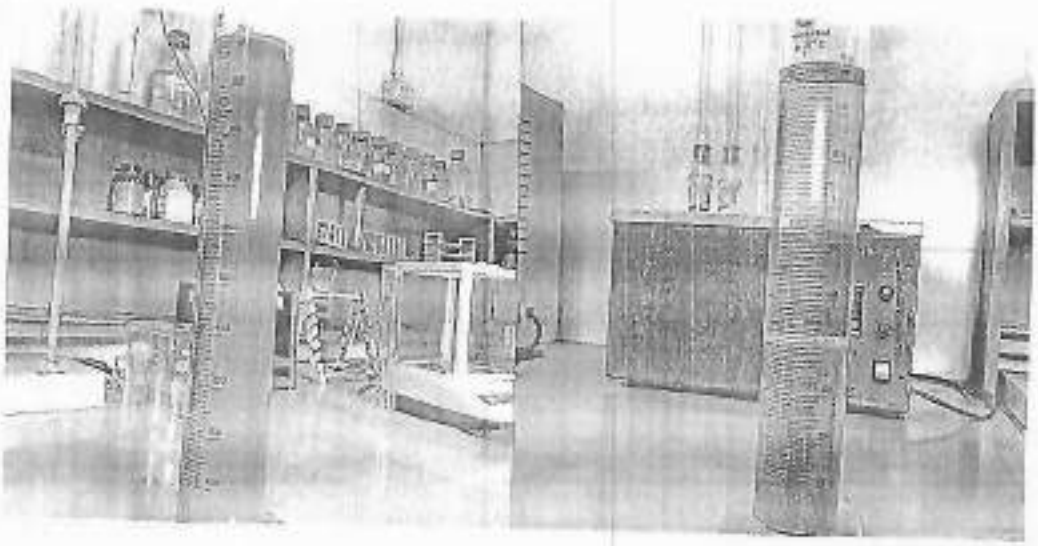

*Fig.-8: SVI Determination*

Approved Enclosed
29/11/2019

TEHRI PULP & PAPER LIMITED Muzaffarnagar

- The mill has ETP lab with trained manpower for monitoring of pollution parameters

- All the analysis has been carried out as per latest version of standard test methods as summarized as under :

| S. No | Parameters | Standard Test Methods |
|---|---|---|
| 1 | pH | IS 3025 (Part-11): 2022 |
| 2 | TSS | IS 3025 (Part-17): 2022 |
| 3 | TDS | IS 3025 (Part-16): 2023 |
| 4 | COD | IS 3025 (Part-58): 2023 |
| 5 | BOD | IS 3025 (Part-44): 2023 |
| 6 | Color | IS 3025 (Part 4) : 2021 |
| 7 | SAR | IS 11624 : 2019 |

- The performance of Primary Treatment (Hill Screen + Sedicell + Primary Clarifier) appears to be satisfactory in context of 91.8 % reduction in Total Suspended Solids (TSS).

- The performance of biological treatment system (Aeration Tank & Secondary Clarifier) also appears to be satisfactory with 56.4%, 31.7%, 86.4% & 94.6 % reduction in TSS, TDS, COD & BOD respectively.

- The Multi Grade Filters (MGF) also provides polishing to effluent quality by providing 55.9%, 0.7%, 4.2%, 21.7 and 43.5% reduction in TSS, TDS, COD, BOD & Color respectively.

- The overall performance of existing ETP appears to be satisfactory with 98.4%, 38.6%, 91.8% and 97 % reduction in TSS, TDS, COD & BOD respectively.

25/11/2024

TEHRI PULP & PAPER LIMITED Muzaffarnagar

- The overall performance of ETP seems to be satisfactory also in context of the final discharge characteristics complying with discharge norms as under :

| Parameter | Tertiary Treatment Outlet (Final Discharge) | Consent Discharge Norms | Charter Norms |
|---|---|---|---|
| pH | 7.76 | 6.5 – 8.5 | 6.5 – 8.5 |
| TSS , mg/l | 15 | <30 | <30 |
| TDS, mg/l | 1504 | <1600 | <1600 |
| COD, mg/l | 138 | <150 | <150 |
| BOD, mg/l | 18 | <20 | <20 |
| Color , PCU | 61 | < 150 | < 150 |
| SAR | 3.12 | < 8 | < 8 |

- The online continuous environmental monitoring system (OCEMS) is installed and was operational at the time of visit.

- The mill has installed Belt Filter Press for dewatering of ETP sludge and its disposal.

## 9. CONCLUSION & RECOMMENDATIONS:

- Based on the studies / analysis of effluent samples conducted by CPPRI, the performance of the existing ETP **(Fig.-3)** comprising of Equalization Tank, Hill Screen, Sedicell, Primary Clarifier, Aeration Tank, Secondary Clarifier and MGF appears to be satisfactory in context of reduction in pollution load and compliance to consent / charter norms.

- The performance of the existing ETP has been evaluated based on the composite effluent samples collected by CPPRI on 08.10.2024 from various units of ETP. The total production, raw material furnish , fresh water consumption, waste water generated, discharged and recycled on day of sampling are indicated in Annexure-IX.

TEHRI PULP & PAPER LIMITED Muzaffarnagar

- The performance of ETP may vary depending upon the grades of waste paper used, grade of paper produced, total paper production, ETP operating conditions including adequate aeration , MLSS Level , retention provided in each unit, regular ETP monitoring etc.

- The mill is advised to install spray filter or other suitable device after primary clarifier for further improving quality of recycling backwater into process.

- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP:

- Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.

- Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.

- Ensure proper addition of nutrients In the aeration tank (BOD: N: P - 100:5:1).
- Maintain required level of MLSS concentration (2000-3000 mg/l) in aeration tank by ensuring proper microbial growth.

- Maintain desired level of DO in the aeration tank (1-2 mg/l).
- Ensure periodic & timely withdrawal of sludge from the clarifiers.
- Proper maintenance of electric motors and pumps etc.

***Note:- This report is based on the technical information's provided by the mill & analysis of effluent sample collected on the day of sampling & cannot be deemed to be a certificate for any legal implications.***

*End of the Report*

TEHRI PULP & PAPER LIMITED Muzaffarnagar



डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुगदी एवं कागज अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर-247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

# ANNEXURE 1

ANNEXURE 1

**Uttar Pradesh Pollution Control Board**
Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720928,2720831, Fax 0522-2720761, Email: mkm-uppcb.com, Website: www.uppcb.com

151796/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/both/MUZAFFARNAGAR/2022 Date: 15/03/2022

To,
M/s
TEHRI PULP AND PAPER LTD UNIT 2
9th Km Stone, Bhopa Road, Muzaffarnagar,MUZAFFAR NAGAR,251001

**Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981"**

**Consent No-15367508 Date-15/03/2022**

CCA is hereby granted to **TEHRI PULP AND PAPER LTD UNIT 2** located at **9th Km Stone, Bhopa Road, Muzaffarnagar,MUZAFFAR NAGAR,251001** subject to the provisions of the Water Act, Air Act and the orders that may be made further and subject to following terms and conditions :-

1. This CCA TEHRI PULP AND PAPER LTD UNIT 2 **granted for the period from 15/03/2022 to 31/12/2026** and valid for manufacturing of following products with **Capital Investment/Net Assets Values** 7578.80 Lakhs

| S No | Product | Quantity | Unit |
|---|---|---|---|
| 1 | KRAFT PAPER-350 MT/DAY | 350 | Metric Tonnes/Day |

2. Specific Conditions under Water Act :-

(i) The daily quantity of effluent discharge (KLD) :-

| Kind of Effulant | Quantity(KLD) | Treatment facility and discharge point |
|---|---|---|
| Domestic | 6.0 KLD | Septic Tank |
| Industrial | 700 KLD | ETP |

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate **Effluent Treatment Plant** consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

RAKESH KUMAR TYAGI
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Date: 2022.05.23 11:35:31 IST

Industrial Effluent Quality Standard

| S.No. | Parameter | Standard |
|---|---|---|
| 1 | pH | AS PER E(P) RULES, 1986 |
| 2 | SUSPENDED SOLIDS | AS PER E(P) RULES, 1986 |
| 3 | DISSOLVED SOLIDS | AS PER E(P) RULES, 1986 |
| 4 | TOTAL SOLIDS | AS PER E(P) RULES, 1986 |
| 5 | BOD | AS PER E(P) RULES, 1986 |
| 6 | COD | AS PER E(P) RULES, 1986 |

(v) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(vi) The treated sewage shall be reused in gardening and the same shall be maintained continuously so as to achieve the quality of the treated effluent to the following standards.

| S No. | Parameters | Standards |
|---|---|---|

I. Conditions under Air Act :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

| S No. | Air Pollution Source | Type of fuel | Stack no | Control Device | Height of Stack |
|---|---|---|---|---|---|
| 1 | FROM SISTER UNIT M/S TEHRI PULP AND PAPER LTD (UNIT 1) | STEAM | 0 | Particulate Matter | 0 |

Emmission Quality Standards

| S No. | Stack no | Parameters | Standards |
|---|---|---|---|

ii) In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective

RAKESH KUMAR TYAGI

areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-
Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.
(iii) The unit will not use any type of restricted fuel.

| Standards for Noise level in db(A) Leq | Industrial Area | | Commercial Area | | Residential Area | | Silence Zone | |
|---|---|---|---|---|---|---|---|---|
| | Day Time | Night Time | Day Time | Night Time | Day Time | Night Time | Day Time | Night Time |
| | 75 | 70 | 65 | 55 | 55 | 45 | 50 | 40 |

6. **Compulsory documents to be submitted by the Industry/Unit :-**
(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and Third Party Audit Report.
(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.
(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.
7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

RAKESH KUMAR TYAGI
Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.05.23 11:50:27 +05'30'

**Chief Environmental Officer (Circle 3)**

Copy to

Regional Officer, U.P. Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate.

RAKESH KUMAR TYAGI
Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.05.23 11:50:48 +05'30'

**Chief Environmental Officer (Circle 3)**

**Annexure**

**Specific Conditions**

1. This CTO is valid only for the production capacity KRAFT PAPER-350 MT/DAY BY USING WASTE PAPER, ALUM, ROSIN AND CAUSTIC AS A RAW MATERIAL.
2. The Unit shall submit Bank guarantee of Rs. 1,00,000/- for establishment of Miyawaki Forest as per the G.O. No. 1011/81-7-2021-09(writ)/2016, dated-13.10.2021 of Department of Environment, Forest and Climate Change within a month from the date of issue of this order with the proposal for proposed plantation.
3. Earlier Board has issued CTO Water to the said unit vide letter no-68229/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/water/MUZAFFARNAGAR/2019, dated-28.12.2019 is revoked.
4. Earlier Board has issued CTO Air to the said unit vide letter no-68230/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/air/MUZAFFARNAGAR/2019, dated-28.12.2019 is revoked.

5. The industry must comply conditions of NOC from State Ground Water Department issued to unit.
6. Industry shall submit ETP analysis report from MOEF&CC or UPPCB approved lab within a month after operation of the unit and on quarterly basis to the Board.
7. Unit shall submit the compliance of the conditions of CTE issued to unit vide Boards letter dated 11.08.2021 and point wise compliance of last issued CTO within one month to the Board and on Quarterly basis.
8. The industry shall submit a proof of Bank Guarantee submitted in the Board, if not then submit the Bank Guarantee as per CTE issued to unit on 11.08.2021 within a month.
9. The unit shall maintain strict supervision on fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
10. In compliance of the Central Pollution Control Board letter no. F. No. B-19013/WQM/CPCB/P&P/14212 dated 08/12/2017, the industry will follow the Effluent discharge standards as notified under the Environment (Protection) Rules, 1986 and only the treated effluent meeting the effluent discharge norms notified under the Environment (Protection) Rules, 1986 is allowed to discharge.
11. The unit will not use agro based raw materials in the production process.
12. The industry shall ensure installation, operation and continuous and uninterrupted data supply from the OCEMS to the SPCB and CPCB server.
13. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
14. The E.T.P. unit operation line up Strengthening is to be maintained.
15. The unit shall ensure deployment of qualified manpower to step up self monitoring mechanism on 24 x 7 basis.
16. If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.
17. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.
18. Unit shall abide by directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas.
19. The industry should ensure the operation of the Air Pollution Control System (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.
20. The dying, bleaching and deinking process are not allowed in the production process of the unit. The unit will not use agro based raw materials in the production process.
21. Industry shall submit stack/ambient air quality monitoring report from Boards Laboratory, after starting the production within one month.
22. The industry shall submit quarterly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986.
23. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to time.
24. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order till further direction.
25. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality becoming air borne by wind or water regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.
26. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.
27. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with

section- 21/22 of air Act 1981 (as amended respectively).

28. Industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.

29. The industry shall ensure provisions of Roof Top Rain Water Harvesting system and Ground Water Recharging Proposal/compliance report should be sent to the Board within One month.

30. Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB

31. Industry shall install at sufficient height from the ground level Open to Network HD PTZ Camera at the outlet of the discharge drain of effluent from the factory premises and its URL and password shall be provided to the UPPCB Control room.

32. The industry shall provide adequate arrangement for fighting the accidental leakages/ discharge of any air pollutant/gas/liquid from the vessel, machinery etc which are likely to cause fire hazard including environmental pollution.

33. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.

34. Industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

35. Industry shall comply with various Waste Management Rules as notified by MoEF &CC i.e. Plastic Waste Management Rules, 2016, Solid Waste Management Rules, 2016, Hazardous and Other Wastes (Management and Transboundary) Rules, 2016, E-waste (Management) Rules, 2016, Construction and Demolition Waste Management Rules, 2016, Battery Rules 2000 and Noise Pollution (Regulation and Control) Rule, 2000.

36. The unit shall submit the audited balance sheet for the current year.

37. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/U dt. 16.02.2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guide_160218.pdf.

**General Conditions:-**

The applicant shall get analyse the samples of effluent emission hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.

1. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

2. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

3. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

4. The applicant shall maintain good house keeping. All valves/pipes/sewer/chains etc must be leak-proof.

5. The industry shall provide uninterrupted entry to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.

6. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials.

7. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to exceed the excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.

8. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.

10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.

11. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

12. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.

13. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.

14. It is the duty of the authorized person to take prior permission of the Board to close down the facility.

15. The authorization is valid for temporary storage of Hazardous Waste within premises only.

16. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises.

17. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.

18. The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.

19. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.

20. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.

21. Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.

22. The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and 'Hazardous' shall be displayed at appropriate position both in Hindi and English.

23. The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re processors.

24. In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous and Other Wastes Rules, 2016 shall be submitted to the Board.

RAKESH KUMAR TYAGI

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**Chief Environmental Officer (Circle 3)**

# ANNEXURE II

Annexure-II

# UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 17504/UPPCB/MuzaffarNagar(UPPCBRO)/HWM/MUZAFFARNAGAR/2022

Dated :27/07/2022

To,

M/s TEHRI PULP AND PAPER LTD UNIT 2
9th Km Stone , Bhopa Road , Muzaffarnagar,MUZAFFAR NAGAR,251001
Tehsil :MuzaffarNagar
District :MUZAFFARNAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 17504 and 27/07/2022 .
2. Reference of application (No. and date) 16669832 and 04/07/2022 .
3. Mr SACHIN AGARWAL of M/s TEHRI PULP AND PAPER LTD UNIT 2 is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at 9th Km Stone , Bhopa Road , Muzaffarnagar .

Details of Authorisation

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorised mode of disposal or recycling or utilization or co-processing, etc. | Quantity(ton/annum) |
|---|---|---|---|
| 1 | CATEGORY 33.2 AS PER SCHEDULE I (Contaminated Cotton Rags Or Other Cleaning Materials) | THROUGH TSDF | 0.175 MT/Annum |
| 2 | CATEGORY 33.1 AS PER SCHEDULE I (Empty Barrels Containers Liners Contaminated With Hazardous Chemicals /Wastes) | THROUGH TSDF | 2.0 MT/Annum |
| 3 | CATEGORY 5.1 AS PER SCHEDULE I (Used Or Spent Oil) | THROUGH TSDF | 0.50 MT/Annum |
| 4 | CATEGORY 34.3 AS PER SCHEDULE I (Sludge from treatment of waste water arising out of cleaning / disposal of barrels / containers) | THROUGH TSDF | 5.0 MT/Annum |

4. The authorization shall be valid for a period of 26/07/2027 from the date of issue of this letter.
5. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any)

A. **General Conditions of Authorization -**

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1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and sale of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order

## B Specific Conditions of Authorization

1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.

2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested.

4- Comprehensive safety measures must be followed in handling of wastes and the staff must be

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properly trained.

5- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

6- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

7- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

8- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

9- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

10- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

11- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

12- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorisation issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

13- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

14- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

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15- It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

16- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

17- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

18- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

19- Ground water monitoring report of premises shall be submitted within one month.

20- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

21- The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.

( Authorized Signatory )
RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.08.11 21:33:17 +05'30'
UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate, for information and necessary action.

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI
Date: 2022.08.11 21:33:32 +05'30'
CEO/EE, I/C Circle

# ANNEXURE III

Annexure-III

# GROUND WATER DEPARTMENT

(Minor Irrigation & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form B (C)

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC012696
VALID FROM 31/03/2022 TO 30/03/2027
(U/S10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

Registration No.: 202202000387

| | | | |
|---|---|---|---|
| Name of the Owner | SAKSHI AGRAWAL | | |
| Designation | G. M. ENVIRONMENT | Company Name कंपनी का नाम | TEHRI PULP (SO) PAPER LIMITED |
| Complete Address with Pin Code | ATHKADI CHILKANA ROAD MUZAFFARNAGAR | Authorization Letter प्राधिकार पत्र | [illegible] |
| Address of the Applicant | 120 KOOTH BHOTA ROAD, NEW MANDI MUZAFFARNAGAR UTTAR PRADESH | Application Form Serial No. | NOT NOC [illegible] |
| Date of submission | 31/03/2022 | Specimen Signature | |

Location Particulars

| | | | |
|---|---|---|---|
| Tehsil | Mandi Nagar | Block | MUZAFFARNAGAR |
| Plot No./Khasra No. | 91/1 KM BHOPA ROAD,MUZAFFARNAGAR | Municipality/Corporation | No |
| Old No./Holding No. | | | N/A |

Particulars of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Sinking of Well | 01/01/1987 | | |
| Type of Well | Tube Well/ Nalkoop | Depth of the Well (in meter) | 120.00 |
| Purpose of use | Industrial | Assembly Size(For Tube Well) | |

Construction Specification of Tube Well

| | | | |
|---|---|---|---|
| Type of Pump Used | Submersible | H.P. of the Pump | 30.00 |
| Type of Motor Used | Electric Motor | Rate of Withdrawal (m³/hr.) | 150.00 |

(i Gurgiation (in Case of Electric Pump)

27/09/1997

Maximum Allowable Rate (m³/hr.): 150.00

Maximum Allowable Running Hours Per Day: 7.00

Maximum Allowable Annual Extraction of Ground Water: 394500 cu

This Certificate authorizes the owner /applicant (user) to take a well in the location specified at Sl. (2) for extraction of ground water at the rate as shown at Sl. (3), for running hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3e) and is valid subject to the various conditions stated overleaf.

GENERAL CONDITIONS:

- In case of change of ownership of the proposed well, fresh authorization has to be obtained.
- Any change in location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this certificate.
- For measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS: IS standards) having telemetry system at the abstraction structure, which record rate and quantum of extraction at both the pumping chamber and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. Any unauthorized extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.
- The Competent Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons if any.
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- Any change in the sanctioned rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- In case any of the particulars /information furnished by the applicant in his application for issuance of this registration is found to be incorrect at any subsequent stage, the registration is liable for cancellation.
- The Ground Water Registration/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal of registration at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Digital and piezometric data shall be submitted in accordance with clause of the pumping well. The data obtained from digital water level recorders shall be recorded and submitted.

Conditions for installation of Piezometers and their Monitoring

- Piezometer is a device used for measuring the water level by lowering the tape sounder or automatic water level recorder in the well to take water sample for water quality testing when ever needed. General guidelines for installation of piezometer are as follows:
- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If more than one aquifer is tapped, then the screened piezometer should monitor the shallow ground water regime. It will facilitate shallow aquifer monitoring.
- Number of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| Quantum of Ground water withdrawal (Ham/day) | No. of piezometers required | Monitoring Mechanism | |
|---|---|---|---|
| | | Manual | Digital with Telemetry |
| < 50 | 0 | 0 | 0 |
| 51 - 60 | 1 | 1 | 0 |
| 61 - 500 | 1 | 0 | 1 |
| > 500 | 2 | 0 | 1 |

- The monitoring frequency should be monthly and accuracy of measurement should be up to 0.01 m. The reported measurements should be corrected to mean sea level.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurements of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for at least 48 hrs.

- As the details regarding coordinates, reduced level (with respect to mean sea level), depth, zone tapped and assembly lowered should be informed for bringing the piezometer into the hydrograph monitoring system of Ground Water Department, Uttar Pradesh.
- Water sample quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) seasons. Quality may be got analysed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh for chemical analysis.
- Provisions of display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/ tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- If any of the particulars / information furnished by the applicant in the application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

SPECIFIC CONDITIONS:

- For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- The No Due Certificate shall be granted only in such cases where local government water supply agencies are not able to fulfill the demand of water.
- The industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- Industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation Indian Chamber of Commerce and Industry (CICU)/ National Productivity Council (NPC) certified auditors and submit the results of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce ground water use by at least 20% over the next five years through appropriate means.
- Condition no. 9 of General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ / day of ground water and monitoring of water level shall be done by the project proponent. The piezometer for observation well) shall be constructed at a minimum distance of ... from the pumping well/ tube well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ tube well. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- The applicant shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to produce effluent like pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc. shall store the harvested rain water in surface storage tanks for use in the industry.
- Disposal of treated/ untreated waste water into aquifer system is strictly prohibited.
- Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical, Petrochemical, Pesticides, Fertilizers, Paper, Pulp, CETP, Textile, Electroplating, Metal finishing, Oil refineries etc. shall be required to ensure prevention of ground water pollution.

(i) For Industrial User: No Objection Certificate for ground water abstraction shall be granted subject to the following specific conditions:

- The industry shall be required to install water flow meter(s) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and reports shall be maintained by the proponent for two years for inspection or reporting as required by District Ground Water Management Council.
- Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³/day. STP shall be utilized for water washing, car washing, gardening etc.

07 Jan 2022

Judge

This certificate is electronically generated and does not require digital signature

# GROUND WATER DEPARTMENT

Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 5]

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

### AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC018076
### VALID FROM 31/03/2022 TO 30/03/2027

[(1)(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019]

Application No. 2022030008001

Name of the Owner: [illegible]

Designation: [illegible]

Company Name and Address: [illegible] PAPER LIMITED

Company Address: 9TH KM BHOPA ROAD,MUZAFFARNAGAR

Authorization Letter No/Date: [illegible]

Name of the Applicant: 9TH KM BHOPA ROAD, NEW MANDI,MUZAFFARNAGAR,UTTAR PRADESH

Application Form Serial No: M2PNMZ-FRB-[illegible]

Date of Submission: 31/03/2022

Specimen Signature

Location Particulars

District: Muzaffar Nagar

Block: MUZAFFARNAGAR

Site No. / Road No.: 9TH KM BHOPA ROAD,MUZAFFARNAGAR

Municipality/Corporation: No

Old No. Holding No.: N/A

Particulars of the Existing Well and Pumping Device

Purpose: [illegible]

Number of Wells: [illegible]

Type of Well: Tube Well Boring

Depth of the Well (in meter): [illegible]

Diameter of Well: [illegible]

Assembly Size(For Tube Well)

Particulars of Tube Well)

Type of Pump Used: Submersible

H.P. of the Pump: 30.00

Pump Operated By: Electric Motor

Rate of Withdrawal (m³/hr.): 150.00

...f Clarification in Case of Electric Pump)

...Allowable Rate 150.00

Maximum Allowable Running Hours Per Day 8.00

Maximum Allowable Annual Extraction of Ground Water:

4200.00 00

...s injection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at ... that as shown at Sl. (3i), for Running Hours per day as shown at Sl. (3ii), and for maximum allowable annual extraction of ground ... as shown at Sl. (3iii) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

... location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) ... for water without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this ...

... of measuring and recording the quantity of ground water extracted, every said user shall ...digital water flow meters ... (by M/s ...(make)) having telemetry system in the abstractable structure which record rate and quantum of extraction at ... and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, with the maximum ... ...shall not exceed its ...ibuted rate from water meter.

... reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons at the ... demands.

... change of specifications of the existing well, fresh registration has to be obtained.

... design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this ... ... without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration ... of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be ... ...notice at any subsequent stage, this registration is liable for cancellation.

... of Abstraction: NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for ... ...at least ninety days prior to expiry of its validity.

... of telemetry and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and ... ...be made available with the CGWA of the pumping well. The data obtained from digital water level recorders shall be made ... ...basis.

... for Installation of Piezometers and their Monitoring

... harvest. Authority will need only the corresponding pre water level by observing the taper ... ... ...

... ...to be installed ... at the periphery of the ... ...of the pumping well through which ground ... ... (the diameter of the piezometer should be about 4" to 6"). ... ...Such piezometer should be same as in case of the pumping well from which ground water is being abstracted. If, more than ... ...piezometers are installed the nearest piezometer should monitor the shallow ground water regime. It will facilitate ... ... ground water monitoring.

... ...piezometer, to be constructed & Type of water level monitoring mechanism shall be as per below table.

| Quantum of Ground water withdrawal (cum/day) | No of piezometers required | Monitoring Mechanism | |
|---|---|---|---|
| | | Manual | DWLR with telemetry |
| < 10 | 0 | 0 | 1 |
| 10 - 50 | 1 | 1 | 0 |
| ... | 1 | 0 | 1 |
| > 500 | 2 | 0 | 2 |

... ...Piezometer should be ... ...of measurement should be up to ... the reported measurements ... ... ...water level readings.

... ...of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) ... ...telemetry system, should be ensured for accuracy.

... ...measurement of water level should be taken, only after the pumping from the surrounding tube well/dug well has been ...

- [illegible] Piezometer and the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh and [illegible]
- The ground water quality has to be monitored twice in a year during pre-monsoon (May- June) and post monsoon (October/November) season. Quality may be got analysed from NABL accredited lab. Records and changes, if any, to be submitted to the Ground Water Department, Uttar Pradesh for necessary analysis.
- A permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer tube well number and zone tapped of [illegible] for boundary protection and identification.
- [illegible] ensuring safety and access for measurement may be taken care of.
- [illegible] may be imposed by the Competent Authority.
- If the said [illegible] information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at the subsequent stage, this permit is liable for cancellation.

- SPECIFIC CONDITIONS:
- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following conditions:
- [illegible] shall be granted only in such cases where local government water supply agencies are not able to supply the [illegible] of water.
- [illegible] adopt efficient water efficient technologies so as to reduce dependence on ground water resources.
- [illegible] abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Competent [illegible] Institutes (CII) / Confederation of Indian Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit [illegible] ground water use by at least 20% over the next five years through appropriate means.
- [illegible] of observation well(s) [illegible] in the premises and installation of appropriate water level monitoring [illegible].
- [illegible] shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum [illegible] Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well. [illegible] data shall be submitted [illegible] to the Ground Water Department, UP.
- [illegible] shall be prepared [illegible] in the project premises indicating what arrangements are made to collect [illegible] and recycled rain water in suitable storage tanks for use in the industry.
- [illegible] of treated effluent and waste water into aquifer system is strictly prohibited.
- [illegible] likely to cause ground water pollution e.g. Tanneries, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water [illegible].

- (B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following conditions: [illegible] that [illegible] shall be required to carry out regular monitoring of [illegible] and submit the data online to Ground Water Department, UP as applicable. Monitoring [illegible] [illegible] Ground Water Management Cell [illegible] shall be mandatory for new projects where ground water requirement is more than 20 [illegible] shall be abided by toilet flushing, car washing, gardening etc.

- Dated: 07/06/2021

- Validity: Perpetual

This certificate is electronically generated and does not require digital signature

TEHRI PULP & PAPER LIMITED * State Bank of India *

# GROUND WATER DEPARTMENT

Ministry of Jal Shakti
Government of Uttar Pradesh

**Form 8 (C)**

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

**AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO. NOC018699**
**VALID FROM 31/03/2022 TO 30/03/2027**
[WIS10(7) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019]

Application No. 3022010008002

| | | | |
|---|---|---|---|
| Name of the Owner | SACHIN AGRAWAL | | |
| Designation | S. M. ENVIRONMENT | | |
| Company Address | 9TH KM JANSATH NO 58 MUZAFFARNAGAR | Company Name (Staff on site) | SEHRI PULP AND PAPER LIMITED |
| Address of the Applicant | 122 SOHJI CHHOTA ROAD, NEW MANDI MUZAFFARNAGAR UTTAR PRADESH | Authorization Letter (If Any) | Download |
| Date of Submission | 01/02/2022 | Application Form Serial No. | MZFRO/22/0001 |
| | | Specimen Signature | |

**Location Particulars**

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | | |
| Plot No. /Khata No. | 9TH KM BHOPA ROAD MUZAFFARNAGAR | Block | MUZAFFARNAGAR |
| Tehsil/ Taluka/ Mandal | | Municipality/Corporation | NA |
| | | | NPA |

**Particular of the Existing Well and Pumping Device**

| | | | |
|---|---|---|---|
| Date of Construction/ Sinking of the Well | 20/10/1997 | | |
| Type of Well | Tube Well/ Bore well | Depth of the Well (in meter) | 125.00 |
| Purpose of Well | Industrial | Assembly Size (For Tube Well) | |

**Existing Position (For Tube Well)**

| | | | |
|---|---|---|---|
| Type of Pump Used | Submersible | H.P. of the Pump | 30.00 |
| Operational Device | Electric Motor | Rate of Withdrawal (m³/hr.) | 150.00 |

Energization (In Case of Electric Pump)

28/03/1997

Maximum Allowable Rate of Withdrawal (m³/hr.) 153.00

Maximum Allowable Running Hours Per Day 8.00

Maximum Allowable Annual Extraction of Ground Water: 420000.00

This Registration certificate authorizes the owner /applicant (user) to sink a well at the location specified at Sl. (2) for extraction of ground water at the rate not exceeding that as shown at Sl. (3g) for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- Prior to commencement of construction of the proposed well, fresh authorization has to be obtained.
- Any change in the rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at number of intervals and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons of the like nature.
- In case of non-availability of piezometric well, fresh registration has to be obtained.
- Any change in rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration and the conditions / undertaken to adhere by the applicant or other approvals for issuance of this registration is found to be violated at any subsequent stage, this registration is liable for cancellation.
- This Conditional Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal / fresh application, at least ninety days prior to expiry of its validity.
- Installation and operation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped shall be displayed with that of the pumping well. The data obtained from digital water level recorders shall be made available to the Authority.

Guidelines for Installation of Piezometers and their Monitoring

Piezometer is a device used for measuring the water level by observing the Taper Sounder or automatic water level measuring device used for pressure, water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed / constructed at the minimum of 50 m distance from the pumping well through which ground water is being abstracted. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. It should penetrate the shallow ground water regime. It will facilitate shallow aquifer monitoring.
- The piezometers in the area should be of same type of water level monitoring mechanism i.e. all be as per above table.

| Quantum of Ground water withdrawal (cum/day) | No of piezometers required | Monitoring Mechanism | |
|---|---|---|---|
| | | Manual | DWLR with Telemetry |
| < 210 | 0 | 0 | 0 |
| 210 - 1000 | 1 | 1 | 0 |
| 1001 - 1500 | 1 | 0 | 1 |
| > 1500 | 2 | 0 | 2 |

- The monitoring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be in meter upto two decimal.
- The measurement of water level should be made by automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) only. The telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.

- SPECIFIC CONDITIONS:
- (A) For Industrial User

# ANNEXURE IV

Annexure-IV

# TEHRI PULP & PAPER LTD.

8TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit- II

Month ...July 2024.....

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1-7-24 | | | | | | — | | | | | | | | | | | | — | | | — | — | — | |
| 2-7-24 | | | | | | 261337 | 260849 | 2860 | | | | | | | | | | 1200 | 385463 | 386018 | 555 | 1855 | 67 | 27.8 |
| 3-7-24 | | | | | | 263784 | 261198 | 2767 | | | | | | | | | | 1135 | 386598 | 387622 | 604 | 1729 | 260 | 6.65 |
| 4-7-24 | | | | | | 266118 | 263460 | 2814 | | | | | | | | | | 1225 | 387823 | 388793 | 671 | 1896 | 273 | 6.9 |
| 5-7-24 | | | | | | 268902 | 266873 | 2961 | | | | | | | | | | 1357 | 389180 | 389946 | 767 | 2022 | 253 | 7.9 |
| 6-7-24 | | | | | | 271873 | 268977 | 2944 | | | | | | | | | | 1272 | 390454 | 391088 | 634 | 1906 | 272 | 7.0 |
| 7-7-24 | | | | | | 274927 | 272811 | 2994 | | | | | | | | | | 1235 | 391589 | 392279 | 690 | 1925 | 277 | 6.9 |
| 8-7-24 | | | | | | 277922 | 275723 | 2912 | | | | | | | | | | 1245 | 392834 | 393450 | 616 | 1861 | 276 | 7.1 |
| 9-7-24 | | | | | | 280715 | 278654 | 2931 | | | | | | | | | | 1249 | 394083 | 394666 | 583 | 1832 | 263 | 6.7 |
| 10-7-24 | | | | | | 283591 | 281526 | 2872 | | | | | | | | | | 1220 | 395335 | 395864 | 529 | 1749 | 277 | 6.3 |
| 11-7-24 | | | | | | 286508 | 284491 | 2965 | | | | | | | | | | 1275 | 396612 | 397294 | 682 | 1957 | 225 | 8.7 |
| 12-7-24 | | | | | | 289425 | 287308 | 2817 | | | | | | | | | | 1240 | 397904 | 398479 | 575 | 1775 | 275 | 6.4 |
| 13-7-24 | | | | | | 292342 | 290179 | 2871 | | | | | | | | | | 1215 | 399254 | 399806 | 552 | 1752 | 277 | 6.3 |
| 14-7-24 | | | | | | 295259 | 293179 | 3000 | | | | | | | | | | 1235 | 400589 | 401184 | 595 | 1830 | 277 | 6.6 |
| 15-7-24 | | | | | | 298176 | 296179 | 3000 | | | | | | | | | | 1201 | 401933 | 402704 | 571 | 1778 | 276 | 6.4 |
| 16-7-24 | | | | | | 301093 | 299179 | 3000 | | | | | | | | | | 1200 | 403272 | 403837 | 565 | 1793 | 284 | 6.3 |

Total Fresh Water consumption M³
Total Finish Production MT

(Sign. of HOD)

2696

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

Daily Fresh Water Extraction and Consumption Record Unit- II Month July 2024

| Date | Extraction in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1-7-24 | | | | | 2719473 | 2722587 | 3114 | | | | | | | | | | | 1290 | 104437 | 105723 | 586 | 1876 | 275 | 6.8 |
| 8-7-24 | | | | | 2722587 | 2725499 | 2912 | | | | | | | | | | | 1195 | 105523 | 106810 | 587 | 1782 | 177 | 100 |
| 9-7-24 | | | | | 2725499 | 2728819 | 2720 | | | | | | | | | | | 1250 | 106810 | 108359 | 539 | 1789 | 267 | 6.7 |
| 20-7-24 | | | | | 2728819 | 2732703 | 3884 | | | | | | | | | | | 1230 | 108359 | 109369 | 759 | 1989 | 218 | 9.1 |
| 21-7-24 | | | | | 2732703 | 2735157 | 2454 | | | | | | | | | | | 1223 | 109369 | 110118 | 621 | 1844 | 270 | 6.8 |
| 12-7-24 | | | | | 2735157 | 2737697 | 2540 | | | | | | | | | | | 1245 | 110118 | 110774 | 562 | 1807 | 181 | 9.9 |
| 13-7-24 | | | | | 2737697 | 2740062 | 2365 | | | | | | | | | | | 1250 | 110774 | 111453 | 679 | 1929 | 253 | 7.6 |
| 14-7-24 | | | | | 2740062 | 2742176 | 2114 | | | | | | | | | | | 1270 | 111453 | 112162 | 709 | 1908 | 245 | 7.7 |
| 15-7-24 | | | | | 2742176 | 2744661 | 2485 | | | | | | | | | | | 1265 | 112162 | 112857 | 695 | 1842 | 250 | 7.1 |
| 16-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| 17-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| 18-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| 19-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| 20-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| 21-7-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | | | | | | | |

Total Fresh Water consumption 5959 M³

Total Finish Production MT

PM-II - 14792 m³

Washer - 29677

Total 44469 m³

7.04 / Ton of Paper

(Sign of HOD)

1850.79 m³ Day

2697

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit- II

Month August - 2024

| Date | Extraction in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1-8-24 | 1 | 1 | | 1 | | | | | | | | | Shut | | | | | | Shut | | | | | |
| 2-8-24 | | | | | 2749[illegible] | 2749[illegible] | 3248 | | | | | | | | | | | | | | | | | |
| 3-8-24 | | | | | 2749[illegible] | 2751[illegible] | 3167 | | | | | | | | | | | 1250 | [illegible]265 | [illegible]970 | 865 | 2115 | 68 | 31.1 |
| 4-8-24 | | | | | 2751[illegible] | 2755[illegible] | 3769 | | | | | | | | | | | 1360 | [illegible]978 | [illegible]960 | 890 | 2250 | 243 | 9.2 |
| 5-8-24 | | | | | 2755[illegible] | 2758[illegible] | 2547 | | | | | | | | | | | 1375 | [illegible]970 | [illegible]2080 | 498 | 1883 | 262 | 7.1 |
| 6-8-24 | | | | | 2758[illegible] | 2781[illegible] | 3767 | | | | | | | | | | | 1305 | [illegible]348 | [illegible]2841 | 493 | 1738 | 231 | 7.5 |
| 7-8-24 | | | | | 2781[illegible] | 2785[illegible] | 3707 | | | | | | | | | | | 1245 | [illegible]841 | [illegible]3358 | 467 | 1812 | 247 | 7.3 |
| 8-8-24 | | | | | 2785[illegible] | 2789[illegible] | 3721 | | | | | | | | | | | 1310 | [illegible]3358 | [illegible]3852 | 494 | 1864 | 283 | 6.3 |
| 9-8-24 | | | | | 2789[illegible] | 2793[illegible] | 3716 | | | | | | | | | | | 1375 | [illegible]285 | [illegible]3273 | 421 | 1791 | 86 | 20.8 |
| 10-8-24 | | | | | 2793[illegible] | 2797[illegible] | 3767 | | | | | | | | | | | 1320 | [illegible]272 | [illegible]3735 | 462 | 1776 | 262 | 6.7 |
| 11-8-24 | | | | | 2797[illegible] | 2801[illegible] | 3582 | | | | | | | | | | | 1390 | [illegible]781 | [illegible]3165 | 430 | 1820 | 276 | 6.5 |
| 12-8-24 | | | | | 2801[illegible] | 2805[illegible] | 3938 | | | | | | | | | | | 1320 | [illegible]845 | [illegible]3560 | 435 | 1755 | 260 | 6.7 |
| 13-8-24 | | | | | 2805[illegible] | 2809[illegible] | 3664 | | | | | | | | | | | 1370 | [illegible]800 | [illegible]4192 | 592 | 1962 | 291 | 6.7 |
| 14-8-24 | | | | | 2809[illegible] | 2813[illegible] | 3856 | | | | | | | | | | | 1290 | [illegible]197 | [illegible]4527 | 535 | 1720 | 43 | 40.0 |
| 15-8-24 | | | | | 2813[illegible] | 2817[illegible] | 3925 | | | | | | | | | | | 1310 | [illegible]187 | [illegible]4784 | 605 | 1915 | [illegible]35 | [illegible]6.9 |
| 16-8-24 | | | | | 2817[illegible] | 2821[illegible] | 3917 | | | | | | | | | | | 1375 | [illegible]722 | [illegible]5289 | 573 | 1925 | 260 | [illegible]7.4 |
| | | | | | | | | | | | | | | | | | | 1410 | [illegible]799 | [illegible]5884 | 507 | 1917 | 280 | 7.8 |

Total Fresh Water Consumption M³

Total Fresh Production MT

H.O.D.

2698

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record  Unit- II  Month August-2022

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1-8-22 | | | | | | | 2875 | | | | | | | | | | | 1385 | | | 562 | 1947 | 252 | 7.7 |
| 2-8-22 | | | | | | | 2601 | | | | | | | | | | | 1350 | | | 361 | 711 | 304 | 5.6 |
| 3-8-22 | | | | | | | 2749 | | | | | | | | | | | 1440 | | | 390 | 1830 | 278 | 4.9 |
| 4-8-22 | | | | | | | 2730 | | | | | | | | | | | 1430 | | | 288 | 1758 | 241 | 7.2 |
| 5-8-22 | | | | | | | 2571 | | | | | | | | | | | 1466 | | | 322 | 1728 | 95 | 18.1 |
| 6-8-22 | | | | | | | 2766 | | | | | | | | | | | 1415 | | | 420 | 833 | 274 | 6.6 |
| 7-8-22 | | | | | | | 2745 | | | | | | | | | | | 1490 | | | 330 | 820 | 287 | 6.3 |
| 8-8-22 | | | | | | | 2761 | | | | | | | | | | | 1295 | | | 335 | 1730 | 281 | 6.1 |
| 9-8-22 | | | | | | | 2718 | | | | | | | | | | | 1420 | | | 744 | 1814 | 290 | 6.2 |
| 10-8-22 | | | | | | | 2793 | | | | | | | | | | | 1395 | | | 470 | 1805 | 272 | 6.6 |
| 11-8-22 | | | | | | | 2744 | | | | | | | | | | | 1430 | | | 316 | 1766 | 300 | 5.8 |
| 12-8-22 | | | | | | | 2799 | | | | | | | | | | | 1335 | | | 459 | 1744 | 273 | 6.3 |
| 13-8-22 | | | | | | | 2477 | | | | | | | | | | | 1480 | | | 239 | 1719 | 77 | 22.0 |
| 14-8-22 | | | | | | | | | | | | | | | | | | | | | | | | |
| 15-8-22 | | | | | | | | | | | | | | | | | | | | | | | | |

Total Fresh Water consumption 21460 M³

Total Finish Production 677 MT

PM-II → 12725 m³

Washer → 38735 m³

Total → 21460 m³ - 1837.85 MT

1097

(Sign of HOD)

2699

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit- II

Month September-2019

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No. 2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs. | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1 | | | | | Shut | | | | | | | Shut | | | | | | Shut | | | | | | |
| 2 | | | | | 902748 | 905591 | 3116 | | | | | | | | | | | 1435 | 102150 | 105573 | 843 | 3278 | 88 | 258 |
| 3 | | | | | 905591 | 908477 | 2886 | | | | | | | | | | | 1450 | 105573 | 110291 | 518 | 1968 | 851 | 7.8 |
| 4 | | | | | 908477 | 911364 | 2887 | | | | | | | | | | | 1465 | 110291 | 114733 | 442 | 1907 | 935 | 6.6 |
| 5 | | | | | 911364 | 914136 | 2772 | | | | | | | | | | | 1415 | 114733 | 118510 | 377 | 1792 | 868 | 6.3 |
| 6 | | | | | 914136 | 917019 | 2883 | | | | | | | | | | | 1490 | 118510 | 122356 | 546 | 1836 | 871 | 6.7 |
| 7 | | | | | 917019 | 919323 | 2304 | | | | | | | | | | | 1495 | 122356 | 125277 | 526 | 1821 | 839 | 6.6 |
| 8 | | | | | 919323 | 922205 | 2882 | | | | | | | | | | | 1487 | 125277 | 128463 | 321 | 1786 | 2711 | 6.3 |
| 9 | | | | | 922205 | 925088 | 2883 | | | | | | | | | | | 1455 | 128463 | 131913 | 343 | 1630 | 2330 | 2.0 |
| 10 | | | | | 925088 | 927971 | 2883 | | | | | | | | | | | 1470 | 131913 | 136498 | 431 | 1905 | 169 | 11.2 |
| 11 | | | | | 927971 | 930854 | 2883 | | | | | | | | | | | 1440 | 136498 | 140533 | 464 | 1914 | 265 | 7.2 |
| 12 | | | | | 930854 | 933737 | 2883 | | | | | | | | | | | 1440 | 140533 | 143597 | 314 | 1937 | 271 | 7.3 |
| 13 | | | | | 933737 | 936620 | 2883 | | | | | | | | | | | 1445 | 143597 | 147823 | 391 | 1855 | 252 | 7.4 |
| 14 | | | | | 936620 | 939503 | 2883 | | | | | | | | | | | 1440 | 147823 | 151464 | 464 | 1921 | 2652 | 7.4 |
| 15 | | | | | 939503 | 942386 | 2883 | | | | | | | | | | | 1460 | 151464 | 155272 | 405 | 1881 | 2352 | 7.8 |
| 16 | | | | | 942386 | 945269 | 2883 | | | | | | | | | | | 1485 | 155272 | 159315 | 563 | 1818 | 2352 | 7.8 |

(a) Fresh Water consumption M³
(b) Finish Production MT

2700

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit- II

Month ...September-2024

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Tonn Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No 3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 17-9-24 | | | | | | | 2964 | | | | | | | | | | | | | | 611 | 1861 | 265 | 7.0 |
| 18-9-24 | | | | | | | 2856 | | | | | | | | | | | | | | 376 | 1846 | 297 | 6.2 |
| 19-9-24 | | | | | | | 2642 | | | | | | | | | | | | | | 390 | 1815 | 283 | 6.4 |
| 20-9-24 | | | | | | | 2709 | | | | | | | | | | | | | | 382 | 1802 | 268 | 6.7 |
| 21-9-24 | | | | | | | 2719 | | | | | | | | | | | | | | 342 | 1782 | 268 | 6.6 |
| 22-9-24 | | | | | | | 2777 | | | | | | | | | | | | | | 460 | 1825 | 285 | 6.4 |
| 23-9-24 | | | | | | | 2781 | | | | | | | | | | | | | | 364 | 1812 | 302 | 6.0 |
| 24-9-24 | | | | | | | 2858 | | | | | | | | | | | | | | 459 | 1908 | 297 | 6.4 |
| 25-9-24 | | | | | | | 2931 | | | | | | | | | | | | | | 373 | 1945 | 276 | 7.0 |
| 26-9-24 | | | | | | | 2858 | | | | | | | | | | | | | | 321 | 1961 | 271 | 7.3 |
| 27-9-24 | | | | | | | 2734 | | | | | | | | | | | | | | 433 | 1853 | 276 | 6.7 |
| 28-9-24 | | | | | | | 2818 | | | | | | | | | | | | | | 311 | 1641 | 74 | 22.1 |
| 29-9-24 | | | | | | | | | | | | | | | | | | | | | | | | |
| 30-9-24 | | | | | | | | | | | | | | | | | | | | | | | | |

Total Fresh Water consumption 50436 M³

Total Fresh Production 2853 MT

PM-II → 11186 m³

Washer → 39250

Total → 50436 m³

7.33 Ton/day

1865 m³/day

(Sign of HOD)

2701

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

### Daily Fresh Water Extraction and Consumption Record Unit- II

Month October-2024

| Date | Extration in M³ | | | | | | | | | | | | Consumption in Unit - I | | | | | | Consumption in Unit - II | | | Total Fresh Water Consumption (M³) | Total Finished Paper in (MT) | Water Consumption per Ton of Paper (M³) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Borewell No.1 | | | | Borewell No.2 | | | | Borewell No.3 (P.H.) | | | | PM-I | | | Washer | | | | | | | | |
| | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Extraction (M³) | Running Hrs | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | Initial Reading | Final Reading | Total Consumption (M³) | | | |
| 1 | — | — | — | Shut | — | | | — | | | | | — | | | | | — | | | | — | Shut | — |
| 2 | | | | | | | | | | | | | | | | | | 1375 | | | 609 | 2084 | 63 | 33.0 |
| 3 | | | | | | | | | | | | | | | | | | 1485 | | | 476 | 1921 | 518 | 7.4 |
| 4 | | | | | | | | | | | | | | | | | | 1465 | | | 452 | 1917 | [illegible] | 6.6 |
| 5 | | | | | | | | | | | | | | | | | | 1393 | | | 232 | 1627 | [illegible] | 15.9 |
| 6 | | | | | | | | | | | | | | | | | | 1410 | | | 352 | 1762 | 185 | 9.5 |
| 7 | | | | | | | | | | | | | | | | | | 1398 | | | 438 | 1836 | [illegible] | 6.2 |
| 8 | | | | | | | | | | | | | | | | | | 1656 | | | 360 | 2016 | [illegible] | 6.3 |

A. Fresh Water consumption

B. Fire Protection

2702

# ANNEXURE V

Annexure-V

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH - July 2024

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 05 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 1-7-24 | — | — | Shut | — | — | Shut | — | — | Shut | — |
| 2-7-24 | 102 | 90 | 112 | 95 | 110 | 100 | 890329 | 892794 | 2465 | 857391 |
| 3-7-24 | 100 | 105 | 80 | 115 | 110 | 108 | 892794 | 895294 | 2500 | 859891 |
| 4-7-24 | 80 | 102 | 100 | 120 | 80 | 110 | 895294 | 897764 | 2470 | 862361 |
| 5-7-24 | 143 | 106 | 119 | 126 | 112 | 146 | 897764 | 900269 | 2505 | 864866 |
| 6-7-24 | 101 | 150 | 128 | 116 | 148 | 136 | 900269 | 902717 | 2448 | 867314 |
| 7-7-24 | 137 | 139 | 116 | 116 | 108 | 122 | 902717 | 905120 | 2403 | 869717 |
| 8-7-24 | 120 | 165 | 114 | 165 | 178 | 126 | 905120 | 907560 | 2440 | 872157 |
| 9-7-24 | 130 | 136 | 131 | 131 | 130 | 116 | 907560 | 909960 | 2340 | 874497 |
| 10-7-24 | 163 | 167 | 174 | 166 | 160 | 210 | 909960 | 912330 | 2430 | 876927 |
| 11-7-24 | 160 | 174 | 132 | 137 | 131 | 173 | 912330 | 914840 | 2510 | 879437 |
| 12-7-24 | 148 | 132 | 101 | 196 | 202 | 140 | 914840 | 917338 | 2498 | 881935 |
| 13-7-24 | 167 | 140 | 135 | 190 | 172 | 145 | 917338 | 919851 | 2513 | 884448 |
| 14-7-24 | 100 | 105 | 90 | 115 | 116 | 108 | 919851 | 922351 | 2500 | 886948 |
| 15-7-24 | 102 | 96 | 117 | 95 | 110 | 100 | 922351 | 924816 | 2465 | 889413 |
| 16-7-24 | 130 | 136 | 131 | 170 | 131 | 146 | 924816 | 927156 | 2340 | 891753 |
| 17-7-24 | 150 | 105 | 80 | 115 | 110 | 126 | 927156 | 929656 | 2500 | 894253 |
| 18-7-24 | 80 | 102 | 100 | 115 | 110 | 108 | 929656 | 932126 | 2470 | 896723 |
| 19-7-24 | 148 | 132 | 100 | 196 | 202 | 144 | 932126 | 934624 | 2498 | 899221 |
| 20-7-24 | 143 | 106 | 119 | 120 | 112 | 146 | 934624 | 937129 | 2505 | 901726 |

SIGNATURE-HOD

2704

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH..... July 2024

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 22.7.24 | 100 | 105 | 80 | 110 | 115 | 108 | 937129 | 939629 | 2500 | 904226 |
| 23.7.24 | 101 | 136 | 128 | 116 | 148 | 136 | 939629 | 942077 | 2448 | 906674 |
| 24.7.24 | 130 | 131 | 136 | 132 | 131 | 146 | 942077 | 944417 | 2340 | 909014 |
| 26.7.24 | 148 | 132 | 106 | 136 | 202 | 148 | 944417 | 946915 | 2498 | 911512 |
| 25.7.24 | 80 | 102 | 108 | 120 | 80 | 116 | 946915 | 949385 | 2470 | 913982 |
| 26.7.24 | | | | | | | | | | |
| 27.7.24 | | | | | | | | | | |
| 28.7.24 | | | | | | | | | | |
| 29.7.24 | | | | | | | | | | |
| 31.7.24 | | | | | | | | | | |
| 31.7.24 | | | | | | | | | | |

SIGNATURE-HOD

2705

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH... August ... 2024

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 1.8.24 | — | — | Shut | — | — | Shut | — | — | Shut | — |
| 2.8.24 | 130 | 131 | 136 | 130 | 131 | 140 | 949385 | 951725 | 2340 | 916322 |
| 3-8-24 | 148 | 132 | 106 | 196 | 202 | 146 | 951725 | 954019 | 2294 | 918822 |
| 4-8-24 | 126 | 105 | 80 | 110 | 115 | 128 | 954019 | 956719 | 2700 | 921320 |
| 5.8.24 | 141 | 130 | 120 | 116 | 140 | 136 | 956719 | 959167 | 2448 | 923768 |
| 6.8.24 | 150 | 105 | 80 | 115 | 110 | 148 | 959167 | 961637 | 2470 | 926238 |
| 7.8.24 | 143 | 106 | 119 | 120 | 146 | 127 | 961637 | 964142 | 2505 | 928743 |
| 8.8.24 | 104 | 112 | 98 | 126 | 115 | 95 | 964142 | 966640 | 2498 | 931241 |
| 9.8.24 | 120 | 112 | 100 | 98 | 85 | 105 | 966640 | 969180 | 2540 | 933781 |
| 10.8.24 | 108 | 90 | 85 | 100 | 110 | 122 | 969180 | 971470 | 2290 | 936071 |
| 11.8.24 | 112 | 160 | 76 | 112 | 82 | 141 | 971470 | 973965 | 2495 | 938566 |
| 12.8.24 | 130 | 131 | 136 | 140 | 130 | 122 | 973965 | 976275 | 2310 | 940876 |
| 13.8.24 | 160 | 105 | 80 | 116 | 115 | 106 | 976275 | 978915 | 2640 | 943516 |
| 14.8.24 | 160 | 120 | 105 | 140 | 98 | 122 | 978915 | 981240 | 2325 | 945841 |
| 15.8.24 | 100 | 125 | 80 | 116 | 110 | 140 | 981240 | 983580 | 2340 | 948181 |
| 16.8.24 | 143 | 106 | 119 | 120 | 146 | 112 | 983580 | 985915 | 2335 | 950516 |
| 17.8.24 | 120 | 112 | 108 | 98 | 85 | 120 | 985915 | 988360 | 2445 | 952961 |
| 18.8.24 | 125 | 99 | 95 | 91 | 75 | 121 | 988360 | 990800 | 2440 | 955401 |
| 19.8.24 | 130 | 119 | 114 | 125 | 126 | 115 | 990800 | 993190 | 2390 | 957791 |
| 20.8.24 | 58 | 88 | 170 | 160 | 210 | 125 | 993190 | 996400 | 3210 | 961001 |

SIGNATURE-ROD

2706

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH August 2024

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 20.8.24 | 66 | 127 | 160 | 120 | 116 | 120 | 994600 | 996848 | 2248 | 962469 |
| 21.8.24 | 116 | 180 | 170 | 120 | 118 | 119 | 996848 | 999353 | 2505 | 964954 |
| 22.8.24 | 110 | 110 | 106 | 100 | 78 | 76 | 999353 | 1001893 | 2540 | 967494 |
| 23.8.24 | 76 | 87 | 91 | 94 | 99 | 89 | 1001893 | 1004183 | 2290 | 969784 |
| 24.8.24 | 80 | 81 | 50 | 126 | 130 | 139 | 1004183 | 1006523 | 2340 | 972124 |
| 25.8.24 | 140 | 50 | 49 | 128 | 141 | 138 | 1006523 | 1008833 | 2310 | 974434 |
| 26.8.24 | 66 | 127 | 160 | 116 | 120 | 120 | 1008833 | 1011281 | 2448 | 976882 |
| 27.8.24 | 118 | 166 | 118 | 100 | 78 | 76 | 1011281 | 1013821 | 2540 | 979422 |
| 28.8.24 | 180 | 116 | 120 | 120 | 119 | 119 | 1013821 | 1016326 | 2505 | 981927 |
| 29.8.24 | 35 | 28 | 30 | 32 | 40 | 28 | 1016326 | 1017176 | 850 | 982777 |
| 30.8.24 | | Shut | | Shut | | | | Shut | | |
| 31.8.24 | | | Shut | | Shut | | Shut | | Shut | |

SIGNATURE-HOD

2707

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - E. II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH Sept-24

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 01-9-24 | Shut | — | — | — | — | Shut | — | Shut | — | — |
| 02-9-24 | 110 | 50 | 120 | 135 | 110 | 122 | 1017176 | 1019966 | 790 | 983567 |
| 03-9-24 | 132 | 130 | 120 | 123 | 135 | 130 | 1017966 | 1020471 | 2505 | 986072 |
| 04-9-24 | 00 | 130 | 122 | 110 | 120 | 135 | 1020471 | 1022781 | 2310 | 988382 |
| 05-9-24 | 145 | 128 | 135 | 145 | 135 | 122 | 1022781 | 1025186 | 2405 | 990787 |
| 06-9-24 | 90 | 112 | 130 | 140 | 120 | 128 | 1025186 | 1027736 | 2550 | 993337 |
| 07-9-24 | 122 | 110 | 115 | 125 | 110 | 125 | 1027736 | 1030158 | 2422 | 995759 |
| 08-09-24 | 56 | 196 | 78 | 107 | 120 | 165 | 1030158 | 1032668 | 2510 | 998269 |
| 09-09-24 | 98 | 116 | 126 | 176 | 104 | 70 | 1032668 | 1035008 | 2340 | 1000609 |
| 10-09-24 | 51 | 71 | 98 | 170 | 120 | 116 | 1035008 | 1037430 | 2430 | 1003039 |
| 11-09-24 | 56 | 18 | 70 | 140 | 120 | 116 | 1037430 | 1039848 | 2418 | 1005457 |
| 12-09-24 | 105 | 119 | 120 | 130 | 127 | 131 | 1039848 | 1042264 | 2416 | 1007873 |
| 13-09-24 | 98 | 95 | 110 | 118 | 140 | 108 | 1042264 | 1044664 | 2400 | 1010273 |
| 14-09-24 | 71 | 92 | 210 | 117 | 161 | 170 | 1044664 | 1047062 | 2398 | 1012671 |
| 15-09-24 | 69 | 70 | 121 | 106 | 116 | 110 | 1047062 | 1049455 | 2393 | 1015064 |
| 16-9-24 | 132 | 130 | 128 | 123 | 135 | 130 | 1049455 | 1051960 | 2505 | 1017569 |
| 17-9-24 | 122 | 110 | 115 | 125 | 116 | 135 | 1051960 | 1054382 | 2422 | 1019991 |
| 18-9-24 | 135 | 128 | 135 | 145 | 135 | 132 | 1054382 | 1056787 | 2405 | 1022396 |
| 19-9-24 | 122 | 110 | 115 | 125 | 110 | 120 | 1056787 | 1059195 | 2408 | 1024804 |
| 20-9-24 | 103 | 70 | 122 | 132 | 130 | 120 | 1059195 | 1061750 | 2555 | 1027359 |

SIGNATURE HOD

2708

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - I, II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH: September 2024

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 21-9-24 | 130 | 120 | 135 | 140 | 130 | 150 | 1061750 | 1064160 | 2410 | 1025761 |
| 22-9-24 | 122 | 118 | 140 | 125 | 128 | 135 | 1064160 | 1066645 | 2485 | 1032246 |
| 23-9-24 | 120 | 122 | 125 | 138 | 140 | 130 | 1066645 | 1069150 | 2505 | 1034751 |
| 24-9-24 | 150 | 130 | 120 | 135 | 122 | 122 | 1069150 | 1071700 | 2550 | 1037301 |
| 25-9-24 | 120 | 125 | 135 | 132 | 140 | 125 | 1071700 | 1074190 | 2490 | 1039791 |
| 26-9-24 | 130 | 120 | 128 | 132 | 138 | 130 | 1074190 | 1076795 | 2605 | 1042396 |
| 27-9-24 | 81 | 98 | 106 | 131 | 148 | 159 | 1076795 | 1079505 | 2710 | 1045106 |
| 28-9-24 | 96 | 116 | 131 | 131 | 112 | 106 | 1079505 | 1082185 | 2680 | 1047786 |
| 29-9-24 | | | | | | | | | | |
| 30-9-24 | | | | | | | | | | |

SIGNATURE-HOD

2709

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT - LOG BOOK - UNIT - : II

## DAILY RAW EFFLUENT RECORD AT E.T.P. INLET

MONTH..... Oct-09 - 10th

| DATE | FLOW OF ELECTROMAGNETIC FLOW METER | | | | | | READINGS OF E.M. FLOW METER | | | READING OF TOTALIZER |
|---|---|---|---|---|---|---|---|---|---|---|
| | AT 08 AM | AT 01 PM | AT 03 PM | AT 09 PM | AT 11 PM | AT 06 AM | INITIAL READING | FINAL READING | TOTAL VOLUME (M³/D) | |
| 1.10.09 | | | | 5430 | | | | | 21406 | |
| 2.10.09 | 114 | 141 | 129 | 152 | 106 | 91 | 1080405 | 1082581 | 1496 | 1618.9 |
| 3.10.09 | 146 | 186 | 96 | 98 | 78 | 90 | 1082581 | 1085131 | 2550 | 1650732 |
| 4.10.09 | 126 | 148 | 112 | 76 | 90 | 112 | 1085131 | 1087621 | 2490 | 1653222 |
| 5.10.09 | 119 | 168 | 176 | 139 | 70 | 103 | 1087621 | 1089607 | 1986 | 1655208 |
| 6.10.09 | 136 | 111 | 118 | 152 | 70 | 98 | 1089607 | 1091670 | 2063 | 1657271 |
| 7.10.09 | 126 | 132 | 141 | 78 | 116 | 102 | 1091670 | 1093886 | 2216 | 1659487 |
| 8.10.09 | 102 | 107 | 99 | 111 | 101 | 115 | 1093886 | 1096310 | 2424 | 1661911 |

SIGNATURE-HOD

2710

# ANNEXURE VI

Annexure-VI

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH... 2nd Jan - 2024

### DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT II

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED (M³) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 Paper Mill | TOTAL FIBER RECYCLED-CM3 Unit-II Cr. | |
| 1.01.24 | Shut | — | Shut | — | Shut | — | Shut | 50% of total in Unit-I |
| 2.01.24 | 36684 | 37850 | 166 | 57520 | 57755 | 225 | 110 | |
| 3.01.24 | 37850 | 37961 | 111 | 57755 | 57803 | 48 | — | |
| 4.01.24 | 37961 | 38048 | 87 | 57803 | 57991 | 188 | 88 | |
| 5.01.24 | 38048 | 38202 | 154 | 57991 | 58402 | 411 | 406 | |
| 6.01.24 | 38202 | 38355 | 153 | 58402 | 59694 | 892 | 407 | |
| 7.01.24 | 38355 | 38550 | 195 | 59694 | 60418 | 724 | 400 | |
| 8.01.24 | 38550 | 38757 | 207 | 60418 | 60944 | 526 | 226 | |
| 9.01.24 | 38757 | 39014 | 257 | 60944 | 61268 | 324 | 324 | |
| 10.01.24 | 39014 | 39272 | 258 | 61268 | 61623 | 355 | 224 | |
| 11.01.24 | 39272 | 39562 | 290 | 61623 | 62023 | 400 | 200 | |
| 12.01.24 | 39562 | 39962 | 400 | 62023 | 62430 | 407 | 407 | |
| 13.01.24 | 39962 | 40303 | 341 | 62430 | 62947 | 517 | 200 | |
| 14.01.24 | 40303 | 40712 | 409 | 62947 | 64104 | 857 | 357 | |
| 15.01.24 | 40712 | 41118 | 406 | 64104 | 64611 | 507 | 507 | |
| 16.01.24 | 41118 | 41523 | 405 | 64611 | 65127 | 516 | 516 | |
| 17.01.24 | 41523 | 41923 | 400 | 65127 | 65782 | 655 | 655 | |
| 18.01.24 | 41923 | 42320 | 397 | 65782 | 66129 | 341 | 400 | |
| 19.01.24 | 42320 | 42745 | 425 | 66129 | 66775 | 646 | 646 | |
| 20.01.24 | 42745 | 43166 | 421 | 66775 | 67442 | 667 | 667 | |

SIGNATURE-HOD

2712

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH ....

DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT - ' II

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED ($M^3$) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 | | |
| 21-07-24 | 43166 | 43563 | 397 | 69802 | 70766 | 864 | 463 | 50% of total in |
| 22-07-24 | 43563 | 43878 | 315 | 70766 | 71510 | 744 | 369 | Unit - I |
| 23-07-24 | 43878 | 44258 | 380 | 71510 | 72406 | 896 | 395 | |
| 24-07-24 | 44358 | 44550 | 292 | 72406 | 73214 | 808 | 400 | |
| 25-07-24 | 44550 | 44738 | 188 | 73214 | 74304 | 1090 | 590 | |
| 26-07-24 | | | | | | | | |
| 27-07-24 | | | | | | | | |
| 28-07-24 | | | | | | | | |
| 29-07-24 | | | | | | | | |
| 30-07-24 | | | | | | | | |
| 31-07-24 | | | | | | | | |

SIGNATURE-HOD

2713

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

### DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT - II

MONTH: August '24

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED ($M^3$) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 | | |
| 01-8-24 | SHUT DOWN | | | SHUT DOWN | | SHUT DOWN | | |
| 02-8-24 | 46738 | 46688 | 050 | 74304 | 74904 | 600 | 350 | |
| 03-8-24 | 45582 | 46563 | 975 | 74904 | 75554 | 650 | 375 | 50% total in Unit-I |
| 04-8-24 | 46567 | 47390 | 823 | 75554 | 76280 | 726 | 400 | |
| 05-8-24 | 47392 | 47806 | 416 | 76280 | 76901 | 621 | 290 | |
| 06-08-24 | 47822 | 48114 | 308 | 76901 | 78092 | 1191 | 691 | |
| 07-08-24 | 48114 | 48447 | 333 | 78092 | 79109 | 1017 | 511 | |
| 08-8-24 | 48447 | 48888 | 441 | 79109 | 80130 | 1021 | 520 | |
| 09-8-24 | 48888 | 49327 | 439 | 80130 | 81485 | 1355 | 617 | |
| 10-8-24 | 49327 | 49767 | 380 | 81485 | 82991 | 1506 | 771 | |
| 11-8-24 | 49767 | 50648 | 441 | 82991 | 84329 | 1338 | 651 | |
| 12-08-24 | 50148 | 50561 | 412 | 84329 | 85525 | 1196 | 696 | |
| 13-08-24 | 50561 | 50986 | 425 | 85525 | 86948 | 1423 | 1 | |
| 14-8-24 | 50986 | 51407 | 442 | 86948 | 87319 | 1471 | 73 | |
| 15-08-24 | 51407 | 51841 | 414 | 87319 | 89103 | 1784 | 836 | |
| 16-08-24 | 51841 | 52276 | 429 | 89103 | 90240 | 1137 | 527 | |
| 17-08-24 | 52276 | 52637 | 367 | 90240 | 91492 | 1252 | 616 | |
| 18-8-24 | 52632 | 53044 | 407 | 91492 | 92636 | 1144 | 530 | |
| 19-08-24 | 53044 | 53467 | 423 | 92636 | 93425 | 789 | 360 | |
| 20-8-24 | 53467 | 53867 | 400 | 93425 | 93680 | 455 | 255 | |

SIGNATURE-HOD

2714

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH: August 24

DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT-I, II

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED (M³) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 | | |
| 21-8-24 | 53867 | 54243 | 376 | 93800 | 94100 | 320 | 120 | |
| 22-8-24 | 54243 | 54666 | 423 | 94100 | 95059 | 959 | 500 | 50% of total fiber in unit - I |
| 23-8-24 | 54666 | 55096 | 430 | 95059 | 96438 | 1379 | 679 | |
| 24-8-24 | 55096 | 55531 | 435 | 96438 | 97582 | 1144 | 500 | |
| 25-8-24 | 55531 | 55869 | 338 | 97582 | 98922 | 1340 | 740 | |
| 26-8-24 | 55869 | 56264 | 395 | 98922 | 100130 | 1208 | 617 | |
| 27-8-24 | 56264 | 56685 | 421 | 100130 | 101211 | 1081 | 519 | |
| 28-8-24 | 56685 | 57058 | 373 | 101211 | 102185 | 974 | 471 | |
| 29-8-24 | 57058 | 57394 | 336 | 102185 | 102425 | 240 | 115 | |
| 30-8-24 | / | / | Shut | Shut | / | / | / | |
| 31-8-24 | / | / | - | - | / | / | / | |

SIGNATURE-HOD

2715

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH ...

### DAILY BACK WATER & FIBER RECYCLING RECORD- LOG BOOK UNIT -I, II

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED ($M^3$) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 Total ... Unit-I | Unit-II | |
| 1-9-24 | — | — | — | shut | shut | | — | — |
| 2-9-24 | 57482 | 59085 | 1603 | 102425 | 103022 | 597 | 298 | 50% of total 1/3 |
| 3-9-24 | 59085 | 59565 | 480 | 103022 | 104755 | 1733 | 867 | Unit - I |
| 4-9-24 | 59565 | 59590 | 25 | 104755 | 105430 | 675 | 965 | |
| 5-9-24 | 59590 | 59788 | 198 | 105430 | 107190 | 1760 | 880 | |
| 6-9-24 | 59788 | 60011 | 223 | 107190 | 108302 | 1712 | 856 | |
| 7-9-24 | 60011 | 60227 | 216 | 108302 | 111418 | 1116 | 558 | |
| 8-9-24 | 60227 | 60550 | 323 | 111418 | 113067 | 1649 | 824 | |
| 9-9-24 | 60550 | 60910 | 360 | 113067 | 115026 | 1959 | 1005 | |
| 10-9-24 | 60910 | 61302 | 384 | 115026 | 115802 | 776 | 478 | |
| 11-9-24 | 61302 | 61661 | 359 | 115802 | 116209 | 407 | 204 | |
| 12-9-24 | 61661 | 62037 | 376 | 116209 | 116610 | 401 | 195 | |
| 13-9-24 | 62037 | 62169 | 132 | 116610 | 116690 | 80 | 40 | |
| 14-9-24 | 62169 | 62423 | 254 | 116690 | 117317 | 627 | 390 | |
| 15-9-24 | 62423 | 62771 | 348 | 117317 | 117927 | 610 | 310 | |
| 16-9-24 | 62771 | 63140 | 369 | 117927 | 118258 | 820 | 430 | |
| 17-9-24 | 63140 | 63553 | 413 | 118556 | 118677 | 121 | 61 | |
| 18-9-24 | 63553 | 63884 | 331 | 118677 | 118829 | 152 | 75 | |
| 19-9-24 | 63884 | 64261 | 377 | 118829 | 118910 | 81 | 41 | |
| 20-9-24 | 64261 | 64550 | 289 | 118910 | 119201 | 291 | 145 | |

SIGNATURE-HOD

2716

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH: September

### DAILY BACKWATER & FIBER RECYCLING RECORD- LOG BOOK UNIT - I & II

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED ($M^3$) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 | | |
| 21-9-24 | 64[illegible] | 6[illegible]82 | 312 | 119451 | 120438 | 987 | 606 | |
| 22-9-24 | 64[illegible]62 | 65281 | 419 | 120438 | 121248 | 810 | 400 | 50% of total is Unit - I |
| 23-9-24 | 65[illegible]81 | 65[illegible]6 | 4[illegible]3 | 121248 | 121[illegible]36 | 6A1 | 3[illegible]2 | |
| 24-9-24 | 6[illegible]704 | 66[illegible]5 | 451 | 121936 | 122[illegible]5 | 8[illegible] | 40 | |
| 25-9-24 | 66[illegible]5 | 66[illegible]97 | 827 | 122035 | 122146 | 131 | 66 | |
| 26-9-24 | 6[illegible] | [illegible] | 4[illegible]9 | 122154 | 122[illegible]0 | 4[illegible]4 | [illegible]45 | |
| 27-9-24 | 67[illegible]4 | [illegible]761 | 647 | 122654 | 123[illegible]8 | 6[illegible]8 | [illegible]31 | |
| 28-9-24 | 67631 | 67922 | 481 | 123[illegible]98 | 123370 | 72 | 72 | |
| 29.09.24 | | | [illegible] | | | [illegible] | | |
| 30-09-24 | | | | | | | | |

SIGNATURE-HOD

2717

# TEHRI PULP & PAPER LTD. - MUZAFFARNAGAR

## EFFLUENT TREATMENT PLANT

MONTH.....

DAILY BACKWATER & FIBER RECYCLING RECORD- LOG BOOK UNIT - I, II

| DATE | B.W. RECYCLING FROM SPRAY FILTER | | | FIBER RECYCLING FROM HILL SCREEN & SEDICEL | | | | REMARKS |
|---|---|---|---|---|---|---|---|---|
| | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL BACK WATER RECYCLED ($M^3$) | 1st READING OF E.M. FLOW METER | 2nd READING OF E.M. FLOW METER | TOTAL FIBER RECYCLED-CM3 | | |
| 01/10/24 | — | — | — | — | — | — | | — |
| 02/10/24 | 67922 | 69818 | 1896 | 123370 | 123452 | 82 | 40 | 50% of total in Unit - I |
| 03/10/24 | 69818 | 70252 | 432 | 123452 | 123938 | 486 | 886 | |
| 04/10/24 | 70250 | 70707 | 457 | 123938 | 124354 | 216 | 200 | |
| 05/10/24 | 70707 | 71140 | 433 | 124354 | 124447 | 93 | 43 | |
| 06/10/24 | 71140 | 71564 | 424 | 124447 | 124640 | 193 | 97 | |
| 07/10/24 | 71564 | 72013 | 449 | 124640 | 125506 | 866 | 420 | |
| 08/10/24 | 72013 | 72505 | 492 | 125504 | 126290 | 786 | 386 | |
| 09/10/24 | 72505 | 72990 | 485 | 126290 | 126431 | 141 | 70 | |

SIGNATURE-HOD

2718

# ANNEXURE VII

Annexure-VII

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT- II MONTH - July-2024

| Date | Flow READINGS M³/HR. | | | | | | | | Totalizer READINGS | | TOTAL DISCHARGED (M³) | TDP | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Initial Reading | Final Reading | | | |
| 1.7.24 | — | — | Shut | — | — | — | Shut | — | | — | Shut | | — |
| 2.7.24 | 51 | 48 | 55 | 49 | 50 | 52 | 51 | 49 | 27302 | 28542 | 1240 | 18.5 | Shift |
| 3.7.24 | 50 | 56 | 53 | 52 | 51 | 50 | 57 | 53 | 28542 | 29817 | 1275 | 4.8 | Shift |
| 4.7.24 | 50 | 52 | 51 | 48 | 57 | 48 | 56 | 52 | 29817 | 31062 | 1245 | 4.5 | Shift |
| 5.7.24 | 52 | 48 | 51 | 52 | 49 | 58 | 48 | 59 | 31062 | 32297 | 1235 | 4.8 | Shift |
| 6.7.24 | 52 | 50 | 52 | 48 | 54 | 51 | 56 | 46 | 32297 | 33547 | 1250 | 4.5 | Shift |
| 7.7.24 | 54 | 53 | 48 | 51 | 55 | 49 | 50 | 55 | 33547 | 34817 | 1270 | 4.5 | Shift |
| 8.7.24 | 50 | 50 | 48 | 49 | 59 | 51 | 51 | 49 | 34817 | 36112 | 1295 | 4.9 | Shift |
| 9.7.24 | 51 | 54 | 49 | 48 | 58 | 49 | 52 | 50 | 36112 | 37392 | 1280 | 4.8 | Shift |
| 10.7.24 | 52 | 52 | 48 | 56 | 53 | 51 | 49 | 54 | 37392 | 38637 | 1245 | 4.8 | Shift |
| 11.7.24 | 52 | 50 | 55 | 48 | 61 | 50 | 52 | 49 | 38637 | 39897 | 1260 | 5.6 | Shift |
| 12.7.24 | 50 | 48 | 53 | 51 | 48 | 59 | 62 | 49 | 39897 | 41152 | 1255 | 4.5 | Shift |
| 13.7.24 | 51 | 49 | 54 | 50 | 51 | 58 | 44 | 49 | 41152 | 42397 | 1245 | 4.5 | Vikas |
| 14.7.24 | 53 | 48 | 59 | 62 | 44 | 49 | 57 | 50 | 42397 | 43667 | 1270 | 4.7 | Vikas |
| 15.7.24 | 51 | 50 | 58 | 50 | 51 | 52 | 53 | 50 | 43667 | 44932 | 1265 | 4.6 | Vikas |
| 16.7.24 | 52 | 50 | 54 | 51 | 53 | 48 | 58 | 51 | 44932 | 46180 | 1248 | 4.6 | Shift |
| 17.7.24 | 51 | 48 | 53 | 54 | 54 | 52 | 51 | 50 | 46180 | 47415 | 1235 | 4.5 | Shift |
| 18.7.24 | 52 | 49 | 51 | 49 | 55 | 48 | 53 | 51 | 47415 | 48680 | 1265 | 4.5 | Shift |

(Sig. HOD)

2720

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT-II & MONTH - July - 2024

| Date | Flow READINGS : M3/HR | | | | | | | | TOTALIZER READINGS | | TOTAL DISCHARGED (M3) | | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | 8th Reading | 9th Reading | | | |
| 19.7.24 | 53 | 51 | 56 | 52 | 50 | 48 | 51 | 53 | 48680 | 49960 | 1280 | 4.6 | |
| 20.7.24 | 53 | 52 | 48 | 61 | 50 | 59 | 60 | 50 | 49960 | 51230 | 1270 | 7.1 | |
| 21.7.24 | 52 | 48 | 56 | 52 | 49 | 55 | 66 | 44 | 51330 | 52480 | 1150 | 4.6 | |
| 22.7.24 | 50 | 49 | 53 | 51 | 47 | 49 | 52 | 51 | 52480 | 53745 | 1265 | 5.8 | |
| 23.7.24 | 53 | 51 | 50 | 51 | 48 | 53 | 51 | 49 | 53745 | 55030 | 1285 | 4.7 | |
| 24.7.24 | 53 | 48 | 55 | 57 | 47 | 49 | 50 | 48 | 55030 | 56090 | 1060 | 5.1 | |
| 25.7.24 | 54 | 51 | 55 | 58 | 60 | 59 | 52 | 51 | 56090 | 57510 | 1420 | 5.6 | |
| 26.7.24 | | | | | | | | | | | | | |
| 27.7.24 | | | | | | | | | | | | | |
| 28.7.24 | | | | Shut | | | Down | | | | | | |
| 29.7.24 | | | | | | | | | | | | | |
| 30.7.24 | | | | | | | | | | | | | |
| 31.7.24 | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

(Sig. HOD)

Avg of July — 50 m³/Hr approx.

2721

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT- II nd MONTH - August - 2024

| Date | Flow READINGS M³/HR | | | | | | | | Totalizer READINGS | | TOTAL DISCHARGED (M³) | | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Initial Reading | Final Reading | | ETP | |
| 1-8-24 | — | — | Shut | — | — | Shut | — | — | — | — | Shut | — | — |
| 2-8-24 | 53 | 50 | 48 | 49 | 52 | 51 | 54 | 52 | 57580 | 58870 | 1290 | 184 | |
| 3-8-24 | 48 | 49 | 53 | 48 | 55 | 50 | 51 | 52 | 58870 | 60145 | 1275 | 52 | |
| 4-8-24 | 50 | 41 | 48 | 58 | 60 | 48 | 51 | 50 | 60145 | 61410 | 1265 | 48 | |
| 5-8-24 | 51 | 48 | 52 | 55 | 51 | 49 | 50 | 49 | 61410 | 62680 | 1270 | 54 | |
| 6-8-24 | 49 | 50 | 55 | 52 | 51 | 50 | 52 | 48 | 62680 | 63965 | 1285 | 52 | |
| 7-8-24 | 49 | 51 | 54 | 53 | 51 | 59 | 47 | 45 | 63965 | 65245 | 1280 | 45 | |
| 8-8-24 | 49 | 50 | 48 | 51 | 50 | 49 | 52 | 48 | 65245 | 66543 | 1298 | 150 | |
| 9-8-24 | 53 | 50 | 49 | 51 | 52 | 53 | 50 | 52 | 66543 | 67848 | 1305 | 40 | |
| 10-8-24 | 49 | 50 | 49 | 51 | 50 | 54 | 50 | 49 | 67848 | 69138 | 1290 | 46 | |
| 11-8-24 | 49 | 55 | 48 | 50 | 49 | 51 | 52 | 52 | 69138 | 70410 | 1280 | 40 | |
| 12-8-24 | 50 | 55 | 51 | 52 | 49 | 51 | 51 | 54 | 70410 | 71678 | 1268 | 43 | |
| 13-8-24 | 54 | 50 | 52 | 51 | 52 | 50 | 50 | 52 | 71678 | 72948 | 1270 | 295 | |
| 14-8-24 | 51 | 55 | 50 | 51 | 50 | 52 | 54 | 51 | 72948 | 74188 | 1240 | 45 | |
| 15-8-24 | 55 | 50 | 51 | 49 | 48 | 54 | 50 | 54 | 74188 | 75453 | 1265 | 48 | |
| 16-8-24 | 50 | 50 | 49 | 51 | 52 | 50 | 52 | 48 | 75453 | 76728 | 1275 | 49 | |
| 17-8-24 | 51 | 48 | 48 | 50 | 51 | 53 | 54 | 55 | 76728 | 78038 | 1310 | 51 | |
| 18-8-24 | 50 | 55 | 49 | 51 | 53 | 55 | 48 | 52 | 78038 | 79303 | 1265 | 91 | |

(Sig. HOD)

2722

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFLUENT DISCHARGED RECORD UNIT- II nd MONTH - August-2024

| Date | Flow READINGS M3/HR | | | | | | | | Totalizer READINGS | | TOTAL DISCHARGED (M3) | T/P | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Initial Reading | Final Reading | | | |
| 19.8.24 | 51 | 50 | 48 | 51 | 55 | 49 | 58 | 61 | 79303 | 80538 | 1235 | 40 | |
| 20.8.24 | 59 | 50 | 55 | 49 | 55 | 54 | 51 | 50 | 80538 | 81783 | 1245 | 44 | |
| 21.8.24 | 48 | 55 | 56 | 57 | 57 | 52 | 48 | 52 | 81783 | 83033 | 1250 | 51 | |
| 22.8.24 | 50 | 51 | 52 | 59 | 55 | 51 | 50 | 53 | 83033 | 84313 | 1280 | 130 | |
| 23.8.24 | 53 | 50 | 55 | 52 | 51 | 54 | 48 | 51 | 84313 | 85583 | 1270 | 46 | |
| 24.8.24 | 59 | 50 | 54 | 49 | 53 | 57 | 50 | 52 | 85583 | 86873 | 1290 | 45 | |
| 25.8.24 | 51 | 50 | 48 | 51 | 55 | 49 | 50 | 60 | 86873 | 88140 | 1267 | 45 | |
| 26.8.24 | 58 | 51 | 54 | 48 | 54 | 53 | 50 | 54 | 88140 | 89430 | 1290 | 44 | |
| 27.8.24 | 50 | 51 | 51 | 49 | 50 | 51 | 50 | 52 | 89430 | 90710 | 1280 | 47 | |
| 28.8.24 | 49 | 53 | 55 | 52 | 51 | 54 | 48 | 51 | 90710 | 91960 | 1250 | 41 | |
| 29.8.24 | 51 | 50 | 49 | 50 | 55 | 48 | 52 | 52 | 91960 | 93205 | 1245 | 161 | |
| 30.8.24 | — | Shut | | | | Shut | | | | Shut | | | Shut |
| 31.8.24 | — | | | | | | | | | | | | |

(Sig. HOD)

Avg of Aug — 52 m³/hr

For TEHRI PULP & PAPER LTD.

Authorised Signatory

2723

# TEHRI PULP & PAPER LTD.

9TH KM. STONE, BHOPA ROAD, MUZAFFARNAGAR (U.P.)

## EFFLUENT TREATMENT PLANT

DAILY EFFULENT DISCHARGED RECORD UNIT-II MONTH - September 2024

Flow READINGS M³/HR

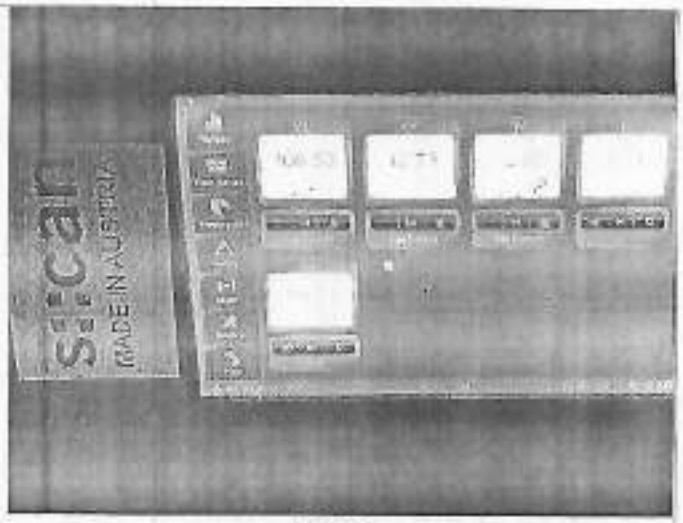
| Date | 8:00 AM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 AM | Totalizer READINGS Initial Reading | Totalizer READINGS Final Reading | TOTAL DISCHARGED (M³) | TTP | REVIEWED BY |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1.9.24 | — | — Shut | — | — | — | — | Shut — | | — | — | Shut | | |
| 2.9.24 | 53 | 55 | 58 | 48 | 51 | 50 | 49 | 55 | 93205 | 94495 | 1290 | 14.6 | |
| 3.9.24 | 50 | 51 | 55 | 49 | 53 | 49 | 58 | 51 | 94495 | 95805 | 1310 | 5.2 | |
| 4.9.24 | 53 | 54 | 59 | 49 | 52 | 51 | 48 | 50 | 95805 | 97140 | 1335 | 4.6 | |
| 5.9.24 | 50 | 50 | 52 | 50 | 53 | 58 | 49 | 54 | 97140 | 98515 | 1375 | 4.8 | |
| 6.9.24 | 51 | 50 | 55 | 60 | 58 | 59 | 51 | 48 | 98515 | 99805 | 1290 | 4.7 | |
| 7.9.24 | 53 | 54 | 58 | 48 | 51 | 50 | 57 | 50 | 99805 | 101103 | 1298 | 4.7 | |
| 8.9.24 | 52 | 51 | 57 | 50 | 55 | 51 | 48 | 51 | 101103 | 102483 | 1380 | 5.0 | |
| 9.9.24 | 53 | 54 | 59 | 49 | 52 | 50 | 49 | 52 | 102483 | 103778 | 1295 | 4.7 | |
| 10.9.24 | 50 | 55 | 49 | 51 | 53 | 55 | 51 | 53 | 103778 | 105088 | 1310 | 4.6 | |
| 11.9.24 | 51 | 53 | 59 | 52 | 51 | 48 | 50 | 52 | 105088 | 106368 | 1280 | 7.5 | |
| 12.9.24 | 50 | 51 | 55 | 49 | 53 | 49 | 58 | 51 | 106368 | 107683 | 1315 | 4.9 | |
| 13.9.24 | 52 | 51 | 58 | 48 | 52 | 51 | 50 | 49 | 107683 | 108978 | 1295 | 4.7 | |
| 14.9.24 | 52 | 51 | 55 | 49 | 50 | 52 | 53 | 49 | 108978 | 110293 | 1315 | 4.6 | |
| 15.9.24 | 51 | 50 | 59 | 52 | 51 | 48 | 50 | 52 | 110293 | 111643 | 1350 | 5.0 | |
| 16.9.24 | 53 | 54 | 58 | 48 | 51 | 50 | 57 | 49 | 111643 | 112993 | 1350 | 9.8 | |
| 17.9.24 | 52 | 51 | 58 | 48 | 53 | 51 | 49 | 52 | 112993 | 114368 | 1375 | 4.7 | |
| 18.9.24 | 51 | 59 | 61 | 51 | 52 | 55 | 49 | 54 | 114368 | 115663 | 1295 | 4.7 | |

(Sig. HOD)

TEHRI PULP & PAPER LTD. Mill Gate Pass

2724

Final Discharge Drain




OCEMS

29/11/2022

# ANNEXURE IX

Annexure-IX

11 Name of Receiving Stream – Nallah

Documents to be attached with the report:

| | | |
|---|---|---|
| 1 | Copy of latest Air, Water , Hazardous Waste Consent& CGWA NOC ( 4) | Attached |
| 2 | Log Book of Paper Production ( TPD )for last 3 months | : Attached |
| 3 | Log book of fresh water consumption (in KLD) for last 3 months | Attached |
| 4 | Log Book of effluent generation (in KLD) for last 3 months | Attached |
| 5 | Log book of effluent recycled (in KLD) for last 3 months | : Attached |
| 6 | Log book of treated effluent discharged | : Attached |
| 7 | Process Flow diagram | : Attached |
| 8 | Existing ETP Flow diagram with Dimensions | : Attached |
| 9 | Break up of log Fresh Water Consumption – shows in the Log Book of F W Consumption | |
| 10 | Declaration on letter head as under | Attached |

Undertaking of Mill Data on Date of Sampling

| | |
|---|---|
| Date of Sampling | 08.10.2024 |
| Paper Production TPD on 08.10.2024 | 284 MT |
| Raw material Furnish used on 08.10.2024 | 312.56 & 85% Recovery |
| Fresh Water Consumption m³ on 08.10.2024 | 2016 M³ |
| Waste Water Generation m³ on 08.10.2024 | 2060 Kl |
| Waste Water Recycled m³ on 08.10.2024 | 880 M |
| Waste Water Discharged m³ on 08.10.2024 | 1180 M |

Authorized Signatory

*Note: Please fill and sign at all pages with stamp*

2728

03-12-24

# Bindals Papers Mills Limited

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E-mail- sugarprojects@bindalpapers.com

Date: 03.12.2024

To,

Regional Officer

Uttar Pradesh Pollution Control Board

New Mandi

Muzaffarnagar-251001

Subject: - Regarding your letter no 728/OA NO.744/Moharram Ali/2024 dated 20/09/2024 w.r.t ETP Performance efficiency report from CPPRI.

Dear Sir,

This is reference to above Subject, as desired, we have completed unit wise study of ETP Performance efficiency from CPPRI in reference to Honorable NGT hearing vide OA NO.744/2022 Moharram Ali & 277/2022 Liyakat Ali.

Report is enclosed herewith.

Hope it is in line with your requirement.

Thanking you

Yours Faithfully,

For **Bindals Papers Mills Limited**

**(Mayank Bindal)**
**Director**

BINDALS PAPERS MILLS LTD. * MUZAFFARNAGAR (U.P.) * 8th KM Bhopa Road

Cc: - CEO (Circle-3) UPPCB. Lucknow

केन्द्रीय लुग्दी एवं कागज़ अनुसंधान संस्थान
Central Pulp & Paper Research Institute
भारत सरकार के वाणिज्य एवं उद्योग मंत्रालय के प्रशासनिक नियंत्रण के अंतर्गत
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सीपीपीआरआई/ईएमडी/पीसी 1/रिपोर्ट / 2024 27.11.2024

सेवा मे
बिंदल पेपर्स मिल्स लिमिटेड
भोपा रोड
मुजफ्फरनगर , उत्तर प्रदेश

विषय : **Technical Report on Performance Evaluation of Existing Effluent Treatment Plant at Bindals Papers Mills Limited, Muzaffarnagar (U.P.)**

महोदय,

यह उपरोक्त विषय के संबंध मे आपकी ई-मेल दिनांक 20.09.2024 के संदर्भ मे है।

इस संबंध मे आपके द्वारा प्रदान की गयीसूचना एवं डाटा तथा सीपीपीआरआई द्वारा एकत्रित किये गये जल नमूनो के विश्लेषण के आधार पर बनाई गयी रिपोर्ट - **Technical Report on Performance Evaluation of Existing Effluent Treatment Plant at Bindals Papers Mills Limited, Muzaffarnagar (U.P.)**इस पत्र के साथ संलगन है।

धन्यवाद,

सादर

(डॉ नितिन के. एंडले)
विभागाध्यक्ष
पर्यावरण प्रबंधन विभाग

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुग्दी एवं कागज़ अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर-247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

# Technical Report

on

## Performance Evaluation of Existing ETP

at

**BINDALS PAPERS MILLS LIMITED,**
**8 km Stone , Bhopa Road,**
**Muzaffarnagar (U.P.)**

**Prepared by**

**Central Pulp and Paper Research Institute,**
**Saharanpur- 247001(U.P)**

**November 2024**

## About Central Pulp & Paper Research Institute (CPPRI)

*CPPRI is a premier research Institute and an autonomous organization under Department for Promotion of Industry & Internal Trade, Ministry of Commerce and Industry, Government of India. The institute is dedicated to the services of Pulp & Paper Industry. Located at Saharanpur , Uttar Pradesh , the institute has state of art laboratories and facilities with trained , dedicated and highly experienced scientists to carry out quality research work and render technical and consultancy services in various areas of paper making including Environmental Management.*

## About Environmental Management Division , CPPRI

*The Environmental Management Division of CPPRI is NABL accreditated for analysis of water and waste water, ambient air monitoring and stack emissions monitoring. The division is recognized by various regulatory authorities, pulp, paper and allied industries as a centre of expertise in context of environmental monitoring and addressing various environmental issues related to Pulp & Paper Industry. The division has world class facilities and expertise to carry out R& D as well as render technical and consultancy services related to ETP performance evaluation and adequacy assessment, ETP upgradation / trouble shooting , Environmental Audit, Water Audit , Air monitoring etc .The division serves as a nodal agency to assist Central Pollution Control Board (CPCB) in reviewing and revision of environmental discharge and emission norms for Indian Pulp and Paper Industry, Generation of data base on pollution load generated by Indian pulp and paper industry and various issues related to environmental sustainability of Indian Pulp & Paper Industry. The Environmental Management Div has also assisted CPCB in preparation and successful implementation of "Charter on Water Recycling & Pollution Prevention in Pulp & Paper Industry of Ganga River Basin in Pulp & Paper Mill of Uttar Pradesh and Uttarakhand" . Presently the division is assisting CPCB as third party in monitoring of Grossly Polluting Industries in the River Ganga & Yamuna Basin since last 6 years*

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# 1.0 BACKGROUND OF THE MILL

**Bindals Papers Mills Limited , located at 8th km Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh** is an agricultural residue / wood based writing and printing paper mill. The mill uses **agro residues like bagasse, wheat straw etc,** along with **woody raw material ( eucalyptus / poplar)** to produce **surface sized & non surface sized and copier paper.** The total writing & printing paper production capacity of the mill is **300 TPD.** The spatial coordinates of the mill's location are **Latitude-29.470366 , Longitude-77.785227** and the location is indicated in **Fig 1.**

**Fig 1 Google Map indicating Location of Bindals Papers Mills Ltd , Muzaffarnagar**

The mill's consented production capacity is 300 TPD. At the time of visit , the mill had valid Consolidated Consent to Operate & Authorization (CCA) under **Section 25 of the Water (Prevention & Control of Pollution) Act 1974** and under **Section 21 of the Air (Prevention & Control of Pollution) Act 1981(Annexure I)** and **Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016 (Annexure II) .**

Mohan Enclave
23/11/2024

## 2.0 OBJECTIVE OF THE REPORT

The main objective of the report is to assess the performance of existing effluent treatment plant in context of compliance with stipulated discharge norms. To carry out the study CPPRI team of scientists visited the mill on 4.10.2024 for collection of relevant data and information as well as composite sampling of effluent from various units of ETP .

## 3.0 MANUFACTURING PROCESS

A brief layout of process operations of the Bindals Papers Mills Ltd is indicated in **Annexure III** and summarized as under :

### 3.1 Raw material Preparation

**Bagasse Handling and Cleaning**

Wheat straw & whole bagasse procured from sugar mills, is fed to **Depither** with the help of feeding belts where dust from wheat straw / pith from bagasse fiber are separated. Accept fiber goes to wet washing system cleaning **(Fig 2)** while the pith & dust is burnt in power boiler. The residual pith / dust separated out flows to sand and pith filter. Washed Bagasse / Wheat Straw is sent to digester for pulping

**Chipper House**

The wood is cut into chips by **Drum Chippers (Fig 3)** , screened and the accepted quantity is sent to Vertical digester for pulping

### 3.2 Pulping of Raw Material

The agro residues are cooked in **continuous digester (Fig 4)** . The pulping conditions maintained for cooking are :

- NaOH used % / tpd - 16.5 % /
- Cooking Temperature - 165 $^{0}$C
- Cooking Pressure - 7 kg/cm2

- Kappa No of Unbleached Pulp - 11 to 11.5
- Average Agro Pulp Production/ Capacity - 150 TPD/ 300 TPD

Wood chips are cooked in stationery **vertical digester** ( No 1 to 6) of capacity 80 $m^3$ each( **Fig 5)** . The pulping conditions maintained for cooking are :

- NaOH or $Na_2S$ used % / tpd - 24 %
- Cooking Temperature - 165 °C
- Cooking Pressure - 7 $Kg/cm^2$
- Kappa No of Unbleached Pulp - 13 to 14
- Average Wood Pulp Production/capacity , tpd - 50TPD/100 TPD

Both the pulp are mixed together and subjected to pulp washing.

**Fig 2 Wet Washing of agro residues at Bindal Paper Mills Ltd.**

**Fig 3 Drum Chippers at Bindals Papers Mills Ltd.**

Mohan Enclave
27/11/2009

Fig 4 Continuous Digester at Bindals Papers Mills Ltd.

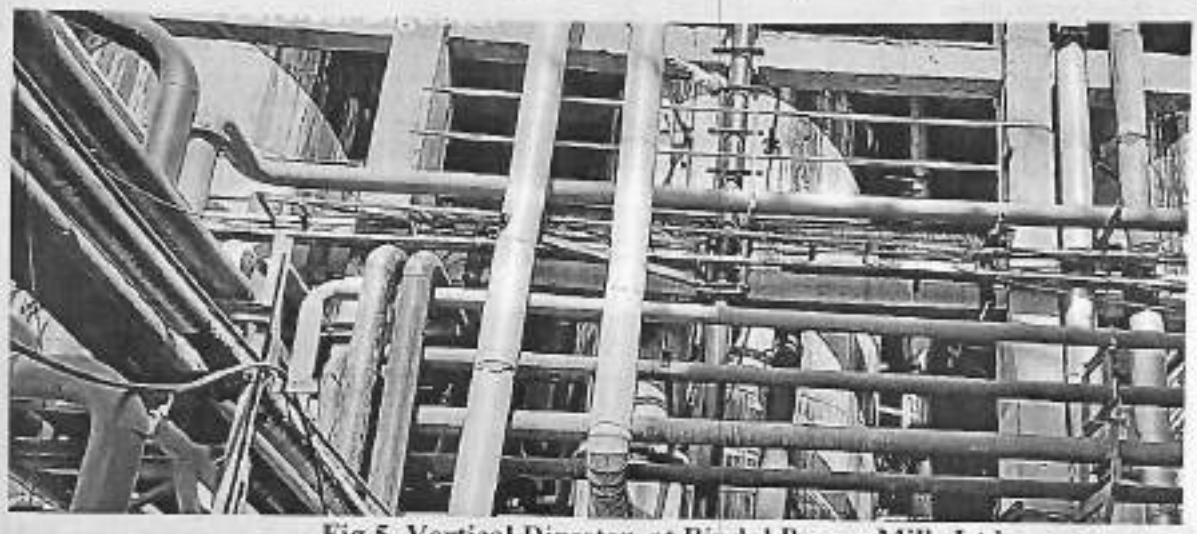

Fig 5 Vertical Digester at Bindal Paper Mills Ltd.

### 3. 3 Pulp Washing

The mix pulp (Agro residue and wood) is washed in **4 Stage Brown Stock Washers (Fig 6 )** Brown stock washing is a complex, dynamic process which separates weak black liquor from pulp fibers.

Fig 6 Brown Stock Washers No 4 at Bindals Papers Mills Ltd.

Pallav Endlay
27/11/2014

### 3.4 Screening and Cleaning

Screening and cleaning section is used for removal of shives and sand from the pulp. For this **3 stage screen and 5 stage centri-cleaners** are employed by the mill.

### 3.5 Pulp Bleaching

After screening, mixed pulp furnish is bleached using the **Do Eop D-1 stage.** After bleaching pulp is sent to bleach storage tower, from where the pulp is treated with chemicals in **stock preparation** for paper making. The bleached pulp washer are indicated in **Fig 7 & 8**

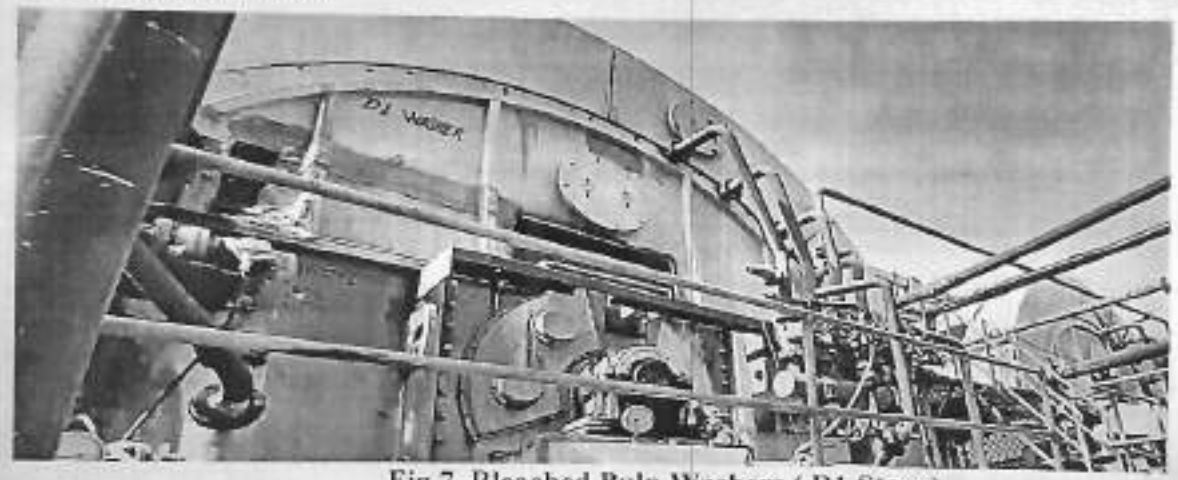


**Fig 7 Bleached Pulp Washers ( D1 Stage)**

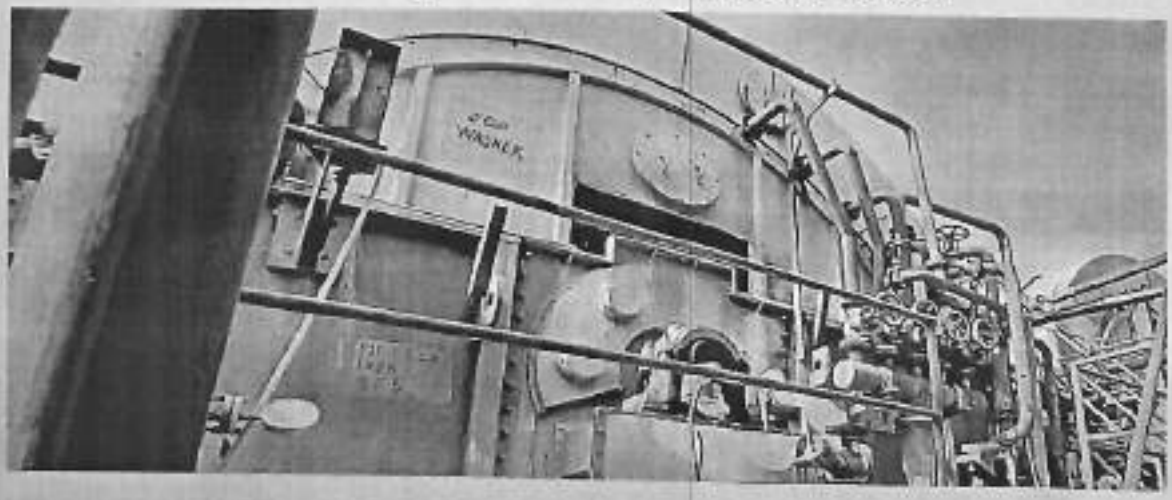


**Fig 8 Bleached Pulp Washers ( Eop stage)**

### 3.6 Stock Preparation

The bleached pulp from BHD tower undergoes refining and then enters into blending chest where it is mixed with wet and dry broke along with wet end additives i.e. Dye, OBA and specialty chemicals. Pulp from blending chest is then transferred to machine chest.

### 3.7 Paper Making

The pulp from machine chest after passing through Centri-cleaners and pressure screen is sent to paper machine for paper making ( **Fig 9** ) . The details of paper machine are as under :

Type : Four drinier , High Speed with Top Former

Make: Servall (walmsley)

Speed : 385 to 800 mpm

Deckle size : 5 meter

Fiber recovery system : Disc save all. DAF & Micro filters

Size Press : Film Press

Calender : Kuster

Automation : Honeywell

**Fig 9 Paper Machine at Bindals Paper Mills Ltd .**

### 3.8 Chemical Recovery Plant

The mill has a Conventional Chemical Recovery Plant ( **Fig 10** ) which comprises of **Black Liquor Storage Tanks , Falling Film Evaporator, Cascade Evaporator,**

**Mixing Tank, Chemical Recovery Boiler & Caustisizing Plant.** The firing capacity of the boiler is 400 TPD Total Solids per day .

The evaporater has 17 evaporator bodies to concentrate the WBL from **9 % to 52 %.** The semi concentrated black liquor is further evaporated of around **66 to 67 %** through **cascade evaporator**. The Heavy Black liquor is (HBL) is fired in conventional chemical recovery boiler after mixing with ESP ash in mixing tank

**Fig 10 Chemical Recovery System**

## 4.0 FRESH WATER CONSUPMTION

The mill has 4 submersible bore well ( **Fig 11** ) with flowmeter for extraction of the ground water to meet water requirement of mill ( **Fig 12**) . The mill had valid NOC from UPGWD for all its borewells at the time of visit ( **Annexure IV**).

M/s Tow Endlay
29/11/2014

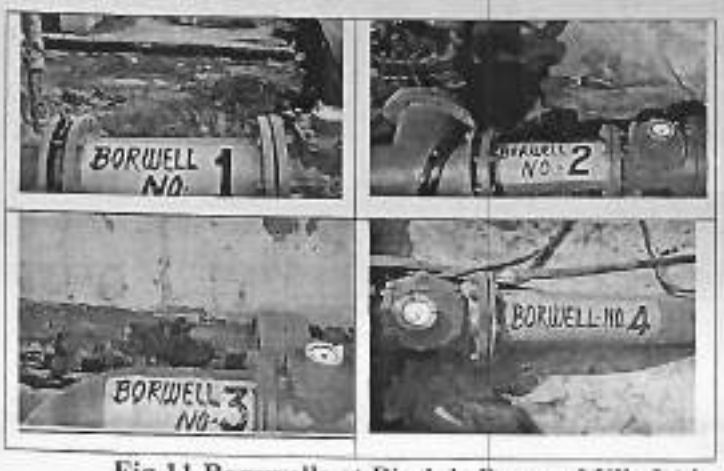


**Fig 11 Borewells at Bindals Papers Mills Ltd**

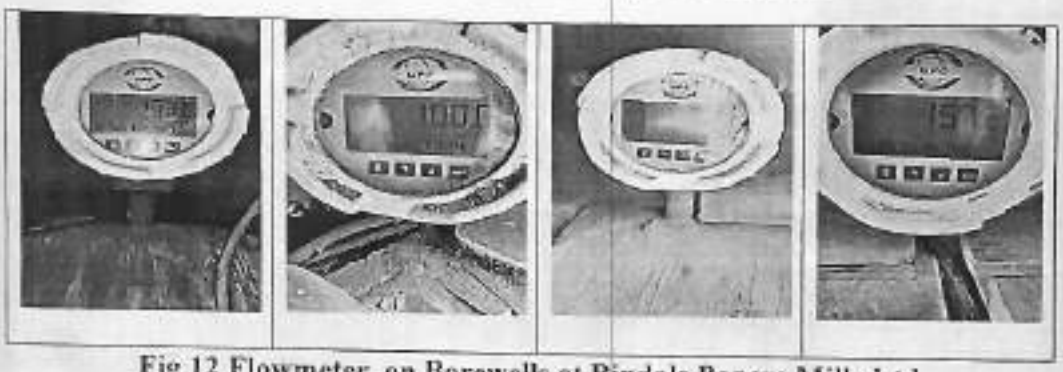

**Fig 12 Flowmeter on Borewells at Bindals Papers Mills Ltd**

The mill maintains log book for daily production & fresh water consumption and the log book of last 3 months in annexed as **Annexure V & VI** . Based on the information given by mill the tentative section wise fresh water consumption at Bindals Papers Mills Ltd , is indicated in **Table 1**

**Table 1 : Fresh Water Consumption in Bindals Papers Mills Ltd**

| S.No. | Particulars | Water consumption $m^3/d$* |
|---|---|---|
| 1. | Pulp Mill | 1342 |
| 2. | Stock Preparation & Paper Machine | 2450 |
| 4 | Boiler | 1248 |
| 5 | Miscellaneous | 17 |
| **Total Fresh Water Consumption, $m^3/d$** | | **5057** |
| **Total Fresh Water Consumption, $m^3/t$ paper**<br><br>***Basis: Average reported paper production in last 3 months= 299 TPD*** | | **16.91= 17** |

**Data provided by the mill*

27/11/2014

## 5.0 WASTE WATER GENERATION & ITS CHARACTERISTICS.

The mill maintain log books of daily waste water generated , waste water discharged and recycled . The last 3 months log book of waste water generated , waste water discharged and recycled are annexed as **Annexure VII , VIII & IX** respectively. The characteristics of raw waste water collected and analyzed at CPPRI are indicated in **Table 2.**

**Table 2 : Characteristics of Raw Waste Water Generated at Bindals Papers Mills Limited**

| Parameters | Value |
|---|---|
| Effluent Volume, $m^3/d$* | 4550 $m^3$/ day |
| pH | 6.73 |
| TSS,mg/l | 430 |
| TDS, mg/l | 2243 |
| COD,mg/l | 1052 |
| BOD,mg/l | 314 |
| AOX, mg/l | 7.87 |
| SAR | 6.21 |

**Based on the log book of last 3 months provided by the mill( Annexure VII )*

## 6.0 EXISTING ETP FOR TREATMENT OF MILL EFFLUENT

Bindals Papers Mills Ltd have a full fledged ETP having **Equalization Tank , Mixing Tank , Settling Tank , Dissolved Air Flotation System (DAF), Aeration Tank (having Jet aerator & Surface aerators), Secondary Clarifier , DAF , and Multi Media Filters.**

The mill effluent is first passed through **Equalization Tank** to mitigate fluctuation in inlet pollution load ( **Fig 13**) .

Mohan Endlay
23/11/2014

**Fig 13 Equalization Tank at Bindals Papers Mills Ltd**

The mill effluent after passing through **Mixing Tank ( Fig 14 )** and **Settling Tank (Fig 15 )** is treated through DAF **(Fig 16 )** for fiber recovery and reduction in TSS load going to ETP. After DAF the effluent is treated in aeration tank based on activated sludge process.

**Fig 14 Mixing Tank at Bindals Papers Mills Ltd**

Approved Endorsement
27/4/2004

**Fig 15 Settling Tank / Tube Settler at Bindals Papers Mills Ltd**

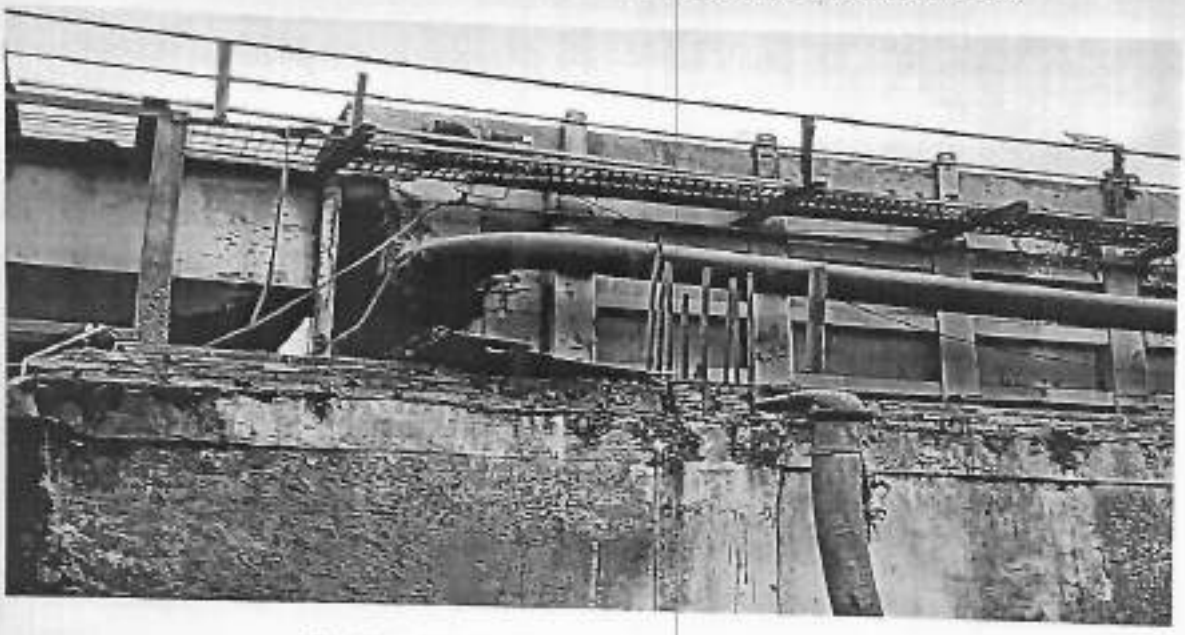

**Fig 16 DAF at Bindals Papers Mills Limited**

The aeration tank ( **Fig 17**) is equipped with 16 Fixed aerators of 25 HP each & 6 jet aeartors to meet oxygen required by microorganism for biodegradation of organic matter. The essential nutrients in the form of Urea and DAP are added in aeration tank for facilitating the growth of microorganisms.

Pollon Enclave
27/11/2014

**Fig 17 Aeration Tank at Bindals Papers Mills Limited**

The waste water along with suspended active biomass is treated through secondary clarifier for removal of biomass ( **Fig 18** )

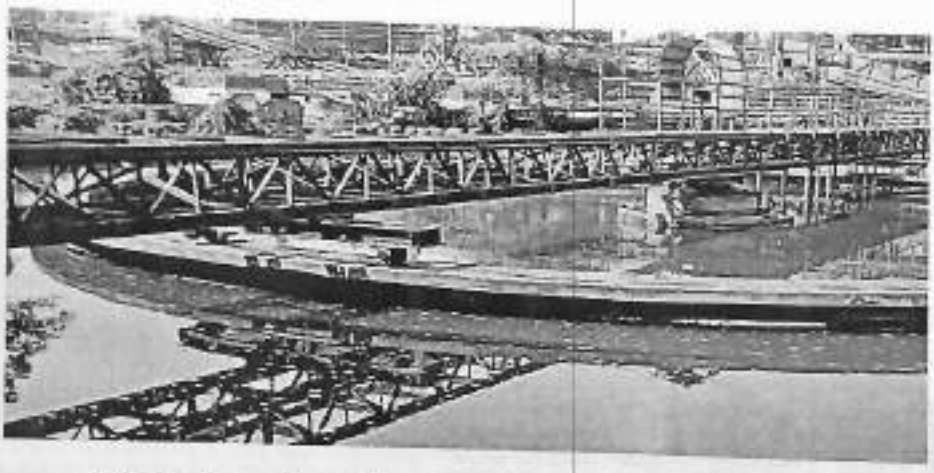

**Fig 18 Secondary Clarifier at Bindals Papers Mills Limited**

Post Secondary Clarifier the treated effluent is further polished through **DAF (Fig 19 )** followed by **Multi Media Filter ( Fig 20 )**

Dr. Lon Endlay
23/11/2014

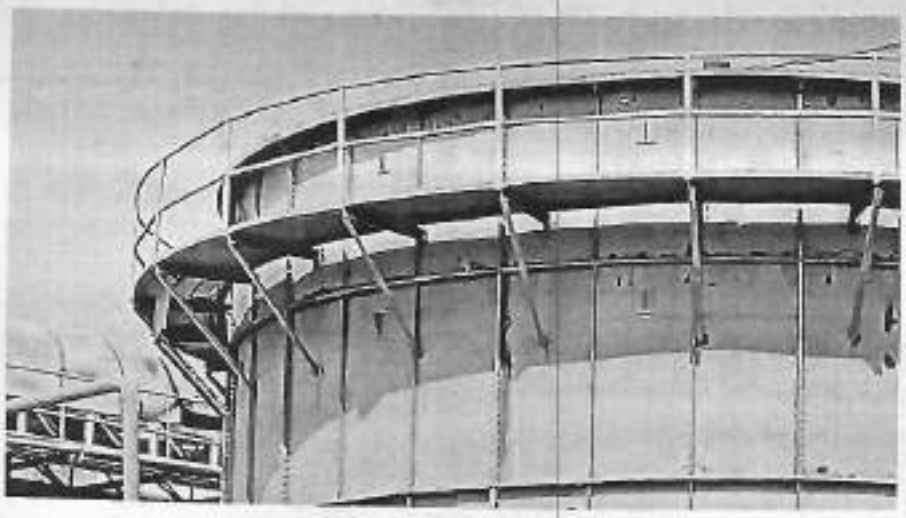

**Fig 19 DAF at Bindals Papers Mills Limited**

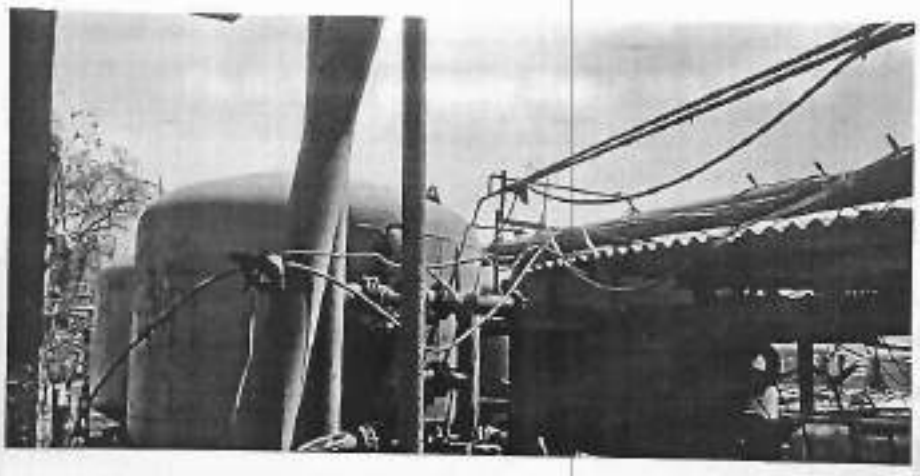

**Fig 20 Multi Media Filters at Bindals Papers Mills Limited**

The final treated effluent is discharged into Dhandhera Drain. Flow meter is available at ETP outlet **( Fig 21)**

Mohan Endlay
23/11/2014

**Fig 21 Flowmeter at ETP oulet**

As per mill , a part of under flow of secondary clarifier is returned to aeration tank for maintaining the desired level of active biomass (MLSS) and rest is mixed along with underflow of primary clarifier. A part of sludge after screening is dewatered in belt press **(Fig 22)** / vacuum drum filter **( Fig 23 )** and used in briquette plant to produce gas. Producer gas is used as fuel in lime kiln Some quantity is used for board manufacturing at sister concern Agarwal Duplex & Board Ltd , Muzaffarnagar

M.P.Law Endlay
27/11/2014

**Fig 22 Belt Press at Bindals Papers Mills Ltd**

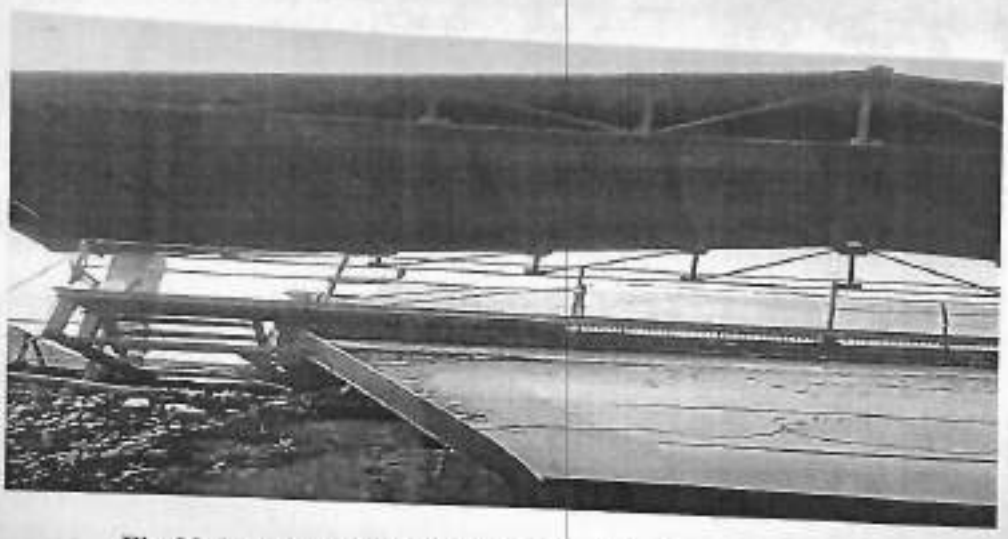

**Fig 23 Vaccum Drum Filter at Bindals Papers Mills Ltd**

The flow sheet of existing Effluent Treatment Plant is indicated in **Annexure X** and detailed design specifications are indicated in **Table 3**

**Table 3: Design Specifications of Existing ETP at Bindals Papers Mills Ltd**

| S. No. | Details | Dimensions * | Purpose |
|---|---|---|---|
| 1. | Equalization tank | Dia :8 m<br>SWD : 5.1 m<br>Capacity : 256 $m^3$ | To avoid fluctuation in effluent characteristics |
| 2 | Mixing Tank | Ø : 5.35 m | For homogenisation and addition of coagulants / chemicals for improved separation of TSS in DAF |
| 2 | DAF | Capacity : 200 $m^3$ | For removal of Suspended Solids / Fiber Recovery |
| 3. | Aeration Tank | Dimension:<br>100m x 25mx 3m<br>Total Capacity : 7500 $m^3$<br>Aeration Type :<br>Fixed Aerator : 16 No 25 HP each<br>Jet aerator : 6 No 30 HP each | For removal of COD and BOD |
| 4. | Secondary Clarifier | Ø :35.0 m<br>SWD : 3.0 m<br>Capacity : 288 m3 | For removal of biological biomass |
| 5 | DAF | Ø :35.0 m<br>Capacity : 288 $m^3$ | For Chemical Treatment for removal of Color |
| 5 | Multi Media Filter Dai | 4 No<br>Capacity : 120 $m^3$ /hr each | For polishing effluent quality |
| 5. | Sludge Dewatering System | Vacuum Drum Filter : 120 TPD<br>Belt Press Filter : 20 TPD | To increase dry solids of ETP sludge |

***Data Provided by the mill**

The mill has installed flowmeter at ETP Inlet ( **Fig 24** ) , Ultrasonic flow meter at ETP outlet ( **Fig 25** ) & electromagnetic flow meter at Recycling pipe line ( **Fig 26** ) . The

mill has installed OCEMS system at final discharge point to monitor the quality of treated effluent ( **Fig 27** )

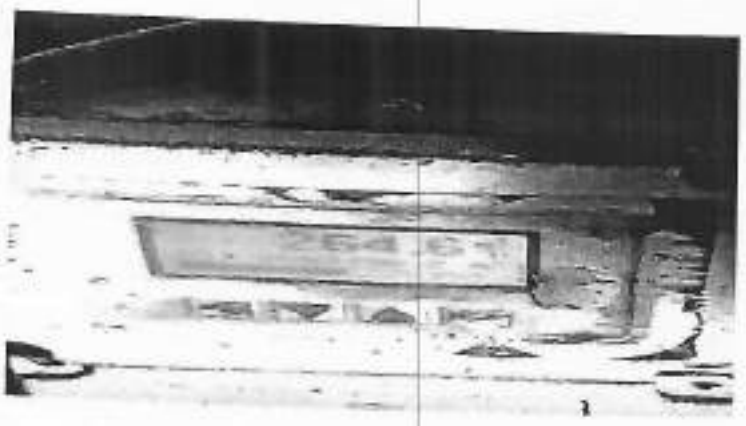

**Fig 24 ETP Inlet Flowmeter at Bindals Papers Mills Ltd**

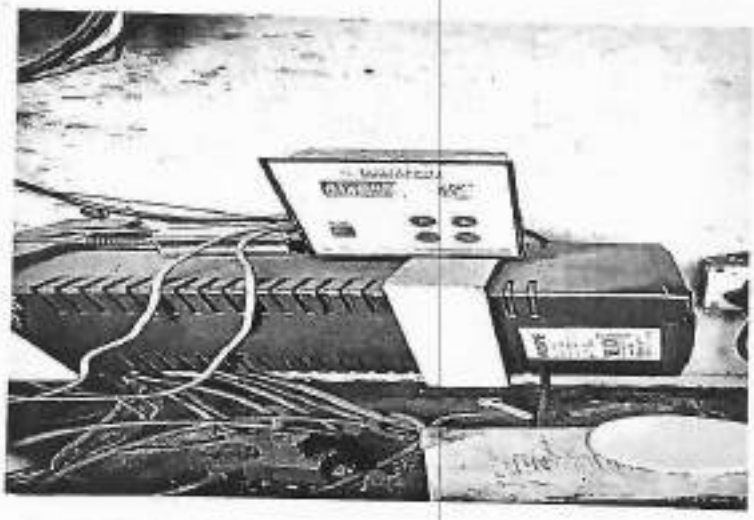

**Fig 25 ETP Outlet Flowmeter at Bindals Papers Mills Ltd**

M/s Low Endlay
23/11/2015

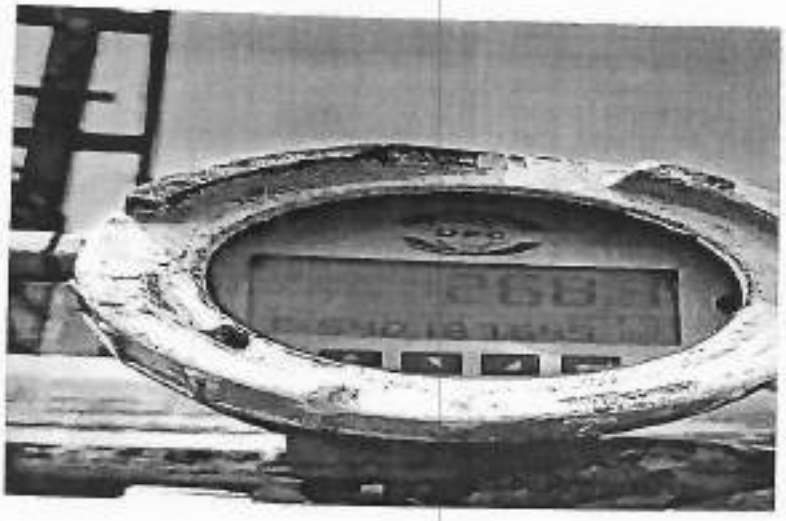

Fig 26 Recycling Pipeline Flowmeter at Bindals Papers Mills Ltd

Fig 27 OCEMS at Bindals Papers Mills Ltd

Mr. Sen Gadday
23/11/2015

## 7.0 Performance Evaluation of Existing ETP

Based on the analysis of composite samples collected during the mill visit, the performance efficiency of individual units of ETP as well as overall ETP is summarized as under:

### 7a Performance of Primary Treatment (DAF System):

Performance of Primary Treatment is given in **Table-4** and indicated in **Fig 28** .

**Table-4: Performance Efficiency of Primary Traetment ( DAF)**

| Parameter | ETP Inlet (Inlet to DAF) | DAF Outlet | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 430 | 156 | 63.7 |
| TDS, mg/l | 2243. | 2133 | 4.9 |
| COD, mg/l | 1052 | 874 | 16.9 |
| BOD, mg/l | 314 | 274 | 12.7 |

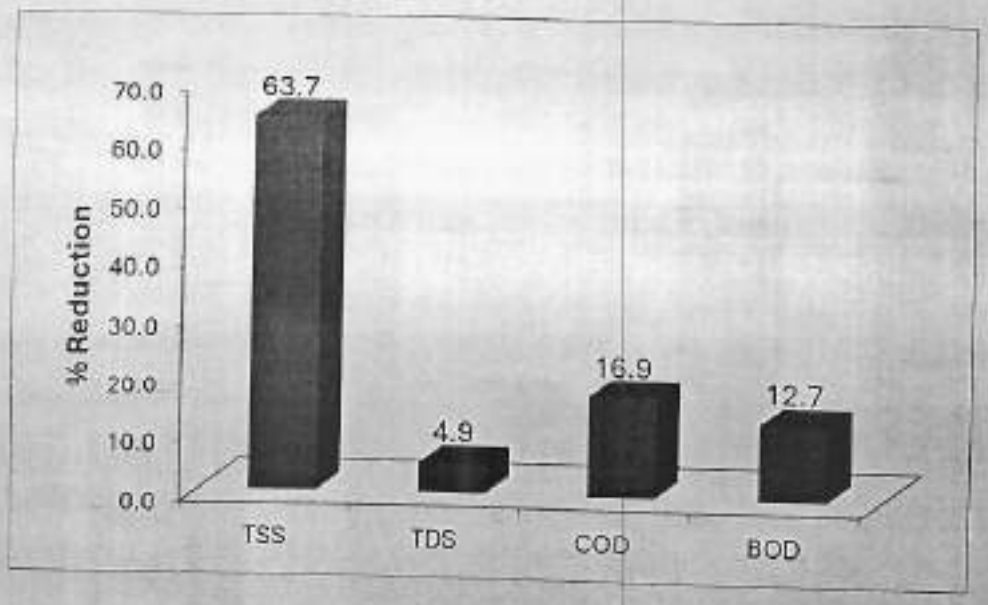


**Fig. 28 : Performance of Primary Treatment**

23/4/2009

**7b. Performance of Secondary Treatment (Aeration Tank + Secondary Clarifier):**

Performance of Secondary Treatment is given in **Table-5** and indicated in **Fig 29.**

**Table-5 : Performance Efficiency of Secondary Treatment (Aeration Tank + Secondary Clarifier):**

| Parameter | Inlet to Aeration Tank | Secondary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| pH | 6.73 | 6.88 | |
| TSS, mg/l | 156 | 40 | 74.4 |
| TDS, mg/l | 2133 | 1892 | 11.3 |
| COD, mg/l | 874 | 187 | 78.6 |
| BOD, mg/l | 274 | 28 | 89.8 |

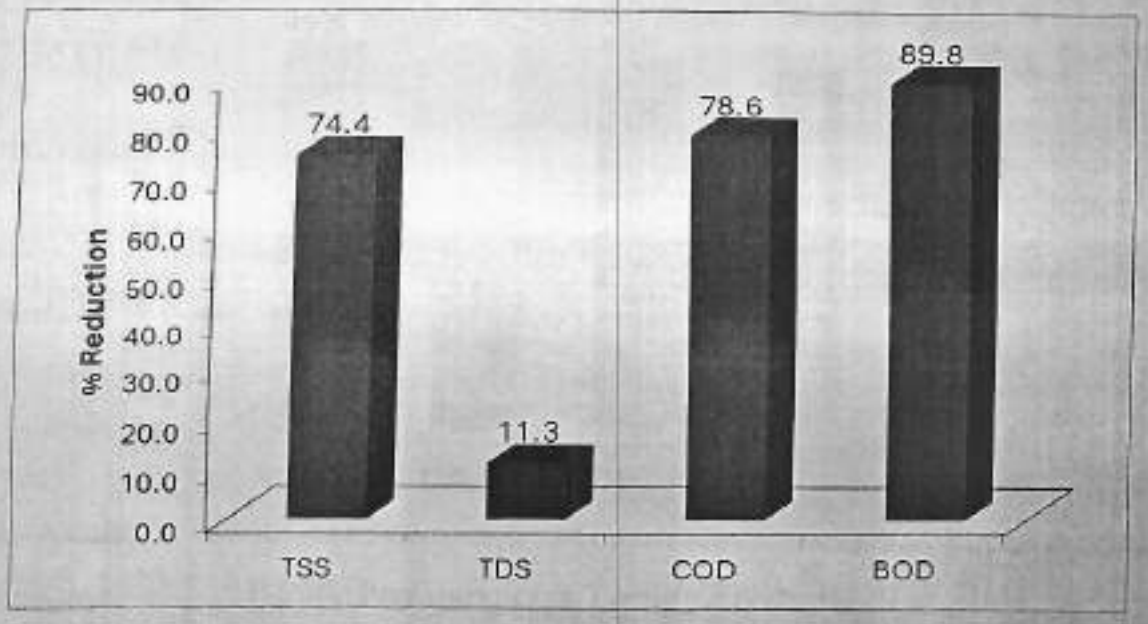


**Fig.29 : Performance of Secondary Treatment**

29/11/2014

### 7c. Performance of Tertiary Treatment (DAF + Dual Media Filter)

Performance of Tertiary Treatment is given in **Table-6** and indicated in **Fig 30.**

**Table-6 : Performance Efficiency of Tertiary Treatment (DAF + Dual Media Filter)**

| Parameter | Secondary Clarifier Outlet | DAF + DMF (Final Discharge) | Reduction, % |
|---|---|---|---|
| pH | 6.88 | 7.77 | -- |
| TSS, mg/l | 40 | 23 | 42.5 |
| TDS, mg/l | 1892 | 1652 | 12.7 |
| COD, mg/l | 187 | 112 | 40.1 |
| BOD, mg/l | 28 | 17 | 39.3 |
| Colour PCU | 256 | 139 | 45.7 |

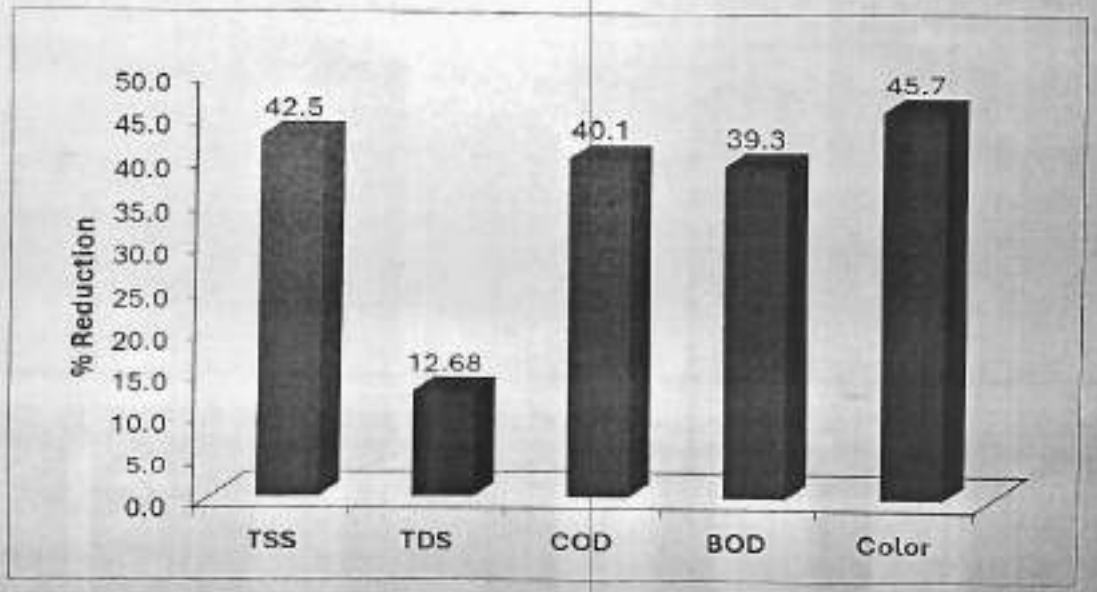


**Fig 30. Performance of Tertiary Treatment**

APPW Endlay
23/11/2015

### 7d. Overall Performance of Effluent Treatment Plant (ETP)

The overall performance of Effluent Treatment Plant (ETP) at is given in **Table-7** and indicated in **Fig.31:**

**Table-7**

| Parameter | ETP Inlet | DAF + DMF (Final Discharge) | Reduction, % |
|---|---|---|---|
| pH | 7.77 | 7.76 | -- |
| TSS, mg/l | 430 | 23 | 94.7 |
| TDS, mg/l | 2243 | 1652 | 26.3 |
| COD, mg/l | 1052 | 112 | 89.4 |
| BOD, mg/l | 314 | 17 | 94.6 |

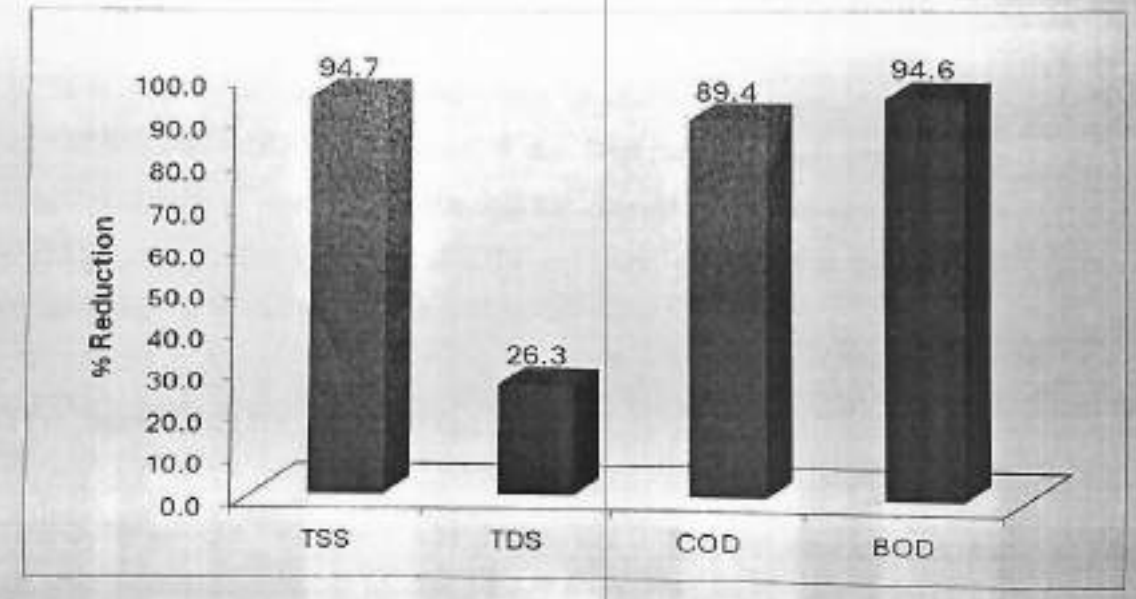


**Fig. 31 : Overall Performance of Effluent Treatment Plant**

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27/11/2024

## 8.0 OBSERVATIONS

Based on the studies carried out the following are the observations with respect to performance of the existing ETP of Bindals Papers Mills Ltd , Muzaffarnagar :

- Bindals Papers Mills Ltd , Muzaffarnagar has a valid Consolidated Consent to Operate & Authorization (CCA) under Section 25 of the Water (Prevention & Control of Pollution ) Act 1974 and under Section 21 of the Air (Prevention & Control of Pollution ) Act 1981( Annexure I) and Authorization under the provisions of Hazardous and other Wastes ( Management & Transboundary Movement) Rules 2016 (Annexure II ) .

- The mill produces Writing & Printing Paper Mill using Agro residues ( Wheat Straw & Bagasse ) and Mixed Hardwood .

- The fresh water is sourced by the mill from ground water through 4 borewell . The mill has valid NOC from Ground Water Department , Uttar Pradesh for extraction of ground water In all the mill has consent for maximum allowable ground water allowable extraction of 6219 $m^3$ / day equivalent to 1865700 $m^3$ maximum allowable annual extraction of ground water.

- All the borewell are equipped with flow meters

- Based on the average last 3 months production and fresh water consumption the fresh water consumption is around 17 $m^3$/ t paper which is well within the Charter norms.

- To achieve current level of fresh water consumption the mill has adopted following water conservation mensures :

Mohan Endlay
23/11/2024

- **Installation of raw material wet washing system**

  The wet washing plant consists of screw pulper, sand and pith filter, conical shape tank followed byclarifier. The clarified water is again reused for wet washing and paper machine white water is used for make-up quantity . In all ,as per mill no fresh water is used for raw material washing.

- **Elemental chlorine free bleaching**

  The adoption of ECF bleaching sequence for bleaching of pulp has helped in significant reduction in pollution load leading to improved performance of ETP

- **Counter current washing of paper machine clarified water to D1 followed by Eop and D0 washer**

  Paper Machine PDF Clarified water is used at D1 washer for Pulp washing which is followed to Eop & D0 stages Thus no fresh water is used in washing of bleached pulp

- **Installation of Poly Disc Filter (PDF), DAF, Tube settler & Micro Filter**

  These systems help in recovering the process water from paper machine back water. The clarified water is reused to replace the fresh water required for cleaning of wire & felt at paper machine.

  **Closing loop of gland cooling & vacuum pump sealing**

  The fresh water used for above purpose is collected, clarified & reused in close loop and fresh water is used as makeup water level.

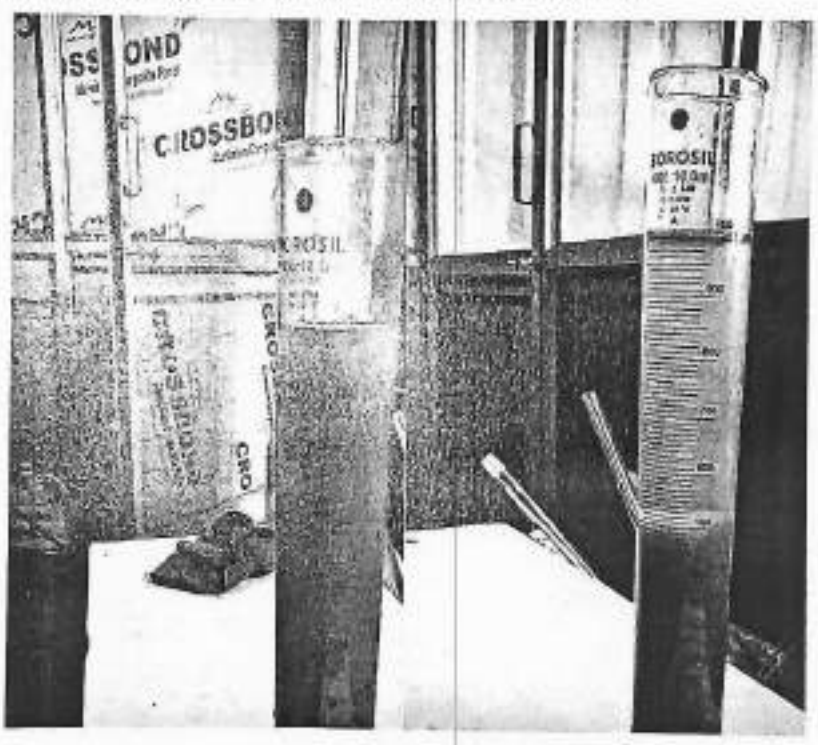
- The mill maintains log books of daily fresh water consumption , waste water generated , waste water discharged and recycled .
- The mill has full fledged effluent treatment system based on activated sludge process.
- The existing ETP consists mainly Equalization Tank , Dissolved Air Flotation System (DAF) .Aeration Tank (having Jet aerator & Surface aerators), Secondary Clarifier , DAF , and Multi Media Filters.

- The aeration tank has 16 fixed aerators and 6 jet aerators to maintain the desired level of oxygen required for degradation of organic biomass.
- The MLSS level in the aeration tank has been found to be satisfactory . The details of the analysis of MLSS is indicated in **Table 8**

**Table 8 : Characterisation of MLSS**

| S.no | Parameters | Value |
|---|---|---|
| 1 | MLSS , mg/l | 5045 |
| 2 | MLVSS , mg/l | 3837 |

- The SVI of the MLSS collected has been found to be 110



*SVI Determination of Aeration Tank MLSS*

- The mill has ETP lab with trained manpower for monitoring of pollution parameters .

Deputy Engineer
27/11/2009

- The overall performance of the existing ETP is summarized as under :

| S.No. | Parameter | ETP Inlet | Final Discharge | % Reduction |
|---|---|---|---|---|
| 1. | pH | 6.73 | 7.76 | - |
| 2. | TSS , mg/l | 430 | 23 | **94.60** |
| 3. | TDS, mg/l | 2243 | 1652 | **26.30** |
| 4. | COD, mg/l | 1052 | 112 | **89.35** |
| 5 | BOD, mg/l | 314 | 17 | **94.58** |
| 6 | Color , PCU | - | 139 | - |
| 7. | AOX | 7.87 | 3.51 | **55.40** |
| 8. | SAR | 6.21 | 5.46 | **12.07** |

- The performance of DAF appears to be satisfactory in context of around 63 % reduction in Total Suspended Solids
- The performance of biological system & Secondary Clarifier also appear to be satisfactory with 74 , 79 , 90 % reduction in TSS , COD & BOD respectively.
- All the analysis has been carried out as per standard testing methods as summarized as under :

| S. No | Parameters | IS Standard Methods |
|---|---|---|
| 1 | pH | IS 3025 (Part-11): 2022 |
| 2 | TSS | IS 3025 (Part-17): 2022 |
| 3 | TDS | IS 3025 (Part-16): 2023 |
| 4 | COD | IS 3025 (Part-58): 2023 |
| 5 | BOD | IS 3025 (Part-44): 2023 |
| 6 | Color | IS 3025 (Part 4) : 2021 |
| 7 | SAR | IS 11624 : 2019 |
| 8 | AOX | ISO 9562:2004 |

- The overall performance of existing ETP appears to be satisfactory with 95, 90 & 95 % reduction in TSS , COD & BOD respectively.

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27/11/2024

- The DAF & Dual Medial Filter also provides polishing to effluent quality by providing 43, 75 , 40 , 46 % reduction in TSS , COD , BOD and Color

- The overall performance of ETP seems to be satisfactory also in context of the final discharge characteristics complying with discharge consent discharge norms as under :

| S.No. | Parameter | Tertiary Treatment Outlet ( Final Discharge) | Consent Discharge Norms | Charter Norms |
|---|---|---|---|---|
| 1. | pH | 7.76 | 6.5-8.5 | 6.5-8.5 |
| 2. | TSS , mg/l | 23 | <30 | <30 |
| 3. | TDS, mg/l | 1652 | <1800 | <1800 |
| 4. | COD, mg/l | 112 | <200 | <200 |
| 5 | BOD, mg/l | 17 | <20 | <20 |
| 6 | Color , PCU | 139 | <250 | <250 |
| 7. | AOX | 3.51 | <8 | <8 |
| 8. | SAR | 5.46 | <10 | <10 |

- The online continuous environmental monitoring system ( OCEMS) is installed and was operational at the time of visit.
- The mill has installed belt press & vacuum drum filter for dewatering of ETP sludge and its disposal
- The mill has its own 100% captive power plant , multi fuel boiler and chemical recovery boiler .

## 9.0 CONCLUSION & RECOMMENDATIONS

- Based on the studies / analysis of effluent samples conducted by CPPRI, the performance of the existing ETP comprising of Equalization Tank, Mixing Tank , Settling Tank , DAF , Aeration Tank , Secondary Clarifier , DAF , Multi Media Filter appears to be satisfactory in context of reduction in pollution load and compliance to consent / charter norms

M.P.Low Endlay
27/11/2009

- The mill is advised to install a biomethanation plant for treatment of wet washings.
- The performance of the existing ETP has been evaluated based on the effluent samples collected by CPPRI on 4.10.2024 at various stages of ETP. The total production , raw material furnish , fresh water consumption , waste water generated , discharged and recycled on day of sampling are indicated in **Annexure XI**
- The performance of ETP may vary depending upon the raw material used , grade of paper produced , total paper production , ETP operating conditions (including adequate aeration , MLSS Level , retention provided in each unit , regular ETP monitoring) etc
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP:

- Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
- Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
- Ensure proper addition of nutrients In the aeration tank (BOD: N: P - 100:5:1).
- Maintain required level of MLSS concentration (2000-2500 mg/l) in aeration tank by ensuring proper microbial growth.
- Maintain desired level of DO in the aeration tank (1-2 mg/l).
- Ensure periodic & timely withdrawal of sludge from the clarifiers.
- Proper maintenance of electric motors and pumps etc.

- The mill is advised to install appropriate flowmeter at ETP inlet

Follow Endlay
27/11/2024

- The mill should ensure annual calibration of borewell flowmeter, recycling line flowmeter, final discharge flowmeter and OCEMS and maintain its record.

- The mill should color its fresh water , waste water , recycled water , recycled sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit

***Note:- This report is based on the technical information's provided by the mill & analysis of effluent sample collected on the day of sampling & cannot be deemed to be a certificate for any legal implications.***

*End of the Report*

27/11/2014

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुग्दी एवं कागज अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर–247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

# ANNEXURE I

Annexure I

**Uttar Pradesh Pollution Control Board**
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

**Category : RED**

**Application Id : 27712747**

218774/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/both/MUZAFFARNAGAR/2024

**Date: 04/09/2024**

To,

**M/sBINDALS PAPERS MILLS LTD**

**8th Km Stone , Bhopa Road , Muzaffarnagar,MUZAFFAR NAGAR,251001**

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & Authorization) under Section- 25 of the "Water (Prevention & Control of Pollution) Act.,1974"and under Section- 21 of the "Air (Prevention & Control of Pollution) Act, 1981" as applicable (to be referred hereinafter as Water Act, Air Act respectively).

**Application no. 27712747** **Date :- 2024-08-14**

**Consolidated Consent to Operate and Authorization (CCA):**

CCA is hereby granted to M/s **BINDALS PAPERS MILLS LTD** located at **8th Km Stone , Bhopa Road , Muzaffarnagar,MUZAFFAR NAGAR,251001** subject to the provisions of the **Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions: -

1.1 This CCA is granted for the period upto 2028-12-31 from the date of issuance of this letter, under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974.

1.2 This CCA is granted for the period upto 2028-12-31 from the date of issuance of this letter, under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981.

2. **Production Capacity :**

| S. No. | Declared by the unit | | Permitted by the Board |
|---|---|---|---|
| | Raw material (tpd / tpa) Wood, Agro residues: Recycled Fiber (Waste Paper) : | Name of Final Products & By -products with quantity per month | |
| 1 | Bagasse 736 MTD or Wheat Straw 409 MTD, Wood 374 MTD, Filler 30 MTD, Waste Paper-32 MTD and LIME STONE - 60 MT/DAY, LIME MUD- 170 MT/DAY | Writing and Printing Paper- 300 MT/Day, LIME - 170 MT/DAY, Captive Power Plant of 15 MW & 5 MW TURBINE with recovery boiler | Writing and Printing Paper- 300 MT/Day, LIME - 170 MT/DAY, Captive Power Plant of 15 MW & 5 MW TURBINE with recovery boiler |

BINDALS PAPERS MILLS LTD. 8th KM Bhopa Road MUZAFFARNAGAR (U.P.)

3. **Production Process Infrastructure**

| S. No. | Details | Declared by the unit | | Permitted by the Board |
|---|---|---|---|---|
| | | Numbers | Usage / Process operation | |

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| | | | | |
|---|---|---|---|---|
| 1 | Writing/Printing Paper with the use of Agro Waste, Wood & Waste Paper 300 MT/Day and Lime with the use of Lime Stone and Lime Mud -170 MT/Day, Captive Power Plant- 15 MW, Turbine 5 MW with recovery Boiler | Writing/Printing Paper with the use of Agro Waste, Wood & Waste Paper 300 MT/Day and Lime with the use of Lime Stone and Lime Mud -170 MT/Day, Captive Power Plant- 15 MW, Turbine 5 MW with recovery Boiler | Writing/Printing Paper with the use of Agro Waste, Wood & Waste Paper 300 MT/Day and Lime with the use of Lime Stone and Lime Mud -170 MT/Day, Captive Power Plant- 15 MW, Turbine 5 MW with recovery Boiler | Writing/Printing Paper with the use of Agro Waste, Wood & Waste Paper 300 MT/Day and Lime with the use of Lime Stone and Lime Mud -170 MT/Day, Captive Power Plant- 15 MW, Turbine 5 MW with recovery Boiler |

i. Unit shall obtain prior approval before making any modification in product/process/fuel/plant machinery, failing to which this consent would be deemed void.

ii. The unit shall inform SPCB and CPCB regarding shut down as well as resumption of manufacturing operations.

iii. The unit shall maintain record of daily production in tons per day in a log book duly signed daily by authorized signatory/competent authority.

**4. Water Conservation Measures**

**A. Fresh water consumption**

1. Categorization of existing groundwater area: Safe/ Semi critical /Critical// Over-Exploited/ Saline
2. The unit shall obtain NOC of CGWA/SGWA(in case of use of river water, permission from irrigation department)
3. Status of NOC from CGWA/SGWB: Applied/Granted
4. If Granted: Number of NOC and Validity2028-12-31
5. Details of Artificial recharge system/rain water harvesting unit (if any) installed with capacity
6. Details of piezometer installed i.e., numbers with coordinates.
7. This CCA is valid for details w.r.t fresh water as mentioned below:

| | | Declaration | Permitted |
|---|---|---|---|
| S.No | Source of fresh water | Borewells/river | Borewells/river |

* In case of units adopting zero liquid discharge (ZLD), the unit shall withdraw the fresh water only to cater the losses in water accrued during industrial processes.

The specific water consumption shall not exceed values mentioned below as per consented product type.

| Category | Specific Water Consumption not to exceed |
|---|---|
| Wood based/Agro based Pulp & Paper Mills producing bleached grades of chemical pulp, papers, paperboards & newsprint Specialty Paper Mills | <40 KL per Ton of paper produced |
| Agro-Based & Wood Based Pulp & Paper Mills producing unbleached grades of chemical pulps, papers, and paperboards. | <16 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing bleached grades of papers, paperboards & newsprint | <12 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards | <8 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards (ZLD) | Without Power Boiler < 2.5 m3 / t paper<br>With Power Boiler < 5 m3/ t paper |

9. Unit shall install separate sealed, calibrated Electro Magnetic Flow meters with flow totalizer at all water abstraction sources, utilization lines- process, domestic and boiler.
10. The unit shall maintain record of daily fresh water consumption (initial reading & final reading) in a log book (in m3/day and m3/t paper) duly signed daily by authorized signatory/competent authority.

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11. Unit shall maintain separate logbooks for quantity of freshwater consumed in production section, boiler feed, domestics consumption and other points of utilization.
12. All the pipelines carrying fresh water/back water should be coloured as per protocol.
13. The unit shall install Piezometric well within the premises to monitor the level of ground water and shall analyse the quality of ground water annually.

**B. Trade effluent treatment and discharge: -**

1. This CCA is valid for the quantity of maximum daily trade effluent discharge as mentioned below:

| S.No | CCA is valid for | Declared by the unit | Permitted |
|---|---|---|---|
| 1 | 5500 KLD | 5500 KLD | 5500 KLD (with condition that Unit shall either adopt Zero Liquid Discharge (ZLD) or reuse/recycle maximum quantity of treated effluent before discharging it outside the factory premises) |

2. The quantity of maximum specific trade effluent discharge shall be as specified below:

| Category | Specific Trade Effluent Discharge, not to exceed |
|---|---|
| Wood based/Agro based Pulp & Paper Mills producing bleached grades of chemical pulp, papers, paperboards & newsprint Specialty Paper Mills. | <32 KL per Ton of paper produced |
| Agro-Based & Wood Based Pulp & Paper Mills producing unbleached grades of chemical pulps, papers, and paperboards. | <12 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing bleached grades of papers, paperboards & newsprint | <9 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards | <5 KL per Ton of paper produced |
| RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and paperboards (ZLD) | No discharge is allowed (100% recycle within process) |

**3. For ZLD unit**

i Unit shall recycle all the treated effluent in the industrial process only.
ii Unit shall ensure that no treated/untreated effluent discharged outside the unit premises.
iii Unit shall install the flow meter at recycling point and maintain the logbooks for the same.
iv Unit shall allow to withdraw the fresh water only to cater the losses in water accrued during process.
v Unit shall conduct the water audit and submit the same to SPCB
vi The mill will install PTZ camera at Sedicell / back water storage tank from where the back water recycled, backwater recycling flow meter as well as at ETP (if available)
vii The mill is advised to submit a ZLD feasibility report by a recognized institution to justify its ZLD status.

4. The applicant shall operate Effluent Treatment Plant consisting of Primary, Secondary and tertiary treatment as is required with reference to influent quantity and quality.
5. The treated effluent shall be recycled to the maximum extent (atleast 40%) in the process and the remaining treated effluent after achieving the norms as mentioned below shall be disposed off into the drain-name of drain, first order/second order with Lat. Log. leading to river name of river with Lat. Log.

BINDALS PAPERS MILLS LTD. 8th KM Bhopa Road MUZAFFARNAGAR (U.P.)

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| Parameters | Norms for Agro based paper mill | Norms for RCF bleached pulp & paper mill | Norms for RCF unbleached grade paper mill | Norms for RCF unbleached grade ZLD paper mill |
|---|---|---|---|---|
| pH | 6.5 – 8.5 | 6.5 – 8.5 | 6.5 – 8.5 | No discharge is allowed |
| TSS, mg/l | <= 30 | <30 | <30 | No discharge is allowed |
| BOD, mg/l | <= 20 | < 20 | < 20 | No discharge is allowed |
| COD, mg/ | <= 200 | < 150 | < 150 | No discharge is allowed |
| TDS, mg/l | <= 1800 | < 1600 | < 1600 | No discharge is allowed |
| Color, PCU | <= 250 | < 150 | < 150 | No discharge is allowed |
| AOX, mg/l | <= 8 | – | – | No discharge is allowed |
| SAR | <= 10 | < 8 | < 8 | No discharge is allowed |

6. In the case of land application of treated effluent, unit shall submit irrigation management plan prepared by any government technical institute of repute. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond (Lagoon) having 15 days holding capacity only.
7. Effluent Treatment Plant shall be stabilised prior to the resumption of manufacturing operations.
8. The unit shall install a flow meter with totalizer on the recycling pipe line from ETP and the flowmeter should be connected to State/CPCB Server.
9. Flow measuring devices should be provided for measurement of quantity of industrial effluent generated, industrial effluent recycled and industrial effluent discharged. Logbook for the same shall be maintained by unit.
10. The unit shall maintain daily record/log book of raw material (waste paper) consumption, chemical consumption (process & ETP separately), paper production, energy consumption (process & ETP separately).
11. Sampling points should be installed at ETP inlet, ETP outlet, effluent recirculation lines and at other points as deemed necessary.
12. The unit shall install OCEMS at ETP outlet for the parameters flow, pH, TSS, BOD & COD and provide connectivity with CPCB and SPCB server as per the guidelines issued by CPCB.
13. The unit will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB and SPCB server and periodic calibration of OCEMS.
14. **For Wood based/Agro based paper mill:**

a) The unit shall install Chemical Recovery System for management of black liquor. Appropriate black liquor spillage system should be available to prevent its escape along with other effluent streams.

b) The unit should maintain log book of Chemical Recovery System indicating quantity of black liquor processed, white liquor generated, soda ash produced (if applicable), running hours etc.

c) **In case of any discharge of Black Liquor from the unit the Consent to Operate/Authorization (CCA) issued to the unit shall stand withdrawn with immediate effect.**

15. The unit shall have adequate onsite environmental laboratory facility for qualitative analysis of different effluent stream, and manpower for monitoring and recording TSS, TDS, COD & BOD & MLSS level in ETP inlet and outlet on daily basis.
16. The unit shall set up an Environment Management Cell within unit as per the Charter.
17. The unit shall submit analysis report from the authorized laboratory for all parameters as mentioned for paper unit.
18. All flowmeter should be calibrated annually from recognized institutions/vendor.
19. The unit shall prepare material balance and water balance report annually.
20. The unit shall submit its ETP Adequacy Assessment Report to the concerned State Pollution Board (SPCB).

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Date: 2024.09.12

21. The unit shall get its ETP performance evaluated by a third party annually.

22. The unit shall identify recipient drains/rivulets and their u/s & d/s location in consultation with SPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (P) Act, 1986 and shall submit the analysis report on monthly basis to SPCB.

C. **Domestic effluent/Sewage treatment and discharge: -**

1. This CCA is valid for the quantity of maximum daily domestic effluent/sewage discharge as mentioned below:

| S No. | Details | Permitted |
|---|---|---|
| 1. | Maximum daily discharge of sewage | 15 KLD |
| 2. | Treatment facility | septic tank/soak pit |
| 3. | Discharge point | septic tank/soak pit |

* In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

2. The domestic effluent should be treated in the sewage treatment plant so that it should be in conformity with the prescribed norms:

| S.No | Parameter | Standard |
|---|---|---|

3. Flow measuring devices should be provided for measurement of quantity of sewage generated, sewage recycled (if any) and sewage discharged. Logbook for the same shall be maintained by unit.

4. Sampling points should be installed at STP inlet, STP outlet, recirculation lines and at other points as deemed necessary.

5. The unit shall maintain daily record/log book of chemical consumption in STP (if any), energy consumption of STP, STP sludge generation and disposal separately.

6. Unit shall explore the possibility to recycle the treated used water shall be utilized in gardening, irrigation, industrial utility and toilet flushing to minimize the fresh water consumption up to 20 % per year.

7. Separate arrangement should be made for collection of industrial and domestic effluent in closed water supply system.

6. **Cleaner Technology & Waste Minimization Practices:**

**Background:**

to take appropriate measures in a time bound manner through preparation of individual action plans and implementation of cleaner technology options by the Pulp & Paper mills. To facilitate the Pulp & Paper mills, a Charter for 'Charter for Water Recycling and Pollution Prevention in Pulp & Paper Industries' was formulated. Clean Technology measures mentioned hereunder are indicative of systems, processes and practices that are generally considered essential for achievement of the objectives of the Charter. However, individual unit may opt for technology actually required for implementation according to their requirement and circumstances like scale of operation, system configuration, products portfolio and raw materials etc. Unit shall ensure implementation of the following cleaner technology options within four to six months from the date of issuance of this CCA:

a. Biomethanation of High Pollution Load Stream (like Raw material washings in agro based pulp and paper mills as well as High COD back water stream in RCF based Kraft Paper Mills operating on ZLD

b. Installation of Compressed Biogas System for converting raw biogas into compressed biogas to be used as fuel

c. Oxygen Delignification & ECF bleaching for agro & wood based pulp and paper mills

d. Use of jet aerators for improved biodegradation in aeration tank and increased DO level

e. Press Washers in Pulp Washing to optimize water consumption acceptable under charter

f. Sludge Drying Beds to be discontinued. Only sludge dewatering system, centrifuge etc

g. Appropriate plastic waste disposal system to be installed by RCF based pulp and paper mills

h. Closed loop fiber recovery and backwater system using poly disc filters or DAF (Dissolved Air Floatation) Units

7. **Environmental management system**

BINDAL'S PAPERS MILLS LTD. 8th KM Bhopa Road

ATULESH YADAV

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i. Unit shall setup the environmental management cell including unit head, purchase/store manager, process operation head, ETP in charge to effectively monitoring of environmental compliance.

ii. Unit shall setup the environmental laboratory for testing of minimum wastewater quality parameters like pH, TSS, BOD, COD, MLSS and DO, to effectively monitoring of ETP control parameters and ETP discharge norms.

**8. Air Pollution Mitigation**

i. The unit shall use following fuel and install air pollution control device (APCD) of adequate capacity to comply with following:

| S. No. | Equipment | Fuel | Stack height (m) | Air Pollution Control Device (APCD) | Stack Emission standards |
|---|---|---|---|---|---|
| 1 | 40 TPH Black Liquor Recovery Boiler | Black Liquor 300 MTD | 65 meter from GL | ESP | As per CAQM Norms. |
| 2 | 100 TPH Boiler | RDF 400 MTD, Low Sulphur Coal/Biomass 500 MTD or Low Sulphur Coal 500 MTD and Agro Fuel 200 MTD | 65 meter from GL | Dry Pulse jet Filter/Scrubber and ESP | As per CAQM Norms. |
| 3 | Lime Kiln Furnace | Producer Gas made in Gasifier Plant with low sulphur coal & Biomass Briquettee 10000 NM3/Hour or LSHS 26 MTD | 48 Meter from GL | ESP | As per CAQM Norms. |
| 4 | 500 KVA Generator Set equipped with Dual fuel kit | Diesel/PNG | 06 meter from GL | Acoustic enclosure | As per CAQM Norms. |
| 5 | 1250 KVA CPCB 4+ compliant DG Set | Diesel/PNG | 30 meter from GL | Acoustic enclosure | As per CAQM Norms. |

ii. Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the Board.

iii. The unit shall ensure interlocking of air pollution control devises and production processes.

iv. The unit shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

v. Unit <operating in NCR> shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).

vi. If the CAQM in National Capital Region and Adjoining areas, CPCB or SPCB issues the Closure order against the unit <operating in NCR> the consent shall automatically remain suspended for that period and after ensuring compliance and after the closure order is revoked the consent shall automatically become effective.

**9. Noise Pollution Mitigation:**

i. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial and Commercial) which are as follows: -

| Standards forNoise level in db.(A) Leq | | | |
|---|---|---|---|
| Industrial Area | | Commercial Area | |
| Day | Night | Day | Night |
| 75 | 70 | 65 | 55 |

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Day time: from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

General Conditions:

1. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA at any given time, as may be necessary.
2. In the event of issuance of Closure Direction by CPCB or SPCB to the unit, this CCA shall be deemed revoked during the closure period.
3. If the unit has been issued Show Cause Notice by CPCB or SPCB, compliance has to be achieved within 45 days by the unit. However, if not revoked within 45 days, the Show Cause Notice shall be considered as a Closure direction.
4. In case of non-functioning of ETP and/or STP, production has to be stopped immediately and this Board has to be intimated through a report to be dispatched by fax/phone/email immediately.
5. In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.
6. This CCA is valid only for products and quantity mentioned in Para 2. Unit shall obtain prior approval before making any modification in product/ process/ fuel/ plant machinery failing which consent shall be deemed revoked.
7. Compulsory documents to be submitted by the Unit: -

(i). Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, and third party audit report.

(ii). Environment Statement in form – V of Environment (Protection) Rule, 1986.

(iii). Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

8. The unit shall submit Latest copy of Audited Balance Sheet/C.A. Certificate (Fixed Assets+ Current Assets- Current Liabilities) of the unit at the end of each financial year so the Consent fee payable by the unit may be verified.
9. The unit shall submit Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area, Quarterly analysis reports of the samples of effluent, emission, hazardous wastes and ETP sludge from NABL accredited and EPA recognized laboratory.
10. The unit shall inform in advance to SPCB/take prior permission of the SPCB to close manufacturing/production.
11. The unit shall submit calibration certificate of OCEMS at least once in a year to SPCB.
12. made thereunder.
13. If unit is found temporary closed (for the last 24 hour) during inspection and prior intimation of closure is not given by the unit, revocation of the CCA will be initiated as per the law.
14. The unit shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement/ outlet for the discharge of effluent or gases emission or sewage waste from the unit etc. or any change in effluent discharge point or emission point.
15. In case of occurrence of an accident, complete details on form must be sent to State Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.
16. The unit shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all time) by the Board's staff, the chimney/stack attached to various sources of emission shall be designated by number such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
17. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board.
18. The unit will have to deposit the revised fee whenever it is notified.
19. Unit is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, unit shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.
20. Unit shall abide by the directions/ guidelines given by Hon'ble Courts, MoEF&CC and CPCB/SPCB for protection and safe guard of environment from time to time.

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21. Unit shall comply the conditions of Environment Clearance issued by State Level Environment Impact Assessment Authority vide letter no. and dated and Consent to establish (CTE) issued by Board vide letter no.
22. The unit shall develop plantation of tall trees of suitable species on minimum 33% of the land on which the unit is established as per the guidelines set up by the Board vide its Office Order no dated . The copy of this guideline is available at URL http:/www...
23. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
24. The person authorized shall implement Emergency Response Procedure (ERP) for which this CCA is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
25. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises.
26. The unit shall maintain and provide 'Inspection Book' at the time of inspection to the Board's officials.
27. The unit shall provide uninterrupted accessibility to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of pollution control measures.
28. The unit shall maintain good house-keeping. All valves/pipes/sewer/drains etc. must be leak-proof. This consent is being issued with the permission of competent authority.

**Specific Conditions:-**

1. This CTO Air/Water is valid only for the production of Writing and Printing Paper- 300 MT/Day and LIME - 170 MT/DAY, Captive Power Plant of 15 MW & TURBINE with recovery boiler BY USING Bagasse 736 MTD or Wheat Straw 409 MTD, Wood 374 MTD, Filler 30 MTD, Waste Paper-32 MTD and LIME STONE - 60 MT/DAY, LIME MUD- 170 MT/DAY as raw material.
2. The unit shall maintain strict supervision on fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
3. This CTO is valid till 31-12-2028 in supersession of CTO (Water and Air) issued to the Unit vide Board's Ref No. - 14335/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/ water/MUZAFFARNAGAR /2018 Dated - 01/05/2018 and Ref No. - 14346/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/air/MUZAFFARNAGAR /2018 Dated - 01/05/2018 for the production of Writing and Printing paper 300 Ton per day (Writing and Printing paper 100 TPD using waste paper as raw material and Writing and Printing paper 200 TPD using Agro waste as raw material) and vide Board's RefNo.- UPPCB/MuzaffarNagar (UPPCBRO)/CTO/both/MUZAFFARNAGAR/20
23 Date: 25/04/2023 for the production of LIME - 170 MT/DAY, 15 MW TURBINE BY USING LIME STONE - 60 MT/DAY, LIME MUD- 170 MT/DAY AS RAW MATERIAL.
4. Water is used for Domestic -19 KLD, Industrial process 4900 KLD and for Boiler 1300 KLD. Domestic effluent of 15 KLD and Industrial effluent of 5500 KLD is being generated from process. The Domestic effluent will be discharged through septic tank/soak pit and industrial effluent is being discharged after treatment in ETP which was followed by Reverse Osmosis of 4400 Cubic Meter/Day. The Black Liquor generated from the Agro pulping is disposed with conventional chemical recovery plant. The lime sludge is being used in lime kiln plant for production of lime. Unit shall either adopt Zero Liquid Discharge (ZLD) or reuse/recycle maximum quantity of treated effluent before discharging it outside the factory premises, is being incorporated in draft certificate.
5. The industry shall install electromagnetic flow meter at water source and outlet of ETP, and maintain the records of water abstracted and recycled treated effluent.
6. Unit shall operate and maintain APCS installed as 100 TPH boiler is equipped with Dry Pulse Jet

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Filter/Scrubber and ESP and 65 meter stack height. 15 MW Captive Power Plant is attached with this boiler. 40 TPH Black Liquor recovery boiler (for 300 MT/Day Dry Solid ) is equipped with ESP and 65 meter stack height. The Turbine of 5 MW is attached with this Boiler. OCEMS have been installed on Both Boilers ESP and 48 Meter stack height has been installed on lime kiln boiler. There are 02 Nos. of DG Sets 1250 KVA CPCB 4+ compliant and 500 KVA equipped with Dual fuel kit with stack of 30 meter and 6 meter respectively are installed for power backup. 7. RDF 400 MTD, Low Sulphur Coal/Biomass 500 MTD or Low Sulphur Coal 500 MTD and Agro Fuel 200 MTD will be used as fuel in 100 TPH boiler and Black Liquor 300 MTD is being used in 40 TPH Black liquor recovery boiler, Producer Gas made in Gasifier Plant with low sulphur coal & Biomass Briquettee 10000 NM3/Hour or LSHS 26 MTD is used in lime kiln furnace. Unit shall comply with CAQM norms.

8. The industry shall installed OCEEMS and will ensure the continuous and uninterrupted data supply from the OCEEMS to the SPCB and CPCB server.

9. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.

10. The unit must comply with the conditions imposed by UPGWD in its NOC issued to the unit for ground water extraction.

11. The unit shall ensure deployment of qualified manpower to step up self monitoring mechanism on 24 ×7 basis.

12. If the CPCB, UPPCB & CAQM issues the Closure order against the industry this consent order stands automatically suspended for that period.

13. Industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.

14. The industry shall ensure provisions of Roof Top Rain Water Harvesting system and Ground Water Recharging Proposal/compliance report should be sent to the Board within One month.

15. Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.

16. Industry shall install at sufficient height from the ground level Open to Network HD PTZ Camera at the outlet of the discharge drain of effluent from the factory premises and its URL and password shall be provided to the UPPCB Control room.

17. The industry shall provide adequate arrangement for fighting the accidental leakages/ discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.

18. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.

19. Industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

20. Industry shall submit quarterly monitoring reports of treated effluent from a certified /approved laboratory under E.P. Act 1986.

21. Industry shall comply with various Waste Management Rules as notified by MoEF&CC i.e. Plastic Waste Management Rules, 2016, Solid Waste Management Rules, 2016, Hazardous and Other Wastes (Management and Transboundary) Rules, 2016, E-waste (Management) Rules, 2016, Construction and Demolition Waste Management Rules, 2016, Battery Rules 2000 and Noise Pollution (Regulation and Control) Rule, 2000.

22. Industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.

23. The unit shall submit the audited balance sheet for the current year.

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24. Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the CAQM.
25. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 65 regarding use of cleaner fuel.
26. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction issued time to time regarding DG sets.
27. Unit must ensure strict time bound compliance of suggestion/recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.
28. Unit shall submit Effluent/Emission monitoring report of the ETP and stack of Air Polluting Sources and Ambient Air Monitoring of the premises done by MoEF&CC and UPPCB approved laboratory within 01 Month and on Quarterly basis to the Board by LIMS Portal.
29. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-BeltGuidle_160218.pdf.
30. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.
31. Unit shall comply with the Hazardous and. Other Wastes (Management and Transboundary Movement) Rules, 2016.

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**CEO-3**

Copy to:

Regional Officer, UPPCB, Muzaffarnagar.

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**CEO-3**

# मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेंकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेंकने से रोकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइक्लर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इसका स्थाकीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

# ANNEXURE II

Annexure II


# UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com


Ref. No : 16861/UPPCB/MuzaffarNagar(UPPCBRO)/HWM/MUZAFFARNAGAR/2022

Dated :27/04/2022

To,

M/s BINDALS PAPERS MILLS LTD
8th Km Stone , Bhopa Road , Muzaffarnagar,MUZAFFAR NAGAR,251001
Tehsil :MuzaffarNagar
District :MUZAFFARNAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 16861 and 27/04/2022 .
2. Reference of application (No. and date) 15591768 and 24/03/2022 .
3. Mr MAYANK BINDAL of M/s BINDALS PAPERS MILLS LTD is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at 8th Km Stone , Bhopa Road , Muzaffarnagar .

**Details of Authorisation**

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorised mode of disposal or recycling or utilization or co-processing, etc. | Quantity(ton/annum) |
|---|---|---|---|
| 1 | CATEGORY 33.2, SCHEDULE I (Contaminated Cotton Rags Or Other Cleaning Materials) | THROUGH TSDF | 0.1 T/ANNUM |
| 2 | CATEGORY 33.1, SCHEDULE I (Empty Barrels/Containers /Liners Contaminated With Hazardous Chemicals /Wastes) | THROUGH TSDF | 3.0 MT/ANNUM |
| 3 | CATEGORY 5.1, SCHEDULE I (USED OR SPENT OIL) | THROUGH TSDF | 0.425 MT/ANNUM |
| 4 | CATEGORY 34.1, SCHEDULE I (Chemical Containing Residue Arising From Decontamination) | THROUGH TSDF | 0.150 MT/ANNUM |
| 5 | CATEGORY 34.2, SCHEDULE I (Sludge From Treatment Of Waste Water Arising Out Of Cleaning/Disposal Of Barrels /Containers) | THROUGH TSDF | 45.0 MT/ANNUM |

1. The authorization shall be valid for a period of 26/04/2027 from the date of issue of this letter
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

**A General Conditions of Authorization -**

BINDALS PAPERS MILLS LTD. 8th Km Bhopa Road MUZAFFARNAGAR (U.P.)

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission ot the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

**B Specific Conditions of Authorization**

1- This Authorization is valid for Contaminated Cotton Rags Or Other Cleaning Materials-0.1 T/Annum, Empty Barrels/Containers /Liners Contaminated With Hazardous Chemicals /Wastes-3 T/Annum, Used Or Spent Oil-0.425 T/Annum, Chemical Containing Residue Arising From Decontamination-0.150 T/Annum And Sludge From Treatment Of Waste Water Arising Out Of Cleaning/Disposal Of Barrels /Containers-45 T/Annum disposed through TSDF.

2- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.

3- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in

- the premises and must be fenced, covered and duly marked.

4- The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested.

5- Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.

6- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

7- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

8- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

9- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

10- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

11- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

12- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

13- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

14- The stored waste shall not be taken out of the storage area except with the written permission of

the State Pollution Control Board in this regard.

15- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

16- It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

17- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

18- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

19- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

20- Ground water monitoring report of premises shall be submitted within one month.

21- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

22- The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.

( Authorized Signatory )

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.05.16 12:21:14 +05'30'

UTTAR PRADESH POLLUTION CONTROL BOARD

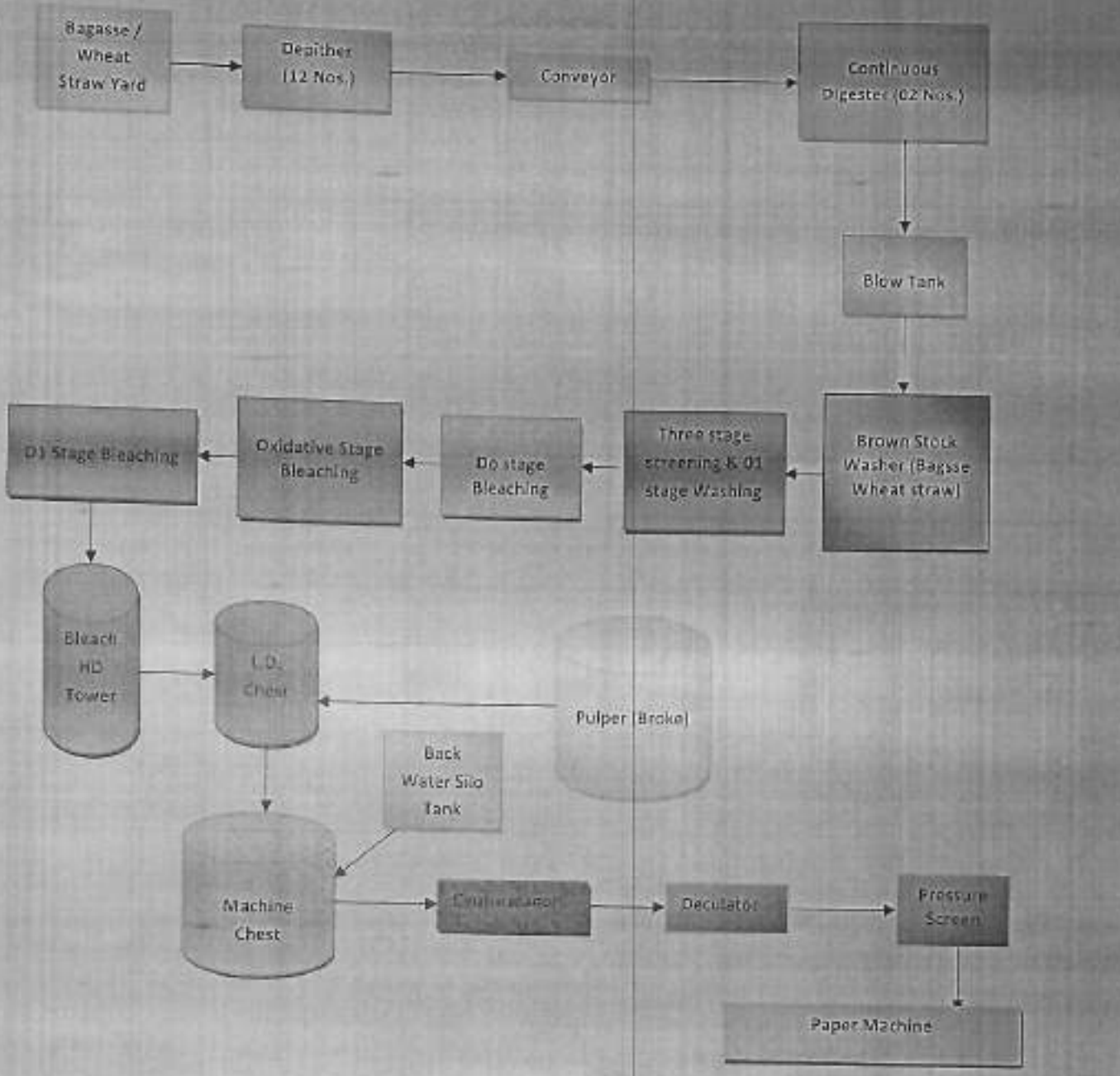
Copy to: To the Regional Officer, U.P.Pollution Control Board, Regional Officer, U.P. Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate. for information and necessary action .

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.05.16 12:21:24 +05'30'

CEO/EE, I/C Circle

# ANNEXURE III

ANNEXURE III




Process Flow Diagram of Bindals Papers Mills Limited Muzaffarnagar

# ANNEXURE IV

Annexure IV

# GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

## Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG035409

VALID FROM 27/08/2021 TO 26/08/2026

Serial No.: 202107000007

| | | | |
|---|---|---|---|
| Name of the Owner | MAYANK BINDAL | | |
| Address of the Applicant | 8th Km stone , Bhopa Road , Muzaffarnagar | Application No. | MZFN0721RIN0030 |
| Date of Submission | 01/07/2021 | Specimen Signature | |
| Company Name | M/s SINDALS PAPERS MILLS LIMITED | Company Address | 8th Km Stone, Bhopa Road, Muzaffarnagar |

### Location Particulars

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar |
| Plot No./Khasra No. | 8th Km Stone, Bhopa Road, Muzaffarnagar | Municipality/Corporation | Yes |
| Ward No./Holding No. | | | N/A |

### Particular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 15/01/2008 | | |
| Type of Well | Tube Well/Boring | Depth of the Well (In meter) | 125.00 |
| Purpose of well | Industrial | Assembly Size(For Tube Well) | |
| Strainer Position (For Tube Well) | | | |
| Type of Pump Used | Submersible | H.P. of the Pump | 100.00 |
| Operational Device | Electric Motor | Rate of Withdrawal ($m^3$/hr.) | 139.00 |
| Date of Energization (In Case of Electric Pump) | | 12/02/2008 | |
| Maximum Allowable Rate of Withdrawal ($m^3$/hr.): | 139.00 | Maximum Allowable Running Hours Per Day: | 1.00 |
| Maximum Allowable Annual Extraction of Ground Water: | 41700 | Recharge Required | 41700.00 |
| Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण | NOC ISSUED FROM CGWA WAS VALID TILL 12.03.2020 | | |
| Against Case | | | |

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3j). for Running Hours per day , and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 41700.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority.Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority.Any deviation in this regard shall lead to cancellation of this registration.
- (7) n case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
- • The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- • The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring
- • No of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| S.No | Quantum of Ground water withdrawal (cum/day) | No.of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 - 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

- • The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- • The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- • Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

PILL LTD. Chopa Road

- SPECIFIC CONDITIONS:
- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 $m^3$/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 $m^3$/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- I) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 $m^3$ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :19/04/2022

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature

# GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

## Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG047692

VALID FROM 27/08/2021 TO 26/08/2026

Serial No.: 202107000008

| | | | |
|---|---|---|---|
| Name of the Owner | MAYANK BINDAL | | |
| Address of the Applicant | 8th Km stone , Bhopa Road , Muzaffarnagar | Application No. | MZFN0721RIN0031 |
| Date of Submission | 01/07/2021 | Specimen Signature | |
| Company Name | M/s BINDALS PAPERS MILLS LIMITED | Company Address | 8th Km Stone, Bhopa Road, Muzaffarnagar |

Location Particulars

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar |
| Plot No./Khasra No. | 8th Km Stone, Bhopa Road, Muzaffarnagar | Municipality/Corporation | Yes |
| Ward No./Holding No. | | | N/A |

Particular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 19/01/2008 | | |
| Type of Well | Tube Well/Boring | Depth of the Well (In meter) | 125.00 |
| Purpose of well | Industrial | Assembly Size(For Tube Well) | |
| Strainer Position (For Tube Well) | | | |
| Type of Pump Used | Submersible | H.P. of the Pump | 100.00 |
| Operational Device | Electric Motor | Rate of Withdrawal ($m^3$/hr.) | 160.00 |
| Date of Energization (In Case of Electric Pump) | | 12/02/2008 | |
| Maximum Allowable Rate of Withdrawal ($m^3$/hr.): | 160.00 | Maximum Allowable Running Hours Per Day: | 14.00 |
| Maximum Allowable Annual Extraction of Ground Water: | 672000 | Recharge Required | 672000.00 |
| Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण | CGWA NOC EXPIRED ON 12.03.2020 | | |
| Against Case | | | |

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day , and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 672000.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) n case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC;
- • The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6",
- • The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- • No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| S.No | Quantum of Ground water withdrawal (cum/day) | No.of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 - 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

- • The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- • The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- • Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

- SPECIFIC CONDITIONS:
- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 $m^3$/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 $m^3$/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 $m^3$ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :19/04/2022

Place:Muzaffar Nagar

**This certificate is electronically generated and does not require digital signature**

BINDALS PAPERS MILLS LTD. 8th KM Bhopa Road MUZAFFARNAGAR (U.P.)

# GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

## (RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

## AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG046425

## VALID FROM 23/10/2021 TO 26/08/2026

**Serial No.: 202107000009**

| | | | |
|---|---|---|---|
| Name of the Owner | MAYANK BINDAL | | |
| Address of the Applicant | 8th Km stone , Bhopa Road , Muzaffarnagar | Application No. | MZFN0721RIN0032 |
| Date of Submission | 01/07/2021 | Specimen Signature | |
| Company Name | M/s BINDALS PAPERS MILLS LIMITED | Company Address | 8th Km Stone, Bhopa Road, Muzaffarnagar |

**Location Particulars**

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar |
| Plot No./Khasra No. | 8th Km Stone, Bhopa Road, Muzaffarnagar | Municipality/Corporation | Yes |
| Ward No./Holding No. | | | N/A |

**Particular of the Existing Well and Pumping Device**

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 24/01/2008 | | |
| Type of Well | Tube Well/Boring | Depth of the Well (In meter) | 125.00 |
| Purpose of well | Industrial | Assembly Size(For Tube Well) | |
| Strainer Position (For Tube Well) | | | |
| Type of Pump Used | Submersible | H.P. of the Pump | 100.00 |
| Operational Device | Electric Motor | Rate of Withdrawal ($m^3$/hr.) | 160.00 |
| Date of Energization (In Case of Electric Pump) | | 12/02/2008 | |
| Maximum Allowable Rate of Withdrawal ($m^3$/hr.): | 160.00 | Maximum Allowable Running Hours Per Day: | 12.00 |
| Maximum Allowable Annual Extraction of Ground Water: | 576000 | Recharge Required | 576000.00 |
| Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण | COWA NOC EXPIRED ON 12.03.2020 | | |
| Against Case | | | |

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3)), for Running Hours per day , and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 576000.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) n case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC
- • The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- • The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- • No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| S.No | Quantum of Ground water withdrawal (cum/day) | No.of piezometers required | Monitiring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 - 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

- • The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- • The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- • Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

- SPECIFIC CONDITIONS:
- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 $m^3/d$ shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 $m^3$/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 $m^3$ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :19/04/2022

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature

BINDALS PAPERS MILLS LTD. 8th KM Bhopa Road MUZAFFARNAGAR (U.P.)

# GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

## Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG025383

VALID FROM 27/08/2021 TO 26/08/2026

Serial No.: 202107000011

| | | | |
|---|---|---|---|
| Name of the Owner | MAYANK BINDAL | | |
| Address of the Applicant | 8th Km stone , Bhopa Road , Muzaffarnagar | Application No. | MZFN0721R8N0033 |
| Date of Submission | 01/07/2021 | Specimen Signature | |
| Company Name | M/s BINDALS PAPERS MILLS LIMITED | Company Address | 8th Km Stone, Bhopa Road, Muzaffarnagar |

**Location Particulars**

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar |
| Plot No./Khasra No. | 8th Km Stone, Bhopa Road, Muzaffarnagar | Municipality/Corporation | Yes |
| Ward No./Holding No. | | | N/A |

**Particular of the Existing Well and Pumping Device**

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 30/01/2008 | | |
| Type of Well | Tube Well/Boring | Depth of the Well (In meter) | 125.00 |
| Purpose of well | Industrial | Assembly Size(For Tube Well) | |
| Strainer Position (For Tube Well) | | | |
| Type of Pump Used | Submersible | H.P. of the Pump | 100.00 |
| Operational Device | Electric Motor | Rate of Withdrawal ($m^3$/hr.) | 160.00 |
| Date of Energization (In Case of Electric Pump) | | 15/02/2008 | |
| Maximum Allowable Rate of Withdrawal ($m^3$/hr.): | 160.00 | Maximum Allowable Running Hours Per Day: | 12.00 |
| Maximum Allowable Annual Extraction of Ground Water: | 576000 | Recharge Required | 576000.00 |
| Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण | CGWA NOC EXPIRED ON 12.03.2020 | | |
| Against Case | | | |

BINDALS PAPERS MILLS LTD. 8th KM Bhopa Road

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day , and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 576000.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permisson of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
- • The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- • The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- • No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| S.No | Quantum of Ground water withdrawal (cum/day) | No.of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 - 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

- • The measuring frequency should be monthly and accuracy of measurement should be up to cm, the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- • The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/ tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- • Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancelation.

- SPECIFIC CONDITIONS:
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- iii) All industries abstracting ground water in excess of 100 $m^3$/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 $m^3$/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
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- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
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- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 $m^3$ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :19/04/2022

Place Muzaffar Nagar

This certificate is electronically generated and does not require digital signature

BINDALS PAPERS MILLS LTD. 80th KM Bhopa Road MUZAFFARNAGAR (U.P.)

# ANNEXURE V

Annexure V

# BINDALS PAPERS MILLS LTD,
# 8TH KM. BHOPA ROAD,
# MUZAFFARNAGAR-251001 UP INDIA

## PRODUCTION FOR THE MONTH OF (JULY-2024)
## 01-07-2024 TO 31-07-2024

| DATE | TOTAL (IN KG) |
|---|---|
| 1-Jul-24 | 299,518.000 |
| 2-Jul-24 | 298,956.000 |
| 3-Jul-24 | 299,998.550 |
| 4-Jul-24 | 299,008.200 |
| 5-Jul-24 | 297,227.050 |
| 6-Jul-24 | 298,208.900 |
| 7-Jul-24 | 298,884.300 |
| 8-Jul-24 | 299,181.800 |
| 9-Jul-24 | 299,023.150 |
| 10-Jul-24 | 297,030.350 |
| 11-Jul-24 | 297,396.900 |
| 12-Jul-24 | 299,902.350 |
| 13-Jul-24 | 298,659.750 |
| 14-Jul-24 | 299,210.100 |
| 15-Jul-24 | 299,704.300 |
| 16-Jul-24 | 298,910.300 |
| 17-Jul-24 | 298,629.101 |
| 18-Jul-24 | 298,922.350 |
| 19-Jul-24 | 299,905.650 |
| 20-Jul-24 | 299,831.700 |
| 21-Jul-24 | 299,084.200 |
| 22-Jul-24 | 296,824.800 |
| 23-Jul-24 | 299,000.400 |
| 24-Jul-24 | 296,116.199 |
| 25-Jul-24 | 299,070.500 |
| 26-Jul-24 | 298,755.900 |
| 27-Jul-24 | 299,051.300 |
| 28-Jul-24 | 299,064.200 |
| 29-Jul-24 | 299,854.550 |
| 30-Jul-24 | 298,769.200 |
| 31-Jul-24 | 299,799.950 |
| TOTAL | 9,263,500.000 |

BINDALS PAPER MILLS LTD. 8th KM. Bhopa Road MUZAFFARNAGAR (U.P.)

# PRODUCTION FOR THE MONTH OF (AUG-2024)
## 01-08-2024 TO 31-08-2024

| DATE | TOTAL (IN KG) |
|---|---|
| 1-Aug-24 | 299,697.950 |
| 2-Aug-24 | 299,188.400 |
| 3-Aug-24 | 297,159.500 |
| 4-Aug-24 | 299,800.200 |
| 5-Aug-24 | 298,130.150 |
| 6-Aug-24 | 298,802.350 |
| 7-Aug-24 | 299,002.900 |
| 8-Aug-24 | 299,000.650 |
| 9-Aug-24 | 299,985.700 |
| 10-Aug-24 | 298,784.550 |
| 11-Aug-24 | 299,000.400 |
| 12-Aug-24 | 298,618.650 |
| 13-Aug-24 | 299,000.850 |
| 14-Aug-24 | 299,371.700 |
| 15-Aug-24 | 299,983.650 |
| 16-Aug-24 | 298,958.900 |
| 17-Aug-24 | 298,996.600 |
| 18-Aug-24 | 298,700.400 |
| 19-Aug-24 | 299,908.100 |
| 20-Aug-24 | 298,348.900 |
| 21-Aug-24 | 299,730.150 |
| 22-Aug-24 | 299,821.800 |
| 23-Aug-24 | 298,898.700 |
| 24-Aug-24 | 297,648.350 |
| 25-Aug-24 | 297,001.200 |
| 26-Aug-24 | 298,766.600 |
| 27-Aug-24 | 299,146.600 |
| 28-Aug-24 | 298,545.800 |
| 29-Aug-24 | 298,935.200 |
| 30-Aug-24 | 299,373.500 |
| 31-Aug-24 | 299,664.600 |
| TOTAL | 9,267,973.000 |

add

BINDAL PAPERS MILLS LTD. • MUZAFFARNAGAR (U.P.)

# BINDALS PAPERS MILLS LTD,
# 8TH KM. BHOPA ROAD,
# MUZAFFARNAGAR-251001 UP INDIA

## PRODUCTION FOR THE MONTH OF (SEP-2024)
## 01-09-2024 TO 30-09-2024

| DATE | TOTAL (IN KG) |
|---|---|
| 1-Sep-24 | 298,866.700 |
| 2-Sep-24 | 299,760.800 |
| 3-Sep-24 | 296,246.150 |
| 4-Sep-24 | 299,274.400 |
| 5-Sep-24 | 298,854.250 |
| 6-Sep-24 | 299,978.700 |
| 7-Sep-24 | 298,048.400 |
| 8-Sep-24 | 299,000.950 |
| 9-Sep-24 | 298,018.000 |
| 10-Sep-24 | 299,940.800 |
| 11-Sep-24 | 298,077.500 |
| 12-Sep-24 | 299,247.550 |
| 13-Sep-24 | 299,019.100 |
| 14-Sep-24 | 298,600.600 |
| 15-Sep-24 | 298,799.500 |
| 16-Sep-24 | 298,497.450 |
| 17-Sep-24 | 299,034.900 |
| 18-Sep-24 | 299,332.650 |
| 19-Sep-24 | 298,512.750 |
| 20-Sep-24 | 299,456.450 |
| 21-Sep-24 | 298,650.750 |
| 22-Sep-24 | 298,216.400 |
| 23-Sep-24 | 299,273.400 |
| 24-Sep-24 | 297,297.150 |
| 25-Sep-24 | 299,962.850 |
| 26-Sep-24 | 299,677.000 |
| 27-Sep-24 | 298,752.100 |
| 28-Sep-24 | 299,944.600 |
| 29-Sep-24 | 299,606.550 |
| 30-Sep-24 | 297,743.600 |
| TOTAL | 8,965,692.000 |

BINDALS PAPERS MILLS LTD. BHOPA ROAD MUZAFFARNAGAR (U.P.)

# ANNEXURE VI

# BINDALS PAPERS MILLS LIMITED

## DAILY FRESH WATER CONSUMPTION REPORT

Month July-24

| Date | BORWELL NO. 1 | | | BORWELL NO. 2 | | | BORWELL NO. 3 | | | BORWELL NO. 4 | | | Total Consumption (KL) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Initial Reading | Final Reading | Consumption (KL) | Initial Reading | Final Reading | Consumption (KL) | Initial Reading | Final Reading | Consumption (KL) | Initial Reading | Final Reading | Consumption (KL) | |
| 1-7-24 | 988409 | 990048 | 2645 | 131938 | 131938 | 0 | 467089 | 469479 | 2390 | 498418 | 498418 | 0 | 5035 |
| 2-7-24 | 990048 | 992892 | 2844 | 131938 | 131938 | 0 | 469479 | 471713 | 2234 | 498418 | 498418 | 0 | 5078 |
| 3-7-24 | 992892 | 995935 | 3043 | 131938 | 131938 | 0 | 471713 | 473743 | 2030 | 498418 | 498418 | 0 | 5073 |
| 4-7-24 | 995935 | 999158 | 3223 | 131938 | 131938 | 0 | 473743 | 475602 | 1859 | 498418 | 498418 | 0 | 5082 |
| 5-7-24 | 999158 | 2500 | 3341 | 131938 | 131938 | 0 | 475602 | 477315 | 1713 | 498418 | 498418 | 0 | 5054 |
| 6-7-24 | 2500 | 4800 | 2300 | 131938 | 131938 | 0 | 477315 | 480017 | 2702 | 498418 | 498418 | 0 | 5002 |
| 7-7-24 | 4800 | 8288 | 3488 | 131938 | 131938 | 0 | 480017 | 481539 | 1522 | 498418 | 498418 | 0 | 5010 |
| 8-7-24 | 8288 | 10771 | 2483 | 131938 | 131938 | 0 | 481539 | 484106 | 2567 | 498418 | 498418 | 0 | 5050 |
| 9-7-24 | 10771 | 11773 | 1002 | 131938 | 132876 | 938 | 484106 | 487184 | 3078 | 498418 | 498418 | 0 | 5018 |
| 10-7-24 | 11773 | 14012 | 2239 | 132876 | 132876 | 0 | 487184 | 489949 | 2765 | 498418 | 498418 | 0 | 5004 |
| 11-7-24 | 14012 | 17278 | 3266 | 132876 | 133386 | 510 | 489949 | 491293 | 1344 | 498418 | 498418 | 0 | 5120 |
| 12-7-24 | 17278 | 19092 | 1814 | 133386 | 133386 | 0 | 491293 | 494565 | 3272 | 498418 | 498418 | 0 | 5086 |
| 13-7-24 | 19092 | 22312 | 3220 | 133386 | 133386 | 0 | 494565 | 496573 | 1808 | 498418 | 498418 | 0 | 5028 |
| 14-7-24 | 22312 | 24312 | 2000 | 133386 | 133386 | 0 | 496573 | 499784 | 3011 | 498418 | 498418 | 0 | 5011 |
| 15-7-24 | 24312 | 26384 | 2072 | 133386 | 133386 | 0 | 499784 | 502341 | 2557 | 498418 | 498418 | 0 | 5029 |
| 16-7-24 | 26384 | 30195 | 3811 | 133386 | 133386 | 0 | 502341 | 503538 | 1197 | 498418 | 498418 | 0 | 5008 |
| 17-7-24 | 30276 | 30855 | 580 | 133386 | 133396 | 0 | 503538 | 508043 | 4505 | 498418 | 498418 | 0 | 5089 |
| 18-7-24 | 30866 | 32838 | 1982 | 133386 | 133386 | 0 | 508043 | 511186 | 3138 | 498418 | 498418 | 0 | 5120 |
| 19-7-24 | 32838 | 35223 | 2385 | 133386 | 133386 | 0 | 511185 | 513868 | 2683 | 498418 | 498418 | 0 | 5068 |
| 20-7-24 | 35223 | 37162 | 1939 | 133386 | 136205 | 2819 | 513868 | 514195 | 327 | 498418 | 498418 | 0 | 5085 |
| 21-7-24 | 37162 | 39082 | 1920 | 136205 | 136205 | 0 | 514195 | 517390 | 3195 | 498418 | 498418 | 0 | 5015 |
| 22-7-24 | 39082 | 40932 | 1950 | 136205 | 136205 | 0 | 517390 | 520468 | 3078 | 498418 | 498418 | 0 | 5028 |
| 23-7-24 | 40932 | 45968 | 5036 | 136205 | 136205 | 0 | 520468 | 520469 | 0 | 498418 | 498418 | 0 | 5036 |
| 24-7-24 | 45968 | 49404 | 3436 | 136205 | 136205 | 0 | 520468 | 522104 | 1636 | 498418 | 498418 | 0 | 5072 |
| 25-7-24 | 49404 | 52179 | 2775 | 136205 | 136205 | 0 | 522104 | 524419 | 2315 | 498418 | 498418 | 0 | 5090 |
| 26-7-24 | 52179 | 54323 | 2144 | 136205 | 136205 | 0 | 524419 | 527317 | 2898 | 498418 | 498418 | 0 | 5042 |
| 27-7-24 | 54323 | 56804 | 2481 | 136205 | 136205 | 0 | 527317 | 530171 | 2854 | 498418 | 498418 | 0 | 5035 |
| 28-7-24 | 56804 | 58790 | 1986 | 136205 | 136205 | 0 | 530171 | 533206 | 3035 | 498418 | 498418 | 0 | 5021 |
| 29-7-24 | 58790 | 61688 | 2898 | 136205 | 136205 | 0 | 533206 | 535406 | 2200 | 498418 | 498418 | 0 | 5098 |
| 30-7-24 | 61688 | 64638 | 2950 | 136205 | 138272 | 2067 | 535406 | 535406 | 0 | 498418 | 498418 | 0 | 5017 |
| 31-7-24 | 64638 | 67635 | 2997 | 138272 | 138272 | 0 | 535406 | 537422 | 2016 | 498418 | 498418 | 0 | 5013 |

(INCHARGE)

Total Consumption in Month 156519 (KL)

(+00)

2799

# BINDALS PAPERS MILLS LIMITED

## DAILY FRESH WATER CONSUMPTION REPORT

Month August-2024

| Date | BORWELL NO. 1 | | | BORWELL NO. 2 | | | BORWELL NO. 3 | | | BORWELL NO. 4 | | | Total Consumption (KL) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Initial Reading | Final Reading | Consumption (KL) | Initial Reading | Final Reading | Consumption (KL) | Initial Reading | Final Reading | Consumption (KL) | Initial Reading | Final Reading | Consumption (KL) | |
| 1-8-24 | 67635 | 71445 | 3810 | 1792792 | 1794107 | 1215 | 537422 | 537422 | 0 | 498418 | 498418 | 0 | 5025 |
| 2-8-24 | 71445 | 71942 | 497 | 1794107 | 1804008 | 4521 | 537422 | 537422 | 0 | 498418 | 498418 | 0 | 5018 |
| 3-8-24 | 71942 | 73819 | 1877 | 1804008 | 1803143 | 3139 | 537422 | 537422 | 0 | 498418 | 498418 | 0 | 5016 |
| 4-8-24 | 73819 | 76494 | 2650 | 1803143 | 1809526 | 2379 | 537422 | 537422 | 0 | 498418 | 498418 | 0 | 5037 |
| 5-8-24 | 76494 | 79339 | 2862 | 1809526 | 1812728 | 3202 | 537422 | 537422 | 0 | 498418 | 498418 | 0 | 5064 |
| 6-8-24 | 79339 | 81638 | 2299 | 1812728 | 1814835 | 2107 | 537422 | 537422 | 0 | 498418 | 498418 | 0 | 5006 |
| 7-8-24 | 81638 | 83817 | 2179 | 1814835 | 1817936 | 3101 | 537422 | 537422 | 0 | 498418 | 498418 | 0 | 5180 |
| 8-8-24 | 83817 | 86694 | 2877 | 1817936 | 1817936 | 0 | 537422 | 539620 | 2198 | 498418 | 498418 | 0 | 5075 |
| 9-8-24 | 86694 | 89599 | 2905 | 1817936 | 1817936 | 0 | 539620 | 541801 | 2181 | 498418 | 498418 | 0 | 5086 |
| 10-8-24 | 89599 | 92473 | 2874 | 1817936 | 1817936 | 0 | 541801 | 543983 | 2182 | 498418 | 498418 | 0 | 5056 |
| 11-8-24 | 92473 | 94864 | 2391 | 1817936 | 1817936 | 0 | 543983 | 546673 | 2690 | 498418 | 498418 | 0 | 5081 |
| 12-8-24 | 94864 | 97247 | 2383 | 1817936 | 1817936 | 0 | 546673 | 549299 | 2626 | 498418 | 498418 | 0 | 5009 |
| 13-8-24 | 97247 | 99392 | 2145 | 1817936 | 1817936 | 0 | 549299 | 552187 | 2888 | 498418 | 498418 | 0 | 5033 |
| 14-8-24 | 99392 | 101054 | 1662 | 1817936 | 1818715 | 1279 | 552187 | 554338 | 2151 | 498418 | 498418 | 0 | 5092 |
| 15-8-24 | 101054 | 102754 | 1700 | 1818715 | 1818715 | 0 | 554338 | 557278 | 2940 | 498418 | 498418 | 0 | 5140 |
| 16-8-24 | 102754 | 104835 | 2081 | 1818715 | 2000023 | 1308 | 557278 | 559195 | 1917 | 498418 | 498418 | 0 | 5106 |
| 17-8-24 | 104835 | 106732 | 1897 | 2000023 | 2002227 | 2204 | 559195 | 560522 | 1027 | 498418 | 498418 | 0 | 5128 |
| 18-8-24 | 106732 | 108932 | 2200 | 2002227 | 2002804 | 577 | 560522 | 562833 | 2311 | 498418 | 498418 | 0 | 5088 |
| 19-8-24 | 108932 | 110724 | 1792 | 2002804 | 2002804 | 0 | 562833 | 566114 | 3281 | 498418 | 498418 | 0 | 5073 |
| 20-8-24 | 110724 | 112641 | 1917 | 2002804 | 2002804 | 0 | 566114 | 569219 | 3105 | 498418 | 498418 | 0 | 5021 |
| 21-8-24 | 112641 | 114237 | 1596 | 2002804 | 2002804 | 0 | 569219 | 572634 | 3416 | 498418 | 498418 | 0 | 5012 |
| 22-8-24 | 114237 | 115447 | 1210 | 2002804 | 2002804 | 0 | 572634 | 576523 | 3889 | 498418 | 498418 | 0 | 5099 |
| 23-8-24 | 115447 | 118472 | 3025 | 2002804 | 2002804 | 0 | 576523 | 578563 | 2040 | 498418 | 498418 | 0 | 5065 |
| 24-8-24 | 118472 | 120738 | 2266 | 2002804 | 2002804 | 0 | 578563 | 581327 | 2764 | 498418 | 498418 | 0 | 5030 |
| 25-8-24 | 120738 | 123127 | 2389 | 2002804 | 2002804 | 0 | 581327 | 583739 | 2412 | 498418 | 498418 | 0 | 5001 |
| 26-8-24 | 123127 | 126072 | 2945 | 2002804 | 2002804 | 0 | 583739 | 585999 | 2260 | 498418 | 498418 | 0 | 5005 |
| 27-8-24 | 126072 | 128633 | 2561 | 2002804 | 2002804 | 0 | 585999 | 588498 | 2499 | 498418 | 498418 | 0 | 5060 |
| 28-8-24 | 128633 | 130987 | 2354 | 2002804 | 2005620 | 2816 | 588498 | 588498 | 0 | 498418 | 498418 | 0 | 5170 |
| 29-8-24 | 130987 | 133573 | 2586 | 2005620 | 2005620 | 0 | 588498 | 590955 | 2457 | 498418 | 498418 | 0 | 5043 |
| 30-8-24 | 133573 | 135558 | 1985 | 2005620 | 2005620 | 0 | 590955 | 594062 | 3107 | 498418 | 498418 | 0 | 5092 |
| 31-8-24 | 135558 | 138906 | 3348 | 2005620 | 2005620 | 0 | 594062 | 595798 | 1736 | 498418 | 498418 | 0 | 5084 |

(INCHARGE)

Total Consumption in Month ...156995... (K (HOD)

2800

# BINDALS PAPERS MILLS LIMITED

## DAILY FRESH WATER CONSUMPTION REPORT

Month : Sep-24

| Date | BORWELL NO. 1 | | | BORWELL NO. 2 | | | BORWELL NO. 3 | | | BORWELL NO. 4 | | | Total Consumption (KL) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Initial Reading | Final Reading | Consumption (KL) | Initial Reading | Final Reading | Consumption (KL) | Initial Reading | Final Reading | Consumption (KL) | Initial Reading | Final Reading | Consumption (KL) | |
| 1-09-24 | 139906 | 140185 | 1279 | 205620 | 205620 | 0 | 595918 | 599544 | 3746 | 498418 | 498418 | 0 | 5025 |
| 2-09-24 | 140185 | 142521 | 2343 | 205620 | 205620 | 0 | 599544 | 602209 | 2665 | 498418 | 498418 | 0 | 5009 |
| 3-09-24 | 142528 | 145970 | 3442 | 205620 | 205620 | 0 | 602209 | 603839 | 1630 | 498418 | 498418 | 0 | 5072 |
| 04-09-24 | 145970 | 147505 | 1535 | 205620 | 205620 | 0 | 603839 | 607340 | 3501 | 498418 | 498418 | 0 | 5036 |
| 05-09-24 | 147505 | 150363 | 2858 | 205620 | 205620 | 0 | 607340 | 609577 | 2237 | 498418 | 498418 | 0 | 5095 |
| 06.09.24 | 150363 | 152997 | 2634 | 205620 | 205620 | 0 | 609577 | 612009 | 2432 | 498418 | 498418 | 0 | 5066 |
| 07.09.24 | 152997 | 155575 | 2578 | 205620 | 205620 | 0 | 612009 | 613443 | 2434 | 498418 | 498418 | 0 | 5012 |
| 08.09.24 | 155675 | 158896 | 3221 | 205620 | 205620 | 0 | 613443 | 616667 | 3224 | 498418 | 498418 | 0 | 5045 |
| 09.09.24 | 158796 | 161838 | 3042 | 205620 | 205763 | 143 | 616667 | 618510 | 1843 | 498418 | 498418 | 0 | 5028 |
| 10.09.24 | 161838 | 163670 | 1832 | 205763 | 205763 | 0 | 618570 | 621766 | 3256 | 498418 | 498418 | 0 | 5088 |
| 11.09.24 | 163620 | 165532 | 1862 | 205763 | 205762 | 0 | 621766 | 625006 | 3240 | 498418 | 498418 | 0 | 5102 |
| 12/09/24 | 165532 | 168288 | 2756 | 205763 | 208097 | 2334 | 625006 | 625006 | 0 | 498418 | 498418 | 0 | 5090 |
| 13/09/24 | 168288 | 170459 | 2171 | 208097 | 208097 | 0 | 625006 | 627880 | 2874 | 498418 | 498418 | 0 | 5045 |
| 14/09/24 | 170459 | 172619 | 2160 | 208097 | 210958 | 2861 | 627880 | 627880 | 0 | 498418 | 498418 | 0 | 5021 |
| 15/09/24 | 172619 | 174092 | 1473 | 210958 | 213222 | 2264 | 627880 | 629193 | 1313 | 498418 | 498418 | 0 | 5050 |
| 16/09/24 | 174092 | 176020 | 1928 | 213222 | 213222 | 0 | 629193 | 632296 | 3103 | 498418 | 498418 | 0 | 5091 |
| 17/09/24 | 176020 | 178089 | 2069 | 213222 | 213439 | 217 | 632296 | 635083 | 2787 | 498418 | 498418 | 0 | 5073 |
| 18/09/24 | 178089 | 180229 | 2140 | 213439 | 213439 | 0 | 635083 | 638020 | 2937 | 498418 | 498418 | 0 | 5077 |
| 19/09/24 | 180229 | 182573 | 2344 | 213439 | 213439 | 0 | 638020 | 640334 | 2314 | 498418 | 498418 | 0 | 5058 |
| 20/09/24 | 182573 | 184575 | 1902 | 213439 | 213439 | 0 | 640334 | 643928 | 3194 | 498418 | 498418 | 0 | 5096 |
| 21/09/24 | 184575 | 187663 | 3088 | 213439 | 213439 | 0 | 643928 | 645788 | 1860 | 498418 | 498418 | 0 | 5048 |
| 22/09/24 | 187663 | 189634 | 1971 | 213439 | 213439 | 0 | 645788 | 648897 | 3109 | 498418 | 498418 | 0 | 5080 |
| 23/09/24 | 189634 | 192338 | 2704 | 213439 | 213439 | 0 | 648897 | 651189 | 2292 | 498418 | 498418 | 0 | 5036 |
| 24/09/24 | 192338 | 194378 | 2040 | 213439 | 213439 | 0 | 651189 | 654229 | 3039 | 498418 | 498418 | 0 | 5039 |
| 25/09/24 | 194378 | 196204 | 1826 | 213439 | 214027 | 588 | 654229 | 656908 | 2680 | 498418 | 498418 | 0 | 5094 |
| 26/09/24 | 196204 | 198356 | 2152 | 214027 | 214027 | 0 | 656908 | 659880 | 2972 | 498418 | 498418 | 0 | 5144 |
| 27/09/24 | 198356 | 201262 | 2906 | 214027 | 214178 | 151 | 659880 | 661902 | 2022 | 498418 | 498418 | 0 | 5093 |
| 28/09/24 | 201262 | 203559 | 2297 | 214178 | 214178 | 0 | 661902 | 664629 | 2727 | 498418 | 498418 | 0 | 5024 |
| 29/09/24 | 203519 | 207624 | 4065 | 214178 | 214178 | 0 | 664629 | 665590 | 961 | 498418 | 498418 | 0 | 5026 |
| 30/09/24 | 207624 | 209764 | 2140 | 214178 | 214178 | 0 | 665590 | 668519 | 2929 | 498418 | 498418 | 0 | 5069 |
| | | | | | | | | | | | | | |

(INCHARGE)

BINDALS PAPERS MILLS LTD.

Total Consumption in Month 151737 (KL)

(HOD)

2801

# ANNEXURE VII

Annexure VII

# BINDALS PAPERS MILLS LIMITED

## AERATION INLET FLOW

Month July-24

| Date | Initial Reading ($M^3$) | Final Reading ($M^3$) | To Day ($M^3$) | To Date ($M^3$) | Remark |
|---|---|---|---|---|---|
| 01/07/24 | 2925863 | 2930394 | 4531 | 4531 | |
| 2-7-24 | 2930394 | 2934964 | 4570 | 9101 | |
| 3-7-24 | 2934964 | 2939530 | 4566 | 13667 | |
| 4.7.24 | 2939530 | 2944104 | 4574 | 18241 | |
| 5.7.24 | 2944104 | 2948653 | 4549 | 22790 | |
| 6.7.24 | 2948653 | 2953155 | 4502 | 27292 | |
| 7.7.24 | 2953155 | 2957664 | 4509 | 31801 | |
| 8.7.24 | 2957664 | 2962209 | 4545 | 36346 | |
| 9.7.24 | 2962209 | 2966725 | 4516 | 40862 | |
| 10.7.24 | 2966725 | 2971228 | 4503 | 45365 | |
| 11.7.24 | 2971228 | 2975836 | 4608 | 49973 | |
| 12.7.24 | 2975836 | 2980413 | 4577 | 54550 | |
| 13.7.24 | 2980413 | 2984938 | 4525 | 59075 | |
| 14.7.24 | 2984938 | 2989448 | 4510 | 63585 | |
| 15.7.24 | 2989448 | 2993974 | 4526 | 68111 | |
| 16.7.24 | 2993974 | 2998481 | 4507 | 72618 | |
| 17.7.24 | 2998481 | 3003061 | 4580 | 77198 | |
| 18.7.24 | 3003061 | 3007669 | 4608 | 81806 | |
| 19.7.24 | 3007669 | 3012230 | 4561 | 86367 | |
| 20.7.24 | 3012230 | 3016806 | 4576 | 90943 | |
| 21.7.24 | 3016806 | 3021319 | 4513 | 95456 | |
| 22.7.24 | 3021319 | 3025844 | 4525 | 99981 | |
| 23.7.24 | 3025844 | 3030376 | 4532 | 104513 | |
| 24.7.24 | 3030376 | 3034941 | 4565 | 109078 | |
| 25.7.24 | 3034941 | 3039522 | 4581 | 113659 | |
| 26.7.24 | 3039522 | 3044060 | 4538 | 118197 | |
| 27.7.24 | 3044060 | 3048591 | 4531 | 122728 | |
| 28.7.24 | 3048591 | 3053110 | 4519 | 127247 | |
| 29.7.24 | 3053110 | 3057698 | 4588 | 131835 | |
| 30.7.24 | 3057698 | 3062213 | 4515 | 136350 | |
| 31.7.24 | 3062213 | 3066725 | 4512 | 140962 | |

Incharge

BINDALS PAPERS MILLS LTD. 8th KM Bhopa Road

(Nistrul Job No. 1301)

H.O.D.

# BINDALS PAPERS MILLS LIMITED

## AERATION INLET FLOW

Month Aug-24

| Date | Initial Reading ($M^3$) | Final Reading ($M^3$) | To Day ($M^3$) | To Date ($M^3$) | Remark |
|---|---|---|---|---|---|
| 1-8-24 | 3066725 | 3071247 | 4522 | 4522 | |
| 2-8-24 | 3071247 | 3075763 | 4516 | 9038 | |
| 3-8-24 | 3075763 | 3080277 | 4514 | 13552 | |
| 4-8-24 | 3080277 | 3084810 | 4533 | 18085 | |
| 5-8-24 | 3084810 | 3089367 | 4557 | 22642 | |
| 6-8-24 | 3089367 | 3093872 | 4505 | 27147 | |
| 7-8-24 | 3093872 | 3098534 | 4662 | 31809 | |
| 8-8-24 | 3098534 | 3103101 | 4567 | 36376 | |
| 9-8-24 | 3103101 | 3107678 | 4577 | 40953 | |
| 10-8-24 | 3107678 | 3112228 | 4550 | 45503 | |
| 11-8-24 | 3112228 | 3116801 | 4573 | 50076 | |
| 12-8-24 | 3116801 | 3121309 | 4508 | 54584 | |
| 13-8-24 | 3121309 | 3125839 | 4530 | 59114 | |
| 14-8-24 | 3125839 | 3130422 | 4583 | 63697 | |
| 15-8-24 | 3130422 | 3135048 | 4626 | 68323 | |
| 16-8-24 | 3135048 | 3139643 | 4595 | 72918 | |
| 17-8-24 | 3139643 | 3144258 | 4615 | 77533 | |
| 18-8-24 | 3144258 | 3148837 | 4579 | 82112 | |
| 19-8-24 | 3148837 | 3153402 | 4565 | 86677 | |
| 20-8-24 | 3153402 | 3157921 | 4519 | 91196 | |
| 21-8-24 | 3157921 | 3162432 | 4511 | 95707 | |
| 22-8-24 | 3162432 | 3167021 | 4589 | 100296 | |
| 23-8-24 | 3167021 | 3171579 | 4558 | 104854 | |
| 24-8-24 | 3171579 | 3176106 | 4527 | 109381 | |
| 25-8-24 | 3176106 | 3180607 | 4501 | 113882 | |
| 26-8-24 | 3180607 | 3185111 | 4504 | 118386 | |
| 27-8-24 | 3185111 | 3189665 | 4554 | 122940 | |
| 28-8-24 | 3189665 | 3194318 | 4653 | 127593 | |
| 29-8-24 | 3194318 | 3198857 | 4539 | 132132 | |
| 30-8-24 | 3198857 | 3203440 | 4583 | 136715 | |
| 31-8-24 | 3203440 | 3208015 | 4575 | 141290 | |

Incharge

BINDALS PAPERS MILLS LTD. 8th KM Bhopa Road MODIPURAM (U.P.) Work Job No. 1300 M.O.D.

# BINDALS PAPERS MILLS LIMITED

## AERATION INLET FLOW

Month Sep-24

| Date | Initial Reading ($M^3$) | Final Reading ($M^3$) | To Day ($M^3$) | To Date ($M^3$) | Remark |
|---|---|---|---|---|---|
| 1-9-24 | 3208915 | 3212537 | 4522 | 4522 | |
| 2-9-24 | 3212537 | 3217044 | 4507 | 9029 | |
| 3-9-24 | 3217044 | 3221609 | 4565 | 13594 | |
| 4-9-24 | 3221609 | 3226141 | 4532 | 18126 | |
| 5-9-24 | 3226141 | 3230726 | 4585 | 22711 | |
| 6.9.24 | 3230726 | 3235285 | 4559 | 27270 | |
| 7.9.24 | 3235285 | 3239796 | 4511 | 31781 | |
| 8.9.24 | 3239796 | 3244336 | 4540 | 36321 | |
| 9.9.24 | 3244336 | 3248861 | 4526 | 40846 | |
| 10.9.24 | 3248861 | 3253440 | 4579 | 45425 | |
| 11.9.24 | 3253440 | 3258032 | 4592 | 50017 | |
| 12.9.24 | 3258032 | 3262613 | 4581 | 54598 | |
| 13.9.24 | 3262613 | 3267153 | 4540 | 59138 | |
| 14.9.24 | 3267153 | 3271672 | 4519 | 63657 | |
| 15.9.24 | 3271672 | 3276217 | 4545 | 68202 | |
| 16.9.24 | 3276217 | 3280745 | 4528 | 72730 | |
| 17.9.24 | 3280745 | 3285310 | 4565 | 77295 | |
| 18.9.24 | 3285310 | 3289829 | 4569 | 81864 | |
| 19.9.24 | 3289829 | 3294431 | 4552 | 86416 | |
| 20/9/24 | 3294431 | 3299017 | 4586 | 91002 | |
| 21/9/24 | 3299017 | 3303560 | 4543 | 95545 | |
| 22/09/24 | 3303560 | 3308132 | 4572 | 100117 | |
| 23/09/24 | 3308132 | 3312664 | 4532 | 104649 | |
| 24/09/24 | 3312664 | 3317199 | 4535 | 109184 | |
| 25/09/24 | 3317199 | 3321703 | 4504 | 113688 | |
| 26/09/24 | 3321703 | 3326395 | 4692 | 118380 | |
| 27/09/24 | 3326395 | 3330966 | 4571 | 122951 | |
| 28/09/24 | 3330966 | 3335488 | 4522 | 127473 | |
| 29/09/24 | 3335488 | 3340011 | 4523 | 131996 | |
| 30/09/24 | 3340011 | 3344573 | 4562 | 136558 | |

Incharge

BINDALS PAPERS MILLS LTD. Bhopa Road

H.O.D.

# ANNEXURE VIII

Annexure VIII

# BINDALS PAPERS MILLS LIMITED

## DAILY EFFULENT DISCHARGE REPORT

Month July-24

| Date | Intial Reading | Final Reding | Effulent Discharge Today | Effulent Discharge Todate |
|---|---|---|---|---|
| 1-7-24 | 1999401 | 2003501 | 4100 | 4100 |
| 2-7-24 | 2003501 | 2007635 | 4134 | 8254 |
| 3-7-24 | 2007635 | 2011763 | 4128 | 12362 |
| 4-7-24 | 2011763 | 2015903 | 4140 | 16502 |
| 5-7-24 | 2015903 | 2020017 | 4114 | 20616 |
| 6-7-24 | 2020017 | 2024089 | 4072 | 24688 |
| 7-7-24 | 2024089 | 2028166 | 4077 | 28765 |
| 8-7-24 | 2028166 | 2032278 | 4112 | 32877 |
| 9-7-24 | 2032278 | 2036362 | 4084 | 36961 |
| 10-7-24 | 2036362 | 2040437 | 4075 | 41036 |
| 11-7-24 | 2040437 | 2044607 | 4170 | 45206 |
| 12-7-24 | 2044607 | 2048747 | 4140 | 49346 |
| 13-7-24 | 2048747 | 2052839 | 4092 | 53438 |
| 14-7-24 | 2052839 | 2056919 | 4080 | 57518 |
| 15-7-24 | 2056919 | 2061013 | 4094 | 61612 |
| 16-7-24 | 2061013 | 2065089 | 4076 | 65688 |
| 17-7-24 | 2065089 | 2069233 | 4144 | 69832 |
| 18-7-24 | 2069233 | 2073403 | 4170 | 74002 |
| 19-7-24 | 2073403 | 2077530 | 4127 | 78129 |
| 20-7-24 | 2077530 | 2081670 | 4140 | 82269 |
| 21-7-24 | 2081670 | 2085753 | 4083 | 86352 |
| 22-7-24 | 2085753 | 2089848 | 4095 | 90447 |
| 23-7-24 | 2089848 | 2093950 | 4102 | 94549 |
| 24-7-24 | 2093950 | 2098080 | 4130 | 98679 |
| 25-7-24 | 2098080 | 2102223 | 4143 | 102822 |
| 26-7-24 | 2102223 | 2106327 | 4104 | 106926 |
| 27-7-24 | 2106327 | 2110426 | 4099 | 111025 |
| 28-7-24 | 2110426 | 2114513 | 4087 | 115112 |
| 29-7-24 | 2114513 | 2118664 | 4151 | 119263 |
| 30-7-24 | 2118664 | 2122749 | 4085 | 123348 |
| 31-7-24 | 2122749 | 2126931 | 4182 | 127430 |

Total Effulent Discharge (KL) : Avg: 4110 KL

BINDALS PAPERS MILLS LTD. 8th KM Bhopa Road MUZAFFARNAGAR (U.P.)

HOD

# BINDALS PAPERS MILLS LIMITED

## DAILY EFFULENT DISCHARGE REPORT

Month August 2024

| Date | Intial Reading | Final Reding | Effulent Discharge Today | Effulent Discharge Todate |
|---|---|---|---|---|
| 01/08/2024 | 0 | 4091 | 4091 | 4091 |
| 02/08/2024 | 4091 | 8177 | 4086 | 8177 |
| 03/08/2024 | 8177 | 12262 | 4085 | 12962 |
| 04/08/2024 | 12262 | 16362 | 4100 | 16362 |
| 05/08/2024 | 16362 | 20485 | 4123 | 20485 |
| 06/08/2024 | 20485 | 24560 | 4075 | 24560 |
| 07/08/2024 | 24560 | 28777 | 4217 | 28777 |
| 08/08/2024 | 28777 | 32909 | 4132 | 32909 |
| 09/08/2024 | 32909 | 37051 | 4142 | 37051 |
| 10/08/2024 | 37051 | 41167 | 4116 | 41167 |
| 11/08/2024 | 41167 | 45305 | 4138 | 45305 |
| 12/08/2024 | 45305 | 49383 | 4078 | 49383 |
| 13/08/2024 | 49383 | 53481 | 4098 | 53481 |
| 14/08/2024 | 53481 | 57627 | 4146 | 57627 |
| 15/08/2024 | 57627 | 61813 | 4186 | 61813 |
| 16/08/2024 | 61813 | 65970 | 4157 | 65970 |
| 17/08/2024 | 65970 | 70146 | 4176 | 70146 |
| 18/08/2024 | 70146 | 74288 | 4142 | 74288 |
| 19/08/2024 | 74288 | 78419 | 4131 | 78119 |
| 20/08/2024 | 78419 | 82508 | 4089 | 82508 |
| 21/08/2024 | 82508 | 86588 | 4080 | 186588 |
| 22/08/2024 | 86588 | 90740 | 4152 | 90740 |
| 23/08/2024 | 90740 | 94864 | 4124 | 94864 |
| 24/08/2024 | 94864 | 98960 | 4096 | 98960 |
| 25/08/24 | 98960 | 103032 | 4072 | 103032 |
| 26/08/24 | 103032 | 107108 | 4076 | 107108 |
| 27/08/24 | 107108 | 111227 | 4119 | 111227 |
| 28/08/24 | 111227 | 115438 | 4211 | 115438 |
| 29/08/24 | 115438 | 119545 | 4107 | 119545 |
| 30/08/24 | 119545 | 123691 | 4146 | 123691 |
| 31/08/24 | 123691 | 127831 | 4140 | 127831 |

Total Effulent Discharge (KL): 4123

BINDALS PAPERS MILLS LTD. 8th KM Dhopa Road HOD

# BINDALS PAPERS MILLS LIMITED

## DAILY EFFULENT DISCHARGE REPORT

Month ...Sept-24...

| Date | Intial Reading | Final Reding | Effulent Discharge Today | Effulent Discharge Todate |
|---|---|---|---|---|
| 21/09/24 | 127831 | 131929 | 4092 | 4092 |
| 22/09/24 | 131923 | 136000 | 4077 | 8169 |
| 23/09/24 | 136000 | 140128 | 4128 | 12297 |
| 24/09/24 | 140128 | 144228 | 4100 | 16397 |
| 25/09/24 | 144228 | 148377 | 4149 | 20546 |
| 26/09/24 | 148377 | 152503 | 4126 | 24672 |
| 27/09/24 | 152503 | 156584 | 4081 | 28753 |
| 28/09/24 | 156584 | 160692 | 4108 | 32861 |
| 29/09/24 | 160692 | 164786 | 4094 | 36955 |
| 30/09/24 | 164786 | 168926 | 4140 | 41095 |
| 1/09/24 | 168926 | 173081 | 4155 | 45250 |
| 2/09/24 | 173081 | 177226 | 4145 | 49395 |
| 3/09/24 | 177226 | 181334 | 4108 | 53503 |
| 4/09/24 | 181334 | 185423 | 4089 | 57592 |
| 5/09/24 | 185423 | 189535 | 4112 | 61704 |
| 6/09/24 | 189535 | 193631 | 4096 | 65800 |
| 7/09/24 | 193631 | 197761 | 4130 | 69930 |
| 8/09/24 | 197761 | 201895 | 4134 | 74064 |
| 9/09/24 | 201895 | 206013 | 4118 | 78182 |
| 10/09/24 | 206013 | 210161 | 4148 | 82330 |
| 11/09/24 | 210161 | 214272 | 4111 | 86441 |
| 12/09/24 | 214272 | 218409 | 4137 | 90578 |
| 13/09/24 | 218409 | 222510 | 4101 | 94679 |
| 14/09/24 | 222510 | 226610 | 4100 | 98779 |
| 15/09/24 | 226610 | 230758 | 4148 | 102927 |
| 16/09/24 | 230758 | 234930 | 4172 | 107099 |
| 17/09/24 | 234930 | 239065 | 4135 | 111234 |
| 18/09/24 | 239065 | 243156 | 4091 | 115325 |
| 19/09/24 | 243156 | 247249 | 4093 | 119418 |
| 20/09/24 | 247249 | 251377 | 4128 | 123546 |
| | | | | |

Total Effulent Discharge (KL) : 4118

BINDALS PAPERS MILLS LTD. 8th KM Dhopa Road MUZAFFARNAGAR (U.P.)

HOD

# ANNEXURE IX

# ANNEXURE IX

# BINDALS PAPERS MILLS LIMTED

## RECYCLE WATER OF WETWASHING CLARIFIER

Month July - 2024

| Date | Clarifier Feed Pump No-1 | | | Clarifier Feed Pump No-2 | | | Total Feed Back Water | Recycled Back Water to Wetwashing Plant | | | Miscellaneous in belt press & bagasse yard spray | Total Recycled Water |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Intial Reading | Final Reading | Consumption (kl) | Intial Reading | Final Reading | Consumption (kl) | | Intial Reading | Final Reading | Consumption (kl) | | |
| 1-7-24 | 100546 | 106081 | 5535 | 553937 | 554137 | 200 | 5735 | 16597 | 22262 | 5665 | 70 | 5735 |
| 2-7-24 | 106081 | 111011 | 4930 | 554137 | 544721 | 584 | 5514 | 22262 | 27704 | 5442 | 72 | 5514 |
| 3-7-24 | 111011 | 115361 | 4350 | 544721 | 555233 | 512 | 4862 | 27704 | 32498 | 4794 | 68 | 4862 |
| 4-7-24 | 115361 | 120931 | 5470 | 555233 | 555233 | 0 | 5470 | 32498 | 37899 | 5401 | 69 | 5470 |
| 5-7-24 | 120931 | 126591 | 5760 | 555233 | 555480 | 255 | 6015 | 37899 | 43839 | 5940 | 75 | 6015 |
| 6-7-24 | 126591 | 132351 | 5760 | 555480 | 555545 | 57 | 5817 | 43839 | 49584 | 5745 | 72 | 5817 |
| 7-7-24 | 132351 | 138111 | 5760 | 555545 | 555665 | 120 | 5880 | 49584 | 55394 | 5810 | 70 | 5880 |
| 8-7-24 | 138111 | 143436 | 5325 | 555665 | 555665 | 0 | 5325 | 55394 | 60651 | 5257 | 68 | 5325 |
| 9-7-24 | 143436 | 149038 | 5602 | 555665 | 555665 | 0 | 5602 | 60651 | 66188 | 5537 | 65 | 5602 |
| 10-7-24 | 149038 | 154229 | 5191 | 555665 | 556044 | 379 | 5570 | 66188 | 71692 | 5504 | 66 | 5570 |
| 11-7-24 | 154229 | 159365 | 5136 | 556044 | 556044 | 0 | 5136 | 71692 | 76764 | 5072 | 64 | 5136 |
| 12-7-24 | 159365 | 164615 | 5250 | 556044 | 556266 | 222 | 5472 | 76764 | 82168 | 5404 | 68 | 5472 |
| 13-7-24 | 164615 | 170175 | 5560 | 556266 | 556510 | 244 | 5804 | 82168 | 87907 | 5739 | 65 | 5804 |
| 14-7-24 | 170175 | 175080 | 4905 | 556510 | 556570 | 0 | 4905 | 87907 | 92750 | 4843 | 62 | 4905 |
| 15-7-24 | 175080 | 178295 | 3215 | 556510 | 556570 | 0 | 3215 | 92750 | 95901 | 3151 | 64 | 3215 |
| 16-7-24 | 178295 | 182992 | 4697 | 556570 | 556570 | 0 | 4697 | 95901 | 100530 | 4629 | 68 | 4697 |
| 17-7-24 | 182992 | 187893 | 4901 | 556570 | 556570 | 0 | 4901 | 100530 | 105359 | 4829 | 72 | 4901 |
| 18-7-24 | 187893 | 193603 | 5710 | 556570 | 556570 | 0 | 5710 | 105359 | 111004 | 5645 | 65 | 5710 |
| 19-7-24 | 193603 | 198983 | 5380 | 556570 | 556570 | 0 | 5380 | 111004 | 116324 | 5320 | 60 | 5380 |
| 20-7-24 | 198983 | 204613 | 5630 | 556570 | 556570 | 0 | 5630 | 116324 | 121892 | 5568 | 62 | 5630 |
| 21-7-24 | 204613 | 210048 | 5435 | 556570 | 556570 | 0 | 5435 | 121892 | 127267 | 5375 | 60 | 5435 |
| 22-7-24 | 210048 | 214376 | 4328 | 556570 | 556570 | 0 | 4328 | 127267 | 131530 | 4263 | 65 | 4328 |
| 23-7-24 | 214376 | 218451 | 4075 | 556570 | 556570 | 0 | 4075 | 131530 | 135547 | 4017 | 58 | 4075 |
| 24-7-24 | 218451 | 222769 | 4318 | 556570 | 556570 | 0 | 4318 | 135547 | 139785 | 4238 | 50 | 4288 |
| 25-7-24 | 222739 | 227056 | 4317 | 556570 | 556570 | 0 | 4317 | 139785 | 144041 | 4256 | 61 | 4317 |
| 26-7-24 | 227056 | 232776 | 5720 | 556570 | 556570 | 0 | 5720 | 144041 | 149696 | 5655 | 65 | 5720 |
| 27-7-24 | 232776 | 238476 | 5700 | 556570 | 556610 | 100 | 5800 | 149696 | 155428 | 5732 | 68 | 5800 |
| 28-7-24 | 238476 | 244386 | 5910 | 556610 | 557020 | 410 | 5910 | 155428 | 161270 | 5842 | 68 | 5910 |
| 29-7-24 | 244386 | 249656 | 5680 | 557020 | 557620 | 600 | 6280 | 161270 | 167476 | 6206 | 74 | 6280 |
| 30-7-24 | 249656 | 255398 | 5742 | 557620 | 557788 | 168 | 5910 | 167476 | 173318 | 5842 | 68 | 5910 |
| 31-7-24 | 255398 | 260358 | 4960 | 557788 | 557980 | 0 | 4960 | 173318 | 178214 | 4896 | 64 | 4960 |

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# BINDALS PAPERS MILLS LIMTED

## RECYCLE WATER OF WETWASHING CLARIFIER

Month August - 2024

| Date | Clarifier Feed Pump No-1 | | | Clarifier Feed Pump No-2 | | | Total Feed Back Water | Recycled Back Water to Wetwashing Plant | | | Miscellaneous in belt press & bagasse yard spray | Total Recycled Water |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Intial Reading | Final Reading | Consumption (kl) | Intial Reading | Final Reading | Consumption (kl) | | Intial Reading | Final Reading | Consumption (kl) | | |
| 1-8-24 | 260358 | 260358 | 0 | 557700 | 563040 | 5260 | 5260 | 178214 | 183404 | 5190 | 70 | 5260 |
| 2-8-24 | 260358 | 260358 | 0 | 563040 | 568260 | 5212 | 5212 | 183404 | 188548 | 5144 | 68 | 5212 |
| 3-8-24 | 260358 | 260358 | 0 | 568260 | 572605 | 4345 | 4345 | 188548 | 192824 | 4276 | 69 | 4345 |
| 4-8-24 | 260358 | 260358 | 0 | 572605 | 578520 | 5915 | 5915 | 192824 | 198668 | 5844 | 71 | 5915 |
| 5-8-24 | 260358 | 260942 | 584 | 578520 | 584036 | 5516 | 6100 | 198668 | 204693 | 6025 | 75 | 6100 |
| 6-8-24 | 260942 | 263334 | 2392 | 584036 | 587492 | 3456 | 5848 | 204693 | 210471 | 5778 | 70 | 5848 |
| 7-8-24 | 263334 | 267910 | 4576 | 587492 | 588772 | 1280 | 5856 | 210471 | 216259 | 5788 | 68 | 5856 |
| 8-8-24 | 267910 | 273275 | 5365 | 588772 | 588772 | 0 | 5365 | 216259 | 221555 | 5296 | 69 | 5365 |
| 9-8-24 | 273275 | 278775 | 5500 | 588772 | 588772 | 0 | 5500 | 221555 | 226981 | 5426 | 74 | 5500 |
| 10-8-24 | 278775 | 283725 | 4950 | 588772 | 588772 | 0 | 4950 | 226981 | 231859 | 4878 | 72 | 4950 |
| 11-8-24 | 283725 | 289070 | 5345 | 588772 | 588772 | 0 | 5345 | 231859 | 237134 | 5275 | 70 | 5345 |
| 12-8-24 | 289070 | 294630 | 5560 | 588772 | 589262 | 490 | 6050 | 237134 | 243109 | 5975 | 75 | 6050 |
| 13-8-24 | 294630 | 299955 | 5325 | 589262 | 589262 | 0 | 5325 | 243109 | 248364 | 5255 | 70 | 5325 |
| 14-8-24 | 299955 | 304736 | 4781 | 589262 | 590571 | 1309 | 6090 | 248364 | 254382 | 6018 | 72 | 6090 |
| 15-8-24 | 304736 | 309546 | 4810 | 590571 | 591941 | 1370 | 6180 | 254382 | 260493 | 6111 | 69 | 6180 |
| 16-8-24 | 309546 | 314236 | 4690 | 591941 | 593175 | 1234 | 5924 | 260493 | 266350 | 5857 | 67 | 5924 |
| 17-8-24 | 314236 | 319080 | 4844 | 593175 | 594296 | 1121 | 5965 | 266350 | 272240 | 5890 | 67 | 5965 |
| 18-8-24 | 319080 | 324775 | 5695 | 594296 | 594651 | 355 | 6050 | 272240 | 278226 | 5978 | 72 | 6050 |
| 19-8-24 | 324775 | 330663 | 5888 | 594651 | 594943 | 292 | 6180 | 278226 | 284332 | 6106 | 74 | 6180 |
| 20-8-24 | 330663 | 336513 | 5850 | 594943 | 595103 | 160 | 6010 | 284332 | 290272 | 5940 | 70 | 6010 |
| 21-8-24 | 336513 | 342293 | 5780 | 595103 | 595219 | 116 | 5896 | 290272 | 296096 | 5824 | 72 | 5896 |
| 22-8-24 | 342293 | 347958 | 5665 | 595219 | 595219 | 0 | 5665 | 296096 | 301691 | 5595 | 70 | 5665 |
| 23-8-24 | 347958 | 353668 | 5710 | 595219 | 595219 | 0 | 5710 | 301691 | 307327 | 5636 | 74 | 5710 |
| 24-8-24 | 353668 | 359268 | 5600 | 595219 | 595219 | 0 | 5600 | 307327 | 312857 | 5530 | 70 | 5600 |
| 25-8-24 | 359268 | 365228 | 5960 | 595219 | 595219 | 0 | 5960 | 312857 | 318743 | 5886 | 74 | 5960 |
| 26-8-24 | 365228 | 370198 | 4970 | 595219 | 595219 | 0 | 4970 | 318743 | 323643 | 4900 | 70 | 4970 |
| 27-8-24 | 370198 | 373452 | 3254 | 595219 | 597623 | 2404 | 5658 | 323643 | 329243 | 5600 | 58 | 5658 |
| 28-8-24 | 373452 | 378972 | 5520 | 597623 | 598313 | 690 | 6210 | 329243 | 335379 | 6136 | 74 | 6210 |
| 29-8-24 | 378972 | 384117 | 5145 | 598313 | 598778 | 465 | 5610 | 335379 | 340919 | 5540 | 70 | 5610 |
| 30-8-24 | 384117 | 389877 | 5760 | 598778 | 598778 | 0 | 5760 | 340919 | 346611 | 5692 | 68 | 5760 |
| 31-8-24 | 389877 | 394767 | 4890 | 598778 | 598778 | 0 | 4890 | 346611 | 351441 | 4830 | 60 | 4890 |

BINDALS PAPERS MILLS LTD. 8th KM Stone Delhi Road MUZAFFARNAGAR (U.P.)

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# BINDALS PAPERS MILLS LIMTED

## RECYCLE WATER OF WETWASHING CLARIFIER

Month September - 2024

| Date | Clarifier Feed Pump No-1 | | | Clarifier Feed Pump No-2 | | | Total Feed Back Water | Recycled Back Water to Wetwashing Plant | | | Miscellaneous in belt press & bagasse yard spray | Total Recycled Water |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Intial Reading | Final Reading | Consumption (kl) | Intial Reading | Final Reading | Consumption (kl) | | Intial Reading | Final Reading | Consumption (kl) | | |
| 01/09/24 | 394767 | 400699 | 5932 | 598778 | 598778 | 0 | 5932 | 351491 | 357309 | 5868 | 64 | 5932 |
| 02/09/24 | 400699 | 406443 | 5744 | 598778 | 598778 | 0 | 5744 | 357309 | 362985 | 5676 | 68 | 5744 |
| 03/09/24 | 406443 | 412353 | 5910 | 598778 | 598778 | 0 | 5910 | 362985 | 368830 | 5845 | 65 | 5910 |
| 4/09/24 | 412353 | 417824 | 5471 | 598778 | 598778 | 0 | 5471 | 368830 | 374239 | 5409 | 62 | 5471 |
| 05/09/24 | 417824 | 424399 | 6575 | 598778 | 598778 | 0 | 6575 | 374239 | 380744 | 6505 | 70 | 6575 |
| 06/09/24 | 424399 | 430438 | 6039 | 598778 | 598778 | 0 | 6039 | 380744 | 386713 | 5969 | 70 | 6039 |
| 07/09/24 | 430438 | 432994 | 2556 | 598779 | 601782 | 3004 | 5560 | 386717 | 392208 | 5495 | 65 | 5560 |
| 08/09/24 | 432994 | 439014 | 6020 | 601782 | 601782 | 0 | 6020 | 392208 | 398160 | 5952 | 68 | 6020 |
| 09/09/24 | 439014 | 443884 | 4870 | 601782 | 601782 | 0 | 4870 | 398160 | 402960 | 4800 | 70 | 4870 |
| 10/09/24 | 443884 | 448934 | 5050 | 601782 | 601782 | 0 | 5050 | 402960 | 407946 | 4986 | 64 | 5050 |
| 11/09/24 | 448934 | 454244 | 5310 | 601782 | 601782 | 0 | 5310 | 407946 | 413188 | 5242 | 68 | 5310 |
| 12/09/24 | 454244 | 459398 | 5154 | 601782 | 601782 | 0 | 5154 | 413188 | 418277 | 5089 | 65 | 5154 |
| 13/09/24 | 459398 | 464488 | 5090 | 601782 | 601782 | 0 | 5090 | 418277 | 423301 | 5024 | 66 | 5090 |
| 14/09/24 | 464488 | 469298 | 4810 | 601782 | 601782 | 0 | 4810 | 423301 | 428047 | 4746 | 64 | 4810 |
| 15/09/24 | 469298 | 475138 | 5840 | 601782 | 601782 | 0 | 5840 | 428047 | 433819 | 5772 | 68 | 5840 |
| 16/09/24 | 475138 | 480234 | 5096 | 601782 | 601782 | 0 | 5096 | 433819 | 438848 | 5029 | 67 | 5096 |
| 17/09/24 | 480234 | 485619 | 5385 | 601782 | 601782 | 0 | 5385 | 438848 | 444164 | 5316 | 69 | 5385 |
| 18/09/24 | 485619 | 491129 | 5510 | 601782 | 602182 | 400 | 5910 | 444164 | 450004 | 5840 | 70 | 5910 |
| 19/09/24 | 491129 | 497929 | 1800 | 602182 | 606632 | 4450 | 6250 | 450004 | 456182 | 6178 | 72 | 6250 |
| 20/09/24 | 497929 | 499230 | 1291 | 606632 | 610746 | 4114 | 5405 | 456182 | 461519 | 5337 | 68 | 5405 |
| 21/09/24 | 499220 | 496094 | 1874 | 610746 | 614682 | 3936 | 5810 | 461519 | 467259 | 5740 | 70 | 5810 |
| 22/09/24 | 496094 | 496094 | 0 | 614682 | 620196 | 5514 | 5514 | 467259 | 472708 | 5449 | 65 | 5514 |
| 23/09/24 | 496094 | 496094 | 0 | 620196 | 625876 | 5680 | 5680 | 472708 | 478320 | 5612 | 68 | 5680 |
| 24/09/24 | 496094 | 496094 | 0 | 625876 | 631403 | 5527 | 5527 | 478320 | 483777 | 5457 | 70 | 5527 |
| 25/09/24 | 496094 | 496094 | 0 | 631403 | 637298 | 5895 | 5895 | 483777 | 489603 | 5826 | 69 | 5895 |
| 26/09/24 | 496094 | 496459 | 365 | 637298 | 643318 | 6020 | 6385 | 489603 | 495917 | 6314 | 71 | 6385 |
| 27/09/24 | 496459 | 502569 | 6110 | 643318 | 643318 | 0 | 6110 | 495917 | 501957 | 6040 | 70 | 6110 |
| 28/09/24 | 502569 | 508079 | 5510 | 643318 | 643318 | 0 | 5510 | 501957 | 507399 | 5442 | 68 | 5510 |
| 29/09/24 | 508079 | 513519 | 5440 | 643318 | 643318 | 0 | 5440 | 507399 | 512770 | 5371 | 69 | 5440 |
| 30/09/24 | 513519 | 519334 | 5815 | 643318 | 643318 | 0 | 5815 | 512770 | 518515 | 5745 | 70 | 5815 |
| | | | | | | | | | | | | |

BINDALS PAPERS MILLS LTD. Sh. No. Bhopa Road MUZAFFARNAGAR (U.P.) HOD

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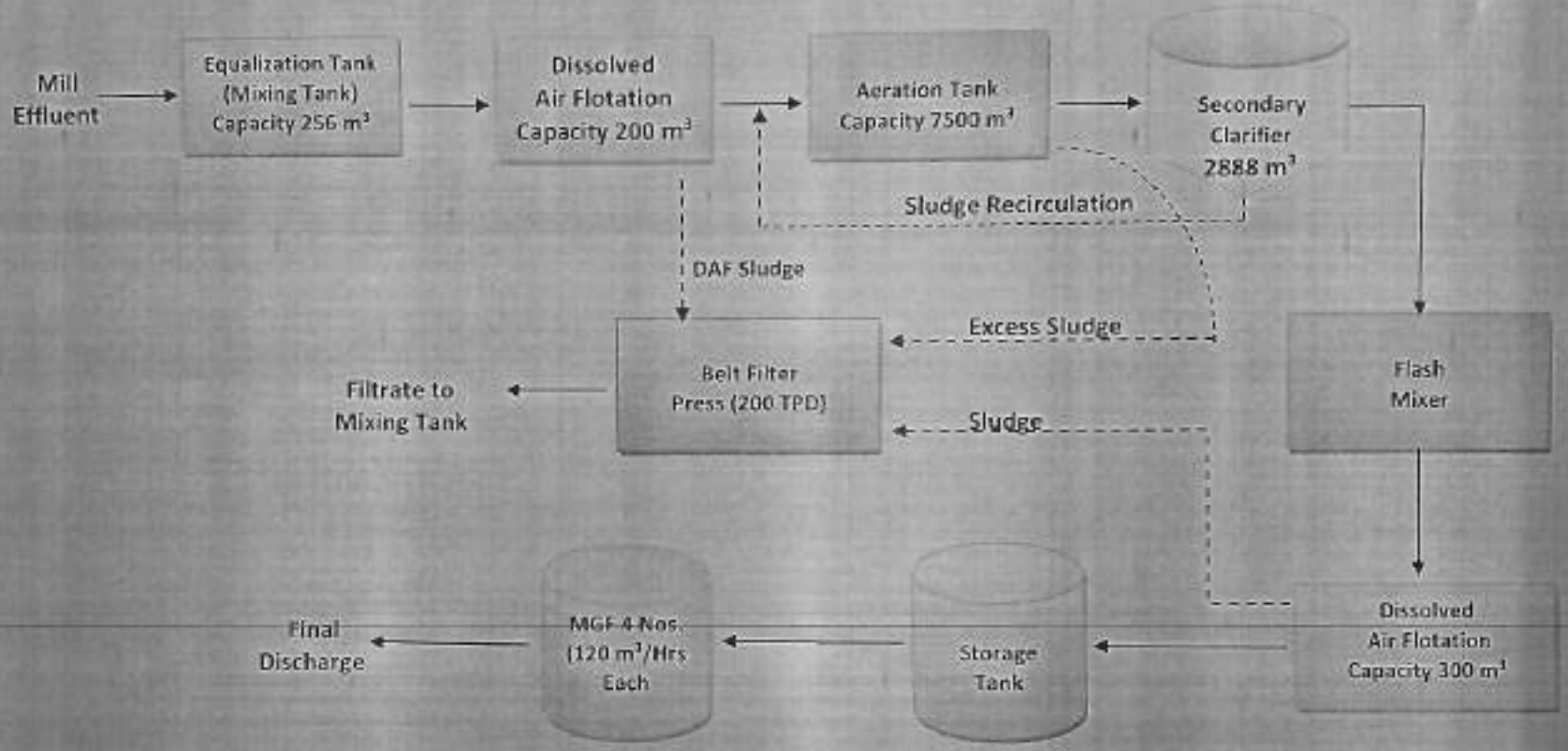
# ANNEXURE X

ANNEXURE X




Layout of existing ETP at Bindals Papers Mills Pvt. Ltd., Muzaffarnagar, Uttar Pradesh

29/11/2019

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# ANNEXURE XI

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Annexure XI

# Bindals Papers Mills Limited


An ISO 9001:2015, ISO 14001:2015 & OHSAS 18001:2007 Certified Company

MANUFACTURERS OF WRITING & PRINTING PAPER, SUGAR & ETHANOL

Paper Unit- 8th Km., Bhopa Road, Muzaffarnagar-251 001 UP, INDIA
Sugar Unit- Vill. Changipur, Tehsil Chandpur, Distt. Bijnor-246734 (U.P.)
Distillery Unit- Vill. Changipur, Tehsil Chandpur, Distt. Bijnor-246734 (U.P.)

Corporate Identity Number : U21011DL2006PLC148926

www.bindalpapers.com

Paper Unit- +91-131-2468381, 2468382, +91-9917055355
E-mail- info@bindalpapers.com
Sugar & Distillery Unit- +91-131-2468381, 2468382, +91-9917055355
E-mail- sugarprojects@bindalpapers.com


## Undertaking of Mill Data on Date of Sampling

Date of Sampling: -04/10/2024

Paper Production TPD 297.72 MT on 04/10/2024

Raw material Furnish Used on 04/10/2024 TPD & %

| Raw material | As such Consumption (MT) | Moisture % | OD Basis Cons. (MT) | Consumption % |
|---|---|---|---|---|
| BAMBOO | 198.000 | 50 | 99.000 | 13.4 |
| WHEAT STRAW | 365.000 | 10 | 328.500 | 44.3 |
| BAGASSE KOLLU | 514.000 | 50 | 257.000 | 34.6 |
| CALCITE | 057.012 | 00 | 57.012 | 7.7 |
| Total Consumption | 1134.012 | | 741.512 | 100 |

Fresh Water Consumption 5026 $m^3$ on 04/10/2024

Waste Water Generation 4523 $m^3$ on 04/10/2024

Waste Water Recycled 5598 $m^3$ on 04/10/2024

Waste Water Discharged 4092 $m^3$ on 04/10/2024

Authorized Signatory

BINDALS PAPERS MILLS LTD. 8th KM Bhopa Road MUZAFFARNAGAR (U.P.)

SHREE™
BHAGESHWARI
PAPERS PRIVATE LIMITED

GSTIN: 09AAACB9178R1ZR
CIN: U21012UP1996PTC020389

03/12/24

To

Dated: - 03.12.2024

The Regional officer

U.P.Pollution Control Board

B-G, New Mandi, Muzaffarnagar, U.P.

**Ref:- Your Letter NO HO8035/C-3/JAL 655/MNUAGAR/2024/2024 Date 06.03.2024**

**Subject: - Technical Report on Performance Evaluation of Existing ETP**

Dear Sir,

As per your notice received, we are hereby submitting Technical Report on Performance Evaluation of Existing ETP prepared by Central Pulp and Paper Research Institute, Saharanpur-247001 (U.P.)

Hope you will find it in c. der

Thanking you

For Shree Bhageshwari Papers Private Limited (unit-2)

Auth. Signatory

C/C- Chief Environment Officers (Circle-3)

U.P.Pollution Control Board,

Building No. TC-12V, Vibhuti Khand,

GomtiNagar, Lucknow, 226010



Works & Regd. Office :
9th Km Stone, Bhopa Road,
Muzaffarnagar - 251001 U.P. (INDIA)

0131-2468388, 2468390

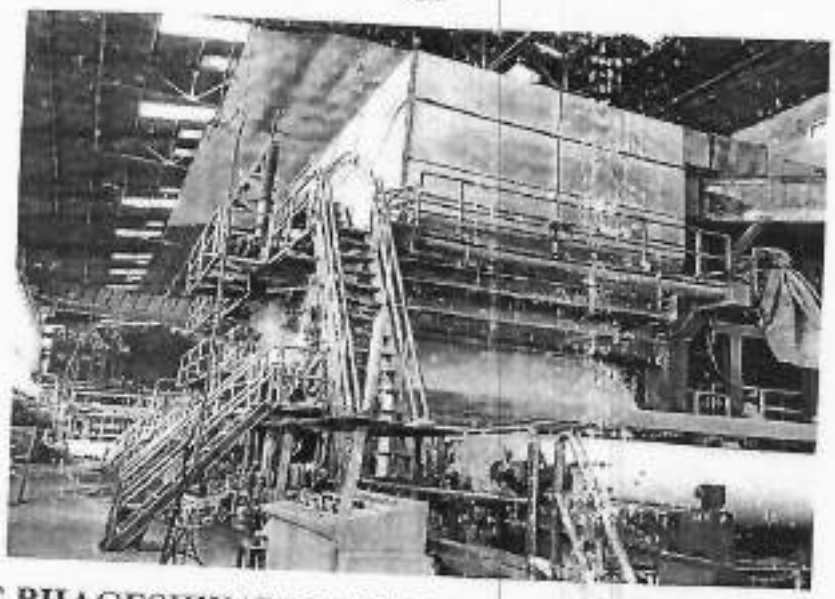
info@sbpplindia.in

# Technical Report

on

Performance Evaluation of Existing ETP

at



SHREE BHAGESHWARI PAPERS PRIVATE LIMITED UNIT-2 ,
Bhopa Road, Muzaffarnagar (U.P.)

Prepared by

Central Pulp and Paper Research Institute,
Saharanpur- 247001(U.P)

November 2024

## About Central Pulp & Paper Research Institute (CPPRI)

*CPPRI is a premier research institute and an autonomous organization under Department for Promotion of Industry & Internal Trade, Ministry of Commerce and Industry, Government of India. The institute is dedicated to the services of Pulp & Paper Industry. Located at Saharanpur , Uttar Pradesh , the institute has state of art laboratories and facilities with trained , dedicated and highly experienced scientists to carry out quality research work and render technical and consultancy services in various areas of paper making including Environmental Management.*

## About Environmental Management Division , CPPRI

*The Environmental Management Division of CPPRI is NABL accreditated for analysis of water and waste water, ambient air monitoring and stack emissions monitoring. The division is recognized by various regulatory authorities, pulp, paper and allied industries as a centre of expertise in context of environmental monitoring and addressing various environmental issues related to Pulp & Paper Industry. The division has world class facilities and expertise to carry out R& D as well as render technical and consultancy services related to ETP performance evaluation and adequacy assessment, ETP upgradation / trouble shooting , Environmental Audit, Water Audit , Air monitoring etc .The division serves as a nodal agency to assist Central Pollution Control Board (CPCB) in reviewing and revision of environmental discharge and emission norms for Indian Pulp and Paper Industry, Generation of data base on pollution load generated by Indian pulp and paper industry and various issues related to environmental sustainability of Indian Pulp & Paper Industry. The Environmental Management Div has also assisted CPCB in preparation and successful implementation of "Charter on Water Recycling & Pollution Prevention in Pulp & Paper Industry of Ganga River Basin in Pulp & Paper Mill of Uttar Pradesh and Uttarakhand" . Presently the division is assisting CPCB as third party in monitoring of Grossly Polluting Industries in the River Ganga & Yamuna Basin since last 6 years*

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| | Annexure X :ETP Layout | |
| | Annexure XI : Mill Data on date of Sampling | |

## 1. BACKGROUND OF THE MILL

**Shree Bhageshwari Papers Private Limited Unit – 2** is located at 9th km stone, Bhopa Road, Muzaffarnagar, U.P. The spatial coordinates of the mill are **Latitude : 29.46397** and **Longitude : 77.790365** . The mill was established in the year 2010. The mill is a waste paper / recycled fiber based mill producing writing and printing grade of paper. The mill's consented production capacity is 100 TPD. The mill has valid consent under **Section 25/ 26 of the Water (Prevention & Control of Pollution ) Act 1974 ( Annexure I )** , under **Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981( Annexure II)** and **Authorization under the provisions of Hazardous and other Wastes ( Management & Transboundary Movement) Rules 2016 (Annexure III )** .

## 2. OBJECTIVE OF THE REPORT

The main objective of the report is to assess the performance of existing effluent treatment plant in context of compliance with stipulated discharge norms. To carry out the study CPPRI team of scientists visited the mill on 4.10.2024 for collection of relevant data and information as well as composite sampling of effluent from various units of ETP .

## 3. MANUFACTURING PROCESS

The mill uses indigenous waste paper such as white cutting, news paper and mixed waste paper for production of white poster paper of different quality. The waste paper is processed using a Hicon pulper for pulp production. The pulp yield is around 85%. The pulp is cleaned and screened through poir, high density cleaner, slotted screen & poly disc filter and refined to attain the required °SR for production of required paper grade. Most of the unit operation except decker and poacher washing of pulp in waste paper processing is completed with back water generated from various sections. The flow sheet of manufacturing process is indicated in **Annexure- IV** and Paper Machine is depicted as **Fig.-1.**

Vijay Enclay
26/11/2024

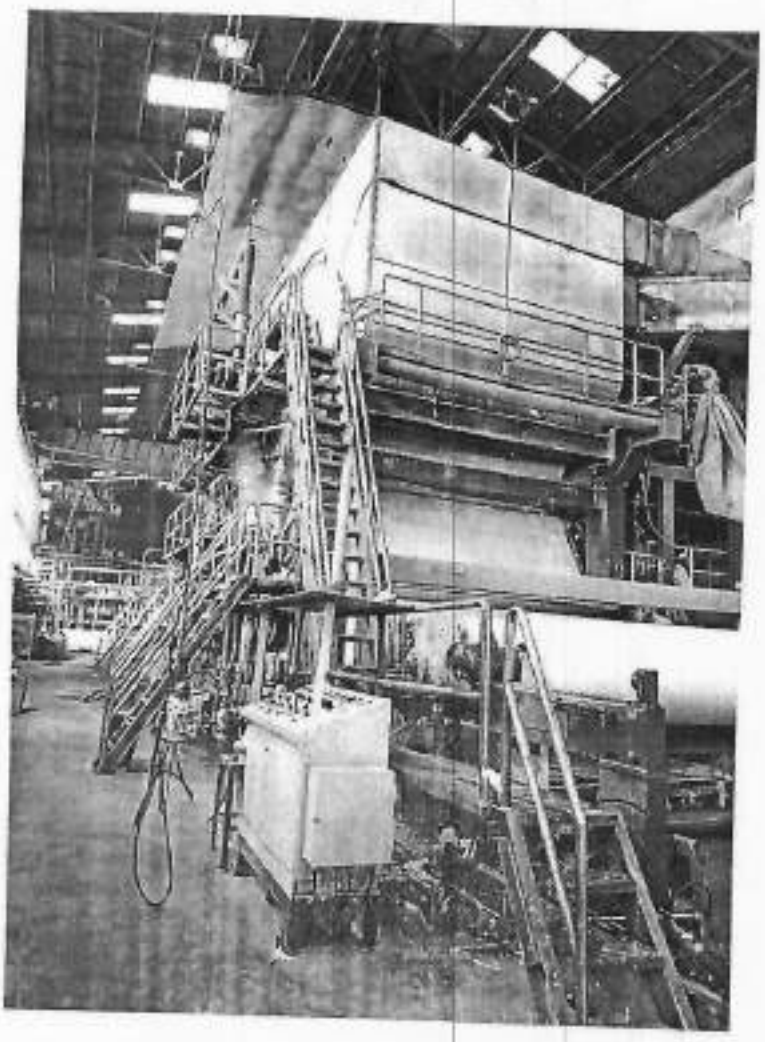

*Fig. - 1: Paper Machine at Shree Bhageshwari Papers Private Limited Unit – 2*

## 4. FRESH WATER CONSUPMTION

The mill has one submersible bore well equipped with Flow Meter with valid ground water NOC (**Annexure-V**) for extraction of the ground water to meet water requirement of mill **(Fig 2).**

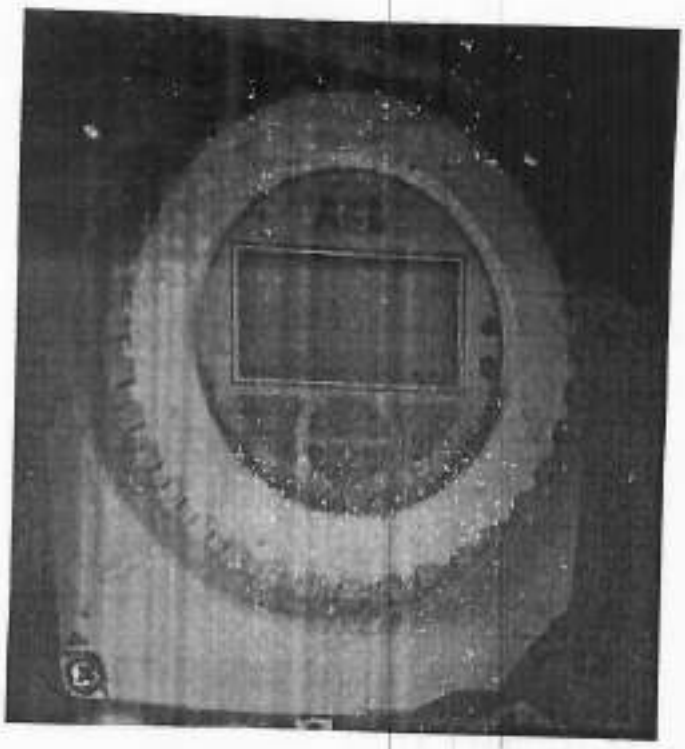

*Fig. - 2: Borewell Flow Meter at Shree Bhageshwari Papers Private Limited Unit – 2*

Most of the process operations involved are completed with beck water and fresh water is used only in Decker & poacher washer showers, paper machine showers, boilers etc. The mill maintains log book for daily fresh water consumption and the log book of last 3 months fresh water consumption in annexed as **Annexure-VI**

Based on the information given by mill the tentative section wise fresh water consumption at **Shree Bhageshwari Papers Private Limited Unit – 2** , is indicated in **Table-1**

Design Engineer
26/11/2019

**Table-1: Fresh Water Consumption in Shree Bhageshwari Papers Private Limited Unit – 2**

| S. No. | Particulars | Water consumption $m^3/d$* |
|---|---|---|
| 1. | Pulp Mill | 80 |
| 2. | Paper Machine | 413 |
| 3. | Stock Preparation | 50 |
| 4 | Boiler | 17 |
| 5 | Domestic /Miscellaneous | 3 |
| **Total Fresh Water Consumption, $m^3/d$** | | **563** |
| **Total Fresh Water Consumption, $m^3/t_{paper}$** *Basis: Average reported paper production in last 3 months= 51 TPD* | | **11** |

**Data provided by the mill*

## 5. WASTE WATER GENERATION & ITS CHARACTERISTICS

The main source of waste water is excess back water of paper machine, pulp cleaning, screening process, waste paper processing etc. Around ~ 90% fresh water consumed ends up as waste water. The mill maintain log books of daily waste water generated , waste water discharged and recycled . The last 3 months log book of, waste water generated, recycled and treated effluent discharged are annexed as **Annexure VII , VIII & IX** respectively

The characteristics of raw waste water collected and analyzed at CPPRI are indicated in **Table 2.**

**Table-2: Characteristics of Raw Waste Water Generated at Shree Bhageshwari Papers Private Limited Unit – 2**

| Parameters | Value |
|---|---|
| Effluent Volume, $m^3/d$* | 751 |
| pH | 6.76 |



M/s Shree Bhageshwari Papers Pvt. Ltd.
20/11/2024

| | |
|---|---|
| TSS, mg/l | 866 |
| TDS , mg/l | 2724 |
| COD, mg/l | 874 |
| BOD, mg/l | 364 |

***Based on the log book of last 3 months provided by the mill (Annexure VII)***

## 6. EXISTING ETP FOR TREATMENT OF MILL EFFLUENT

The excess effluent mainly paper machine back water, pulp cleaning, pulp screening, waste paper processing etc. is collected in Equalization tank ( **Fig 3)** and passed through rotary screen followed by primary clarifier for removal of fibers **( Fig 4 )**

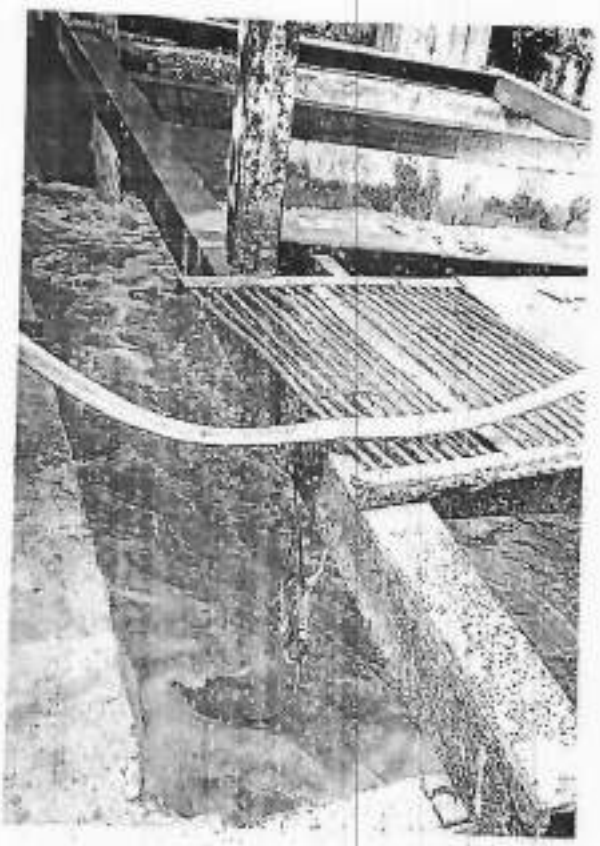

***Fig. - 3: Equalization Tank at Shree Bhageshwari Papers Private Limited Unit – 2***

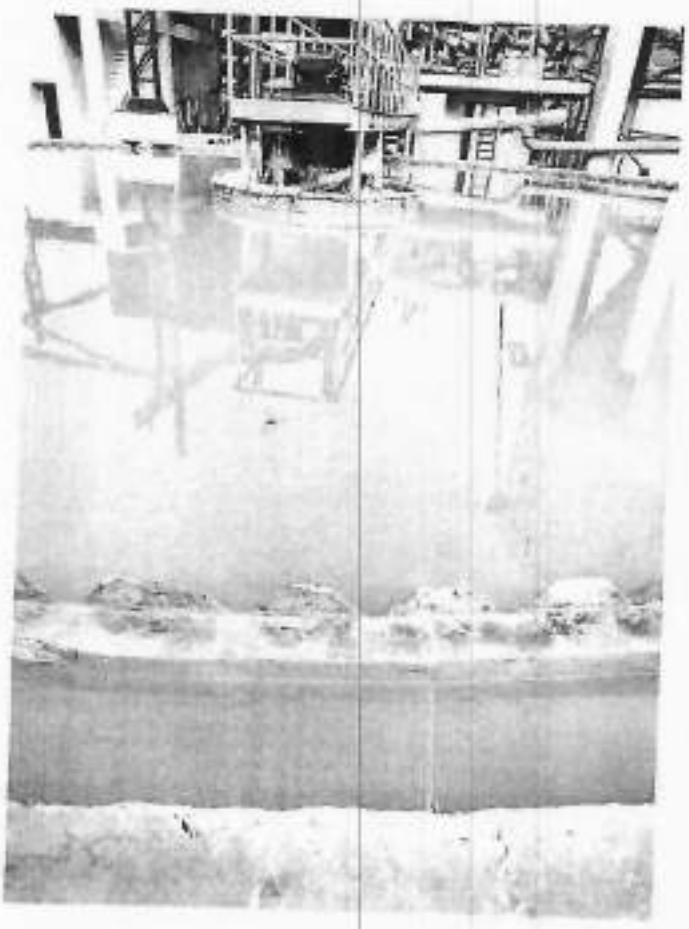

*Fig.- 4: Primary Clarifier at Shree Bhageshwari Papers Private Limited Unit –2*

The over flow of primary clarifier is then treated in aeration tank through activated sludge process ( **Fig 5**) . Aeration tank is equipped with diffused aeration system with 4 blowers comprising of 1 turbo & 3 Twin lobe blowers blowers ( as stand by) to meet oxygen required by microorganism for biodegradation of organic matter. The essential nutrients in the form of Urea and DAP is added in aeration tank for facilitating the growth of microorganisms.

26/11/2014

*Fig. - 5: Aeration Tank at Shree Bhageshwari Papers Private Limited Unit – 2*

The waste water along with suspended active biomass is treated through secondary clarifier for removal of biomass **( Fig 6)**

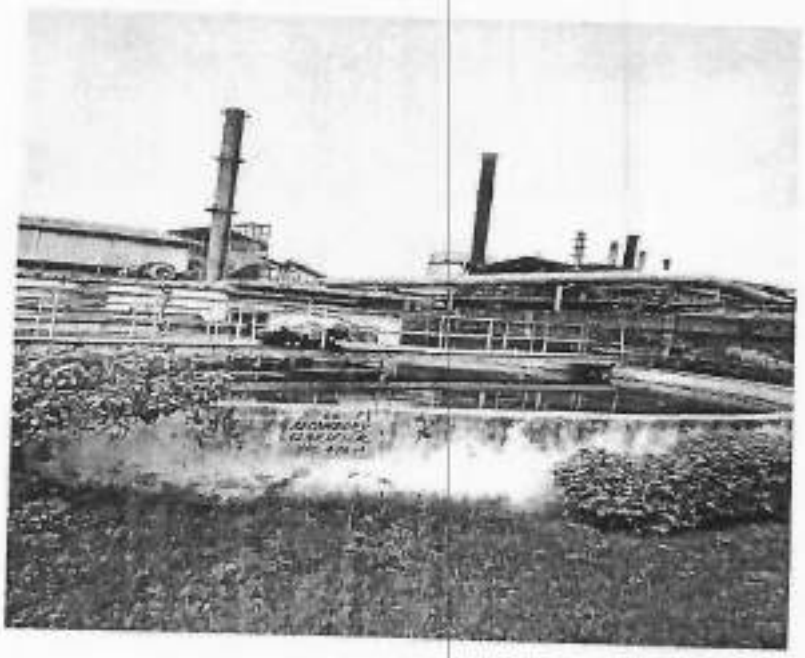

*Fig.- 6: Secondary Clarifier at Shree Bhageshwari Papers Private Limited Unit – 2*

M/s Law Enclave
26/11/2014

Post Secondary Clarifier the treated effluent is further polished through tube settler **(Fig 7)**

*Fig.- 7: Tube Settler at Shree Bhageshwari Papers Private Limited Unit – 2*

The treated effluent is discharged into Dhandhera drain **( Fig 8 )**.

*Fig.- :8 Final Discharge at Shree Bhageshwari Papers Private Limited Unit – 2*

M/s Pan Eddy
26/11/2016

A part of under flow of secondary clarifier is returned to aeration tank for marinating the desired level of active biomass (MLSS) and rest along with underflow of primary clarifier is thickened through Belt Press **( Fig 9 )** which is reused in paper making.

***Fig-9: Belt Press at Shree Bhageshwari Papers Private Limited Unit – 2***

The flow sheet of existing Effluent Treatment Plant is indicated in **Annexure X** and detailed design specifications are indicated in **Table 3**

26/11/2014

**Table 3: Design Specifications of Existing ETP at Shree Bhageshwari Papers Private Limited Unit – 2**

| S. No. | Details | Dimensions | Purpose |
|---|---|---|---|
| 1. | Equalization tank | 5 x 5.2 x 5m<br>Capacity : 135 $m^3$ | To avoid fluctuation in effluent characteristics |
| 2 | Primary Clarifier | Ø :15.6 m<br>SWD : 3.4 m<br>Capacity : 650 $m^3$ | For removal of Suspended Solids |
| 3. | Aeration Tank I & II | Dimension:<br>24m × 12m × 4 m<br>24m × 12m × 5 m<br>Total Capacity : 2592 $m^3$<br>Aeration Type : Diffuser<br>No of Blowers : 4<br>( 1 Turbo & 3 PD)<br>Air Discharge Capacity : 5200 $m^3$ (Turbo) & 1700 $m^3$ (Twin lobe blowers each)<br>No of Diffuser : 792 | For removal of COD and BOD |
| 4. | Secondary Clarifier | Ø :13.0 m<br>SWD : 3.5 m<br>Capacity : 478 $m^3$ | For removal of biological biomass |
| 5 | Tube Settler | 3.5 × 6 m × 1.5 m | For polishing effluent quality |
| 5. | Sludge Dewatering System | Type : Belt Press<br>Capacity (dry basis) : 2 TPD<br>Inlet Connsistency : 2%<br>Outlet Consistency : 19 % | To increase dry solids of ETP sludge |

The mill has installed V notch at ETP Inlet ( **Fig 10** ) , Ultrasonic flow meter at ETP outlet ( **Fig 11**) & electromagnetic flow meter at Recycling pipe line ( **Fig 12**) . The mill has installed OCEMS system at final discharge point to monitor the quality of treated effluent ( **Fig 13**)

Deepak Enclave
26/11/2014

*Fig. - 10: V notch at ETP inlet of Shree Bhageshwari Papers Private Limited Unit – 2*

*Fig. - 11: Ultrasonic Flow Meter at ETP outlet of Shree Bhageshwari Papers Private Limited Unit – 2*

*Fig. - 12- Electromagnetic Flow Meter at Recycling Pipeline of Shree Bhageshwari Papers Private Limited Unit – 2*

Dilip Endlay
26/11/2014

*Fig.-13: OCEMS at Bhageshwari Papers Private Limited Unit – 2*

M/s Pw Endlay
26/11/2024

## 7. Performance Evaluation of Existing ETP

Based on the analysis of composite samples collected during the mill visit, the performance efficiency of individual units of ETP as well as overall ETP is summarized as under:

### 7a. Performance of Primary Treatment (Primary Clarifier):

Performance of Primary Treatment is given in **Table-4** and Indicated in **Fig-14**

**Table-4**

| Parameter | Inlet to Primary Clarifier | Primary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 866 | 114 | 86.8 |
| TDS, mg/l | 2455 | 1637 | 33.3 |
| COD, mg/l | 874 | 591 | 32.4 |
| BOD, mg/l | 397 | 244 | 38.5 |

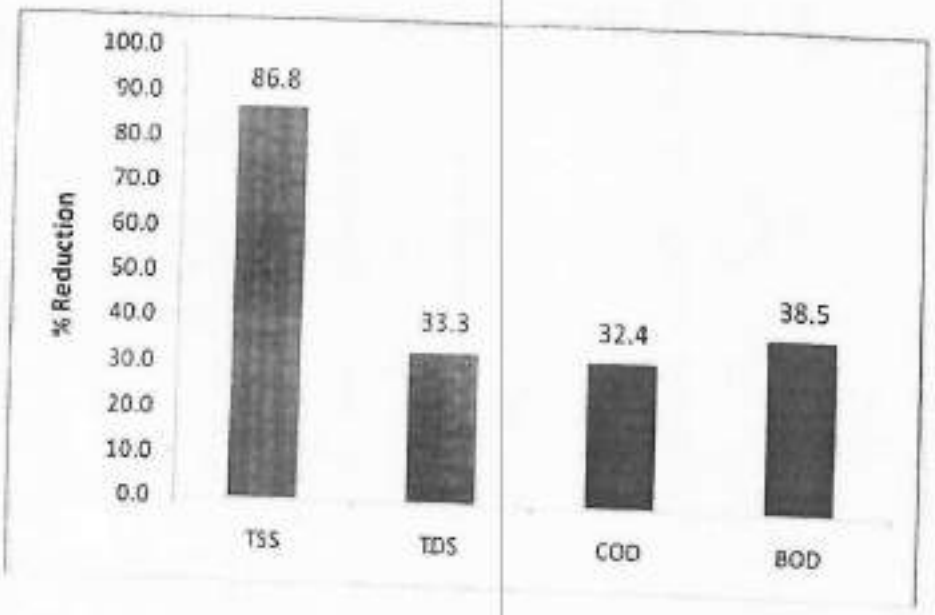


*Fig. 14: Performance of Primary Treatment*

Dr. Law Endlay
26/11/2019

**7b. Performance of Secondary Treatment (Aeration Tank + Secondary Clarifier):**

Performance of **Secondary Treatment** is given in **Table-5** and indicated in **Fig-15.**

**Table-5**

| Parameter | Inlet to Aeration Tank | Secondary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| **TSS, mg/l** | 114 | 36 | 68.4 |
| **TDS, mg/l** | 1637 | 1053 | 35.7 |
| **COD, mg/l** | 591 | 119 | 79.9 |
| **BOD, mg/l** | 244 | 13 | 94.7 |

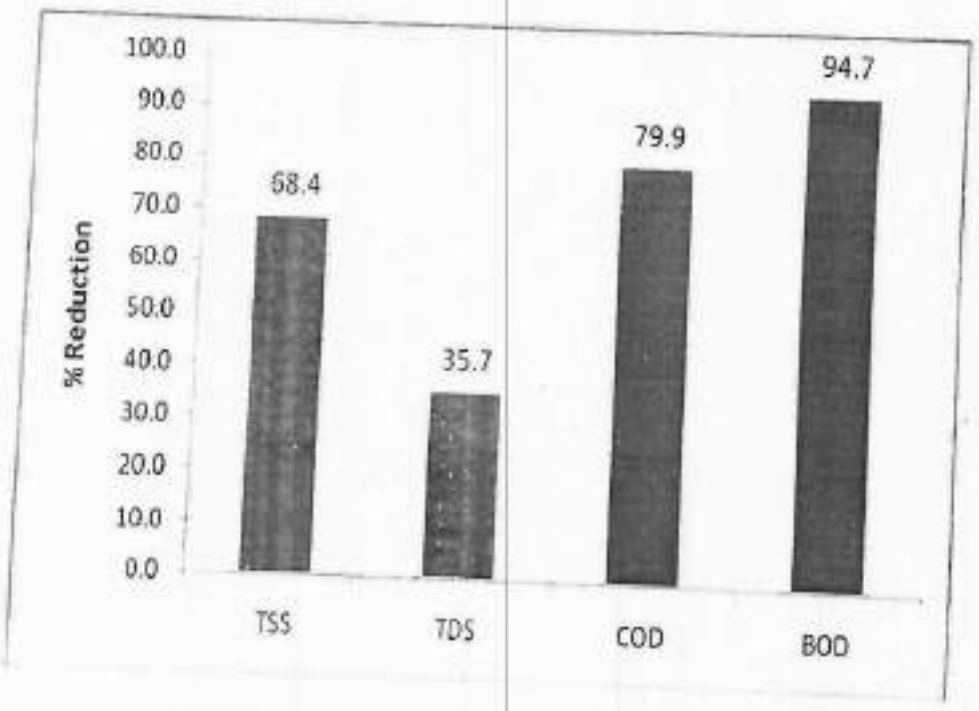


*Fig. 15: Performance of Secondary Treatment*

26/11/2019

### 7c. Performance of Tertiary Treatment (Tube Settler)

Performance of Tertiary Treatment is given in **Table-6** and indicated in **Fig-16**

**Table-6**

| Parameter | Secondary Clarifier Outlet | Tube Settler Outlet (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 36 | 22 | 38.9 |
| TDS, mg/l | 1053 | 1044 | 0.9 |
| COD, mg/l | 119 | 104 | 12.6 |
| BOD, mg/l | 13 | 10 | 23.1 |

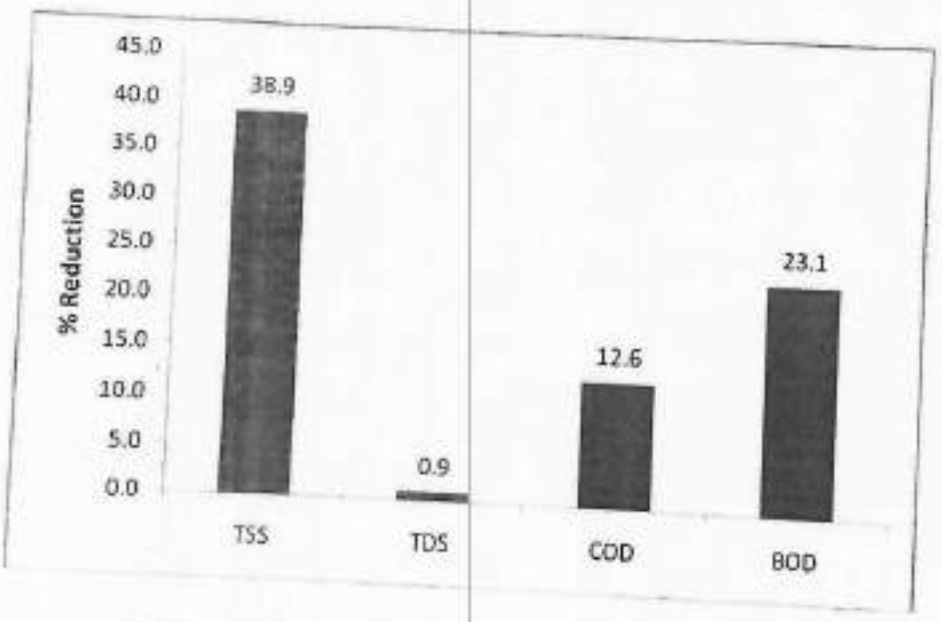


*Fig. 16: Performance of Tertiary Treatment*

26/11/2014

### 7c. Overall Performance of Effluent Treatment Plant (ETP)

The Overall Performance of Effluent Treatment Plant (ETP) at is given in **Table-7** and indicated in **Fig.-17:**

**Table-7**

| Parameter | ETP Inlet | Tube Settler Outlet (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 866 | 22 | 97.5 |
| TDS, mg/l | 2455 | 1044 | 57.5 |
| COD, mg/l | 874 | 104 | 88.1 |
| BOD, mg/l | 397 | 10 | 97.5 |

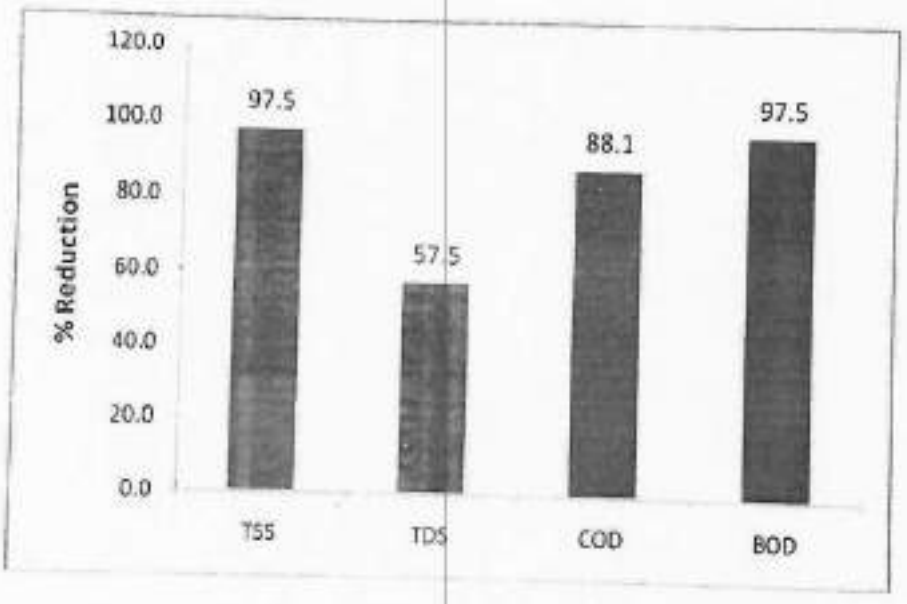


**Fig. 17: Overall Performance of Effluent Treatment Plant (ETP)**

H.O.D. Env Engg
26/11/2019

## 8.0 OBSERVATIONS

Based on the studies carried out the following are the observations with respect to performance of the existing ETP of **Shree Bhageshwari Papers Private Limited Unit – 2 , Muzaffarnagar** :

- Shree Bhageshwari Paper Mills Pvt Ltd , Muzaffarnagar has a valid consent under Section 25/ 26 of the Water (Prevention & Control of Pollution ) Act 1974) , under Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981and Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016

- The mill produces writing and printing grade of paper from waste paper.

- The fresh water is sourced by the mill from ground water . The mill has valid NOC from Ground Water Department , Uttar Pradesh for extraction of ground water with the help of one borewell with maximum allowable rate of water withdrawl of 125 m3 /hr and maxinum 10 hrs of running per day . In all the mill has consent for maximum allowable annual extraction of 4333406 $m^3$ ground water.

- The borewell is equipped with flow meter.

- Based on the average last 3 months production and fresh water consumption the fresh water consumption is around 11$m^3$/ t paper which is well within the Charter norms

- The mill maintain log books of daily fresh water consumption , waste water generated , waste water discharged and recycled .

- The mill has full-fledged effluent treatment system based on activated sludge process.



20/5/2019

- The existing ETP consists mainly Equalization Tank, Primary Clarifier , Aeration Tank , Secondary Clarifier and Tube Settler.

- The aeration tank has one turbo blower and 3 pressure diffuser as standby to maintain the desired level of oxygen required for degradation of organic biomass.

- The MLSS level in the aeration tank has been found to be satisfactory . The details of the analysis of MLSS is indicated in **Table 8.**

**Table 8 : Characterisation of MLSS**

| S. No | Parameters | Value |
|---|---|---|
| 1 | MLSS , mg/l | 3305 |
| 2 | MLVSS , mg/l | 2141 |

As indicated in **Fig 18** the SVI of the MLSS collected was determined at the site. The SVI was found to be 182 ml/g which is satisfactory.

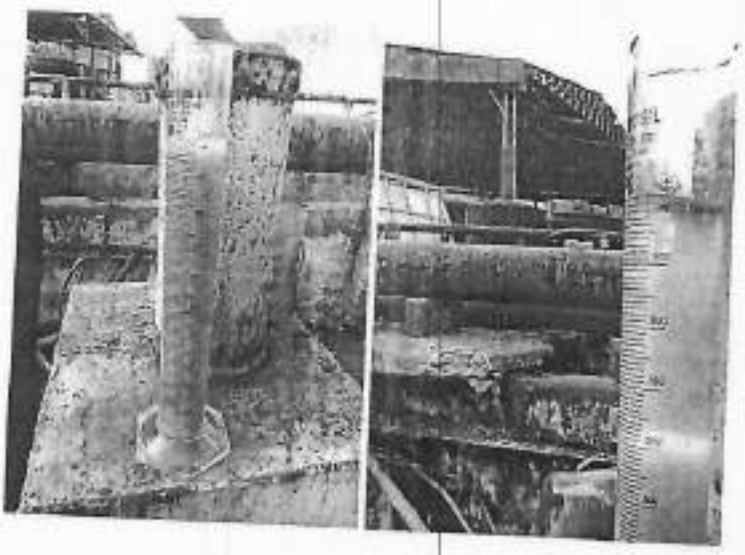

*Fig 18 SVI Determination*



Mohan Endlay
24/11/2014

- The mill has ETP lab with trained manpower for monitoring of pollution parameters

- The overall performance of the existing ETP is summarized as under:

| Parameter | ETP Inlet | Tube Settler Outlet (Final Discharge) | Reduction, % |
|---|---|---|---|
| **TSS, mg/l** | 866 | 22 | 97.5 |
| **TDS, mg/l** | 2455 | 1044 | 57.5 |
| **COD, mg/l** | 874 | 104 | 88.1 |
| **BOD, mg/l** | 397 | 10 | 97.5 |

- The performance of Primary Clarifier appears to be satisfactory in context of 86.8 % reduction in Total Suspended Solids (TSS).

- The performance of biological system & Secondary Clarifier also appear to be satisfactory with 68.4 %, 79.9 % & 94.7 % reduction in TSS , COD & BOD respectively.

- All the analysis has been carried out as per standard testing methods as summarized as under :

| S. No | Parameters | IS Standard Methods |
|---|---|---|
| 1 | pH | IS 3025 (Part-11): 2022 |
| 2 | TSS | IS 3025 (Part-17): 2022 |
| 3 | TDS | IS 3025 (Part-16): 2023 |
| 4 | COD | IS 3025 (Part-58): 2023 |
| 5 | BOD | IS 3025 (Part-44): 2023 |
| 6 | Color | IS 3025 (Part 4) : 2021 |
| 7 | SAR | IS 11624 : 2019 |

- The overall performance of existing ETP appears to be satisfactory with 99.1%, 90.8% & 98.4 % reduction in TSS, COD & BOD respectively.

- The tube settler also provides polishing to effluent quality by providing 17.5%, 2.4% & 14.3 % reduction in TSS, COD & BOD respectively.

- The overall performance of ETP seems to be satisfactory also in context of the final discharge pollution parameters complying with discharge norms as under :

| S. No. | Parameter | Tertiary Treatment Outlet ( Final Discharge) | Consent Discharge Norms | Charter Norms |
|---|---|---|---|---|
| 1. | pH | 7.36 | 7.0 – 8.5 | 6.5 – 8.5 |
| 2. | TSS , mg/l | 22 | 100 | 30 |
| 3. | TDS, mg/l | 1044 | -- | 1600 |
| 4. | COD, mg/l | 104 | 250 | 150 |
| 5 | BOD, mg/l | 10 | 30 | 20 |
| 6 | Color , PCU | 38 | -- | 150 |
| 7 | SAR | 4.16 | -- | 8 |

- As indicated above level of TDS, Color & SAR in treated effluent /final discharge are also well below Charter norms.

- The online continuous environmental monitoring system (OCEMS) is installed and was operational at the time of visit.

- The mill has installed belt press for dewatering of ETP sludge.

Mohan Endlay
26/11/2014

## 8. CONCLUSION & RECOMMENDATIONS:

Based on the studies / analysis of effluent samples conducted by CPPRI, the performance of the existing ETP comprising of Equalization Tank, Primary Clarifier, Aeration Tank, Secondary Clarifier and Tube Settler appears to be satisfactory in context of reduction in pollution load and compliance to consent / charter norms.

- The performance of the existing ETP has been evaluated based on the effluent samples collected by CPPRI on 4.10.2024 at various stages of ETP. The total production , raw material furnish , fresh water consumption , waste water generated , discharged and recycled on day of sampling are indicated in **Annexure XI**

- The performance of ETP may vary depending upon the grades of waste paper used , grade of paper used , total paper production , ETP operating conditions ( including adequate aeration , MLSS Level , retention provided in each unit , regular ETP monitoring) etc.

- The mill should ensure annual calibration of borewell Flow Meter, recycling line Flow Meter, final discharge Flow Meter and OCEMS and maintain its record.

- The mil should color its fresh water , waste water , recycled water , recycled sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit

- Since the pollution load in the final discharge of Unit 2 is very low the mill may look into the possibility of reuse / recycling it back into Unit 1 which manufactures kraft paper .

- The mill is advise to improve housekeeping by regular cleaning of roads and within production house.

- The mill is advised to develop an Environment Monitoring Cell and implement the suggestions received for reducing water consumption, improving energy efficiency and maintaining good housekeeping.

- The mill is advised to install appropriate Flow Meter at ETP inlet
- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP:

- Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
- Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
- Ensure proper addition of nutrients In the aeration tank (BOD: N: P - 100:5:1).
- Maintain required level of MLSS concentration (2000-2500 mg/l) in aeration tank by ensuring proper microbial growth.
- Maintain desired level of DO in the aeration tank (1-2 mg/l).
- Ensure periodic & timely withdrawal of sludge from the clarifiers.
- Proper maintenance of electric motors and pumps etc.

***Note:- This report is based on the technical information's provided by the mill & analysis of effluent sample collected on the day of sampling & cannot be deemed to be a certificate for any legal implications.***

*End of the Report*

Nitin Endlay
26/11/2019.

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुग्दी एवं कागज़ अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर–247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

# ANNEXURE I

Annexure-I

U.P. Pollution Control Board

CONSENT ORDER

Ref No. -
68530/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/water/MUZAFFARNAGAR/2019

Dated : 30/12/2019

To ,

Shri DIVESH BANSAL
M/s SHREE BHAGESHWARI PAPERS PVT LTD UNIT 2
9th Km Stone , Bhopa Road , Muzaffarnagar,MUZAFFAR NAGAR,251001
MUZAFFARNAGAR

Sub : **Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. SHREE BHAGESHWARI PAPERS PVT LTD UNIT 2.**

Reference Application No :6162720

Dated :30/12/2019

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act ) M/s. SHREE BHAGESHWARI PAPERS PVT LTD UNIT 2 is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2020 to 31/12/2024 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

Nishi Kumar Chauhan

For and on behalf of U.P. Pollution Control Board

CEO
C-3.

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Muzaffarnagar.

Nishi Kumar Chauhan

CEO
C-3.

## U.P. POLLUTION CONTROL BOARD, LUCKNOW

**Annexure to Consent issued to M/s.SHREE BHAGESHWARI PAPERS PVT LTD UNIT 2 vide**

Consent Order No. 6162720/ Water Dated : 30/12/2019

### CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of Writing and Printing Paper-100 MT/Day using Waste Paper as main raw material.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3. The quantity of maximum daily effluent discharge should not be more than the following :

| Effluent Discharge Details | | | |
|---|---|---|---|
| S.No | Kind of Effulant | Maximum daily discharge,KL/day | Treatment facility and discharge point |
| 1 | Domestic | 8 KLD | Septic Tank |
| 2 | Industrial | 1800 KLD | ETP |

4. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .

4(a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

| Domestic Effulant | | |
|---|---|---|
| S.No | Parameter | Standard |
| 1 | Quantity of Discharge | 8 KLD |

4(b) The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms. .

| Industrial Effulant | | |
|---|---|---|
| S.No | Parameter | Standard |
| 1 | Total Suspended Solids | As per Board Norms |
| 2 | BOD | As per Board Norms |
| 3 | COD | As per Board Norms |
| 4 | Oil & Grease | As per Board Norms |
| 5 | Quantity of Discharge | 1800 KLD |

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory .
6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.
7. The industry will have to ensure compliance of the permission from the CGWA before ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
8. The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.

9. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
10. Minimum 33% of the land on which unit is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
11. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB.
12. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized. The unit will ensure facility to transmit data to CPCB server and submit a regular calibration certificate of Electro Magnetic Flow meter to the Board.
13. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.
14. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.

**Specific Conditions:**

1-The unit shall maintain strict supervision on fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
2-In compliance of the Central Pollution Control Board letter no. F. No. B-190193/WQM-II/CPCB/P&P/ 14212 dated 08/12/2017, the Industry will follow the Effluent discharge standards as notified under the Environment (Protection) Rules, 1986 and only the treated effluent meeting the effluent discharge norms notified under the Environment (Protection) Rules, 1986 is allowed to discharge.
3-The unit will not use agro based raw materials in the production process.
4-The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the SPCB and CPCB server.
5-Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
6-The unit shall ensure deployment of qualified manpower to step up self monitoring mechanism on 24 ×7 basis.
7-The industry will have to ensure permission from the CGWA for ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
8-If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.
9-Industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.
10-Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.
11-Industry shall install at sufficient height from the ground level Open to Network HD PTZ rotation Camera at the Inlet, Aeration tank, Secoadary Clarifier and outlet of Effluent treatment plants for On Line Monitoring and its URL and password shall be provided to the UPPCB control room.
12-This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.
13-Industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
14-Industry shall submit quarterly monitoring reports of treated effluent from a certified/ approved laboratory under E.P. Act 1986.
15-Industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
16-The unit shall submit the audited balance sheet for the current year.
17-Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

Issued with the permission of competent authority .

Nishi Kumar Chauhan

For and on behalf of U.P. Pollution Control Board .

CEO
C-3.

# ANNEXURE II

U.P. Pollution Control Board

CONSENT ORDER

Ref No. -
68531/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/air/MUZAFFARNAGAR/2019

Dated : 30/12/2019

To ,

Shri DIVESH BANSAL
M/s SHREE BHAGESHWARI PAPERS PVT LTD UNIT 2
9th Km Stone , Bhopa Road , Muzaffarnagar,MUZAFFAR NAGAR,251001
MUZAFFARNAGAR

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. SHREE BHAGESHWARI PAPERS PVT LTD UNIT 2

Reference Application No. 6162735

Dated : 30/12/2019

1. With reference to the application for consent for emission of air pollutants from the plant of M/s SHREE BHAGESHWARI PAPERS PVT LTD UNIT 2. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2020 to 31/12/2024 .
3. Inspite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Previntion and Control of Pollution) Act, 1981 as amended.

This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board

CEO
C-3.

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Muzaffarnagar.

CEO
C-3.

Annexure-II

U.P. Pollution Control Board

CONDITIONS OF CONSENT

Dated : 30/12/2019

1. This consent is valid only for the approved production capacity of Writing and Printing Paper-100 MT/Day using Waste Paper as main raw material.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.

3(a). The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

3(b). Air Pollution Source Details.

| Air Pollution Source Details | | | | | |
|---|---|---|---|---|---|
| S.No | Air Pollution Source | Type of Fuel | Stack No. | Parameters | Height |
| 1 | Common Captive Power Plant for Both Units (Shree Bhageshwari Paper Furnace unit) | | | Particulate Matter | |

3(c). The emissions by various stacks into the environment should be as per the norms of the Board.

| Emission Quality Details Detail | | | |
|---|---|---|---|
| S.No | Stack No | Parameter | Standard |

4. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. is disposed in eco friendly manner.
5. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.
6. The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.
7. The industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986.
8. The industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
9. Industry shall submit monthly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986.
10. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
11. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB.
12. The unit shall submit audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.
13. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order.

14. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability .

15. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

16. Minimum 33% of the land on which industry is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www. uppcb. com /pdf/Green-Belt-Guidle_160218.pdf .

17. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order .

18. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time .

**Specific Conditions:**

1.The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. be disposed in eco friendly manner.
2.Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.
3.The industry should ensure the operation of the Air Pollution Control System (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.
4.The industry shall submit Environmental Statement in prescribed format in Form V of rule-14 of E.P Rules 1986.
5.The dying, bleaching and deinking process are not allowed in the production process of the unit. The unit will not use agro based raw materials in the production process
6.This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel / plant machinery failing which consent would be deemed void.
7. Industry shall install OCEMS on stack as per the direction of CPCB.
8.Industry shall submit the stack monitoring report from approved laboratory to the Board quarterly of its sister units where the boiler has been installed.
9.The industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
10.The industry shall submit quarterly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986.
11.The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to time .
12.The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order till further direction.
13.Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.
14.If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.
15.The unit shall submit the audited balance sheet for the current year.
16.The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.
17.The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).
18. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

CEO
C-3.

# ANNEXURE III

Annexure-III

(9)

# UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010
Phone:0522-2720818,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 18244/UPPCB/MuzaffarNagar(UPPCBRO)/HWM/MUZAFFARNAGAR/2022

Dated :19/09/2022

To,

M/s SHREE BHAGESHWARI PAPERS PVT LTD UNIT 2
9th Km Stone , Bhopa Road , Muzaffarnagar,MUZAFFAR NAGAR,251001
Tehsil :MuzaffarNagar
District :MUZAFFARNAGAR

**Sub :-** Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 18244 and 19/09/2022 .
2. Reference of application (No. and date) 17583143 and 26/08/2022 .
3. Mr DIVESH BANSAL of M/s SHREE BHAGESHWARI PAPERS PVT LTD UNIT 2 is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at 9th Km Stone , Bhopa Road , Muzaffarnagar .

Details of Authorisation

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorised mode of disposal or recycling or utilization or co-processing, etc. | Quantity(ton/annum) |
|---|---|---|---|
| 1 | CATEGORY 5.1 AS PER SCHEDULE I (Used Or Spent Oil) | THROUGH TSDF | 0.150 MT/ANNUM |
| 2 | CATEGORY 33.1 AS PER SCHEDULE I (Empty Barrels/Containers /Liners Contaminated With Hazardous Chemicals /Wastes) | THROUGH TSDF | 0.80 MT/Annum |
| 3 | CATEGORY 33.2 AS PER SCHEDULE I (Contaminated Cotton Rags Or Other Cleaning Materials) | THROUGH TSDF | 0.10 MT/ANNUM |

1. The authorization shall be valid for a period of 13/09/2027 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A **General Conditions of Authorization -**

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.09.20 10:14:49 +05'30'

(10)

3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

## B Specific Conditions of Authorization

1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.

2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested.

4- Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.

5- It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2023.09.21 18:15:01 +0530

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Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

6- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

7- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

8- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

9- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

10- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

11- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

12- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

13- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

14- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

15- It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.09.28 18:33:17 +05'30'

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Pollution Control Board from time to time.

16- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

17- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

18- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

19- Ground water monitoring report of premises shall be submitted within one month.

20- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

21- The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.

22- Unit must submit waste generation and disposal balance for last 2 years along with copies of log book and manifest (form 10) within 7 days of issuing this certificate.

23- Unit must submit point wise compliance report of CTO and point wise compliance of last issued HWA certificate within 7 days of issuing this certificate.

**( Authorized Signatory )**

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.09.28 16:35:31 +05'30'

**UTTAR PRADESH POLLUTION CONTROL BOARD**

Copy to: To the Regional Officer, U.P.Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate, for information and necessary action .

RAKESH KUMAR TYAGI Digitally signed by RAKESH KUMAR TYAGI Date: 2022.09.28 16:35:44 +05'30'

**CEO/EE, I/C Circle**

# ANNEXURE IV

Annexure-IV

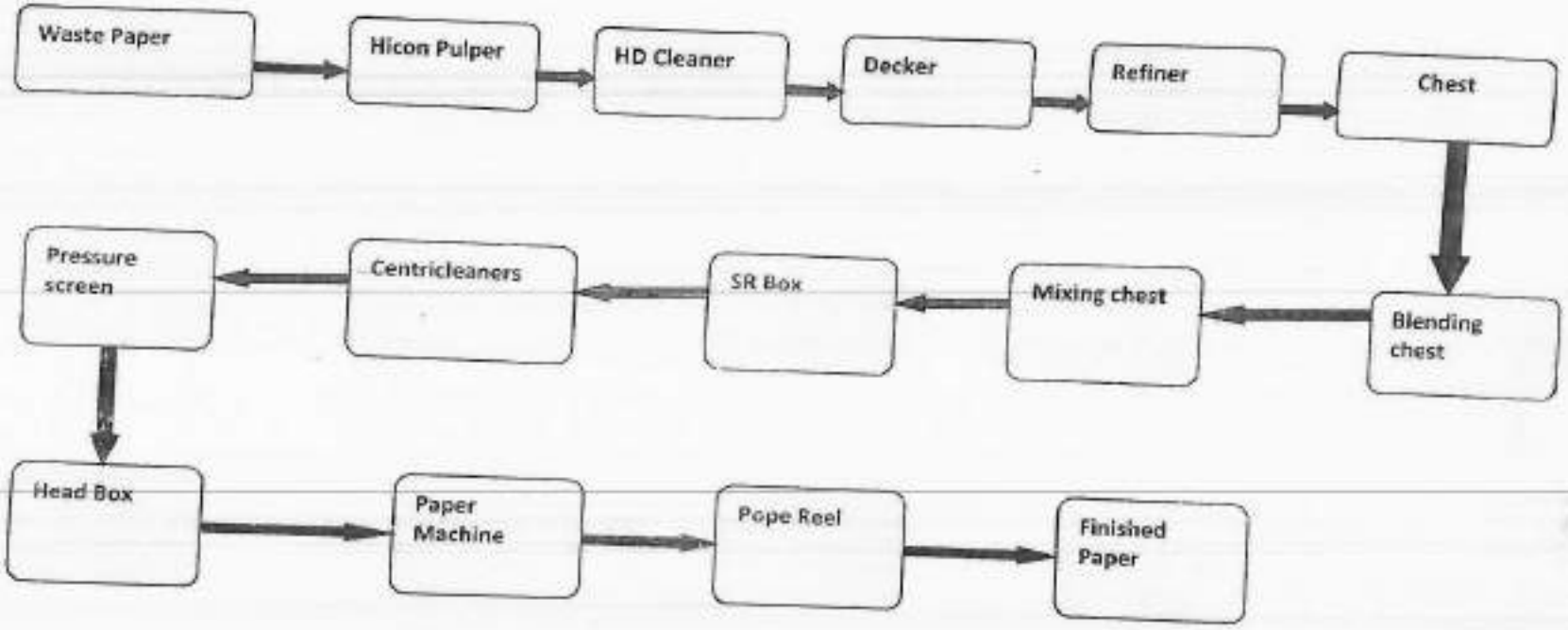



Fig.-1: Process flow Sheet at M/s Shree Bhageshwari Papers Limited Unit – II, Muzaffarnagar

26/11/2021

2862

# ANNEXURE V

Annexure-V (13)



# GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (E)
[See rules 15(2)]

## (RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)
## AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG031479
## VALID FROM 18/03/2023 TO 31/07/2025

Serial No.: 202302000071

| | | | |
|---|---|---|---|
| Name of the Owner | DIVESH BANSAL | | |
| Address of the Applicant | 9TH KM STONE, BHOPA ROAD, MUZAFFARNAGAR, UTTAR PRADESH | Application No. | MZFN0223RIN0139 |
| Date of Submission | 03/02/2023 | Specimen Signature | |
| Company Name | M/s SHREE BHAGESHWARI PAPERS PVT LTD UNIT - 2 | Company Address | 9TH KM STONE, BHOPA ROAD, MUZAFFARNAGAR |

### Location Particulars

| | | | |
|---|---|---|---|
| District | Muzaffar Nagar | Block | Municipal Corporation/Nagar Palika Parishad, Muzaffar Nagar |
| Plot No./Khasra No. | 9TH KM STONE, BHOPA ROAD, MUZAFFARNAGAR | Municipality/Corporation | N/A |
| Ward No./Holding No. | | | N/A |

### Particular of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| Date of Construction/Sinking of the Well | 09/05/2009 | | |
| Type of Well | Tube Well/Boring | Depth of the Well (in meter) | 180.00 |
| Purpose of well | Industrial | Assembly Size(For Tube Well) | |
| Strainer Position (For Tube Well) | | | |
| Type of Pump Used | Submersible | H.P. of the Pump | 25.00 |
| Operational Device | Electric Motor | Rate of Withdrawal ($m^3$/hr.) | 125.00 |
| Date of Energization (In Case of Electric Pump) | | 16/05/2009 | |
| Maximum Allowable Rate of Withdrawal ($m^3$/hr.): | 125.00 | Maximum Allowable Running Hours Per Day: | 10.00 |
| Maximum Allowable Annual Extraction of Ground Water: | 433408 | Recharge Required | 0.00 |
| Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण | TRANSFER OF CGWA TO UPGWD. | | |

Apalves Case

(14)

about:blank

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified for extraction of ground water at a rate not exceeding that as shown at Sl. (3), for Running Hours per day , and for maximum allowable annual extraction of ground water and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 0.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(ii) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
- - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- - The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

| S.No | Quantum of Ground water withdrawal (cum/day) | No.of piezometers required | Monitoring Mechanism | |
|---|---|---|---|---|
| | | | Manual | DWLR with Telemetry |
| 1 | < 10 | 0 | 0 | 0 |
| 2 | 11 - 50 | 1 | 1 | 0 |
| 3 | 50- 500 | 1 | 0 | 1 |
| 4 | > 500 | 2 | 0 | 2 |

- - The measuring frequency should be monthly and accuracy of measurement should be up to cm, the reported measurement should be given in meter up to two decimals.
- - For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- - The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- - All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- - The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- - A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- - Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.

(16)



- (12) In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- SPECIFIC CONDITIONS:
- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 $m^3$/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries/ Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 $m^3$/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 $m^3$ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date: 07/07/2023

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature

# ANNEXURE VI

Annexure-VI

## SHREE BHAGESHWARI PAPERS PRIVATE LIMITED (PM. 2)

### DAILY FRESH WATER CONSUMPTION RECORD

MONTH July-2024

| Date | Initial Reading | Final Reading | Today Consumption (KL) | Up to Date Consumption (KL) | Remarks |
|---|---|---|---|---|---|
| 1 | 2075212 | 2075252 | 40 | 40 | Plant shut down |
| 2 | 2075252 | 2075284 | 32 | 72 | 〃 |
| 3 | 2075284 | 2075392 | 108 | 180 | |
| 4 | 2075392 | 2075916 | 524 | 704 | |
| 5 | 2075916 | 2076568 | 652 | 1356 | |
| 6 | 2076568 | 2077248 | 680 | 2036 | |
| 7 | 2077248 | 2077958 | 710 | 2746 | |
| 8 | 2077958 | 2078488 | 530 | 3276 | |
| 9 | 2078488 | 2077030 | 542 | 3818 | |
| 10 | 2077030 | 2079282 | 252 | 4070 | |
| 11 | 2079282 | 2079762 | 480 | 4550 | |
| 12 | 2079762 | 2080372 | 610 | 5160 | |
| 13 | 2080372 | 2080768 | 396 | 5556 | |
| 14 | 2080768 | 2081100 | 332 | 5888 | |
| 15 | 2081100 | 2081348 | 248 | 6136 | |
| 16 | 2081348 | 2081700 | 352 | 6488 | |
| 17 | 2081700 | 2082030 | 330 | 6818 | |
| 18 | 2082030 | 2082366 | 336 | 7154 | |
| 19 | 2082366 | 2082703 | 337 | 7491 | |
| 20 | 2082703 | 2083213 | 510 | 8001 | |
| 21 | 2083213 | 2083773 | 560 | 8561 | |
| 22 | 2083773 | 2084156 | 383 | 8944 | |
| 23 | 2084156 | 2084615 | 459 | 9403 | |
| 24 | 2084615 | 2084959 | 344 | 9747 | |
| 25 | 2084959 | 2085299 | 340 | 10087 | |
| 26 | 2085299 | 2086280 | 981 | 11068 | |
| 27 | 2086280 | 2087248 | 968 | 12036 | |
| 28 | 2087248 | 2088121 | 873 | 12909 | |
| 29 | 2088121 | 2088857 | 736 | 13645 | |
| 30 | 2088857 | 2089273 | 416 | 14061 | |
| 31 | | | | | Shutdown |

Prod→ 1324.615 MT Perkg consd) 10.62 KL

Auth. Signatory

# SHREE BHAGESHWARI PAPERS PRIVATE LIMITED (PM- 2)

## DAILY FRESH WATER CONSUMPTION RECORD

MONTH Aug- 2024

| Date | Initial Reading | Final Reading | Today Consumption (KL) | Up to Date Consumption (KL) | Remarks |
|---|---|---|---|---|---|
| 1 | 2089273 | 2089303 | 30 | 30 | Plant Shut down. |
| 2 | 2089303 | 2089331 | 28 | 58 | |
| 3 | 2089331 | 2089355 | 24 | 82 | |
| 4 | 2089355 | 2089895 | 540 | 622 | |
| 5 | 2089895 | 2090803 | 908 | 1530 | |
| 6 | 2090803 | 2091535 | 732 | 2262 | |
| 7 | 2091535 | 2092219 | 684 | 2946 | |
| 8 | 2092219 | 2093029 | 810 | 3756 | |
| 9 | 2093029 | 2093469 | 440 | 4196 | |
| 10 | 2093469 | 2094045 | 576 | 4772 | |
| 11 | 2094045 | 2094625 | 580 | 5352 | |
| 12 | 2094625 | 2095235 | 610 | 5962 | |
| 13 | 2095235 | 2095535 | 300 | 6262 | |
| 14 | 2095535 | 2096085 | 550 | 6812 | |
| 15 | 2096085 | 2096695 | 610 | 7422 | |
| 16 | 2096695 | 2097375 | 680 | 8102 | |
| 17 | 2097375 | 2097835 | 460 | 8562 | |
| 18 | 2097835 | 2098385 | 550 | 9112 | |
| 19 | 2098385 | 2099165 | 780 | 9892 | |
| 20 | 2099165 | 2099925 | 760 | 10652 | |
| 21 | 2099925 | 2100605 | 680 | 11332 | |
| 22 | 2100605 | 2101295 | 690 | 12022 | |
| 23 | 2101295 | 2102109 | 814 | 12836 | |
| 24 | 2102109 | 2102919 | 810 | 13646 | |
| 25 | 2102919 | 2103719 | 800 | 14446 | |
| 26 | 2103719 | 2104179 | 460 | 14906 | |
| 27 | 2104179 | 2104635 | 456 | 15362 | |
| 28 | 2104635 | 2105305 | 670 | 16032 | |
| 29 | 2105305 | 2105473 | 168 | 16200 | |
| 30 | 2105473 | 2105893 | 420 | 16620 | |
| 31 | 2105893 | 2106109 | 216 | 16836 | |

Prod:- 1449.244 MT  Portion water cons = 11.62 KL

Auth. Signatory

## SHREE BHAGESHWARI PAPERS PRIVATE LIMITED (PM-2)

### DAILY FRESH WATER CONSUMPTION RECORD MONTH Sept 2024

| Date | Initial Reading | Final Reading | Today Consumption (KL) | Up to Date Consumption (KL) | Remarks |
|---|---|---|---|---|---|
| 1 | 2106109 | 2106541 | 432 | 432 | |
| 2 | 2106541 | 2106889 | 348 | 780 | |
| 3 | 2106889 | 2107369 | 480 | 1260 | |
| 4 | 2107369 | 2107789 | 420 | 1680 | |
| 5 | 2107789 | 2108473 | 684 | 2364 | |
| 6 | 2108473 | 2109097 | 624 | 2988 | |
| 7 | 2109097 | 2109613 | 516 | 3504 | |
| 8 | 2109613 | 2110483 | 870 | 4374 | |
| 9 | 2110483 | 2111215 | 732 | 5106 | |
| 10 | 2111215 | 2111527 | 312 | 5418 | |
| 11 | 2111527 | 2112067 | 540 | 5958 | |
| 12 | 2112067 | 2112319 | 252 | 6210 | |
| 13 | 2112319 | 2112931 | 612 | 6822 | |
| 14 | 2112931 | 2113663 | 732 | 7554 | |
| 15 | 2113663 | 2114533 | 870 | 8424 | |
| 16 | 2114533 | 2115483 | 950 | 9374 | |
| 17 | 2115483 | 2116433 | 950 | 10324 | |
| 18 | 2116433 | 2116613 | 180 | 10504 | |
| 19 | 2116613 | 2116937 | 324 | 10828 | |
| 20 | 2116937 | 2117657 | 720 | 11548 | |
| 21 | 2117657 | 2117981 | 324 | 11872 | |
| 22 | 2117981 | 2118365 | 384 | 12256 | |
| 23 | 2118365 | 2118745 | 380 | 12636 | |
| 24 | 2118745 | 2119165 | 420 | 13056 | |
| 25 | 2119165 | 2120182 | 1017 | 14073 | |
| 26 | 2120182 | 2121272 | 1090 | 15163 | |
| 27 | 2121272 | 2121296 | 24 | 15187 | |
| 28 | 2121296 | 2121324 | 28 | 15215 | |
| 29 | 2121324 | 2121354 | 30 | 15245 | |
| 30 | 2121354 | 2121384 | 30 | 15275 | |
| 31 | | | | | |

Poodle 1375.098 KL Potton Consp 1911.2 KL

SHREE BHAGESHWARI PAPERS PRIVATE LIMITED

Auth. Signatory

# ANNEXURE VII

Annexure-VII

# E.T.P Inlet Flow

UNIT- II

60° V Notch.

July-2024

PAGE NO.

| Date | 8 AM | 11 AM | 2 PM | 5 PM | 8 PM | 11 PM | 2 AM | 5 AM | Avg | Total Flow | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|---|
| 1/7/24 | - | - | - | - | - | - | - | - | - | - | blank |
| 2/7/24 | - | - | - | - | - | - | - | - | - | - | Shed |
| 3/7/24 | 14.0 | 13.0 | 12.5 | 12.0 | 11.0 | 12.5 | 12.0 | 11.0 | 12.2 | 365 | close |
| 4/7/24 | 14.0 | 15.5 | 15.0 | 16.0 | 11.0 | 13.5 | 15.0 | 14.0 | 15.0 | 620 | |
| 5/7/24 | 16.0 | 18.0 | 18.0 | 16.5 | 17.0 | 17.5 | 18.0 | 16.0 | 17.0 | 831 | |
| 6/7/24 | 17.5 | 18.0 | 17.0 | 18.5 | 19.0 | 14.0 | 15.5 | 17.0 | 17.2 | 864 | |
| 7/7/24 | 16.0 | 17.5 | 14.0 | 15.5 | 18.0 | 16.5 | 16.0 | 17.0 | 17.2 | 855 | |
| 8/7/24 | 17.0 | 16.5 | 16.0 | 17.0 | 17.0 | 16.5 | 18.0 | 14.0 | 16.9 | 820 | |
| 9/7/24 | 14.0 | 14.5 | 18.0 | 16.0 | 16.5 | 17.0 | 17.0 | 18.0 | 17.8 | 910 | |
| 10/7/24 | 15.0 | 16.0 | 16.5 | 17.0 | 18.0 | 18.0 | 19.0 | 14.5 | 17.0 | 842 | |
| 11/7/24 | 17.0 | 16.5 | 16.0 | 17.5 | 17.0 | 16.0 | 16.5 | 18.0 | 17.6 | 895 | |
| 12/7/24 | 10.5 | 11.0 | 11.5 | 12.0 | 13.0 | 12.0 | 11.0 | 10.5 | 12.3 | 397 | |
| 13/7/24 | 17.0 | 16.5 | 14.0 | 14.5 | 15.0 | 15.0 | 14.5 | 14.0 | 16.5 | 762 | |
| 14/7/24 | 14.0 | 15.5 | 14.0 | 13.0 | 12.5 | 14.0 | 13.0 | 11.0 | 16.5 | 774 | |
| 15/7/24 | 15.5 | 12.0 | 13.5 | 13.5 | 19.0 | 15.5 | 18.0 | 12.0 | 17.2 | 865 | |
| 16/7/24 | 17.0 | 16.5 | 16.0 | 18.0 | 17.5 | 18.0 | 19.0 | 17.0 | 17.2 | 854 | |
| 17/7/24 | 17.2 | 11.0 | 18.0 | 17.0 | 16.5 | 16.0 | 17.5 | 16.0 | 17.2 | 864 | |
| 18/7/24 | 16.0 | 11.5 | 17.0 | 18.5 | 18.0 | 17.0 | 15.5 | 18.0 | 16.9 | 824 | |
| 19/7/24 | 17.0 | 17.0 | 16.5 | 16.0 | 19.0 | 18.0 | 17.5 | 18.0 | 17.0 | 837 | |
| 20/7/24 | 16.5 | 16.0 | 17.5 | 17.0 | 16.0 | 19.5 | 15.5 | 16.0 | 16.5 | 779 | |
| 21/7/24 | 14.5 | 13.0 | 15.5 | 14.5 | 17.0 | 18.5 | 19.0 | 17.0 | 16.5 | 768 | |
| 22/7/24 | 14.0 | 15.5 | 17.0 | 16.0 | 15.5 | 18.0 | 15.5 | 14.0 | 16.8 | 810 | |
| 23/7/24 | 13.5 | 12.0 | 11.0 | 12.5 | 12.0 | 11.0 | 11.0 | 12.5 | 17.0 | 839 | |
| 24/7/24 | 13.5 | 13.0 | 14.0 | 18.0 | 17.0 | 16.5 | 14.0 | 18.0 | 16.8 | 804 | |
| 25/7/24 | 14.0 | 15.5 | 15.0 | 16.5 | 12.0 | 17.5 | 14.5 | 11.0 | 16.9 | 814 | |
| 26/7/24 | 17.5 | 18.0 | 16.5 | 15.5 | 14.0 | 13.5 | 16.0 | 15.0 | 15.7 | 674 | |
| 27/7/24 | 18.0 | 16.0 | 18.5 | 16.0 | 17.0 | 16.0 | 16.5 | 18.0 | 17.4 | 869 | |
| 28/7/24 | 18.5 | 17.0 | 16.5 | 18.0 | 15.5 | 17.0 | 18.5 | 18.0 | 17.0 | 830 | |
| 29/7/24 | 17.0 | 16.0 | 17.0 | 18.0 | 16.0 | 13.5 | 11.0 | 17.0 | 17.0 | 838 | |
| 30/7/24 | 14.5 | 15.0 | 15.5 | 16.5 | 18.0 | 17.0 | 13.0 | 18.5 | 14.8 | 600 | Shed |
| 31/7/24 | | | | | | | | | | | close |
| | | | | | | | | | Total → | 21804 | |

PWG PRIVATE LIMITED

# E.T.P. INLET FLOW
## UNIT-2
## 60° V-NOTCH MEASUREMENT

Aug 2024

| Date | 8 AM | 11 AM | 2 PM | 5 PM | 8 PM | 11 PM | 2 AM | 5 AM | Avg | Total Inlet Flow | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|---|
| 1/8/24 | - | - | - | - | - | - | - | - | - | - | - |
| 2/8/24 | - | - | - | - | - | - | - | - | - | - | - |
| 3/8/24 | - | - | - | - | - | - | - | - | - | - | - |
| 4/8/24 | 16.0 | 16.5 | 16.0 | 15.0 | 17.0 | 16.5 | 18.0 | 14.0 | 16.2 | 735 | |
| 5/8/24 | 17.0 | 15.0 | 18.0 | 17.5 | 16.0 | 17.0 | 17.0 | 15.5 | 16.8 | 793 | |
| 6/8/24 | 16.0 | 16.5 | 17.0 | 15.5 | 18.0 | 17.5 | 19.0 | 16.0 | 16.0 | 718 | |
| 7/8/24 | 16.5 | 18.0 | 17.5 | 17.0 | 14.0 | 14.5 | 15.5 | 14.0 | 16.0 | 710 | |
| 8/8/24 | 13.5 | 19.0 | 19.5 | 18.0 | 17.0 | 14.5 | 16.0 | 15.5 | 16.5 | 756 | |
| 9/8/24 | 16.0 | 16.5 | 17.0 | 17.5 | 18.0 | 18.0 | 19.5 | 18.0 | 16.3 | 727 | |
| 10/8/24 | 14.0 | 15.5 | 14.0 | 13.0 | 16.5 | 19.0 | 18.5 | 17.5 | 16.5 | 752 | |
| 11/8/24 | 15.5 | 16.0 | 17.5 | 16.0 | 15.5 | 16.0 | 14.5 | 16.0 | 15.9 | 703 | |
| 12/8/24 | 17.0 | 17.0 | 16.5 | 15.5 | 16.0 | 14.5 | 14.0 | 15.5 | 15.8 | 675 | |
| 13/8/24 | 18.0 | 18.5 | 16.0 | 14.5 | 15.5 | 16.0 | 13.0 | 12.5 | 16.7 | 800 | |
| 14/8/24 | 17.0 | 16.5 | 16.0 | 16.0 | 15.0 | 13.5 | 16.0 | 14.0 | 16.4 | 757 | |
| 15/8/24 | 18.0 | 16.5 | 17.0 | 15.5 | 15.0 | 14.5 | 14.0 | 16.0 | 16.0 | 715 | |
| 16/8/24 | 17.5 | 12.0 | 13.5 | 14.0 | 16.0 | 15.0 | 15.5 | 17.0 | 16.2 | 740 | |
| 17/8/24 | 18.0 | 16.5 | 16.0 | 15.5 | 14.0 | 14.5 | 16.0 | 15.5 | 16.0 | 719 | |
| 18/8/24 | 19.0 | 18.5 | 18.0 | 16.5 | 14.5 | 15.0 | 15.5 | 16.0 | 16.8 | 765 | |
| 19/8/24 | 14.0 | 18.0 | 19.0 | 13.5 | 13.0 | 14.5 | 15.0 | 15.5 | 16.3 | 728 | |
| 20/8/24 | 14.5 | 14.0 | 14.5 | 12.5 | 13.0 | 18.0 | 17.5 | 16.0 | 16.2 | 724 | |
| 21/8/24 | 13.5 | 13.5 | 12.5 | 16.5 | 14.5 | 13.0 | 13.5 | 12.5 | 15.9 | 700 | |
| 22/8/24 | 16.0 | 13.5 | 12.0 | 14.5 | 13.0 | 14.0 | 15.5 | 13.0 | 16.4 | 736 | |
| 23/8/24 | 18.5 | 18.0 | 17.0 | 16.5 | 16.0 | 13.0 | 12.5 | 11.5 | 17.5 | 094 | |
| 24/8/24 | 16.0 | 17.0 | 17.5 | 18.0 | 18.0 | 17.5 | 16.5 | 11.5 | 16.8 | 780 | |
| 25/8/24 | 18.0 | 17.5 | 19.0 | 15.5 | 16.0 | 17.0 | 17.0 | 17.5 | 16.9 | 81 | |
| 26/8/24 | 17.5 | 18.0 | 18.5 | 16.0 | 15.5 | 16.0 | 17.0 | 17.5 | 16.6 | 778 | |
| 27/8/24 | 16.0 | 17.0 | 16.5 | 14.0 | 15.5 | 11.0 | 16.0 | 18.0 | 16.3 | 720 | |
| 28/8/24 | 15.5 | 17.0 | 16.5 | 14.5 | 15.0 | 13.0 | 18.0 | 19.0 | 16.0 | 712 | |
| 29/8/24 | 16.5 | 16.0 | 17.0 | 18.5 | 16.5 | 17.0 | 17.0 | 18.5 | 15.2 | 636 | |
| 30/8/24 | 15.5 | 14.0 | 13.5 | 14.0 | 14.0 | 15.5 | 18.0 | 19.0 | 16.2 | 737 | |
| 31/8/24 | 16.0 | 16.5 | 17.0 | 17.5 | 18.0 | 18.0 | 19.0 | 18.0 | 15.8 | 629 | |

Total 20,700 KL

# E.T.P INLET. FLOW

## UNIT 2

60° V Notch mensurement

@ SEP-2024

PAGE NO.

| Date | 8:00 PM | 11:00 AM | 2:00 PM | 5:00 PM | 8:00 PM | 11:00 PM | 2:00 AM | 5:00 PM | Avg | Total Inlet Flow | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|---|
| 1/9/24 | 16.0 | 17.5 | 17.0 | 16.5 | 17.0 | 18.0 | 16.5 | 17.0 | 16.7 | 775 | |
| 2/9/24 | 17.0 | 16.5 | 16.0 | 17.5 | 16.0 | 18.0 | 17.0 | 16.5 | 17.0 | 821 | |
| 3/9/24 | 13.5 | 12.0 | 11.5 | 11.0 | 13.5 | 12.0 | 15.0 | 15.0 | 15.8 | 689 | |
| 4/9/24 | 18.1 | 18.5 | 16.5 | 17.5 | 17.0 | 16.5 | 17.0 | 18.0 | 18.1 | 1610 | |
| 5/9/24 | 17.0 | 16.5 | 17.0 | 17.5 | 14.0 | 15.5 | 16.0 | 17.0 | 17.0 | 832 | |
| 6/9/24 | 16.0 | 15.5 | 16.0 | 14.5 | 12.5 | 14.0 | 13.5 | 15.0 | 16.2 | 727 | |
| 7/9/24 | 18.0 | 16.5 | 17.0 | 15.5 | 14.0 | 14.5 | 14.0 | 13.0 | 15.7 | 665 | |
| 8/9/24 | 16.0 | 16.0 | 17.0 | 17.0 | 16.5 | 13.0 | 15.0 | 14.2 | 16.2 | 758 | |
| 9/9/24 | 17.5 | 17.0 | 15.5 | 16.5 | 16.0 | 14.0 | 17.0 | 19.0 | 17.3 | 864 | |
| 10/9/24 | 18.0 | 17.5 | 17.0 | 18.0 | 19.0 | 17.0 | 14.0 | 14.5 | 16.4 | 769 | |
| 11/9/24 | 17.0 | 15.5 | 16.0 | 16.5 | 17.0 | 13.5 | 15.0 | 14.0 | 15.8 | 692 | |
| 12/9/24 | 18.0 | 15.5 | 16.0 | 16.0 | 14.5 | 17.0 | 15.0 | 13.5 | 16.2 | 754 | |
| 13/9/24 | 17.0 | 17.0 | 16.5 | 17.0 | 18.5 | 18.0 | 17.0 | 14.0 | 16.3 | 739 | |
| 14/9/24 | 17.5 | 17.0 | 18.5 | 15.5 | 14.0 | 13.0 | 17.0 | 15.5 | 17.2 | 868 | |
| 15/9/24 | 17.0 | 18.0 | 19.0 | 14.5 | 15.0 | 14.5 | 16.0 | 15.0 | 16.4 | 752 | |
| 16/9/24 | 16.0 | 13.5 | 12.0 | 11.5 | 19.0 | 17.0 | 16.0 | 19.0 | 17.0 | 832 | |
| 17/9/24 | 14.5 | 14.0 | 15.5 | 12.0 | 13.5 | 14.0 | 15.5 | 14.0 | 16.9 | 811 | |
| 18/9/24 | 16.0 | 16.5 | 17.0 | 18.0 | 14.0 | 13.5 | 13.0 | 14.5 | 16.7 | 790 | |
| 19/9/24 | 15.5 | 14.0 | 15.5 | 15.5 | 14.5 | 16.0 | 14.5 | 16.0 | 16.2 | 742 | |
| 20/9/24 | 14.0 | 15.5 | 12.5 | 13.0 | 11.5 | 13.0 | 14.0 | 16.5 | 16.4 | 772 | |
| 21/9/24 | 15.5 | 16.0 | 13.0 | 13.5 | 15.0 | 16.5 | 12.5 | 17.0 | 16.8 | 794 | |
| 22/9/24 | 16.0 | 15.5 | 14.0 | 14.5 | 13.0 | 17.0 | 14.5 | 18.0 | 17.0 | 816 | |
| 23/9/24 | 19.5 | 19.0 | 16.5 | 17.0 | 15.5 | 14.0 | 14.5 | 17.0 | 16.6 | 768 | |
| 24/9/24 | 15.5 | 17.0 | 16.5 | 17.0 | 18.0 | 16.5 | 15.5 | 14.0 | 16.8 | 786 | |
| 25/9/24 | 14.5 | 16.0 | 14.0 | 15.5 | 17.0 | 14.0 | 16.0 | 17.0 | 17.0 | 821 | |
| 26/9/24 | 15.0 | 13.5 | 16.0 | 18.0 | 16.5 | 17.0 | 16.0 | 17.2 | 17.8 | 941 | |
| 27/9/24 | — | — | — | — | — | — | — | — | — | — | |
| 28/9/24 | — | — | — | — | — | — | — | — | — | — | |
| 29/9/24 | | | | | | | | | | | |
| 30/9/24 | | | | | | | | | | | |

Total = 20,588 KL

# ANNEXURE VIII

Annexure-VIII

# E.T.P TREATED RECYCLE RECORD UNIT-II

Date 1/1 July 2024

| Date | Initial Reading | Final Reading | Today Recycle | Total Recycle | Remarks |
|---|---|---|---|---|---|
| 1/7/2024 | 0032 | 0032 | — | | |
| 2/7/24 | 0032 | 0032 | - | | |
| 3/7/24 | 0032 | 0307 | 275 | 275 | |
| 4/7/24 | 0307 | 0496 | 189 | 464 | |
| 5/7/24 | 0496 | 0796 | 300 | 764 | |
| 6/7/24 | 0796 | 1060 | 264 | 1028 | |
| 7/7/24 | 1060 | 1220 | 160 | 1188 | |
| 8/7/24 | 1220 | 1594 | 374 | 1562 | |
| 9/7/24 | 1594 | 2074 | 480 | 2042 | |
| 10/7/24 | 2074 | 2704 | 630 | 2672 | |
| 11/7/24 | 2704 | 3144 | 440 | 3112 | |
| 12/7/24 | 3144 | 3519 | 375 | 3487 | |
| 13/7/24 | 3519 | 3729 | 210 | 3697 | |
| 14/7/24 | 3729 | 4169 | 440 | 4137 | |
| 15/7/24 | 4169 | 4679 | 510 | 4647 | |
| 16/7/24 | 4679 | 5348 | 669 | 5316 | |
| 17/7/24 | 5348 | 5909 | 561 | 5877 | |
| 18/7/24 | 5909 | 6499 | 590 | 6467 | |
| 19/7/24 | 6499 | 7048 | 549 | 7016 | |
| 20/7/24 | 7048 | 7416 | 368 | 7384 | |
| 21/7/24 | 7416 | 7766 | 350 | 7734 | |
| 22/7/24 | 7766 | 8047 | 281 | 8015 | |
| 23/7/24 | 8047 | 8577 | 520 | 8535 | |
| 24/7/24 | 8577 | 9107 | 530 | 9065 | |
| 25/7/24 | 9107 | 9237 | 130 | 9195 | |
| 26/7/24 | 9237 | 9308 | 71 | 9286 | |
| 27/7/24 | 9308 | 9424 | 116 | 9302 | |
| 28/7/24 | 9424 | 9501 | 77 | 9459 | |
| 29/7/24 | 9501 | 9629 | 128 | 9587 | |
| 30/7/24 | 9629 | 9896 | 267 | 9854 | |
| 31/7/24 | 9896 | 9896 | 00 | 9854 | |

# E.T.P TREATED RECYCLE Water Record UNIT- II

Aug 2024

Date / /
Page No.

| Date | Initial Reading | Final Reading | Today Recycle | Tedate Recycle | Remarks |
|---|---|---|---|---|---|
| 1/8/24 | 9896 | 9896 | - | | Plant Shut down |
| 2/8/24 | 9896 | 9896 | - | | |
| 3/8/24 | 9896 | 9896 | - | | |
| 4/8/24 | 9896 | 10191 | 295 | 295 | |
| 5/8/24 | 10191 | 10330 | 139 | 434 | |
| 6/8/24 | 10330 | 10458 | 128 | 562 | |
| 7/8/24 | 10458 | 10610 | 152 | 714 | |
| 8/8/24 | 10610 | 10700 | 90 | 804 | |
| 9/8/24 | 10700 | 11065 | 365 | 1169 | |
| 10/8/24 | 11065 | 11345 | 280 | 1449 | |
| 11/8/24 | 11345 | 11565 | 220 | 1669 | |
| 12/8/24 | 11565 | 11729 | 164 | 1833 | |
| 13/8/24 | 11729 | 12284 | 555 | 2388 | |
| 14/8/24 | 12284 | 12591 | 307 | 2695 | |
| 15/8/24 | 12591 | 12806 | 215 | 2910 | |
| 16/8/24 | 12806 | 12996 | 190 | 3100 | |
| 17/8/24 | 12996 | 13333 | 337 | 3437 | |
| 18/8/24 | 13333 | 13643 | 310 | 3747 | |
| 19/8/24 | 13643 | 13734 | 91 | 3838 | |
| 20/8/24 | 13734 | 13837 | 103 | 3941 | |
| 21/8/24 | 13837 | 13977 | 140 | 4081 | |
| 22/8/24 | 13977 | 14142 | 165 | 4246 | |
| 23/8/24 | 14142 | 14319 | 227 | 4473 | |
| 24/8/24 | 14319 | 14445 | 76 | 4549 | |
| 25/8/24 | 14445 | 14551 | 106 | 4655 | |
| 26/8/24 | 14551 | 14941 | 390 | 5045 | |
| 27/8/24 | 14941 | 15289 | 348 | 5393 | |
| 28/8/24 | 15289 | 15465 | 176 | 5569 | |
| 29/8/24 | 15465 | 15964 | 499 | 6068 | |
| 30/8/24 | 15964 | 16359 | 392 | 6460 | |
| 31/8/24 | 16359 | 16861 | 502 | 6962 | |

# E.T.P TREATED RECYCLE Record UNIT-II

SEPtember 2024

Date / /
Page No.

| Date | Inlet Reading | Final Reading | Today Recycle | Todate Recycle | Remarks |
|---|---|---|---|---|---|
| 1/9/24 | 16861 | 17283 | 422 | 422 | |
| 2/9/24 | 17283 | 17819 | 536 | 958 | |
| 3/9/24 | 17819 | 18114 | 295 | 1253 | |
| 4/9/24 | 18114 | 18779 | 665 | 1918 | |
| 5/9/24 | 18779 | 19053 | 274 | 2192 | |
| 6/9/24 | 19053 | 19269 | 216 | 2408 | |
| 7/9/24 | 19269 | 19513 | 244 | 2652 | |
| 8/9/24 | 19513 | 19575 | 62 | 2714 | |
| 9/9/24 | 19575 | 19839 | 264 | 2978 | |
| 10/9/24 | 19839 | 20351 | 512 | 3490 | |
| 11/9/24 | 20351 | 20602 | 251 | 3741 | |
| 12/9/24 | 20602 | 21149 | 547 | 4288 | |
| 13/9/24 | 21149 | 21387 | 238 | 4526 | |
| 14/9/24 | 21387 | 21657 | 270 | 4796 | |
| 15/9/24 | 21657 | 21713 | 56 | 4852 | |
| 16/9/24 | 21713 | 21785 | 72 | 4924 | |
| 17/9/24 | 21785 | 21836 | 51 | 4975 | |
| 18/9/24 | 21836 | 22478 | 642 | 5617 | |
| 19/9/24 | 22478 | 22953 | 475 | 6092 | |
| 20/9/24 | 22953 | 23137 | 184 | 6276 | |
| 21/9/24 | 23137 | 23667 | 530 | 6806 | |
| 22/9/24 | 23667 | 23883 | 216 | 7022 | |
| 23/9/24 | 23883 | 24339 | 456 | 7478 | |
| 24/9/24 | 24339 | 24781 | 442 | 7920 | |
| 25/9/24 | 24781 | 24864 | 83 | 8003 | |
| 26/9/24 | 24864 | 24933 | 69 | 8072 | |
| 27/9/24 | | | | | Plant shut down |
| 28/9/24 | | | | | |
| 29/9/24 | | | | | |
| 30/9/24 | | | | | |

PAPERS PRIVATE LIMITED

# ANNEXURE IX

Annexure-IX

# SHREE BHAGESHWARI PAPERS PRIVATE LIMITED (PM-2)

## DAILY EFFLUENT DISCHARGE RECORD

MONTH: July-2020

| Date | 60° V-Notch Measurement (h = ..... cms) | | | | | | | | | Total Discharge (KL) | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8.00 AM | 11.00 AM | 2.00 PM | 5.00 PM | 8.00 PM | 11.00 PM | 2.00 AM | 5.00 AM | Average | | |
| 1 | - | - | - | - | - | - | - | - | - | - | (Plant Shutdown) |
| 2 | - | - | - | - | - | - | - | - | - | - | |
| 3 | 11.0 | 11.2 | 11.0 | - | - | - | - | - | 11.2 | 88 | |
| 4 | 13.0 | 12.5 | 12.0 | 11.5 | 12.0 | 12.0 | 16.0 | 15.0 | 13.0 | 431 | |
| 5 | 13.5 | 11.0 | 12.5 | 13.0 | 14.5 | 14.0 | 13.0 | 12.0 | 14.3 | 530 | |
| 6 | 15.0 | 12.5 | 12.0 | 11.0 | 11.5 | 16.0 | 14.5 | 13.5 | 15.0 | 600 | |
| 7 | 17.0 | 13.5 | 14.0 | 12.0 | 14.5 | 14.0 | 15.5 | 15.4 | 15.9 | 695 | |
| 8 | 15.5 | 14.0 | 13.5 | 13.0 | 14.0 | 12.5 | 11.0 | 13.0 | 13.0 | 475 | |
| 9 | 13.2 | 13.0 | 14.5 | 14.5 | 12.0 | 11.5 | 12.0 | 13.5 | 13.1 | 430 | |
| 10 | 7.0 | 6.5 | 6.0 | 7.5 | 8.0 | 8.5 | 7.0 | 8.0 | 9.0 | 205 | |
| 11 | 14.0 | 15.5 | 13.0 | 12.5 | 14.0 | 13.5 | 12.0 | 12.4 | 12.8 | 402 | |
| 12 | 15.5 | 12.5 | 14.0 | 13.5 | 15.0 | 14.0 | 14.0 | 14.0 | 14.4 | 520 | |
| 13 | 11.0 | 13.5 | 13.0 | 14.0 | 11.0 | 10.5 | 10.0 | 11.0 | 11.5 | 320 | |
| 14 | 10.5 | 10.0 | 10.5 | 12.0 | 11.0 | 10.0 | 10.0 | 10.7 | 10.7 | 260 | |
| 15 | 7.5 | 6.0 | 7.5 | 7.5 | 7.0 | 8.5 | 8.0 | 7.5 | 8.0 | 196 | |
| 16 | 11.0 | 11.5 | 12.0 | 13.0 | 11.5 | 11.0 | 12.0 | 11.0 | 11.2 | 284 | |
| 17 | 11.5 | 11.0 | 11.5 | 11.0 | 10.5 | 12.0 | 10.0 | 12.0 | 11.0 | 274 | |
| 18 | 10.0 | 15.0 | 11.0 | 10.5 | 12.0 | 11.0 | 10.5 | 10.5 | 11.0 | 274 | |
| 19 | 14.0 | 13.0 | 13.5 | 11.5 | 12.5 | 14.0 | 11.0 | 10.1 | 13.0 | 410 | |
| 20 | 13.0 | 12.5 | 12.0 | 10.5 | 13.0 | 12.0 | 12.5 | 12.0 | 13.0 | 410 | |
| 21 | 14.0 | 14.0 | 13.5 | 11.5 | 14.0 | 12.0 | 13.0 | 14.0 | 14.4 | 529 | |
| 22 | 11.0 | 12.5 | 12.0 | 11.0 | 13.0 | 10.5 | 10.0 | 11.0 | 11.4 | 314 | |
| 23 | 10.5 | 11.0 | 13.0 | 14.5 | 12.5 | 11.0 | 12.0 | 10.0 | 12.5 | 370 | |
| 24 | 12.0 | 12.5 | 11.0 | 11.5 | 13.0 | 12.5 | 14.0 | 11.5 | 11.0 | 324 | |
| 25 | 10.5 | 11.0 | 13.0 | 14.5 | 12.0 | 13.5 | 10.0 | 15.0 | 11.2 | 284 | |
| 26 | 16.0 | 16.5 | 15.0 | 15.5 | 13.0 | 14.5 | 15.5 | 14.0 | 16.4 | 762 | |
| 27 | 15.0 | 16.0 | 14.5 | 15.0 | 14.0 | 15.5 | 14.0 | 16.5 | 16.2 | 745 | |
| 28 | 14.0 | 15.5 | 14.0 | 16.0 | 15.5 | 14.0 | 13.5 | 14.0 | 16.6 | 753 | |
| 29 | 16.0 | 15.0 | 14.5 | 17.0 | 16.5 | 15.0 | 16.0 | 16.5 | 16.0 | 710 | |
| 30 | 11.0 | 11.5 | 11.0 | 10.5 | 10.0 | 11.5 | 12.0 | 11.0 | 11.7 | 332 | |
| 31 | | | | | | | | | | | |

11878 KL

SHREE BHAGESHWARI PAPERS PRIVATE LIMITED

Auth. Signatory

# SHREE BHAGESHWARI PAPERS PRIVATE LIMITED (PM- 2)

## DAILY EFFLUENT DISCHARGE RECORD

MONTH : Aug- 2024

| Date | 60° V-Notch Measurement (h = ..... cms) | | | | | | | | | Total Discharge (KL) | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8.00 AM | 11.00 AM | 2.00 PM | 5.00 PM | 8.00 PM | 11.00 PM | 2.00 AM | 5.00 AM | Average | | |
| 1 | — | — | — | | — | — | | — | — | - | Shut down |
| 2 | — | | | | | — | | — | — | - | |
| 3 | — | — | — | — | — | — | — | — | | — | |
| 4 | 14.0 | 13.5 | 14.0 | 15.5 | 14.0 | 14.0 | 15.5 | 14.0 | 13.2 | 440 | |
| 5 | 16.0 | 15.5 | 15.0 | 13.5 | 14.0 | 16.5 | 17.0 | 15.0 | 16.4 | 754 | |
| 6 | 17.0 | 14.0 | 15.5 | 12.0 | 13.5 | 14.0 | 14.0 | 14.0 | 14.8 | 590 | |
| 7 | 14.0 | 13.5 | 13.0 | 14.0 | 15.0 | 13.0 | 15.0 | 15.5 | 14.3 | 558 | |
| 8 | 15.5 | 14.0 | 15.0 | 15.0 | 17.0 | 14.5 | 13.0 | 14.0 | 15.5 | 666 | |
| 9 | 14.0 | 13.0 | 14.0 | 15.5 | 17.0 | 15.5 | 14.0 | 15.5 | 12.3 | 362 | |
| 10 | 17.0 | 14.5 | 13.0 | 15.0 | 14.0 | 14.0 | 15.0 | 13.0 | 13.4 | 470 | |
| 11 | 18.0 | 14.5 | 14.0 | 13.0 | 12.5 | 14.5 | 14.0 | 14.0 | 13.5 | 420 | |
| 12 | 15.5 | 14.0 | 15.5 | 14.0 | 14.0 | 14.0 | 13.5 | 12.0 | 14.2 | 510 | |
| 13 | 10.5 | 11.0 | 12.0 | 9.5 | 11.0 | 11.0 | 10.0 | 11.0 | 10.3 | 245 | |
| 14 | 13.0 | 12.5 | 12.0 | 11.5 | 12.0 | 10.0 | 10.5 | 11.0 | 13.3 | 450 | |
| 15 | 14.0 | 14.5 | 13.5 | 12.0 | 13.0 | 12.0 | 14.0 | 14.0 | 14.0 | 500 | |
| 16 | 15.5 | 14.0 | 13.0 | 14.0 | 14.0 | 12.0 | 15.7 | 14.0 | 14.3 | 550 | |
| 17 | 13.0 | 13.0 | 12.5 | 11.0 | 11.5 | 11.0 | 12.0 | 12.0 | 12.2 | 300 | |
| 18 | 14.0 | 14.5 | 12.0 | 11.0 | 15.5 | 14.0 | 15.1 | 14.0 | 13.3 | 450 | |
| 19 | 13.5 | 12.5 | 14.0 | 10.5 | 13.0 | 15.5 | 12.0 | 12.0 | 15.4 | 639 | |
| 20 | 14.0 | 14.0 | 15.5 | 12.0 | 14.0 | 12.0 | 12.5 | 14.0 | 15.0 | 620 | |
| 21 | 14.0 | 15.5 | 14.0 | 14.5 | 15.5 | 14.0 | 13.0 | 15.0 | 14.4 | 560 | |
| 22 | 13.5 | 12.0 | 12.0 | 12.5 | 14.0 | 15.0 | 14.0 | 13.0 | 14.4 | 568 | |
| 23 | 15.5 | 14.0 | 15.0 | 14.0 | 13.0 | 14.0 | 15.5 | 14.0 | 15.5 | 665 | |
| 24 | 16.0 | 14.5 | 14.5 | 15.5 | 12.0 | 15.5 | 14.0 | 15.5 | 16.0 | 713 | |
| 25 | 15.0 | 15.5 | 16.5 | 16.0 | 15.5 | 14.0 | 15.0 | 17.0 | 16.0 | 704 | |
| 26 | 17.0 | 14.0 | 15.5 | 14.0 | 15.0 | 14.5 | 12.3 | 17.0 | 12.2 | 300 | |
| 27 | 16.0 | 13.5 | 12.0 | 14.0 | 15.0 | 14.0 | 11.0 | 15.5 | 12.2 | 370 | |
| 28 | 15.0 | 13.0 | 14.5 | 14.5 | 18.0 | 12.0 | 13.0 | 14.5 | 14.2 | 596 | |
| 29 | 11.0 | 11.5 | 10.5 | 11.0 | - | - | - | - | 11.0 | 137 | |
| 30 | 12.0 | 14.0 | 11.5 | 12.0 | 11.0 | 11.0 | 15.0 | 11.0 | 12.0 | 343 | |
| 31 | 12.0 | 13.0 | 11.0 | 12.0 | - | - | - | - | 12.0 | 196 | |

13814 KL

Auth. Signatory

SHREE BHAGESHWARI PAPERS PRIVATE LIMITED

# SHREE BHAGESHWARI PAPERS PRIVATE LIMITED (PM-2)

## DAILY EFFLUENT DISCHARGE RECORD

MONTH : Sep 2024

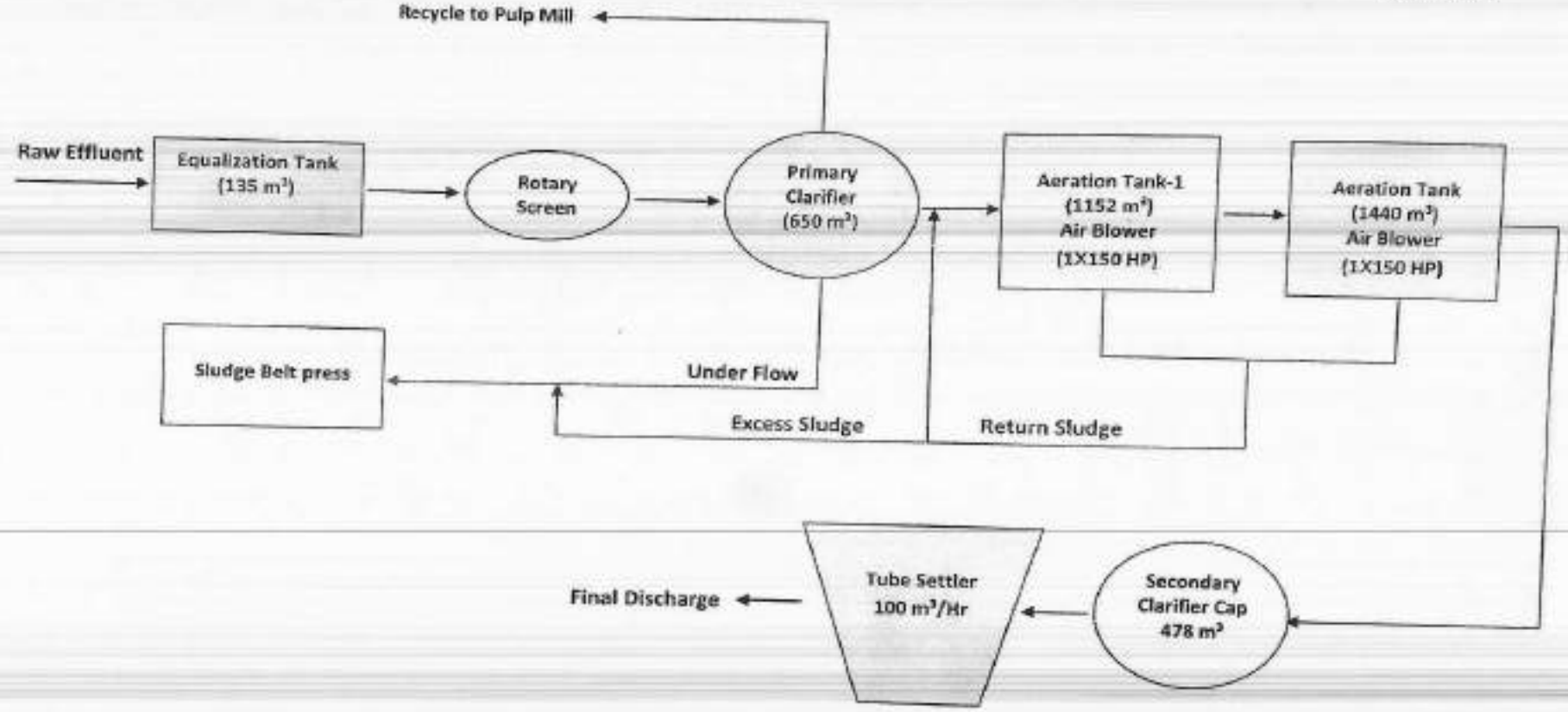
| Date | 60° V-Notch Measurement (h = ..... cms) | | | | | | | | Average | Total Discharge (KL) | Remarks |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | 8.00 AM | 11.00 AM | 2.00 PM | 5.00 PM | 8.00 PM | 11.00 PM | 2.00 AM | 5.00 AM | | | |
| 1 | 12.0 | 13.5 | 13.0 | 14.5 | 11.0 | 12.5 | 12.0 | 12.0 | 12.0 | 353 | |
| 2 | 11.5 | 12.0 | 13.5 | 11.0 | 10.5 | 10.0 | 11.0 | 10.5 | 11.0 | 285 | |
| 3 | 13.0 | 12.5 | 11.0 | 12.5 | 14.0 | 12.0 | 11.5 | 11.0 | 12.8 | 392 | |
| 4 | 14.0 | 13.0 | 14.0 | 13.0 | 12.5 | 11.0 | 10.5 | 12.0 | 12.0 | 343 | |
| 5 | 14.5 | 14.0 | 13.5 | 13.5 | 14.0 | 15.0 | 12.0 | 12.5 | 14.5 | 559 | |
| 6 | 13.0 | 12.5 | 12.0 | 14.0 | 11.5 | 12.0 | 13.0 | 14.0 | 14.2 | 510 | |
| 7 | 14.0 | 14.5 | 11.0 | 11.5 | 12.0 | 13.0 | 11.0 | 12.5 | 13.0 | 420 | |
| 8 | 16.5 | 16.0 | 13.5 | 12.0 | 14.0 | 14.5 | 11.5 | 11.0 | 16.0 | 696 | |
| 9 | 14.0 | 14.5 | 14.0 | 15.5 | 14.5 | 13.0 | 15.0 | 14.0 | 14.9 | 597 | |
| 10 | 10.0 | 10.5 | 15.0 | 12.0 | 11.0 | 13.0 | 14.0 | 13.0 | 10.2 | 354 | |
| 11 | 12.0 | 14.5 | 12.0 | 13.0 | 14.5 | 14.0 | 15.5 | 12.5 | 13.2 | 440 | |
| 12 | 13.0 | 13.0 | 12.0 | 14.0 | - | - | - | - | 13.0 | 206 | |
| 13 | 14.0 | 14.5 | 14.0 | 13.0 | 14.5 | 12.0 | 12.0 | 14.0 | 14.0 | 500 | |
| 14 | 13.5 | 13.0 | 12.5 | 14.0 | 14.0 | 13.5 | 14.0 | 15.0 | 14.9 | 598 | |
| 15 | 16.5 | 16.0 | 15.5 | 16.5 | 16.0 | 13.0 | 14.5 | 14.0 | 16.0 | 696 | |
| 16 | 15.5 | 14.0 | 13.5 | 12.5 | 14.5 | 14.5 | 16.0 | 16.5 | 16.2 | 760 | |
| 17 | 16.0 | 16.5 | 14.0 | 14.5 | 14.0 | 15.5 | 17.0 | 12.5 | 16.2 | 760 | |
| 18 | 11.0 | 12.0 | 11.0 | 12.2 | - | - | - | - | 12.2 | 147 | |
| 19 | 10.0 | 10.5 | 12.0 | 14.0 | 10.0 | 12.0 | 11.0 | 10.5 | 10.3 | 264 | |
| 20 | 14.5 | 13.0 | 13.5 | 14.5 | 14.0 | 15.0 | 13.0 | 11.0 | 14.8 | 588 | |
| 21 | 10.0 | 10.5 | 11.0 | 11.5 | 12.0 | 13.0 | 12.0 | 10.5 | 10.3 | 264 | |
| 22 | 11.0 | 12.5 | 13.0 | 11.0 | 11.0 | 10.5 | 11.0 | 11.0 | 11.5 | 313 | |
| 23 | 14.0 | 12.0 | 13.0 | 11.5 | 12.0 | 11.0 | 10.5 | 12.0 | 11.4 | 312 | |
| 24 | 12.5 | 11.0 | 11.5 | 14.0 | 11.0 | 10.5 | 12.0 | 12.5 | 12.0 | 343 | |
| 25 | 17.0 | 17.5 | 16.0 | 16.5 | 17.0 | 18.0 | 18.5 | 17.0 | 17.7 | 904 | |
| 26 | 16.0 | 16.5 | 17.0 | 16.0 | 18.0 | 17.5 | 17.0 | 16.5 | 17.3 | 872 | |
| 27 | — | | — | — | — | — | — | — | | | Plant Shut down |
| 28 | — | — | — | — | — | — | — | — | | | |
| 29 | — | — | — | — | — | — | — | — | | | |
| 30 | — | — | — | — | — | — | — | — | | | |
| 31 | | | | | | | | | | | |

12375 KL

Auth. Signatory

# ANNEXURE X

Annexure X




Layout of Existing ETP at Shree Bhageshwari Papers Pvt. Ltd. Unit-2, Muzaffarnagar, Uttar Pradesh

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# ANNEXURE XI

Annexure XI

SHREE™
BHAGESHWARI
PAPERS PRIVATE LIMITED

GSTIN: 09AAACB9178R1ZR
CIN: U21012UP1995PTC020389

Undertaking of Mill Data on Date of Sampling

| | |
|---|---|
| Date of Sampling: | 04/10/2024 |
| Paper Production TPD on 04.10.2024: | 47.332M.T |
| Raw material Furnish used on 04.10.2024: | 60 TPD & 78.89 % |
| Fresh Water Consumption $m^3$ on 04.10.2024: | 563 $m^3$ |
| Waste Water Generation $m^3$ on 04.10.2024: | 782 $m^3$ |
| Waste Water Recycled $m^3$ on 04.10.2024: | 325 $m^3$ |
| Waste Water Discharged $m^3$ on 04.10.2024: | 459 $m^3$ |

For SHREE BHAGESHWARI PAPERS PRIVATE LIMITED
Authorised Signatory

THE PAPER PEOPLE

Works & Regd. Office
9th Km Stone, Bhopa Road
Muzaffarnagar - 251001 U.P. INDIA
0131-2466588, 2460390
Info@sbpl.in

Received
11-12-24

केन्द्रीय लुग्दी एवं कागज़ अनुसंधान संस्थान
Central Pulp & Paper Research Institute
भारत सरकार के वाणिज्य एवं उद्योग मंत्रालय के प्रशासनिक नियंत्रण के अंतर्गत
An Autonomous Organisation under the Administrative Control of Ministry of Commerce & Industry, Govt. of India
(सोसायटी अधिनियम के अंतर्गत पंजीकृत / Registered under Societies Act)

BSCIC ISO 9001 REGISTERED NABCB QM 039

सीपीपीआरआई/ईएमडी/एनी 1/रिपोर्ट / 2024

03.12.2024

सेवा मे
श्री तिरुपति बालाजी फाइबर्स लिमिटेड
भोगा रोड
मुजफ्फरनगर , उत्तर प्रदेश

विषय : **Technical Report on Performance Evaluation of Existing Effluent Treatment Plant at Shree Tirupatibaalaji Fiberrs Private Limited. Muzaffarnagar**

महोदय,

यह उपरोक्त विषय के संबंध मे आपकी ई-मेल दिनांक 22.10.2024 के संदर्भ मे है।

इस संबंध मे आपके द्वारा प्रदान की गयीसूचना एवं डाटा तथा सीपीपीआरआई द्वारा एकत्रित किये गये जल नमूनो के विश्लेषण के आधार पर बनाई गयी रिपोर्ट - **Technical Report on Performance Evaluation of Existing Effluent Treatment Plant Shree Tirupatibaalaji Fiberrs Private Limited, Muzaffarnagar (U.P.)** इस पत्र के साथ संलग्न है।

धन्यवाद,

(डॉ नितिन के. एण्डले)
विभागाध्यक्ष
पर्यावरण प्रबंधन विभाग

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुग्दी एवं कागज़ अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर-247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

# Technical Report

On

## Performance Evaluation of Existing ETP

At

**TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED**
**9th KM Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh**

Prepared by

**Central Pulp and Paper Research Institute,**
**Saharanpur- 247001(U.P)**

November 2024

## About Central Pulp & Paper Research Institute (CPPRI)

*CPPRI is a premier research institute and an autonomous organization under Department for Promotion of Industry & Internal Trade, Ministry of Commerce and Industry, Government of India. The institute is dedicated to the services of Pulp & Paper Industry. Located at Saharanpur , Uttar Pradesh , the institute has state of art laboratories and facilities with trained , dedicated and highly experienced scientists to carry out quality research work and render technical and consultancy services in various areas of paper making including Environmental Management.*

## About Environmental Management Division , CPPRI

*The Environmental Management Division of CPPRI is NABL accreditated for analysis of water and waste water, ambient air monitoring and stack emissions monitoring. The division is recognized by various regulatory authorities, pulp, paper and allied industries as a centre of expertise in context of environmental monitoring and addressing various environmental issues related to Pulp & Paper Industry. The division has world class facilities and expertise to carry out R& D as well as render technical and consultancy services related to ETP performance evaluation and adequacy assessment, ETP upgradation / trouble shooting , Environmental Audit, Water Audit , Air monitoring etc .The division serves as a nodal agency to assist Central Pollution Control Board (CPCB) in reviewing and revision of environmental discharge and emission norms for Indian Pulp and Paper Industry, Generation of data base on pollution load generated by Indian pulp and paper industry and various issues related to environmental sustainability of Indian Pulp & Paper Industry. The Environmental Management Div has also assisted CPCB in preparation and successful implementation of "Charter on Water Recycling & Pollution Prevention in Pulp & Paper Industry of Ganga River Basin in Pulp & Paper Mill of Uttar Pradesh and Uttarakhand" . Presently the division is assisting CPCB as third party in monitoring of Grossly Polluting Industries in the River Ganga & Yamuna Basin since last 6 years*

## CONTENTS


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## 1. BACKGROUND OF THE MILL

Tirupatibaalaji Fiberrs Private Limited is situated at 9th km Stone, Bhopa Road, Muzaffarnagar, Uttar Pradesh with geographical coordinates: **Latitude 29.471517° and Longitude 77.789001°**. Established in 1995, the facility operates as a waste paper/recycled fiber-based paper mill specializing in the production of kraft paper. The mill's consented production capacity is 150 TPD (metric tonnes per day) of karft paper from waste paper. The mill holds valid consent to operate under the provisions of:

- Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 **(Annexure I)**
- Section 21/22 of the Air (Prevention & Control of Pollution) Act, 1981 **(Annexure II)**
- Authorization under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 **(Annexure III)**

## 2. OBJECTIVE OF THE REPORT

The main objective of the report is to evaluate the performance of existing effluent treatment plant in context of compliance with stipulated discharge norms. To carry out the study CPPRI team of scientists visited the mill on 17.11.2024 for collection of relevant data and information as well as composite sampling of effluent from various units of ETP .

## 3. MANUFACTURING PROCESS

The mill uses indigenous and imported waste paper for production of kraft paper of different grammage & burst factor as per market requirement. The waste paper is processed in hydra pulper for pulp production. The pulp is cleaned and screened through high density cleaner, turbo separator, centricleaners and pressure screen followed by refining to attain the required °SR for production of paper. Most of the unit operation except washing of wire & felt and sizing chemical (starch) preparation

3/11/2024

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is completed with back water generated from various sections. The flow sheet of manufacturing process is indicated in **Fig.-1.**

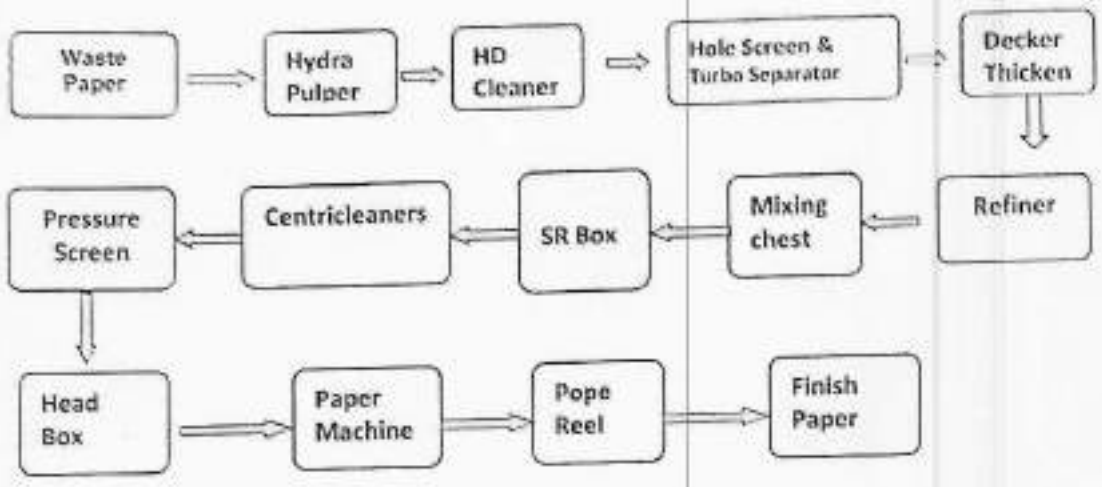


*Fig.-1: Process Flow Sheet of Tirupatibaalaji Fiberrs Private Limited, Muzaffarnagar*

## 4. FRESH WATER CONSUPMTION

The mill's fresh water supply system comprises single submersible borewell instrumented with electromagnetic flow meter **(Fig. 2)** and operates in compliance with regulatory requirements, as evidenced by a valid Ground Water NOC **(Annexure-IV)**. The authorized groundwater extraction rate is 600 m³/day.

*Fig. - 2: Borewell with Flow Meter at Tirupatibaalaji Fiberrs Private Limited, Muzaffarnagar*

Most of the process operations involved are completed with backwater after treatment through Hill Screen & Primary Clarifier to maximize fibre recovery and minimize fibre loss. The fresh water is used only in paper machine showers, steam boiler. sizing chemical (starch) preparation etc. The mill maintains logbook for daily fresh water consumption and last 3 months fresh water consumption logbook is annexed as **Annexure-V**

Based on the information given by mill the tentative section wise fresh water consumption at **Tirupatibaalaji Fiberrs Private Limited, Muzaffarnagar** is indicated in **Table-1**

**Table-1: Fresh Water Consumption in Tirupatibaalaji Fiberrs Private Limited, Muzaffarnagar**

| S. No. | Particulars | Water consumption $m^3$/day* |
|---|---|---|
| 1. | Pulp Mill | 100 |
| 2. | Paper Machine HP Showers | 188 |
| 3. | Paper Machine Edge Cutter Nozzle | 15 |
| 4. | Sizing chemical preparation | 35 |
| 5. | Steam Boiler | 30 |
| 6. | Vacuum Sealing & Cooling | 15 |
| 7. | Domestic & Miscellaneous use | 10 |
| **Average Fresh Water Consumption, $m^3$/day** | | **393** |
| **Specific Fresh Water Consumption, $m^3/t_{paper}$** *Basis: Average reported p as per production in last 3 months = 85.6 TPD* | | **4.59** |

**Data provided by the mill*

## 5. WASTE WATER GENERATION & ITS CHARACTERISTICS

The mill's wastewater generation primarily stems from paper machine backwater, pulp deinking, pulp screening and cleaning operations with approximately 90% of freshwater consumption being converted into wastewater. The mill maintains logbooks of daily wastewater generation and wastewater discharge. The last 3 months log books of wastewater generated, wastewater discharged & backwater recycled are annexed as **Annexure VI, VII & VIII** respectively.

The characteristics of raw waste water collected and analyzed at CPPRI are indicated in **Table 2.**

**Table-2: Characteristics of Raw Wastewater Generated at Tirupatibaalaji Fiberrs Private Limited, Muzaffarnagar**

| Parameters | | Value |
|---|---|---|
| Effluent Volume, $m^3$/day* | | 712 |
| pH | | 6.44 |
| TSS, mg/l | | 1255 |
| TDS , mg/l | | 2850 |
| COD, mg/l | | 2659 |
| BOD, mg/l | | 920 |

***Based on the log book of last 3 months provided by the mill (Annexure VI)***

## 6. EXISTING EFFLUENT TREATMENT PLANT

The effluent treatment system employs a conventional activated sludge process as illustrated in the **ETP Layout (Fig-3) and depicted in photographs (Annexure-IX).** The combined effluent is initially collected in an Equalization Tank which facilitates homogenization and flow equalization.

The effluent then undergoes preliminary treatment through a Hill Screen which recovers fibre. The Hill Screen outlet is subsequently fed into a Primary Clarifier where further removal of suspended solids.

The Primary Clarifier effluent is then subjected to single stage biological treatment based on the activated sludge process comprising of Aeration Tank and Secondary Clarifier. The Aeration Tank is equipped with a diffused aeration system comprising 288 diffusers and 2 × 50 HP blowers which provide a total air discharge capacity of 2 × 1800 $m^3$/hr. This ensures maintenance of the required dissolved oxygen levels for optimal microbial activity.

During the aeration process, essential nutrients are added to facilitate the growth of microorganisms. Following aeration, the wastewater undergoes clarification in a Secondary Clarifier followed by tertiary treatment through Dual Media Filter.

The recovered fibre from Hill Screen & Primary Clarifier is reused in the pulp mill. A portion of the secondary sludge is re-circulated back into the Aeration Tank, while the remaining sludge is disposed off after dewatering through a Belt Filter Press and disposed in Boiler after sun drying.

The mill has online monitoring system and ETP lab for monitoring of basic pollution parameters. The detailed specifications of ETP are given below in Table-3:

**Table 3: Design Specifications of Existing ETP at Tirupatibaalaji Fiberrs Private Limited, Muzaffarnagar**

| S. No. | Details | Dimensions | Purpose |
|---|---|---|---|
| 1. | Equalization tank | 4.9m × 3.59m × 2.95m<br>Capacity: 52.5 $m^3$ | To avoid fluctuation in effluent characteristics |
| 2. | Primary Clarifier | Ø : 17 m<br>SWD : 3.7 m<br>Capacity : 838 $m^3$ | For removal of Suspended Solids |
| 3. | Aeration Tank | Dimension:<br>26.8m 13.2m × 3.3m<br>Capacity : 1171 $m^3$<br>Aeration Type : Diffused<br>No of Blowers : 02<br>Air Discharge Capacity :<br>2 × 1800 $m^3$ /hr<br>2 × 50 HP<br>Diffuser: 288 | For removal of COD, BOD and other pollution parameters |
| 4. | Secondary Clarifier | Ø : 16 m<br>SWD : 3.5 m<br>Capacity : 703 $m^3$ | For recirculation of return sludge and removal of excess biological biomass |

| | | | |
|---|---|---|---|
| 8. | Dual Media Filter- 1 No. | Cap.: 70 $m^3$/hr | For polishing effluent quality |
| 10. | Sludge Dewatering System<br><br>Belt Filter Press | Capacity: 5 $m^3$/hr<br>Capacity (dry basis) : 5 TPD<br>Inlet Connsistency : 2.0 – 3.0 %<br>Outlet Dryness : 15 - 20 % | ETP sludge dewatering & disposal |

***Note: O = Diameter, SWD = Side Water Depth, TPD = Tonnes per Day***

The mill has installed V notch at ETP Inlet, Ultrasonic flow meter at ETP outlet. The mill has installed OCEMS system at final discharge point to monitor the quality of treated effluent.

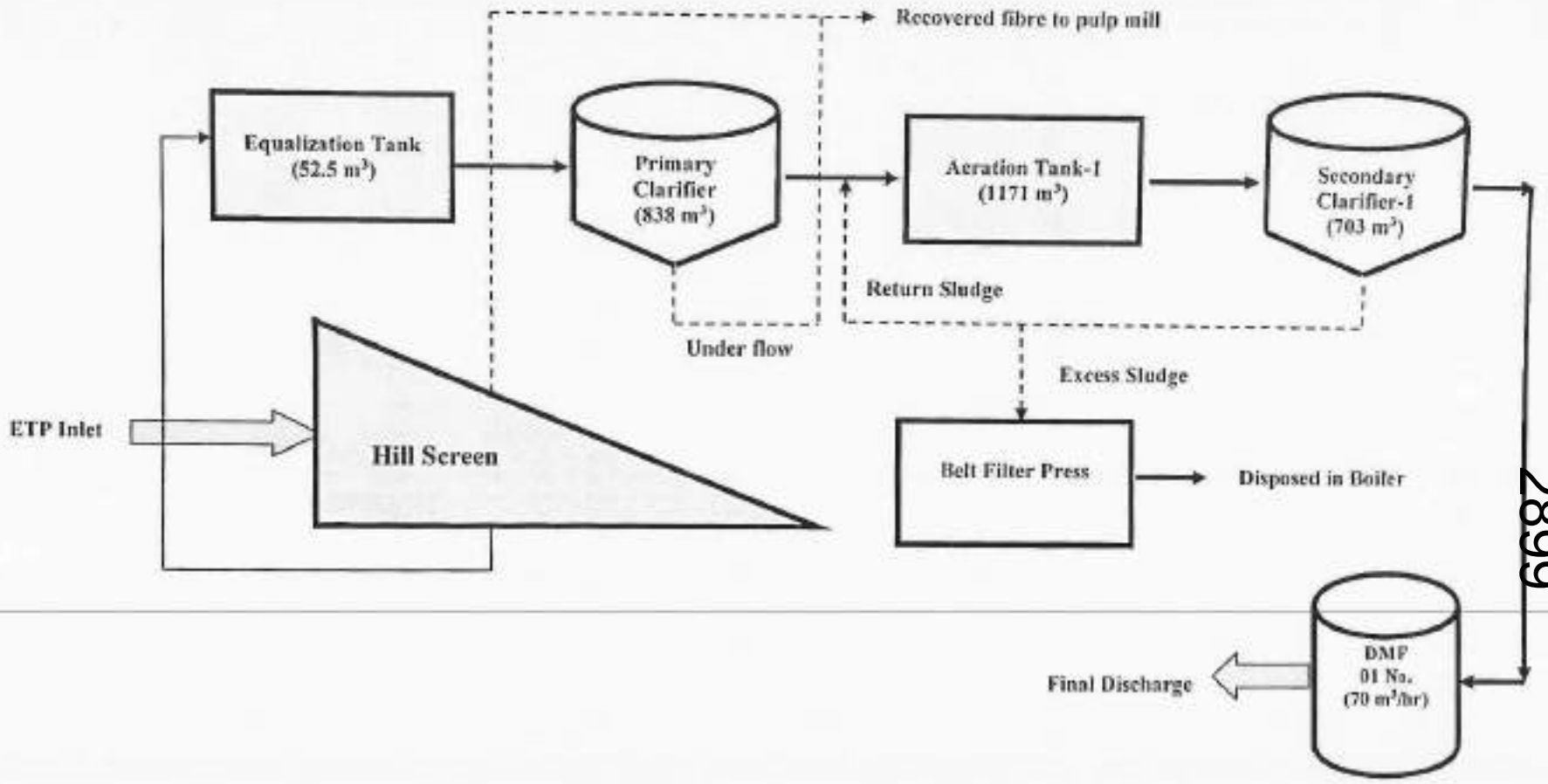


**Fig.-3: Layout of existing ETP at Tirupatibaalaji Fiberrs Private Limited, Muzaffarnagar**

## 7. Performance Evaluation of Existing ETP

Based on the analysis of composite samples collected during the mill visit, the performance efficiency of individual units of ETP as well as overall ETP is summarized as under:

### 7a. Performance of Primary Treatment (Hill Screen + Primary Clarifier):

Performance of Primary Treatment is given in Table-4 and Indicated in Fig-4

**Table-4**

| Parameter | ETP Inlet | Primary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 1255 | 232 | 81.5 |
| TDS, mg/l | 2850 | 2455 | 13.9 |
| COD, mg/l | 2659 | 2294 | 13.7 |
| BOD, mg/l | 920 | 826 | 10.2 |

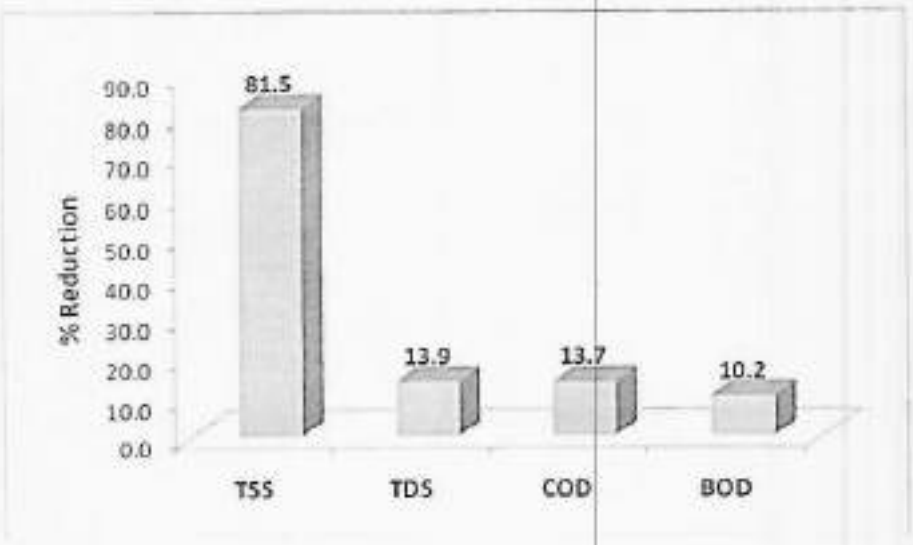


**Fig.-4: Performance of Primary Treatment**

**7b. Performance of Secondary Treatment (Aeration Tank + Secondary Clarifier)**

Performance of Secondary Treatment is given in **Table-5** and Indicated in **Fig-5**

**Table-5**

| Parameter | Primary Clarifier Outlet (Inlet to Aeration Tank) | Secondary Clarifier Outlet | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 232 | 42 | 81.9 |
| TDS, mg/l | 2455 | 1489 | 39.3 |
| COD, mg/l | 2294 | 140 | 93.9 |
| BOD, mg/l | 826 | 18 | 97.8 |

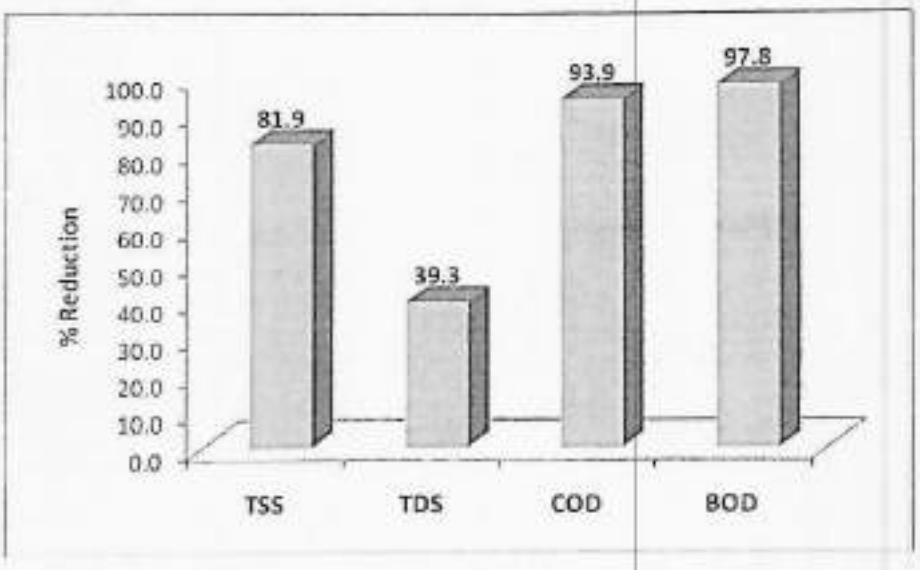


**Fig.-5: Performance of Secondary Treatment**

### 7c. Performance of Tertiary Treatment (Dual Media Filter)

Performance of Tertiary Treatment is given in **Table-6** and indicated in **Fig-6**

**Table-6**

| Parameter | Secondary Clarifier Outlet | DMF Outlet (Final Discharge) | Reduction, % |
|---|---|---|---|
| TSS, mg/l | 42 | 26 | 38.1 |
| TDS, mg/l | 1489 | 1475 | 0.9 |
| COD, mg/l | 140 | 135 | 3.6 |
| BOD, mg/l | 18 | 15 | 16.7 |
| Color, CU | 114 | 92 | 19.3 |

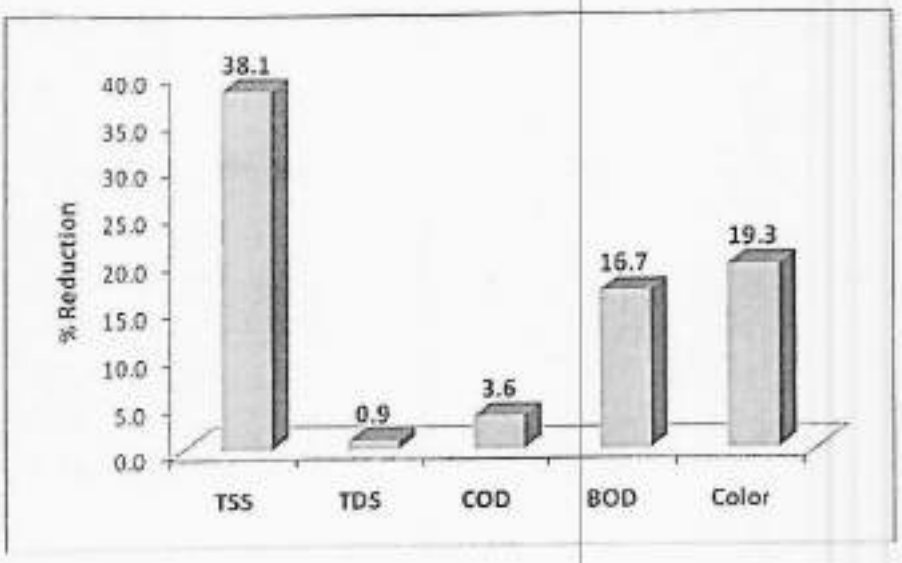


**Fig.-6: Performance of Tertiary Treatment (DMF)**

### 7d. Overall performance of Effluent Treatment Plant (ETP)

The overall performance of Effluent Treatment Plant (ETP) at is given in Table-7 and indicated in **Fig.-7:**

**Table-7**

| Parameter | ETP Inlet | ETP Outlet (Final Discharge) | Reduction, % |
|---|---|---|---|
| **TSS, mg/l** | 1255 | 26 | 97.9 |
| **TDS, mg/l** | 2850 | 1475 | 48.2 |
| **COD, mg/l** | 2659 | 135 | 94.9 |
| **BOD, mg/l** | 920 | 15 | 98.4 |

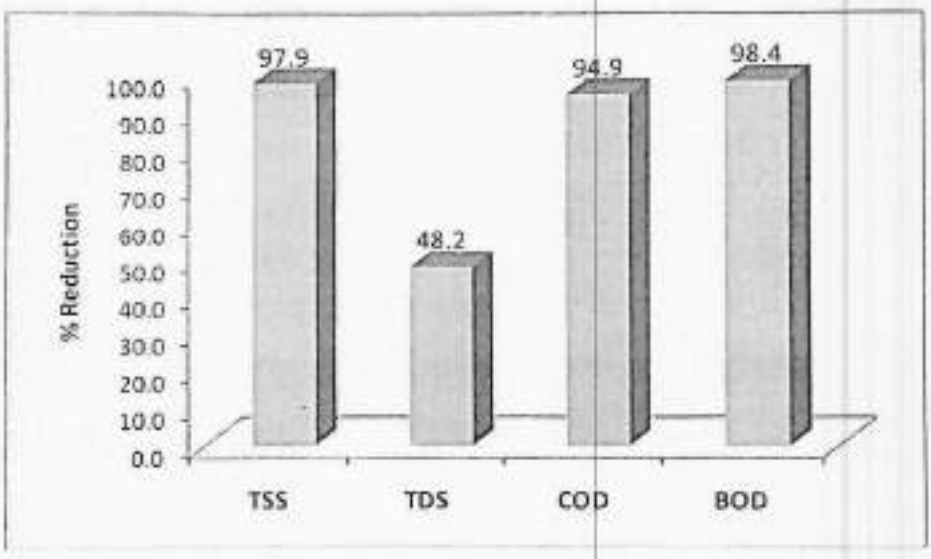


**Fig.-7: Overall Performance of Effluent Treatment Plant (ETP)**

## 8. OBSERVATIONS

Based on the studies carried out, the following are the observations with respect to performance evaluation of the existing ETP:

- **Tirupatibaalaji Fiberrs Private Limited** located at 9th K. M. Stone, Bhopa Road, Muzaffarnagar-251001, Uttar Pradesh is a waste paper based paper mill producing kraft paper.

- The mill has a valid consent to operate under Section 25/ 26 of the Water (Prevention & Control of Pollution ) Act 1974) and under Section 21/ 22 of the Air (Prevention & Control of Pollution ) Act 1981.

- The mill has valid Hazardous Waste Authorization under the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules 2016.

- The mill's freshwater source is groundwater extracted through two borewells. The facility holds a valid No Objection Certificate (NOC) from the Ground Water Department, Uttar Pradesh permitting groundwater extraction within stipulated limits.

- Electromagnetic flowmeter with built-in totalizer is installed on the borewell enabling precise monitoring and recording of fresh water consumption on daily basis.

- Separate energy meter is available at ETP to monitor power consumption on regular basis.

- Based on a three-month average of production **(Annexure-X)** and freshwater consumption data, the specific freshwater consumption has been calculated at approximately 4.59 $m^3$/tonne of paper produced. This value falls within the stipulated Charter norms indicating compliant and efficient water usage practices.

- The mill maintain logbooks of daily fresh water consumption , waste water generated and waste water discharged.

- The mill has full-fledged ETP based on activated sludge process including Equalization Tank, Hill Screen, Primary Clarifier, Secondary Treatment (Aeration Tank + Secondary Clarifier) and Tertiary Treatment (Multi Grade Filter) to treat the mill effluent.

- The Aeration Tank is equipped with 2 air blowers and 288 diffusers to maintain the desired level of oxygen required for degradation of organic biomass.

- The MLSS level in the aeration tanks has been found to be satisfactory. The details of the analysis of MLSS is indicated in **Table-8**

**Table-8: Characterisation of MLSS**

| S. No. | Parameters | Aeration Tank |
|---|---|---|
| 1 | MLSS , mg/l | 2877 |
| 2 | MLVSS , mg/l | 2455 |

- The SVI of the MLSS collected has been found to be **101 ml /g (Fig 8)**

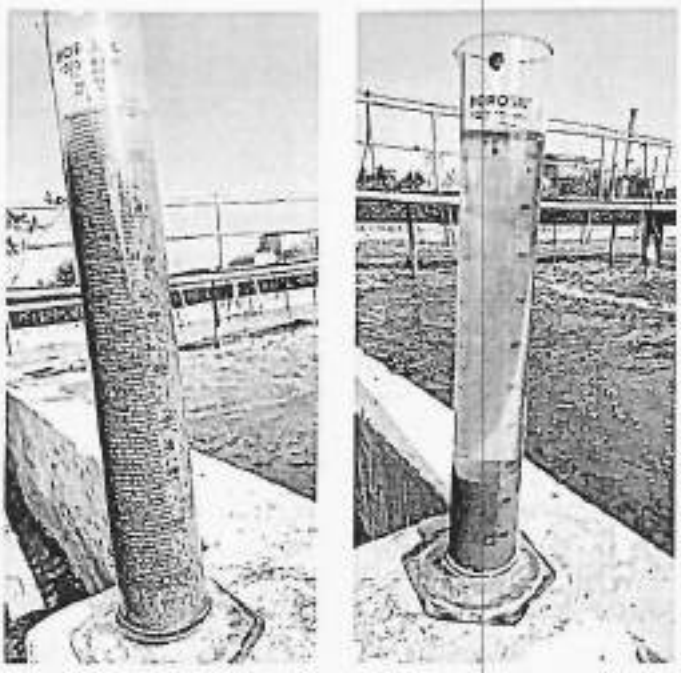

***Fig. 8: SVI Determination of Aeration Tank MLSS***

- The mill has ETP lab with trained manpower for monitoring of pollution parameters

- All the analysis has been carried out as per latest version of standard test methods summarized as under :

| S. No | Parameters | Standard Test Methods |
|---|---|---|
| 1 | pH | IS 3025 (Part-11): 2022 |
| 2 | TSS | IS 3025 (Part-17): 2022 |
| 3 | TDS | IS 3025 (Part-16): 2023 |
| 4 | COD | IS 3025 (Part-58): 2023 |
| 5 | BOD | IS 3025 (Part-44): 2023 |
| 6 | Color | IS 3025 (Part 4) : 2021 |
| 7 | SAR | IS 11624 : 2019 |

- The performance of Primary Treatment (Hill Screen + Primary Clarifier) appears to be satisfactory in context of 81.5 % reduction in Total Suspended Solids (TSS).

- The performance of biological system (Aeration Tank & Secondary Clarifier) also appears to be satisfactory with 81.9 %, 39.3%, 93.9% & 97.8 % reduction in TSS, TDS, COD & BOD respectively.

- The tertiary treatment (DMF) also provides polishing to effluent quality by providing 38.8 %, 0.9%, 3.6%, 16.7% and 19.3% reduction in TSS, TDS, COD , BOD and Color respectively

- The overall performance of existing ETP appears to be satisfactory with 97.9%, 48.2%, 94.9% and 98.4 % reduction in TSS, TDS, COD & BOD respectively.

- The overall performance of ETP seems to be satisfactory also in context of the final discharge characteristics complying with discharge norms as under :

| Parameter | Tertiary Treatment Outlet ( Final Discharge) | Consent Discharge Norms | Charter Norms |
|---|---|---|---|
| pH | 7.82 | 7.0 – 8.5 | 6.5 – 8.5 |
| TSS , mg/l | 26 | <100 | < 30 |
| TDS, mg/l | 1475 | -- | < 1600 |
| COD, mg/l | 135 | <250 | < 150 |
| BOD, mg/l | 15 | <30 | < 20 |
| Color , PCU | 92 | -- | < 150 |
| SAR | 4.11 | -- | < 8 |

- The online continuous environmental monitoring system (OCEMS) is installed and was operational at the time of visit.

- The mill has Belt Filter Press for dewatering of ETP sludge and its disposal.

- The mill claims that the ETP primary sludge is 100 % reused into pulp mill as fibrous raw material and excess biological sludge is being burnt in boiler after dewatering & sun drying **(Aanexure-XI).**

## 9. CONCLUSION & RECOMMENDATIONS:

- Based on the studies / analysis of effluent samples conducted by CPPRI, the performance of the existing ETP **(Fig.-3)** comprising of Equalization Tank, Hill Screen, Primary Clarifier, Aeration Tank, Secondary Clarifier, and DMF appears to be satisfactory in context of reduction in pollution load and compliance to consent / charter norms.

- The performance of the existing ETP has been evaluated based on the composite effluent samples collected by CPPRI on 17.11.2024 from various units of ETP. The total production, raw material furnish, fresh water consumption, wastewater generated and discharged on day of sampling are indicated in **Annexure-XII.**

- The performance of ETP may vary depending upon the grades of waste paper used, grade of paper produced, total paper production, ETP operating conditions including adequate aeration , MLSS Level , retention provided in each unit, regular ETP monitoring etc.

- The mill is advised to install a Sedicell or other suitable system based on Dissolved Air Floatation (DAF) at ETP before Primary Clarifier for enhancement of fibre recovery and reduction in pollution load.

- The mill is advised to install an additional tertiary treatment system (Multi Grade Filter) as stand by.

- The mill is advised to install digital flow meter at backwater reuse line instead of existing running hour meter only and maintain log book accordingly.

3/12/2024

- The mill should ensure annual calibration of bore well flow meter, final discharge flow meter and OCEMS.

- The mill should improve the ETP infrastructure like coloring of its fresh water, waste water, recycled backwater, return sludge pipe line etc as per standard color protocol and indicate dimensions and capacity on each ETP unit.

- To achieve the designed performance from ETP, it is necessary to operate it under optimum conditions so as to meet the environmental discharge standards. Following are the suggested measures, the mill should adopt for proper and optimum operation of ETP:

  - Ensure proper and optimum conditions as per the designed specification and manufacturer's instruction.
  - Avoid fluctuation in effluent flow and pollution load so as to reduce the shock load to biomass and the system as a whole.
  - Ensure proper addition of nutrients In the aeration tank (BOD: N: P - 100:5:1).
  - Maintain required level of MLSS concentration (2000-3000 mg/l) in aeration tank by ensuring proper microbial growth.
  - Maintain desired level of DO in the aeration tank (1-2 mg/l).
  - Ensure periodic & timely withdrawal of sludge from the clarifiers.
  - Proper maintenance of electric motors and pumps etc.

***Note:- This report is based on the technical information's provided by the mill & analysis of effluent sample collected on the day of sampling & cannot be deemed to be a certificate for any legal implications.***

*End of the Report*

डॉ. नितिन एण्डले/DR. NITIN ENDLAY
विभागाध्यक्ष / Head
पर्यावरण प्रबन्धन विभाग
Environmental Management Division
केन्द्रीय लुग्दी एवं कागज़ अनुसंधान संस्थान
Central Pulp & Paper Research Institute
सहारनपुर–247001 (उ.प्र.) भारत
Saharanpur-247001 (U.P.) INDIA

# ANNEXURE I

Annexure-I

**U.P. Pollution Control Board**

**CONSENT ORDER**

Dated : 27/01/2020

Ref No. -
69143/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/
Water/MUZAFFARNAGAR/2019

To ,

Shri NAVEEN AGARWAL
M/s TIRUPATI BALAJI FIBRES LTD
9th Km, Bhopa Road, Muzaffarnagar (U.P.),MUZAFFAR NAGAR,251001
MUZAFFARNAGAR

Sub : **Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. TIRUPATI BALAJI FIBRES LTD**

Reference Application No :6210038 Dated :27/01/2020

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act ) M/s. TIRUPATI BALAJI FIBRES LTD is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tank/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2020 to 31/12/2024 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Prevention and Control of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

Nishi Kumar Chauhan

**For and on behalf of U.P. Pollution Control Board**

CEO
C-3,

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Muzaffarnagar.

Nishi Kumar Chauhan

CEO
C-3,

TIRUPATI BALAJI FIBERS PRIVATE LIMITED
9th Km. Bhopa Road
Muzaffarnagar

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.TIRUPATI BALAJI FIBRES LTD vide

Dated : 27/01/2020

Consent Order No. 6210038/ Water

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of Writing, Printing and Kraft Paper-150 MTD using waste paper as main raw material.

2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.

3. The quantity of maximum daily effluent discharge should not be more than the followings :

| Effluent Discharge Details | | | |
|---|---|---|---|
| S.No | Kind of Effulant | Maximum daily discharge,KL/day | Treatment facility and discharge point |
| 1. | Domestic | 7 KLD | Septic Tank |
| 2 | Industrial | 350 KLD | ETP |

4. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .

4(a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

| Domestic Effulant | | |
|---|---|---|
| S.No | Parameter | Standard |
| 1 | Quantity of Discharge | 7 KLD |
| 2 | Total Suspended Solids | As per EP Rules 1986 |
| 3 | COD | As per EP Rules 1986 |
| 4 | BOD | As per EP Rules 1986 |
| 5 | Total Suspended Solids | |
| 6 | Oil & Grease | As per EP Rules 1986 |

4(b) The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms. .

| Industrial Effulant | | |
|---|---|---|
| S.No | Parameter | Standard |
| 1 | Quantity of Discharge | 350 |
| 2 | Total Suspended Solids | As per EP Rules 1986 |
| 3 | BOD | As per EP Rules 1986 |
| 4 | COD | As per EP Rules 1986 |
| 5 | Oil & Grease | As per EP Rules 1986 |

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory .

6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.

TIRUPATI BALAJI FIBERS PRIVATE LIMITED
Bijnor (Hapur Road)

7. The industry will have to ensure compliance of the permission from the CGWA before ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
8. The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.
9. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
10. Minimum 33% of the land on which unit is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
11. The industry will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB and SPCB.
12. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized. The unit will ensure facility to transmit data to CPCB server and submit a regular calibration certificate of Electro Magnetic Flow meter to the Board.
13. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.
14. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.

Specific Conditions:

ALAKH FIBERS PRIVATE LIMITED
9th Km
Bhopa Road
Muzaffarnagar

1-The unit shall maintain strict supervision on fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
2-In compliance of the Central Pollution Control Board letter no. F. No. B-190193/WQM/ IB/PCB/P&P/ 14212 dated 08/12/2017, the industry will follow the Effluent discharge standards as notified under the Environment (Protection) Rules, 1986 and only the treated effluent meeting the effluent discharge norms notified under the Environment (Protection) Rules, 1986 is allowed to discharge.
3-The unit will not use agro based raw materials in the production process.
4-The industry will ensure the continuous and uninterrupted data supply from the OCEMS to the SPCB and CPCB server.
5-Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
6-The unit shall ensure deployment of qualified manpower to step up self monitoring mechanism on 24 ×7 basis.
7-The industry will have to ensure permission from the CGWA for ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
8-If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.
9-Industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.
10-Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.
11-Industry shall install at sufficient height from the ground level Open to Network HD PTZ Camera at the inlet, Aeration Tank, Secondary Clarifier and outlet of Effluent Treatment Plant for On Line Monitoring and its URL and password shall be provided to the UPPCB Control room.
12-This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.
13-Industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
14-Industry shall submit quarterly monitoring reports of treated effluent from a certified / approved laboratory under E.P. Act 1986.
15-Industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
16-The unit shall submit the audited balance sheet for the current year.
17-Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

Issued with the permission of competent authority .

Nishi Kumar Chauhan

For and on behalf of U.P. Pollution Control Board .

CEO
C-3.

ANNEXURE II

Annexure-II

U.P. Pollution Control Board

**CONSENT ORDER**

Dated : 27/01/2020

Ref No. -
69154/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/air/MUZAFFARNAGAR/2019

To,

Shri NAVEEN AGARWAL
M/s TIRUPATI BALAJI FIBRES LTD
66, Km, Bhopa Road, Muzaffarnagar (U.P.),MUZAFFAR NAGAR,251001
MUZAFFARNAGAR

Sub : **Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. TIRUPATI BALAJI FIBRES LTD**

Dated : 27/01/2020

Reference Application No. 6210302

1. With reference to the application for consent for emission of air pollutants from the plant of M/s TIRUPATI BALAJI FIBRES LTD. under Air Act 1981, It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2020 to 31/12/2024 .
3. Inspite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

This consent is being issued with the permission of competent authority .

Nishi Kumar Chauhan

**For and on behalf of U.P. Pollution Control Board**

CEO
C-3.

Enclosed : As above
(condition of content):

Copy to: Regional Officer, U.P. Pollution Control Board, Muzaffarnagar.

Nishi Kumar Chauhan
CEO
C-3.

TIRUPATI BALAJI FIBRES PRIVATE LIMITED
66 Km, Bhopa Road

U.P. Pollution Control Board

Dated : 27/01/2020

## CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of Writing, Printing and Kraft Paper-150 MTD using Waste Paper as main raw material.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3(a). The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.
3(b). Air Pollution Source Details.

Air Pollution Source Details

| S.No | Air Pollution Source | Type of Fuel | Stack No. | Parameters | Height |
|---|---|---|---|---|---|
| 1 | Boiler 1 & 2 | Coal and Agro fuel | 1 | Particulate Matter | As per EP Rules 1986 |
| 2 | | | 1 | Sulphur Dioxide | As per EP Rules 1986 |
| 3 | | | 1 | Oxides of Nitrogen | As per EP Rules 1986 |

3(c). The emissions by various stacks into the environment should be as per the norms of the Board

Emission Quality Details Detail

| S.No | Stack No | Parameter | Standard |
|---|---|---|---|
| 1 | 1 | Particulate Matter | As per EP Rules 1986 |
| 2 | 1 | Sulphur Dioxide | As per EP Rules 1986 |
| 3 | 1 | Oxides of Nitrogen | As per EP Rules 1986 |

4. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. is disposed in eco friendly manner .
5. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board .
6. The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended
7. The industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986 .
8. The industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time .
9. Industry shall submit monthly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986 .
10. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
11. The industry will ensure the continuous and uninterrupted data supply from the OCEMS to the CPCB and SPCB .

12. The unit shall submit audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.

13 The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order.

14. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability

15 The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in Accordance with section- 21/22 of air Act 1981 (as amended respectively)

16 Minimum 33% of the land on which industry is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.II-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL https: www. uppcb. com /pdf/Green-Belt-Guidle_160218.pdf .

17. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order .

18 Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time .

Specific Conditions:

1.The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. be disposed in eco friendly manner.
2.Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.
3.The industry should ensure the operation of the Air Pollution Control System (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.
4.The industry shall submit Environmental Statement in prescribed format in Form V of rule-14 of E.P Rules 1986.
5.The dying, bleaching and deinking process are not allowed in the production process of the unit. The unit will not use agro based raw materials in the production process.
6.This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel / plant machinery failing which consent would be deemed void.
7. Industry shall install OCEMS on stack as per the direction of CPCB.
8.Industry shall sent the stack/ambient air quality monitoring report from Boards Laboratory, after starting the production within one month.
9.The industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
10.The industry shall submit quarterly monitoring reports of all stacks and ambient air quality from a certified / approved Laboratory under E.P. Act 1986.
11.The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to time.
12.The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order till further direction.
13.Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Water Recycling & Pollution Prevention in Pulp & Paper Industries" formulated by CPCB.
14.If the CPCB or UPPCB issues the Closure order against the industry this consent order shall be automatically suspended for that period.
15.The unit shall submit the audited balance sheet for the current year.
16.The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.
17.The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).
18. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.(1164)/5/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

Issued with the permission of competent authority.

Nishi
Kumar
Chauhan

For and on behalf of U.P. Pollution Control Board.

CEO
C-3.

9th Km.
Bijnor Road

# ANNEXURE III

Annexure-III

# UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 18732/UPPCB/MuzaffarNagar(UPPCBRO)/HWM/MUZAFFARNAGAR/2022
Dated :21/12/2022

To,

M/s TIRUPATIBAALAJI FIBERRS PVT LTD
9th Km, Bhopa Road , Muzaffarnagar,MUZAFFARNAGAR,251001
Tehsil :MuzaffarNagar
District :MUZAFFARNAGAR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 18732 and 21/12/2022 .
2. Reference of application (No. and date) 18465289 and 04/11/2022 .
3. Mr NAVEEN AGARWAL of M/s TIRUPATIBAALAJI FIBERRS PVT LTD is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at 9TH K.M., BHOPA ROAD, MUZAFFARNAGAR.

**Details of Authorisation**

| S No. | Category of Hazardous Waste as per the Schedules I,II and III of these rules | Authorised mode of disposal or recycling or utilization or co-processing, etc. | Quantity(ton/annum) |
|---|---|---|---|
| 1 | CATEGORY 5.1 AS PER SCHEDULE I (USED OR SPENT OIL) | THROUGH TSDF | 0.225 MT/ANNUM |
| 2 | CATEGORY 33.1 AS PER SCHEDULE I (EMPTY BARRELS CONTAINERS LINERS CONTAMINATED WITH HAZARDOUS CHEMICALS /WASTES) | THROUGH TSDF | 0.20 MT ANNUM |
| 3 | CATEGORY 33.2 AS PER SCHEDULE I (CONTAMINATED COTTON RAGS OR OTHER CLEANING MATERIALS) | THROUGH TSDF | 0.075 MT/ANNUM |

1. The authorization shall be valid for a period of 20/12/2027 from the date of issue of this letter
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986) and the rules made there under .

ABHISHEK TRIPATHI
Digitally signed by ABHISHEK TRIPATHI
Date: 2022.12.13 14:54:29 +05'30'

TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED 9th Km. Bhopa Road Muzaffarnagar

2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

**B Specific Conditions of Authorization**

1- The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stands automatically cancelled.

2- The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

3- The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested.

4- Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.

ABHISHEK TRIPATHI

Digitally signed by ABHISHEK TRIPATHI
Date: 2023.02.13 14:54:27 +05'30

5. It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.

6- The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.

7- In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.

8- It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

9- The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

10- In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

11- Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

12- It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

13- The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

14- You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

15- It is the mandatory duty of the authorised person to comply with the guideline for transportation

ABHISHEK TRIPATHI Digitally signed by ABHISHEK TRIPATHI
Date: 2023.02.13 14:54:01 +05'30'

of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

16- You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

17- You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

18- Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

19- Ground water monitoring report of premises shall be submitted within one month.

20- Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

21- The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.

**( Authorized Signatory )**

ABHISHEK TRIPATHI Digitally signed by ABHISHEK TRIPATHI
Date: 2023.02.13 14:54:43 +05'30'

**UTTAR PRADESH POLLUTION CONTROL BOARD**

Copy to: To the Regional Officer, U.P.Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate, for information and necessary action.

ABHISHEK TRIPATHI Digitally signed by ABHISHEK TRIPATHI
Date: 2023.02.13 14:54:59 +05'30'

**CEO/EE, I/C Circle**

# ANNEXURE IV

Annexure-IV

GROUND WATER DEPARTMENT

Form B (C)

## AUTHORIZATION/ NO OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019 ]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC0338113
VALID FROM 19/01/2022 TO 18/01/2027
[U/S 15(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019]

| | | | |
|---|---|---|---|
| | | Company Name and Business Nature | |
| | | Authorization Letter uploaded or | |
| | | Application Form Serial No | |
| | | Specimen Signature | |
| | | Block | |
| | | Municipality/Corporation | N/A |

Details of the Existing Well and Pumping Device

| | | | |
|---|---|---|---|
| | | Depth of the Well (in meter) | |
| | | Assembly Size(For Tube Well) | |
| | | H.P. of the Pump | |
| | | Rate of Withdrawal ($m^3$/hr.) | |

5th Fl. Village Road Muzaffarnagar

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Maximum Withdrawal
Pumping Hours Per Day

Allowable Annual Extraction of Ground Water

GENERAL CONDITIONS:

Monitoring Mechanism

| Ground water withdrawal (cum/day) | No of piezometers required | Manual | With Telemetry |
|---|---|---|---|
| < 30 | 0 | 0 | 0 |
| 30 - 50 | 1 | 1 | 0 |
| 50 - 500 | 1 | 0 | 1 |
| > 500 | 2 | 0 | 2 |

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Muzaffar Nagar

This certificate is electronically generated and does not require digital signature

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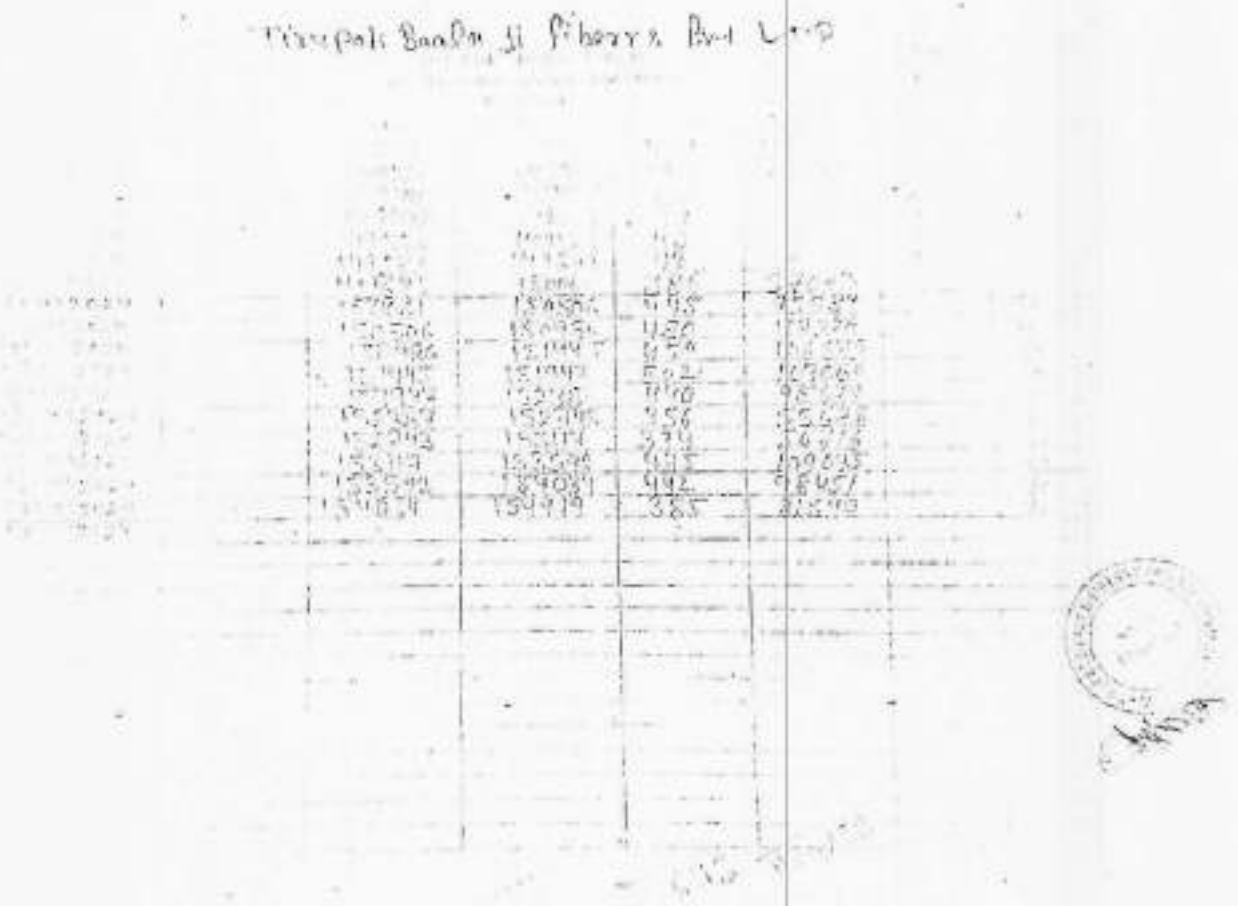
# ANNEXURE V

ANNEXURE-V

"Tirupati Sacha Ji Ispat Pvt LTD

Tirupati Boards of Mines P.V.T.D



# ANNEXURE VI

Annexure-VI

Tirupati Bandaji Sibirs at Kadapa

## V-NOTCH

| H | m3/HRS | m3/DAYS | REMARK | SIGN |
|---|---|---|---|---|
| | | | Shut | |
| | | | | |
| | | 32 | | |
| | | | | |
| | 19.2 | 460 | | |
| | 26.4 | 638 | | |
| | 30.8 | 742 | | |
| | 36.0 | 870 | | |
| | | 640 | | |
| | 32.9 | 792 | | |
| | 30.8 | 745 | | |
| | 33.4 | 802 | | |
| | | 824 | | |
| | | 794 | | |
| | 32.1 | 774 | | |
| | 19.5 | 472 | | |
| | 27.30 | 661 | | |
| | 33.9 | 798 | | |
| | | 826 | | |
| | | 828 | | |
| | 27.3 | 658 | | |
| | 33.7 | 791 | | |
| | 34.8 | 839 | | |
| | 34.9 | 842 | | |
| | 34.0 | 817 | | |
| | 33.9 | 796 | | |
| | 26.9 | 649 | | |
| | 33.4 | 806 | | |
| | 19.8 | 479 | | |
| | | | Shut | |

T3dd-18073

Tirupati Boards [illegible] Pvt. LTD

## V-NOTCH

| CM | m3/HRS | m3/DAYS | REMARK | SIGN |
|---|---|---|---|---|
| | | — | Shut | |
| | | 613 | | |
| | | 808 | | |
| | | 653 | | |
| | | 856 | | |
| | | 582 | | |
| | | 578 | | |
| | | 829 | | |
| | | 959 | | |
| | | 833 | | |
| | | 867 | | |
| | | 829 | | |
| | | 652 | | |
| | | 630 | | |
| | | 538 | | |
| | | 619 | | |
| | | 995 | | |
| | | 773 | | |
| | | 791 | | |
| | | 818 | | |
| | | 801 | | |
| | | 873 | | |
| | | 808 | | |
| | | 790 | | |
| | | 792 | | |
| | | 809 | | |
| | | 868 | | |
| | | 569 | | |
| | | — | Shut | |
| | | — | " | |
| | | | | |

Total-90078

Tirupati Balaji Pharma Pvt Ltd

V-NOTCH

| | m3/HRS | m3/DAYS | REMARK | SIGN |
|---|---|---|---|---|
| | | | Head | |
| | | | | |
| | | | | |
| | | |

MEU(B.) Bandaji Tirumala Pv-LLP-D

## V-NOTCH

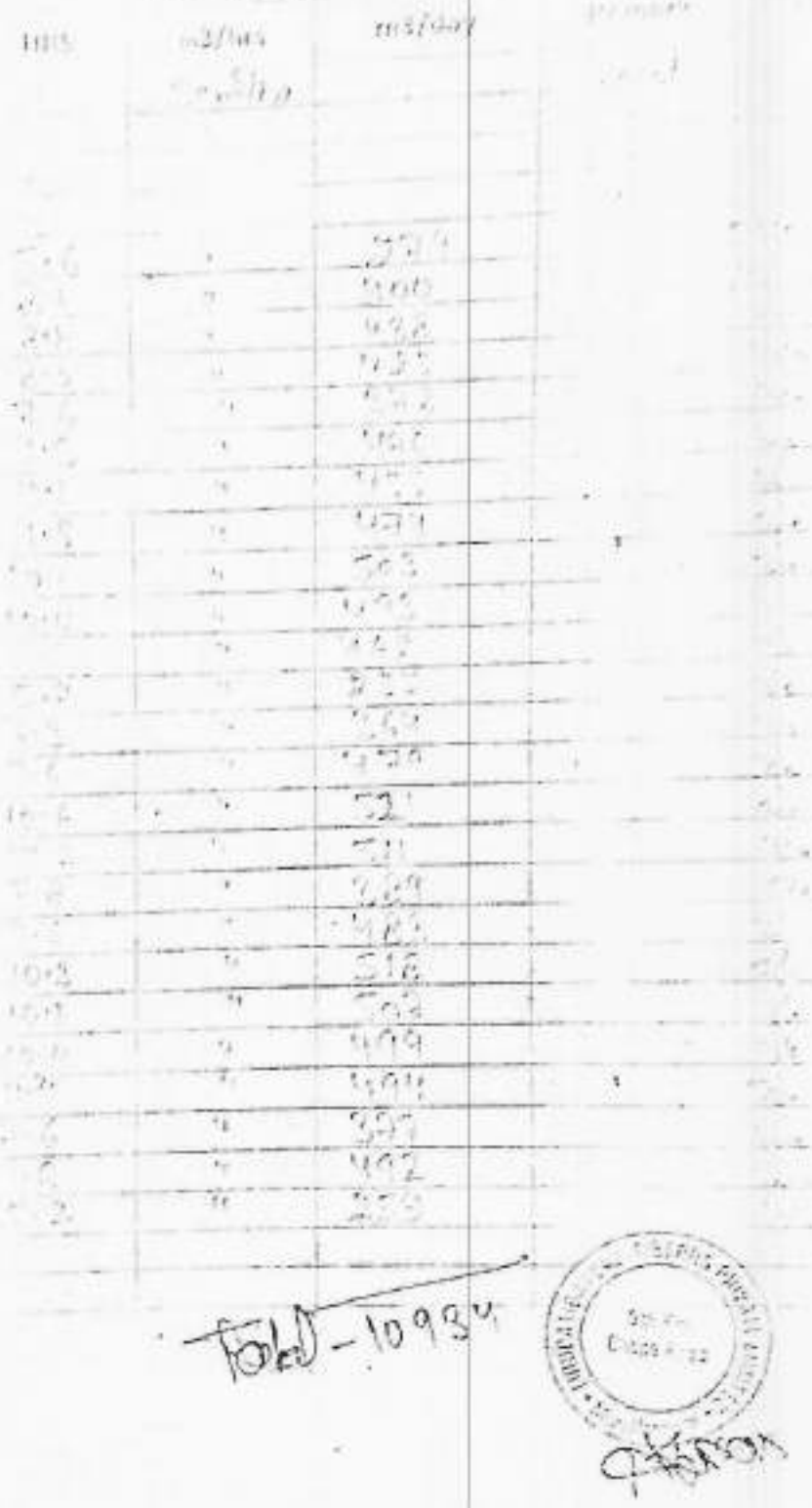
| m3/HRS | m3/DAYS | REMARK | SIGN |
|---|---|---|---|
| 23·8 | 815 | | |
| 22·4 | 537 | | |
| | | 5.1 | |
| | | " | |
| | | " | |
| | | " | |
| 30·4 | 730 | | |
| 29·7 | 713 | | |
| 29·0 | 849 | | |
| 33·1 | 796 | | |
| 35·0 | 843 | | |
| 33·2 | 798 | | |
| 25·0 | 603 | | |
| 29·9 | 716 | | |
| 34·0 | 816 | | |
| 33·9 | 782 | | |
| 30·1 | 726 | | |
| Total | 9839 | | |

# ANNEXURE VII

Annexure-VII

Tirupati Bandanji fibers Pvt Ltd

RECYCLE



Total - 1093 Kg

Tirupati Balaji Fibers Pvt. Ltd.

RECYCLE

| | m3/hrs | m3/day |
|---|---|---|
| | 24 m3/hrs | — |
| | " | 360 |
| | " | 493 |
| | | 391 |
| | " | 518 |
| | " | 310 |
| | " | 291 |
| | " | 491 |
| | " | 438 |
| | " | 519 |
| | " | 535 |
| | " | 513 |
| | " | 395 |
| | " | 355 |
| | " | 302 |
| | " | 355 |
| | " | 489 |
| | " | 449 |
| | " | 453 |
| | " | 491 |
| | " | 503 |
| | " | 533 |
| | " | 498 |
| | " | 489 |
| | " | 508 |
| | " | 490 |
| | " | 540 |
| | " | 301 |
| | | - |
| | | - |

Total - 11954

Tirupati Balaji Sibona P.V.I.L.T.D.

RECYCLE

| HRS | m3/hrs | m3/day | Remark |
|---|---|---|---|
| | " | 225 | |
| | " | 408 | |
| | " | 439 | |
| | " | 214 | |
| | " | 491 | |
| | " | 193 | |
| | " | 203 | |
| | " | 430 | |
| | " | 454 | |
| | " | 462 | |
| | " | 512 | |
| | " | 414 | |
| | " | 462 | |
| | " | 528 | |
| | " | 453 | |
| | " | 479 | |
| | " | 507 | |
| | " | 464 | |
| | " | 347 | |
| | " | 452 | |
| | " | 519 | |
| | " | 353 | |
| | " | 357 | |
| | " | 498 | |
| | " | 417 | |
| | " | 462 | |
| | " | 449 | |
| | " | 446 | |
| | " | 507 | |

Total-13245

TIRUPATI BALAJI SIBONA PRIVATE LIMITED

Transport Facilities Statement 11-1-0

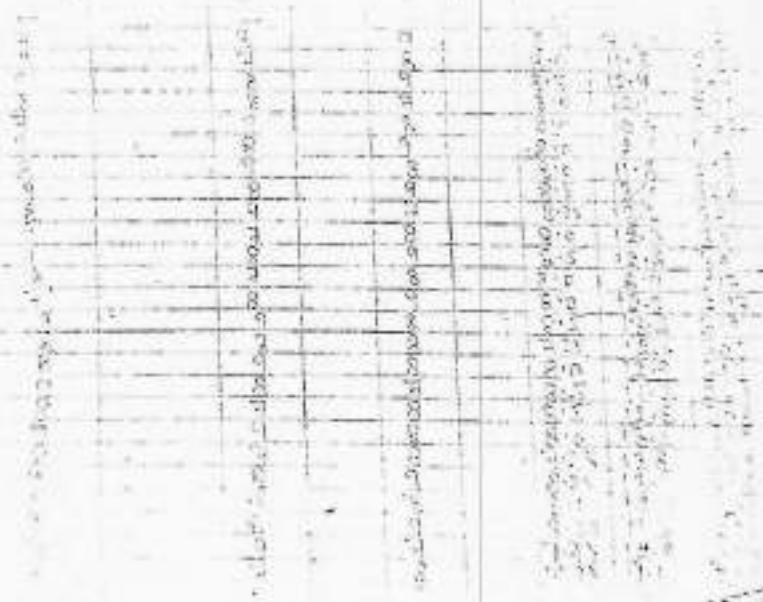
RECYCLE

| HRS | m3/hrs | m3/day | Remark |
|---|---|---|---|
| | | | |
| | | | |
| | | | |

# ANNEXURE VIII

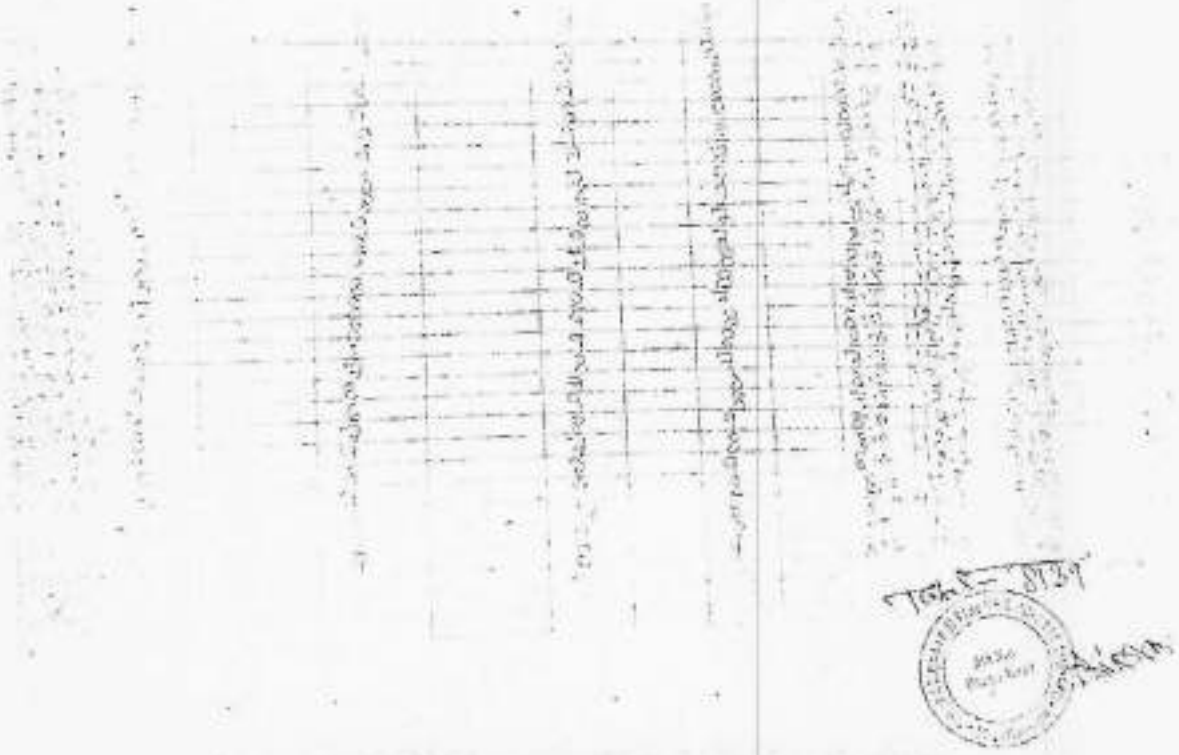
Annexure-VIII

Tirupati Bandu si Sibarra Pvt. L.T.D

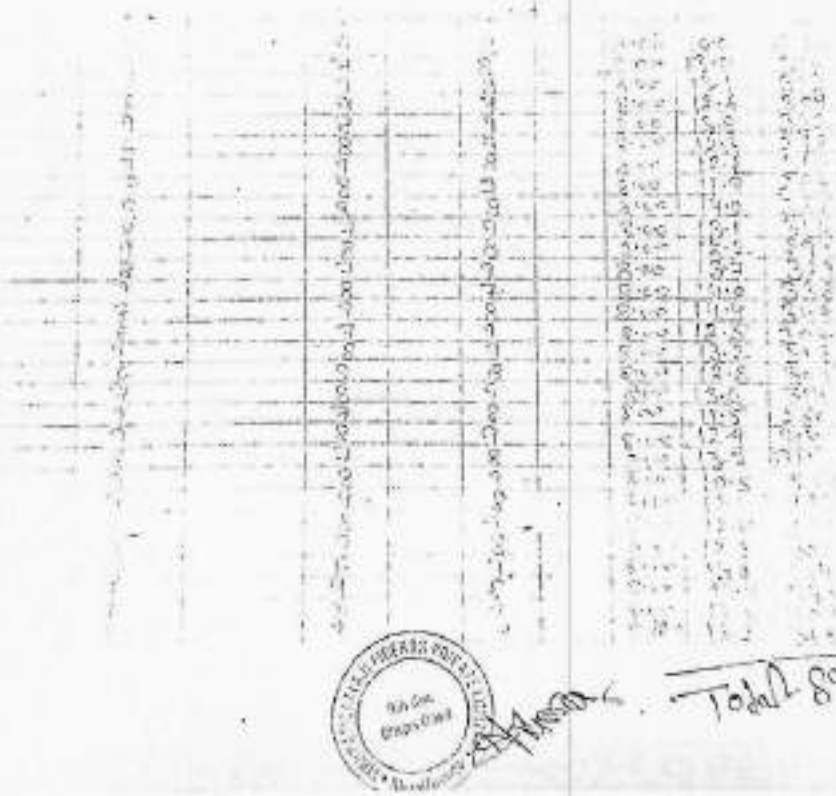


Total = 7553

Tirupati Balaji Fibers Pvt. Ltd.



Tirupati Bandaji Fibers P.V.T LTD



Total 8951

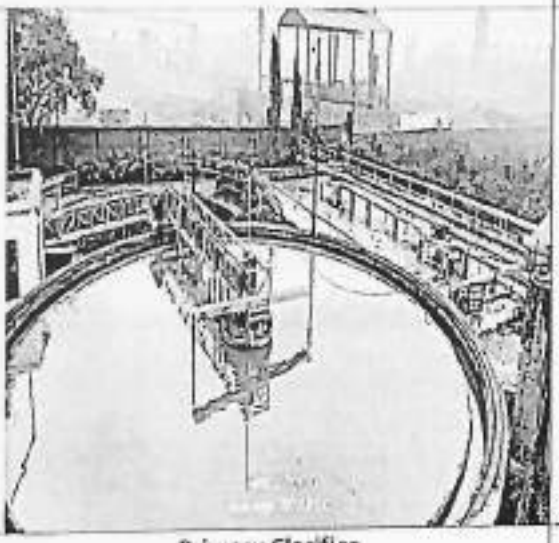
# ANNEXURE IX

Annexure-IX

Photographs- Tirupatibaalajl Fiberrs Private Limited, Muzaffarnagar

ETP Inlet Drain

Hill Screen



Primary Clarifier

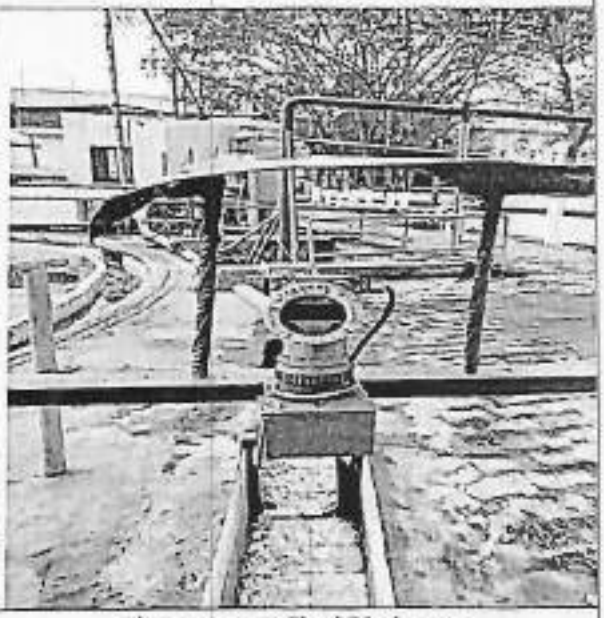
Aeration Tank

31/1/2020

Secondary Clarifier

Tertiary Clarifier (DMF)

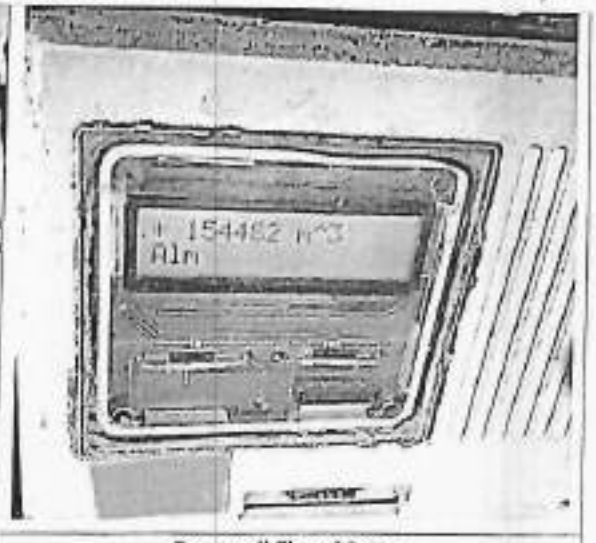
Final Discharge Drain



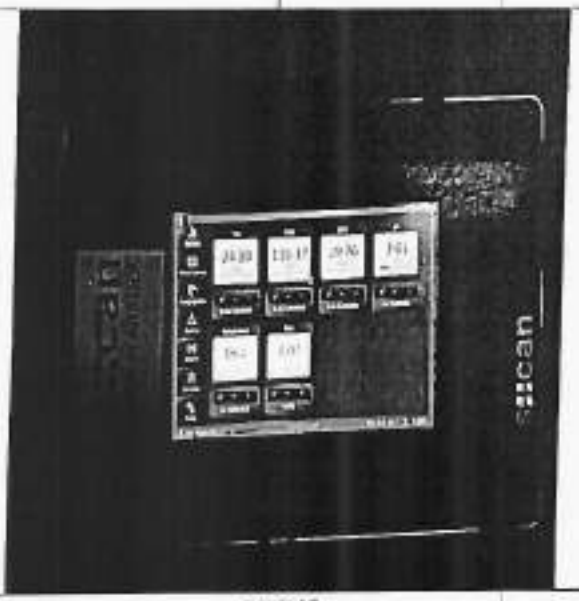
Flow meter at Final Discharge

M/s Law Enclave
31/1/2014

ETP Energy Meter




Borewell Flow Meter




OCEMS

Approved Endorsement
5/11/2019

# ANNEXURE X

Annexure-X

TIRUPATHIBAALAJI FIBRES PRIVATE LIMITED
9TH KM BIDPA ROAD, MUZAFFARANGAR
DETAILS OF PRODUCTION-KRAFT PAPER

| DATE | PROD. IN KG |
|---|---|
| 01-08-2024 | |
| 02-08-2024 | |
| 03-08-2024 | |
| 04-08-2024 | - |
| 05-08-2024 | 11,371.00 |
| 06-08-2024 | 72,765.00 |
| 07-08-2024 | 20,368.00 |
| 08-08-2024 | 53,521.00 |
| 09-08-2024 | 53,352.00 |
| 10-08-2024 | 117,005.00 |
| 11-08-2024 | 71,055.00 |
| 12-08-2024 | 107,125.00 |
| 13-08-2024 | 120,259.00 |
| 14-08-2024 | 110,089.00 |
| 15-08-2024 | 91,357.00 |
| 16-08-2024 | 13,871.00 |
| 17-08-2024 | 60,573.00 |
| 18-08-2024 | 119,063.00 |
| 19-08-2024 | 115,211.00 |
| 20-08-2024 | 112,187.00 |
| 21-08-2024 | 68,200.00 |
| 22-08-2024 | 104,895.00 |
| 23-08-2024 | 120,468.00 |
| 24-08-2024 | 118,243.00 |
| 25-08-2024 | 104,015.00 |
| 26-08-2024 | 95,065.00 |
| 27-08-2024 | 63,711.00 |
| 28-08-2024 | 103,209.00 |
| 29-08-2024 | 16,669.00 |
| 30-08-2024 | - |
| 31-08-2024 | - |
| | 2,110,686.00 |

| DATE | PROD. IN KG |
|---|---|
| 01-09-2024 | |
| 02-09-2024 | 30,837.00 |
| 03-09-2024 | 110,972.00 |
| 04-09-2024 | 64,063.00 |
| 05-09-2024 | 116,635.00 |
| 06-09-2024 | 51,057.00 |
| 07-09-2024 | 20,455.00 |
| 08-09-2024 | 127,026.00 |
| 09-09-2024 | 98,482.00 |
| 10-09-2024 | 107,739.00 |
| 11-09-2024 | 120,762.00 |
| 12-09-2024 | 121,392.00 |
| 13-09-2024 | 65,935.00 |
| 14-09-2024 | 65,039.00 |
| 15-09-2024 | 38,147.00 |
| 16-09-2024 | 69,231.00 |
| 17-09-2024 | 97,203.00 |
| 18-09-2024 | 74,252.00 |
| 19-09-2024 | 88,435.00 |
| 20-09-2024 | 96,850.00 |
| 21-09-2024 | 97,554.00 |
| 22-09-2024 | 116,245.00 |
| 23-09-2024 | 108,459.00 |
| 24-09-2024 | 101,123.00 |
| 25-09-2024 | 97,396.00 |
| 26-09-2024 | 102,037.00 |
| 27-09-2024 | 121,430.00 |
| 28-09-2024 | 31,160.00 |
| 29-09-2024 | - |
| 30-09-2024 | - |
| | 2,361,095.00 |

| DATE | PROD. IN KG |
|---|---|
| 01-10-2024 | - |
| 02-10-2024 | - |
| 03-10-2024 | 23,055.00 |
| 04-10-2024 | 81,979.00 |
| 05-10-2024 | 97,560.00 |
| 06-10-2024 | 84,732.00 |
| 07-10-2024 | 124,476.00 |
| 08-10-2024 | 109,917.00 |
| 09-10-2024 | 112,950.00 |
| 10-10-2024 | 91,368.00 |
| 11-10-2024 | 110,574.00 |
| 12-10-2024 | 111,330.00 |
| 13-10-2024 | 125,146.00 |
| 14-10-2024 | 123,862.00 |
| 15-10-2024 | 109,287.00 |
| 16-10-2024 | 139,890.00 |
| 17-10-2024 | 93,888.00 |
| 18-10-2024 | 102,690.00 |
| 19-10-2024 | 100,260.00 |
| 20-10-2024 | 91,764.00 |
| 21-10-2024 | 97,308.00 |
| 22-10-2024 | 97,200.00 |
| 23-10-2024 | 111,960.00 |
| 24-10-2024 | 30,960.00 |
| 25-10-2024 | 62,550.00 |
| 26-10-2024 | 109,206.00 |
| 27-10-2024 | 79,110.00 |
| 28-10-2024 | 92,205.00 |
| 29-10-2024 | 105,300.00 |
| 30-10-2024 | 90,900.00 |
| 31-10-2024 | 122,760.00 |
| | 2,800,939.00 |

TIRUPATHIBAALAJI FIBERSS PVT. LTD.
Director
Muzaffarnagar

# ANNEXURE XI

Annexure-XI

# TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED

(Formerly Known as : TIRUPATIBAALAJI FIBERRS LIMITED)

*Manufacturers of :* Quality Grade Kraft Paper

Regd. Office & Works : 9th Km. Bhopa Road, Muzaffarnagar-251001 (U.P.) INDIA
Ph. : +91-7500300051, +91-7500300046, E-mail : info.tirupatibalaji@gmail.com

CIN : U21000UP1995PTC073074

## UNDERTAKING

Dear Sir

We would like to inform you that we are 100% reusing ETP Primary sludge in Pulp Mill for paper process.

We would like to inform you that we are Burning 100% ETP Secondary sludge in Boiler as Fuel.

Thanking you

For Tirupatibaalaji Fiberrs Private Limited

Authorized Signatory

TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED
9th Km.
Bhopa Road
Muzaffarnagar

# ANNEXURE XII

Annexure-XII

# TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED

(Formerly Known as : TIRUPATIBAALAJI FIBERRS LIMITED)

*Manufacturers of :* Quality Grade Kraft Paper

Regd. Office & Works : 9th Km. Bhopa Road, Muzaffarnagar-251001 (U.P.) INDIA
Ph. : +91-7500300051, +91-7500300046, E-mail : info.tirupatibalaji@gmail.com
CIN : U21000UP1995PTC023074

Date-18/11/2024

To
The Head of Department
Environment Management Department
CPCB- Saharanpur
247001

Undertaking of Mill Data on date-17/11/2024 of sampling

| | |
|---|---|
| Date of Sampling | :- 18/11/2024 |
| Paper Production on 17/11/2024 | :- 81.5 MT |
| Raw material Furnish used on 17/11/2024 | :-90.9 MT |
| Fresh Water Consumption $m^3$ on 17/11/2024 | :-385 $m^3$ |
| Wastewater Generation $m^3$ on 17/11/2024 | :-726 $m^3$ |
| Waste Water Recycled $m^3$ on 17/11/2024 | :-418 $m^3$ |
| Waste Water Discharged $m^3$ on 17/11/2024 | :-308 $m^3$ |

For Tirupatibaalaji Fiberrs Private Limited

Authorized Signatory

Email : romuzaffarnagar@uppcb.in

2958

**Annexure-3**

दूरभाष : 0131–2604300

क्षेत्रीय कार्यालय

# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर

## U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR

6–बी, नई मण्डी, मुजफ्फरनगर–251001 (उ०प्र०)

संदर्भ सं०
Ref. No. 1137/OA No.-744/Mohram Ali/2024

दिनांक
Dated 11-12-2024

**महत्वपूर्ण / मा० एन०जी०टी० प्रकरण**

1. M/s Silverton Pulp & Papers Pvt.Ltd.(Unit-1), Bhopa Road, Muzaffarnagar
2. M/s Silverton Pulp & Papers Pvt.Ltd.(Unit-2), Bhopa Road, Muzaffarnagar
3. M/s Garg Duplex and Paper Mills Pvt. Ltd., Bhopa Road, Muzaffarnagar
4. M/s Shree Sidhbali Paper Mills Ltd., Bhopa Road, Muzaffarnagar
5. M/s Meenu Paper Mills Pvt.Ltd., Bhopa Road, Muzaffarnagar
6. M/s Tehri Pulp & Paper Ltd.(Unit-1), Bhopa Road, Muzaffarnagar
7. M/s Tehri Pulp & Paper Ltd.(Unit-2), Bhopa Road, Muzaffarnagar
8. M/s Tirupati Baalaji FibresPvt Ltd., Bhopa Road, Muzaffarnagar
9. M/s Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar
10. M/s Shree Bhageshwari Papers Pvt. Ltd.(Unit-2), Bhopa Road, Muzaffarnagar

**विषयः–मा० एन०जी०टी० में योजित ओ०ए० संख्या 744/2022 मोहर्रम अली बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स विद ओ०ए० संख्या 277/2022 लियाकत अली बनाम स्टेट ऑफ यू०पी० में पारित आदेश के अनुपालन के सम्बन्ध में।**

उपरोक्त विषयक संदर्भ ग्रहण करें। आप अवगत ही हैं कि मा० एन०जी०टी० में योजित ओ०ए० संख्या 744/2022 मोहर्रम अली बनाम स्टेट ऑफ यू०पी० एण्ड अदर्स विद ओ०ए० संख्या 277/2022 लियाकत अली बनाम स्टेट ऑफ यू०पी० में पारित आदेशों के अनुपालन में आप द्वारा उद्योग में स्थापित उत्प्रवाह शुद्धिकरण संयंत्र की Performance Efficiency/Evaluation Report सी.पी.पी.आर.आई. सहारनपुर से कराकर एक प्रति इस कार्यालय में प्राप्त करायी गयी है, जो मा० एन०जी०टी० के समक्ष प्रस्तुत की जायेंगी। उक्त वाद में अग्रिम तिथि 18.12.2024 नियत है।

अतः आपको निर्देशित किया जाता है कि सी.पी.पी.आर.आई. सहारनपुर द्वारा Performance Efficiency/Evaluation Report में आपके उद्योग में स्थापित उत्प्रवाह शुद्धिकरण संयंत्र के सुदृढ़ीकरण/संचालन के सम्बन्ध में की गयी Recommendations पर अपना Timebound Action Plan पत्र प्राप्ति से 15 दिवस के अन्दर इस कार्यालय को प्रेषित करना सुनिश्चित करें। सी.पी.पी.आर.आई. सहारनपुर द्वारा आपके उद्योग के सम्बन्ध में की गयी Recommendations पत्र के साथ संलग्न हैं।

संलग्नक–उपरोक्तानुसार।

भवदीय,

(अंकित सिंह)
क्षेत्रीय अधिकारी

**प्रतिलिपि**– मुख्य पर्यावरण अधिकारी (वृत्त–3), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

D/Neeraj Mittal/Letter 2024 (1)